

STATE FINANCES
A STUDY OF BUDGETS OF
2012-13



RESERVE BANK OF INDIA

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FOREWORD

The Reserve Bank of India brings out an annual publication entitled “State Finances: A Study of Budgets”, which provides an analytical discussion on fiscal position at the state level and also serves as the primary source for disaggregated state-wise fiscal data. The Report, which was historically part of the Reserve Bank’s Monthly Bulletin since 1950-51, is being brought out as a stand-alone publication since 1999-2000 in order to enhance its visibility to the public. With a view to improving access to historical data on the fiscal position of the states, the Reserve Bank brought together all the articles/studies on state finances from 1950-51 to 2010-11 in a compendium CD, which was released in July 2011.

The analysis, orientation, coverage and format of the Report have been restructured periodically to make it more contemporary. Since 2005-06, the analytical content of the Report has been enhanced by incorporating in each issue, a special theme based on a specific issue of relevance. The special themes, which have been covered so far in past studies, include ‘Outstanding Liabilities of State Governments’, ‘Social Sector Expenditure’, ‘Fiscal Transfers to State Governments’, ‘Revenue Receipts of State Governments: Trend and Composition’, ‘Expenditure of State Governments: Trend and Composition’, ‘Finance Commissions in India: An Assessment’ and ‘Role of the Reserve Bank in State Finances’. Continuing this practice, the present report has taken up ‘Sub-national Debt Sustainability: An Assessment of the State Governments’ as its special theme.

The theme chapter undertakes an assessment of public debt sustainability at the state level in India. Starting with the conceptual definition and measurement of debt, it traces the evolution of states debt in various phases. The concerted efforts at fiscal consolidation and institutional reforms enabled states to embark on the path of fiscal correction and consolidation. Although states have faced fiscal stress, there have been no instances of systemic insolvency and defaults have not occurred. Indicator analysis of debt sustainability for states shows progress on most of indicators since the onset of fiscal consolidation. Although the necessary conditions for sustainability, viz., higher growth of GDP than debt growth and higher real output growth than real interest rate, have been fulfilled for the consolidated state governments during the phase of fiscal consolidation, the sufficient condition of generating primary surpluses has not been fulfilled in the post-fiscal consolidation phase. Empirical evidence using panel regression analysis shows that apart from the reversal of the interest rate cycle, the growth in nominal GSDP and policy measures such as the debt swap scheme and debt consolidation and relief facility contributed to the debt reduction of the states. The approach to debt relief, linked with incentives to implement reforms, has greatly helped avoid moral hazard problems. However, while the focus has been mainly on direct debt obligations, contingent liabilities pose a serious risk to states finances, especially when they become part of actual liabilities over time.

Some other salient features that emerge from this Report are as follows:

- The consolidated fiscal position of states, which had improved during 2010-11, witnessed marginal deterioration in 2011-12 (RE). Although, the revenue account continued to remain in surplus, the GFD-GDP ratio was higher in 2011-12 (RE), on account of higher capital outlay.

- For 2012-13, state governments have budgeted improvement in their overall fiscal position which would be primarily contributed by increasing surplus in the revenue account, with 23 states budgeting for revenue surplus during 2012-13. The capital outlay is budgeted to be higher during 2012-13 in the majority of the revenue surplus states, indicating that the quality of expenditure is not being compromised in achieving the deficit targets.
- A comparison of the fiscal performance of states with the Thirteenth Finance Commission's (FC-XIII) targets for deficits indicates that while the envisaged revenue balance may be achieved by most of the states, the fiscal deficit-gross state domestic product (GSDP) ratio is set to exceed the target in one non-special category state and two special category states in 2012-13.
- Notwithstanding the increase in aggregate market borrowings of the state governments, the consolidated debt-GDP ratio of the states continued to decline in 2011-12, reflecting the impact of a faster increase in nominal GDP relative to overall debt. During 2012-13, the consolidated debt-GDP ratio of the states is expected to decline further and remain below the FC-XIII recommended benchmark, indicating the continuation of the fiscal consolidation process at the state level.
- Issues that require the attention of the states include enhancing fiscal transparency through additional disclosures, efforts to raise states' own revenues by tapping available resources, improving the quality of expenditure, fiscal implications of the scheme for financial restructuring of state power distribution companies (discoms), strengthening the supply chain management and improving the cash management of the states.

The report has been prepared in the Fiscal Analysis Division (FAD) of the Department of Economic and Policy Research (DEPR) under the overall direction of Shri Deepak Mohanty, Executive Director and under the guidance and supervision of Smt. Balbir Kaur, Adviser, by a team comprising Smt Deepa S. Raj (Director); Smt Atri Mukherjee and Shri Neeraj Kumar (Asst. Advisers); and Shri Dirghau K. Raut, Shri Prabhat Kumar and Shri Anand Prakash Ekka (Research Officers). Shri P.P. Joshi, Shri A.K. Dharampal, Smt. E. Fernandes, Smt N.S. Paradkar, Smt V.S Khanolkar, Shri J.C. Gawai and Smt V.A. Sathé provided support in the compilation of data.

The Regional Offices of DEPR provided data inputs for the report. Support was also received from the Department of Government and Bank Accounts (DGBA) and the Internal Debt Management Department (IDMD) of the Reserve Bank. The report benefitted from the co-operation of the Finance Departments of the state governments, the Ministry of Finance, Government of India, the Planning Commission and the Office of the Comptroller and Auditor General (CAG) of India, New Delhi.

This report is also available on the RBI website (www.rbi.org.in). In order to improve the analytical or information content of the report, feedback/comments are solicited. These may be sent to The Director, Fiscal Analysis Division, Department of Economic and Policy Research, Reserve Bank of India, Shahid Bhagat Singh Road, Mumbai 400 001 or through email to deprfad@rbi.org.in

Subir Gokarn
Deputy Governor
December 31, 2012

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List of Abbreviations

AOMB	- Additional Open Market Borrowing	DRE	- Development Revenue Expenditure
APMC	- Agricultural Produce Market Committee	DTH	- Direct-to-Home
ATBs	- Auction Treasury Bills	FC	- Finance Commission
Avg.	- Average	FDI	- Foreign Direct Investment
ARR	- Average Revenue Realisation	FII	- Foreign Institutional Investors
ACS	- Average Cost of Supply	FRBM	- Fiscal Responsibility and Budget Management
BE	- Budget Estimates	FRF	- Fiscal Reform Facility
BPL	- Below Poverty Line	FRLs	- Fiscal Responsibility Legislations
CAG	- Comptroller and Auditor General of India	FRP	- Financial Restructuring Plan
CE	- Committed Expenditure	GBS	- Gross Budgetary Support
CE	- Capital Expenditure	GDP	- Gross Domestic Product
CR	- Capital Receipts	GFD	- Gross Fiscal Deficit
CO	- Capital Outlay	GNP	- Gross National Product
CPSMS	- Central Plan Scheme Monitoring System	GOI	- Government of India
CSF	- Consolidated Sinking Fund	GR	- Grants-in-aid
CSO	- Central Statistics Office	GRF	- Guarantee Redemption Fund
CSS	- Centrally Sponsored Schemes	GSDP	- Gross State Domestic Product
CT	- Current Transfers	GST	- Goods and Services Tax
DE/DEV	- Development Expenditure	GSTN	- Goods and Services Tax Network
DFPM	- District Food Processing Mission	HDI	- Human Development Index
DvP	- Delivery versus Payments	IDMD	- Internal Debt Management Department
DSS	- Debt Swap Scheme	IMF	- International Monetary Fund
DCRF	- Debt Consolidation and Relief Facility	IP	- Interest Payments
DEPR	- Department of Economic and Policy Research	IP-RR	- Interest Payments-Revenue Receipts
DGBA	- Department of Government and Bank Accounts	IT	- Information Technology
DFPM	- District Food Processing Mission	ITBs	- Intermediate Treasury Bills
		LPG	- Liquefied Petroleum Gas

MBRT	- Multi-Brand Retail Trading	PRS	- Primary Revenue Surplus
MoF	- Ministry of Finance	PSUs	- Public Sector Undertakings
ML	- Market Loans	RGPSA	- Rajiv Gandhi Panchayat Sashaktikaran Abhiyan
MNSB	- Multilateral Net Settlement Batch	RAPDRP	- Restructured Accelerated Power Development and Reform Programme
MVT	- Motor Vehicle Tax	RE	- Revised Estimates
NCT	- National Capital Territory	RE	- Revenue Expenditure
NDRE	- Non-Development Revenue Expenditure	RD	- Revenue Deficit
NMFP	- National Mission on Food Processing	RR	- Revenue Receipts
NPS	- New Pension Schemes	RRBs	- Regional Rural Bank
NSC	- Non-Special Category	RTGS	- Real Time Gross Settlement System
NSSF	- National Small Saving Fund	SCs	- Scheduled Castes
OBCs	- Other Backward Classes	SC	- Special Category
ODs	- Overdrafts	SCT	- Share in Central Taxes
OD	- Outstanding Debt	SDLs	- State Development Loans
OECD	- Organisation for Economic Co-operation and Development	SEBs	- State Electricity Boards
OMCs	- Oil Marketing Companies	SGL	- Subsidiary General Ledger
ONGC	- Oil and Natural Gas Corporation	SDLs	- State Development Loans
ONTR	- Own Non-Tax Revenue	SCGS	- Special Central Government Securities
OTR	- Own Tax Revenue	SFPM	- State Food Processing Mission
PAN	- Permanent Account Number	SNGs	- Sub-National Governments
PB	- Primary Balance	SPVs	- Special Purpose Vehicles
PCI	- Per Capita Income	SPUs	- State Power Utilities
PD	- Primary Deficit	SPSUs	- State Public Sector Undertakings
PDs	- Primary Dealers	SSE	- Social Sector Expenditure
PDS	- Public Distribution System	SSL	- Small Savings Loan
PN	- Pension	SST	- State Sales Tax
PPP	- Public Private Partnership		
PRB	- Primary Revenue Balance		
PPF	- Public Provident Fund		

SRF	- Stamp and Registration Fees	TRR	- Total Revenue Receipt
ST	- Scheduled Tribe	TwFC	- Twelfth Finance Commission
STL	- Short-Term Liabilities	UTs	- Union Territories
TBs	- Treasury Bills	VAT	- Value Added Tax
TE	- Total Expenditure	WMA	- Ways and Means Advances
TFM	- Transitional Finance Mechanism	WP	- Working Paper

State governments are expected to strengthen their fiscal position in 2012-13, broadly in line with the fiscal roadmap laid down by the Thirteenth Finance Commission. The improvement is reflected in the continued increase in surpluses in the revenue account of the majority of states, reduction in the fiscal deficit-GDP ratio and a declining trend in the debt-GDP ratio. The higher capital outlay budgeted for the year in many of the revenue surplus states indicates that the quality of expenditure is not being compromised in attaining the deficit targets. While some comfort can be drawn from the fiscal position of the state governments, states may have to exploit their potential for raising revenues and move towards convergence of tax rates in preparation for the shift to the goods and services tax regime. The states, particularly those that fare poorly in terms of the human development index, need to increase their social sector expenditure in building human capital stock that, in turn, would help augment the supply of skilled labour and achieve more inclusive growth in future. There is also a need to improve the measurement and reporting of implicit obligations of the states to reflect their true fiscal positions, particularly in light of increasing off-budget liabilities on account of guarantees to state power distribution companies (discoms). As regards state debt sustainability, prudent expenditure management measures, which contain non-productive expenditure while simultaneously providing for counter-cyclical growth inducing expenditure, may be required to maintain and strengthen debt sustainability.

1. Introduction

1.1 After a marginal setback in 2011-12 due to the economic slowdown, the overall fiscal balance of the states is budgeted to improve in 2012-13, as reflected in the reduction in gross fiscal deficit (GFD) and primary deficit (PD) as ratios to GSDP and increase in capital outlay in the majority of the states. The higher growth in revenue receipts than in revenue expenditure during 2012-13 is expected to boost the revenue surplus of states at the consolidated level. States have sought to augment their revenues through tax and non-tax measures even while continuing to address the issue of inflation in essential commodities through exemption/reduction in value added tax (VAT) rates on specific commodities. States are also increasingly taking recourse to information technology to improve tax compliance and reduce the costs of tax administration. The eventual fiscal outcome would, however, be shaped by the macroeconomic conditions and the joint commitment of the centre and the states to

implement fiscal reforms that are in the pipeline. This report, "State Finances: A Study of Budgets of 2012-13", has been prepared based on the data available in the budget documents of 28 state governments and two Union Territories with legislature, viz., NCT Delhi and Puducherry.

2. Preview

1.2 All the key deficit indicators of states at the consolidated level are budgeted to improve in 2012-13, indicative of the states' intent to carry forward fiscal consolidation as envisaged by the Thirteenth Finance Commission (FC-XIII). While the consolidated revenue surplus is budgeted to increase to 0.4 per cent of GDP in 2012-13 from 0.1 per cent in 2011-12(RE), GFD and PD as ratios to GDP are budgeted to decline to 2.1 per cent and 0.6 per cent, respectively, in 2012-13 from 2.3 per cent and 0.8 per cent, respectively, in 2011-12(RE). At the disaggregated level, the GFD-GSDP ratio is budgeted to exceed the FC-XIII's target in 2012-13 in one non-special

category state (NSC) and two special category (SC) states.

1.3 The consolidated state government debt-GDP ratio, which has been secularly declining since end-March 2004, continued to do so in end-March 2012 (RE) to 22.6 per cent and is budgeted to further decline to 21.9 per cent by end-March 2013. At this level, the debt-GDP ratio is lower than the FC-XIII's recommended benchmark for the year as well as the medium-term target of 24.3 per cent for 2014-15. The decline in the debt-GDP ratio was also seen at the disaggregated level of the states, reflecting the impact of a faster increase in nominal GSDP relative to that of the state debt. Market borrowings continued to dominate the outstanding liabilities of the states indicating a significant compositional shift in favour of market borrowing. The weighted average yield of state government securities issued during 2011-12 was higher than in the previous year, due to increased market borrowings coupled with tight liquidity in the market. On the cash management front, states continued to accumulate surplus cash balances while they reduced their recourse to WMA and overdrafts in 2011-12 over the previous year. The recently-announced scheme for financial restructuring of the state-owned distribution companies (discoms) is likely to increase the contingent liabilities of the state governments in the near term and may have an impact on their actual liabilities in the medium-term.

1.4 The sustainability of sub-national debt assumed importance during the late 1990s and early 2000s when state governments experienced fiscal stress and debt repayment pressures. The reversal of the interest rate cycle in the mid-2000s and the incentivised debt relief and interest relief measures provided by the centre played a crucial role in alleviating the interest and debt burden, preventing an explosive trajectory for the debt of the state governments. This was complemented

by efforts at fiscal consolidation and institutional reforms to get on the fiscal correction path. An indicator analysis for states shows progress on most indicators of fiscal and debt sustainability since the onset of fiscal and debt consolidation. While the consolidated debt-GDP ratio of the states has significantly declined in recent years, contingent liabilities arising from guarantees to state public sector utilities pose a risk to state finances, unless monitored and adequately controlled. Moreover, the aggregate picture masks interstate disparities and vulnerabilities, which require customised reforms and corrective packages rather than a uniform across-the-board prescription. Going forward, given that restructuring of most high-cost debt of the states have already been undertaken and there is limited fiscal space available with the centre, substantial debt relief and interest relief measures from the centre may not be forthcoming. Hence, states would have to focus more on their own revenue enhancing and expenditure compression measures to improve their debt sustainability. Further, as tax revenue is more sensitive to growth cycles, prudent expenditure management measures, which contain non-productive expenditure while simultaneously providing for counter-cyclical growth inducing expenditure, may be required to maintain and strengthen debt sustainability.

1.5 With the second phase of a rule-based fiscal consolidation path underway, some of the key challenges that need to be addressed by the state governments are improvement in tax efforts through increasing efficiency and other initiatives; reorientation of expenditure policies to improve the quality of expenditure while also aiming at fiscal sustainability in the medium-term; enhancement of fiscal transparency so as to enable effective monitoring of the quality, durability and effectiveness of the fiscal correction process; factoring in the fiscal implications of the financial restructuring package for state discoms;

and strengthening the supply chain through legislative interventions and building appropriate infrastructure.

1.6 The chapter-wise scheme of the report is as follows. While this chapter has provided an overview of the report, the major issues relating to the finances of the states in the current context are highlighted in Chapter II. Major policy initiatives undertaken by the state governments, the Government of India and the Reserve Bank of India are presented in Chapter III. Chapter IV provides an analysis of the fiscal position at the consolidated level and the underlying state-wise contribution. It also provides an assessment of fiscal performance *vis-à-vis* the revised

roadmap of the Thirteenth Finance Commission. Chapter V presents an analysis and assessment of the debt position of the states, including market borrowings and contingent liabilities. Chapter VI focuses on the special theme, *i.e.*, Sub-national Debt Sustainability: An Assessment of the State Governments. The consolidated data on various fiscal indicators of 28 state governments are covered in Appendix Tables 1-21, while state-wise data are provided in Statements 1-47. The detailed state-wise budgetary data are provided in Appendices I-IV (Appendix I: Revenue Receipts; Appendix II: Revenue Expenditure; Appendix III: Capital Receipts; Appendix IV: Capital Expenditure).

II

Issues and Perspectives

The state budgets for 2012-13 reflected a fiscal stance generally consistent with the roadmap laid down by the Thirteenth Finance Commission. Although all states, barring one, have revised their FRBM Acts, most of them do not include provisions for additional disclosures that enable transparent assessment of their finances. In the context of the renewed efforts to return to the fiscal consolidation path in the post-crisis period, there is a need to analyse the process of fiscal consolidation that involves, inter alia, efforts by the states to raise their revenues by tapping the available resources. On the expenditure front, states need to ensure improvement in the quality of expenditure, as it has a significant impact on the productivity and quality of life. The relationship between states' efforts to raise the quality of human capital through their social sector expenditure and the outcome in terms of the Human Development Index (HDI), therefore, needs to be closely studied. The financial losses of the state power distribution companies (discoms) and contingent claims arising out of this continue to be a drag on the finances of states. The recently-announced scheme for financial restructuring of state discoms is a positive step towards addressing the financial problems of state discoms provided it succeeds in its aim of nursing them back to health. To address the problem of supply constraints fueling food inflation, state governments need to improve the efficiency of the supply chain by encouraging greater public-private participation. There is also a need to improve the management of the surplus cash balances of the states.

1. Introduction

2.1 With the states having embarked on the second phase of rule-based fiscal consolidation from 2011-12 in accordance with their FRBM Acts, the emphasis has to shift towards addressing key challenges to fiscal sustainability by drawing lessons from the past and developing new perspectives. While further improvement in terms of tax efforts through increasing efficiency and other initiatives is of utmost importance, the states need to focus and reorient their expenditure policies to achieve an improvement in the quality of expenditure while also aiming at fiscal sustainability in the medium term. This is imperative from the perspective of improvement in the quality of life as well as improvement of human capital. The improvement in the human development index (HDI) has implications for tapping the potential of 'demographic dividend', which would necessitate higher social sector expenditure as well as effective delivery of public goods. States also need to continue with their efforts to enhance fiscal

transparency so as to enable effective monitoring of the quality, durability and effectiveness of the fiscal correction process. From the perspective of fiscal stability, the implications of the recently-announced financial restructuring plan (FRP), which is expected to bring about a turnaround in the financial health of state power distribution companies (discoms), on state finances demand a careful analysis. This chapter raises key questions about the fiscal challenges faced by the states and attempts to provide an assessment on each of them.

2. Fiscal Transparency at the State Government level

Why is fiscal transparency important for the states? What has been the progress in this regard at the state level?

2.2 Fiscal transparency is at the core of overall fiscal stability, as it enables an accurate assessment of fiscal position, solvency parameters and fiscal sustainability. It can provide signals of

impending fiscal weaknesses that may help initiate timely corrective measures. The importance of fiscal transparency has been recognised, both internationally as well as domestically, as is evident from the number of committees¹ that have been constituted to look into this area. Although fiscal transparency at sub-national tiers of the government is desirable, given the difficulties in enforceability, the committees favoured identification of minimum standards in specific areas for fiscal transparency at the state level. These include compilation and dissemination of information relating to major fiscal indicators, outstanding liabilities, contingent liabilities (dissemination and risk assessment), major tax expenditures and quasi-fiscal activities. In addition, disclosures in respect of components of liabilities, consolidated sinking fund, risk-weighted guarantees, guarantee redemption fund, assets, claims/ commitments on revenue demands raised but not realised and liabilities relating to major works and contracts including committed liabilities therein have been considered desirable to move towards greater fiscal transparency. Under the Fiscal Responsibility and Budget Management (FRBM) Acts, states are required to bring out statements relating to the macroeconomic framework, medium-term fiscal policy and fiscal policy strategy. The Thirteenth Finance Commission (FC-XIII) further recommended the disclosure of information relating to assistance provided to all categories of urban local bodies.

2.3 The implementation status of the various recommendations in the area of fiscal transparency reveals that most of the states are now publishing data on major fiscal indicators (26 states) and many of them report outstanding liabilities (19 states) and guarantees (20 states). Subsequent

to the enactment of the FRBM Acts, all states are pursuing the targets for eventually achieving revenue balance and a fiscal deficit-GSDP ratio of 3 per cent. Further, they have started indicating targets for guarantees and outstanding liabilities. However, the majority of states do not report data on liabilities and guarantees in the prescribed formats. Only a few states provide information on assets (3 states), claims and commitments (11 states) and liabilities in respect of major works and contracts including some committed liabilities therein (7 states). Some states still do not publish 'Budget at a Glance'. Most states are yet to comply with the requirements of a sensitivity analysis for fiscal forecasts, and related quantification of fiscal risks. Information on extra-budgetary activities, quasi-fiscal activities and composition of debt and financial assets are only partially reflected. State budgets do not provide information on the financial position of local bodies (except for compensation and assignment to local bodies) and do not publish reports on their long-term public finances. State governments are yet to establish a formal institutional mechanism to assess fiscal and macroeconomic forecasts.

2.4 Despite the above lacunae, fiscal transparency at the state government level has increased, particularly after the enactments of FRBM Acts. There is, of course, scope for further improvement in terms of uniform accounting practices and data consistency across the budget documents. All the states should publish documents such as 'key to budget documents', 'Budget at a Glance' and quarterly/half-yearly reviews of their fiscal position, and also disclose information on GSDP, financing of gross fiscal deficit (GFD) and public capital outlays. States

¹ Advisory Group on Fiscal Transparency (2001); Core Group on Voluntary Disclosure Norms for State Governments (2000); Working Group of State Finance Secretaries and members from the Ministry of Finance and Planning Commission, Government of India (GOI); Working Group on Information on State Government Guaranteed Advances and Bonds (2003); Group for formulating a Model Fiscal Responsibility Bill for State Governments (2003); Working Group on Compilation of State Government Liabilities (2005); Advisory Panel on Transparency Standards (2009).

should also publish the economic and functional classification of expenditure, based on the budgetary data. Apart from publishing the data on outstanding liabilities in the prescribed format, they should also disseminate information relating to interest rates and maturity profile in respect of various components of outstanding liabilities. To comply with the IMF code on fiscal transparency, states need to initiate sensitivity analysis, ensure public availability of the mid-year report and improve reporting on contingent liabilities, major tax expenditures and quasi-fiscal activities. The progressive adoption of best practices will enable the attainment of the goals of fiscal transparency and signal any impending danger to the fiscal position of the states.

3. Tax Efforts by the States

How have the states fared in terms of raising revenues through their own efforts to aid the process of fiscal consolidation at the state level?

2.5 The issue of tax collection and tax effort is crucial in the literature on fiscal federalism in India where taxable capacity varies across states. It fits well within the larger body of literature on fiscal transfers from the centre to the states to address the problem of horizontal and vertical imbalances², as it seeks to clarify whether larger amounts of central transfers to a state leads to substitution effects, where the state in question reduces its own tax effort because of these transfers.

2.6 Studies have shown that there has been a marginal increase in tax collections by the states

after the implementation of the FRBM Acts, but they do not explain how this corresponds to some measurement of what should have been possible to collect, *i.e.*, measurement of tax effort. In order to examine whether fiscal consolidation at the state level was contributed by the efforts of the states in resource mobilisation, an empirical exercise has been undertaken, which shows that the states have not made serious efforts towards increasing their tax revenues in the fiscal consolidation phase. A preliminary analysis of the own tax revenue (OTR)-GSDP ratio of the non-special category states reveals that the average OTR-GSDP ratio during the fiscal consolidation phase (2004-2008) at 6.9 per cent was marginally higher than the 6.7 per cent in the pre-consolidation phase (2000-2004). Grouping these states into three categories, *viz.*, (i) those with OTR-GSDP ratio above average (above the mean), (ii) those with OTR-GSDP ratio lying between the mean and one standard deviation below the mean and (iii) those with OTR-GSDP ratio more than one standard deviation below the mean, shows that during the pre-consolidation period, eight states were in the first group, six in the second group and three in the last group³. In the fiscal consolidation phase, while two states (Chhattisgarh and Madhya Pradesh) moved up from the second group to the first group, the others maintained their positions. In recent years (2010-2013), the average OTR-GSDP ratio has increased to 7.2 per cent, with one state (Jharkhand) moving from the third group to the second group and the rest retaining their positions of the fiscal consolidation phase.

2.7 The overall picture as given in the above paragraph is in terms of what the states have

² Horizontal imbalances result from financial differences between states and vertical imbalances result from the centre's entitlement to collect a larger share of taxes in relation to their share of total expenses as compared to the states.

³ First period (2000-2004).

Group 1: Andhra Pradesh, Goa, Gujarat, Haryana, Karnataka, Kerala, Maharashtra and Tamil Nadu.

Group 2: Chhattisgarh, Madhya Pradesh, Odisha, Punjab, Rajasthan and Uttar Pradesh.

Group 3: Bihar, Jharkhand and West Bengal.

achieved and not their actual taxable capacity to tap into the available resources. Tax efforts of states can be indirectly captured through their own tax buoyancies. The results of the empirical exercise undertaken in this regard are presented in Box II.1. A state-wise analysis of the buoyancies of the states was carried out to see the tax efforts by individual states. The fact that the OTR buoyancy was lower for 13 out of 17 states in the fiscal consolidation period than for the period before fiscal consolidation suggests that for most of the states, tax efforts during the phase of consolidation were lower than in the pre-

consolidation phase. This was further borne out by the tax-wise buoyancies for major state taxes. As the fiscal consolidation period witnessed steady increase in the ratio of current transfers from the centre to GSDP, there could have been some substitution effects at play. OTR buoyancies for the recent period, *i.e.*, 2010-11 to 2012-13(BE), show an improvement over the fiscal consolidation phase in 14 out of 17 states. The proposed shift to the goods and services tax (GST) regime would reduce the states' flexibility in determining the rates for taxes that will get subsumed in the GST. Raising tax revenues then would depend more on

Box II.1 Tax Efforts of the States

The states witnessed significant fiscal consolidation during the period 2004-08. The assumption that fiscal consolidation at the state level would have, *inter alia*, included the contribution of states' own tax efforts is along expected lines. Thus, the relationship between states' revenue generation and their capacity to raise revenue reflecting the states' tax efforts necessitates empirical investigation.

State-wise OTR buoyancies were calculated as a ratio of annual growth in own tax revenues with the nominal GSDP growth rate of the states for the period before fiscal consolidation (2000-04) as well as for the period of fiscal consolidation (2004-08). Based on the calculated buoyancies of the two periods, it is observed that the average buoyancy for the fiscal consolidation period was lower than in the pre-fiscal consolidation period in 13 out of 17 states. However, buoyancy in an individual year, *i.e.*, 2005-06, was higher than unity in 11 states. Notably, that was the year in which most states made the transition from sales tax to value added tax (VAT). It may be mentioned that Gujarat is the only state witnessing a gradual increase in its tax buoyancy in the second period.

To ascertain the efforts of the states in the case of major state-level taxes, the buoyancies of motor vehicle tax (MVT), state sales tax (SST) and stamp and registration fees (SRF) with respect to their respective tax bases were also worked out. While the number of motor vehicles registered in the

states was taken as the tax base for the MVT, the state's GSDP was taken as the tax base for SST and SRF. The buoyancy of MVT was found to be lower in the period of fiscal consolidation (2004-08) than in the period before fiscal consolidation (2000-2004) in 7 out of 17 states. Similarly, the buoyancies of SST and SRF were lower in 8 states and 7 states, respectively, during the fiscal consolidation period than in the pre-consolidation period, implying that the tax efforts in sub-categories of OTR, though appearing to be better than overall OTR, still indicate the lack of sufficient tax efforts on the part of the states.

A comparison of the own tax buoyancies for the recent period, *i.e.*, 2010-11 to 2012-13(BE), shows that the overall buoyancy for the OTR for this period was higher than in the 2004-08 period in 14 out of 17 states⁴. A more nuanced analysis of some of the components of OTR⁵, such as SST and SRF, shows that while the buoyancy of the SST was lower in the 2004-08 period in 12 out of 17 states, in the case of the SRF the buoyancies were lower in all the states other than Jharkhand. The above analysis about recent trends in tax collections by states does not inspire confidence in the tax-raising efforts of the states, although the data for the past three years do have a positive element. Although the improvement in the recent period is encouraging, the impact of the impending GST regime on states' efforts to raise OTR has to be factored in when conducting future studies.

⁴ It was lower for Chhattisgarh, Jharkhand and Madhya Pradesh.

⁵ Since the number of registered motor vehicles for all three time points, *viz.*, 2010-11, 2011-12, 2012-13, were not available, buoyancies for the states in MVT could not be worked out.

improving efficiency and compliance by tightening vigilance and increasing the use of information technology for tax collections.

4. Quality of State Government Expenditure

Why do states need to focus on the quality of expenditure? What is the institutional framework available to states?

2.8 The quality of expenditure has always been an important issue in state finances. At present, revenue expenditure accounts for around 80 per cent of states' aggregate expenditure. The expenditure pattern of the state governments suffers from inherent structural rigidities from components such as subsidies, salaries and wages, pensions and interest payments. As the states play an important role in the development of social and economic infrastructure, expenditure compressions should focus on non-essential components of aggregate expenditure. Getting the right size and the right composition of government expenditure to maximise growth rates while also providing adequately for the government's obligations, such as provision of health and education, are integral to re-sizing the public expenditure of the states. Nevertheless, states need to identify unwarranted items of revenue expenditure that have low growth and welfare implications. The states have done well during 2010-11 to 2012-13 (BE) in comparison with their earlier performance during 2000-01 to 2009-10 in terms of increasing development expenditure and social sector expenditure as a ratio to aggregate expenditure. The capital outlay has increased while the non-development revenue expenditure has come down in recent years, resulting in a lower committed expenditure-revenue receipts ratio. All these developments point to the fact that the quality of expenditure is on the path of improvement, but the scope for downsizing non-essential expenditure and the quality of delivery still remain.

2.9 Expenditure reforms were an important driver of the FC-XIII's approach to the fiscal roadmap for the future. The major thrust of expenditure reforms was to improve the supply of public goods through a reduction in the existing untargeted and regressive subsidies. The Commission underlined the need to improve transparency and accountability by putting in place stricter audit procedures, in general, and operational audit, in particular, for proper assessment of the 'efficiency and effectiveness' of various items of expenditure. It also suggested that 'institutional deepening' through the creation of local body ombudspersons, fiscal councils and independent evaluation organisations would help in better expenditure management. The efficient allocation of public expenditure is crucial not only for setting the pace of fiscal consolidation at the state level but also for raising their economic potential over the medium term.

2.10 In this context, international experiences indicate the use of a wide variety of measures, including placing of limits on certain expenditures, prioritisation of expenditures, greater decentralisation of executive functions, improved cash management and greater accountability in the delivery of services against specified targets. Many countries have embarked on a massive effort at 'government re-engineering' to better target dwindling budgetary resources towards high priority uses. This relates to both the size and sectoral allocations aimed at removing inefficiencies arising from misallocation, design and implementation of schemes and delivery of services. This process seeks to deepen reforms and strengthen capacity for an effective and efficient delivery of basic public services. The amendment of the FRBM Act, 2003 by the centre and the introduction of a Medium-term Expenditure Framework Statement in the Act, which, *inter alia*, includes three-year rolling targets in respect of expenditure indicators, is expected to

bring about fiscal discipline and create the fiscal space essential for the government to pursue its objective of faster, sustainable and more inclusive growth during the Twelfth Plan. The adoption of some of these principles by the states could facilitate the management of expenditure guided by considerations of economy, efficiency and effectiveness.

5. Social Sector Expenditure and Human Development

Has the social sector expenditure of the states helped human development? What are the lessons for policy makers?

2.11 The concept of human development signifies improvement in the quality of life of the people in terms of various health and educational indicators. Through betterment of health, education and skills, human development creates human capabilities that can lead to productivity enhancement and acceleration in economic growth. In a broader sense, human development also implies improvements in terms of human rights, participation and freedom of choice. The Human Development Index (HDI) is a composite index measuring the basic dimensions of human development, viz., long and healthy life, education and a decent standard of living as measured by per capita consumption expenditure. Given that social services are primarily state government responsibilities, with more than 80 per cent of combined government expenditure in these areas being incurred by the states, the necessary public interventions would largely have to be at the state level. While it is natural to expect that better

financial health should allow a state to spend more on human development, the relationship between a state government's social sector expenditure⁶ and HDI warrants closer examination.

2.12 Under the premise that the onus of human development rests squarely on the state governments, an empirical exercise was undertaken for the period 1993-94 to 2006-07, covering 15 states⁷ in 2000-01 and 18 states in 2007-08, including the three newly-formed states of Chhattisgarh, Uttarakhand and Jharkhand (Box II.2). Since the level of PCI (which impacts the quality of life in general through an improvement in economic conditions and enables people to spend more on their health, education and nutrition) is already captured in the HDI, the empirical exercise is limited to measuring the impact of per capita social sector expenditure on HDI. The exercise shows that the lagging states have not attempted to catch up with the better-performing states by allocating a larger share of their aggregate expenditure for human development, as their per capita social sector expenditure has remained significantly lower than that of the leading states, resulting in the persistence of disparities in HDI across states. To reap the benefits of demographic dividend, the country's human resources need to be strengthened and this calls for higher per capita social sector expenditure by the states. It is important for populous states of India to make a considerable improvement not only in terms of the amount of social sector expenditure but also in terms of the mechanism of delivery of social services.

⁶ Social sector expenditure consists of social services, along with the warehousing & food storage and rural development heads under economic services.

⁷ Andhra Pradesh, Assam, Bihar, Gujarat, Haryana, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Odisha, Punjab, Rajasthan, Tamil Nadu, Uttar Pradesh, West Bengal.

Box II.2

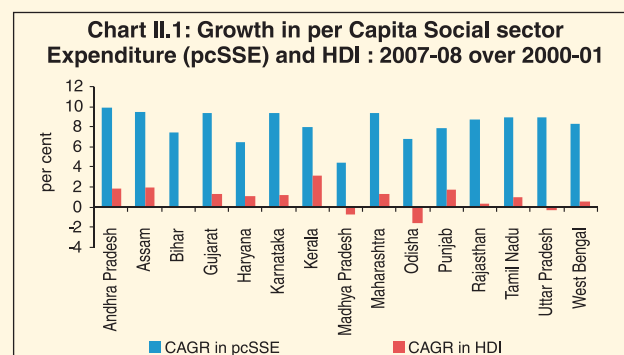
Social Sector Expenditure and Human Development - An Empirical Exercise

Social services are primarily the responsibility of state governments. Since the level of the Human Development Index (HDI) can be expected to be related to the state governments' social sector expenditure, it is helpful to examine the relationship between a state government's social sector expenditure and HDI. An empirical exercise was, therefore, undertaken to study the relationship between the social sector expenditure of the major states in India and their respective HDI. Since HDI brought out by the Planning Commission is available with a gap of 7 years, the exercise attempts to relate the HDI performance with the social sector expenditure undertaken in the preceding 7 years. The exercise covers 15 states in 2000-01 and 18 states in 2007-08, including the three newly-formed states bifurcated from existing states, viz., Chhattisgarh, Uttarakhand and Jharkhand. A look at the average ratios of social sector expenditure to aggregate expenditure for both time points reveals that during the first period the ratio of social sector expenditure to total expenditure in 11 states was higher than the average for 15 states; of these, three were among the top five states and four among the bottom five states. The scenario in the second period shows that only in seven states (of the earlier 11 states) was the ratio of social sector expenditure to total expenditure higher than the average for 15 states⁸, with three each from the top five and the bottom five states. These results suggest that lagging states have not made any discernible attempts at closing the gap with the leading states in terms of higher outlay on social sector expenditure.

Since the above exercise does not factor in an important characteristic of the Indian economy *i.e.*, the population size of these states, an exercise based on per capita social sector expenditure was conducted. The analysis involves examining the relationship between average per capita SSE (pcSSE) in the preceding seven years and HDI. The relationship turns out to be positive, implying that higher pcSSE leads to better outcome in terms of HDI. The co-efficient of correlation is found to be highly significant with 'r' value more than 0.75 for both the periods. It is important to note that the HDIs for the three bifurcated states, viz., Bihar, Madhya Pradesh and Uttar Pradesh, are not strictly comparable, since the newly-created states performed better than the parent states in 2007-08, except in the case of Chhattisgarh, which lagged behind Madhya Pradesh. The positive impact of pcSSE on HDI is also borne out by regression analysis⁹. The disparities in pcSSE, in terms of co-efficient of variation, are higher

in the second period of analysis than in the first period, increasing from 20.0 in 2000-01 to 23.5 in 2007-08. The co-efficient of variation in HDI also increased from 16.3 to 23.0 during this period.

A comparison of state-wise growth in average per capita social sector expenditure and HDI in 2007-08 over 2000-01¹⁰ shows that, by and large, states that increased their per capita social sector expenditure have also seen an improvement in their HDI. The exceptions are Odisha, Madhya Pradesh and Uttar Pradesh which, despite an increase in per capita social sector expenditure, have witnessed a decline in HDI. Although Bihar increased its per capita social sector expenditure, its HDI has remained unchanged between 2000-01 and 2007-08. Kerala registered the maximum increase in HDI, although the growth in its per capita social sector expenditure was not the highest, benefitting from early start in expanding social sector expenditure (Chart 1).



The rank correlation between HDI in 2000-01 and 2007-08 is extremely high (0.93, t=12.2), which suggests that almost the same states have performed well in both time periods and likewise for the worst-performing states. The gap between the top five states and bottom five states in terms of the pcSSE of 2000-01 has worsened in comparison with the national average, as the divergence in terms of per capita SSE for the same states has increased from 40.2 per cent to 49.6 per cent.¹¹ In recent times (2007-08 to 2012-13) the gap in terms of per capita SSE has come down from 49.6 per cent to 42.8 per cent, which may contribute somewhat to reducing the disparity among states in terms of expected HDI.

⁸ The expenditures of the bifurcated states were added to their parent states for the purpose of comparison.

⁹ $\lg_HDI = -4.23 + 0.51 \lg_pcSSE$
(5.47)*** (4.46)*** [1st period]

$\lg_HDI = -4.20 + 0.47 \lg_pcSSE$
(4.24)*** (3.50)*** [2nd period]

***Figures in parentheses are t values, which are significant at one per cent level.

¹⁰ During the second period, per capita social sector expenditure of the bifurcated states has been combined with that of their parent states and the HDIs of the bifurcated states have been merged with their parent states weighted by their respective population.

¹¹ Top 5: Kerala, Maharashtra, Gujarat, Tamil Nadu and Haryana. Bottom 5: Bihar, Uttar Pradesh, West Bengal, Assam and Madhya Pradesh.

6. Financial Viability of State Power Distribution Companies: Impact on State Finances

What are the implications of the deteriorating financial health of the state power distribution companies (discoms) on the finances of state governments? What are the recent policy measures taken to address the problem of mounting short-term liabilities of state discoms?

2.13 While the revenue accounts of several state governments continue to record surpluses, despite recent moderation witnessed in some of them, this needs to be seen in the light of the mounting accumulated losses in state power distribution companies (discoms), estimated at ₹1.9 trillion as at end-March 2011. Non-revision of tariffs, subsidy arrears, the high cost of buying short-term power and high distribution losses are some key reasons for the financial ill-health of the discoms. As the discoms have largely availed of short-term borrowings from banks and financial institutions to cover cash losses, it has raised serious concern not only for the discoms but also for the banks/ financial institutions that have lent to them. State governments extend support to the discoms through various direct and indirect channels. Budgetary support by the state governments is in the nature of subsidies and grants *in lieu* of subsidised power provided to certain categories such as agricultural and domestic consumers, and equity/bond investments and direct loans to discoms. Off-budget support is in the form of state government guarantees for the loans obtained by discoms from banks/financial institutions. In addition to these regular channels of direct and indirect financial support, the state governments had issued power bonds effective 2001 under a one-time settlement scheme to clear the dues of state electricity boards (SEBs) to central power sector utilities. The debt servicing/repayment of these bonds had an impact on state finances.

2.14 Growing concerns over the financial health of discoms in recent years have led to several

committees being set up at various levels to examine the issues plaguing these utilities and to suggest appropriate remedies so as to address their commercial viability and prevent further deterioration in their finances. The Expert Group on 'Financial Health of State Distribution Utilities' was constituted by the Planning Commission to assess the cumulative losses of the distribution utilities in seven states and work out financial restructuring and turnaround plans for the power distribution companies in these states. Based on the recommendations of this Group and its own assessment, the centre has brought out a scheme for the financial restructuring of state discoms (Box II.3). The near-term impact of the scheme will be on the interest outgo and, thereby, the revenue expenditure of the states that opt for the financial restructuring scheme. The portion of operating losses and interest commitments of state discoms in Rajasthan, Tamil Nadu, Haryana and Uttar Pradesh (not covered by the banks/ financial institutions) would also have to borne by the state governments. Under the scheme, banks are expected to support the restructuring of debt by waiver of penal interest, moratorium on repayment of principal and restructuring of existing loans.

2.15 Of the seven states identified by the Expert Group, Madhya Pradesh government has opted not to avail of the scheme, as a major portion of the short-term liabilities of the state discoms are with the state government. The state government has restructured these loans so as to ease the financial pressure on the discoms. The other states are in the process of working out the modalities for the scheme with the various stake holders.

2.16 The restructuring of the short-term liabilities of state discoms to bring about a turnaround in their financial position can be successful only under the following conditions: (a) removal of systemic deficiencies of the state discoms; (b) elimination of the gap between average revenue realised and average cost of supply as early as

Box II.3

Scheme for Financial Restructuring of State Power Distribution Companies (Discoms)

In an attempt to enable the turnaround of state-owned power distribution companies (discoms) and ensure their long-term viability, the Ministry of Power announced a scheme, formulated and approved by the central government, for the financial restructuring of state discoms on October 5, 2012. The scheme has been prepared keeping in view the fragile health of the state discoms arising from serious systemic deficiencies in their working.

The scheme contains various measures required to be taken by state discoms and state governments to improve the operational performance of the discoms. The salient features of the scheme are set out below.

- 50 per cent of the outstanding short-term liabilities (STL)¹² as of March 31, 2012 to be taken over by state governments. This shall be first converted into bonds to be issued by discoms to participating lenders, duly backed by state government guarantee.
 - Takeover of the liability by state governments from discoms in the next 2-5 years by way of issuance of special securities in favour of participating lenders in a phased manner, keeping in view the fiscal space available until the entire loan (50 per cent of STL) is taken over. The door-to-door maturity will not be more than 15 years, with a moratorium of 3-5 years on the principal repayment.
 - The state government would provide full support to the discoms for payment of interest for this portion.
 - The balance 50 per cent of the STL would be rescheduled by lenders and serviced by the discoms with a moratorium of 3 years on the principal. Repayment of the principal and interest would be fully secured by state government guarantee.
 - The restructuring/rescheduling of the loan is to be accompanied by concrete and measurable action by the discoms/states to improve the operational performance of the distribution utilities.
 - The central government will provide a transitional finance mechanism (TFM) in support of the restructuring effort, subject to the fulfillment of mandatory conditions. The TFM will have the following features:
 - Liquidity support for three years beginning 2012-13 in the form of grants equal to the value of the additional energy saved by way of accelerated AT&C loss reduction beyond the loss trajectory specified under the Restructured Accelerated Power Development and Reform Programme (RAPDRP); eligibility for
- the grant from the centre would arise only if the gap between average revenue realisation (ARR) and average cost of supply (ACS) for the year has been reduced by at least 25 per cent during the year judged against the benchmark for the year 2010-11.
- Capital reimbursement support of 25 per cent of principal repayment by the state government on the liability taken over by the state government under the scheme; the amount is to be reimbursed only in case the state government takes over the entire 50 per cent of the short-term liabilities (corresponding to the accumulated losses) outstanding as at end-March 2012.
 - A separate arrangement would be worked out, after due consultation with the Ministry of Power and the concerned states, to finance the operational losses and interest for the first three years on a diminishing scale; the remaining portion of operating losses will have to be financed by the respective state government.
 - To monitor the progress of the turnaround plan, two committees at the state and central government levels are to be constituted.
- The scheme has been made effective from the date of notification, *i.e.*, October 5, 2012, to remain open up to December 31, 2012, unless extended by the central government. The scheme would be applicable to all state-owned discoms that have accumulated losses and face difficulty in financing operational losses, subject to the fulfilment of certain mandatory conditions stipulated under the scheme. The central government's support to states under the scheme in the form of grants and capital reimbursement would be contingent upon the states meeting certain stringent mandatory conditions relating to tariff setting and revenue realisation, subsidy payment, time-bound plan for metering all categories of consumers and finalisation of audited accounts.

Implications for the State Governments

As per the announced scheme, 50 per cent of the outstanding short-term liabilities (STL) of the state discoms to lending institutions would be taken over by the state governments through issuance of special securities in favour of participating lenders in a phased manner, until the entire bonds corresponding to 50 per cent of short-term liability are taken over by the state government. The state government will provide full support to the discoms for payment of interest until the entire bonds are taken over by

(Contd....)

¹² Outstanding short-term loans and payables for power purchase of more than 60 days corresponding to the accumulated losses of the discoms as on March 31, 2012.

(...Concl.)

the state government. Repayment of the special securities will commence at the end of five years, with one-tenth of the principal being repaid to the lending institutions every year.

The conversion of the debt of discoms into state government bonds would have to take place within the FRBM space. State governments would ensure that issuance of special securities is within the targets prescribed in the FRBM Acts and, even if fiscal space including the debt-GSDP ratio under the FRBM targets is available, states would have to remain within their net borrowing ceilings (for each of the relevant fiscal) fixed annually as per the formula prescribed by the Thirteenth Finance Commission. Phasing of special securities for the seven states with debt-ridden discoms based on provisional figures for short-term liabilities is set out in Table 1. However, in case a state is able to find more fiscal space during any year, it would ensure that liabilities are taken over as soon as possible.

Table 1: Phasing of Special Securities by the State Government to the Discoms

(Amount in ₹ billion)

State	50 per cent of short-term liabilities (STL)	2012-13	2013-14	2014-15	2015-16	2016-17
Andhra Pradesh	31.51	22.11	9.40	-	-	-
Haryana	78.59	25.18	24.96	28.45	-	-
Madhya Pradesh	5.85	0.72	5.13	-	-	-
Punjab	58.23	8.81	10.04	11.45	13.05	14.88
Rajasthan	198.55	26.49	34.96	39.86	45.44	51.80
Tamil Nadu	95.73	8.84	25.26	28.80	32.83	-
Uttar Pradesh	129.67	19.19	22.45	25.59	29.18	33.26
Total	598.13	111.34	132.20	134.15	120.50	99.94

' - ' nil.

Source: Ministry of Power.

possible through periodic tariff revisions; and (c) rationalisation and better targeting of subsidies. While the proposed restructuring/rescheduling of loans is to be accompanied by concrete and measurable action by the discom/states to improve the operational performance of the discoms, past experience in the implementation of remedial measures suggested by the Ahluwalia Committee has not been encouraging. Hence, the strict enforceability of the conditions associated with the restructuring package has to be ensured so that the overall financial stability in the economy is not threatened by the restructured loans turning into non-performing assets.

7. Supply Chain Management and Food inflation

What is the importance of supply chain management in controlling food inflation? How can state governments help strengthen the supply chain?

2.17 Asymmetries in price transmission across the supply chain for agricultural commodities are one of the important reasons for food inflation in India. While agricultural marketing is a state

subject, inflation management is viewed largely from the national perspective. As food price inflation mostly arises from supply-side shocks, efficient management of the supply chain can play a major role in controlling price increase by limiting the scope of leakages. An efficient supply chain mechanism ensures reasonable prices for producers as well as protects the interests of the final consumer by minimising intermediation costs/storage losses. It also reduces volatility in product availability and prices, thereby improving the overall efficiency of the system.

2.18 Supply chain can be strengthened by: (i) enhancing the capabilities of farmers, (ii) strengthening infrastructure and (iii) legislative interventions. By encouraging farmers to organise themselves into groups - growers' groups, co-operatives, self-help groups and producer companies - supply chains can be streamlined as well as made more egalitarian. Also, investments across the entire agri-value chain spectrum, such as the creation of cold chains and rural godowns, new agricultural marketing infrastructure, and modernisation of existing markets, could be

promoted by providing them with appropriate fiscal incentives. As suggested by the Inter-Ministerial Group on Inflation, perishables could be taken out of the ambit of the Agricultural Produce Market Committee (APMC) Act to encourage arbitrage activity by small traders and farmers by allowing them to freely trade perishables through buying where it is cheap and selling where it is expensive. Similarly, from the long-term perspective of inflation management, it is crucial to improve *mandi* governance by holding regular elections of agricultural produce market committees as well as to bring professionalism into the functioning of the existing regulated markets through public-private partnerships.

2.19 The Working Group of the Twelfth Five-Year Plan on "Agriculture Marketing Infrastructure, Secondary Agriculture and Policy Required for Internal and External Trade" has identified areas of agriculture marketing that should be emphasised during the Plan period. These include: a) greater responsibility to producer organisations; b) direct linkage with retailers/ processors/ exporters; c) price discovery through virtual market platforms; d) direct marketing; e) organised retailing and removing restrictions on FDI for greater competition; f) market access for small producers; g) reforms in the APMC Act; h) an integrated value chain system that covers areas such as partnership, information and communication technologies, leveraging networks, value chain financing, smallholder policy, and contracts; i) promotion of innovative marketing models for effective market participation and j) public-private partnerships (PPP) for efficiency and effectiveness. Measures in some of these areas have already been taken, such as amendments to the APMC Act by some state governments to provide for the introduction of private market, e-market, direct purchase market, farmer-consumer market, contract farming and an inter-market dispute settlement mechanism. Further

measures are required, particularly in providing a convergence platform at the national, state and district levels, where private players join hands with a large number of farmers through ongoing schemes and programmes of the central and state governments in a PPP mode.

8. Surplus Cash Balances of the States

How do the surplus cash balances of the states affect their finances? Why do states accumulate these balances?

2.25 State governments have been accumulating large surplus cash balances since 2004-05. These cash balances generally increase towards the final quarter of the year to provide for delays in the release of funds by the central government. Apart from the improved revenue account position of the states, the accumulation of large surplus cash balances indicates that some states tended to borrow more than their fiscal deficit.

2.26 Given that states have ample surplus cash balances and the GFD-GSDP ratio is envisaged to decline in the coming years, it is essential that states adopt a need-based approach to their market borrowings. Since states earn a lower rate of return on these investments, instead of over-borrowing, they may consider using their surplus cash balances to finance their GFD. The FC-XIII has suggested that there should be a directed effort by states with large balances towards utilising their existing cash balances before resorting to fresh borrowings. Alternatively, the cash surplus may be used to pre-pay old high-cost debt, as has been done by some states in the past. Further, states may make efforts towards capacity building for better cash management. Effective cash management is possible only if state governments develop the skills and capacity to record, monitor, and project short-term inflows and outflows. States should encourage co-ordination among state entities that collect revenue and expend funds.

Conclusion

2.27 The budgeted fiscal stance of the state governments during 2012-13 was generally in line with the revised road map of the FC-XIII. Measurement and reporting of implicit obligations of the states will reflect the true fiscal positions of the states. States need to exploit their revenue-raising potential, with special emphasis on improved efficiency and compliance through the use of information technology and vigilance in preparation for the transition to the GST regime. The quality of expenditure also needs to be improved by

cutting down on non-productive expenditure while increasing expenditure that would impart counter-cyclical growth impulses to the economy. Public expenditure on building human capital stock would be the major determinant of inclusive growth in the future and will be critical to reap the demographic dividend. The financial losses of state power discoms continue to act as a drag on the finances of the states. The financial restructuring scheme, if implemented in the right spirit, may get rid of one of the most daunting problems of state finances by turning state discoms into financially viable units.

State governments have initiated policies relating to expenditure and taxation to conform to the norm of fiscal prudence for the year 2012-13. To augment their revenue, many states have levied user charges on various social and economic services; tax rates have also been raised on alcohol products. Information technology (IT) is being used to improve tax compliance and to reduce the cost of tax administration. E-governance is one initiative that has found a place in the budgets of most states as it would make the government-citizen interface friendlier and more transparent. Measures have been taken to tackle the supply side constraints that impact on food inflation. The major portion of expenditure is concentrated in sectors such as education, health, agriculture, industries, infrastructure and social security. Many states have rationalised their expenditure under various heads through austerity measures, abolition of vacant posts and outsourcing of different government activities. Measures have been initiated to strengthen the public distribution system (PDS) as food security has drawn the attention of most states. Public private partnership (PPP) is being used to develop the social and economic infrastructure. Various measures have been taken to strengthen local bodies.

1. Introduction

3.1 States, in their budgets for 2012-13, have sought to augment their revenues through tax and non-tax measures even while continuing to address the issue of inflation in essential commodities through exemption/reduction in value added tax (VAT) rates on specific commodities. On the expenditure front, large allocations have been made in important sectors such as education, health, agriculture, industries, infrastructure and social security to attain the Twelfth Five-Year Plan objective of sustainable and inclusive growth. States have attempted to rationalise their expenditure through specific measures and promote public private partnerships (PPP) in building the physical and social infrastructure. Focus has also been placed on strengthening e-governance to improve efficiency and transparency in government services. This chapter sets out the policy initiatives and schemes that have been proposed/initiated by state governments, their medium-term fiscal stance in terms of deficit targets, and policy measures taken by the Government of India

and the Reserve Bank that would impact state finances.

2. State Governments

3.2 States have announced proposals/initiatives in their budgets that would enable them to conform to the fiscal prudence norms set by the Thirteenth Finance Commission (FC-XIII). The broad fiscal stance of the states has been towards enhancing their own tax and non-tax collections, while continuing with their existing pattern of expenditures.

Revenue Measures

3.3 The thrust of the tax policy of the states has been on the rationalisation of tax rates, introduction of new taxes, revival of discontinued taxes and improving tax administration and tax compliance through the use of information technology.

3.4 Most states have raised their value added tax (VAT) rate on certain commodities such as tobacco and allied products (Bihar, Goa, Himachal Pradesh, Jammu & Kashmir, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra,

Meghalaya, Rajasthan), liquor products (Goa, Jammu & Kashmir, Kerala, Meghalaya, Tamil Nadu), junk food and fast food (Goa), vehicles (Goa, Karnataka), carbonated soft drinks (Goa), luxury goods (West Bengal) and plastic woven fabrics (Karnataka, Kerala). Other taxes that have been raised include luxury tax, entertainment tax and advertisement tax (Madhya Pradesh), vehicle tax (Bihar, Maharashtra), excise duty on liquor/beer (Karnataka, Meghalaya, Odisha), lump sum tax payable by private bookmakers (Karnataka) and land and road tax (Kerala).

3.5 Given the ascendance of real estate activities in recent years, states have tried to tap into this source to augment their resources by introducing taxes on the sale price of residential and commercial flats (Bihar), property tax (Arunachal Pradesh), luxury tax on the space or the premises rented for commercial activities (Goa), marriage halls (Jharkhand, Karnataka) and seminar and convention halls (Karnataka). The coverage of the existing taxes has also been widened; stamp duty would include agreements relating to advertisements for business development, granting of exclusive rights for telecasting/broadcasting programmes and assignment of intellectual property rights in Karnataka, and entertainment tax has been extended to cover direct-to-home (DTH) broadcasting service providers in Odisha. West Bengal has proposed a compensatory entry tax fund by levying a life-time tax on registration of vehicles and on entry of goods into local areas of the state. Jharkhand has imposed an entry tax on 63 commodities to protect industries in the state. Certain commodities such as LPG for domestic use (Maharashtra) and vegetable oil (Tamil Nadu) that were earlier exempt from tax have been brought into the tax net. States have also sought to rationalise certain taxes like the motor vehicle tax (Goa, Kerala, Maharashtra, Tamil Nadu),

luxury tax (Assam), stamp duty structure (Gujarat, Kerala), introduction of an entry toll on all vehicles registered outside the state (Goa); and upward revision of the toll rate (Jammu & Kashmir). Odisha proposes to introduce progressivity in profession tax.

3.6 The majority of states have sought to improve tax compliance and reduce the costs of tax administration through the use of information technology. The government of Kerala proposes to set up an Economic Intelligence Wing for detecting and taking action on technology-aided tax evasion. While Madhya Pradesh proposes to computerise VAT administration, the Maharashtra government proposes to levy a late fee on delayed filing of tax returns.

3.7 Certain tax measures have been taken by the states to tackle the problem of food inflation. Specific tax measures to reduce the pressure on food prices include (i) abolition of VAT on select cereals (Tamil Nadu) and continuation of tax exemption on cereals and pulses (Jammu & Kashmir, Karnataka, Maharashtra); and (ii) tax reduction on daily household goods and ethnic foods (Kerala), cereals and pulses (Rajasthan) and sweetmeats and milk products (Himachal Pradesh). Supply-side measures taken to promote agricultural production include exemption from VAT on agricultural appliances (Bihar), fertilisers and fungicides (Jammu & Kashmir); exemption from agricultural income tax for partnership firms engaged in plantation (Karnataka); and exemption from service tax on crop and cattle insurance (Jammu & Kashmir).

3.8 Various states have also reduced taxes on petroleum products, such as VAT on petrol (Goa, Rajasthan) and aviation turbine fuel (Goa) and sales tax on diesel and on high-flash high-speed diesel sold to foreign-bound vessels (Karnataka). Andhra Pradesh, which has the highest VAT rate on

petrol in the country, cut the rate by 2 percentage points to 31 per cent in June 2012. Some states took certain fiscal measures, which would reduce their tax revenue or increase their subsidy, to reduce the impact of the hike in diesel prices and the restriction on the supply of subsidised cylinders effected by the central government in September 2012.

3.9 On the non-tax front, states have proposed measures such as paper lotteries (Arunachal Pradesh), user charges/cost recovery from social and economic services (Gujarat, Jammu & Kashmir, Meghalaya, Mizoram, Nagaland, West Bengal); royalty fee on non-agricultural use of water (Uttar Pradesh); registration fee (Kerala); and licence fee on both on-shore and off-shore casinos (Goa), for liquor products (Assam, Odisha, Uttar Pradesh) and on bars in restaurants (Odisha).

Expenditure Measures

3.10 State governments have allocated a large proportion of their expenditure in 2012-13 to important sectors such as education, health, agriculture, industries, infrastructure and social security. In addition to the above, e-governance is one initiative that has drawn the attention of almost all the state governments, as it would make the government-citizen interface more friendly and transparent. Some states have tried to rationalise their expenditure on various heads such as abolishing vacant posts and outsourcing different government activities. The major expenditure measures are discussed below in greater detail.

3.11 Given the significance of agriculture and allied activities in containing inflation, almost all the major states have made a higher allocation for the agriculture sector in 2012-13. In addition to several schemes being implemented under central government initiatives, state-specific initiatives include (i) the system of pulses intensification

based on the 'Whole Village Concept' (Tamil Nadu); (ii) improving irrigation facilities by linking rivers (Bihar, Tamil Nadu) and rainwater harvesting (West Bengal, Gujarat); (iii) improving credit availability and reducing the cost of credit by extending free/ subsidised/ cheap agricultural loans to farmers (Andhra Pradesh, Assam, Chhattisgarh, Karnataka, Tamil Nadu, Odisha), increasing the coverage of existing schemes of low interest crop loans (Maharashtra), bearing a major portion of the cost of small irrigation facilities built by farmers (Chhattisgarh) and an interest waiver on agricultural credit (Goa, Gujarat); (iv) subsidising different inputs used for agricultural and allied production, such as inputs in cultivation of cashew and other plantation crops (Goa), green fodder for milk farmers to increase the local production of milk (Goa) and electricity consumed for agriculture (Maharashtra); (v) increasing the minimum support price for raw cashew (Goa); (vi) establishing a revolving fund to avoid delayed payments under the crop insurance scheme (Tamil Nadu) and tax exemption on insurance for agricultural and allied activities (Jammu & Kashmir); and (vii) setting up food processing units and constructing laboratories for quality control and organic certification (Arunachal Pradesh).

3.12 Food security has become one of the prime objectives for almost all state governments. In this context, states have focused on decentralisation of food procurement to ensure that public distribution system (PDS) requirements are met to the extent possible from the procurement operations within the state. Measures have also been taken to improve the administration and efficiency of the PDS to ensure food security and reduce the subsidy. These include (i) e-PDS software applications in all districts (Arunachal Pradesh); (ii) digitisation of ration cards (Gujarat, Kerala,

West Bengal); and (iii) computerisation of the PDS system (Himachal Pradesh, Mizoram, Rajasthan, Uttarakhand). Measures to minimise wastage of cereals and augment storage facility include the establishment of food depots in all district headquarters (Arunachal Pradesh) and the extension of free land and financial help to co-operative societies for building storage facilities for agricultural products (Madhya Pradesh).

3.13 States governments have also taken various policy initiatives to promote industrial growth and industrialisation. These include provision of interest subsidies to the textile industry and subsidy in electricity bills to the power loom industry (Maharashtra); financial concessions to Oil and Natural Gas Corporation (ONGC) for the establishment of a petroleum refinery (Rajasthan); construction of Information Technology parks in Lucknow (Uttar Pradesh); and the establishment of National Manufacturing and Investment Zones (Rajasthan).

3.14 Many states are trying to improve connectivity within blocks, districts and states by taking up construction of roads and bridges and facilitating power generation, which are important inputs for industrial development. The major initiatives are water-based transport network (Goa, Gujarat and Maharashtra¹, Meghalaya) and infrastructure development for operating small aircrafts (Nagaland). Given the energy constraint in the country, particularly in conventional energy sources, several states sought to explore options for alternative sources of energy.

3.15 For the development of the social sector, state governments proposed several measures relating to education, health, housing, social

security, women empowerment and welfare of scheduled castes and tribes and minorities. There are some initiatives to improve educational, health and employment facilities that are common to almost all the states. These include setting up new schools, colleges, universities, dedicated institutes, hostels, skill development centres, industrial training institutes, hospitals and primary health centers; imparting soft skills and vocational skills to unemployed youth in states and providing free laptops to students, scholarships, unemployment allowance and pension. Almost all states are trying to improve the availability of drinking water.

3.16 Initiatives related to the health sector include provision of health security to all BPL families (Arunachal Pradesh, Punjab); free treatment in government health institutions to all children (Haryana), all pregnant women (Assam), all babies up to the age of one year and their mothers (Himachal Pradesh) and patients suffering from cancer, heart and liver diseases (Uttar Pradesh); financial assistance for pre- and post-natal care (Odisha); a free health insurance scheme for all families (Chhattisgarh) and a comprehensive health insurance scheme (Tamil Nadu).

3.17 The development of infrastructure and other services through public-private partnerships (PPP) has been another priority area in terms of policy initiatives of the states in 2012-13. The PPP mode is envisaged in (i) irrigation infrastructure (Arunachal Pradesh); (ii) road infrastructure (Uttar Pradesh, Haryana, Maharashtra, Odisha); (iii) transport infrastructure (Rajasthan, Karnataka); (iv) the health sector (Uttarakhand, Arunachal Pradesh); (v) solid waste management

¹ Nariman Point-Borivali West Coast Water Transport Project.

in municipalities (Jharkhand, Uttar Pradesh, Tamil Nadu); (vi) tourism infrastructure (Arunachal Pradesh); and (vi) sports infrastructure (Uttar Pradesh).

3.18 States have attempted to rationalise their expenditure through policy initiatives, such as austerity measures (Punjab, Jammu & Kashmir², Manipur, Sikkim); abolition of vacant posts (Gujarat) and posts identified as redundant (Meghalaya); recruitment through the stipendiary mode and outsourcing of different government activities (Jammu & Kashmir); a ban on recruitment in all sectors, excluding essential sectors³ and recruitment, if required, to be done only on contractual basis (Odisha).

3.19 State governments have been formulating policies to improve the delivery mechanism of government services and to make the government-citizen interface more friendly and transparent. Steady advances have been made in e-governance for this purpose by most of the state governments. Some policies in this regard are the *Mee Seva* project, which provides a simpler interface between the government and the citizen (Andhra Pradesh), and e-tendering and e-procurement systems (Goa).

Institutional Measures and Other Major Policy Initiatives

3.20 The institutional measures adopted by state governments such as the Fiscal Responsibility and Budget Management (FRBM) Acts, value added tax (VAT), new pension scheme (NPS), and setting up a consolidated sinking fund (CSF) and guarantee redemption fund (GRF) have helped

them consolidate their finances in the past decade (Table III.1).

3.21 Measures have been taken by the states in their budgets for 2012-13 to strengthen their local bodies through transfer of functions, functionaries and funds. These include holding of panchayat elections, which witnessed over 80 per cent voter turnout (Jammu & Kashmir); conversion of gram panchayats into new urban local bodies to provide better civic and infrastructure facilities (Andhra Pradesh); transfer of a large number of listed activities, along with the connected functions, from state government ministries/departments to the panchayats, block development councils and the district planning & development boards (Jammu & Kashmir); promotion of participatory governance to ensure that planning is done at the village level by local self-government (Goa); substantial increase in untied grants to the local bodies under the State Finance Commission (Andhra Pradesh); appropriate funding for effective waste management to municipalities and panchayats (Goa); and adoption of an innovative 'RURBAN' approach under which urban amenities are provided in the rural areas while still retaining the flavour of rural life (Gujarat).

Medium-Term Fiscal Stance of the States

3.22 Targets related to various fiscal indicators were recommended by the FC-XIII for all the states. A comparison of the rolling targets for revenue and fiscal deficit for 2013-14 and 2014-15⁴, with the respective FC-XIII targets is given in Tables III.2 (a & b) and III.3, respectively. Most of the states (with the exception of Assam) have

² Austerity measures imposed in 2009 continue to remain in force.

³ Police, doctors, nurses, *etc.*

⁴ Of the 28 states, 27 states have set out their rolling targets for deficits in the medium-term fiscal policy statements of the state budgets. Of these, 17 states have expressed their revenue deficit targets in terms of GSDP and 10 states have expressed them in terms of revenue receipts.

Table III.1: Institutional Reforms by State Governments

State	Value Added Tax (VAT) Implemented	Fiscal Responsibility Legislation (FRL) enacted#	New Pension Scheme (NPS) introduced	Ceilings on Guarantee Imposed	Consolidated Sinking Fund (CSF) set up*	Guarantee Redemption Fund (GRF) set up*
1	2	3	4	5	6	7
1. Andhra Pradesh	April 2005	June 2005	September 2004	Yes	Yes	Yes
2. Arunachal Pradesh	April 2005	March 2006	January 2008	Yes	Yes	No
3. Assam	May 2005	September 2005	February 2005	Yes	Yes	No
4. Bihar	April 2005	April 2006	September 2005	Yes	Yes	No
5. Chhattisgarh	April 2006	September 2005	November 2004	Yes	Yes	No
6. Goa	April 2005	May 2006	August 2005	Yes	Yes	Yes
7. Gujarat	April 2006	March 2005	April 2005	Yes	Yes	Yes
8. Haryana	April 2003	July 2005	January 2006	Yes	Yes	Yes
9. Himachal Pradesh	April 2005	April 2005	May 2003	Yes	No	No
10. Jammu & Kashmir	April 2005	August 2006	January 2010	No	No	No
11. Jharkhand	April 2006	May 2007	December 2004	No	No	No
12. Karnataka	April 2005	September 2002	April 2006	Yes	No	No
13. Kerala	April 2005	August 2003	No@	Yes	Yes	No
14. Madhya Pradesh	April 2006	May 2005	January 2005	Yes	No	Yes
15. Maharashtra	April 2005	April 2005	November 2005	Yes	Yes	No
16. Manipur	July 2005	August 2005	January 2005	Yes	Yes	Yes
17. Meghalaya	April 2006	March 2006	April 2010	Yes	Yes	No
18. Mizoram	April 2005	October 2006	September 2010	Yes	Yes	Yes
19. Nagaland	April 2005	August 2005	January 2010	Yes	Yes	Yes
20. Odisha	April 2005	June 2005	January 2005	Yes	Yes	Yes
21. Punjab	April 2005	October 2003	January 2004	Yes	No	No
22. Rajasthan	April 2006	May 2005	January 2004	Yes	No	No
23. Sikkim	April 2005	September 2010	April 2006	Yes	No	No
24. Tamil Nadu	January 2007	May 2003	April 2003	Yes	Yes	No
25. Tripura	October 2005	June 2005	No	Yes	Yes	No
26. Uttarakhand	October 2005	October 2005	October 2005	Yes	Yes	Yes
27. Uttar Pradesh	January 2008	February 2004	April 2005	No	No	No
28. West Bengal	April 2005	July 2010	No	Yes	Yes	No
Sum-up	28	28	25	25	19	10

#: All states barring Goa have amended their FRBM Acts. *: As per RBI record.

@: The state government has decided in principle to introduce the New Pension Scheme with effect from April 1, 2013.

projected better performance in their revenue account than envisaged by FC-XIII. The targets for gross fiscal deficit-GSDP ratios set by states for the same years remain within the FC-XIII targets for all the states (Table III.3).

3.23 The deficit targets are based on the assumption that a certain level of GSDP growth would be observed. Some states have quantified their GSDP growth rates, which are broadly in

line with the GSDP growth rates given by the FC-XIII (Table III.4). For Chhattisgarh, Punjab and Mizoram, the assumed GSDP growth rates are higher than both the FC-XIII projection as well as the average growth in the previous two years (2010-11 and 2011-12). Any shortfall in these growth rates may affect the revenue collection of the states which, in turn, can adversely affect their fiscal health.

Table III.2a: Revenue Deficit as percentage of GSDP for 2013-14 & 2014-15 : Comparison with FC-XIII Targets

1	Revenue Deficit as per cent of GSDP			
	2013-14		2014-15	
	FC-XIII Target	Target set by State	FC-XIII Target	Target set by State
2	3	4	5	
Non-Special Category States				
Andhra Pradesh*	0.0	-	0.0	-
Bihar	0.0	-2.5	0.0	-2.4
Gujarat\$	0.0	-0.5	0.0	-0.5
Jharkhand	0.0	-1.0	0.0	-
Karnataka	0.0	-0.5	0.0	-0.7
Kerala	0.5	0.4	0.0	0.0
Madhya Pradesh	0.0	-2.0	0.0	-2.1
Maharashtra	0.0	0.0	0.0	0.0
Odisha	0.0	-0.8	0.0	-0.6
Punjab	0.6	0.6	0.0	-0.1
Uttar Pradesh	0.0	-0.9	0.0	-0.9
West Bengal	0.5	0.5	0.0	0.0
Special Category States				
Arunachal Pradesh	0.0	-22.9	0.0	-
Assam\$	0.0	0.2	0.0	0.1
Mizoram	0.0	-7.7	0.0	-7.7
Sikkim	0.0	-17.8	0.0	-18.2
Uttarakhand	0.0	-0.5	0.0	-0.4

* : The state has not indicated any targets for its revenue account.
 \$: The RD target has been calculated from the absolute value of RD and GSDP given in the medium-term fiscal policy statements of the state budget.
Note: Negative sign indicates surplus

Table III.2b: Revenue Deficit as percentage of Total Revenue Receipts for 2013-14 & 2014-15

1	Revenue Deficit as percentage of Total Revenue Receipts			
	2013-14		2014-15	
	FC-XIII Target	Target set by State	FC-XIII Target	Target set by State
2	3	4	5	
Non-Special Category States				
Chhattisgarh	-	-6	-	-7.0
Haryana	-	-0.6	-	-1.4
Rajasthan	-	-1.4	-	-1.3
Tamil Nadu	-	-2.8	-	-3.2
Special Category States				
Himachal Pradesh	-	-2.2	-	-1.9
Jammu & Kashmir	-	-14.5	-	-14.8
Manipur	-	-17.8	-	-17.7
Meghalaya	-	-13.4	-	-12.2
Nagaland	-	0	-	0
Tripura	-	0	-	0

'-' : FC-XIII target is expressed as ratio to GSDP.
Note: Negative sign indicates surplus.

New Budgetary Practices at the State level

3.24 Following the practice at the central government level, the Kerala budget for 2012-13 has published the effective revenue deficit by netting out grants for asset creation from the revenue deficit.

3. Government of India

3.25 The central government undertook various measures during the year that would entail

Table III.3: Fiscal Deficit for 2013-14 & 2014-15: Comparison with FC-XIII Targets

1	Gross Fiscal Deficit as percentage of GSDP			
	2013-14		2014-15	
	FC-XIII Target	Target set by State	FC-XIII Target	Target set by State
2	3	4	5	
Non-Special Category States				
Andhra Pradesh	3.0	3.0	3.0	3.0
Bihar	3.0	3.0	3.0	3.0
Chhattisgarh	3.0	3.0	3.0	3.0
Gujarat	3.0	2.8	3.0	2.8
Haryana	3.0	1.6	3.0	1.4
Jharkhand	3.0	2.5	3.0	-
Karnataka	3.0	3.0	3.0	3.0
Kerala	3.0	3.0	3.0	3.0
Madhya Pradesh	3.0	3.0	3.0	3.0
Maharashtra	3.0	1.7	3.0	1.8
Odisha	3.0	2.3	3.0	2.6
Punjab	3.0	3.0	3.0	2.3
Rajasthan	3.0	2.4	3.0	2.6
Tamil Nadu	3.0	2.9	3.0	2.9
Uttar Pradesh	3.0	2.9	3.0	2.9
West Bengal	3.0	3.0	3.0	3.0
Special Category States				
Arunachal Pradesh	3.0	3.0	3.0	-
Assam	3.0	2.1	3.0	2.0
Himachal Pradesh	3.0	2.7	3.0	2.8
Jammu & Kashmir	3.6	3.6	3.0	3.0
Manipur	3.0	3.1	3.0	3.0
Meghalaya	3.0	2.1	3.0	2.4
Mizoram	4.1	3.0	3.0	3.0
Nagaland	3.0	3.0	3.0	3.0
Sikkim	3.0	3.0	3.0	3.0
Tripura	3.0	3.0	3.0	3.0
Uttarakhand	3.0	3.0	3.0	3.0

Table III.4: Assumption Regarding Growth Rate of GSDP

(Per cent)

	Assumed GSDP Growth Rates for 2013-14 and 2014-15	Projection given by FC-XIII (2013-14 and 2014-15)	Average growth rate of previous two years (2010-11 to 2011-12)*
1	2	3	4
Assam	11.5 #	11.5	11.7
Bihar	11.5	11.5	20.2
Chhattisgarh	21.1	12.5	16.9
Gujarat	14.5 #	14.5	17.2
Himachal Pradesh	13.5	13.5	21.3
Karnataka	14.5	14.5	15.4
Kerala	14.5	14.5	18.6
Maharashtra	9-10	14.5	14.4
Manipur	11.4 & 11.7 #	11.2	10.7
Mizoram	14.7 & 14.8 #	10.3	13.6
Odisha	15	12.5	18.1
Punjab	14	11.5	12.8
Uttar Pradesh	11.5	11.5	15.2
Uttarakhand	12.6	12.6	19.6

* : Based on latest available CSO data.

: Calculated based on the absolute value of GSDP given in the medium-term fiscal policy statements of the state budget.

financial and/or administrative co-operation of the states. Some of the important measures are detailed below.

3.26 The introduction of goods and services tax (GST) would require a strong information technology (IT) infrastructure and service backbone to enable capture, processing and exchange of information among the various stakeholders in GST viz., taxpayers, central and state governments, banks and the Reserve Bank. In this context, the central government has approved the creation of a special purpose vehicle to be called the goods and services tax network (GSTN SPV) that would primarily be responsible for implementation and sustenance of the IT infrastructure for GST. The necessary documents for incorporation of the GSTN SPV are being finalised. The GSTN SPV

would, *inter alia*, host a portal that can be shared by all states and the centre and which will act as an IT platform to integrate the central and state indirect tax regimes. The GSTN will implement common PAN-based registration, returns filing and payments processing. The usage of PAN will enhance transparency and check tax evasion, as it would be a common identifier in both direct and indirect taxes. To address issues relating to the introduction of GST, the government has set up two sub-committees, one to examine the compensation issue and the other for the design of the new tax regime.

3.27 A new centrally-sponsored scheme titled “National Mission on Food Processing (NMFP)” has been approved for launch, in co-operation with the state governments in 2012-13. Its objective is to decentralise some central schemes so as to give states a greater role in the administration of these schemes. Accordingly, states are required to constitute a state food processing mission (SFPM) at each state level and a district food processing mission (DFPM) at each district level. The NMFP scheme would help states/union territories maintain the requisite synergy between the agriculture plans of states and development of the food processing sector, which in turn would help increase farm productivity, thereby boosting farmers’ incomes. By bridging infrastructure and institutional gaps, this would also ensure an efficient supply chain. Schemes that are directly being implemented by the central government, such as technology upgradation, modernisation of food processing industries, cold chains, value addition and preservation infrastructure for non-horticultural products, among others, will not be implemented through state governments under this scheme.

3.28 The central government doubled the lump sum grant provided under the national family

benefit scheme on the death of the primary breadwinner of a BPL family and a matching contribution is expected by state governments.

3.29 The Union Budget for 2012-13 proposed to strengthen panchayats across the country through the Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA), which will expand the existing schemes for panchayat capacity building. The central government also constituted an Expert Committee to Examine Panchayats for More Efficient Delivery of Services on September 6, 2012. The terms of reference of this Committee would, *inter alia*, include suggesting ways to incentivise states to devolve funds, functions and functionaries to panchayats.

3.30 The central government is in the process of capitalising the financially weak regional rural banks (RRBs), given the crucial role they play in meeting the credit needs of rural areas. The scheme for capitalising weak RRBs has been extended by two years to enable all states to contribute their share.

3.31 The central government has permitted foreign direct investment (FDI) in multi-brand retail trading (MBRT), subject to specified conditions. The policy provides an enabling framework for FDI in retail. It would be the prerogative of the state governments to decide whether and where a multi-brand retailer with FDI is permitted to establish its sales outlets within the state, thus giving primacy to the decision of the states. The establishment of the retail sales outlets will be in compliance with applicable state laws/regulations, such as the Shops and Establishments Act. State governments would also be responsible for aspects ancillary to the MBRT, such as zoning regulations, warehousing requirements, access, traffic, parking and other logistics.

3.32 The central government has prepared a blueprint for end-to-end computerisation of the public distribution system (PDS) and has provided an outlay of ₹ 840.7 million. States have been asked to draw up time-bound plans for its implementation. Pilot projects have already been completed in some states. As a first step in this direction, a scheme covering the digitisation of ration cards/beneficiaries and other databases, computerisation of supply-chain management, setting up of a transparency portal and a grievance redressal mechanism has been approved for implementation on a cost-sharing basis with the states. Some states, particularly Chhattisgarh, Gujarat, Andhra Pradesh and Karnataka, have taken significant steps in computerising various PDS operations.

3.33 The government has constituted the Fourteenth Finance Commission under the chairmanship of Dr.Y.V.Reddy, former Governor of the Reserve Bank. The Commission is expected to make its report available by October 31, 2014, covering the period 2015-2000. The Commission shall make recommendations regarding the sharing of union taxes, principles governing grants-in-aid to states and transfer of resources to local bodies.

4. Reserve Bank of India

3.34 State government securities (also known as state development loans or SDLs) are normally issued for a tenor of 10 years. Based on requests by some state governments, new state SDLs of 4-5 year tenor have been issued by the Reserve Bank since July 2012. Some state governments have also been permitted, since August 2012, to reissue their SDLs, as against the existing practice of issuing new securities. In consultation with the state governments, the quarterly indicative quantum of total market borrowings by

the state governments and the Union Territory of Puducherry was announced for the quarter July-September 2012 and the practice is being followed thereafter.

5. Conclusion

3.35 The states announced several measures to mobilise own revenues for furthering their fiscal consolidation. States have shown greater inclination to raise tax rates on alcoholic beverages, which are out of the purview of the

proposed GST, and on intoxicants, which, in general, have inelastic demand. States have also explored new tax avenues, capitalising on the increased real estate activity. They have also envisaged generating more non-tax revenue through the levy of appropriate user charges. On the expenditure front, states have taken initiatives for supply response in terms of managing the public distribution system, improving agricultural productivity, expanding physical and social infrastructure and developing human skills.

IV

Fiscal Position of State Governments

The fiscal position of states witnessed consolidation in terms of deficit indicators in 2010-11. The year 2011-12 (RE) recorded a marginal improvement in revenue surplus, while fiscal deficit was higher due to an increase in capital outlay. However, state governments are budgeted to further strengthen their fiscal position in 2012-13, which would be primarily contributed by higher surplus in their revenue accounts during the year. A comparison with the Thirteenth Finance Commission's (FC-XIII) targets for deficits indicates that the states have by and large achieved the envisaged revenue balance in 2011-12, but the GFD-GSDP target was not met by 12 states. During 2012-13 (BE), most states expect to meet both the deficit targets. The majority of the states budgeted a higher capital outlay and also show an increase in their revenue surplus during 2012-13, thereby indicating that the quality of expenditure is not being compromised to achieve the deficit targets.

1. Introduction

4.1 The fiscal consolidation process of the states, which had resumed in 2010-11 after a setback in 2008-09 and 2009-10, was somewhat hampered by a slowdown in economic activities in 2011-12. As a result, the consolidated gross fiscal deficit as a ratio to GDP, which had declined significantly in 2010-11, increased marginally in 2011-12 (RE), although revenue account at the consolidated level continued to remain in surplus. However, most states have indicated a reduction in their fiscal deficit-GSDP ratio during 2012-13

(BE) through generation of increased surplus in their revenue accounts, which is expected to improve their overall fiscal balance at the consolidated level (Tables IV.1 and IV.3).

4.2 Non-special category (NSC) states and special category (SC) states at the consolidated level witnessed improvement in their key deficit indicators during 2010-11. While revenue account recorded improvement across the majority of states, GFD-GSDP ratios were lower due to a decline in capital outlay. However, the fiscal imbalances of consolidated NSC and SC states

Table IV.1: Major Deficit Indicators of State Governments

(Amount in ₹ billion)

Item	1990-98	1998-2004	2004-08	2008-10	2010-11	2011-12 (BE)	2011-12 (RE)	2012-13 (BE)
	Averages							
1	2	3	4	5	6	7	8	9
Gross Fiscal Deficit	(2.7)	(4.1)	(2.3)	1,617.0 (2.7)	1,614.6 (2.1)	1,977.2 (2.2)	2,078.8 (2.3)	2,152.7 (2.1)
Revenue Deficit	(0.8)	(2.5)	(0.0)	91.7 (0.1)	-30.5 (-0.0)	-197.0 (-0.2)	-60.9 (-0.1)	-425.7 (-0.4)
Primary Deficit	(0.9)	(1.7)	(0.0)	538.2 (0.9)	366.4 (0.5)	575.9 (0.7)	685.5 (0.8)	598.3 (0.6)

BE: Budget Estimates. RE: Revised Estimates.

Note: 1. Negative (-) sign indicates surplus.

2. Figures in parentheses are percentages to GDP.

3. The ratios to GDP at current market prices are based on CSO's National Accounts 2004-05 series.

Source: Budget Documents of the state governments.

widened in 2011-12 (RE) due to higher capital outlays across the majority of states. In 2012-13, finances of consolidated NSC and SC states are budgeted to improve due to an increase in revenue surpluses in the majority of states. It is pertinent to note that reduction in the revenue deficit of West Bengal and the increase in revenue surplus of Bihar in 2012-13 contributed substantially to the budgeted improvement in the consolidated revenue account of NSC states (Tables IV.2 and IV.3).

4.3 On the receipts side, the average aggregate receipts-GDP ratio, which had moderated in the post global financial crisis period, has revived to its high growth phase level of 16.1 per cent during 2011-12 to 2012-13. A phase-wise analysis shows that the increase in the average of revenue receipts-GDP ratio of the states during the fiscal consolidation phase, *i.e.*,

2004-08 over that in 1998-2004 period, was largely attributable to an increase in central transfers, although the states' own revenues also increased over the same period. During 2008-10, the average revenue receipts-GDP ratio further increased, with the increase in central transfers more than offsetting the decline in states' own revenues. During 2010-11 to 2012-13 (BE), the revenue receipts-GDP ratio shows a gradual increase on account of improvement in both states' own tax revenues (OTR) and central transfers. The states' OTR as a ratio to GDP has been steadily increasing from an average of 5.1 per cent during 1990-98 to 6.3 per cent in 2012-13 (BE) (Table IV. 4).

4.4 The average aggregate expenditure-GDP ratio during 2004-08 was lower than that in 1998-04 due to a sharp decline in revenue expenditure, even though there was an increase in the capital

Table IV.2: Fiscal Imbalances in Non-Special and Special Category States

	2004-08 (Avg.)	2008-10 (Avg.)	2010-11		2011-12 (RE)		2012-13 (BE)	
	Per cent to GSDP	Per cent to GSDP	Per cent to GSDP	Deterioration in No. of States	Per cent to GSDP	Deterioration in No. of States	Per cent to GSDP	Deterioration in No. of States
1	2	3	5	6	7	8	9	10
Revenue Deficit								
Non-Special Category States	0.2	0.3	0.1	3	0.1	9	-0.3	4
Special Category States	-2.8	-3.1	-2.3	5	-2.5	4	-3.7	2
All States Consolidated*	0.0	0.1	-0.0	8	-0.1	13	-0.4	6
Gross Fiscal Deficit								
Non-Special Category States	2.7	3.1	2.5	3	2.7	10	2.5	8
Special Category States	3.1	3.6	2.9	4	4.5	8	3.1	2
All States Consolidated*	2.3	2.7	2.1	7	2.3	18	2.1	10
Primary Deficit								
Non-Special Category States	0.0	1.0	0.6	3	0.9	11	0.7	8
Special Category States	-0.5	0.6	0.1	4	1.8	8	0.5	3
All States Consolidated*	0.0	0.9	0.5	7	0.8	19	0.6	11
Primary Revenue Balance								
Non-Special Category States	-2.5	-1.7	-1.8	4	-1.8	9	-2.1	5
Special Category States	-6.4	-6.0	-5.0	6	-5.1	4	-6.3	2
All States Consolidated*	-2.3	-1.7	-1.7	10	-1.6	13	-1.9	7

* : As a ratio to GDP.

RE: Revised Estimates

BE: Budget Estimates

Source: Budget documents of the state governments.

Note : Negative (-) sign indicates surplus

Table IV.3: Deficit Indicators of State Governments

(Per cent)

State	2004-08 (Avg.)*				2010-11				2011-12 (RE)				2012-13 (BE)			
	RD/ GSDP	GFD/ GSDP	PD/ GSDP	PRB/ GSDP	RD/ GSDP	GFD/ GSDP	PD/ GSDP	PRB/ GSDP	RD/ GSDP	GFD/ GSDP	PD/ GSDP	PRB/ GSDP	RD/ GSDP	GFD/ GSDP	PD/ GSDP	PRB/ GSDP
1	3	2	4	5	7	6	8	9	10	11	12	13	14	15	16	17
I. Non-Special Category	0.2	2.7	0.0	-2.5	0.1	2.5	0.6	-1.8	0.1	2.7	0.9	-1.8	-0.3	2.5	0.7	-2.1
1. Andhra Pradesh	0.0	2.8	0.2	-2.6	-0.4	2.0	0.4	-2.1	-0.1	2.6	1.0	-1.7	-0.6	2.6	1.0	-2.2
2. Bihar	-2.0	2.6	-1.2	-5.8	-3.0	1.9	-0.2	-5.0	-0.3	5.4	3.4	-2.3	-2.7	2.9	0.9	-4.7
3. Chhattisgarh	-2.7	0.9	-0.9	-4.4	-2.9	-0.3	-1.4	-3.9	-1.6	2.8	1.9	-2.5	-1.8	2.8	2.0	-2.6
4. Goa	-0.1	3.6	1.0	-2.7	-2.0	1.7	-0.3	-4.0	0.3	4.1	2.6	-1.3	0.2	3.8	2.4	-1.3
5. Gujarat	0.2	2.6	0.0	-2.3	1.0	2.9	1.1	-0.9	-0.3	2.2	0.3	-2.2	-0.5	2.6	0.8	-2.4
6. Haryana	-0.9	0.4	-1.5	-2.8	1.0	2.7	1.5	-0.2	0.8	2.5	1.1	-0.6	0.7	2.1	0.6	-0.8
7. Jharkhand	2.0	7.4	5.9	0.5	0.1	4.4	2.4	-1.8	-0.5	3.2	1.3	-2.4	-3.3	2.1	0.3	-5.1
8. Karnataka	-1.3	2.0	0.1	-3.3	-1.1	2.8	1.3	-2.6	-0.7	2.9	1.5	-2.1	-0.2	2.9	1.5	-1.6
9. Kerala	2.3	3.2	0.4	-0.4	1.3	2.8	0.7	-0.7	1.7	3.5	1.5	-0.3	0.9	2.7	0.9	-1.0
10. Madhya Pradesh	-1.8	3.3	0.4	-4.6	-2.5	1.9	0.1	-4.4	-2.6	2.6	0.7	-4.5	-1.9	3.0	1.1	-3.8
11. Maharashtra	0.2	2.4	0.5	-1.8	0.1	1.8	0.3	-1.4	0.2	1.7	0.3	-1.3	0.0	1.7	0.3	-1.4
12. Odisha	-1.4	0.1	-3.5	-5.0	-2.0	0.3	-1.2	-3.6	-1.4	0.9	-0.9	-3.2	-0.9	1.8	0.1	-2.7
13. Punjab	2.1	3.3	-0.2	-1.3	2.4	3.2	0.7	-0.1	2.2	3.8	1.3	-0.3	1.1	3.1	0.8	-1.2
14. Rajasthan	0.2	3.1	-0.4	-3.3	-0.3	1.3	-1.0	-2.6	-0.1	2.1	-0.1	-2.3	-0.2	2.1	0.1	-2.3
15. Tamil Nadu	-0.6	1.4	-0.4	-2.5	0.5	3.2	1.7	-1.0	-0.1	2.9	1.4	-1.6	-0.3	2.9	1.4	-1.8
16. Uttar Pradesh	0.2	3.7	0.3	-3.2	-0.6	3.0	0.5	-3.1	-1.3	2.9	0.6	-3.6	-0.8	3.0	0.7	-3.1
17. West Bengal	3.3	4.4	0.2	-0.9	3.6	4.1	1.2	0.7	3.1	3.9	1.0	0.2	1.1	2.5	-0.3	-1.8
II. Special Category	-2.8	3.1	-0.5	-6.4	-2.3	2.9	0.1	-5.0	-2.5	4.5	1.8	-5.1	-3.7	3.1	0.5	-6.3
1. Arunachal Pradesh	-9.3	3.7	-0.3	-13.3	-20.4	-0.1	-5.0	-25.2	-19.7	16.9	13.5	-23.1	-23.1	3.2	-0.2	-26.5
2. Assam	-2.3	0.3	-2.1	-4.7	-0.1	1.9	0.1	-1.9	-0.3	3.9	2.1	-2.1	-1.1	3.0	1.4	-2.7
3. Himachal Pradesh	0.3	3.7	-2.1	-5.4	1.0	3.4	-0.2	-2.6	-0.8	2.9	-0.5	-4.2	-0.6	2.9	-0.5	-3.9
4. Jammu and Kashmir	-6.0	5.3	0.7	-10.6	-6.9	4.3	0.2	-11.1	-4.9	6.1	2.0	-9.0	-7.6	2.9	-0.9	-11.4
5. Manipur	-8.5	4.9	0.3	-13.1	-14.1	5.9	2.1	-17.9	-3.4	15.5	11.9	-7.0	-14.2	4.2	0.5	-17.9
6. Meghalaya	-1.2	2.6	0.2	-3.6	-1.8	2.4	0.6	-3.6	-4.0	2.6	0.8	-5.8	-5.5	2.1	0.2	-7.3
7. Mizoram	-4.3	9.5	3.2	-10.7	0.4	10.6	6.5	-3.7	-2.8	7.0	3.1	-6.7	-7.8	3.3	0.3	-10.8
8. Nagaland	-4.7	3.9	0.0	-8.5	-7.3	2.8	-0.7	-10.8	-6.0	5.8	2.2	-9.6	-9.9	3.5	-0.3	-13.6
9. Sikkim	-11.0	6.3	1.1	-16.3	-2.5	5.6	2.3	-5.8	-13.2	4.8	1.9	-16.0	-17.5	3.5	0.6	-20.4
10. Tripura	-6.6	0.7	-3.0	-10.3	-4.7	1.4	-1.1	-7.2	-7.0	2.0	-0.6	-9.5	-5.7	2.6	0.0	-8.2
11. Uttarakhand	0.1	5.3	2.6	-2.7	0.0	2.4	0.5	-1.9	-0.3	3.1	1.1	-2.3	-0.4	3.4	1.4	-2.5
All States#	0.0	2.3	0.0	-2.3	-0.0	2.1	0.5	-1.7	-0.1	2.3	0.8	-1.6	-0.4	2.1	0.6	-1.9
<i>Memo Item:</i>																
1. NCT Delhi	-3.3	0.7	-0.8	-4.8	-4.0	-0.3	-1.3	-5.0	-1.2	1.0	0.1	-2.1	-1.6	0.7	-0.2	-2.5
2. Puducherry	0.4	4.0	1.7	-1.9	2.6	5.5	2.9	0.1	2.0	4.9	2.0	-0.9	1.5	4.8	2.1	-1.2

Avg.: Average.

RE: Revised Estimates.

PD: Primary Deficit.

PRB: Primary Revenue Balance.

RD: Revenue Deficit.

GFD: Gross Fiscal Deficit.

GSDP: Gross State Domestic Product.

*: Data for Puducherry pertain to 2006-07.

#: Data for All States are as per cent to GDP.

Note: Negative (-) sign indicates surplus.

Source: Based on Budget Documents of the state governments.

outlay. During the crisis years, *i.e.*, 2008-10, the average aggregate expenditure-GDP ratio remained unchanged at 15.7 per cent as the increase in revenue expenditure was offset by a

decline in capital expenditure. Although the aggregate expenditure-GDP ratio had declined in 2010-11, it increased by 1.1 percentage points in 2011-12 (RE), mainly on account of an increase in

Table IV.4: Aggregate Receipts of State Governments

(Amount in ₹ billion)

Item	1990-98	1998-2004	2004-08	2008-10	2010-11	2011-12 (RE)	2012-13 (BE)	Variation (Per cent)	
	(Average)							Col.7/6	Col.8/7
1	2	3	4	5	6	7	8	9	10
Aggregate Receipts (1+2)	1,515.2 (15.0)	3,666.2 (15.9)	6,496.6 (16.1)	9,494.6 (15.7)	11,735.7 (15.3)	14,259.4 (16.1)	16,333.0 (16.1)	21.5	14.5
1. Revenue Receipts (a+b)	1,143.5 (11.3)	2,400.8 (10.5)	4,872.1 (11.9)	7,314.0 (12.1)	9,353.5 (12.2)	11,414.7 (12.9)	13,309.8 (13.1)	22.0	16.6
a. States' Own Revenue (i+ii)	696.2 (6.8)	1,501.2 (6.5)	2,921.1 (7.2)	4,279.2 (7.1)	5,523.6 (7.2)	6,578.5 (7.4)	7,649.7 (7.5)	19.1	16.3
i. States' Own Tax	518.0 (5.1)	1,187.8 (5.2)	2,333.6 (5.7)	3,425.0 (5.7)	4,607.1 (6.0)	5,514.7 (6.2)	6,450.7 (6.3)	19.7	17.0
ii. States' Own Non-Tax	178.2 (1.7)	313.4 (1.4)	587.5 (1.4)	854.2 (1.4)	916.5 (1.2)	1,063.9 (1.2)	1,199.0 (1.2)	16.1	12.7
b. Current Transfers (i+ii)	447.3 (4.5)	899.6 (3.9)	1,951.0 (4.7)	3,034.8 (5.0)	3,829.9 (5.0)	4,836.1 (5.5)	5,660.1 (5.6)	26.3	17.0
i. Shareable Taxes	254.3 (2.5)	517.0 (2.3)	1,110.7 (2.7)	1,630.3 (2.7)	2,194.9 (2.9)	2,597.3 (2.9)	3,021.9 (3.0)	18.3	16.3
ii. Grants-in Aid	193.0 (2.0)	382.6 (1.7)	840.4 (2.0)	1,404.5 (2.3)	1,635.0 (2.1)	2,238.9 (2.5)	2,638.2 (2.6)	36.9	17.8
2. Capital Receipts (a+b)	371.8 (3.7)	1,265.4 (5.4)	1,624.5 (4.2)	2,180.7 (3.6)	2,382.3 (3.1)	2,844.7 (3.2)	3,023.3 (3.0)	19.4	6.3
a. Loans from Centre@	180.8 (1.8)	260.9 (1.2)	117.4 (0.3)	75.6 (0.1)	94.8 (0.1)	159.9 (0.2)	202.1 (0.2)	68.7	26.4
b. Other Capital Receipts	191.0 (1.9)	1,004.5 (4.2)	1,507.1 (3.9)	2,105.1 (3.5)	2,287.5 (3.0)	2,684.9 (3.0)	2,821.1 (2.8)	17.4	5.1

RE: Revised Estimates. BE: Budget Estimates.

@ With the change in the system of accounting with effect from 1999-2000, states' share in small savings which was included earlier under loans from centre is included under internal debt and shown as special securities issued to National Small Savings Fund (NSSF) of the central government. The data for the years prior to 1999-2000 as reported in this Table, however, exclude loans against small savings, for the purpose of comparability.

Note: 1. The period averages provided in this table reflect the different fiscal phases of the states.

2. Figures in parentheses are percentages to GDP.

3. Capital receipts include public accounts on a net basis. Also see Notes to Appendices.

Source: Budget Documents of the state governments.

revenue expenditure. For 2012-13, the aggregate expenditure-GDP ratio is expected to be marginally lower on account of a decline in revenue expenditure (Table IV.5).

2. Accounts: 2010-11¹

4.5 After having implemented an expansionary fiscal policy to address the slowdown in 2008-09 and 2009-10, the challenge before the state governments was to revert to the fiscal consolidation path. The state governments had, in their budgets for 2010-11, proposed to carry

forward their fiscal consolidation, in keeping with the recommendation of the FC-XIII. The focus was on expenditure control against the backdrop of the rollback of fiscal stimulus measures and the tapering off of the impact of the Sixth Pay Commission Award. In 2010-11, key deficit-GDP ratios declined over the previous year, primarily on account of a boost in revenues led by a strengthening of the growth momentum. Revenue account turned to a surplus position in 2010-11 from a deficit in 2009-10, supported by an increase in the revenue receipts-GDP ratio as also a

¹ All comparisons for 2010-11 in this section are with respect to the revised estimates for the year, unless otherwise stated.

Table IV.5: Expenditure Pattern of State Governments

(Amount in ₹ billion)

Item	1990-98	1998-2004	2004-08	2008-10	2010-11	2011-12 (RE)	2012-13 (BE)	Variation (Per cent)	
	(Average)							Col.7/6	Col.8/7
1	2	3	4	5	6	7	8	9	10
Aggregate Expenditure (1+2 = 3+4+5)	1,511.4 (15.0)	3,670.8 (15.9)	6,311.8 (15.7)	9,488.3 (15.7)	11,587.3 (15.1)	14,330.8 (16.2)	16,322.9 (16.1)	23.7	13.9
1. Revenue Expenditure	1,230.5 (12.1)	2,959.7 (12.9)	4,818.0 (11.9)	7,405.7 (12.2)	9,323.0 (12.1)	11,353.8 (12.8)	12,884.1 (12.7)	21.8	13.5
of which:									
Interest payments	181.3 (1.7)	570.1 (2.5)	908.6 (2.3)	1,078.8 (1.8)	1,248.2 (1.6)	1,393.3 (1.6)	1,554.4 (1.5)	11.6	11.6
2. Capital Expenditure	280.9 (2.8)	711.1 (3.0)	1,493.8 (3.7)	2,082.6 (3.5)	2,264.3 (3.0)	2,977.1 (3.4)	3,438.8 (3.4)	31.5	15.5
of which:									
Capital outlay	146.2 (1.4)	328.1 (1.4)	886.5 (2.2)	1,459.2 (2.4)	1,519.3 (2.0)	1,952.8 (2.2)	2,372.1 (2.3)	28.5	21.5
3. Development Expenditure	993.1 (9.9)	2,093.6 (9.2)	3,682.9 (9.1)	6,024.1 (10.0)	7,203.5 (9.4)	9,208.8 (10.4)	10,332.4 (10.2)	27.8	12.2
4. Non-Development Expenditure	444.0 (4.3)	1,270.1 (5.5)	2,050.7 (5.1)	2,812.6 (4.6)	3,572.9 (4.7)	4,132.9 (4.7)	4,792.9 (4.7)	15.7	16.0
5. Others*	74.3 (0.8)	307.1 (1.3)	578.2 (1.5)	651.6 (1.1)	810.9 (1.1)	989.2 (1.1)	1,197.8 (1.2)	22.0	21.1

Avg.: Average. RE: Revised Estimates. BE: Budget Estimates.

*: Includes repayment of loans to Centre, discharge of internal debt, grants-in-aid and contributions (compensation and assignments to local bodies).

Note: 1. The period averages provided in this table reflect the different fiscal phases of the States.

2. Figures in parentheses are percent to GDP.

3. Capital Expenditure is given exclusive of Public Accounts. Also see Notes to Appendices.

Source: Budget Documents of the state governments.

reduction in the revenue expenditure-GDP ratio. The improvement in the revenue receipts-GDP ratio was entirely due to higher tax receipts from both states' own tax revenue and share in central taxes as ratios to GDP. On the expenditure front, the revenue expenditure-GDP ratio declined, reflecting a lower development revenue expenditure-GDP ratio. The surplus in the revenue account coupled with a decline in the capital outlay-GDP ratio resulted in a sharp decline in the consolidated GFD-GDP ratio and the primary deficit-GDP (PD-GDP) ratio by 0.8 percentage points and 0.7 percentage points, respectively, over 2009-10.

4.6 A comparison of the accounts figures with the revised estimates for 2010-11 shows that there was a turnaround in the revenue account from

deficit to surplus since the decline in revenue expenditure was larger than that in revenue receipts. Together with a cutback in the capital outlay-GDP ratio, the ratios of consolidated GFD-GDP and PD-GDP were lower than in the revised estimates.

4.7 Despite an improvement in the revenues from states' own taxes and tax devolution from the centre, revenue receipts in 2010-11 were lower, reflecting the impact of reduced receipts from states' own non-tax revenues, viz., 'irrigation', 'power' and 'interest receipts', as also grants from the centre to the states. Revenue expenditure was also lower than the revised estimate, largely due to a decline in development revenue expenditure on 'education, sports, art and culture', 'transport and communication', 'relief on account of natural

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calamities' and 'rural development'. Non-development expenditure on 'administrative

services' and 'interest payments' was also lower in 2010-11 (Table IV.6).

Table IV.6: Variation in Major Items - 2010-11 (Accounts) over 2010-11 (RE)

(Amount in ₹ billion)

Item	2010-11 (RE)	2010-11 (Accounts)	Variation		Share in variation* (Per cent)
			Amount	Per cent	
1	2	3	4	5	6
I. Revenue Receipts (i+ii)	9,680.7	9,353.5	-327.2	-3.4	100.0
(i) Tax Revenue (a+b)	6,734.2	6,802.0	67.8	1.0	-20.7
(a) Own Tax Revenue	4,582.7	4,607.1	24.4	0.5	-7.4
of which: Sales Tax	2,819.3	2,788.4	-30.9	-1.1	9.4
(b) Share in Central Taxes	2,151.5	2,194.9	43.4	2.0	-13.3
(ii) Non-Tax Revenue	2,946.5	2,551.5	-395.0	-13.4	120.7
(a) States' Own Non-Tax Revenue	979.0	916.5	-62.5	-6.4	19.1
(b) Grants from Centre	1,967.5	1,635.0	-332.6	-16.9	101.6
II. Revenue Expenditure	9,932.5	9,323.0	-609.5	-6.1	100.0
of which:					
(i) Development Expenditure	6,066.1	5,567.0	-499.1	-8.2	81.9
of which:					
Education, Sports, Art and Culture	1,976.8	1,876.2	-100.6	-5.1	16.5
Transport and Communication	239.6	220.0	-19.6	-8.2	3.2
Power	369.8	366.1	-3.7	-1.0	0.6
Relief on account of Natural Calamities	119.7	87.6	-32.1	-26.8	5.3
Rural Development	356.3	325.9	-30.4	-8.5	5.0
(ii) Non-Development Expenditure	3,590.8	3,502.0	-88.9	-2.5	14.6
of which:					
Administrative Services	803.9	751.6	-52.3	-6.5	8.6
Pension	1,065.7	1,082.6	16.9	1.6	-2.8
Interest Payments	1,269.5	1,248.2	-21.3	-1.7	3.5
III. Capital Receipts	2,366.0	2,382.3	16.3	0.7	100.0
of which:					
Non-Debt Capital Receipts	9.6	12.4	2.8	29.3	17.2
IV. Capital Expenditure	2,431.0	2,264.3	-166.7	-6.9	100.0
of which:					
Capital Outlay	1,704.0	1,519.3	-184.7	-10.8	110.8
of which:					
Capital Outlay on Irrigation and Flood Control	459.7	432.5	-27.2	-5.9	16.3
Capital Outlay on Energy	168.4	159.1	-9.3	-5.5	5.6
Capital Outlay on Transport	343.7	348.6	4.9	1.4	-2.9
<i>Memo Item:</i>					
Revenue Deficit	251.8	-30.5	-282.3	-112.1	
Gross Fiscal Deficit	2,066.7	1,614.6	-452.1	-21.9	
Primary Deficit	797.2	366.4	-430.8	-54.0	

RE: Revised Estimates. * : Denotes percentage share in relevant total.

Note: 1. Negative (-) sign in deficit indicators indicates surplus.

2. Capital receipts include public accounts on a net basis while capital expenditure excludes public accounts.

3. Also see Notes to Appendices.

Source: Budget Documents of the state governments.

3. Revised Estimates: 2011-12²

4.8 The fiscal position at the consolidated level during 2011-12 (RE) in comparison with 2010-11 (accounts) shows that while the revenue surplus as a ratio to GDP improved marginally, the consolidated GFD-GDP ratio was higher due to an increase in the capital outlay-GDP ratio. The state-wise position in 2011-12 (RE) over 2010-11 reveals that while the revenue deficit-GSDP ratio deteriorated in 13 out of 28 states, the fiscal deficit-GSDP ratios were higher in 18 states (Tables IV.1 and IV.3).

4.9 In terms of the consolidated position of the state governments for 2011-12 (RE), despite lower capital outlay-GDP ratio the fiscal deficit and primary deficit as ratios to GDP were higher than the budgeted levels. This was on account of lower revenue surplus at the consolidated level resulting from higher than budgeted revenue expenditure, which more than offset the increase in revenue receipts.

4.10 Higher tax receipts from both states' OTR and tax devolution from the centre contributed to the higher revenue receipts in 2011-12 (RE). States' OTR in 2011-12(RE) exceeded the budgeted level on account of higher collections from taxes on commodities. However, non-tax revenues were lower due to grants from the centre, although states' own non-tax revenues were higher in the revised estimates (Table IV.8).

4.11 In 2011-12 (RE), revenue receipts as a ratio to GSDP increased in 25 states over 2010-11 despite the moderation in economic growth. States' own revenues, viz., own tax revenue and own non-tax revenue as ratios to GSDP, increased in 24 and 17 states, respectively. During 2011-12, sharp increases in the prices of petroleum products helped boost states' OTR, because revenue from VAT on petroleum products accounts

for around one-third of the total VAT revenue. The share of VAT on petroleum products in total VAT revenue increased in 15 states; at the consolidated level this share increased to 31.3 per cent during 2011-12 (Table IV.7). Within current transfers, states' share in central taxes and grants from the centre increased in 25 and 24 states, respectively (Table IV.10).

4.12 Performance in terms of VAT-GSDP ratio of the consolidated NSC and SC states showed a gradual improvement during 2009-10 to 2011-12

Table IV.7: Contribution of VAT on Petroleum Products in Total Revenue from VAT

State/UT	2010-11	2011-12 (RE)
Non-special Category States		
Andhra Pradesh	27.8	28.5
Bihar	39.0	38.1
Chhattisgarh	34.5	32.6
Goa	36.6	35.7
Gujarat	42.5	43.4
Haryana	28.6	28.1
Jharkhand	29.2	26.5
Karnataka	24.9	26.2
Kerala	22.7	21.4
Madhya Pradesh	39.4	41.5
Maharashtra	31.6	42.6
Orissa	26.0	24.9
Punjab	15.0	22.7
Rajasthan	34.4	34.9
Tamil Nadu	29.1	26.6
Uttar Pradesh	33.1	30.4
West Bengal	30.0	28.6
Special Category States		
Arunachal Pradesh	18.8	74.9
Assam	35.4	35.4
Himachal Pradesh	9.7	6.8
Jammu & Kashmir	27.0	26.3
Manipur	18.3	29.4
Meghalaya	11.2	1.6
Mizoram	30.4	49.7
Nagaland	25.0	27.2
Sikkim	27.1	47.5
Tripura	20.9	22.8
Uttarakhand	24.5	31.3
All States	30.2	31.3

² All comparisons for 2011-12 in this section are with respect to budget estimates for the year, unless otherwise stated.

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(RE). It may be mentioned that Andhra Pradesh, Karnataka, Kerala and Tamil Nadu among the NSC states and Assam, Himachal Pradesh and Jammu and Kashmir among the SC states recorded relatively higher VAT-GSDP ratios than the other states in their respective categories. In contrast, the VAT-GSDP ratio in Bihar and West

Bengal was significantly lower than in other NSC states during the same period (Chart IV.1).

4.13 On the expenditure side, revenue expenditure was higher in 2011-12 (RE) with the entire increase being contributed by higher development expenditure on social and economic

Table IV.8: Variation in Major Items - 2011-12 (RE) over 2011-12 (BE)

(Amount in ₹ billion)

Item	2011-12 (BE)	2011-12 (RE)	Variation		Share in variation* (Per cent)
			Amount	Per cent	
1	2	3	4	5	6
I. Revenue Receipts (i+ii)	11,218.4	11,414.7	196.2	1.7	100.0
(i) Tax Revenue (a+b)	7,904.8	8,111.9	207.1	2.6	105.5
(a) Own Tax Revenue	5,395.8	5,514.7	118.8	2.2	60.5
<i>of which: Sales Tax</i>	3,340.3	3,419.9	79.6	2.4	40.6
(b) Share in Central Taxes	2,508.9	2,597.3	88.3	3.5	45.0
(ii) Non-Tax Revenue	3,313.7	3,302.8	-10.9	-0.3	-5.5
(a) States' Own Non-Tax Revenue	1,026.2	1,063.9	37.7	3.7	19.2
(b) Grants from Centre	2,287.5	2,238.9	-48.6	-2.1	-24.7
II. Revenue Expenditure	11,021.4	11,353.8	332.3	3.0	100.0
<i>of which:</i>					
(i) Development Expenditure	6,680.0	7,016.7	336.7	5.0	101.3
<i>of which: Education, Sports, Art and Culture</i>	2,254.4	2,309.3	54.9	2.4	16.5
Transport and Communication	259.4	281.6	22.2	8.6	6.7
Power	380.2	456.6	76.4	20.1	23.0
Relief on account of Natural Calamities	81.3	133.5	52.2	64.2	15.7
Rural Development	407.2	423.9	16.8	4.1	5.0
(ii) Non-Development Expenditure	4,019.1	4,000.8	-18.2	-0.5	-5.5
<i>of which: Administrative Services</i>	965.1	927.8	-37.3	-3.9	-11.2
Pension	1,168.8	1,217.5	48.6	4.2	14.6
Interest Payments	1,401.3	1,393.3	-8.0	-0.6	-2.4
III. Capital Receipts	2,750.8	2,844.7	94.0	3.4	100.0
<i>of which: Non-Debt Capital Receipts</i>	20.4	2.0	-18.4	-90.0	-19.6
IV. Capital Expenditure	2,876.0	2,977.1	101.0	3.5	100.0
<i>of which: Capital Outlay</i>	2,027.5	1,952.8	-74.7	-3.7	-73.9
<i>of which: Capital Outlay on Irrigation and Flood Control</i>	583.6	505.7	-78.0	-13.4	-77.2
Capital Outlay on Energy	162.7	203.2	40.4	24.8	40.0
Capital Outlay on Transport	390.6	395.9	5.3	1.4	5.2
<i>Memo Item:</i>					
Revenue Deficit	-197.0	-60.9	136.1	-69.1	
Gross Fiscal Deficit	1,977.2	2,078.8	101.6	5.1	
Primary Deficit	575.9	685.5	109.5	19.0	

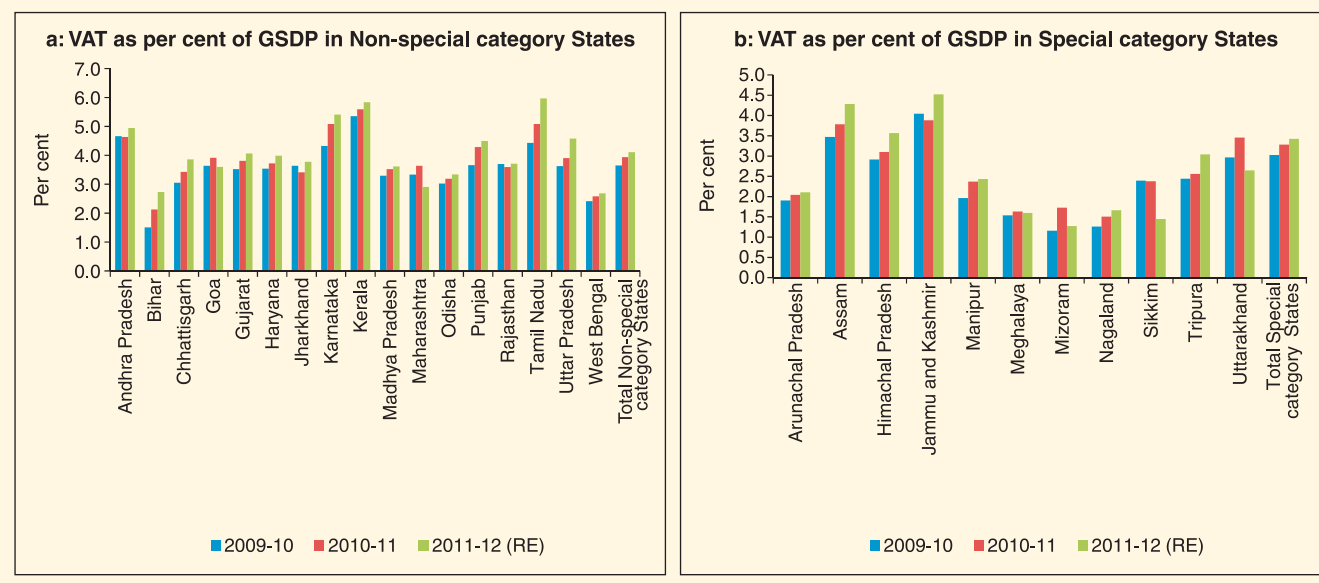
BE: Budget Estimates. RE: Revised Estimates.

* : Denotes percentage share in relevant total.

Note: See Notes to Table IV.2.

Source: Budget Documents of the state governments.

Chart IV.1: Value Added Tax in Non-special and Special Category States



services. Non-development revenue expenditure was, however, marginally lower in 2011-12(RE) due to lower than budgeted expenditure on 'interest payments', 'administrative services' and 'miscellaneous general services'.

4. Budget Estimates: 2012-13³

Key Deficit Indicators

4.14 All the key deficit indicators of states at the consolidated level are budgeted to improve in 2012-13, indicative of the states' intent to carry forward fiscal consolidation as envisaged by FC-XIII. Higher growth in revenue receipts than in revenue expenditure during 2012-13 is expected to boost the revenue surplus of states at the consolidated level to 0.4 per cent of GDP. The improvement in the revenue account is expected to reduce GFD and PD by 0.2 percentage points of GDP each and would also provide resources for higher capital outlays. With the improvement in the revenue accounts of 22 states over 2011-12 (RE), 23 states have budgeted for revenue surplus in

2012-13. The GFD and PD as ratios to GSDP are budgeted to decline in 18 and 17 states, respectively, in 2012-13 (Tables IV.3 and IV.9).

Revenue Receipts

4.15 Revenue receipts as a ratio to GDP are placed higher in 2012-13 (BE), with states' OTR budgeted to contribute around 50 per cent of the increase in revenue receipts. States' own non-tax revenues are also budgeted to increase in 2012-13; while non-tax revenue from 'education, sports, art and culture' is estimated to increase, lower revenues are expected from 'interest receipts' and 'dividend and profits' in 2012-13. Current transfers from the central government in the form of tax devolution and grants are also budgeted to increase in 2012-13 (Chart IV.2, Tables IV.4 and IV.9 and Appendix Table 3).

4.16 Revenue receipts-GSDP ratios are expected to increase in 16 states during 2012-13 (BE). Within revenue receipts, states' own revenues, viz., OTR and ONTR as ratios to GSDP, are budgeted to increase in 20 and 11 states,

³ All comparisons for 2012-13 in this section are with respect to revised estimates for 2011-12, unless otherwise stated.

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Table IV.9: Variation in Major Items - 2012-13 (BE) over 2011-12 (RE)

(Amount in ₹ billion)

Item	2011-12 (RE)	2012-13 (BE)	Variation		Share in variation* (Per cent)
			Amount	Per cent	
1	2	3	4	5	6
I. Revenue Receipts (i+ii)	11,414.7	13,309.8	1,895.1	16.6	100.0
(i) Tax Revenue (a+b)	8,111.9	9,472.6	1,360.6	16.8	71.8
(a) Own Tax Revenue	5,514.7	6,450.7	936.0	17.0	49.4
of which: Sales Tax	3,419.9	4,034.0	614.2	18.0	32.4
(b) Share in Central Taxes	2,597.3	3,021.9	424.6	16.3	22.4
(ii) Non-Tax Revenue	3,302.8	3,837.2	534.4	16.2	28.2
(a) States' Own Non-Tax Revenue	1,063.9	1,199.0	135.1	12.7	7.1
(b) Grants from Centre	2,238.9	2,638.2	399.4	17.8	21.1
II. Revenue Expenditure	11,353.8	12,884.1	1,530.3	13.5	100.0
of which:					
(i) Development Expenditure	7,016.7	7,877.6	860.8	12.3	56.3
of which: Education, Sports, Art and Culture	2,309.3	2,605.1	295.8	12.8	19.3
Transport and Communication	281.6	308.1	26.5	9.4	1.7
Power	456.6	507.4	50.8	11.1	3.3
Relief on account of Natural Calamities	133.5	79.0	-54.6	-40.9	-3.6
Rural Development	423.9	501.8	77.9	18.4	5.1
(ii) Non-Development Expenditure	4,000.8	4,614.2	613.4	15.3	40.1
of which: Administrative Services	927.8	1,112.0	184.1	19.8	12.0
Pension	1,217.5	1,404.4	186.9	15.4	12.2
Interest Payments	1,393.3	1,554.4	161.1	11.6	10.5
III. Capital Receipts	2,844.7	3,023.3	178.5	6.3	100.0
of which: Non-Debt Capital Receipts	2.0	2.2	0.2	9.6	0.1
IV. Capital Expenditure	2,977.1	3,438.8	461.7	15.5	100.0
of which: Capital Outlay	1,952.8	2,372.1	419.2	21.5	90.8
of which: Capital Outlay on Irrigation and Flood Control	505.7	630.8	125.1	24.7	27.1
Capital Outlay on Energy	203.2	181.1	-22.0	-10.8	-4.8
Capital Outlay on Transport	395.9	475.1	79.2	20.0	17.2
<i>Memo Item:</i>					
Revenue Deficit	-60.9	-425.7	-364.7	598.6	
Gross Fiscal Deficit	2,078.8	2,152.7	73.9	3.6	
Primary Deficit	685.5	598.3	-87.2	-12.7	

RE: Revised Estimates. BE: Budget Estimates.

* : Denotes percentage share in relevant total.

Note: See Notes to Table IV.2.

Source: Budget Documents of the state governments.

respectively, in 2012-13. Current transfers in the form of tax devolution and grants as a ratio to GSDP are also budgeted to increase in 19 states and 15 states, respectively (Table IV.10).

4.17 Cost recoveries from certain social and economic services are important sources of state's own non-tax revenues. Cost recovery of services⁴ is budgeted to improve for the education,

⁴ Cost recovery of services is measured in terms of their contribution to revenue receipts as a proportion to non-plan revenue expenditure on them by the states.

Table IV.10: Revenue Receipts of State Governments

(Per cent)

State	2004-08 (Avg.)*				2010-11				2011-12 (RE)				2012-13 (BE)			
	RR/ GSDP	OTR/ GSDP	ONTR/ GSDP	CT/ GSDP	RR/ GSDP	OTR/ GSDP	ONTR/ GSDP	CT/ GSDP	RR/ GSDP	OTR/ GSDP	ONTR/ GSDP	CT/ GSDP	RR/ GSDP	OTR/ GSDP	ONTR/ GSDP	CT/ GSDP
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
I. Non-Special Category	13.5	7.0	1.6	4.9	13.6	7.2	1.4	5.0	14.5	7.5	1.4	5.6	14.8	7.7	1.3	5.7
1. Andhra Pradesh	14.0	7.6	1.9	4.4	13.8	7.7	1.8	4.3	14.4	7.9	1.8	4.7	15.1	8.5	1.8	4.8
2. Bihar	21.9	4.2	0.5	17.2	20.9	4.6	0.5	15.8	23.7	5.3	0.4	18.0	25.8	5.9	1.2	18.6
3. Chhattisgarh	16.5	7.2	2.4	6.9	19.3	7.7	3.3	8.4	20.4	7.7	3.3	9.4	19.1	7.4	3.3	8.4
4. Goa	15.1	7.3	5.5	2.3	16.7	6.6	7.0	3.2	13.6	5.7	5.1	2.9	13.3	6.1	4.7	2.5
5. Gujarat	10.5	6.5	1.5	2.5	10.2	7.1	1.0	2.2	10.5	7.0	1.0	2.6	11.2	7.6	1.0	2.6
6. Haryana	12.8	8.0	2.9	1.8	9.7	6.4	1.3	2.0	10.8	6.8	1.5	2.6	10.1	6.5	1.3	2.3
7. Jharkhand	13.7	4.4	2.1	7.2	18.1	5.4	2.8	9.9	20.8	5.7	2.9	12.1	23.2	6.3	2.8	14.1
8. Karnataka	15.8	9.8	1.9	4.1	15.3	10.1	0.9	4.3	15.8	10.5	0.7	4.5	15.6	10.0	0.6	5.1
9. Kerala	11.6	7.6	0.7	3.4	11.2	7.8	0.7	2.6	12.1	8.1	0.8	3.2	12.3	8.2	0.9	3.2
10. Madhya Pradesh	17.7	7.2	2.3	8.2	19.1	7.9	2.1	9.1	21.1	8.6	2.3	10.2	20.8	8.4	2.2	10.2
11. Maharashtra	10.6	7.1	1.5	2.0	9.9	7.0	0.8	2.1	10.5	7.2	0.8	2.4	10.2	6.9	0.8	2.4
12. Odisha	16.9	5.7	2.1	9.1	17.1	5.7	2.5	8.9	17.8	5.9	2.2	9.6	16.9	6.0	2.0	8.9
13. Punjab	13.9	7.3	4.1	2.6	12.3	7.5	2.4	2.4	12.2	8.0	1.5	2.7	13.1	8.2	1.8	3.1
14. Rajasthan	14.8	6.8	1.9	6.1	14.2	6.4	1.9	5.8	15.2	6.6	2.4	6.3	15.6	6.6	2.2	6.8
15. Tamil Nadu	13.2	8.8	1.0	3.4	13.5	9.2	0.9	3.4	14.7	10.3	1.0	3.5	14.6	10.3	0.9	3.3
16. Uttar Pradesh	16.5	6.5	1.4	8.6	19.4	7.2	1.9	10.2	21.6	8.0	2.1	11.5	21.8	8.5	1.9	11.3
17. West Bengal	9.9	4.5	0.5	4.9	10.0	4.5	0.5	5.0	10.8	4.5	0.5	5.7	12.1	4.9	0.5	6.7
II. Special Category	27.4	5.0	3.1	19.3	28.0	5.5	2.4	20.2	31.0	6.0	2.5	22.5	31.7	6.0	2.6	23.1
1. Arunachal Pradesh	54.7	1.8	7.8	45.1	65.9	2.6	6.4	56.8	71.1	2.7	4.0	64.4	65.0	2.8	4.2	58.0
2. Assam	20.4	5.2	2.6	12.7	22.1	5.7	2.3	14.1	28.3	6.3	2.3	19.7	29.1	6.2	2.7	20.2
3. Himachal Pradesh	24.1	5.5	3.7	14.9	23.2	6.7	3.1	13.5	23.9	7.1	3.0	13.8	24.3	7.5	3.0	13.8
4. Jammu and Kashmir	37.9	5.8	2.4	29.7	40.6	6.4	2.0	32.3	41.0	7.7	3.0	30.3	42.7	7.7	3.0	31.9
5. Manipur	43.6	1.8	2.0	39.7	56.5	2.8	2.7	51.0	55.4	2.9	2.7	49.9	68.7	2.9	3.4	62.4
6. Meghalaya	24.4	3.4	2.1	19.0	30.2	4.1	2.1	24.0	35.2	3.7	2.5	29.1	37.6	3.9	2.5	31.2
7. Mizoram	56.2	1.9	3.6	50.8	55.7	2.1	2.4	51.1	59.0	2.6	3.4	53.0	59.8	2.4	2.9	54.6
8. Nagaland	35.3	1.6	1.4	32.4	45.0	2.0	1.6	41.3	48.5	2.2	1.4	44.8	49.8	2.2	1.5	46.0
9. Sikkim	103.3	7.5	53.3	42.4	54.0	4.9	20.1	28.9	69.9	4.0	19.1	46.8	68.8	5.1	14.7	49.0
10. Tripura	30.4	3.0	1.1	26.3	29.7	3.6	0.8	25.4	32.4	4.0	0.8	27.7	31.9	4.0	0.8	27.1
11. Uttarakhand	18.1	6.1	1.9	10.0	15.3	5.8	0.9	8.6	16.6	6.4	1.2	9.1	16.4	6.1	1.2	9.1
All States#	11.9	5.7	1.4	4.7	12.2	6.0	1.2	5.0	12.9	6.2	1.2	5.5	13.1	6.3	1.2	5.6
<i>Memo Item:</i>																
1. NCT Delhi	9.1	7.4	1.1	0.6	9.5	6.2	1.6	1.6	9.5	6.4	0.2	0.6	7.7	7.0	0.2	0.5
2. Puducherry	22.8	6.6	6.6	9.5	24.8	11.6	5.7	7.4	24.8	12.8	1.0	8.4	30.0	15.0	0.8	14.2

Avg.: Average.

RE: Revised Estimates.

ONTR: Own Non-Tax Revenue.

CT: Current Transfers.

RR: Revenue Receipts.

OTR: Own Tax Revenue.

GSDP: Gross State Domestic Product.

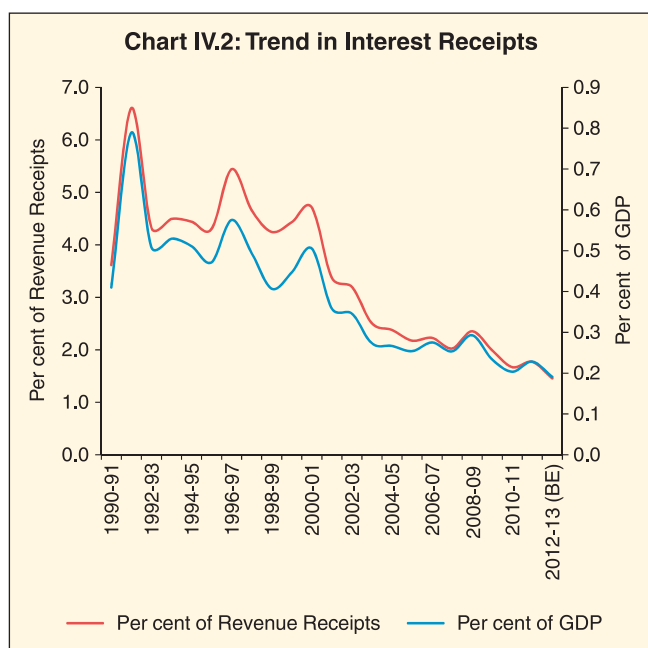
*: Data for Puducherry pertain to 2006-07.

#: Data for All States are as per cent to GDP.

Source: Based on Budget Documents of the state governments.

irrigation, power and roads sectors, but would marginally decline in the health sector in 2012-13. The cost recovery from the roads and power

sectors are also lower than that during the fiscal consolidation phase of 2004-08, though it shows improvement in recent years.



Expenditure Pattern

4.18 Aggregate expenditure of the states as a ratio to GDP which, during 2011-12 (RE), was higher than even in the crisis years, is placed marginally lower at 16.1 per cent in 2012-13 (Table IV.16).

Revenue Expenditure

4.19 During 2012-13, the consolidated RE-GDP ratio is budgeted to decline by 0.1 percentage points due to lower growth in the development component (both social and economic services). Within social services, revenue expenditure on 'water supply & sanitation' and 'expenditure on natural calamities' is budgeted to decline in 2012-13. Among economic services, 'irrigation & flood control', 'rural development' and 'transport and communication' are budgeted to grow at a slower pace during 2012-13. Despite a deceleration in the growth of interest payments and administrative services, the growth in non-development revenue expenditure is budgeted to increase in 2012-13, mainly due to higher growth of pension expenditure. However, committed expenditure as a ratio of revenue receipts, which had declined by 2.0

Table IV.11: Cost Recovery of Select Services
(Ratio of Non-Tax Revenue to Non-Plan Revenue Expenditure)

(Per cent)

Item	2000-04	2004-08	2008-10	2010-11	2011-12 (RE)	2012-13 (BE)
	Average					
1	2	3	4	5	6	7
A. Social Services						
of which:						
(a) Education \$	1.5	2.6	3.2	4.0	4.7	5.5
(b) Health *	5.2	5.2	5.2	3.9	4.3	4.2
B. Economic Services						
of which:						
(a) Irrigation #	9.8	15.3	16.1	16.1	20.6	21.1
(b) Power	6.4	14.3	18.1	13.4	14.0	14.1
(c) Roads @	18.3	10.1	5.8	6.9	6.1	6.6

RE: Revised Estimates.

\$: Also includes expenditure on sports, art and culture.

* : Includes expenditure on medical and public health and family welfare.

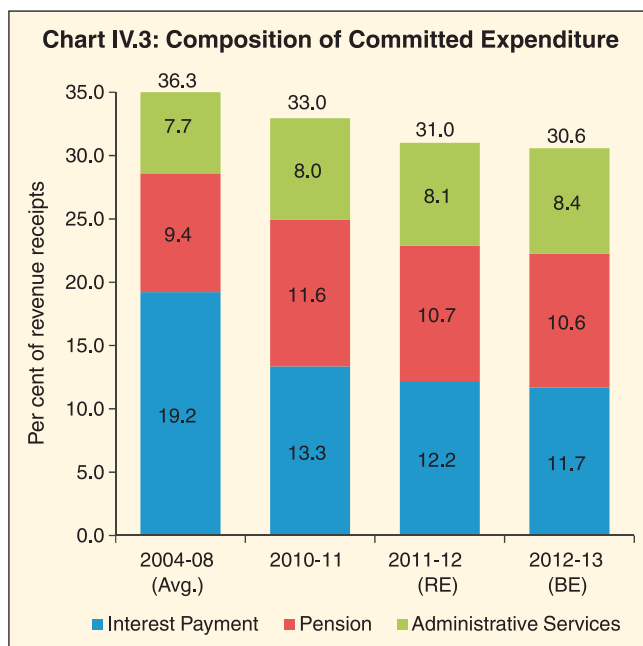
: Relates to irrigation and flood control for non-plan revenue expenditure, and to major, medium and minor irrigation for non-tax revenue.

@ : Relates to roads and bridges for non-plan revenue expenditure, and to road transport for non-tax revenue.

Note: Accounting in respect of power sector has not been uniform across the states which has, at times, resulted in adjustment across years.

Source: Compiled from the Budget Documents of the state governments.

percentage points to 31.0 per cent in 2011-12 (RE), is budgeted to decline further to 30.6 per cent in 2012-13 (Chart IV.3 and Appendix Table 4).



4.20 In 2012-13, the RE-GSDP ratio is budgeted to decline in 17 states, with the DRE-GSDP and NDRE-GSDP ratios declining in 15 and 19 states, respectively. Expenditures on pension and interest payments as ratios to GSDP are budgeted to decline in 18 and 19 states, respectively (Table IV.12).

4.21 The committed expenditure⁵ of NSC states, SC states and all states at the consolidated level declined during 2008-10 compared with 2004-08, reflecting the impact of a sharp decline in interest payments. During 2010-11 to 2012-13 (BE), the committed expenditure of all states and NSC states at the consolidated level has remained

Table IV.12: Revenue Expenditure of the State Governments

(Per cent)

State	2004-08 (Avg.)*					2010-11					2011-12 (RE)					2012-13 (BE)				
	RE/ GSDP	DRE/ GSDP	NDRE/ GSDP	IP/ GSDP	PN/ GSDP	RE/ GSDP	DRE/ GSDP	NDRE/ GSDP	IP/ GSDP	PN/ GSDP	RE/ GSDP	DRE/ GSDP	NDRE/ GSDP	IP/ GSDP	PN/ GSDP	RE/ GSDP	DRE/ GSDP	NDRE/ GSDP	IP/ GSDP	PN/ GSDP
1	2	3	4	5	6	7	8	9	10	11	7	8	9	10	11	7	8	9	10	11
I. Non-Special Category	13.7	7.6	5.8	2.7	1.3	13.7	8.2	5.1	1.9	1.6	14.6	9.0	5.1	1.8	1.6	14.4	8.8	5.2	1.8	1.6
1. Andhra Pradesh	14.0	8.7	5.3	2.6	1.3	13.3	8.8	4.5	1.6	1.6	14.3	9.7	4.5	1.6	1.6	14.5	10.1	4.4	1.6	1.5
2. Bihar	20.0	10.9	9.1	3.8	2.7	17.9	10.8	7.2	2.0	2.9	23.4	15.3	8.1	2.0	3.2	23.1	14.7	8.4	2.0	3.8
3. Chhattisgarh	13.9	9.0	4.3	1.8	0.9	16.5	11.4	4.5	1.0	1.5	18.9	13.8	4.6	0.9	1.4	17.3	12.4	4.4	0.8	1.3
4. Goa	14.9	10.1	4.8	2.6	1.0	14.7	10.1	4.6	2.0	1.1	13.9	9.9	4.0	1.5	1.1	13.5	9.9	3.6	1.4	0.9
5. Gujarat	10.7	6.2	4.5	2.6	0.9	11.2	7.3	3.9	1.9	1.1	10.2	6.5	3.7	1.9	1.0	10.7	6.6	4.1	1.8	0.9
6. Haryana	11.9	7.6	4.1	1.9	0.9	10.7	7.2	3.5	1.3	1.2	11.7	8.1	3.5	1.4	1.1	10.8	7.4	3.3	1.4	0.9
7. Jharkhand	15.6	10.3	5.4	1.5	1.2	18.3	12.1	6.2	2.0	1.7	20.3	13.6	6.7	1.9	1.7	19.9	13.8	6.1	1.7	1.6
8. Karnataka	14.5	8.9	4.9	1.9	1.2	14.2	9.7	3.7	1.5	1.1	15.0	10.0	4.0	1.4	1.3	15.5	9.8	4.6	1.4	1.3
9. Kerala	13.9	6.7	6.6	2.8	2.3	12.5	5.9	5.6	2.1	2.1	13.8	6.9	5.8	1.9	2.4	13.2	6.8	5.3	1.8	2.1
10. Madhya Pradesh	16.0	8.9	6.1	2.8	1.2	16.6	10.1	5.4	1.9	1.4	18.5	11.5	5.8	1.9	1.6	18.9	11.7	6.1	1.9	1.7
11. Maharashtra	10.8	6.2	4.4	2.0	0.7	10.0	6.3	3.5	1.5	0.8	10.6	6.9	3.6	1.4	0.8	10.2	6.4	3.7	1.4	0.8
12. Odisha	15.5	7.8	7.4	3.6	1.5	15.1	9.7	5.1	1.6	2.1	16.4	10.5	5.6	1.8	2.0	15.9	9.6	6.1	1.7	2.2
13. Punjab	16.1	6.7	9.1	3.4	1.5	14.6	6.1	8.3	2.5	2.4	14.4	7.2	6.4	2.5	1.9	14.2	7.7	5.9	2.3	1.6
14. Rajasthan	15.1	8.9	6.2	3.5	1.2	13.9	8.7	5.2	2.3	1.6	15.1	9.9	5.2	2.1	1.6	15.4	10.3	5.0	2.1	1.7
15. Tamil Nadu	12.6	6.7	5.0	1.9	1.7	14.1	7.9	5.0	1.5	2.3	14.6	8.4	4.9	1.5	2.1	14.2	8.2	4.7	1.5	2.0
16. Uttar Pradesh	16.7	8.3	7.5	3.4	1.4	18.8	9.6	8.4	2.5	2.2	20.3	11.2	8.3	2.3	2.2	21.0	11.3	8.9	2.3	2.6
17. West Bengal	13.2	6.1	6.9	4.2	1.5	13.6	7.5	6.1	2.9	1.7	13.9	8.1	5.7	2.9	1.5	13.2	7.4	5.7	2.9	1.5
II. Special Category	24.5	14.4	10.0	3.6	2.2	25.7	15.1	9.9	2.7	2.8	28.6	16.9	10.7	2.7	2.9	28.0	16.8	10.1	2.6	2.8
1. Arunachal Pradesh	45.4	31.9	13.4	4.1	2.0	45.5	30.1	15.4	4.9	2.7	51.3	36.5	14.8	3.3	2.6	41.9	29.4	12.5	3.3	2.5
2. Assam	18.1	11.2	6.9	2.4	1.8	22.0	12.7	7.4	1.8	2.3	28.0	16.3	9.1	1.8	2.1	28.0	17.0	8.0	1.6	2.0
3. Himachal Pradesh	24.4	13.7	10.7	5.8	2.7	24.2	14.6	9.7	3.6	3.8	23.2	13.7	9.4	3.4	3.7	23.7	14.0	9.7	3.3	4.1
4. Jammu and Kashmir	31.9	18.6	13.3	4.6	2.8	33.7	19.5	14.2	4.2	4.1	36.1	20.2	15.9	4.1	4.5	35.0	19.2	15.8	3.8	4.3
5. Manipur	35.1	21.5	13.6	4.6	3.4	42.5	24.2	17.1	3.8	4.2	52.1	29.5	20.8	3.6	6.0	54.4	32.8	19.9	3.6	6.0
6. Meghalaya	23.1	14.7	8.4	2.4	1.3	28.5	19.1	9.3	1.8	2.1	31.3	22.6	8.7	1.8	1.5	32.2	24.5	7.7	1.8	1.2
7. Mizoram	51.9	33.6	18.3	6.3	2.8	56.1	37.1	19.1	4.1	4.1	56.3	37.9	18.4	3.9	3.9	52.0	35.3	16.7	3.0	3.4
8. Nagaland	30.7	16.2	14.4	3.8	2.8	37.7	21.1	16.6	3.5	3.0	42.4	23.1	19.3	3.6	4.8	39.9	21.6	18.3	3.8	5.1
9. Sikkim	92.2	30.9	61.3	5.2	2.0	51.5	23.3	28.0	3.3	2.8	56.7	29.4	26.8	2.9	2.6	51.2	26.7	23.8	2.9	3.4
10. Tripura	23.8	12.6	10.8	3.7	2.5	25.1	13.5	11.0	2.6	3.8	25.5	14.3	10.6	2.5	3.5	26.3	15.0	10.8	2.5	3.4
11. Uttarakhand	18.1	10.9	6.7	2.7	1.4	15.3	9.3	5.5	2.0	1.5	16.4	10.0	5.8	2.1	1.6	16.0	9.6	5.5	2.1	1.5
All States#	11.9	6.6	5.0	2.3	1.1	12.1	7.3	4.6	1.6	1.7	12.8	7.9	4.5	1.6	1.6	12.7	7.8	4.5	1.5	1.7
<i>Memo Item:</i>																				
1. NCT Delhi	5.8	3.4	2.0	1.6	0.0	5.4	3.8	1.4	1.0	0.0	6.1	4.4	1.4	0.9	0.0	6.1	4.1	1.7	0.9	0.0
2. Puducherry	23.1	13.3	4.0	2.2	0.9	27.4	20.7	6.7	2.6	2.0	24.2	17.0	7.2	2.8	2.2	31.5	23.7	7.8	2.7	2.2

Avg.: Average.

RE: Revenue Expenditure.

*: Data for Puducherry pertain to 2006-07.

Source: Based on Budget Documents of the state governments.

RE: Revised Estimates.

DRE: Development Revenue Expenditure.

#: Data for All states are as per cent to GDP.

NDRE: Non-development Revenue Expenditure.

PN: Pension.

IP: Interest Payment.

GSDP: Gross State Domestic Product.

⁵ Comprises expenditure on interest payments, pension and administrative services.

Table IV.13: Interest Payments, Pension and Committed Expenditure

(As per cent to GSDP)

	2004-08 (Avg.)	2008-10 (Avg.)	2010-11	2011-12 (RE)	2012-13 (BE)
1	2	3	4	5	6
Interest Payments					
(i) Non-Special Category States	2.7	2.0	1.9	1.8	1.8
(ii) Special Category States	3.6	3.0	2.7	2.7	2.6
(iii) All States Consolidated*	2.3	1.8	1.6	1.6	1.5
Pension					
(i) Non-Special Category States	1.3	1.4	1.6	1.6	1.6
(ii) Special Category States	2.2	2.3	2.8	2.9	2.8
(iii) All States Consolidated*	1.1	1.2	1.4	1.4	1.4
Committed Expenditure					
(i) Non-Special Category States	5.0	4.4	4.5	4.5	4.5
(ii) Special Category States	8.8	8.6	8.9	9.6	9.2
(iii) All States Consolidated*	4.3	4.0	4.0	4.0	4.0

* : As a ratio to GDP. RE: Revised Estimates BE: Budget Estimates

Note: Committed expenditure comprises expenditure on interest payments, pension and administrative services.

Source: Budget documents of the state governments.

stable at 4.0 per cent of GDP and 4.5 per cent of GSDP, respectively. However, the committed expenditure of SC states at the consolidated level, which had increased during 2011-12 (RE), is budgeted to decline during 2012-13 (Table IV.13). It may be mentioned that the average committed expenditure during 2010-11 to 2012-13 in three chronic revenue deficit states, viz., Kerala, Punjab and West Bengal, accounted for 41.3 per cent, 47.6 per cent and 50.0 per cent, respectively, of the revenue receipts.

Capital Expenditure

4.22 Growth in capital expenditure is budgeted to decelerate during 2012-13, which reflects the

slower pace of expansion in capital outlay. Development capital outlay on economic services, which accounts for around 68.0 per cent of the total capital outlay, is budgeted to grow at a lower rate in 2012-13 than in 2011-12 (RE). Capital outlay on 'energy' is budgeted to decline over the same period. Non-development capital outlay is also budgeted to decelerate during 2012-13. Despite the deceleration in its growth rate, capital outlay as a ratio to GDP at the consolidated level is placed marginally higher at 2.3 per cent in 2012-13 (BE). State-wise capital outlays as ratios to GSDP are budgeted to increase in 17 states in 2012-13 [18 states in 2011-12 (RE)]. The budgeted decline in loans and advances by the states is attributable to a decline in loans for economic services, viz., 'rural development' and 'power' and a sharp deceleration in the non-development component (Appendix Table 6).

Development Expenditure

4.23 Development expenditure remains the largest component of aggregate expenditure, although its share in aggregate expenditure shows a marginal decline to 63.3 per cent in 2012-13 (BE). The share of development revenue expenditure in aggregate expenditure is budgeted to decline in 2012-13. Within development revenue expenditure, growth rate in expenditure on both social and

Table IV.14: Components of Development Expenditure

(Amount in ₹ billion)

Year	Development Revenue Expenditure	Development Capital Outlay	Development Loans & Advances	Total Development Expenditure
1	2	3	4	5
2010-11	5,567.0 (48.0)	1,452.5 (12.5)	184.0 (1.6)	7,203.5 (62.2)
2011-12 (RE)	7,016.7 (49.0)	1,828.4 (12.8)	363.6 (2.5)	9,208.8 (64.3)
2012-13 (BE)	7,877.6 (48.3)	2,201.2 (13.5)	253.7 (1.6)	10,332.4 (63.3)

RE: Revised Estimates.

BE: Budget Estimates.

Note: Figures in parentheses are per cent to aggregate expenditure.

Source: Budget Documents of the state governments.

economic services is budgeted to be lower in 2012-13. However, developmental capital outlay as a ratio to total expenditure is budgeted to record an increase of 0.7 percentage points in 2012-13, which is attributable to higher outlays in the 'major and medium irrigation and flood control' and 'transport' sectors. The share of loans and advances for development purposes is also budgeted to decline during 2012-13 due to a sharp decline in loans to 'power projects'. In 2012-13,

development expenditure-GSDP ratios are budgeted to decline in 17 states, while the consolidated development expenditure-GDP ratio is budgeted lower at 10.2 per cent. Among NSC states, the development expenditure-GSDP ratio remained higher than the average in 10 of the 17 NSC states. The improvement seen in select states, viz., Bihar, Chhattisgarh, Jharkhand and Madhya Pradesh, in recent years is noteworthy (Tables IV.14, IV.15 and Appendix Tables 8 to 14).

Table IV.15: Development Expenditure: Select Indicators

(Per cent)

State	2004-08 (Avg.)*			2010-11			2011-12 (RE)			2012-13 (BE)		
	DEV/ GSDP	SSE/ GSDP	CO/ GSDP	DEV/ GSDP	SSE/ GSDP	CO/ GSDP	DEV/ GSDP	SSE/ GSDP	CO/ GSDP	DEV/ GSDP	SSE/ GSDP	CO/ GSDP
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category	10.3	5.9	2.4	10.5	6.7	2.2	11.8	7.4	2.4	11.6	7.4	2.6
1. Andhra Pradesh	12.2	6.2	3.0	11.2	6.6	1.9	12.5	7.2	2.2	13.2	7.6	2.6
2. Bihar	15.3	10.2	3.6	15.4	9.1	4.3	20.4	12.7	5.3	19.5	12.8	5.1
3. Chhattisgarh	12.7	8.2	3.2	14.3	10.1	2.5	19.0	13.0	4.3	17.9	11.6	4.4
4. Goa	13.3	6.1	3.7	13.3	6.4	3.8	13.1	6.6	3.8	12.9	7.0	3.6
5. Gujarat	8.8	4.7	2.4	9.3	5.6	1.9	8.9	5.2	2.4	9.6	5.6	3.0
6. Haryana	9.3	4.3	1.6	8.8	5.2	1.5	9.7	5.8	1.5	8.8	5.2	1.3
7. Jharkhand	15.5	9.8	3.9	16.1	11.1	3.9	17.2	11.6	3.4	19.0	12.0	4.9
8. Karnataka	12.2	6.2	3.2	13.6	7.5	3.5	13.5	7.6	3.2	12.9	7.4	2.8
9. Kerala	7.6	5.4	0.6	7.4	4.9	1.2	8.6	5.7	1.5	8.7	5.5	1.7
10. Madhya Pradesh	14.5	7.3	4.4	14.6	8.6	3.2	19.7	9.5	3.1	16.5	10.3	3.2
11. Maharashtra	8.5	4.8	1.9	8.0	5.0	1.7	8.5	5.4	1.5	8.1	5.4	1.7
12. Odisha	9.5	6.2	1.6	12.0	7.8	2.2	12.8	8.6	2.1	12.3	7.8	2.7
13. Punjab	8.2	3.6	1.4	7.1	3.7	1.1	8.7	5.4	1.6	9.3	5.5	2.0
14. Rajasthan	12.0	7.6	3.0	10.3	7.0	1.6	12.3	8.1	2.2	12.6	8.3	2.4
15. Tamil Nadu	9.1	5.7	1.9	10.6	7.0	2.4	11.9	7.2	2.8	11.2	7.4	3.0
16. Uttar Pradesh	11.9	7.1	3.4	13.2	8.8	3.5	15.2	10.4	4.1	14.9	10.4	3.7
17. West Bengal	7.4	5.0	0.8	8.0	6.4	0.5	8.8	7.1	0.7	8.8	6.6	1.3
II. Special Category	20.0	10.8	5.8	20.1	11.4	5.3	23.0	12.9	6.7	22.5	12.8	6.5
1. Arunachal Pradesh	44.5	19.7	13.0	49.3	19.0	20.2	59.8	25.1	36.5	37.7	16.3	26.3
2. Assam	14.4	8.3	2.6	14.6	9.8	1.9	20.3	12.0	4.1	20.9	12.8	3.6
3. Himachal Pradesh	17.0	10.5	3.4	18.1	11.0	3.3	17.3	10.4	3.1	17.4	10.3	2.9
4. Jammu and Kashmir	28.3	13.3	11.2	29.9	13.6	11.1	29.6	14.6	10.9	28.5	14.1	10.5
5. Manipur	33.2	16.9	12.8	41.4	20.1	20.0	45.6	21.9	18.9	49.2	21.3	18.4
6. Meghalaya	18.5	10.7	3.8	23.1	12.4	4.1	28.7	15.2	6.1	31.5	17.0	7.5
7. Mizoram	47.8	24.3	14.0	47.2	26.3	10.2	47.7	25.9	9.8	46.2	22.9	11.1
8. Nagaland	23.7	12.2	8.6	29.3	14.2	10.1	32.8	15.6	11.8	30.0	14.7	13.3
9. Sikkim	47.2	26.1	17.3	30.4	18.8	8.0	47.4	27.8	17.8	45.1	26.1	21.0
10. Tripura	19.1	11.7	7.3	18.9	12.4	6.1	22.1	15.2	8.9	19.6	12.9	8.2
11. Uttarakhand	15.7	8.9	4.9	11.7	7.9	2.4	13.3	8.8	2.9	13.4	9.2	3.7
All States#	9.1	5.2	2.2	9.4	5.9	2.0	10.4	6.4	2.2	10.2	6.4	2.3
<i>Memo Item:</i>												
1. NCT Delhi	6.8	4.2	1.6	6.7	4.1	1.5	6.7	4.5	1.3	6.1	4.3	1.3
2. Puducherry	21.0	10.0	3.6	23.1	12.0	2.9	19.4	13.1	2.9	26.7	19.1	3.3

Avg.: Average.

DEV: Development Expenditure.

RE: Revised Estimates.

SSE: Social Sector Expenditure.

CO: Capital Outlay.

GSDP: Gross State Domestic Product.

*: Data for Puducherry pertain to 2006-07.

#: Data for All States are as per cent to GDP.

Source: Based on Budget Documents of the state governments.

Table IV.16: Trends in Aggregate Social Sector Expenditure of State Governments

(Per cent)

Item	1990-98	1998-2004	2004-08	2008-10	2010-11	2011-12 (RE)	2012-13 (BE)
	Average						
1	2	3	4	5	6	7	8
TE/GDP	15.0	15.9	15.7	15.7	15.1	16.2	16.1
SSE/GDP	5.5	5.5	5.2	6.0	5.9	6.4	6.4
SSE/TE	36.6	34.5	33.1	38.1	39.0	39.8	40.0

RE: Revised Estimates. BE: Budget Estimates. GDP: Gross Domestic Product. TE: Total Expenditure. SSE: Social Sector Expenditure.
Source: Budget Documents of the state governments.

4.24 The share of social sector expenditure (SSE) in total expenditure, which had declined during 1998-2004 and 2004-08, has since increased sharply to 40.0 per cent in 2012-13. The SSE to GDP ratio, which had increased by 0.5 percentage points to 6.4 per cent in 2011-12 (RE), is budgeted to remain at the same level in 2012-13 (Table IV.16). Thirteen states have budgeted for an increase in their SSE-GSDP ratios as against 25 states in 2011-12(RE) (Table IV.15). There has been a steady increase in the share of SSE in total expenditure during 2010-11 to 2012-13 (BE). It

may be noted that, within social services, the shares of 'education, sports, art and culture' and 'water supply and sanitation' showed a steady decline, while the shares of 'urban development', and 'welfare of SCs, STs and OBCs' increased gradually during 2010-11 to 2012-13(BE) (Table IV.17 and Appendix Table 15).

5. Assessment

Revenue Deficit and Gross Fiscal Deficit

4.25 Key deficit indicators of the state governments at the consolidated level are

**Table IV.17: Composition of Expenditure on Social Services
(Revenue and Capital Accounts)**

(Per cent to expenditure on social services)

Item	1990-98	1998-2004	2004-08	2008-10	2010-11	2011-12 (RE)	2012-13 (BE)
	Average						
1	2	3	4	5	6	7	8
Expenditure on Social Services (a to l)	100.0	100.0	100.0	100.0	100.0	100.0	100.0
(a) Education, Sports, Art and Culture	51.9	52.6	47.3	44.3	47.7	46.7	46.4
(b) Medical and Public Health	14.7	12.1	11.3	10.4	10.5	10.4	10.6
(c) Family Welfare	1.0	2.1	1.6	1.6	1.7	1.6	1.8
(d) Water Supply and Sanitation	7.3	7.6	8.2	6.7	5.0	4.8	4.3
(e) Housing	2.9	2.9	2.9	3.1	2.8	2.6	2.9
(f) Urban Development	2.4	3.2	5.4	8.7	6.6	7.5	8.3
(g) Welfare of SCs, ST and OBCs	6.6	6.3	7.0	6.9	7.0	7.1	7.3
(h) Labour and Labour Welfare	1.4	1.1	1.1	1.0	1.0	1.0	1.3
(i) Social Security and Welfare	4.4	4.7	6.5	9.4	9.9	10.4	10.3
(j) Nutrition	2.2	2.2	2.5	3.1	3.3	3.4	3.3
(k) Expenditure on Natural Calamities	2.8	3.3	4.0	2.7	2.2	2.6	1.4
(l) Others	2.4	2.0	2.2	2.2	2.4	1.8	2.1

RE: Revised Estimates. BE: Budget Estimates.
Source: Budget Documents of the state governments.

budgeted to improve during 2012-13 (Table IV.18). The consolidated revenue surplus is budgeted to increase by 0.3 percentage points of GDP during 2012-13, with 22 of the 28 states expected to

record improvement in their revenue account. Of these, one state is expected to show a turnaround in its revenue account from deficit to surplus, while the revenue surpluses of 16 states are budgeted

Table IV.18 : State-wise Correction of RD and GFD - 2012-13 (BE) over 2011-12 (RE)

State	Revenue Deficit		Gross Fiscal Deficit	
	Correction over 2011-12 (RE) (₹ billion)	Percentage to Total	Correction over 2011-12 (RE) (₹ billion)	Percentage to Total
1	2	3	4	5
1. Andhra Pradesh	-36.6	12.4	22.3	18.9
2. Bihar	-64.0	21.6	-53.2	-45.1
3. Chhattisgarh	-8.2	2.8	8.4	7.1
4. Goa	-0.4	0.1	1.9	1.6
5. Gujarat	-16.9	5.7	50.6	42.9
6. Haryana	-1.1	0.4	-0.8	-0.7
7. Jharkhand	-40.3	13.6	-10.7	-9.1
8. Karnataka	22.1	-7.5	26.4	22.4
9. Kerala	-20.1	6.8	-5.7	-4.9
10. Madhya Pradesh	14.2	-4.8	21.8	18.5
11. Maharashtra	-22.1	7.5	23.9	20.3
12. Odisha	7.4	-2.5	26.9	22.9
13. Punjab	-24.6	8.3	-7.1	-6.0
14. Rajasthan	-4.8	1.6	9.6	8.2
15. Tamil Nadu	-18.4	6.2	32.4	27.5
16. Uttar Pradesh	20.9	-7.1	28.8	24.5
17. West Bengal	-103.0	34.8	-57.6	-48.9
Total (A)	-295.8	100.0	117.8	100.0
1. Arunachal Pradesh	-4.7	6.8	-12.6	28.6
2. Assam	-10.7	15.5	-6.3	14.4
3. Himachal Pradesh	0.8	-1.2	1.8	-4.0
4. Jammu and Kashmir	-22.9	33.3	-17.3	39.5
5. Manipur	-12.5	18.1	-11.8	26.9
6. Meghalaya	-3.8	5.6	-0.4	0.8
7. Mizoram	-4.3	6.3	-2.3	5.1
8. Nagaland	-5.6	8.2	-2.4	5.6
9. Sikkim	-4.0	5.8	-0.5	1.2
10. Tripura	1.0	-1.5	1.9	-4.2
11. Uttarakhand	-2.2	3.2	6.1	-13.9
Total (B)	-68.9	100.0	-43.9	100.0
Grand Total (A + B)	-364.7	100	73.9	100.0
<i>Memo item:</i>				
1. NCT Delhi	-24.6	-	-5.7	-
2. Puducherry	-0.4	-	0.8	-

RE : Revised Estimates. BE : Budget Estimates. "-": Not applicable.
Note : Negative (-) sign indicates improvement in deficit indicators.
Source : Budget Documents of the state governments.

to rise and the revenue deficits of five states would moderate in 2012-13.

4.26 In line with an improvement in the revenue account, the consolidated GFD-GDP ratio is budgeted to be lower in 2012-13, despite an increase in the CO-GDP ratio. Fiscal deficit in absolute terms is budgeted to decline in 14 states, while the GFD-GSDP ratio is placed lower in 18 States during 2012-13. The consolidated capital outlay (CO)-GDP ratio is budgeted to increase during 2012-13, with an increase in this ratio being noticed in 17 states.

Decomposition and Financing of Gross Fiscal Deficit

4.27 The decomposition of consolidated GFD shows that capital outlay accounts for over 110 per cent of GFD in 2012-13 (BE). Net lending as a proportion to GFD is also budgeted to be higher in 2012-13 (Table IV.19). Market borrowings would

continue to remain the major source of financing the GFD of the states. The contribution of NSSF investment in state government special securities, which had turned negative in 2011-12 (RE) would be marginally positive in 2012-13 (BE). The share of certain public account items, viz., 'provident fund', 'deposits and advances' and 'suspense and miscellaneous' in GFD, is expected to decline during 2012-13 (Table IV.19).

Budgetary Variations: State Budget vis-à-vis Union Budget

4.28 Variations in the common items as presented in the state budgets and the Union budget continued in 2012-13. In 2010-11 and 2011-12, states overestimated the grants and loans they receive from the centre, but underestimated their share in central taxes. However, for 2012-13 states have overestimated all the items as compared with the Union Budget.

Table IV.19: Decomposition and Financing Pattern of Gross Fiscal Deficit - 2010-11 (Accounts) to 2012-13 (BE)

Item	2010-11	2011-12 (RE)	2012-13 (BE)
	2	3	4
Decomposition (1+2+3-4)	100.0	100.0	100.0
1. Revenue Deficit	-1.9	-2.9	-19.8
2. Capital Outlay	94.1	93.9	110.2
3. Net Lending	8.6	9.1	9.7
4. Non-debt Capital Receipts	0.8	0.1	0.1
Financing (1 to 11)	100.0	100.0	100.0
1. Market Borrowings	55.0	75.4	82.3
2. Loans from Centre	0.4	3.6	5.3
3. Special Securities issued to NSSF/Small Savings	23.9	-1.2	0.6
4. Loans from LIC, NABARD, NCD, SBI and Other Banks	2.0	2.9	3.9
5. State Provident Fund etc.	17.2	12.3	10.8
6. Reserve Funds	1.6	2.7	2.9
7. Deposits and Advances	14.2	5.2	2.0
8. Suspense and Miscellaneous	0.2	2.3	-2.0
9. Remittances	-0.6	-3.0	-0.7
10. Others	-4.8	-3.6	-4.6
11. Overall Surplus (-) / Deficit (+)	-9.2	3.4	-0.5

BE : Budget Estimates. RE : Revised Estimates.

Note : 1. See Notes to Appendix Table 17.

2. 'Others' include Compensation and Other Bonds, Loans from Other Institutions, Appropriation to Contingency Fund, Inter-State Settlement and Contingency Fund.

Source : Budget Documents of the state governments.

Table IV.20: Budgetary Data Variation- State Budgets and Union Budget

(Amount in ₹ billion)

Item	2010-11 (BE)			2011-12 (BE)			2012-13 (BE)		
	State Budgets	Union Budget	Difference*	State Budgets	Union Budget	Difference*	State Budgets	Union Budget	Difference*
1	2	3	4	5	6	7	8	9	10
1. Shareable Taxes from Centre	2,004.7	2,090.0	-85.3	2,508.9	2,634.6	-125.6	3,021.9	3,019.2	2.7
2. Grants-in-Aid	1,832.8	1,519.6	313.2	2,287.5	1,871.3	416.2	2,638.2	2,108.8	529.5
3. Loans from Centre (Net)	69.7	33.6	36.1	95.8	7.3	88.5	113.9	26.0	87.9
4. NSSF (Net)	120.8	298.6	-177.8	174.9	341.7	-166.8	12.8	-158.2	171.0

*: Negative (-)/Positive (+) sign implies underestimation/overestimation in State budgets in comparison with Union Budget.

Source: Budget Documents of the state governments and the Union Government.

Any shortfall in the current transfers from the centre could reduce the consolidated revenue surplus of the states (Table IV.20).

Performance of states vis-à-vis Projections of the FC-XIII

4.29 FC-XIII had chalked out a fiscal consolidation path for states, stipulating that states achieve revenue balance and a fiscal deficit-GSDP ratio of 3.0 per cent by 2014-15. FC-XIII had also made a state-wise assessment of own receipts and select expenditures for each of the years in

the award period of 2010-15. Although the own tax revenue-GSDP ratio of the states at the consolidated level was increasing during the period 2010-11 to 2012-13, it was lower than the FC-XIII's assessment of the same. Within revenue expenditure, states were placed better in the case of expenditure on interest payments as a ratio to GSDP compared with the limit stipulated by the FC-XIII, while the pension-GSDP ratio has remained higher than the FC-XIII limit during 2010-11 to 2012-13 (Table IV.21).

Table IV.21: Performance of the States vis-à-vis FC-XIII Assessment

(Per cent of GSDP)

Item	2010-11		2011-12		2012-13	
	Based on					
	FC-XIII Assessment	2010-11 (Accounts)	FC-XIII Assessment	Revised Estimates	FC-XIII Assessment	Budget Estimates
1	2	3	4	5	6	7
Own Revenue Receipts (1+2)	10.1	8.5	10.1	8.9	10.1	9.0
1. Own Tax Revenue	8.5	7.1	8.6	7.4	8.7	7.6
2. Own Non-tax Revenue	1.6	1.4	1.5	1.4	1.5	1.4
Revenue Expenditure						
of which: Interest Payments	2.4	1.9	2.4	1.9	2.3	1.8
Pension	1.5	1.7	1.5	1.6	1.5	1.7

Note: As the GSDP series were revised after the release of the FC-XIII report, the calculated ratios are based on revised GSDP (2004-05 series) while the ratios pertaining to FC-XIII are directly taken from the FC-XIII Report.

Fiscal Position of State Governments

4.30 A comparison of states' revenue deficit and fiscal deficit in terms of GSDP with the targets of FC-XIII reveals that the performance of all states, NSC and SC states at the consolidated level in respect of the revenue deficit-GSDP ratio was better than the FC-XIII's targets in 2011-12. State-wise data shows that with the exception of Goa, Haryana, Kerala, Maharashtra, Punjab and West Bengal, the rest of the states performed

better than their respective FC-XIII targets. The fiscal deficit-GSDP ratio of all states and NSC states at the consolidated level was lower than the FC-XIII target; however, the same was higher than the FC-XIII target for SC states at the consolidated level. Among NSC states, the GFD-GSDP ratios of Bihar, Goa, Jharkhand, Punjab and West Bengal were higher than the FC-XIII target. Within SC states, the GFD-GSDP ratio is expected to be

Table IV.22: Deficit Indicators in Comparison with FC-XIII Targets

(Per cent to GSDP)

States	Revenue Deficit				Gross Fiscal Deficit			
	2011-12		2012-13		2011-12		2012-13	
	FC XIII	RE	FC XIII	BE	FC XIII	RE	FC XIII	BE
1	2	3	4	5	6	7	8	9
I. Non-Special Category States								
Andhra Pradesh	0.0	-0.1	0.0	-0.6	3.0	2.6	3.0	2.6
Bihar	0.0	-0.3	0.0	-2.7	3.0	5.4	3.0	2.9
Chhattisgarh	0.0	-1.6	0.0	-1.8	3.0	2.8	3.0	2.8
Goa	0.0	0.3	0.0	0.2	3.0	4.1	3.0	3.8
Gujarat	0.0	-0.3	0.0	-0.5	3.0	2.2	3.0	2.6
Haryana	0.0	0.8	0.0	0.7	3.0	2.5	3.0	2.1
Jharkhand	0.0	-0.5	0.0	-3.3	3.0	3.2	3.0	2.1
Karnataka	0.0	-0.7	0.0	-0.2	3.0	2.9	3.0	2.9
Kerala	1.4	1.7	0.9	0.9	3.5	3.5	3.5	2.7
Madhya Pradesh	0.0	-2.6	0.0	-1.9	3.0	2.6	3.0	3.0
Maharashtra	0.0	0.2	0.0	0.0	3.0	1.7	3.0	1.7
Odisha	0.0	-1.4	0.0	-0.9	3.0	0.9	3.0	1.8
Punjab	1.8	2.2	1.2	1.1	3.5	3.8	3.5	3.1
Rajasthan	0.0	-0.1	0.0	-0.2	3.0	2.1	3.0	2.1
Tamil Nadu	0.0	-0.1	0.0	-0.3	3.0	2.9	3.0	2.9
Uttar Pradesh	0.0	-1.3	0.0	-0.8	3.0	2.9	3.0	3.0
West Bengal	1.6	3.1	1.1	1.1	3.5	3.9	3.5	2.5
Total I	0.3	0.1	0.2	-0.3	3.1	2.7	3.1	2.5
II. Special Category States								
Arunachal Pradesh	0.0	-19.7	0.0	-23.1	3.0	16.9	3.0	3.2
Assam	0.0	-0.3	0.0	-1.1	3.0	3.9	3.0	3.0
Himachal Pradesh	0.0	-0.8	0.0	-0.6	3.0	2.9	3.0	2.9
Jammu and Kashmir	0.0	-4.9	0.0	-7.6	4.7	6.1	4.2	2.9
Manipur	0.0	-3.4	0.0	-14.2	3.5	15.5	3.5	4.2
Meghalaya	0.0	-4.0	0.0	-5.5	3.0	2.6	3.0	2.1
Mizoram	0.0	-2.8	0.0	-7.8	6.4	7.0	5.2	3.3
Nagaland	0.0	-6.0	0.0	-9.9	3.5	5.8	3.5	3.5
Sikkim	0.0	-13.2	0.0	-17.5	3.5	4.8	3.5	3.5
Tripura	0.0	-7.0	0.0	-5.7	3.0	2.0	3.0	2.6
Uttarakhand	0.0	-0.3	0.0	-0.4	3.5	3.1	3.5	3.4
Total II	0.0	-2.5	0.0	-3.7	3.4	4.5	3.3	3.1
Total (I+II) 28 States	0.2	-0.1	0.2	-0.5	3.1	2.8	3.1	2.5

RE : Revised Estimates. BE : Budget Estimates.

Note: 1. Negative sign (-) indicates surplus

2. As the GSDP series were revised after the release of the FC-XIII report, the calculated ratios are based on revised GSDP (2004-05 series) while the ratios pertaining to FC-XIII are directly taken from the FC-XIII Report.

higher than the FC-XIII target in all states, barring Himachal Pradesh, Meghalaya, Tripura and Uttarakhand.

4.31 The revenue account position of all states, NSC states and SC states at the consolidated level is budgeted to be better than the FC-XIII target for 2012-13, while the revenue deficit-GSDP ratios of Goa and Haryana are higher than the FC-XIII target for the year. The GFD-GSDP ratio of all states, NSC states and SC states at the consolidated level is budgeted to be lower than the FC-XIII target in 2012-13. At the state level, GFD -GSDP ratio is expected to exceed the FC-XIII targets in 2012-13 (BE) for Goa among the NSC states and Arunachal Pradesh and Manipur among the SC states (Table IV.22).

Conclusion

4.32 Key deficit-GDP ratios recorded improvement in 2010-11 (Accounts) over the previous year, as well as over the revised estimates for the year. Fiscal imbalances in terms of GFD-GDP and PD-GDP ratios at the consolidated level,

however, widened during 2011-12 (RE), even though these were due to an increase in capital outlay during the year. State-wise data, however, shows improvement in the revenue account of the majority of the states in 2011-12(RE). Most of the states witnessed higher receipts from central transfers and own tax revenues in 2011-12 (RE). Within own tax revenues, taxes on petroleum products, which account for around one-third of the total revenue from VAT, increased in 15 states during 2011-12 (RE). The overall fiscal performance of states at the consolidated level is expected to improve during 2012-13 as reflected in the increase in revenue surplus and reduction in GFD and PD as ratios to GSDP. The increase in revenue surplus, generated primarily through increase in revenue receipts, is expected to provide more resources for capital investment.

4.33 The performance of the states *vis-à-vis* the FC-XIII's deficit targets indicates that the states at the consolidated level were able to better the FC-XIII's targets for revenue account in 2011-12(RE) and 2012-13 (BE).

V

Outstanding Liabilities, Market Borrowings and Contingent Liabilities of State Governments

The debt-GDP ratio of the states, both at the consolidated as well as the disaggregated level, continued to decline in 2011-12, reflecting the impact of a faster increase in nominal GDP relative to growth in their outstanding debt. The debt-GDP ratio is budgeted to decline further in 2012-13. There has also been an improvement in the debt sustainability of the states. Market borrowings continued to dominate the outstanding liabilities of the states. The weighted average yield of state government securities issued during 2011-12 was higher, due to an elevated level of general interest rates coupled with increased market borrowings and tight liquidity in the market. States have continued to accumulate surplus cash balances, while they reduced their recourse to WMA and overdrafts in 2011-12 over the previous year. The recently-announced scheme for financial restructuring of the state-owned distribution companies (discoms) is likely to increase the liabilities of the state governments in the coming years.

1. Introduction

5.1 After pursuing an expansionary fiscal policy to address the slowdown in the economy in the aftermath of the global crisis, the challenge before state governments in the subsequent years was to revert to the fiscal consolidation path. Most of the state governments, in their budgets for 2011-12 and 2012-13, proposed to carry forward the fiscal consolidation, in line with the recommendation of the FC-XIII. Accordingly, the consolidated debt-GDP ratio of the states continued to decline in 2011-12 and is budgeted to decline further in 2012-13. Against this backdrop, this chapter analyses the outstanding liabilities, market borrowings, contingent liabilities, liquidity position and cash management of the state governments.

2. Outstanding Liabilities

5.2 The consolidated outstanding liabilities of the state governments as a proportion of GDP declined steadily from 2004-05, reflecting the impact of the debt relief mechanism that incentivised states' adherence to a rule-based fiscal regime. The consolidated debt-GDP ratio of the state governments, which continued to decline in 2009-10 and 2010-11 despite the adoption of an expansionary fiscal policy to combat the economic slowdown, improved further in 2011-12

in line with the state governments' efforts towards reverting to the fiscal consolidation path (Table V.1).

Magnitude

5.3 The consolidated debt-GDP ratio of the state governments declined by 1.2 percentage

Table V.1: Outstanding Liabilities of State Governments

(₹ billion)

Year (end-March)	Amount	Annual Growth	Debt /GDP
		(Per cent)	
1	2	3	4
1991	1,281.5	-	21.9
1997	2,859.0	14.6	20.1
1998	3,308.2	15.7	21.0
1999	3,995.8	20.8	22.2
2000	5,095.3	27.5	25.3
2004	9,031.7	14.8	31.8
2008	13,283.0	7.0	26.6
2009	14,702.0	10.7	26.1
2010	16,486.5	12.1	25.5
2011	18,289.8	10.9	23.8
2012 (RE)	20,038.1	9.6	22.6
2013 (BE)	22,277.2	11.2	21.9

RE: Revised Estimates. BE: Budget Estimates.

- Source:**
- Budget documents of the state governments.
 - Combined Finance and Revenue Accounts of the Union and State Governments in India, Government of India.
 - Ministry of Finance, Government of India.
 - Reserve Bank records.
 - Finance Accounts of the Union Government, GOI.

points in 2011-12 (RE) and is budgeted to decline by a further 0.7 percentage points to 21.9 per cent in 2012-13, which is much lower than the target of 25.5 per cent stipulated by the FC-XIII for the year. Despite a lower debt-GDP ratio, the outstanding liabilities of the state governments increased by 9.6 per cent in 2011-12. The growth in outstanding liabilities in 2011-12 reflected the increase in the GFD at the consolidated level. The growth in outstanding liabilities was more than offset by the strong growth in nominal GDP due to high inflation, resulting in a decline in the debt-GDP ratio during the year.

5.4 The overall debt sustainability of the states has improved over the years as the ratio of interest payments to revenue receipts (IP-RR) declined steadily from 26.0 per cent in 2003-04 to 12.2 per cent in 2011-12 (RE) and is budgeted to decline further to 11.7 per cent in 2012-13. A detailed analysis of the sustainability of state government debt is provided in Chapter VI.

Composition of Debt

5.5 The composition of states' outstanding liabilities reveals increased reliance on market borrowings to finance the GFD, which accounted for around 37 per cent of the outstanding liabilities of the state governments as at end-March 2012.

Table V.2: Share in the NSSF collections to be Availed by States/UTs in 2012-13

(Per cent of Net collections)

50		100	
1 Andhra Pradesh		1 Arunachal Pradesh	
2 Bihar		2 Assam	
3 Chhattisgarh		3 Gujarat	
4 Goa		4 Kerala	
5 Haryana		5 Madhya Pradesh	
6 Himachal Pradesh		6 Manipur	
7 Jammu & Kashmir		7 Meghalaya	
8 Jharkhand		8 Nagaland	
9 Karnataka		9 Sikkim	
10 Maharashtra		10 Uttar Pradesh	
11 Mizoram		11 Uttarakhand	
12 Odisha		12 West Bengal	
13 Punjab		13 Puducherry	
14 Rajasthan			
15 Tamil Nadu			
16 Tripura			
17 NCT Delhi			

On the other hand, the share of liabilities arising out of the National Small Savings Fund (NSSF) has been steadily declining since end-March 2008. With a reduction in the mandatory allocation of net small savings collections from 80 per cent to 50 per cent from the fiscal year 2012-13, in line with the recommendations of the Committee on Comprehensive Review of National Small Savings Fund, 17 states/UTs have opted for the 50 per cent share (Table V.2). This is expected to lead to

Table V.3: Composition of Outstanding Liabilities of State Governments (As at end-March)

(Per cent)

Item	2000	2005	2007	2008	2009	2010	2011	2012 (RE)	2013 (BE)
1	2	3	4	5	6	7	8	9	10
Total Liabilities (1 to 4)	100.0	100.0	100.0	100.0	100.0	100.0	100.0	100.0	100.0
1. Internal Debt	24.6	58.7	61.5	62.1	63.5	65.1	65.4	66.0	67.3
<i>of which:</i> (i) Market Loans	14.8	21.1	19.6	22.5	27.3	31.3	33.0	36.9	41.2
(ii) Special Securities issued to NSSF	5.0	27.8	34.3	32.4	29.4	27.6	27.0	24.3	21.9
(iii) Loans from Banks and FIs	3.4	6.7	5.6	5.4	5.3	5.1	4.5	4.1	3.7
2. Loans and Advances from the Centre	45.2	15.8	11.8	10.9	9.8	8.7	7.9	7.6	7.3
3. Public Account (i to iii)	29.9	25.5	26.6	26.9	26.5	26.0	26.5	26.3	25.2
(i) State PFs	15.8	12.9	12.1	12.2	12.1	12.2	12.5	12.7	12.4
(ii) Reserve Funds	3.9	5.2	6.3	5.9	5.7	5.7	5.6	5.4	5.2
(iii) Deposits & Advances	10.2	7.4	8.1	8.8	8.7	8.2	8.4	8.2	7.6
4. Contingency Fund	0.3	0.1	0.1	0.2	0.2	0.1	0.2	0.2	0.2

RE: Revised Estimates. BE: Budget Estimates.

Source: Same as Table V.1

a further decline in the share of liabilities to the NSSF in 2012-13. The states' dependence on loans from the centre has declined sharply from 1999-2000 onwards (Table V.3). The share of high-cost debt instruments, viz., state provident funds had risen marginally in end-March 2012. The detailed composition of the outstanding liabilities of state governments from 1990-91 to 2012-13 (BE) is presented in Appendix Tables 19 and 20. The state-wise composition of outstanding liabilities is provided in Statements 26-28.

3. State-wise Debt Position

5.6 The overall debt-GDP ratio of the states has improved since end-March 2005; it has also remained lower than the recommended targets of the FC-XIII for the period 2009-10 to 2012-13. The state-wise debt-GSDP position is presented in Table V.4.

Non-Special Category States

5.7 The debt-GSDP ratio of a state represents the final outcome of all the budgetary transactions and is an important indicator of fiscal correction initiatives undertaken during the year. State-wise data reveal that in 2011-12, 15 out of 17 non-special category (NSC) states recorded lower debt-GSDP ratios than in 2010-11 (Table V.4). Uttar Pradesh, has the highest debt-GSDP ratio, followed by West Bengal, Punjab and Rajasthan. Chhattisgarh has the lowest debt-GSDP ratio among the Indian states. As per the budget estimates, 15 out of 17 NSC states are expected to record lower debt-GSDP ratios in 2012-13 than in 2011-12. The debt-GSDP ratio is likely to be higher in 2012-13 than a year ago in the case of Chhattisgarh and Madhya Pradesh.

5.8 Consistent with the lower debt-GSDP ratio, an improvement has been noted in the debt

sustainability of NSC states. In 2011-12 (RE), all the states were able to contain their interest payments to revenue receipts ratio (IP-RR) within 15 per cent, with the exception of Gujarat, Kerala Punjab and West Bengal. Among the NSC states, the IP-RR ratio was the highest for West Bengal at 27.2 per cent and the lowest for Chhattisgarh at 4.5 per cent in 2011-12 (RE).

Special Category States

5.9 Despite higher grants from the centre, special category (SC) states generally exhibit a higher debt-GSDP ratio than the NSC states because the former typically suffer from cost disadvantages that increase their expenditure, while their geographic disabilities limit their fiscal capacity to raise their own resources. In 2011-12 (RE), the debt-GSDP ratio declined in all the SC states compared to 2010-11 except Uttarakhand. The debt-GSDP ratio is likely to remain above 60 per cent in 2012-13 (BE) in Manipur and Mizoram.

4. Market Borrowings

Consolidated Position

5.10 Market borrowing has emerged as the most important source of financing the resource gaps of state governments in recent years. The outstanding stock of State Development Loans (SDLs) increased by 21.7 per cent in 2011-12 (RE). The interest profile of outstanding stock of SDLs shows that the share of high-cost market loans has declined substantially in the recent period. The share of outstanding stock of SDLs with interest rates of 10 per cent and above declined sharply from 10.1 per cent at the end of March 2009 to 1.5 per cent at the end of March 2011 (Table V.5). At the end of March 2012, state governments ceased to have any high-cost market loans with interest rates above 10 per cent. On the

Table V.4: State-wise Debt-GSDP Position

(Per cent)

State	2004-08* (Avg.)	2008-09	2009-10	2010-11	2011-12 (RE)	2012-13 (BE)
1	2	3	4	5	6	7
I. Non-Special Category States	34.7	30.0	29.1	27.5	26.5	25.7
1. Andhra Pradesh	30.9	26.5	26.0	23.7 (30.3)	22.6 (29.6)	22.4 (28.9)
2. Bihar	51.2	37.0	34.0	29.8 (48.2)	29.0 (46.4)	28.4 (44.6)
3. Chhattisgarh	22.3	15.5	16.4	14.5 (22.0)	13.1 (22.5)	13.4 (23.0)
4. Goa	35.0	28.1	28.9	29.4 (33.0)	23.5 (31.9)	21.8 (30.8)
5. Gujarat	32.9	29.9	28.8	27.9 (29.4)	26.7 (28.8)	26.1 (28.1)
6. Haryana	23.2	18.3	18.3	17.5 (22.4)	17.4 (22.6)	16.8 (22.7)
7. Jharkhand	25.9	27.5	28.0	25.5 (29.0)	27.7 (28.5)	27.5 (27.8)
8. Karnataka	25.0	21.2	24.5	24.5 (26.2)	23.2 (26.0)	22.3 (25.7)
9. Kerala	34.8	33.3	32.5	30.3 (32.8)	28.9 (32.3)	27.0 (31.7)
10. Madhya Pradesh	37.5	32.3	31.3	27.8 (38.4)	26.6 (37.6)	26.9 (36.8)
11. Maharashtra	28.0	24.7	22.6	21.6 (26.3)	21.5 (26.1)	21.0 (25.8)
12. Odisha	43.4	30.8	28.2	24.1 (31.0)	21.0 (30.6)	19.5 (30.2)
13. Punjab	43.1	35.4	34.2	33.2 (42.5)	32.7 (41.8)	32.0 (41.0)
14. Rajasthan	43.7	37.4	35.9	30.7 (40.4)	29.1 (39.3)	28.7 (38.3)
15. Tamil Nadu	23.4	21.5	21.5	22.1 (24.1)	22.2 (24.5)	21.7 (24.8)
16. Uttar Pradesh	50.4	43.5	39.8	40.0 (48.7)	38.7 (46.9)	37.2 (45.1)
17. West Bengal	47.3	44.0	44.0	40.7 (40.6)	38.6 (39.1)	36.3 (37.7)
II. Special Category States	46.0	42.6	41.6	38.6	36.6	35.7
1. Arunachal Pradesh	60.3	103.2	46.2	42.6 (61.3)	38.3 (58.2)	38.3 (55.2)
2. Assam	30.4	28.1	27.7	25.4 (28.2)	22.7 (28.3)	22.6 (28.4)
3. Himachal Pradesh	62.5	52.8	54.9	48.3 (49.7)	46.3 (47.0)	44.4 (44.4)
4. Jammu and Kashmir	61.2	63.9	69.7	58.7 (56.1)	56.6 (55.1)	53.7 (53.6)
5. Manipur	67.3	66.0	67.2	64.7 (65.8)	60.1 (62.9)	60.3 (60.1)
6. Meghalaya	34.6	31.7	30.8	30.8 (33.1)	30.0 (32.7)	29.0 (32.3)
7. Mizoram	105.1	90.6	67.0	77.0 (87.3)	69.5 (85.7)	65.9 (82.9)
8. Nagaland	44.9	45.1	52.3	53.0 (56.8)	48.7 (55.8)	48.2 (54.9)
9. Sikkim	66.0	62.5	52.4	43.4 (68.4)	41.0 (65.2)	40.4 (62.1)
10. Tripura	47.5	34.7	35.5	35.0 (45.2)	31.9 (44.9)	30.0 (44.6)
11. Uttarakhand	37.3	30.7	29.5	28.1 (42.2)	29.0 (41.1)	29.0 (40.0)
All States #	29.5	26.1	25.5	23.8 (26.7)	22.6 (26.1)	21.9 (25.5)
<i>Memo Item:</i>						
1 NCT Delhi	17.3	13.8	12.2	11.4	9.4	7.6
2 Puducherry	26.8	33.1	34.7	35.7	39.8	40.5

: Data for all states is expressed as per cent to GDP.

Note: Figures in the parentheses indicate recommended targets of the FC-XIII for the respective states.

Source: Same as Table V.1

other hand, the share of market loans with interest rates between 8-10 per cent, has increased sharply from 31.3 per cent at the end of March 2009 to 65.5 per cent at the end of March 2012, indicating that most of the incremental debt has been raised at rates in this range.

Allocation of Government Borrowings during 2011-12 and 2012-13

5.11 Gross market borrowings raised by the state governments were 52.5 per cent higher in 2011-12 (RE) than in 2010-11 (Table V.6). Three states, viz., Assam, Chhattisgarh and Odisha, did not participate in the market borrowing programme in 2011-12 as against four states (Arunachal Pradesh, Chhattisgarh, Odisha and Sikkim) during 2010-11. Fourteen states did not raise their full sanctioned amount in 2011-12 as against four states in the previous year. There were some instances of under-subscription in SDL auctions

during the year due to bunching of issuance towards the close of the financial year.

5.12 Reflecting the overall interest rate environment, the cut-off yield in the auction of state government securities ranged between 8.36-9.49 per cent during 2011-12 compared with 8.05-8.58 per cent during 2010-11. The weighted average yield of the state government securities issued during 2011-12, at 8.79 per cent, was higher than during the previous year (8.39 per cent), reflecting increased market borrowings by the state governments, a tight liquidity position, the timing of the issuances and general interest rate movements. The range of spread between the yield of benchmark central government securities and the cut-off yield of the SDLs stood at 25-91 basis points during 2011-12 compared with the spread of 31-69 basis points during 2010-11.

Table V.5: Interest Rate Profile of the Outstanding Stock of State Government Securities*

(As at end-March)

Range of Interest Rate	Outstanding Amount (₹billion)		Percentage to Total	
	2011	2012	2011	2012
1	2	3	4	5
5.00-5.99	348.2	348.2	5.7	4.7
6.00-6.99	746.1	738.0	12.3	10.0
7.00-7.99	1,510.7	1,456.0	24.9	19.7
8.00-8.99	3,244.3	4,448.0	53.5	60.3
9.00-9.99	121.2	383.9	2.0	5.2
10.00-10.99	54.9	–	0.9	–
11.00-11.99	12.0	–	0.2	–
12.00-12.99	21.3	–	0.4	–
Total	6,058.7	7,374.1	100.0	100.0

* Including Union Territory of Puducherry.
Source: Reserve Bank records.
 '–': Nil

Table V.6: Market Borrowings of State Governments

(₹billion)

Item	2010-11	2011-12	2012-13
1	2	3	4
1. Net Allocation	1,421.6	1,458.6	1,880.8
2. Additional Allocation	59.7	156.7	0.0
3. Repayments	156.4	219.9	306.3
4. Gross Allocation (1+2+3)	1,637.7	1,835.2	2,187.1
5. Total Amount Raised	1,040.4	1,586.3	1,251.2*
6. Net Amount Raised	884.0	1,366.4	1,130.2*
<i>Memo item:</i>			
(i) Coupon/Cut-off Yield Range (%)	8.05-8.58	8.36-9.49	8.58-9.31
(ii) Weighted Average Interest Rate (%)	8.4	8.8	9.0
(iii) Average Maturity (in years)	10.0	10.0	9.7

*Amount raised up to January 4, 2013.

Note: (i) Data are inclusive of Puducherry.

(ii) Data on market borrowings as per RBI records may differ from that reported in the budget document of the state governments.

Source: Reserve Bank of India.

5.13 During 2012-13 so far (up to January 4, 2013), state governments have raised an aggregate amount of ₹1,251 billion on a gross basis with cut-off yields during this period ranging between 8.58-9.31 per cent. Although SDLs are normally issued as fresh securities of 10-year tenor, since August 2012 the SDLs of some state governments have been re-issued. During 2012-13 so far, ₹25 billion has been raised through reissuance of existing securities.

Maturity Profile of State Government Securities

5.14 Since 2005-06, state government securities have been issued for 10-year maturity only. Deviating from the normal issuance practice, some states were permitted to issue new SDL securities of 4-5 year tenor from July 2012, which attracted lower cut-offs than the normal 10-year SDLs. The maturity profile of outstanding stock of SDLs at the end-March 2012 reveals that the majority of SDLs (around 53 per cent) were in the maturity bucket of 7 years and above (Table V.7).

**Table V.7: Maturity Profile of Outstanding State Government Securities
(As at end-March 2012)**

State	Per cent of Total Amount Outstanding				
	0-1 years	1-3 years	3-5 years	5-7 years	Above 7 years
1	2	3	4	5	6
I. Non-Special Category States					
1. Andhra Pradesh	4.5	7.3	7.7	23.4	57.1
2. Bihar	6.6	12.8	10.7	22.3	47.6
3. Chhattisgarh	21.1	25.0	22.1	–	31.9
4. Goa	5.1	7.9	10.3	29.4	47.4
5. Gujarat	4.2	6.2	3.6	25.2	60.9
6. Haryana	3.6	7.8	5.1	13.3	70.2
7. Jharkhand	5.3	10.2	11.8	31.0	41.7
8. Karnataka	5.2	13.0	4.9	26.5	50.4
9. Kerala	2.6	7.5	12.4	25.7	51.9
10. Madhya Pradesh	4.1	12.7	11.6	22.7	48.9
11. Maharashtra	1.2	8.0	7.8	29.4	53.7
12. Odisha	25.6	43.8	30.6	–	–
13. Punjab	3.3	8.7	8.9	26.6	52.5
14. Rajasthan	6.2	10.2	9.7	26.8	47.2
15. Tamil Nadu	3.7	7.1	7.0	23.1	59.0
16. Uttar Pradesh	4.2	8.9	11.4	22.0	53.6
17. West Bengal	2.8	7.9	7.1	27.3	54.8
II. Special Category States					
1. Arunachal Pradesh	3.9	11.1	35.8	32.1	17.1
2. Assam	8.6	11.5	21.4	32.8	25.7
3. Himachal Pradesh	6.9	13.1	14.0	32.6	33.4
4. Jammu & Kashmir	4.3	4.8	9.4	28.5	53.0
5. Manipur	3.6	7.3	20.1	26.0	43.0
6. Meghalaya	4.4	7.9	25.5	23.1	39.2
7. Mizoram	7.7	5.5	22.4	17.5	46.9
8. Nagaland	5.3	7.6	20.1	24.7	42.4
9. Sikkim	1.6	3.1	22.9	43.1	29.2
10. Tripura	6.5	10.5	24.5	8.4	50.1
11. Uttarakhand	11.3	12.8	18.3	21.9	35.6
All States	4.1	8.8	9.0	25.0	53.0

Source: Reserve Bank records.

The increase in market borrowings of the state governments since 2008-09 could lead to large repayment obligations from 2017-18 onwards. The recently-announced scheme for financial restructuring of state distribution companies (discoms) requires state governments to take over 50 per cent of their outstanding short-term liabilities as at end-March 2012 through issuance of special securities in favour of participating lenders in a phased manner over a timeframe of 2-5 years and redeem the same from 2017-18 onwards in annual installments over the next 10 years. As these special securities are likely to be significantly larger in size than the power bonds that will be extinguished by the fiscal year 2016-17¹, the overall repayment pressure could be further aggravated from 2017-18 for states that decide to participate in the scheme for financial restructuring of state discoms with substantial accumulated losses and large outstanding short-term liabilities.

6. Contingent Liabilities

5.15 While the revenue accounts of several state governments continue to record surpluses, despite the moderation witnessed in some states, this needs to be seen in the light of mounting losses in state public sector undertakings (SPSUs), particularly state power distribution companies (discoms), which is a serious cause for concern not only for the SPSUs themselves but also for the banks/financial institutions that have lent to them. The scheme for financial restructuring of state discoms announced by the central government in October 2012, requires, states opting for the scheme to provide guarantees to the bonds to be issued by discoms to participating

lenders². This would add to the contingent liabilities of the state governments.

5.16 At present, the Reserve Bank, on behalf of the state governments, maintains consolidated sinking fund (CSF), which provides a cushion for amortisation of the market borrowings of state governments. The Reserve Bank also maintains guarantee redemption fund (GRF) to service the contingent liability arising from the invocation of guarantees issued in respect of borrowings by state-level undertakings or other bodies. As on March 31, 2012, 19 state governments and the Union Territory of Puducherry had set up CSF and 10 states had subscribed to GRF. The outstanding investments under CSF and GRF amounted to ₹443 billion and ₹43 billion, respectively, at the end of November 2012. A working group was set up by the Reserve Bank to examine various investment avenues for the funds available in the CSF so as to make it more viable. The major recommendations of the Group are set out in Box V.1.

7. Liquidity Position and Cash Management

5.17 Many state governments have accumulated sizeable cash surpluses in recent years, reflecting the fiscal consolidation process undertaken since 2004-05. The liquidity pressures during 2011-12 were, thus, confined to a few states. The aggregate 'normal WMA' limit for the states, including the Union Territory of Puducherry, was ₹102.4 billion for 2011-12. The monthly average utilisation of WMA and overdrafts by all states in 2011-12 was lower than that in the previous year (Chart V.1).

8. Investment of Cash Balances

5.18 The surplus cash balances of the state governments are automatically invested in 14-day

¹ To clear outstanding overdues of State Electricity Boards to the central public sector undertakings (CPSUs), power bonds, aggregating ₹336 billion, were issued by the state governments with retrospective effect from October 1, 2001 in 20 equal parts to facilitate trading and redemption of the bonds; each part carried a fixed tenor with bullet redemption, the last being on April 1, 2016.

² Details of the scheme are given in Chapter II.

Box V.1**Working Group on Investment Avenues for Consolidated Sinking Fund**

A Working Group (WG), set up to examine various avenues for investment of the Consolidated Sinking Fund (CSF) to make the fund viable, submitted its Report in October 2012. The terms of reference included exploring ways to strengthen the CSF; possible incentives for contribution to the Fund; reviewing and drawing lessons from the fund management/ investment practices being followed for New Pension Scheme; and examining the feasibility and suggesting potential investment avenues besides Government of India securities. The major recommendations of the Report are as follows:

- There is a need to build up a minimum CSF corpus of 3-5 per cent of state liabilities within the next five years and thereafter to maintain it on a rolling basis.
- The roll-over risk needs to be managed with utmost caution, and more so when the cash management of the states is yet to reach a robust stage. The CSF, by providing a backstop facility for redemption of debt, is a critical cushion.
- The ability to repay the debt on time during normal/ crisis times is of critical importance in sustaining investor interest in SDLs. The issue of return on CSF needs to be seen in this perspective.
- There is strong merit in treating the contribution to CSF as capital expenditure, and the CAG should consider appropriate changes to the accounting rules to align them with the economic rationale of the CSF.
- An alternate option of excluding the contribution to the CSF from computation of fiscal deficit while treating the drawdown as a financing item for the fiscal deficit in the year of the drawdown may be considered. This option is conceptually more challenging as it requires changes to the basic concept of fiscal deficit.
- The Government of India may explore the possibility of excluding the drawdown of the CSF from the gross

borrowing limits under Article 293 (3) of the Constitution in the year of the drawdown. This may be particularly relevant if a state faces auction failure as an unforeseen event or in times of market/fiscal stress.

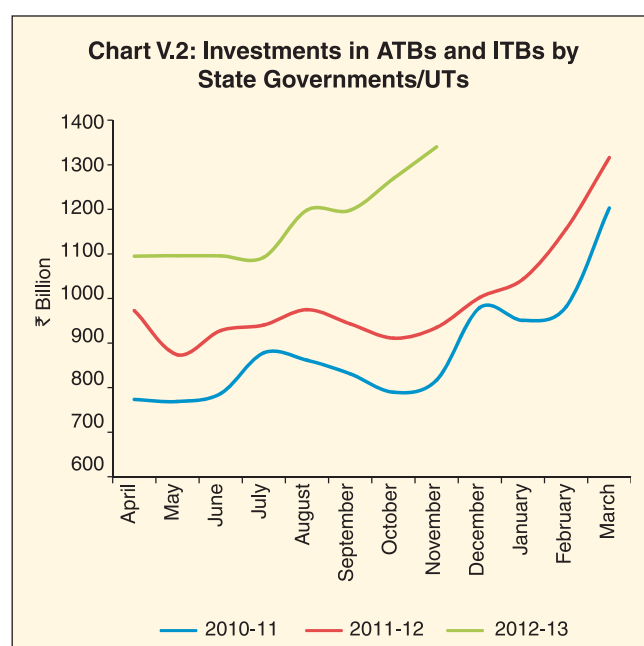
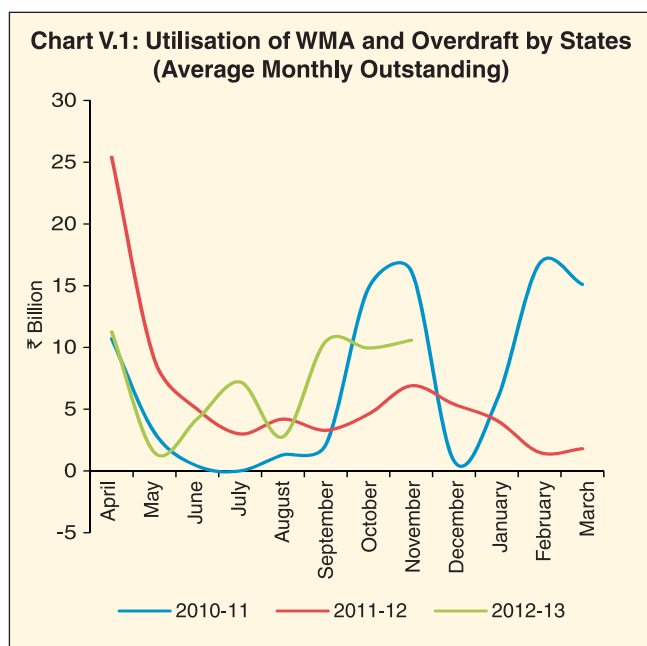
- If a state does not utilise its fiscal deficit limit in any year, the shortfall may be allowed to be utilised as additional fiscal space in the next financial year exclusively for contribution to the CSF.
- The Government of India may consider sharing part of the negative carry, if any, between the return on investment in the CSF and the cost of borrowings through SDLs.
- There is a continuing need to adhere to the principles of safety, liquidity and return, in that order, for the CSF investment.
- A small percentage of the CSF corpus may be considered for investment in Government of India special securities, which may preferably be held to maturity for realising the benefits of high yield.
- Investment in SDLs of other states may be taken up from the secondary market in a limited way to start with.
- Keeping in view the risk and return profile as also operational/infrastructure requirements, certificate of deposits/bank term deposits may not be considered for CSF investment, at this stage.
- Corporate bond/commercial paper/equities/index funds may not be the right avenue for CSF investment.
- Overall, investment in treasury bills (TBs), SDLs of other states and special securities of the Government of India should be considered beyond the current practice of investment in government securities. Thereafter, the experience will be reviewed at an appropriate time.
- There is a need for caution and calibration before undertaking any shift from the current investment strategy.

Intermediate Treasury Bills (ITBs), the discount rate of which is currently fixed at 5 per cent. The monthly average investment in 14-day ITBs decreased to ₹722 billion in 2011-12 from ₹789 billion in 2010-11. The monthly average investment in Auction Treasury Bills (ATBs), on the other hand, increased sharply from ₹96 billion in 2010-11 to ₹277 billion in 2011-12, reflecting the increased preference for this instrument which yields higher returns than ITBs. The monthly average overall

investment in ITBs and ATBs by the states increased from ₹885 billion in 2010-11 to ₹999 billion in 2011-12 and further to ₹1,173 billion in 2012-13 (up to November 2012) (Chart V.2).

9. Debt Consolidation and Relief

5.19 The debt consolidation and relief facility (DCRF) has provided considerable relief to the states in terms of debt write-off and interest relief on outstanding high cost central government loans.



All states that have enacted the FRBM Act have benefitted from the DCRF (details are given in Chapter VI). Currently, the scheme has been also extended to West Bengal and Sikkim, which enacted the FRBM Act in 2010-11. The impact of the DCRF and other reform measures is evident from the significant reduction in the average interest rate on outstanding debt since 2004-05 compared to the earlier years (Table V.8).

Conclusion

5.20 The aggregate market borrowings of the state governments recorded an increase in 2011-12. The debt-GDP ratio of the states, however, continued to decline during the year, reflecting the impact of a faster increase in nominal GDP relative to overall debt. However, the weighted average yield of the state government securities issued during 2011-12 was higher due to increased market borrowings coupled with tight liquidity in the market. States have continued to accumulate surplus cash balances, while they reduced their recourse to WMA and overdrafts in 2011-12 from the previous year. The surplus cash balances of the states were invested in ITBs and ATBs. The

DCRF, which had earlier benefitted most of the states in terms of debt and interest relief, is currently being extended to West Bengal and Sikkim, which enacted the FRBM Act only in 2010-11.

Table V.8: Average Interest Rate on Outstanding Liabilities of State Governments
(Per cent)

Year	Average Interest Rate*
1	2
1991-92	8.5
1999-00	11.2
2000-01	10.0
2001-02	10.4
2002-03	10.0
2003-04	10.2
2004-05	9.6
2005-06	8.3
2006-07	8.1
2007-08	8.0
2008-09	7.8
2009-10	7.7
2010-11	7.6
2011-12 (RE)	7.6
2012-13 (BE)	7.8

RE: Revised Estimates. BE: Budget Estimates.

*: Worked out by dividing interest payments of the current year by outstanding debt of the previous year

Source: Same as Table V.1.

VI

Sub-National Debt Sustainability: An Assessment of the State Governments

With government finances deteriorating due to the post-crisis fiscal stimulus, there has been a renewed focus, globally as well as domestically, on working towards a phased reduction of elevated public debts to sustainable levels. While the sharp fiscal deterioration in the late 1990s and early 2000s led to mounting debt at the sub-national level in India, the reversal of the interest rate cycle in the mid-2000s played a critical role in alleviating the interest burden on debt, ensuring that the consolidated state government debt did not grow along an explosive trajectory. This was complemented by efforts at fiscal consolidation and institutional reforms to get onto the fiscal correction path. Debt relief and interest relief provided by the centre were linked with the implementation of reforms and thereby helped avoid moral hazard problems. However, while the focus has been mainly on direct debt obligations, contingent liabilities pose a risk to state finances, unless monitored and adequately controlled. Moreover, the aggregate picture masks interstate disparities and vulnerabilities, which require customised reforms and correction packages rather than a one-size-fits-all approach. An indicator analysis of debt sustainability for states shows progress on most indicators of fiscal and debt sustainability since the onset of fiscal consolidation. Although the essential and sufficient conditions for sustainability were met during the phase of fiscal consolidation, the sufficient condition of primary surpluses has not been fulfilled in the post-fiscal consolidation period, indicating the need to limit non-interest expenditure. Empirical evidence using panel regression analysis shows that apart from the reversal of the interest rate cycle, the higher growth in nominal GSDP and policy measures such as the DSS and the DCRF contributed to the debt reduction. It is, therefore, necessary that states focus more on revenue-enhancing and expenditure compression measures that are more durable to improve their debt sustainability. Since revenues cannot be augmented beyond a certain level and are prone to cyclicity, the focus has to be on expenditure compression to improve the debt sustainability position of the state governments. Strengthened debt management capacity and institutional arrangements at the state level, with a more active risk management approach, will be required to meet future challenges.

1. Introduction

6.1 The consensus on policies prior to the global financial crisis favoured reorienting government finances towards medium-term fiscal sustainability so as to provide a stable environment for the operation of the private sector. With government finances deteriorating due to the post-crisis stimulus, there has been a renewed focus, globally as well as domestically, on working towards a phased reduction of elevated public debts to sustainable levels. In this context, determining the correct size of debt, including its components, is of critical importance for assessing the sustainability. The analysis of fiscal sustainability assumed significance during the late 1980s, with sharp fiscal deterioration witnessed at both the national

as well as sub-national levels in India. Fiscal stress and debt repayment pressures have been experienced by state governments in the late 1990s, with continued deterioration evidenced in the early 2000s. Although there has not been any debt default among the Indian states, successive Finance Commissions in India have expressed concern over the growing debt of states and looked at the issue of debt sustainability at the state level within their terms of reference.

6.2 While the progressive decline in average interest rates since 2004-05 played a part in alleviating the interest burden on debt and ensuring that the debt of states does not grow along an explosive trajectory, major reforms were implemented to reverse the fiscal deterioration,

develop fiscal responsibility rules to ensure sustained adjustment, and move towards market-based financing of state deficits. Notwithstanding a deviation from the fiscal consolidation path in the wake of expansionary fiscal measures undertaken by some state governments in 2008-09 and 2009-10, the debt-GDP ratio of states exhibited a declining trend during the period and it has continued thereafter.

6.3 Against this background, this chapter undertakes an assessment of the public debt sustainability of state governments. Section 2 deals with the definition and measurement of state government debt. Section 3 provides an overview of the evolution of state government debt in various phases. The role played by Finance Commissions in the states' debt sustainability is detailed in Section 4. Debt restructuring and institutional measures initiated by the central government in fulfillment of the recommendations of the Eleventh and Twelfth Finance Commissions, *i.e.*, the debt swap scheme (DSS) and the debt consolidation and relief facility (DCRF), to restructure and alleviate states' debt and their impact have been dealt with in Section 5. The role of fiscal and debt rules in the debt sustainability of states has been discussed in Section 6. Although the implicit liabilities of state governments including guarantees and off-budget borrowings are excluded from the definition of state government budgetary liabilities, there is risk of these liabilities devolving on the state governments if there are defaults by the borrowing entities. Section 7 discusses the fiscal implications of these contingent liabilities. Section 8 undertakes an assessment of public debt sustainability at the sub-national level in India based on indicator analysis. A vulnerability matrix has also been constructed for the pre-debt consolidation and post-debt consolidation phases to observe the impact of policy-induced debt reduction measures on the debt servicing and debt-GSDP ratios of

states. A panel regression framework has been employed to study the relative importance of various fiscal and macroeconomic variables in the determination of debt. Concluding observations and the way forward are provided in the last section.

2. Definition and Measurement of State Government Debt

6.4 Accumulation of debt reflects the outcome of state governments' fiscal operations on the revenue and expenditure sides of their budgets. If expenditure, whether committed or discretionary, exceeds revenues – tax and non-tax – the excess can only be financed through fresh borrowings. If the mismatch in the growth of revenues and expenditure is of a temporary nature, borrowing provides a mechanism by which the gap between the two is bridged. However, if the mismatch persists over a long period and grows in volume, with the increase in revenue receipts turning out to be inadequate to cover the interest liabilities that are required to service the debt, it leads to growing revenue and fiscal deficits. This, in turn, results in unsustainable debt. The sustainable level of fiscal deficits can be derived with reference to three key parameters: growth rate, ratio of revenue receipts to GDP/GSDP and the interest rate on borrowings. The existing level of debt-GDP ratio is also quite material in the context of fiscal sustainability. Fiscal sustainability requires that a rise in fiscal deficit is matched by a rise in the capacity to service the increased debt.

6.5 The terms *debt* and *liabilities* are often used interchangeably. Accordingly, all borrowings that are repayable and/or on which interest accrues are considered as debt. Transparency, reliability and consistency in the data relating to debt are crucial for prudent fiscal management. In this context, determining the appropriate size of debt, including its components, is of critical importance for assessing debt sustainability.

6.6 As regards the compilation of debt of state governments, there have been different approaches adopted by different bodies such as the state governments, the Reserve Bank of India, Office of the Comptroller and Auditor General of India (CAG) and the Finance Commissions (FCs), leading to differences in the measurement of debt (Table VI.1). State debt is classified by the CAG under the three broad categories of (i) internal debt which, *inter alia*, includes ways and means advances (WMA) and overdrafts (OD) from the Reserve Bank, (ii) loans and advances from the central government and (iii) small savings, provident funds and obligations like reserve funds and deposits, both interest and non-interest bearing. While the broad definition of states' debt followed by the FCs includes the same heads as that by the Office of the CAG, their narrow definition excludes WMA and OD from the Reserve Bank. Dholakia and Karan (2004) excluded WMA and OD from the Reserve Bank, but included suspense & miscellaneous and contingency fund in their definition of liabilities.

6.7 There appeared to be no unanimity about the composition and the methodology for compiling the liabilities of state governments in India until 2004-05. In fact, there was a great deal of *ad*

hocism in the compilation of debt statistics. In view of the substantial differences in the definition and coverage of liabilities in the publications presenting states liabilities and the need for reliable and credible statistics on public debt comparable across states, a Working Group on 'Compilation of State Government Liabilities' was constituted in the Reserve Bank, which submitted its report in December 2005. Based on the recommendations of the Working Group, the coverage of liabilities of the state governments was made more comprehensive, while ensuring that the compilation of states' liabilities was consistent with gross fiscal deficit. Data on outstanding liabilities¹ reflect the latest available data on various components of debt from their respective primary sources, *viz.*, CAG, the Reserve Bank and Ministry of Finance (MoF), and adding to this the flows on the corresponding items reported in the budget documents of the states for the revised estimates and the budget estimates of the subsequent years.

6.8 Under the revised coverage followed by the Reserve Bank, total outstanding liabilities comprise various items under consolidated fund, public account and contingency fund. Total budgetary liabilities of the state governments are classified under four categories, *viz.*, (i) public debt; (ii) ways and means advances and overdrafts

Table VI.1: Comparison of Measurement of Outstanding Liabilities of States as at end of 2004-05

RBI	FC (Narrow)	FC (Broad)	CAG	Dholakia and Karan (2004)
Loans from the Centre	Loans from the Centre	Loans from the Centre	Loans from the Centre	Loans from the Centre
Internal Liabilities	Internal Liabilities	Internal Liabilities	Internal Liabilities	Internal Liabilities
WMA and OD from RBI		WMA & OD from RBI	WMA & OD from RBI	
State Provident Funds	State Provident Funds, Reserve Funds	Reserve Funds	Reserve Funds	State Provident Funds, Reserve Funds
	Deposits	Deposits	Deposits	Deposits
				Contingency Fund and Suspense & Miscellaneous.

Source: Report of the Working Group on Compilation of State Government Liabilities, December 2005.

¹ As compiled by the Reserve Bank from 2005-06 onwards.

from the Reserve Bank or other banks²; (iii) public accounts; and (iv) contingency fund. Public account liabilities relate to liabilities other than those included in the consolidated fund. These liabilities are unfunded, implying huge risks on the budgets of the states. The WMAs from the Reserve Bank are designed to meet temporary liquidity shortfalls, which are formula-based and depend on the states' total expenditures. Under contingency fund, transactions connected with the contingency fund established under Article 267 of the Constitution of India are recorded; it accounts for less than 1 per cent of the total outstanding liabilities of the state governments.

6.9 Borrowing channels for states are multiple, with most of these channels being controlled and restricted by the centre. Market borrowings, the most important of these channels, are controlled by the centre and managed by the Reserve Bank. States may not, without the consent of the central government, raise any loan if they are indebted to the central government (Article 293). The Reserve Bank manages the domestic borrowings of 28 states through separate agreements with each of them. Cost minimisation with minimum rollover risk remains a key objective in the management of states' market borrowings. The state governments issue dated securities, termed state development loans (SDLs), of varying tenors. As a debt manager of the states, the Reserve Bank initially underwrote states' borrowings, but with financial market development, banks and financial institutions have been subscribing directly to these securities floated through a process managed by the Reserve Bank. The method of issuance of market loans has, however, migrated from the administratively controlled system to an auction-based system for all the states since 2006-07. The

share of market borrowings in the total liabilities of the states has moved up from 12.2 per cent as at end-March 1991 to 21.1 per cent as at end-March 2005 and further to 37.1 per cent as at end-March 2012.

6.10 State governments, unlike the centre, cannot borrow externally. The centre plays the role of an intermediary in the transfer of external borrowings to the states. Previously, the centre would on-lend the proceeds in rupees at harder terms, after adjusting for exchange rate exposure and elongation of maturities. With the change in lending policy after 2007 in light of the Twelfth Finance Commission's (FC-XII) recommendation, the entire loan proceeds are passed through directly by the centre to the states under the same terms as given by the creditor. The states bear the currency and the refinancing risk, but most states do not undertake an impact evaluation of the cost-risk trade-offs of such borrowings on their total debt portfolios.

3. Evolution of Debt of the State Governments in India

6.11 The evolution of states' debt since the 1980s can broadly be divided into four phases, *viz.*, (i) 1980-81 to 1997-98, (ii) 1998-99 to 2003-04, (iii) 2004-05 to 2007-08 and (iv) 2008-09 to 2012-13 (BE). The first phase was characterised by revenue balance and fiscal deficit with moderate debt levels at around 21 per cent of GDP and a tolerable interest burden covering close to 12 per cent of revenue receipts³ (Table VI.2). The fiscal deficits during this period were mainly financed through loans from the centre; small savings collections earmarked for the states were also intermediated through these loans. Market borrowings played a subordinate role and its share

² Overdrafts extended to Jammu & Kashmir by Jammu and Kashmir Bank (until March 2011) and to Sikkim by the State Bank of Sikkim.

³ The definitional differences in the coverage of debt in the 1980s and 1990s contributed partly to a lower level of overall debt in the 1980s than in the 1990s.

Table VI.2: Key Fiscal Indicators of States in various phases

Indicator	(Per cent)			
	Phase I (1980-81 to 1997-98)	Phase II (1998-99 to 2003-04)	Phase III (2004-05 to 2007-08)	Phase IV (2008-09 to 2012-13)
1	2	3	4	5
	Averages			
Revenue Deficit/GDP	0.3	2.5	-0.0	-0.1
Gross Fiscal Deficit/GDP	2.7	4.1	2.3	2.4
Primary Deficit/GDP	1.3	1.7	-0.0	0.7
Interest Payments/Revenue Receipts	12.2	23.4	19.2	13.3
Outstanding Debt/GDP (as at end-March of the ending year of Phase)	21.0	31.8	26.6	21.9

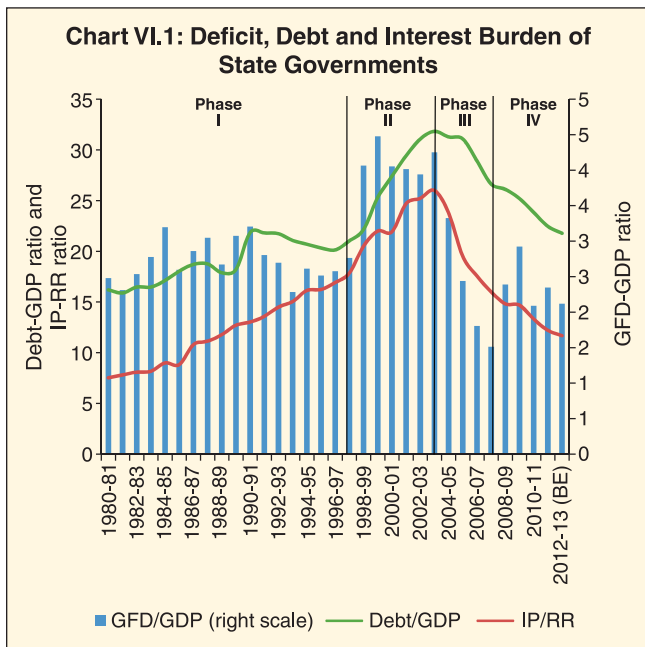
in states' debt remained quite low. The states were able to contain the bulging debt servicing obligations, as the financial surpluses of the household sector were tapped through mandated investments made by financial intermediaries in government securities (including that of states) at lower than market clearing rates. The major proportion of state government securities were held by commercial banks, followed by the Life Insurance Corporation of India and provident funds. The Reserve Bank did not subscribe to state government securities.

6.12 The second phase reflected significant deterioration in all key deficit indicators of the state governments following the implementation of the Fifth Pay Commission Award; significant losses incurred by state public sector undertakings (SPSUs) also adversely impacted the non-tax revenues of the states. As a result, the outstanding debt-GDP ratio of the states at the consolidated level grew from 21.0 per cent during 1997-98 to its peak of 31.8 per cent during 2003-04 (Table VI.3). Interest payments as a share of revenue receipts

Table VI.3: Outstanding Liabilities of States (As at end-March)

State	(Per cent to GSDP)			
	Phase I	Phase II	Phase III	Phase IV
	1998	2004	2008	2013
1	2	3	4	5
I. Non-Special Category States				
Andhra Pradesh	24.3	34.3	27.4	22.4
Bihar	38.4	60.4	44.5	28.4
Chhattisgarh	-	27.9	18.3	13.4
Goa	31.9	41.8	33.9	21.8
Gujarat	22.4	37.1	30.5	26.1
Haryana	21.0	27.1	19.4	16.8
Jharkhand	-	23.6	25.4	27.5
Karnataka	20.1	30.5	22.4	22.3
Kerala	29.2	40.5	33.4	27.0
Madhya Pradesh	22.0	36.9	34.0	26.9
Maharashtra	19.0	31.4	23.9	21.0
Odisha	42.3	55.5	33.8	19.5
Punjab	36.8	47.5	36.6	32.0
Rajasthan	30.0	47.6	39.6	28.7
Tamil Nadu	18.8	29.5	21.1	21.7
Uttar Pradesh	35.8	54.7	46.9	37.2
West Bengal	25.7	47.3	45.6	36.3
II. Special Category States				
Arunachal Pradesh	35.7	73.3	59.4	38.3
Assam	28.4	33.2	28.4	22.6
Himachal Pradesh	48.6	69.4	57.4	44.4
Jammu and Kashmir	55.8	66.4	62.1	53.7
Manipur	48.2	61.4	66.8	60.3
Meghalaya	26.3	40.2	33.0	29.0
Mizoram	68.6	112.1	103.5	65.9
Nagaland	37.7	49.6	44.3	48.2
Sikkim	38.2	70.6	68.0	40.4
Tripura	35.3	53.7	38.5	30.0
Uttarakhand	-	40.5	31.9	29.0
All States (in terms of GDP)	21.0	31.8	26.6	21.9
<i>Memo Item:</i>				
NCT Delhi	7.5	17.8	16.0	7.6
Puducherry	-	24.1	31.6	40.5

(repayment burden) rose in tandem, from 17.9 per cent to 26.0 per cent over the same period. This period, was generally characterised by higher interest rates, with the gradual liberalisation of interest rates; the average interest rate on states' borrowings was over 10 per cent during this period (Chart VI.1). Concomitantly, interest payments to



revenue receipts ratio, at 23.4 per cent during this phase was significantly higher than the 15 per cent considered tolerable for a sustainable debt level (Dholakia *et al.*, 2004).

6.13 Historically, loans from the centre have been the most important source of borrowings, accounting for 57.4 per cent of the total borrowings of the state governments as at end-March 1991. Three important developments, *viz.*, i) the institution of a National Small Savings Fund (NSSF) effective April 1, 1999, ii) implementation of the DSS during the period 2002-2005 and iii) disintermediation of Plan loans from April 1, 2005 in accordance with the FC-XII, along with financial market developments and states' ability to borrow on their own behalf, significantly reduced the importance of loans from the centre as a financing item of the states' fiscal deficit. With the establishment of the NSSF and the associated changes in accounting norms, small savings collections were channelised through NSSF's investments in state government securities, instead of being intermediated by the centre. This reduced the contribution of fresh loans from the centre to the accretion to states' debt. Repayment

of loans to the centre under the DSS further reduced the share of these loans in total outstanding loans of the states to 26.3 per cent at end-March 2005.

6.14 NSSF borrowings are inherently inflexible as they are based more on their availability and collection within the geographical territory of the state than the borrowing requirement of the state (Rangarajan and Prasad, 2012). Thus, this component of state borrowings is exogenously determined, over which neither the state nor the centre has any control. This source emerged as an important source of borrowings by the state governments during the second phase, with its share in total debt rising sharply to 22.0 per cent as at end-March 2004 from 5.0 per cent as at end-March 2000. This characterised a shift from centre-controlled borrowings to the autonomous NSSF but at a higher cost. During this phase, states were allowed to use the auction mode, *albeit* to a limited extent, for accessing market borrowings. Market borrowings, as a source of financing fiscal deficit for the states, increased in importance by 2003-04.

6.15 The third phase (2004-05 to 2007-08) saw the operationalisation of fiscal rules by most states and the consequent improvement in their fiscal deficit-GSDP ratios. The small savings collections increased sharply during this phase and the states had to absorb the predominant share of small savings collections earmarked to them, regardless of the cost of borrowings. As a result, the states' recourse to market borrowings to finance fiscal deficits declined during this phase. By 2006-07, the states were allowed to raise market borrowings entirely through the auction route to allow market determination of yields on their SDLs.

6.16 Market borrowings further grew in importance for financing fiscal deficits during the fourth phase and enabled the states to meet the enhanced financing requirements during 2008-09 to 2009-10 for implementing the Sixth Pay

Commission Award and fiscal stimulus measures, particularly in the wake of a shortfall in small savings collections. Even after the states reverted to fiscal correction from 2010-11, the importance of market borrowings continued, as small savings collections remained low. During this phase, market borrowings have emerged as a dominant source of financing and, on average, accounted for around 65 per cent of the GFD of states.

6.17 The above phases of states' debt reflected only the direct liabilities of states. The state governments also incur contingent liabilities in the form of guarantees issued to SPSUs, which devolve on them in case of default by these undertakings. The above phases mirrored the changing financing pattern of states' debt during the 1990s and 2000s, with a decline in the centre's loan intermediation and on-lending (since 1998-99), an increase in the NSSF borrowings (from 1999-2000) and a move towards market-based financing since the mid-2000s. The shift in the sources and methods of states' borrowing has had a bearing on the interest payments and fiscal deficits of the states (Chart VI.2).

6.18 In addition to the shift in the composition of financing states' fiscal deficits, the states have

benefitted in terms of lower interest cost on market borrowings, as the timing of the issuance of state government securities was modulated in line with market conditions to minimise interest costs. This was facilitated by the moderation in fiscal imbalances, following various institutional and fiscal reforms including the enactment of the Fiscal Responsibility and Budget Management (FRBM) Acts by the state governments since the first half of the 2000s.

4. Role of Finance Commissions in States' Debt Sustainability

6.19 Various Finance Commissions (FCs) have expressed concern over the growing debt of the states and highlighted the need to consider the cost of debt while ensuring efficient and productive use of borrowed funds. It has been noted that there is need to restrict the future growth of debt of states through elimination of their revenue deficits. In addition, the borrowed funds need to be used efficiently and productively for financing capital expenditure to improve growth prospects and, in turn, the debt servicing capacity of states.

6.20 Debt sustainability and debt relief issues have been considered since the time of the Second Finance Commission (FC-II), although they have gained more importance from the mid-1980s, with successive FCs recommending debt relief measures of varying magnitudes and bringing in fiscal performance-linked debt relief measures to help states achieve debt sustainability of a more enduring nature. The debt relief granted by various FCs took the form of (i) debt consolidation on common terms and reduction of interest rates, (ii) rescheduling of loans to elongate the repayment period without changes in interest rates, (iii) moratorium on interest payments and repayment of principal for a certain period, (iv) debt write-offs and (v) introduction of schemes that linked debt relief to fiscal performance (Table VI.4). Until the Eighth Finance Commission (FC-VIII), FCs were mandated to suggest debt

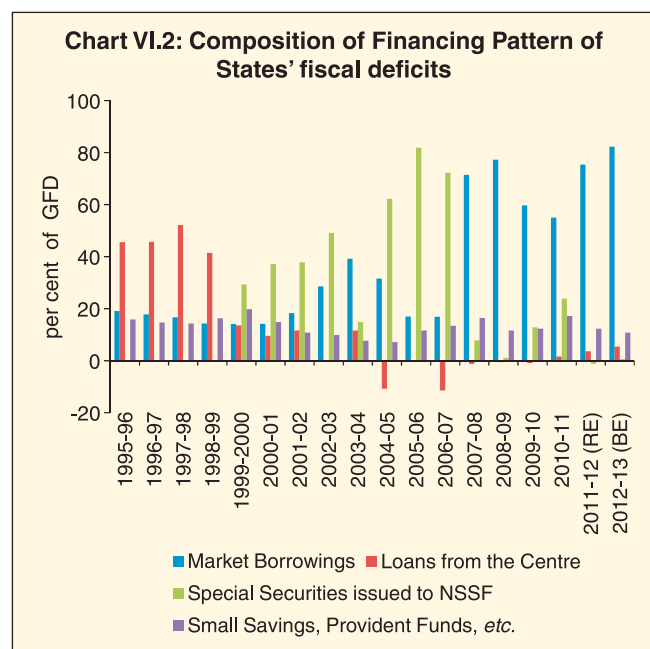


Table VI.4 : Debt Relief Measures Recommended by the Finance Commissions

Finance Commission	Year of Report	Debt consolidation and rescheduling at lower interest rates	Rescheduling of loans without lowering of interest rates	Moratorium on interest payments and repayments	Debt write-off	Debt relief linked to fiscal performance	Other recommendations
1	2	3	4	5	6	7	8
Second	1957	√					
Sixth	1974		√				Uniform relief in respect of certain categories of loans and discriminatory relief based on certain principles (relative burden of debt) in regard to other loans.
Seventh	1978	√			√		Categorised central loans into non-productive, semi-productive and productive purposes. Small savings loans may be treated as 'loans in perpetuity'.
Eighth	1984	√		√	√		Grouped states into four categories for the purpose of formulation of debt relief proposals in respect of central loans.
Ninth	1989	√		√	√		General debt relief in relation to Plan loans and linked to performance in respect of investments in power and road transport sectors. Two-year moratorium on principal and interest payments in respect of special loans given to Punjab.
Tenth	1995	√			√	√	A scheme for general debt relief for all states linked to fiscal performance; and all special category states and states with debt problem warranting special attention. Also recommended setting up sinking funds for amortisation of debt and a scheme for encouraging retirement of debt from disinvestment proceeds of state governments.
Eleventh	2000			√	√	√	Recommended setting up an incentive fund in the form of Fiscal Reform Facility (FRF); placing limits on guarantees given by the states through suitable legislation, and to be part of overall limits to borrowings under Articles 292 and 293. This limit also should include borrowings from public account and other sources. Also emphasised the need to set up a sinking fund for the amortisation of debt.

Table VI.4 : Debt Relief Measures Recommended by the Finance Commissions (Concl.)

Finance Commission	Year of Report	Debt consolidation and rescheduling at lower interest rates	Rescheduling of loans without lowering of interest rates	Moratorium on interest payments and repayments	Debt write-off	Debt relief linked to fiscal performance	Other recommendations
1	2	3	4	5	6	7	8
Twelfth	2005	√			√	√	Two-pronged approach to debt relief, viz., (a) a general scheme of debt relief applicable to all states that enact their Fiscal Responsibility Legislations and (b) a debt write-off scheme linked to fiscal performance as an incentive for achieving revenue balance by 2008-09. Recommended a debt consolidation and relief facility (DCRF) for its award period 2005-10. It also recommended disintermediation of central loans except in the case of fiscally weak states that are not able to raise loans.
Thirteenth	2009	√			√	√	Resetting of interest rate at 9 per cent on loans to states from the NSSF contracted until 2006-07 and outstanding as at the end of 2009-10. Central loans given to state governments for centrally sponsored schemes/ central plan schemes through ministries other than the Ministry of Finance, outstanding as at the end of 2009-10 to be written off, subject to states legislating/ amending their FRBM Acts. Benefit of the DCRF (debt consolidation and interest rate reduction) to be extended to states that could not avail of the same earlier, provided they enact the FRBM Act.

Source: Reports of the various Finance Commissions, India.

relief measures with regard to the overall non-Plan capital gap of states and the purpose of utilisation of central loans while also taking into account the requirements of the centre. From the Ninth Finance Commission (FC-IX) onwards, the commissions were mandated to review the debt position of the states as a whole and suggest corrective measures. FC-IX recommended general debt relief in relation to Plan loans and linked the extent

of relief to performance in respect of investment made in infrastructure projects and improvements in financial and managerial efficiency. The Tenth Finance Commission (FC-X) and Eleventh Finance Commission (FC-XI) linked debt relief with fiscal performance. However, it was not until the Twelfth Finance Commission (FC-XII) that debt relief was linked explicitly to rule-based legislative reforms. In a path-breaking move, the

FC-XII recommended debt relief for states contingent upon the enactment of fiscal responsibility laws and incorporation of a fiscal correction path, with milestones for attaining fiscal targets. In keeping with the diverse fiscal situation in states, the Thirteenth Finance Commission (FC-XIII) recommended a state-specific approach for fiscal adjustment based on past fiscal performance (with 2007-08 as the base year), and prescribed differentiated adjustment paths for different groups of states.

5. Central Government Measures to Restructure States' Debt

6.21 To alleviate the interest and debt burden of states, measures were implemented by the centre in the early 2000s. The Government of India formulated a debt swap scheme (DSS) during 2002-03 to mitigate the burden of interest payments on the states, and supplement their efforts towards fiscal management. The Debt Consolidation and Relief Facility (DCRF) introduced during 2005-06, based on recommendations of the FC-XII, provided debt relief through debt consolidation.

Debt Swap Scheme

6.22 The DSS was in operation from 2002-03 to 2004-05 and capitalised on the prevailing low interest regime, to enable states to prepay high cost loans contracted from the central government, through low cost market borrowings and proceeds from small savings. Accordingly, these loans were swapped with additional market borrowings of the states (allocated under the DSS in addition to the normal borrowing allocations) and their net small savings proceeds (up to specified limits) at the prevailing interest rates, over a period of three years ending in 2004-05. The outstanding high cost debt of the states as a proportion to total outstanding debt as at end-March 2002 was 16.5 per cent, with non-special category (NSC) states

accounting for around 94 per cent. Among the NSC states, West Bengal had the highest proportion of high-cost debt in its total debt (23.2 per cent) as at end-March 2002, followed by Gujarat (20.0 per cent), Maharashtra (19.7 per cent) and Haryana (17.8 per cent). Among the special category (SC) states, Himachal Pradesh had the highest share of high-cost debt to total debt at 20.2 per cent, followed by Arunachal Pradesh (18.6 per cent) (Table VI.5).

6.23 Of the total debt swapped between 2002-03 and 2004-05 amounting to ₹1020.3 billion, about ₹535.7 billion (52.5 per cent) was financed through additional market borrowings at interest rates below 6.5 per cent, *i.e.*, at less than half the earlier cost, and the remaining ₹483.9 billion (47.4 per cent) was financed through the issue of special securities to the NSSF at interest rates fixed at 9.5 per cent, *i.e.*, at less than three-fourths of the earlier rate of 13 per cent (Table VI.5). The states that relied on additional market borrowings for swapping their high-cost debt included Punjab, West Bengal, Bihar, Odisha and Kerala. The states that financed their high-cost debt predominantly through issuance of special securities to the NSSF were Maharashtra, Goa, Tamil Nadu and Gujarat. Among the states, Maharashtra had the largest share (14.4 per cent) in the total debt swapped, followed by Uttar Pradesh (11.0 per cent), Gujarat (9.5 per cent) and West Bengal (9.0 per cent).

6.24 Clearly, this scheme reduced the interest burden of states. The average interest on the debt stock aggregated across states showed a decline from 10.4 per cent in 2001-02 to 9.6 per cent by 2004-05. However, the DSS, *ipso facto*, had been debt neutral as it involved the swapping of one form of debt with another. While the repayment of loans to the centre reduced the debt of the states, the additional markets borrowings and small savings transfers increased the debt by an equal magnitude. Over the scheme period (2002-03 to

Table VI.5: State-wise amounts adjusted under the Debt Swap Scheme (DSS) during 2002-03 to 2004-05

(Amount in ₹ billion)

States/Year	Outstanding high cost loan as on March 31, 2002	Outstanding high cost loans/ Outstanding debt as at end-March 2002 (Per cent)	2002-03			2003-04			2004-05			Total Debt swapped till March, 2005.
			Debt swapped			Debt Swapped			Debt Swapped			
			AOMB	SSL	Total	AOMB	SSL	Total	AOMB	SSL	Total	
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category (NSC) States												
1 Andhra Pradesh	68.93	14.2	8.27	3.34	11.61	16.62	10.73	27.35	14.76	19.49	34.25	73.21
2 Bihar	49.83	14.6	5.97	1.91	7.88	12.18	6.21	18.39	9.10	9.20	18.30	44.58
3 Chhatisgarh	12.45	15.3	1.49	0.61	2.10	2.93	2.03	4.96	1.07	3.58	4.65	11.72
4 Goa	3.74	9.9	0.45	0.21	0.66	1.20	1.42	2.62	0.00	0.78	0.78	4.06
5 Gujarat	95.64	19.9	11.47	5.98	17.45	21.73	19.43	41.16	12.49	25.50	37.99	96.60
6 Haryana	31.63	17.8	3.79	1.51	5.30	7.51	5.12	12.63	5.69	8.51	14.20	32.13
7 Jharkhand	16.87	16.9	2.05	1.16	3.21	2.66	4.13	6.79	2.28	2.47	4.75	14.75
8 Karnataka	50.78	16.2	6.09	2.22	8.31	11.97	8.20	20.17	10.88	17.06	27.94	56.42
9 Kerala	28.72	9.7	3.44	1.18	4.62	6.71	4.94	11.65	4.68	5.11	9.79	26.06
10 Madhya Pradesh	34.32	13.2	4.11	1.77	5.88	7.86	7.22	15.08	3.98	8.29	12.27	33.22
11 Maharastra	154.34	19.6	0.00	0.00	0.00	36.27	28.98	65.25	18.46	63.01	81.47	146.71
12 Odisha	32.28	11.5	3.87	0.88	4.75	6.45	2.31	8.76	3.08	5.35	8.43	21.94
13 Punjab	59.76	16.7	7.17	2.75	9.92	14.40	10.13	24.53	12.80	6.34	19.14	53.59
14 Rajasthan	57.81	13.9	6.93	3.41	10.34	10.96	8.32	19.28	11.56	16.80	28.36	57.98
15 Tamil Nadu	57.49	14.7	6.89	2.53	9.42	13.41	11.36	24.77	9.36	23.66	33.02	67.21
16 Uttar Pradesh	160.98	16.8	14.48	5.73	20.21	30.88	17.98	48.86	15.86	26.91	42.77	111.82
17 West Bengal	154.13	23.2	0.00	0.00	0.00	33.65	21.42	55.07	23.35	13.33	36.69	91.76
Total NSCS	1069.67	16.6	86.47	35.18	121.65	237.40	169.92	407.32	159.39	255.40	414.79	943.76
II. Special Category (SC) States												
1 Arunachal Pradesh	1.47	18.6	0.18	0.02	0.20	1.10	0.11	1.21	0.00	0.05	0.05	1.45
2 Assam	19.26	16.1	2.31	0.62	2.93	4.57	3.59	8.16	2.43	3.33	5.76	16.85
3 Himachal Pradesh	20.31	20.2	2.44	0.46	2.90	5.16	1.73	6.89	4.35	3.15	7.50	17.30
4 Jammu & Kashmir	14.95	15.5	1.77	0.00	1.77	3.89	1.96	5.85	3.20	2.29	5.49	13.11
5 Manipur	1.52	8.1	0.18	0.02	0.20	1.08	0.06	1.14	0.00	0.05	0.05	1.39
6 Meghalaya	1.43	9.4	0.17	0.03	0.20	0.77	0.15	0.92	0.00	0.23	0.23	1.35
7 Mizoram	1.08	6.3	0.13	0.02	0.15	0.66	0.08	0.74	0.00	0.08	0.08	0.96
8 Nagaland	1.20	6.4	0.14	0.02	0.16	0.87	0.04	0.91	0.00	0.03	0.03	1.10
9 Sikkim	0.66	7.1	0.00	0.01	0.01	0.45	0.07	0.52	0.06	0.09	0.15	0.67
10 Tripura	3.09	10.9	0.37	0.16	0.53	1.28	0.44	1.72	0.00	0.80	0.80	3.05
11 Uttarakhand	8.53	17.0	5.84	0.65	6.49	9.75	1.28	11.03	0.00	1.82	1.82	19.34
Total SCS	73.50	15.2	13.53	2.01	15.54	29.57	9.51	39.08	10.04	11.92	21.96	76.57
Grand Total	1143.17	16.5	100.00	37.19	137.19	266.97	179.43	446.40	169.43	267.32	436.75	1020.34

AOMB: Additional Open Market Borrowings. SSL: Small Savings Loans

Source : Ministry of Finance, Gol

2004-05), interest savings on account of lower interest payments helped reduce the pressure on

the states' revenue account and, thereby, on their overall borrowing requirements.

Debt Consolidation and Relief Facility (DCRF)

6.25 The DCRF, recommended by the FC-XII, had two components of relief, viz., debt consolidation and debt write-off. Debt consolidation provided for consolidation of all central loans (from the MoF) contracted by the states until March 31, 2004 and outstanding as on March 31, 2005 into fresh loans for 20 years to be repaid in 20 equal installments carrying a lower interest rate of 7.5 per cent, subject to the condition that the state government concerned enacted its FRBM Act. Repayments due from states during the period 2005-06 to 2009-10 on these loans were eligible for write-off. The quantum of debt write-off was linked to the absolute amount by which the revenue deficit was reduced in each successive year during the award period. The debt write-off scheme was also linked to absolute reduction of the revenue deficit with a set of conditionalities. For year t, the yearly write-off was obtained by applying a given ratio for each state to the absolute reduction in the revenue deficit in year (t-1), relative to year (t-2). There was also a minimum condition. The write-off in year t was enabled only if the absolute fall in the revenue deficit in year (t-1) relative to year (t-2) exceeded the amount of the interest concession in year t. Both these applied to the absolute revenue deficit. There was also a requirement that the fiscal deficit should be capped at the absolute amount in 2004-05. However, if a state was able to bring its revenue deficit down to zero by the targeted year i.e., 2008-09, the entire repayments due from the state during the FC-XII award period were to be written off.

6.26 The scope of the DCRF excluded two categories of loans, viz., loans in the form of the NSSF's investment in state government special securities and central loans given to state governments for centrally-sponsored schemes/central plan schemes through central ministries/departments other than the Ministry of Finance.

NSSF investments were excluded from the scope of debt relief on the ground that the NSSF is maintained in the public account of the Government of India, and central loans not administered by the MoF were excluded on the ground that data for the same were not available.

6.27 Twenty-six states availed of debt consolidation during the period 2005-06 to 2009-10; the details at the consolidated level are given in Table VI.6. Sikkim and West Bengal failed to receive the benefit of debt consolidation during the period, not having met the condition of enacting the FRL. Cumulatively, central loans amounting to ₹1223.5 billion have been consolidated, which is lower than the FC-XII estimate by ₹64.5 billion. The difference is attributable to a disparity in the actual base year stock of debt and delays in enactment of FRLs by some states. The debt consolidation resulted in interest relief amounting to ₹186.9 billion to these states during the period 2005-06 to 2009-10 as against ₹212.8 billion estimated by the FC-XII. As regards the debt relief component, a total benefit of ₹197.3 billion accrued to the states by the end of 2009-10.

6.28 The FC-XIII extended the DCRF to the two states of Sikkim and West Bengal during 2010-15, provided they put in place their FRBM Act. Effective from 2010-11, the loans of West Bengal and Sikkim too have been consolidated on the terms and conditions of the FC-XII, as these two states enacted their FRBM Acts in 2010.

Table VI.6: Summary of Performance under the DCRF

(₹ billion)

Item	Estimated by FC-XII for 2005-10	Availed of by States under the DCRF
1	2	3
Debt Consolidation	1288.0	1223.5
Interest Relief	212.8	186.9
Debt Relief (waiver)	322.0	197.3

6.29 NSC states accounted for 94 per cent of the total debt consolidated, while the share of SC states amounted to 6 per cent. In absolute terms, Uttar Pradesh, Andhra Pradesh and Gujarat, among the NSC states, have benefitted the most in terms of debt consolidation, while Assam and Himachal Pradesh were the major beneficiaries among the SC states (Table VI.7).

6.30 The consolidated debt of the states as a proportion to total outstanding debt as at end-March 2009 was 7.4 per cent. Odisha, Bihar and Chhattisgarh, among the NSC states, had the largest proportion of outstanding debt, which was consolidated during the period 2005-10. Within the SC states, the proportion of consolidated debt to total debt was the highest for Manipur, followed by Arunachal Pradesh. The resultant interest rate relief to all the states in aggregate was, on average, 3.8 per cent of the interest payments during the period 2005-06 to 2009-10. Uttar Pradesh, Bihar, Andhra Pradesh and Madhya Pradesh have benefitted the most among the NSC states, while Arunachal Pradesh and Tripura benefitted the most among the SC states. The debt waiver was 2.7 per cent of central loans for all the states during the period 2005-2010. With regard to the debt waiver component, Odisha, Chhattisgarh and Madhya Pradesh have benefitted the most among the NSC states while Tripura and Assam benefitted the most among the SC states (Table VI.7).

6.31 Reflecting the impact of the DCRF in terms of debt write-off and interest relief on outstanding central loans, there has been a significant reduction in the average interest rate paid on outstanding debt since 2004-05 (Chart VI.3).

6. Role of Fiscal Rules in Debt Sustainability

6.32 In order to ensure fiscal discipline, *ex ante* fiscal and debt rules for sub-national governments (SNGs) have been introduced in several countries. These rules take the form of stipulations, such as

Table VI.7: State-wise Debt Relief and Interest Relief on account of the DCRF

(₹ billion)

State	2005-06 to 2009-10		
	Debt Consolidation	Debt Relief	Interest Relief
1	2	3	4
I. Non-Special Category (NSC) States			
1 Andhra Pradesh	140.6	25.9	25.2
2 Bihar	77.0	7.7	12.7
3 Chhattisgarh	18.7	4.7	3.1
4 Goa #	4.0	0.4	0.6
5 Gujarat	94.4	17.3	16.7
6 Haryana	19.3	2.9	3.0
7 Jharkhand *	21.0	3.1	2.1
8 Karnataka	71.7	14.3	13.1
9 Kerala	41.8	2.5	7.0
10 Madhya Pradesh	72.6	18.2	13.2
11 Maharashtra	68.0	13.6	9.9
12 Odisha	76.4	19.1	9.6
13 Punjab	30.7	3.7	6.0
14 Rajasthan	61.7	9.3	8.9
15 Tamilnadu	52.7	13.2	9.1
16 Uttar Pradesh	212.8	31.9	39.1
17 West Bengal \$	86.3	0.0	0.0
Total NSCS	1149.6	187.8	179.3
II. Special Category (SC) States			
1 Arunachal Pradesh	4.0	0.4	0.7
2 Assam	21.1	4.2	1.6
3 Himachal Pradesh	9.1	1.2	1.6
4 J&K	15.2	0.0	1.0
5 Manipur	7.5	1.5	0.3
6 Meghalaya #	3.0	0.4	0.4
7 Mizoram #	2.6	0.3	0.4
8 Nagaland	3.2	0.3	0.6
9 Sikkim \$	1.1	0.0	0.0
10 Tripura	4.4	0.9	0.8
11 Uttarakhand	2.6	0.3	0.3
Total SCS	73.9	9.5	7.6
III. Grand Total	1223.5	197.3	186.9

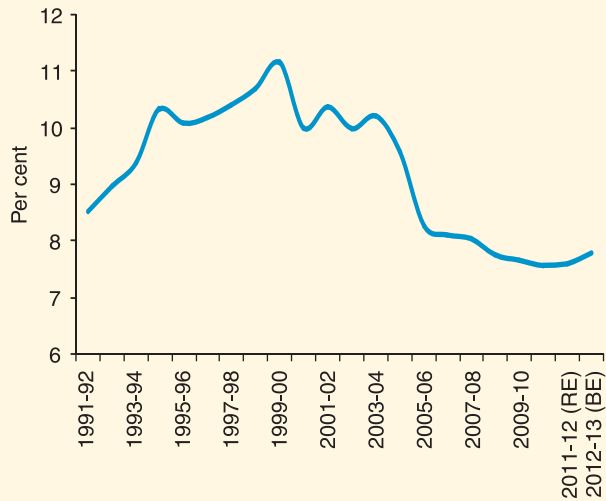
Consolidation effective from 2006-07.

* Consolidation effective from 2007-08.

\$ Consolidation effective from 2010-11, under recommendations of 13th Finance Commission.

Source: Indian Public Finance Statistics 2011-12, MoF, Gol.

Table VI.3: Average Interest Rate on Outstanding Debt of State Governments



setting limits on the stock of debt or the issuance of new debt; restricting the use of long-term borrowings to public capital investments only, thereby entailing balanced budgets net of investments; linking debt stock limits to key fiscal variables such as the cost of debt service or the ability to service the debt; and establishing

medium-term fiscal responsibility frameworks, indicating a desirable debt path and transparent budgetary processes. Often stipulation of appropriate limits for debt of SNGs is subject to intensive debates, given the scope of bail-outs/support available from the central government. The debt ceilings are also supplemented by a ceiling on public guarantees in fiscal rules to minimise the circumvention of debt ceilings through the issuance of guarantees (Minassian, 2010). In India, all the state governments have enacted their FRBM Acts (Box VI.1). While only 18 states had specific debt ceilings in their original FRBM Acts, all states except Goa have amended their FRBM Acts and have adopted the annual debt targets set by the FC-XIII. The design of fiscal rules varied across states, although there has been a move towards standardisation in the process of enactment of amended FRLs. The debt ceilings in the original FRBM Acts were linked to three indicators, viz., GSDP, revenue receipts and receipts in the consolidated fund of the states. However, in pursuance of the FC-XIII's recommendations, all the states have fixed their debt ceilings in terms of GSDP (Annex).

**Box VI.1
Fiscal Rules at the Sub-National Level**

Vertical imbalances in revenue and expenditure assignments pose challenges for the fiscal discipline of sub-national governments (SNG). Increased obligations of SNGs without a commensurate increase in revenues necessitate recourse to debt. Both in developed and developing countries, free-spending SNGs exhibit a tendency to build up unsustainable deficits that may call upon central governments to provide special bail-out transfers or otherwise assume their liabilities (Rodden, 2001). Buiter and Patel (2010) have given four reasons for unease when a country's public sector debt and deficit are high and/or rising. First, there is a possibility of the government becoming insolvent. Second, financial crowding out could take place. Third, unsustainable fiscal policy could contribute to volatility and uncertainty, which, in turn, may adversely affect investment and growth. Fourth, monetisation of persistent deficit could have inflationary consequences.

Over the past three decades, fiscal institutional arrangements, such as fiscal rules and medium-term budget frameworks, have been put in place around the world in support of more prudent and more balanced fiscal policies (Schaechter *et al.*, 2012). There are four inter-related objectives for fiscal rules: (a) long-term fiscal sustainability (b) short-term economic stability; (c) aggregate efficiency, in the form of balancing the marginal excess burden arising from the taxes with the marginal benefits of public spending; and (d) allocative efficiency of public spending, as reflected in the matching of public services with local preferences (Sutherland *et al.*, 2005). Fiscal rules also help overcome co-ordination problems between different levels of government and strengthen fiscal discipline by correcting incentives, enhancing accountability and anchoring economic agents' expectations (Escolano *et al.*, 2012).

(Contd....)

(Contd....)

Fiscal rules may be numerical or procedural. The first type of rules sets intermediate objectives - budget balance requirements, debt accumulation constraints and limits on expenditure - that help achieve fiscal policy goals and ensure fiscal sustainability. The second type of rules focuses on the process of implementing objective-setting fiscal rules, such as requirements for transparency in financial accounting, reporting and monitoring; sanctions levied in case of violation; and flexibility in fiscal rules under certain circumstances.

The choice of an appropriate fiscal rule depends on the wider budgetary setting and institutional arrangements governing the relationship between the centre and SNGs, and is influenced by the following factors: (1) Expenditure assignments - If decentralised provisions involve politically-sensitive public services to be provided by the SNGs, it will become difficult for central governments to resist bailing out deficit-prone SNGs; (ii) Revenue assignment - The source of income assigned to SNGs affects the fiscal rules needed, because disparity between income and expenditure assignments often requires mitigation from a fiscal rule and SNGs with more revenue autonomy tend to run smaller deficits; (iii) Market discipline - Financial markets can substitute for other monitoring mechanisms of SNGs by imposing higher borrowing costs on SNGs pursuing imprudent fiscal policies; (iv) Political setting - This can influence the requirement of fiscal rules for SNGs.

Fiscal rules introduce some trade-offs and side effects. First, budget balance requirements and borrowing constraints make fiscal policy pro-cyclical. A rule that covers total spending could be biased against investment, because it is easier to alter capital expenditure than current expenditure in the short term, leading to allocative inefficiencies. Second, growth of taxation and spending could be controlled by tax and expenditure limits, but this could lead to allocative distortions. Limits on expenditure are related to lower borrowing costs, while more stringent tax limits tend to be associated with higher borrowing costs that are seen by financial market participants as introducing a greater risk of default. Expenditure limits applied across the board may lead to rationing of key public services. Third, rules having limited coverage could be easily evaded by SNGs; for example, tax limitations may provoke a shift in revenue raising through user charges and service fees.

Faced with different objectives and trade-offs, SNGs need to adopt multiple rules. The conflicts are often resolved in different ways. First, the design of the rule can factor in the main source of bias in spending. Second, when politically-induced spending is expected to cause expenditure drift, expenditure limit may be better suited for restraining public

sector growth. Third, in case cyclical variability in revenues is important, multi-annual budgets may allow a degree of flexibility over the cycle, and expenditures influenced by cyclical variability, such as unemployment benefits, can be excluded from expenditure limits. Fourth, the requirement to disseminate information on a standardised and regular basis can work as a deterrent for SNGs to evade the strictures of the rules.

In a world where information asymmetry exists between SNGs and the authorities at higher levels of government, an effective system of monitoring becomes important. Monitoring could be *ex ante*, *ex post*, or both. An *ex post* monitoring contributes more to rule adherence than *ex ante* monitoring. Nonetheless, *ex ante* monitoring is important from the viewpoint of a realistic assessment of the economic assumptions included in budget forecasts. Such monitoring could be done by independent bodies that monitor, audit, and report the budgetary actions of SNGs. The availability of sufficient standardised information can also serve the purpose of monitoring.

Financial markets are expected to impose fiscal discipline on SNGs. While this seems to be the case in the U.S. and Canada where the interest rate spread gets linked to the creditworthiness of each sub-national entity, the experience of SNGs in Germany and Mexico indicates that financial market discipline may not be sufficient to exert discipline over sub-national government borrowings. This is attributed to an implicit bail-out commitment by the central government or a large share of central transfers in the total revenues of the SNGs. Lemmen (1999) noted that yields across Germany are similar irrespective of the financial state of the lender. Sutherland *et al.* (2005) found, for a cross-section of countries, a negative correlation between the strength of SNG fiscal rules and the increase in SNG debt.

Compliance with rules is complemented by the sanctions and enforcement mechanism. The credibility of rules is established through the severity of sanctions (financial or administrative). In the absence of effective sanctions, failure to meet targets may only lead to a change in the baseline target for the next budgetary period. There is also a need for some flexibility in implementation of rules to ease some of the problems in coping with unanticipated economic shocks.

A number of countries have adopted numerical fiscal rules to promote fiscal discipline at the sub-national level. The incorporation of debt targets in fiscal rules is typically motivated by a desire to ensure inter-generational equity, reduce crowding out, provide more room to manoeuvre fiscal policy in situations of major shocks and absorb contingent liabilities without threatening debt sustainability.

(...Concl.)

Brazil, Colombia, Peru, Mexico, Japan, Korea and Hungary have fiscal rules restricting new borrowings or debt level or the debt service of their sub-nationals. Considering the scope for SNG's borrowings through the ownership and control of local enterprises and banks, several countries impose special restrictions on borrowing from or by these enterprises. While developed countries depend more on a market-based approach for supervision over SNG's debt, emerging economies mostly apply an administrative approach.

In India, central and state governments have adopted a rule-based fiscal framework through the enactment of Fiscal Responsibility Budget Management (FRBM) Acts to provide impetus to the process of attaining fiscal sustainability. Many state governments voluntarily introduced their own FRBM Acts even before the enactment of the FRBM Act in 2003 by the central government. Karnataka was the first among the states to enact its FRBM Act in September 2002 followed by Kerala (2003), Tamil Nadu (2003), and Punjab (2004). All

other states were encouraged to adopt such legislations to avail of the benefits under incentive schemes recommended by the Twelfth Finance Commission. The report of the 'Group on Model Fiscal Responsibility Legislation at State Level (2005)' provided guidance to the states for enacting their FRBM Acts. West Bengal (2010) and Sikkim (2010) were the last to enact their FRBM Acts. All state governments, with the exception of Goa, have amended their FRBM Acts based on the roadmap provided by the Thirteenth Finance Commission (FC-XIII) for fiscal correction and consolidation in the medium term³. A study by Simone and Topalova (2009) on the effect of fiscal rules on the fiscal performance of states in India found that the contribution of fiscal rules in the fiscal adjustment of the states was not statistically significant. However, fiscal adjustment was observed to be larger in states where the fiscal rules included a specific debt target or expenditure rules. Available data shows that states have, over the years, brought down their debt-GSDP ratios in line with the stipulation in their FRBM Acts.

7. Fiscal Implications of Contingent Liabilities of the States

6.33 To meet the growing infrastructure requirements, states have been undertaking investments under the public-private partnership (PPP) route through special purpose vehicles (SPVs), which have often formed partnerships with private financiers and operators. In addition, SPSUs in general, and electricity and road transport sectors in particular, borrow directly from banks/financial institutions, backed by explicit and implicit guarantees extended by the state governments. Thus, apart from the confirmed liabilities, there are also contingent liabilities of the state governments that arise on account of guarantees issued to facilitate the borrowings of SPSUs/SPVs. The fiscal risk of the state government guarantees may turn out to be very high in case these enterprises fail to generate

adequate own revenues to meet their repayment obligations.

6.34 In India, while the fiscal position of the states in terms of key deficits and debt as ratios to GDP has shown improvement in recent years, this may not be as encouraging as it appears if the liabilities of the SPSUs and contingent liabilities arising out of guarantees issued to them are taken into consideration. Contingent liabilities do not form part of the states' debt obligations, but in the event of default by borrowing entities, the states are required to meet the debt service obligations of these defaulting entities. Therefore, contingent liabilities assume importance in the analysis of the public finances of state governments. In 2001, the Reserve Bank constituted a working group to assess the fiscal risk of state government guarantees. Recognising that a major constraint in analysing the true fiscal position of states was the

³ The FRBM Act of Goa, enacted in 2006 contains the fiscal consolidation roadmap which is in line with the recommendations of the FC-XIII for the first three years of the award period (*i.e.*, 2010-11 to 2012-13)

absence of a consistent and standard pattern of reporting data on guarantees in the state budgets, the group recommended that a uniform format be used to regularly publish data regarding guarantees in the state budgets. An internal working group on 'Information on state government guaranteed advances and bonds' set up by the Reserve Bank in 2003 emphasised that transparency in information disclosure was crucial to enhance market discipline, which also required proper rating of projects guaranteed by the state governments. With an increase in fiscal transparency at the state government level, particularly after the enactment of the respective FRBM Acts, the states have started disseminating information on outstanding guarantees in the FRBM statements released along with their budget documents. However, only 14 states publish it in the prescribed format, of which 9 provide information on outstanding risk-weighted guarantees.

6.35 In view of the fiscal implications of guarantees, many states have taken initiatives to place ceilings (statutory or administrative) on guarantees. To contain the fiscal risks associated with the guarantees, Guarantee Redemption Funds have been set up by 10 states. Although there has been a decline in the total outstanding guarantees extended by state governments, an increase in the share of guarantees issued to financially ailing SPSUs is an area of concern. Moreover, the contingent liabilities of state governments could be much higher than is evident from their budget documents/finance accounts, if the 'letters of comfort' extended to SPSUs, including power utilities, are included.

6.36 As already mentioned, contingent liabilities of state governments also arise on account of PPP projects undertaken at the state government level. The FC-XIII recognised explicit and implicit obligations for the public entities involved in PPP

projects. While explicit contingent liabilities are in the form of stipulated annuity payments over a multi-year horizon, implicit contingent liabilities represent obligations to compensate private sector partners for contingencies such as changes in specifications, breach of obligations and early termination of contracts, and are difficult to quantify. States are expected to quantify expenditure obligations relating to PPP projects in their medium-term fiscal policy statements, with an increasing number of them adopting the PPP mode of project implementation.

8. Assessing Debt Sustainability at the SNGs Level

6.37 The growing importance of sub-national debt in recent decades reflects the interplay of three structural factors (Canuto and Liu, 2010). First, with the progressive drive towards decentralisation, the expenditure responsibilities of SNGs have grown in several countries along with the SNGs being granted revenue-raising authority and capacity to incur debt by gaining market access that is available to sovereigns. Second, unprecedented urbanisation with concomitant growing infrastructure financing requirements has prompted SNGs to undertake borrowings. Following the principle of inter-generational equity, debt service costs in the case of such borrowings are spread across generations, as they also derive benefit from using the infrastructure over the long term. Third, private capital has increasingly become a source of sub-national finances and SNG bonds often compete with bank loans.

6.38 While the overall approach for assessment of fiscal/debt sustainability of SNGs is similar to that at the central government level, there are a few notable differences in respect of sub-national fiscal sustainability analysis. Unlike the central government, state governments cannot benefit from *seigniorage* revenues as they cannot issue

their own currencies. Thus, a state government's sustainable level of debt based on its lifetime budget constraint refers to the outstanding debt stock level that does not exceed current and future primary surpluses. By this approach, theoretically investors would finance debt only if it is deemed sustainable. *De facto*, however, credit risks on SNG borrowings may get compromised in case there is implicit backing from the central government. Similarly, spreads of the yields on sub-national debt over those of the central government may not reflect fiscal performance, if market participants factor in history or the expectation of a bail-out by the centre. The sub-national borrowings may require the central government's concurrence. The existence of a federal framework may also limit the taxation autonomy of sub-national governments, with transfers from the central government becoming key sources of their revenues. In the Indian case, the central government also influences state government finances through the wage-setting process of government employees, thereby exogenously impacting the committed expenditures of the states. With the monetary policy being determined at the national level, state governments generally tend to be takers of the general interest rate environment.

6.39 With the adoption of fiscal rules by the Indian states, there has been considerable progress towards the re-orientation of government finances to achieve medium-term fiscal sustainability. Notwithstanding a deviation from the fiscal consolidation path following the fiscal stimulus measures undertaken during the post-global financial crisis period, the amended fiscal rules put in place by the state governments underscore the need for a phased reduction in elevated deficits and public debts to sustainable levels.

6.40 The issue relating to sustainability of state government debt in India has been examined by

several researchers. Using matrix classification of states by debt accumulation, primary revenue balance and own tax buoyancy, Rajaraman *et al.* (2005) found that the more indebted states prior to 1997 saw a larger increase in their debt ratio by 2002-03. They also found that the interest rate on state debt exceeded the nominal growth rate of GSDP during the period 1997-2002, indicating the need for overall primary surpluses to stabilise the debt-GSDP ratio. Goyal *et al.* (2004) assessed the inter-temporal budget constraint using co-integration techniques and found that government finances were unsustainable both at the central and state government levels, though there appeared to be some signs of weak sustainability of combined finances.

6.41 Against the above backdrop, the sustainability of state government debt has been examined using indicator analysis for the consolidated position of all states, taking the period averages of various indicators during the four different phases (Table VI.8). The analysis shows that while the fiscal position during the period 1998-99 to 2003-04 was unsustainable in terms of most indicators, there has been a substantial improvement in the indicators during the fiscal consolidation period of 2004-05 to 2007-08. Not only were the necessary conditions for sustainability, such as higher growth of GDP than debt growth and higher real output growth than real interest rate, fulfilled, but also the primary balances for the consolidated state governments were in surplus during 2006-07 and 2007-08. While the necessary conditions for sustainability were met during the post-fiscal consolidation phase (2008-09 to 2012-13), the sufficient condition of primary surpluses was not met due to an increase in the primary deficit in the post-crisis years of 2008-09 and 2009-10. Debt is said to be tolerable if its servicing does not impose an intolerable burden on the fiscal position. Interest

payments as one-fifth of revenue receipts is considered a tolerable ratio of interest burden (Dholakia *et al.*, 2004). Interest payments have been less than one-fifth of revenue receipts during the third and fourth phases, contributing to reduced debt servicing burden (Table VI.8).

6.42 Analysing the vulnerability of individual states in terms of debt burden (measured in terms of debt-GSDP ratio) and interest burden (measured in terms of interest payments-revenue receipts ratio) provides a useful indication of the susceptibility that states face. Tables VI.9A and VI.9B are matrices that classify NSC and SC states, respectively, based on varying degrees of vulnerability for the pre-debt consolidation period (1992-93 to 2001-02) and post-debt consolidation period (2002-03 to 2011-12 (RE)). In the post-debt consolidation period, the states have benefitted

from interest relief under the DSS scheme during 2002-03 to 2004-05 and debt relief and consolidation under the DCRF from 2005-06 onwards. As West Bengal could not avail of the DCRF scheme until its enactment of the FRBM Act in 2010, it remained the only NSC state with a high debt-GSDP ratio (over 30 per cent) and a very high interest burden (over 25 per cent) in the post-debt consolidation period. The other three states that were similarly placed, *viz.*, Odisha, Punjab and Uttar Pradesh, were able to reduce their interest burden from above 25 per cent to the '15-25 per cent' bracket, but their debt levels continued to remain over 30 per cent of GSDP. Goa was the only state whose interest burden increased in the post-debt consolidation period to the 'high' vulnerability category compared to the 'medium' vulnerability category in the pre-debt

Table VI.8: Fiscal Sustainability of States: An Indicator Analysis

(Per cent)

S. No.	Indicators	Symbolic representation	1993-94 to 1997-98	1998-99 to 2003-04	2004-05 to 2007-08	2008-09 to 2012-13 (BE)
1	2	3	4	5	6	7
1	Rate of nominal growth of GDP (Y) should be more than rate of growth of debt (D)	Y	15.54	10.44	14.98	15.56
		D	14.47	18.31	10.16	10.90
		$Y - D > 0$	1.07	-7.87	4.82	4.66
2	Real output growth (y) should be higher than real interest rate(r)	y	6.33	6.02	8.83	7.44
		r	0.87	5.99	2.35	-0.45
		$y - r > 0$	5.46	0.03	6.48	7.89
3 (a)	Primary Balance should be in surplus	$PB/GDP > 0$	-0.73	-1.68	0.01	-0.71
3 (b)	Primary Revenue Balance (PRB) should be in surplus and adequate to meet interest payments (IP)	$PRB / GDP > 0$	1.00	-0.01	2.29	1.72
		$PRB/IP > 100$	52.27	1.98	105.95	105.55
4	Interest Burden defined by Interest Payments (IP) to GDP ratio should decline over time	$IP / GDP \downarrow \downarrow$	1.82	2.45	2.28	1.66
5	Interest Payments as a proportion of Revenue Expenditure should decline overtime	$IP / RE \downarrow \downarrow$	15.37	19.26	18.86	13.13
6	Interest Payment as a proportion of Revenue Receipts should fall over time	$IP / RR \downarrow \downarrow$	16.59	23.75	18.65	13.04

Note: 1. Real interest rate is measured as average interest rate (on outstanding debt) *minus* difference between nominal growth of GDP (Y) and real output growth (y).
2. Negative sign in 3(a) and 3(b) indicates deficit.

Table VI.9A: States Vulnerability Matrix -Non-Special Category

Debt/ GSDP		Debt-GSDP Ratios			
			Very High (Above 50%)	High (30-50%)	Medium (20-30%)
IP/RR					
		Ratio of Interest payments to Revenue Receipts	Very High (Above 25%)	Pre-consolidation	
Post- consolidation				West Bengal	
High (15-25%)	Pre-consolidation			Bihar Kerala Rajasthan	Andhra Pradesh Chhattisgarh Gujarat Haryana Madhya Pradesh Maharashtra
	Post- consolidation			Bihar Goa Kerala Odisha Punjab Rajasthan Uttar Pradesh	Andhra Pradesh Gujarat Haryana Maharashtra
Medium (10-15%)	Pre-consolidation			Goa	Jharkhand Karnataka Tamil Nadu
	Post-consolidation			Madhya Pradesh	Jharkhand Karnataka Tamil Nadu
Low (10%)	Pre-consolidation				
	Post- consolidation				Chhattisgarh

Note: Pre-debt consolidation refers to the period 1992-93 to 2001-02 and post-debt consolidation period refers to the period 2002-03 to 2011-12.

consolidation period. (Table VI.9A). Among the SC states, Jammu & Kashmir has benefitted from the debt consolidation, as its interest burden moved to the 'medium' vulnerability category in the post-debt consolidation period. Although Sikkim could avail of the DCRF scheme only in 2010 after it enacted its FRBM Act, its debt-GSDP and IP-RR ratios have been low in both the pre-debt consolidation and post-debt consolidation periods. Manipur was the only SC state that was worse off in the post-debt consolidation period, with deterioration in its debt-GSDP ratio from the 'high'

vulnerability category to 'very high' vulnerability category (Table VI.9B).

6.43 To study the relative importance of various fiscal and policy variables in the determination of debt, the indicator analysis for examination of debt sustainability has been supplemented by a panel regression analysis on 17 NSC states for the pre-debt consolidation and post-debt consolidation periods. This suggests that during the pre-debt consolidation phase, fiscal variables, such as own revenue, central transfers and the different

Table VI.9B: States' Vulnerability Matrix -Special Category

Debt/ GSDP		Debt-GSDP Ratios				
			Very High (Above 50%)	High (30-50%)	Medium (20-30%)	Low (Below 20%)
IP/RR						
		Ratio of Interest payments to Revenue Receipts	Very High (Above 25%)	Pre-consolidation		
Post-consolidation						
High (15-25%)	Pre-consolidation		Himachal Pradesh Jammu and Kashmir		Assam	
	Post-consolidation		Himachal Pradesh			
Medium (10-15%)	Pre-consolidation			Manipur Nagaland Tripura Uttarakhand		
	Post-consolidation		Jammu and Kashmir Manipur	Nagaland Tripura Uttarakhand	Assam	
Low (10%)	Pre-consolidation		Mizoram Sikkim	Arunachal Pradesh	Meghalaya	
	Post-consolidation		Arunachal Pradesh Mizoram Sikkim	Meghalaya		

Note: Pre-debt consolidation refers to the period 1992-93 to 2001-02 and post-debt consolidation refers to the period 2002-03 to 2011-12.

components of expenditure had a significant impact on the debt dynamics. The growth in nominal GSDP did not play an important role. In contrast, during the post-debt consolidation phase, the growth in nominal GSDP assumed significance in reducing the debt-GSDP ratio of the states. Among the other identified explanatory variables, while own revenue, central transfers and revenue expenditure continued to remain significant, capital outlay and net lending lost some of their significance. The central government policy initiatives had also contributed in reducing the interest burden of the states, which was reflected in the decline in the interest payments to revenue expenditure ratio during this period. Given the limited headroom in central government

finances, substantial debt and interest relief from the centre may not be forthcoming. Hence, states would have to focus on revenue enhancing and expenditure compression measures, with a greater emphasis on the latter, to improve their debt sustainability (Box VI.2).

9. Concluding Observations and the Way Forward

6.44 The reversal of the interest rate cycle in the mid-2000s played a critical role in alleviating the interest burden on debt and ensuring that the debt did not grow along an explosive trajectory for the states in India. This was complemented by efforts at fiscal consolidation and institutional reforms to get on the fiscal correction path. Constitutional

Box VI.2 Sustainability of Sub-National Government Debt

Debt sustainability is a term that has been used with increasing frequency in the academic literature and multilateral policy discussions, but with different connotations under different circumstances (Balassone and Franco, 2000; Chalk and Hemming, 2000). Domar (1944), who was a pioneer in developing the debt sustainability framework, postulated that the growth rate of income exceeding the interest rate was a necessary condition for debt sustainability. Subsequently, Buitier (1985) suggested that sustainable policy is one that is capable of keeping the public sector net worth to output ratio at its current level. Blanchard (1990) provided two conditions for sustainability: a) the ratio of debt to GNP should eventually converge back to its initial level, even if there is excessive variation in the short term, and b) the present discounted value of the ratio of primary deficits to GNP should be equal to the negative of the current level of debt to GNP. The debt sustainability issue revolves around the SNG's inter-temporal or the present value budget constraint.

There is no internationally established threshold for assessing the sustainability of SNG debt. Debt sustainability is defined as a level of indebtedness that does not generate payment difficulties (Quintanilla, 2009) and therefore is linked to the ability of the government to service its debt. It is monitored in terms of credit worthiness (solvency) indicators (nominal debt stock/ own current revenue ratio, present value of debt service/own current revenue ratio); and liquidity indicators (debt service/current revenue ratio and interest payment/current revenue ratio). These indicators broadly enable an assessment of the ability of SNGs to service interest payments and repay debt as and when it becomes due through current and regular sources of revenues.

Fiscal and debt sustainability are inter-related; the latter has assumed significance with the adoption of debt rules as part of a fiscal rules framework. Apart from examining debt sustainability in a static framework, empirical studies have also analysed this issue taking into account the uncertainties about medium-term projections of economic growth, primary balance, cost of public sector borrowings and existence of implicit guarantees, and fiscal reaction functions incorporating dynamic properties of fiscal policy-making. Further, the evaluation of joint sustainability of the separate fiscal policies of member countries in the euro zone has been attempted in a panel framework.

In the Indian context, the debt situation of state governments has transited from a phase of unsustainable debt levels and increasing interest burden to a phase of fiscal consolidation and moderation in debt levels. The improvement in terms of sustainability indicators in the fiscal consolidation phase

reflects the adherence to fiscal rules, including a phased reduction in debt levels, even though it was also backed by policy measures *viz.*, debt restructuring/ consolidation and relief measures. It is against this backdrop that a panel data framework has been used to analyse the improvement in the debt position of 17 non-special category states in terms of state-level fiscal and macroeconomic variables. The panel data analysis was conducted for the pre-debt consolidation phase (1992-93 to 2001-02) and the post-debt consolidation phase (2002-03 to 2011-12). The post-debt consolidation period was identified based on the introduction of the debt swap scheme (DSS) in 2002-03. While the dependent variable was taken to be incremental debt-GSDP ratio, the chosen explanatory variables were grouped into two categories: (a) states fiscal indicators, *viz.*, own revenue, central government transfers to states, revenue expenditure, capital outlay and net lending; and (b) growth in nominal GSDP as the macroeconomic variable. All the explanatory variables have been taken as a proportion to GSDP. The analytical framework attempts to capture the cross-sectional as well as the time series dimension of the state-level data. The panel was estimated through a fixed effects model, using the generalized least squares regression method with cross section weights. The model has been adjusted for heteroskedasticity with "White" cross-section standard errors and covariance corrected for degrees of freedom. The empirical results from the panel regression exercise are presented in Table 1.

Table 1: Panel Regression Results

Explanatory Variables	Period I (1992-93 to 2001-02)	Period II (2002-03 to 2011-12)
Constant	0.01 (0.70)	0.04 *** (2.88)
Own revenue receipts	-0.91 *** (-13.27)	-0.70 *** (-4.72)
Central Transfers	-0.93 *** (-9.88)	-0.72 *** (-5.88)
Revenue Expenditure	0.94 *** (18.43)	0.62 *** (10.46)
Capital Outlay	0.75 *** (5.62)	0.20 * (1.88)
Net lending	0.96 *** (8.08)	0.19 * (1.73)
Growth in GSDP	0.00 (0.51)	-0.02 ** (-2.23)
Total pool observations	170	170
Adjusted R-squared	0.79	0.60

Note: Figures in parentheses represent the respective t values. *, ** and *** denote significance at 10%, 5% and 1% levels, respectively.

(Contd....)

(....Concl.)

During the pre-debt consolidation phase, it was found that, among the identified variables, states' own revenue, central transfers, revenue expenditure, capital outlay and net lending had a significant impact on state government's debt in the expected directions. The impact of growth in GSDP was, however, statistically insignificant. During the post-debt consolidation phase, the growth in GSDP turned significant, reflecting the positive impact of the high GSDP growth in reducing the debt-GSDP ratio of the states. Among the fiscal variables, states' own revenue, central transfers and revenue expenditure continued to remain significant in the post-debt consolidation phase. It may be noted that the explanatory power of the model came down during the second period as reflected in a lower value of adjusted R squared indicating the presence of other factors. An important factor at play during this period was the central government policy initiatives that helped reduce interest payments and the level of debt.

Interest payments constitute a significant proportion of revenue expenditure of the state governments. The increase in debt-GDP ratio during the first period was mainly on account of an increase in the ratio of interest payments to revenue expenditure from 13.7 per cent in 1992-93 to 19.9 per cent in 2001-02. In contrast, during the second period, the interest payments to revenue expenditure ratio came down considerably from 20.9 per cent in 2002-03 to 12.3 per cent in 2011-12 (RE). This reflects the combined impact of a reversal in the interest rate cycle and central government policy initiatives viz., DSS and DCRF.

Although central government policy measures helped reduce the debt level of the states in the post-debt consolidation phase, given its *ad hoc* nature, states may have to focus more on revenue-enhancing and expenditure compression measures to improve their debt sustainability in the medium term.

arrangements and restrictions on borrowing enabled the onset of fiscal correction in an appropriate manner. Although states have faced fiscal stress, systemic insolvency and defaults have not occurred. The debt and interest relief provided by the centre were linked with the implementation of fiscal reforms and thereby helped avoid moral hazard problems. However, while the focus has been mainly on direct debt obligations, contingent liabilities pose a risk to state finances, unless monitored and adequately controlled. Moreover, the aggregate picture masks interstate disparities and vulnerabilities, which require customised reforms and correction packages rather than a one-size-fits-all approach. Although the global financial crisis has had a relatively insignificant impact on Indian states, policymakers must take cognisance of the fact that despite the absence of systemic insolvency and defaults, high debt reduces the manoeuvrability and flexibility of policy to respond to shocks. Strengthened debt management capacity and institutional arrangements at the state level, with a more active risk management approach, will be required to meet future challenges.

6.45 In the discussion on states' debt sustainability, debt is mostly taken to be on gross basis. Alternatively, states' debt sustainability may be viewed from the perspective of debt net of surplus cash balances, since in recent years most of the states have been holding surplus cash balances that add to their assets. While large cash balances would help mitigate the debt burden of the states to some extent, it should be noted that these balances have been built through excess borrowings by the states and hence add to their interest burden.

6.46 An indicator analysis for the states shows progress on most indicators of fiscal and debt sustainability since the onset of fiscal consolidation. Although the necessary and sufficient conditions for sustainability were met during the phase of fiscal consolidation, the sufficient condition of primary surpluses has not been fulfilled in the post-fiscal consolidation period, indicating the need to limit non-interest expenditure. Empirical evidence using panel regression analysis shows that apart from policy measures in the form of the DSS and the DCRF, the reversal of the interest rate cycle and growth in nominal GSDP contributed

to the debt reduction. It may be noted that in the post-fiscal consolidation phase, states' debt was contracted at lower interest rates than in the past, due to the prevalence of a low interest regime. This factor, together with the deterioration in central government finances in the post-crisis period, limits the scope for debt forgiveness and debt waiver of the magnitude seen earlier. Moreover, off-budget contingent liabilities are increasingly being taken over by state governments as in the case of the financial restructuring scheme for state discoms. This would add to the debt burden of the states.

6.47 Hence, to address the issue of debt sustainability, states should rely more on durable and sustainable revenue-enhancing and expenditure compression measures. Since the

revenue-enhancing measures have limitations as revenue cannot be augmented beyond a limit and are prone to cyclicalities, the focus has to be on prudent expenditure management that limits the non-interest expenditure in the medium term. This would help arrest the build-up of state debt and also provide counter-cyclical buffers in the event of an economic slowdown. Given the similarities of the sub-national FRBM Acts with that of the centre, reforms in the state FRBM Acts should be consistent with those of the centre, in terms of ensuring well-defined targets and statistical standards, enhancing fiscal transparency, incorporating an expenditure-rule framework, providing for an independent assessment of compliance with the rules and strengthening of automatic correction mechanisms for deviations from the rules.

Annex
Debt Targets Set in Fiscal Responsibility and Budget Management Acts of the States

State	Liabilities	
	Original	Amended
Andhra Pradesh	Not to exceed 35 per cent of GSDP by March 2010.	Total outstanding liabilities as per cent of GSDP not to exceed 30.3 per cent (2010-11) and 27.6 per cent (2014-15).
Arunachal Pradesh	-	Maintain the outstanding debt as a per cent to GSDP at not more than 61.3 per cent (2010-11) and 50.1 per cent (2014-15).
Assam	Restrict total debt stock including government guarantees to 45 per cent of GSDP of the previous year at current prices by March 2010.	Attain the total outstanding state debt as a per cent of GSDP at 28.2 per cent (2010-11) and 28.5 per cent (2014-15) and maintain the same level thereafter.
Bihar	-	Debt as per cent of GSDP to be 48.2 per cent (2010-11) and 41.6 per cent (2014-15).
Chhattisgarh	-	Maintain outstanding debt as per cent of GSDP at 22.0 per cent (2010-11) and 23.9 per cent (2014-15). Shall not assume additional total liabilities in excess of 5 per cent of GDP for any financial year beginning 2010-11.
Goa	Total outstanding liabilities not more than 30 per cent of the GSDP by March 2009. Ratio of IP/RR not to exceed 20 per cent by March 2009.	-
Gujarat	Ratio of debt-GSDP to be 30 per cent by March 2008.	Cap public debt so as not to exceed 27.1 per cent of the GSDP, for each of the financial years from 2011-12 to 2014-15.
Haryana	Ensuring outstanding total debt including contingent liabilities to 28 per cent of GSDP by March 2010.	Outstanding debt as percentage of GSDP shall be 22.4 per cent (2010-11) and 22.9 per cent (2014-15).
Himachal Pradesh	-	Reduce outstanding debt as a per cent of GSDP to 49.7 per cent (2010-11) and 40.1 per cent (2014-15).
Jammu and Kashmir	The total outstanding liabilities shall not exceed 55 per cent of estimated GSDP in 2010. Annual reduction in the outstanding liabilities/ GSDP ratio by 500 basis points every year.	Reduce outstanding debt as a per cent of GSDP to 56.1 per cent (2010-11) and 49.3 per cent (2014-15).
Jharkhand	The total debt stock should be limited to 300 per cent of the TRR of the state by 2007-08. In order to bring the debt stock to a sustainable level, interest payments (IP) to revenue receipts (RR) ratio is to be limited to 18 to 25 per cent.	Target for outstanding debt as per cent of GSDP shall be 29.0 per cent (2010-11) and 26.9 per cent (2014-15).
Karnataka	Not to exceed 25 per cent of GSDP by March 2015.	Debt as per cent of GSDP shall be 26.2 per cent (2010-11) and 25.2 per cent (2014-15).
Kerala	-	Debt to be reduced to 29.8 per cent of GSDP within a period of four years (2011-2015). Annual target ceilings in terms of GSDP are set at 32.3 per cent (2011-12) and 29.8 per cent (2014-15).
Madhya Pradesh	Not to exceed 40 per cent of GSDP by 2015.	Total outstanding debt to estimated GSDP ratio not to exceed 37.6 per cent (2011-12) and 35.3 per cent (2014-15).
Maharashtra	-	Maintain the outstanding debt to GSDP ratio up to 26.3 per cent (2010-11) and 25.3 per cent (2014-15).

Annex

Debt Targets Set in Fiscal Responsibility and Budget Management Acts of the States (Concl'd.)

State	Liabilities	
	Original	Amended
Manipur	-	Reduce outstanding debt as a per cent to GSDP to a maximum of 54.3 per cent by 2014-15. Annual ceilings on debt to GSDP ratio are 65.8 per cent (2010-11) and 54.3 per cent (2014-15).
Meghalaya	Total outstanding liabilities on the consolidated fund not more than 28 per cent of the GSDP.	Outstanding debt as a per cent to GSDP to be progressively reduced from 32.7 per cent during 2011-12 to 31.7 per cent during 2014-15.
Mizoram	Total outstanding debt, excluding public account, in a year shall not exceed twice that of the estimated receipts in the consolidated fund of the State at the close of the financial year.	Reduce total outstanding debt to GSDP ratio to 87.3 per cent (2010-11) and 74.8 per cent (2014-15).
Nagaland	Total debt stock not to exceed more than 40 per cent of the GSDP by March 2010.	Reduce the debt as a per cent to GSDP to 56.8 per cent (2010-11) and 52.3 per cent (2014-15).
Odisha	(i) Debt stock to be limited to 300 per cent of revenue receipts by 2007-08 (ii) Interest payment as ratio to revenue receipts is to be limited to 18-25 per cent.	The notified annual ceilings on debt-GSDP ratio are 31.0 per cent (2010-11) and 29.5 per cent (2014-15).
Punjab	Ratio of debt-GSDP to be 40 per cent by 2006-07	Reduce debt as per cent of GSDP to 42.5 per cent (2010-11) and 38.7 per cent (2014-15) and maintain thereafter.
Rajasthan	Outstanding debt excluding public account and risk-weighted outstanding guarantees not to exceed twice the receipts in the consolidated fund of the state.	Restrict its total outstanding debt as a per cent of GSDP to 39.3 per cent (2011-12) and 36.5 per cents (2014-15).
Sikkim	-	Reduce debt stock to 55.9 per cent of GSDP within a period of five years (2010-11 to 2014-15). Annual targets are 68.4 per cent (2010-11) and 55.9 per cent (2014-15).
Tamil Nadu	-	Annual target ceilings for total outstanding debt as a per cent to GSDP not to exceed 24.5 per cent (2011-12) and 25.2 per cent (2014-15).
Tripura	Not to exceed 40 per cent of GSDP by 2010.	Total debt stock as a per cent to estimated GSDP to not exceed 45.2 per cent (2010-11) and 43.8 per cent (2014-15).
Uttar Pradesh	Not to exceed 25 per cent of GSDP by March 2018.	The total debt stock as percentage of GSDP to be maintained at 46.9 per cent (2011-12) and 41.9 per cent (2014-15).
Uttarakhand	Total outstanding liabilities not more than 25 per cent of the GSDP by March 2015.	Total estimated debt liability as a per cent of GSDP not to exceed 41.0 per cent (2011-12) and 37.2 per cent (2014-15).
West Bengal	-	Debt stock to be reduced to 34.3 per cent of the GSDP within a period of five years between 2010-11 and 2014-15. Annual targets with respect to GSDP are 39.1 per cent (2011-12) and 34.3 per cent (2014-15).

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Explanatory Note on Data Sources and Methodology

Data Sources

This Report is based on the receipts and expenditure data presented in the budget documents of 28 state governments. Data in respect of two union territories (UTs) with legislature, viz., National Capital Territory of Delhi (NCT Delhi) and Puducherry are provided separately as memo item in all statements. The analysis conforms to the data presented in state budgets and the accounting classification thereof. The detailed Appendices are based on the classification of receipts and expenditure of individual states/UTs into revenue and capital accounts. Revenue expenditure and capital expenditure are further bifurcated into 'Plan' and 'Non-Plan'. Some supplementary information regarding institutional reforms, level of guarantees (contingent liabilities), expenditure on 'wages and salaries' and 'operations and maintenance' are obtained from the state governments. Information received from the Planning Commission relating to state-wise plan outlays are also incorporated in the Report. Data on the outstanding state-wise loans under the National Small Savings Fund have been obtained from the Ministry of Finance, Government of India. The outstanding state-wise central loans have been sourced from the Union Finance Accounts. Besides, several items of data including avilment of ways and means advances (WMA)/ overdraft (OD), market borrowings, investment of state governments in central government treasury bills and the data on the state development loans (SDLs) have been taken from the Reserve Bank records.

The data provided in Appendix III (capital receipts) and Appendix IV (capital expenditure) are on a gross basis for all items, including public accounts. Additionally, total capital receipts taking public accounts on a net basis are also given in Appendix III to have comparable data with those of the previous years. Total capital expenditure given in Appendix IV is exclusive of

public accounts. The capital receipts provided in Appendix tables (consolidated) and statements (state-wise) and used in the analysis include public accounts on a net basis while public accounts are excluded from the respective capital expenditure. The 'All States' totals and national averages pertain to 28 state governments, excluding NCT Delhi and Puducherry. The data for Gross State Domestic Product (GSDP) for each state have been sourced from the Central Statistics Office (CSO). This is supplemented by information received from the respective state governments and GSDP estimates used in the budget documents of the state governments. Wherever GSDP data are not available, the data are estimated based on the previous three years' annual average growth rate. Data on GDP are at current market prices (Base year: 2004-05) as published by CSO. The ratios to GSDP/GDP are worked out based on latest available GSDP/GDP estimates. Percentage variation worked out in Appendix tables and statements may differ due to rounding-off of figures.

Methodology

The analysis of the expenditure data is disaggregated into development and non-development expenditure. All expenditure relating to revenue account, capital outlay and loans and advances are categorised into social services, economic services and general services. While social and economic services constitute development expenditure, expenditure on general services is treated as non-development expenditure. Thus, the development expenditure includes the development components of revenue expenditure, capital outlay and loans and advances by the state governments. The social sector expenditure includes expenditure on social services, rural development, and food storage and warehousing under revenue expenditure, capital outlay and loans and

advances by the state governments. The 'overall deficit/surplus' (conventional deficit/surplus) used in the analysis is equal to the sum of cash deficit/surplus (difference between the closing balance and opening balance), increase/decrease in cash balance investment account and the increase/decrease in WMAs extended by the Reserve Bank.

Methodology for Debt Statistics

The Reserve Bank in its Report of 2005-06 budgets had compiled a data series on outstanding liabilities of state governments since 1990-91. In the 2006-07 Report, a revised series of outstanding liabilities was published by including data on reserve funds, deposits and advances and contingency funds of state governments. In the 2007-08 Report, a revised data series on outstanding liabilities of state governments was published from 2003-04 onwards based on the Combined Finance and Revenue Accounts of Union and state governments (Comptroller and Auditor General of India), Reserve Bank records, data received from the Ministry of Finance (Government of India), Union Finance Accounts (Controller General of Accounts) and the budget documents of the state governments. The present Report

follows the same methodology for compilation of outstanding liabilities as given in 2007-08 Report and uses the same data sources.

The outstanding liabilities for the state governments as at end-March 2011 are directly taken from Comptroller and Auditor General (CAG) of India's 'Combined Finance and Revenue Accounts of the Union and state governments in India' (except for column nos. 2 to 5 and 15 in Statement 26 and Appendix Table 19). The outstanding liabilities position for end-March 2012 and end-March 2013 have been derived by adding annual flows [2011-12(RE) and 2012-13(BE)], to the outstanding amounts for end-March 2011 and end-March 2012, respectively, in conformity with recommended methodology of 'Report of the Working Group on Compilation of State Government Liabilities', 2005. Based on the state-wise market loans (Statement 32), the maturity profile of outstanding state government securities is provided in Statements 34 and 35. These Statements also incorporate the appropriation of liabilities of the three bifurcated states (Bihar, Madhya Pradesh and Uttar Pradesh) to their respective newly formed states (Jharkhand, Chhattisgarh and Uttarakhand) on the basis of Government of India notifications.

Note : State-wise data on major fiscal indicators for the period 1980-81 to 2009-10 (BE) and state-wise detailed data on the transactions in the revenue and capital account for the period 1990-91 to 2009-10 (BE) were presented in "Handbook of Statistics on State Government Finances" published by the Reserve Bank in July 2010. This Handbook, containing data on 28 states and two UTs, was released in three versions, viz., printed, CD and web-based (www.rbi.org.in) version. While the printed version covers data on major fiscal indicators for the period 1990-91 to 2009-10 (BE) and state-wise detailed data on the transactions in the revenue and capital account for the period 2002-03 to 2009-10 (BE), the CD and web-based version is more comprehensive than printed version covering data from 1980-81 onwards on major fiscal indicators and state-wise detailed data on the transactions in the revenue and capital account from 1990-91 onwards. CD version also incorporates intelligent search features. The issues of publication 'State Finances: A Study of Budgets' published since 2001-02 are available on the Reserve Bank's website. The Reserve Bank of India also released 'Compendium CD of Articles on State Finances from 1950-51 to 2010-11' in July 2011. This Compendium CD provides access to all the articles published since 1950-51 to 2010-11 at one place.

Appendix Tables

Appendix Tables

Appendix Table 1: Major Deficit Indicators of State Governments

(Amount in ₹ billion)

Year	Gross Fiscal Deficit	Revenue Deficit	Conventional Deficit	Primary Deficit	Net RBI Credit to States
1	2	3	4	5	6
1990-91	187.9 (3.2)	53.1 (0.9)	-0.7 (-0.0)	101.3 (1.7)	4.2 (0.1)
1991-92	189.0 (2.8)	56.5 (0.8)	1.6 (0.0)	79.6 (1.2)	-3.4 (-0.1)
1992-93	208.9 (2.7)	51.1 (0.7)	-18.3 (-0.2)	76.8 (1.0)	1.8 (0.0)
1993-94	203.6 (2.3)	38.7 (0.4)	3.6 (0.0)	45.6 (0.5)	5.9 (0.1)
1994-95	273.1 (2.6)	67.1 (0.6)	-43.5 (-0.4)	79.0 (0.8)	0.5 (0.0)
1995-96	308.7 (2.5)	86.2 (0.7)	-26.8 (-0.2)	90.3 (0.7)	0.2 (0.0)
1996-97	365.6 (2.6)	168.8 (1.2)	72.0 (0.5)	111.8 (0.8)	9.0 (0.1)
1997-98	434.7 (2.8)	174.9 (1.1)	-18.0 (-0.1)	136.8 (0.9)	-19.4 (-0.1)
1998-99	733.0 (4.1)	444.6 (2.5)	32.7 (0.2)	378.5 (2.1)	55.8 (0.3)
1999-00	901.0 (4.5)	545.5 (2.7)	31.3 (0.2)	454.6 (2.3)	13.1 (0.1)
2000-01	879.2 (4.1)	553.2 (2.6)	-23.8 (-0.1)	369.4 (1.7)	-10.9 (-0.1)
2001-02	942.6 (4.0)	604.0 (2.6)	35.5 (0.2)	326.7 (1.4)	34.5 (0.1)
2002-03	997.3 (3.9)	571.8 (2.3)	-42.9 (-0.2)	307.0 (1.2)	-31.0 (-0.1)
2003-04	1,206.3 (4.3)	634.1 (2.2)	-5.3 (-0.0)	402.4 (1.4)	2.9 (0.0)
2004-05	1,077.7 (3.3)	391.6 (1.2)	-102.3 (-0.3)	213.5 (0.7)	-27.1 (-0.1)
2005-06	900.8 (2.4)	70.1 (0.2)	-339.5 (-0.9)	60.6 (0.2)	-38.4 (-0.1)
2006-07	775.1 (1.8)	-248.6 (-0.6)	-163.2 (-0.4)	-156.7 (-0.4)	-11.5 (-0.0)
2007-08	754.5 (1.5)	-429.4 (-0.9)	-134.1 (-0.3)	-243.8 (-0.5)	11.4 (0.0)
2008-09	1,345.9 (2.4)	-126.7 (-0.2)	-89.6 (-0.2)	316.3 (0.6)	-16.1 (-0.0)
2009-10	1,888.2 (2.9)	310.2 (0.5)	77.0 (0.1)	760.1 (1.2)	1.9 (0.0)
2010-11	1,614.6 (2.1)	-30.5 (-0.0)	-148.4 (-0.2)	366.4 (0.5)	25.2 (0.0)
2011-12 (BE)	1,977.2 (2.2)	-197.0 (-0.2)	-71.8 (-0.1)	575.9 (0.7)	-
2011-12 (RE)	2,078.8 (2.3)	-60.9 (-0.1)	71.4 (0.1)	685.5 (0.8)	-12.0 (-0.0)
2012-13 (BE)	2,152.7 (2.1)	-425.7 (-0.4)	-10.1 (-0.0)	598.3 (0.6)	-

RE: Revised Estimates. BE: Budget Estimates. '-' : Not Available.

Note : 1. Negative (-) sign indicates surplus in deficit indicators.

2. Conventional deficit represents the difference between aggregate disbursements and aggregate receipts. Aggregate receipts include: (i) revenue receipts; (ii) capital receipts excluding Ways and Means Advances and Overdraft from RBI, and (iii) net receipts under Public Account excluding withdrawals from Cash Balance Investment Account and deposit with RBI. Aggregate disbursements include: (i) revenue expenditure and (ii) capital disbursements excluding repayments of Ways and Means Advances and Overdraft from RBI.

3. Revenue deficit is the difference between revenue expenditure and revenue receipts.

4. Gross fiscal deficit is aggregate disbursements (net of debt repayments) less revenue receipts, non-debt capital receipts and recovery of loans and advances.

5. Primary deficit is gross fiscal deficit less of interest payments.

6. Figures in parentheses are as percentage to GDP.

7. The net RBI credit to state governments refers to variations in loans and advances given to them by the RBI net of their incremental deposits with the RBI.

Source : Budget Documents of the state governments and the Reserve Bank records.

Appendix Table 2: Consolidated Budgetary Position at a Glance

(Amount in ₹ billion)

Item	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	Variation					
					Col.4 over Col.2		Col.4 over Col.3		Col.5 over Col.4	
					Amount	Per cent	Amount	Per cent	Amount	Per cent
1	2	3	4	5	6	7	8	9	10	11
I. Revenue Account										
A. Receipts	9,353.5	11,218.4	11,414.7	13,309.8	2,061.2	22.0	196.2	1.7	1,895.1	16.6
B. Expenditure	9,323.0	11,021.4	11,353.8	12,884.1	2,030.8	21.8	332.3	3.0	1,530.3	13.5
C. Surplus(+)/Deficit(-) (I(A)-IB)	30.5	197.0	60.9	425.7						
II. Capital Account*										
A. Receipts	2,382.3	2,750.8	2,844.7	3,023.3	462.5	19.4	94.0	3.4	178.5	6.3
B. Disbursements	2,264.3	2,876.0	2,977.1	3,438.8	712.7	31.5	101.0	3.5	461.7	15.5
C. Surplus(+)/Deficit(-) (II(A)-IIB)	117.9	-125.3	-132.3	-415.6						
III. Aggregate Receipts	11,735.7	13,969.2	14,259.4	16,333.0	2,524	21.5	290	2.1	2,074	14.5
IV. Aggregate Disbursements	11,587.3	13,897.5	14,330.8	16,322.9	2,744	23.7	433	3.1	1,992	13.9
V. Overall Surplus(+)/Deficit(-) (III-IV)	148.4	71.8	-71.4	10.1						
VI. Financing of Overall Surplus(+)/Deficit(-) [V=VI(A+B+C)]	148.5	71.8	-71.4	10.1						
A. Increase (+)/Decrease (-) in Cash Balances (Net)	-3.6	6.1	-56.1	-0.5						
B. Additions to (+)/Withdrawals from (-) Cash Balance Investment Account (Net)	161.3	65.4	-12.2	38.3						
C. Repayment of (+)/Increase in (-) Ways and Means Advances and Overdrafts from RBI (Net)	-9.3	0.3	-3.2	-27.7						

*: Excluding (i) WMA from RBI, (ii) Purchase/Sale of Securities from Cash Balance Investment Account, and (iii) Deposit with RBI. Capital receipts include Public Accounts on a net basis while Capital Expenditure are given exclusive of Public Accounts.

Note : See Notes to Appendices.

Source: Budget Documents of the state governments.

Appendix Table 3: Revenue Receipts

(Amount in ₹ billion)

Item	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	Variation					
					Col.4 over Col.2		Col.4 over Col.3		Col.5 over Col.4	
					Amount	Per cent	Amount	Per cent	Amount	Per cent
1	2	3	4	5	6	7	8	9	10	11
Total Revenue (I+II)	9,353.5	11,218.4	11,414.7	13,309.8	2,061.2	22.0	196.3	1.7	1,895.1	16.6
I. Tax Revenue (A+B)	6,802.0	7,904.8	8,111.9	9,472.6	1,309.9	19.3	207.1	2.6	1,360.6	16.8
A. Revenue from States' Taxes (i to iii)	4,607.1	5,395.8	5,514.7	6,450.7	907.6	19.7	118.8	2.2	936.0	17.0
(i) Taxes on Income (a+b)	41.8	46.5	45.0	50.7	3.2	7.8	-1.5	-3.2	5.7	12.6
(a) Agricultural Income Tax	1.7	1.4	1.5	1.6	-0.2	-14.4	0.1	3.9	0.1	7.2
(b) Tax on Professions, Trades, Callings and Employment	40.0	45.1	43.5	49.1	3.5	8.7	-1.5	-3.4	5.6	12.8
(ii) Taxes on Property and Capital Transactions (a to c)	607.6	704.7	706.0	819.9	98.4	16.2	1.2	0.2	113.9	16.1
(a) Stamps and Registration Fees	526.6	622.0	626.7	730.4	100.1	19.0	4.7	0.8	103.7	16.5
(b) Land Revenue	75.1	76.3	73.1	82.3	-2.0	-2.6	-3.2	-4.2	9.2	12.5
(c) Urban Immovable Property Tax	5.9	6.4	6.2	7.2	0.2	4.0	-0.2	-3.7	1.1	17.3
(iii) Taxes on Commodities and Services (a to g)	3,957.7	4,644.6	4,763.7	5,580.1	806.0	20.4	119.1	2.6	816.4	17.1
(a) Sales Tax*	2,788.4	3,340.3	3,419.9	4,034.0	631.5	22.6	79.6	2.4	614.2	18.0
(b) State Excise Duties	591.7	697.7	708.1	827.4	116.4	19.7	10.4	1.5	119.3	16.9
(c) Taxes on Vehicles	244.0	280.1	276.7	327.2	32.7	13.4	-3.4	-1.2	50.5	18.3
(d) Taxes on Passengers and Goods	113.3	116.6	126.7	147.3	13.4	11.8	10.0	8.6	20.6	16.3
(e) Electricity Duties	173.4	160.7	170.2	184.2	-3.2	-1.9	9.5	5.9	14.0	8.2
(f) Entertainment tax	12.9	15.3	14.1	16.2	1.2	9.3	-1.2	-7.6	2.0	14.2
(g) Other taxes and duties	34.1	34.0	48.0	43.9	14.0	41.0	14.0	41.3	-4.2	-8.7
B. Share in Central Taxes	2,194.9	2,508.9	2,597.3	3,021.9	402.4	18.3	88.3	3.5	424.6	16.3
II. Non-tax Revenue (C + D)	2,551.5	3,313.7	3,302.8	3,837.2	751.3	29.4	-10.9	-0.3	534.4	16.2
C. Grants from the Centre	1,635.0	2,287.5	2,238.9	2,638.2	603.9	36.9	-48.6	-2.1	399.4	17.8
D. States' Own Non-Tax Revenue (a to f)	916.5	1,026.2	1,063.9	1,199.0	147.4	16.1	37.7	3.7	135.1	12.7
(a) Interest Receipts	156.3	164.3	202.2	193.8	46.0	29.4	37.9	23.1	-8.4	-4.1
(b) Dividends and Profits	6.8	6.4	10.1	8.9	3.3	49.5	3.7	56.7	-1.2	-11.7
(c) General Services of which: State Lotteries	189.9	185.6	165.2	200.8	-24.7	-13.0	-20.4	-11.0	35.6	21.6
(d) Social Services	54.4	20.5	24.6	29.6	-29.8	-54.7	4.2	20.4	5.0	20.3
(e) Economic Services	118.0	139.6	154.9	194.5	36.9	31.3	15.2	10.9	39.6	25.6
(f) Fiscal Services	445.7	530.2	531.5	601.0	85.8	19.3	1.3	0.3	69.4	13.1
	-	-	-	-	-	-	-	-	-	-

* : Comprises General Sales Tax/VAT, Central Sales Tax, Sales Tax on Motor Spirit and Purchase Tax on Sugarcane, etc.
 - : Negligible/Nil.

Source : Budget Documents of the state governments.

Appendix Table 4: Revenue Expenditure

(Amount in ₹ billion)

Item	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	Variation					
					Col.4 over Col.2		Col.4 over Col.3		Col.5 over Col.4	
					Amount	Per cent	Amount	Per cent	Amount	Per cent
1	2	3	4	5	6	7	8	9	10	11
TOTAL EXPENDITURE (I+II+III)	9,323.0	11,021.4	11,353.8	12,884.1	2,030.8	21.8	332.3	3.0	1,530.3	13.5
I. Developmental Expenditure (A+B)	5,567.0	6,680.0	7,016.7	7,877.6	1,449.8	26.0	336.7	5.0	860.8	12.3
A. Social Services (1 to 11)	3,657.1	4,414.7	4,588.2	5,136.6	931.1	25.5	173.5	3.9	548.4	12.8
1. Education, Sports, Art and Culture	1,876.1	2,254.4	2,309.3	2,605.1	433.2	23.1	54.9	2.4	295.8	12.0
2. Medical and Public Health and Family Welfare	448.6	526.6	545.5	643.3	96.9	21.6	18.9	3.6	97.8	17.9
3. Water Supply and Sanitation	115.1	131.3	141.5	129.9	26.5	23.0	10.2	7.8	-11.6	-8.2
4. Housing	64.3	86.3	74.2	85.5	9.9	15.4	-12.1	-14.0	11.3	15.2
5. Urban Development	216.5	306.9	290.9	355.0	74.4	34.4	-16.0	-5.2	64.0	22.0
6. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	253.0	299.4	322.3	368.5	69.3	27.4	23.0	7.7	46.2	14.3
7. Labour and Labour welfare	40.3	52.4	53.4	76.3	13.1	32.5	1.0	1.8	22.9	42.9
8. Social Security and Welfare	387.3	480.6	514.4	574.5	127.1	32.8	33.8	7.0	60.1	11.7
9. Nutrition	134.5	166.0	173.2	191.7	38.7	28.8	7.2	4.4	18.5	10.7
10. Relief on account of Natural Calamities	87.6	81.3	133.5	79.0	45.9	52.4	52.2	64.2	-54.6	-40.9
11. Others*	33.4	29.5	29.9	27.9	-3.5	-10.5	0.3	1.2	-2.0	-6.7
B. Economic Services (1 to 9)	1,909.9	2,265.3	2,428.5	2,741.0	518.7	27.2	163.3	7.2	312.2	12.9
1. Agriculture and Allied Activities	518.5	596.8	629.8	717.3	111.3	21.5	33.1	5.5	87.4	13.9
2. Rural Development	325.9	407.2	423.9	501.8	98.0	30.1	16.8	4.1	77.9	18.4
3. Special Area Programmes	18.1	28.3	27.2	30.4	9.1	50.3	-1.1	-3.7	3.1	11.5
4. Irrigation and Flood Control	242.6	302.4	313.5	335.6	71.0	29.3	11.2	3.7	22.1	7.0
5. Energy	368.9	384.4	460.8	513.3	91.9	24.9	76.4	19.9	52.5	11.4
6. Industry and Minerals	83.9	103.7	111.8	128.6	27.9	33.3	8.1	7.8	16.7	15.0
7. Transport and Communications	220.0	259.4	281.6	308.1	61.6	28.0	22.2	8.6	26.5	9.4
8. Science, Technology and Environment	6.2	8.9	8.0	10.5	1.9	30.0	-0.9	-9.9	2.5	31.2
9. General Economic Services	125.8	174.3	171.7	195.4	45.9	36.5	-2.5	-1.5	23.7	13.8
II. Non-Developmental Expenditure (A to F)	3,502.0	4,019.1	4,000.8	4,614.2	498.9	14.2	-18.2	-0.5	613.4	15.3
A. Organs of State	101.9	125.7	139.3	137.8	37.5	36.8	13.7	10.9	-1.5	-1.1
B. Fiscal Services	147.7	170.6	176.5	189.6	28.8	19.5	5.9	3.5	13.1	7.4
C. Interest Payments and Servicing of Debt (1+2)	1,360.1	1,541.8	1,512.6	1,711.3	152.5	11.2	-29.3	-1.9	198.7	13.1
1. Appropriation for Reduction or Avoidance of Debt	111.9	140.6	119.3	156.9	7.4	6.6	-21.3	-15.2	37.6	31.5
2. Interest Payments	1,248.2	1,401.3	1,393.3	1,554.4	145.1	11.6	-8.0	-0.6	161.1	11.6
D. Administrative Services	751.6	965.1	927.8	1,112.0	176.3	23.5	-37.3	-3.9	184.1	19.8
E. Pensions	1,082.6	1,168.8	1,217.5	1,404.4	134.9	12.5	48.6	4.2	186.9	15.4
F. Miscellaneous General Services of which: State Lotteries	58.1	47.0	27.2	59.1	-31.0	-53.3	-19.8	-42.2	31.9	117.6
III. Grants-in-Aid and Contribution	254.0	322.4	336.2	392.4	82.2	32.4	13.8	4.3	56.2	16.7

* : Mainly include expenditure on Information and Publicity, Secretariat-Social Services, etc.

Source : Budget Documents of the state governments.

Appendix Table 5: Capital Receipts

(Amount in ₹ billion)

Item	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	Variation					
					Col.4 over Col.2		Col.4 over Col.3		Col.5 over Col.4	
					Amount	Per cent	Amount	Per cent	Amount	Per cent
1	2	3	4	5	6	7	8	9	10	11
Total Capital Receipts (1 to 10)	2,382.3	2,750.8	2,844.7	3,023.3	462	19.4	94	3.4	179	6.3
1. Internal Debt *	1,702.3	2,145.5	2,093.2	2,485.6	391	23.0	-52	-2.4	392	18.7
of which:										
(i) Market Loans (Gross)	1,048.3	1,632.9	1,785.9	2,075.3	738	70.4	153	9.4	289	16.2
(ii) Special Securities issued to NSSF	535.9	352.3	154.9	225.1	-381	-71.1	-197	-56.0	70	45.3
2. Loans from the Centre	94.8	179.2	159.9	202.1	65	68.7	-19	-10.8	42	26.4
3. Recovery of Loans and Advances	49.9	44.8	182.4	53.0	132	..	138	..	-129	-70.9
4. State Provident Funds, etc. (net)	278.1	257.8	254.8	231.5	-23	-8.4	-3	-1.1	-23	-9.2
5. Contingency Fund (net)	6.5	2.0	1.1	1.5	-5	-82.7	-1	-43.8	0	33.4
6. Reserve Funds (net)**	26.1	65.1	55.5	62.6	29	..	-10	-14.8	7	12.7
7. Deposits and Advances (net)***	228.6	33.6	107.7	43.4	-121	-52.9	74	..	-64	-59.7
8. Appropriation to Contingency Fund (net)	-10.4	4.0	3.0	-	13	..	-1	-25.0	-3	..
9. Remittances (net)	-8.9	-71.0	-62.6	-14.9	-54	..	8	-11.8	48	..
10. Others #	15.2	89.7	49.7	-41.7	34	..	-40	-44.6	-91	..

.. : Nil/Negligible

* : Includes market loans, special securities issued to NSSF, land compensation bonds, cash credits and loans from State Bank of India and other banks (net) as also loans from National Rural Credit (Long-term Operations) Fund of the NABARD, National Co-operative Development Corporation, Life Insurance Corporation of India, Khadi and Village Industries Commission, etc, but excludes Ways and Means Advances and Overdrafts from the Reserve Bank of India.

** : Reserve funds (net) includes reserve funds bearing interest (like the depreciation reserve funds of Government Commercial Undertakings) as well as those not bearing interest (like sinking funds, famine relief fund and roads and bridges funds).

*** : Deposits and advances (net) include deposits bearing interest (like deposits of local funds) as well as those not bearing interest (like defence and postal deposits and civil advances).

: Includes Suspense and Miscellaneous (net) and Inter-State Settlement (net) and Miscellaneous Capital Receipts.

.. : Abnormal growth due to low base.

Note : Capital receipts include Public Accounts on a net basis. Also see Notes to Appendices.**Source** : Budget Documents of the state governments.

Appendix Table 6: Capital Disbursements

(Amount in ₹ billion)

Item	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	Variation					
					Col.4 over Col.2		Col.4 over Col.3		Col.5 over Col.4	
					Amount	Per cent	Amount	Per cent	Amount	Per cent
1	2	3	4	5	6	7	8	9	10	11
Total Capital Disbursements (1 to 4)	2,264.3	2,876.0	2,977.1	3,438.8	713	31.5	101	3.5	462	15.5
1. Total Capital Outlay (i+ii)	1,519.3	2,027.5	1,952.8	2,372.1	434	28.5	-75	-3.7	419	21.5
i) Development Outlay (a+b)	1,452.5	1,899.2	1,828.4	2,201.2	376	25.9	-71	-3.7	373	20.4
a) Social Services	314.0	470.7	434.4	586.7	120	38.4	-36	-7.7	152	35.1
b) Economic Services	1,138.5	1,428.5	1,394.0	1,614.4	255	22.4	-34	-2.4	220	15.8
ii) Non-Development Outlay@	66.8	128.3	124.4	170.9	58	86.4	-4	-3.0	46	37.3
2. Discharge of Internal Debt@@	469.2	553.2	568.5	717.1	99	21.2	15	2.8	149	26.1
of which: Market Loans	160.6	219.3	218.8	303.8	58	36.3	-1	-0.2	85	38.8
3. Repayment of Loans to the Centre	87.7	83.3	84.4	88.2	-3	-3.7	1	1.3	4	4.4
4. Loans and Advances by the										
State Governments (i+ii)	188.2	211.9	371.2	261.5	183	97.3	159	75.2	-110	-29.5
i) Development (a+b)	184.0	204.4	363.6	253.7	180	97.6	159	77.9	-110	-30.2
a) Social Services	73.0	81.8	79.2	91.7	6	8.5	-3	-3.2	12	15.8
b) Economic Services	111.1	122.6	284.4	162.0	173	156.1	162	132.0	-122	-43.0
ii) Non-Development	4.1	7.5	7.6	7.8	3	84.2	-	1.7	-	2.9

‘-’ : Nil/Negligible

@ : Comprises expenditure on general services.

@@ : Includes repayment of market loans, land compensation bonds, as also repayment of loans from National Rural Credit (Long-term Operations) Fund of the NABARD, National Co-operative Development Corporation, Life Insurance Corporation of India, etc. but exclude repayments of cash credits and loans from the State Bank of India and other banks and Means Advances and Overdraft from the RBI.

Note : Capital Expenditure is given exclusive of Public Accounts. Also see Note to Appendices.

Source : Budget Documents of the state governments.

Appendix Table 7: Devolution and Transfer of Resources from the Centre

(Amount in ₹ billion)

Item	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	Variation					
					Col.4 over Col.2		Col.4 over Col.3		Col.5 over Col.4	
					Amount	Per cent	Amount	Per cent	Amount	Per cent
1	2	3	4	5	6	7	8	9	10	11
I. States' Share in Central Taxes	2,194.9	2,508.9	2,597.3	3,021.9	402.4	18.3	88.3	3.5	424.6	16.3
II. Grants from the Centre (1 to 5)	1,635.0	2,287.5	2,238.9	2,638.2	603.9	36.9	-48.6	-2.1	399.4	17.8
1. State Plan Schemes	776.4	1,139.7	1,120.8	1,329.0	344.4	44.4	-18.9	-1.7	208.2	18.6
2. Central Plan Schemes	35.9	59.4	64.3	116.2	28.4	79.2	4.8	8.1	51.9	80.8
3. Centrally Sponsored Schemes	328.3	479.8	495.9	552.3	167.6	51.1	16.0	3.3	56.4	11.4
4. NEC/Special Plan Schemes	5.4	9.2	10.4	13.1	5.0	93.9	1.2	13.2	2.7	26.3
5. Non-Plan Grants (a to c)	489.1	599.3	547.5	627.6	58.4	11.9	-51.8	-8.6	80.1	14.6
a) Statutory Grants	276.6	306.6	278.6	363.2	2.0	0.7	-28.0	-9.1	84.6	30.3
b) Grants for Natural Calamities	52.2	37.6	42.7	40.8	-9.5	-18.2	5.1	13.5	-1.9	-4.4
c) Non-Plan Non-Statutory Grants	160.3	255.1	226.2	223.6	65.9	41.1	-28.9	-11.3	-2.6	-1.1
III. Gross Loans from the Centre (+ii)	94.8	179.2	159.9	202.1	65.1	68.7	-19.3	-10.8	42.2	26.4
i) Plan Loans	105.0	178.5	159.6	201.6	54.6	52.0	-18.9	-10.6	41.9	26.3
ii) Non-Plan Loans*	-10.2	0.7	0.3	0.6	10.5	-102.7	-0.4	-60.8	0.3	..
IV. Gross Transfer (+II+III)	3,924.6	4,975.6	4,996.0	5,862.2	1,071.4	27.3	20.5	0.4	866.2	17.3
V. Repayment of Loans and Interest Payments Liabilities (a+b)	185.2	185.3	183.0	188.6	-2.3	-1.2	-2.3	-1.3	5.6	3.1
a) Repayment of Loans to the Centre	87.7	83.3	84.4	88.2	-3.2	-3.7	1.1	1.3	3.7	4.4
b) Interest Payments on the Loans from the Centre	98.9	101.9	98.5	100.4	-0.4	-0.4	-3.4	-3.4	1.9	1.9
VI. Net Transfer of Resources from the Centre (IV-V)	3,749.6	4,790.3	4,813.1	5,675.5	1,063.5	28.4	22.8	0.5	862.4	17.9

* : Include Ways and Means Advances from the Centre.

.. : Abnormal increase due to very low base.

NEC: North Eastern Council.

Source : Budget Documents of the state governments.

Appendix Table 8: Development and Non-Development Expenditure

(Amount in ₹ billion)

Year	Development*	Non-Development*	Others**	Total
1	2	3	4	5
1990-91	633.7 (69.6)	226.0 (24.8)	51.2 (5.6)	910.9 (100.0)
1991-92	745.9 (69.1)	271.4 (25.1)	62.0 (5.7)	1,079.3 (100.0)
1992-93	805.7 (67.5)	321.0 (26.9)	66.6 (5.6)	1,193.4 (100.0)
1993-94	887.9 (66.3)	378.6 (28.3)	72.0 (5.4)	1,338.5 (100.0)
1994-95	1,026.3 (64.5)	489.6 (30.8)	75.5 (4.7)	1,591.5 (100.0)
1995-96	1,128.9 (64.6)	545.4 (31.2)	72.0 (4.1)	1,746.3 (100.0)
1996-97	1,293.6 (64.9)	613.5 (30.8)	85.4 (4.3)	1,992.5 (100.0)
1997-98	1,422.7 (63.5)	706.5 (31.6)	110.1 (4.9)	2,239.2 (100.0)
1998-99	1,612.0 (61.7)	851.7 (32.6)	150.5 (5.8)	2,614.2 (100.0)
1999-00	1,835.4 (59.6)	1,084.5 (35.2)	159.9 (5.2)	3,079.8 (100.0)
2000-01	2,056.7 (60.5)	1,168.2 (34.2)	173.4 (5.1)	3,398.4 (100.0)
2001-02	2,110.9 (57.3)	1,355.1 (36.8)	220.9 (6.0)	3,686.8 (100.0)
2002-03	2,218.0 (54.1)	1,495.5 (36.5)	389.0 (9.5)	4,102.5 (100.0)
2003-04	2,728.5 (53.1)	1,665.4 (32.4)	749.2 (14.6)	5,143.0 (100.0)
2004-05	2,864.7 (51.8)	1,851.5 (33.3)	818.0 (14.9)	5,534.3 (100.0)
2005-06	3,300.4 (58.8)	1,900.2 (33.8)	416.2 (7.4)	5,616.8 (100.0)
2006-07	3,921.7 (59.7)	2,118.7 (32.2)	532.4 (8.1)	6,572.8 (100.0)
2007-08	4,644.6 (61.7)	2,332.3 (31.0)	546.3 (7.3)	7,523.2 (100.0)
2008-09	5,670.9 (64.3)	2,549.8 (28.9)	602.7 (6.8)	8,823.3 (100.0)
2009-10	6,377.3 (62.8)	3,075.5 (30.3)	700.5 (6.9)	10,153.3 (100.0)
2010-11	7,203.5 (62.2)	3,572.9 (30.8)	810.9 (7.0)	11,587.3 (100.0)
2011-12 (RE)	9,208.8 (64.3)	4,132.9 (28.8)	989.2 (6.9)	14,330.8 (100.0)
2012-13 (BE)	10,332.4 (63.3)	4,792.9 (29.4)	1,197.6 (7.3)	16,322.9 (100.0)

RE : Revised Estimates. BE : Budget Estimates.

* : Includes expenditure on revenue and capital account and loans and advances extended by state governments.

** : Includes grants-in-aid and contributions (compensation and assignments to local bodies), discharge of internal debt and repayment of loans to the centre.

Note : Figures in parentheses are percentage to total.

Source: Budget Documents of the state governments.

Appendix Tables

Appendix Table 9: Development Expenditure – Major Heads

(Amount in ₹ billion)

Item	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	Percentage variation		
					Col.4 over Col. 2	Col.4 over Col.3	Col.5 over Col. 4
1	2	3	4	5	6	7	8
I. Development Expenditure (Revenue and Capital) (A + B)	7,019.5	8,579.2	8,845.1	10,078.7	26.0	3.1	13.9
A. Social Services (1 to 11)	3,971.1	4,885.5	5,022.6	5,723.3	26.5	2.8	14.0
	(55.1)	(55.6)	(54.5)	(55.4)			
1. Education, Sports, Art and Culture	1,926.7	2,331.0	2,382.9	2,698.2	23.7	2.2	13.2
2. Medical and Public Health and Family Welfare	491.4	590.3	610.4	719.4	24.2	3.4	17.9
3. Water Supply and Sanitation	203.2	231.1	242.9	252.5	19.6	5.1	3.9
4. Housing	94.7	123.7	105.1	141.3	11.0	-15.0	34.5
5. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	281.6	342.2	363.1	423.7	28.9	6.1	16.7
6. Labour and Labour welfare	40.3	52.4	53.4	76.3	32.5	1.8	42.9
7. Social Security and Welfare	399.0	498.8	531.1	598.0	33.1	6.5	12.6
8. Nutrition	134.5	166.0	173.2	191.7	28.8	4.4	10.7
9. Relief on account of Natural Calamities	87.6	81.3	133.5	79.0	52.4	64.2	-40.9
10. Urban development	268.5	423.9	383.6	483.5	42.9	-9.5	26.0
11. Others*	43.6	44.8	43.4	59.8	-0.4	-3.0	37.7
B. Economic Services (1 to 9)	3,048.4	3,693.7	3,822.5	4,355.4	25.4	3.5	13.9
	(42.3)	(42.1)	(41.5)	(42.2)			
1. Agriculture and Allied Activities	556.6	654.0	690.7	783.8	24.1	5.6	13.5
2. Rural Development	418.4	528.5	535.8	631.2	28.1	1.4	17.8
3. Special Area Programmes	50.3	72.1	77.1	85.9	53.2	7.0	11.4
4. Irrigation and Flood Control	675.1	886.0	819.2	966.4	21.4	-7.5	18.0
5. Energy	528.0	547.1	664.0	694.5	25.7	21.4	4.6
6. Industry and Minerals	98.8	119.5	133.2	144.6	34.8	11.5	8.6
7. Transport and Communications	568.6	651.0	677.5	783.2	19.1	4.1	15.6
8. Science, Technology and Environment	6.5	9.4	8.9	12.1	36.5	-5.4	34.9
9. General Economic Services	146.0	226.1	216.1	253.8	48.0	-4.4	17.5
II. Loans and Advances by State Governments for Development Purposes (A+B)	184.0	204.4	363.6	253.7	97.6	77.9	-30.2
A. Social Services (1 to 7)	73.0	81.8	79.2	91.7	8.6	-3.2	15.8
	(1.0)	(0.9)	(0.9)	(0.9)			
1. Education, Sports, Art and Culture	0.7	0.1	0.6	2.1	-4.2	351.6	224.8
2. Medical and Public Health	1.2	1.0	1.0	1.2	-17.0	5.2	16.9
3. Family Welfare	-	-	-	-	-100.0	-	-
4. Water Supply and Sanitation	17.8	22.2	18.4	21.3	2.9	-17.2	16.0
5. Housing	12.5	18.5	19.5	15.7	56.3	5.4	-19.4
6. Government Servants (Housing)	6.9	9.1	9.9	11.2	44.4	9.0	13.5
7. Others @	33.9	30.9	29.8	40.1	-12.1	-3.8	34.8
B. Economic Services (1 to 10)	111.1	122.6	284.8	162.0	156.4	132.3	-43.1
	(1.5)	(1.4)	(3.1)	(1.6)			
1. Crop Husbandry	2.2	1.9	2.9	4.8	30.8	51.5	64.4
2. Soil and Water Conservation	-	-	-	-	-	-	-
3. Food Storage and Warehousing	9.7	10.2	11.6	14.1	19.4	13.1	21.8
4. Co-operation	6.4	3.8	11.0	5.0	71.9	191.0	-54.3
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-
6. Power Projects	64.0	74.9	223.9	96.0	250.0	198.8	-57.1
7. Village and Small Industries	0.9	0.8	1.1	2.8	14.4	30.5	159.2
8. Other Industries and Minerals	7.0	11.6	6.5	13.5	-2.2	-40.9	97.1
9. Rural Development	-	0.1	0.1	0.1	111.8	28.8	-20.1
10. Others+	20.8	19.3	27.4	25.8	31.7	42.1	-5.7
III. Total Development Expenditure (I + II)	7,203.5	8,783.6	9,208.8	10,332.4	27.8	4.8	12.2
	(100.0)	(100.0)	(100.0)	(100.0)			

— : Nil/Negligible.

* : Include expenditure on information and publicity.

@ : Include urban development, social security and welfare, etc.

+ : Include forest, fisheries, animal husbandry, road and water transport services, etc.

Note : Figures in parentheses are percentage to total development expenditure.

Source : Budget Documents of the state governments.

Appendix Table 10: Non-Development Expenditure – Major Heads

(Amount in ₹ billion)

Item	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	Percentage Variation		
					Col.4 over Col. 2	Col.4 over Col.3	Col.5 over Col. 4
1	2	3	4	5	6	7	8
I. Non-Development Expenditure (General Services) on Revenue Account (i to vi)	3,502.0	4,019.1	4,000.8	4,614.2	14.2	-0.5	15.3
i. Organs of State	101.9	125.7	139.3	137.8	36.8	10.9	-1.1
ii. Fiscal Services	147.7	170.6	176.5	189.6	19.5	3.5	7.4
iii. Interest Payments and Servicing of Debt (1+2)	1,360.1	1,541.8	1,512.6	1,711.3	11.2	-1.9	13.1
1. Appropriation for reduction or avoidance of Debt	111.9	140.6	119.3	156.9	6.6	-15.2	31.5
2. Interest Payments	1,248.2	1,401.3	1,393.3	1,554.4	11.6	-0.6	11.6
iv. Administrative Services (1 to 5)	751.6	965.1	927.8	1,112.0	23.5	-3.9	19.8
1. Secretariat- General Services	30.5	64.2	44.7	55.4	46.6	-30.3	23.8
2. District Administration	72.5	91.8	96.9	105.4	33.7	5.6	8.8
3. Police	489.8	556.2	584.1	657.8	19.3	5.0	12.6
4. Public Works	64.0	75.1	81.2	90.8	26.8	8.0	11.9
5. Others *	94.8	177.7	120.9	202.6	27.6	-32.0	67.6
v. Pension	1,082.6	1,168.8	1,217.5	1,404.4	12.5	4.2	15.4
vi. Miscellaneous General Services	58.1	47.0	27.2	59.1	-53.3	-42.2	117.6
II. Non-Development Expenditure on Capital Account (1+2)	70.9	135.8	132.1	178.7	86.2	-2.8	35.4
1. Non-Developmental (General Services)	66.8	128.3	124.4	170.9	86.4	-3.0	37.3
2. Loans for Non-Development Purposes (a+b)	4.1	7.5	7.6	7.8	84.2	1.7	2.9
a) Government Servants (other than housing)	3.7	6.2	6.1	6.5	64.4	-2.2	6.1
b) Miscellaneous	0.4	1.3	1.5	1.4	250.6	21.2	-9.8
III. Total Non-Development Expenditure (I + II)	3,572.9	4,154.9	4,132.9	4,792.9	15.7	-0.5	16.0
IV. III as percentage of Aggregate Receipts	30.4	29.7	29.0	29.3			
V. III as percentage of Aggregate Disbursements	30.8	29.9	28.8	29.4			

* Include expenditure on Public Service Commission, Treasury and Administration, Jails, etc.

Source : Budget Documents of the state governments.

Appendix Table 11: Development and Non-Development Expenditure – Plan and Non-Plan Components

(₹ billion)

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
Aggregate Disbursements (1 to 3)*												
1. Development Expenditure (a + b)*												
a) Direct Development Expenditure (i + ii)	3,601.7	7,985.6	11,587.3	4,773.9	9,123.6	13,897.5	4,781.0	9,549.8	14,330.8	5,645.7	10,677.2	16,322.9
i) Economic Services	3,492.2	3,711.4	7,203.5	4,568.1	4,215.5	8,783.6	4,582.2	4,626.6	9,208.8	5,380.0	4,952.4	10,332.4
ii) Social Services	3,374.6	3,644.9	7,019.5	4,414.8	4,164.4	8,579.2	4,429.2	4,415.9	8,845.1	5,200.6	4,878.1	10,078.7
b) Loans and Advances for Development Purposes (i + ii)	1,745.5	1,302.9	3,048.4	2,209.0	1,484.8	3,693.7	2,203.6	1,618.9	3,822.5	2,513.8	1,841.6	4,355.4
i) Economic Services	1,629.1	2,342.0	3,971.1	2,205.9	2,679.6	4,885.5	2,225.6	2,797.1	5,022.6	2,686.8	3,036.5	5,723.3
ii) Social Services	117.5	66.5	184.0	153.2	51.2	204.4	153.0	210.6	363.6	179.5	74.2	253.7
a) Repayment of Loans to the Centre	58.9	52.1	111.1	88.7	33.9	122.6	93.8	190.6	284.4	113.3	48.7	162.0
b) Discharge of Internal Debt of which: Market Loans	58.6	14.4	73.0	64.5	17.3	81.8	59.2	20.0	79.2	66.2	25.5	91.7
2. Non-Development Expenditure (a + b)*												
a) Direct Non-Development Expenditure*	84.3	3,488.6	3,572.9	165.0	3,989.9	4,154.9	157.6	3,975.3	4,132.9	215.9	4,577.0	4,792.9
b) Loans and Advances for Non-Development Purposes	84.3	3,484.4	3,568.7	165.0	3,982.4	4,147.4	157.6	3,967.7	4,125.2	215.9	4,569.1	4,785.1
3. Others (a to c)*												
a) Repayment of Loans to the Centre	25.2	785.6	810.9	40.8	918.1	959.0	41.3	947.9	989.2	49.7	1,147.9	1,197.6
b) Discharge of Internal Debt of which: Market Loans	—	87.7	87.7	—	83.3	83.3	—	84.4	84.4	—	88.2	88.2
c) Grants-in-Aid and Contributions of which:	—	469.2	469.2	0.6	552.6	553.2	1.5	567.0	568.5	—	717.1	717.1
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	—	160.6	160.6	0.6	218.7	219.3	0.6	218.2	218.8	—	303.8	303.8
	25.2	228.8	254.0	40.2	282.2	322.4	39.7	296.5	336.2	49.7	342.7	392.4
	25.2	226.2	251.4	40.2	282.2	322.4	39.7	296.5	336.2	49.7	342.7	392.4

* : Include expenditure on both Revenue and Capital Account.

— : Nil/Negligible.

Source : Budget Documents of the state governments.

**Appendix Table 12: Development and Non-Development Expenditure –
Revenue and Capital Components**

(Amount in ₹ billion)

Item	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-13 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5
I. Development Expenditure	7,203.5	8,783.6	9,208.8	10,332.4
	(62.2)	(63.2)	(64.3)	(63.3)
a) Revenue	5,567.0	6,680.0	7,016.7	7,877.6
b) Capital	1,636.6	2,103.6	2,192.0	2,454.9
II. Non-development Expenditure	3,572.9	4,154.9	4,132.9	4,792.9
	(30.8)	(29.9)	(28.8)	(29.4)
a) Revenue	3,502.0	4,019.1	4,000.8	4,614.2
b) Capital	70.9	135.8	132.1	178.7
III. Others	810.9	959.0	989.2	1,197.6
	(7.0)	(6.9)	(6.9)	(7.3)
a) Revenue *	254.0	322.4	336.2	392.4
b) Capital **	556.9	636.6	653.0	805.3
IV. Aggregate Disbursements (I+II+III)	11,587.3	13,897.5	14,330.8	16,322.9

* : Comprise Grants-in-Aid and Contributions (Compensation and Assignments to Local Bodies).

** : Comprise Discharge of Internal Debt and Repayment of Loans to the Centre.

Note : Figures in parentheses are percentage to Aggregate Disbursements.

Source : Budget Documents of the state governments.

**Appendix Table 13: Plan and Non-Plan Expenditure –
Revenue and Capital Components**

(Amount in ₹ billion)

Item	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-13 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5
I. Plan Expenditure	3,601.7	4,773.9	4,781.0	5,645.7
	(31.1)	(34.4)	(33.4)	(34.6)
a) Revenue	2,027.6	2,672.6	2,756.2	3,186.8
	(17.5)	(19.2)	(19.2)	(19.5)
b) Capital	1,574.1	2,101.3	2,024.8	2,458.9
	(13.6)	(15.1)	(14.1)	(15.1)
II. Non-Plan Expenditure	7,985.6	9,123.5	9,549.8	10,677.2
	(68.9)	(65.6)	(66.6)	(65.4)
a) Revenue	7,295.4	8,348.8	8,597.5	9,697.3
	(63.0)	(60.1)	(60.0)	(59.4)
b) Capital	690.2	774.7	952.3	980.0
	(6.0)	(5.6)	(6.6)	(6.0)
III. Total Expenditure	11,587.3	13,897.4	14,330.8	16,322.9
	(100.0)	(100.0)	(100.0)	(100.0)

Note: Figures in parentheses are as percentage to Total Expenditure.

Source : Budget Documents of the state governments.

Appendix Table 14: Non-plan Non-Development Expenditure of States

(Amount in ₹ billion)

Item	2010-11 (Accounts)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4
I. Non-Plan Non-Development Revenue Expenditure (1 to 6)	3,467.6	3,942.5	4,549.8
	(16.5)	(13.7)	(15.4)
1. Organs of States	99.1	135.3	134.3
	(15.5)	(36.6)	(-0.8)
2. Fiscal Services	134.1	158.8	169.4
	(14.7)	(18.5)	(6.7)
3. Interest Payments and Servicing of Debt	1,360.1	1,512.6	1,711.3
	(11.6)	(11.2)	(13.1)
<i>of which: Interest Payments</i>	1,248.2	1,393.3	1,554.4
	(10.6)	(11.6)	(11.6)
<i>of which: Interest on loans from Centre</i>	98.9	98.5	100.4
	(12.2)	(-0.4)	(1.9)
4. Administrative Services	734.7	891.8	1,072.8
	(12.5)	(21.4)	(20.3)
5. Pensions	1,082.6	1,216.9	1,404.1
	(30.2)	(12.4)	(15.4)
6. Miscellaneous General Services	57.0	27.1	58.0
	(-20.8)	(-52.5)	..
II. Non-Plan Non-Development Capital Disbursements (1 + 2)*	21.0	32.8	27.2
	-	(56.4)	(-17.2)
1. Non-Plan Non-Development Capital Outlay	16.9	25.2	19.3
	-	(49.5)	(-23.3)
2. Non-Plan Non-Development Loans and Advances by States	4.1	7.6	7.8
	(-3.9)	(84.3)	(3.0)
III. Total Non-Plan Non-Development Expenditure	3,488.6	3,975.3	4,577.0
	(16.8)	(14.0)	(15.1)

*: Exclude repayment of loans to the Centre and discharge of internal debt.

∴: Abnormal growth due to low base.

Note : Figures in parentheses are percentage variations over the previous year.

Source : Budget Documents of the state governments.

Appendix Table 15: Composition of Social Sector Expenditure*

Item	(₹ billion)											
	1990-91	1991-92	1992-93	1993-94	1994-95	1995-96	1996-97	1997-98	1998-99	1999-00	2000-01	
1												
1. Revenue Expenditure (i + ii)	328.3	366.2	413.4	463.4	512.9	600.0	673.6	761.1	914.6	1,056.9	1,133.7	
(i) Social Services (a to l)	279.6	310.9	345.7	386.9	440.8	526.0	591.0	668.0	801.9	941.0	1,023.8	
(a) Education, Sports, Art and Culture	155.3	170.8	192.6	214.6	245.6	284.2	325.0	363.8	447.0	549.0	587.8	
(b) Medical and Public Health	45.9	50.5	56.6	66.1	72.7	66.5	76.6	87.2	105.1	118.0	126.3	
(c) Family Welfare	-	-	-	-	-	16.4	15.5	17.3	18.6	21.0	23.4	
(d) Water Supply and Sanitation	16.4	18.4	20.9	24.2	29.8	31.3	36.6	45.6	52.4	53.4	54.0	
(e) Housing	3.6	4.0	4.5	4.7	5.6	6.9	8.4	9.1	11.3	10.1	12.9	
(f) Urban Development	6.3	7.6	7.3	7.9	8.5	11.0	13.8	17.3	21.3	26.6	26.8	
(g) Welfare of SCs, STs and OBCs	17.9	20.7	23.0	25.7	30.1	33.9	38.9	44.9	51.7	55.1	61.0	
(h) Labour and Welfare	4.5	4.9	5.5	5.9	6.6	7.3	8.0	10.1	10.5	12.0	12.0	
(i) Social Security and Welfare	13.6	14.8	16.6	18.5	20.9	23.8	25.9	30.0	35.7	40.5	49.0	
(j) Nutrition	5.4	6.1	6.3	6.7	8.5	21.4	18.5	18.4	21.2	22.5	24.8	
(k) Expenditure on Natural Calamities	8.8	10.8	9.7	9.5	9.0	19.3	19.6	19.8	21.0	26.1	38.8	
(l) Others	2.0	2.3	2.6	2.6	3.6	4.1	4.1	4.5	6.1	6.5	7.1	
(ii) Economic Services (a + b)	48.6	55.2	67.8	76.6	72.1	74.1	82.7	93.1	112.7	115.9	109.8	
(a) Rural Development	46.8	52.9	63.6	72.8	67.8	65.7	75.3	83.7	104.6	105.0	100.1	
(b) Food Storage and Warehousing	1.9	2.4	4.2	3.8	4.4	8.4	7.4	9.4	8.1	10.9	9.7	
2. Capital Outlay (i + ii)	15.7	16.9	20.2	19.8	24.1	24.7	25.2	38.6	50.9	56.4	85.1	
(i) Social Services (a to i)	12.6	16.5	16.6	17.9	22.2	25.1	28.9	33.0	41.4	42.2	53.5	
(a) Education, Sports, Art and Culture	2.8	2.8	3.0	3.0	3.6	4.1	4.3	4.5	5.3	3.6	3.7	
(b) Medical and Public Health	2.4	2.8	2.6	2.7	3.1	3.0	3.3	4.5	4.8	6.7	6.0	
(c) Family Welfare	-	-	-	-	-	0.4	0.4	0.7	0.4	0.3	0.4	
(d) Water Supply and Sanitation	3.5	5.0	5.5	6.8	8.9	9.0	10.3	11.2	16.9	18.2	30.7	
(e) Housing	1.8	2.1	1.9	2.0	2.5	3.5	3.0	4.0	5.8	5.0	4.9	
(f) Urban Development	0.3	1.5	1.0	1.1	1.3	1.8	2.6	2.4	1.8	2.3	3.2	
(g) Welfare of SCs, STs and OBCs	1.2	1.6	1.8	1.7	1.9	2.2	3.6	4.1	4.9	4.7	3.9	
(h) Social Security and Welfare	0.3	0.4	0.4	0.2	0.4	0.2	0.7	0.9	0.9	1.0	0.2	
(i) Others	0.2	0.4	0.5	0.4	0.5	1.0	0.7	0.8	0.6	0.3	0.4	
(ii) Economic Services (a + b)	3.1	0.4	3.6	2.0	1.9	-0.4	-3.6	5.6	9.5	14.2	31.6	
(a) Rural Development	1.1	2.0	1.8	1.4	1.4	1.5	3.5	3.3	3.2	5.5	12.8	
(b) Food Storage and Warehousing	1.9	-1.6	1.7	0.6	0.5	-1.9	-7.2	2.3	6.3	8.7	18.8	
3. Loans and Advances by State Governments (i + ii)	7.4	9.5	11.0	11.2	14.4	15.0	20.1	14.6	15.7	23.7	30.5	
(i) Social Services (a to d)	7.4	9.5	11.0	11.2	14.4	14.1	18.2	14.4	15.6	22.4	29.8	
(a) Education	-	-	-	-	-	0.2	0.1	0.2	0.1	-	-	
(b) Housing	1.7	2.1	2.3	3.2	2.7	2.2	4.7	2.9	3.6	4.1	4.4	
(c) Housing (Government servants)	1.4	1.6	1.9	2.3	2.6	2.8	3.4	3.6	4.5	9.9	11.5	
(d) Others	4.2	5.7	6.9	5.8	9.1	8.8	10.0	7.6	7.4	8.3	13.9	
(ii) Economic Services (a + b)	-	-	-	-	-	0.9	1.9	0.2	0.1	1.3	0.7	
(a) Rural Development	-	-	-	-	-	-	-	-	-	-	-	
(b) Food Storage and Warehousing	-	-	-	-	-	0.9	1.9	0.2	0.1	1.3	0.7	
Total Social Sector Expenditure (1+2+3)	351.3	392.6	444.7	494.5	551.4	639.8	719.0	814.3	981.3	1,136.9	1,249.2	

(Contd...)

Appendix Table 15: Composition of Social Sector Expenditure* (Concl'd.)

Item	(₹ billion)													
	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13		
1. Revenue Expenditure (i + ii)														
(i) Social Services (a to l)	1,053.5	1,090.7	1,175.2	1,290.4	1,485.5	1,745.6	2,037.7	2,552.7	3,085.5	3,657.1	4,588.2	5,136.6		
(a) Education, Sports, Art and Culture	591.0	612.5	642.8	693.7	781.5	895.8	1,007.8	1,212.8	1,516.7	1,876.2	2,309.3	2,605.1		
(b) Medical and Public Health	129.4	134.4	141.2	152.3	175.4	191.6	218.9	261.6	326.1	381.3	465.8	541.4		
(c) Family Welfare	24.7	23.7	24.7	25.3	27.6	30.4	35.6	44.9	56.9	67.7	79.8	102.0		
(d) Water Supply and Sanitation	55.2	55.0	64.8	69.2	84.6	87.7	98.1	102.8	105.2	115.1	141.5	129.9		
(e) Housing	12.4	14.4	17.4	20.0	28.8	28.8	40.2	58.9	57.4	64.3	74.2	85.5		
(f) Urban Development	32.2	35.4	39.2	48.3	46.9	94.7	142.2	217.7	227.4	216.5	290.9	355.0		
(g) Welfare of SCs, STs and OBCs	67.8	71.1	77.0	91.9	104.6	118.0	146.3	180.5	209.4	253.0	322.3	368.5		
(h) Labour and Welfare	11.3	11.9	13.8	14.8	16.6	24.8	23.5	28.4	34.0	40.3	53.4	76.3		
(i) Social Security and Welfare	50.4	61.2	71.0	80.1	92.3	129.2	176.1	252.3	328.5	387.3	514.4	574.5		
(j) Nutrition	22.5	22.5	28.4	32.3	40.2	48.4	61.8	84.8	112.3	134.5	173.2	191.7		
(k) Expenditure on Natural Calamities	50.1	41.5	46.6	55.7	85.7	78.6	66.6	83.3	84.1	87.6	133.5	79.0		
(l) Others	6.6	6.8	8.2	8.1	10.1	17.4	20.6	27.4	33.4	33.4	29.9	27.9		
(ii) Economic Services (a + b)	109.9	127.9	146.9	169.9	192.2	210.7	243.6	298.6	403.2	372.1	474.9	558.3		
(a) Rural Development	101.9	117.5	135.5	153.9	175.9	193.2	222.0	265.5	356.3	325.9	423.9	501.8		
(b) Food Storage and Warehousing	8.0	10.4	11.4	15.7	16.4	17.6	21.5	33.1	46.9	46.1	51.0	56.5		
2. Capital Outlay (i + ii)	96.7	90.3	111.7	155.7	182.6	226.2	298.2	384.9	430.6	407.5	548.5	722.1		
(i) Social Services (a to i)	57.8	72.0	92.9	116.9	141.4	173.9	229.9	291.7	293.7	314.0	434.4	586.7		
(a) Education, Sports, Art and Culture	5.1	4.9	6.5	9.8	17.2	23.8	33.6	45.9	41.5	50.6	73.5	93.1		
(b) Medical and Public Health	6.0	6.2	9.2	10.1	17.2	31.3	34.2	36.3	39.3	42.4	64.0	75.4		
(c) Family Welfare	0.3	0.1	0.2	-	-	0.3	0.4	0.7	1.1	0.1	0.8	0.6		
(d) Water Supply and Sanitation	26.9	35.5	35.9	51.8	51.8	66.5	93.4	113.3	101.6	88.1	101.4	122.5		
(e) Housing	5.1	6.4	6.0	9.8	7.4	9.8	10.1	12.1	10.5	30.4	30.9	55.8		
(f) Urban Development	3.5	4.7	18.4	17.7	23.0	17.7	24.6	41.5	62.0	52.0	92.7	128.5		
(g) Welfare of SCs, STs and OBCs	4.2	6.2	7.8	9.3	12.4	17.2	18.4	24.4	20.7	28.6	40.8	55.3		
(h) Social Security and Welfare	0.4	0.9	1.6	1.6	2.4	2.7	5.2	7.9	8.0	11.7	16.7	23.5		
(i) Others	6.2	7.2	7.4	6.7	9.8	4.6	10.0	9.4	9.1	10.2	13.6	31.9		
(ii) Economic Services (a + b)	38.9	18.2	18.8	38.9	41.2	52.2	68.3	93.2	136.9	93.5	114.0	135.4		
(a) Rural Development	22.8	22.2	23.2	30.1	39.5	53.9	57.3	58.3	70.3	92.4	111.9	129.4		
(b) Food Storage and Warehousing	16.1	-4.0	-4.4	8.7	1.7	-1.7	11.0	34.9	66.6	1.0	2.1	6.0		
3. Loans and Advances by State Governments (i + ii)	32.4	27.5	27.9	25.0	33.9	47.5	75.3	79.2	78.1	82.7	90.8	105.8		
(i) Social Services (a to d)	28.6	27.4	27.8	21.9	30.4	36.3	61.8	63.9	58.3	73.0	79.2	91.7		
(a) Education	-	0.3	0.5	1.3	0.5	0.2	0.2	0.1	0.1	0.7	0.6	2.1		
(b) Housing	5.1	5.4	8.1	7.4	7.5	8.9	32.8	33.2	7.8	12.5	19.5	15.7		
(c) Housing (Government servants)	9.5	7.9	5.6	3.2	3.6	4.3	4.5	5.9	5.7	6.9	9.9	11.2		
(d) Others	14.0	13.7	13.7	10.0	18.8	22.9	24.2	24.7	44.7	52.9	49.1	62.6		
(ii) Economic Services (a + b)	3.8	0.2	-	3.2	3.5	11.2	13.5	15.3	19.8	9.7	11.6	14.2		
(a) Rural Development	-	-	-	0.1	0.1	0.1	-	-	-	-	0.1	0.1		
(b) Food Storage and Warehousing	3.8	0.2	-	3.1	3.5	11.1	13.4	15.2	19.7	9.7	11.6	14.1		
Total Social Sector Expenditure (1+2+3)	1,292.5	1,336.5	1,461.6	1,640.8	1,894.3	2,229.9	2,654.7	3,315.4	3,997.4	4,519.4	5,702.4	6,522.8		

RE: Revised Estimates. BE: Budget Estimates.

- : Negligible.

* : Includes expenditure on social services, rural development and food storage and warehousing under revenue expenditure, capital outlay and loans and advances by the state governments.

Source : Budget Documents of the state governments.

Appendix Table 16: Decomposition of Gross Fiscal Deficit

(Amount in ₹ billion)

Year	Revenue Deficit	Capital Outlay	Net Lending	Non-debt Capital Receipts	GFD (2+3+4-5)	Per cent to GFD			10
						Revenue Deficit	Capital Outlay	Net Lending	
1	2	3	4	5	6	7	8	9	10
1990-91	53.1	92.2	42.5	-	187.9	28.3	49.1	22.6	-
1991-92	56.5	101.0	31.5	-	189.0	29.9	53.4	16.7	-
1992-93	51.1	106.5	51.2	-	208.9	24.5	51.0	24.5	-
1993-94	38.7	123.5	41.4	-	203.6	19.0	60.7	20.3	-
1994-95	67.1	171.4	34.6	-	273.1	24.6	62.8	12.7	-
1990-95 (Avg.)	53.3	118.9	40.3	-	212.5	25.2	55.4	19.4	-
1995-96	86.2	182.3	40.2	-	308.7	27.9	59.0	13.0	-
1996-97	168.8	171.2	27.5	1.9	365.6	46.2	46.8	7.5	0.5
1997-98	174.9	221.4	38.4	-	434.7	40.2	50.9	8.8	-
1998-99	444.6	227.3	66.1	5.1	732.9	60.7	31.0	9.0	0.7
1999-2000	545.5	250.0	105.5	-	901.0	60.5	27.7	11.7	-
1995-2000 (Avg.)	284.0	210.4	55.6	1.4	548.6	47.1	43.1	10.0	0.2
2000-01	553.2	302.6	23.5	-	879.2	62.9	34.4	2.7	-
2001-02	604.0	316.6	22.1	-	942.6	64.1	33.6	2.3	-
2002-03	571.8	356.6	68.9	-	997.3	57.3	35.8	6.9	-
2003-04	634.1	515.7	56.5	-	1,206.3	52.6	42.8	4.7	-
2004-05	391.6	601.3	84.8	-	1,077.7	36.3	55.8	7.9	-
2000-05 (Avg.)	550.9	418.6	51.2	-	1,020.6	54.6	40.5	4.9	-
2005-06	70.1	775.6	55.2	0.1	900.8	7.8	86.1	6.1	-
2006-07	-248.6	980.6	62.1	19.1	775.1	-32.1	126.5	8.0	2.5
2007-08	-429.4	1,188.6	64.9	69.6	754.5	-56.9	157.5	8.6	9.2
2008-09	-126.7	1,426.3	49.0	2.7	1,345.9	-9.4	106.0	3.6	0.2
2009-10	310.2	1,492.1	94.0	8.1	1,888.2	16.4	79.0	5.0	0.4
2005-2010 (Avg.)	-84.9	1,172.7	65.0	19.9	1,132.9	-14.8	111.0	6.3	2.5
2010-11	-30.5	1,519.3	138.2	12.4	1,614.6	-1.9	94.1	8.6	0.8
2011-12(RE)	-60.9	1,952.8	188.9	2.0	2,078.8	-2.9	93.9	9.1	0.1
2012-13 (BE)	-425.7	2,372.1	208.5	2.2	2,152.7	-19.8	110.2	9.7	0.1

RE: Revised Estimates. BE: Budget Estimates.

Avg.: Average.

'-': Negligible/Nil.

Note: Negative (-) sign indicates surplus in deficit indicators.

Source: Budget Documents of the state governments.

Appendix Table 17: Financing of Gross Fiscal Deficit

Year	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and Other Banks	State Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus(-)/ Deficit (+) (13+14+15)	Increase (-)/ Decrease (+) in Cash Balance	Withdrawal from (+)/ Addition (-) Cash Balance Investment Account	Increase (+)/ Decrease (-) in WMA/OD from RBI	Gross Fiscal Deficit (GFD)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
1990-91	25.6	99.8	-	2.4	30.7	11.2	16.7	3.8	-1.5	-	-0.7	2.7	-4.3	0.9	187.9
1991-92	33.1	93.7	-	-0.2	29.1	13.4	15.9	7.2	-7.2	2.4	1.6	6.3	-6.9	2.1	189.0
1992-93	35.0	89.2	-	-0.5	36.2	15.2	23.8	32.0	-3.4	-0.4	-18.3	6.0	-22.5	-1.8	208.9
1993-94	36.2	94.0	-	1.1	43.3	15.4	15.6	-5.6	-2.3	2.2	3.6	5.6	-1.4	0.4	203.6
1994-95	40.8	142.5	-	21.0	47.8	17.1	35.5	7.9	0.6	3.5	-43.5	11.7	-36.7	-19.7	273.1
1990-95 (Avg.)	34.1	103.8	-	4.8	37.4	14.5	21.5	9.1	-2.7	1.5	-11.5	6.5	-14.3	-3.6	212.5
1995-96	58.9	140.8	-	6.4	49.0	21.0	29.5	31.0	-3.4	2.4	-26.8	-4.6	-35.9	12.0	308.7
1996-97	65.2	167.0	-	6.9	53.8	24.4	44.7	1.3	-75.0	5.6	72.0	67.9	-4.2	6.6	365.6
1997-98	72.8	226.5	-	15.0	62.3	29.3	35.2	2.7	-0.3	9.3	-18.0	-5.6	3.8	-19.3	434.7
1998-99	104.7	303.5	-	23.8	119.7	35.9	71.3	14.8	22.4	4.1	32.7	-336.9	328.8	42.3	733.0
1999-2000	126.6	121.8	264.2	33.8	178.8	25.6	90.5	8.5	0.8	19.2	31.3	-6.3	12.7	24.7	901.0
1995-2000 (Avg.)	85.6	191.9	264.2*	17.2	92.7	27.2	54.2	11.7	-11.1	8.1	18.2	-57.1	61.3	13.3	548.6
2000-01	125.2	83.2	326.1	45.5	131.1	31.0	71.4	23.5	10.3	55.7	-23.8	-8.5	-7.3	-7.7	879.2
2001-02	172.5	109.0	356.5	62.9	101.9	45.2	50.0	-24.5	-4.3	38.1	35.4	-6.4	12.0	28.6	942.6
2002-03	284.8	-3.7	489.7	48.6	98.6	48.0	7.1	12.1	0.9	54.0	-42.9	50.6	-27.6	-69.1	997.3
2003-04	472.9	139.4	180.0	41.3	93.3	63.8	-3.7	-36.5	18.5	242.7	-5.3	17.1	-17.8	-4.6	1,206.3
2004-05	345.6	-97.8	641.9	0.3**	88.8	71.3	80.7	-26.2	12.4	63.4	-102.3	-6.5	-80.3	-17.8	1,077.7
2000-05 (Avg.)	280.2	46.0	398.8	39.7	102.7	51.8	41.1	-10.3	7.6	90.8	-27.8	9.3	-24.2	-14.1	1,020.6
2005-06	153.0	-0.4	738.2	40.6	104.6	52.3	72.6	79.1	0.5	-0.2	-339.5	18.3	-347.6	-10.1	900.8
2006-07	130.8	-88.9	560.2	39.4	103.7	76.3	128.0	46.7	-3.0	-54.9	-163.2	47.8	-212.8	1.7	775.1
2007-08	539.2	-9.3	58.5	63.0	123.4	-59.2	135.8	37.4	12.5	-12.7	-134.1	87.9	-221.6	-0.4	754.5
2008-09	1,040.4	-7.6	14.8	57.0	156.4	75.4	45.9	88.0	-15.2	-19.6	-89.6	158.0	-244.6	-3.0	1,345.9
2009-10	1,126.5	-17.0	241.6	82.1	231.4	-19.9	123.7	58.7	29.7	-45.6	77.0	3.9	72.4	0.7	1,888.2
2005-10 (Avg.)	598.0	-24.7	322.7	56.4	143.9	25.0	101.2	62.0	4.9	-26.6	-129.9	63.2	-190.8	-2.2	1,132.9
2010-11	887.8	7.1	386.3	32.0	278.1	26.1	228.6	2.8	-8.9	-76.8	-148.5	3.6	-161.3	9.3	1,614.6
2011-12 (RE)	1,567.1	75.4	-25.2	60.7	254.8	55.5	107.7	48.4	-62.6	-74.5	71.4	56.1	12.2	3.2	2,078.8
2012-13 (BE)	1,771.6	113.9	12.8	84.6	231.5	62.6	43.4	-43.7	-14.9	-99.1	-10.1	0.5	-38.3	27.7	2,152.7

RE: Revised Estimates. BE: Budget Estimates. NSSF : National Small Savings Fund. Avg.: Average.

* : Not Applicable.

** : Pertain to 1999-2000 as it was introduced from that year only. The sum of items for 1995-2000 (Avg.) will not thus be equal to GFD.

** : Tamil Nadu has shown a negative figure of ₹13.76 billion under loans from NCDL on account of adjustment of Tamil Nadu Industrial Development Corporation (TIDCO) bonds.

Note : 1. 'Others' is a residual item and includes, *inter alia*, Contingency Funds, appropriation to Contingency Funds, Inter-State Settlement, Land Compensation and Other Bonds and Loans from Financial Institutions other than mentioned in the Table.

2. Due to the change in the accounting procedure from 1999-2000 'Loans from the Centre excludes States' share in small saving collections which is shown under special Securities issued to the NSSF under Internal Debt.

Accordingly, repayments of small saving collections included under repayments of Loans to Centre is now shown under discharge of Internal Debt to have consistent accounting for receipts and expenditure.

3. All figures are on a net basis.

4. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh [2010-11, 2011-12 (RE) and 2012-13 (BE)] and Jammu and Kashmir [2011-12 (RE) and 2012-13 (BE)] and Manipur [2010-11 and 2011-12 (RE)] were not available, the same has been included under others.

Source: Budget Documents of the state governments.

Appendix Tables

Appendix Table 18: Financing of Gross Fiscal Deficit – As Per cent to Total

(Per cent)

Year	Market Borrowings	Loans from Centre	Special Securities Issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and Other Banks	State Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus(-)/ Deficit (+) (13+14+15)	Increase (-)/ Decrease (+) in Cash Balance	Withdrawal from (+)/ Addition to (-) Cash Balance Investment Account	Increase (+)/ Decrease (-) in WMA/OD from RBI
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
1990-91	13.6	53.1	-	1.3	16.3	6.0	8.9	2.0	-0.8	-	-0.4	1.4	-2.3	0.5
1991-92	17.5	49.6	-	-0.1	15.4	7.1	8.4	3.8	-3.8	1.3	0.8	3.3	-3.6	1.1
1992-93	16.8	42.7	-	-0.2	17.3	7.3	11.4	15.3	-1.6	-0.2	-8.8	2.9	-10.8	-0.9
1993-94	17.8	46.2	-	0.6	21.3	7.6	7.7	-2.7	-1.1	1.1	1.8	2.8	-0.7	0.2
1994-95	14.9	52.2	-	7.7	17.5	6.3	13.0	2.9	0.2	1.3	-15.9	4.3	-13.4	-7.2
1990-95 (Avg.)	16.1	48.8	-	1.8	17.6	6.8	9.9	4.3	-1.4	0.7	-4.5	2.9	-6.2	-1.3
1995-96	19.1	45.6	-	2.1	15.9	6.8	9.5	10.0	-1.1	0.8	-8.7	-1.5	-11.6	3.9
1996-97	17.8	45.7	-	1.9	14.7	6.7	12.2	0.4	-20.5	1.5	19.7	18.6	-1.1	1.8
1997-98	16.7	52.1	-	3.5	14.3	6.7	8.1	0.6	-0.1	2.1	-4.1	-1.3	0.9	-4.4
1998-99	14.3	41.4	-	3.2	16.3	4.9	9.7	2.0	3.1	0.6	4.5	-46.0	45.0	5.8
1999-2000	14.1	13.5	29.3	3.8	19.8	2.8	10.0	0.9	0.1	2.1	3.5	-0.7	1.4	2.7
1995-2000 (Avg.)	16.4	39.7	29.3*	2.9	16.2	5.6	9.9	2.8	-3.7	1.4	3.0	-6.2	6.9	2.0
2000-01	14.2	9.5	37.1	5.2	14.9	3.5	8.1	2.7	1.2	6.3	-2.7	-1.0	-0.8	-0.9
2001-02	18.3	11.6	37.8	6.7	10.8	4.8	5.3	-2.6	-0.5	4.0	3.8	-0.7	1.3	3.0
2002-03	28.6	-0.4	49.1	4.9	9.9	4.8	0.7	1.2	0.1	5.4	-4.3	5.1	-2.8	-6.9
2003-04	39.2	11.6	14.9	3.4	7.7	5.3	-0.3	-3.0	1.5	20.1	-0.4	1.4	-1.5	-0.4
2004-05	31.6	-10.8	62.2	-	7.2	6.5	7.4	-2.4	1.1	-12.4	9.6	0.6	7.3	1.6
2000-05 (Avg.)	26.4	4.3	40.2	4.0	10.1	5.0	4.2	-0.8	0.7	4.7	1.2	1.1	0.7	-0.7
2005-06	17.0	-	81.9	4.5	11.6	5.8	8.1	8.8	0.1	-	-37.7	2.0	-38.6	-1.1
2006-07	16.9	-11.5	72.3	5.1	13.4	9.8	16.5	6.0	-0.4	-7.1	-21.1	6.2	-27.4	0.2
2007-08	71.5	-1.2	7.8	8.3	16.4	-7.8	18.0	5.0	1.7	-1.7	-17.8	11.7	-29.4	-0.1
2008-09	77.3	-0.6	1.1	4.2	11.6	5.6	3.4	6.5	-1.1	-1.5	-6.7	11.7	-18.2	-0.2
2009-10	59.7	-0.9	12.8	4.3	12.3	-1.1	6.6	3.1	1.6	-2.4	4.1	0.2	3.8	-
2005-10 (Avg.)	48.5	-2.8	35.2	5.3	13.0	2.5	10.5	5.9	0.4	-2.5	-15.8	6.4	-21.9	-0.2
2010-11	55.0	0.4	23.9	2.0	17.2	1.6	14.2	0.2	-0.6	-4.8	-9.2	0.2	-10.0	0.6
2011-12 (RE)	75.4	3.6	-1.2	2.9	12.3	2.7	5.2	2.3	-3.0	-3.6	3.4	2.7	0.6	0.2
2012-13 (BE)	82.3	5.3	0.6	3.9	10.8	2.9	2.0	-2.0	-0.7	-4.6	-0.5	-	-1.8	1.3

RE: Revised Estimates, BE: Budget Estimates, NSSF: National Small Savings Fund. Avg.: Average.

‘-’: Nil/Negligible/Not Applicable.

* : Pertains to 1999-2000 as it was introduced from that year only. The sum of items for 1995-2000 (Avg.) will not thus be equal to 100.

Note : Same as in Appendix Table 17.

Source: Budget Documents of the state governments.

Appendix Table 19: Composition of Outstanding Liabilities of State Governments
(As at end-March)

Year	Market Loans	Power Bonds	Compen-sation and Other Bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and Other banks	Loans from NCDC	Loans from Other Institutions	Loans from Banks and FIs	Total Internal Debt (2 to 6)+13	Loans and Advances from Centre	State Provident Funds, etc.	Reserve Fund	Deposit and Advances (Net Balances)	Contingency Fund	Total Outstanding Liabilities
1	2	3	4	5	6	7	8	9	10	11	12	13 = sum (7 to 12)	14 = sum (2 to 6)+13	15	16	17	18	19	20 = sum (14 to 19)
1991	156.5	-	0.6	-	10.5	7.2	2.4	2.8	3.0	6.3	3.4	25.1	192.7	735.2	168.6	47.3	127.7	10.0	1,281.5
1992	190.1	-	0.6	-	12.9	7.8	2.7	1.5	6.0	8.1	3.0	29.1	232.7	829.8	197.9	55.2	145.0	9.7	1,470.3
1993	224.8	-	0.7	-	10.7	8.9	2.9	0.2	7.3	8.8	4.0	32.3	268.5	916.3	235.1	67.0	189.1	7.6	1,683.6
1994	261.2	-	0.8	-	13.1	10.4	3.8	-0.9	8.1	8.9	3.9	34.3	309.3	1,011.2	279.7	81.8	190.1	6.6	1,878.7
1995	312.0	-	0.8	-	6.1	11.3	4.2	-0.8	9.4	10.7	5.1	40.0	358.8	1,152.4	328.9	90.1	229.6	4.9	2,164.8
1996	370.9	-	0.8	-	18.9	12.6	5.0	2.9	11.7	11.0	5.2	48.4	439.0	1,292.6	382.2	105.8	266.5	9.3	2,495.3
1997	436.0	-	0.7	-	25.6	14.2	-	8.2	11.8	11.1	5.7	51.1	513.4	1,461.7	441.0	123.5	314.4	5.1	2,859.0
1998	508.5	-	0.8	-	6.3	16.8	-	20.4	14.0	11.1	15.1	77.3	592.9	1,686.6	508.4	145.0	366.1	9.2	3,308.2
1999	614.8	-	0.7	-	48.6	22.0	-	31.5	20.6	12.0	21.8	107.9	771.9	1,990.1	632.6	173.2	423.6	4.5	3,995.8
2000	754.3	-	0.7	-	252.5	31.0	-	43.7	31.8	13.5	51.1	171.1	1,251.8	2,303.3	805.2	197.7	521.9	15.3	5,095.3
2001	867.7	-	0.6	-	563.5	42.2	-	65.0	43.9	14.4	126.7	292.1	1,789.5	2,386.6	936.3	228.7	593.3	7.1	5,941.5
2002	1,040.3	-	0.6	-	902.3	50.9	-	89.7	71.4	16.2	180.8	408.9	2,446.3	2,495.5	1,038.2	273.9	643.2	10.4	6,907.5
2003	1,330.7	-	0.6	-	1,391.9	66.2	-	115.5	79.0	16.1	235.2	512.0	3,260.3	2,491.8	1,136.8	321.9	650.4	3.1	7,864.3
2004	1,799.2	289.8	0.8	-	1,984.5	33.8	10.1	112.9	82.2	30.7	334.1	659.6	4,767.7	1,929.8	1,218.4	422.2	691.2	2.5	9,031.7
2005	2,134.8	298.8	0.8	-	2,822.0	15.0	9.9	82.3	94.9	15.8	356.5	679.2	5,950.6	1,600.5	1,308.3	523.1	752.9	5.3	10,140.7
2006	2,289.2	315.8	0.8	-	3,659.3	4.1	9.9	116.5	96.8	12.0	357.2	718.5	6,987.7	1,570.0	1,408.1	631.2	866.9	13.2	11,477.2
2007	2,427.8	260.5	0.8	-	4,253.1	3.0	9.7	156.2	91.8	11.2	302.5	693.4	7,638.6	1,466.5	1,499.2	787.6	1,010.7	13.2	12,415.8
2008	2,985.1	231.4	0.8	-	4,308.8	2.5	9.3	208.7	93.0	11.8	276.4	714.4	8,243.0	1,451.0	1,619.7	782.6	1,165.9	20.7	13,283.0
2009	4,019.2	216.9	0.8	-	4,319.2	3.7	9.1	274.3	91.0	11.9	283.2	777.8	9,337.6	1,438.7	1,774.3	839.3	1,283.5	28.5	14,702.0
2010	5,157.9	187.8	0.8	-	4,550.2	4.8	8.8	348.1	101.6	13.2	266.0	834.8	10,736.3	1,431.5	2,005.6	943.5	1,345.3	24.3	16,486.5
2011	6,040.9	144.2	0.8	-	4,946.4	14.1	7.8	408.1	59.4	15.6	231.2	87.2	11,963.7	1,441.7	2,282.4	1,031.7	1,536.6	33.7	18,289.8
2012 (RE)	7,401.7	115.4	0.8	-	4,864.2	17.3	7.8	494.9	31.7	17.2	171.3	81.8	13,217.4	1,517.1	2,537.2	1,087.2	1,644.3	34.9	20,038.1
2013 (BE)	9,173.3	86.7	0.8	-	4,877.0	45.0	7.8	600.8	8.6	19.9	89.5	820.9	15,003.6	1,631.1	2,768.7	1,149.8	1,687.7	36.4	22,277.2

RE : Revised Estimates. BE : Budget Estimates.

.. : Not applicable/Not available/negligible.

Note: 1. From 1997 to 2003, Loans from Other Institutions' also includes 'Other Loans' and 'Loans from GIC'. From 2004, Loans from Other Institutions' includes only 'Other Loans'.

2. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh [2010-11, 2011-12 (RE) and 2012-13 (BE)] and Jammu and Kashmir [2011-12 (RE) and 2012-13 (BE)] and Manipur [2010-11 and 2011-12 (RE)] were not available, the same has been included under 'Loans from Other Institutions'.

3. Also see Explanatory Note on Data Sources and Methodology.

Appendix Table 20: Composition of Outstanding Liabilities of State Governments – As Proportion to Total
(As at end-March)

Year	Market Loans	Power Bonds	Compensation and Other Bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and Other banks	Loans from NCDC	Loans from Other Institutions	Loans from Banks and FIs	Total Internal Debt	Loans and Advances from Centre	State Provident Funds, etc.	Reserve Fund	Deposit and Advances (Net Balances)	Contingency Fund
1	2	3	4	5	6	7	8	9	10	11	12	13 = sum (7 to 12)	14 = sum (2 to 6)+13	15	16	17	18	19
1991	12.2	—	—	—	0.8	0.6	0.2	0.2	0.2	0.5	0.3	2.0	15.0	57.4	13.2	3.7	10.0	0.8
1992	12.9	—	—	—	0.9	0.5	0.2	0.1	0.4	0.6	0.2	2.0	15.8	56.4	13.5	3.8	9.9	0.7
1993	13.4	—	—	—	0.6	0.5	0.2	—	0.4	0.5	0.2	1.9	15.9	54.4	14.0	4.0	11.2	0.5
1994	13.9	—	—	—	0.7	0.6	0.2	—	0.4	0.5	0.2	1.8	16.5	53.8	14.9	4.4	10.1	0.4
1995	14.4	—	—	—	0.3	0.5	0.2	—	0.4	0.5	0.2	1.8	16.6	53.2	15.2	4.2	10.6	0.2
1996	14.9	—	—	—	0.8	0.5	0.2	0.1	0.5	0.4	0.2	1.9	17.6	51.8	15.3	4.2	10.7	0.4
1997	15.3	—	—	—	0.9	0.5	—	0.3	0.4	0.4	0.2	1.8	18.0	51.1	15.4	4.3	11.0	0.2
1998	15.4	—	—	—	0.2	0.5	—	0.6	0.4	0.3	0.5	2.3	17.9	51.0	15.4	4.4	11.1	0.3
1999	15.4	—	—	—	1.2	0.6	—	0.8	0.5	0.3	0.5	2.7	19.3	49.8	15.8	4.3	10.6	0.1
2000	14.8	—	—	5.0	1.4	0.6	—	0.9	0.6	0.3	1.0	3.4	24.6	45.2	15.8	3.9	10.2	0.3
2001	14.6	—	—	9.5	1.1	0.7	—	1.1	0.7	0.2	2.1	4.9	30.1	40.2	15.8	3.8	10.0	0.1
2002	15.1	—	—	13.1	1.4	0.7	—	1.3	1.0	0.2	2.6	5.9	35.4	36.1	15.0	4.0	9.3	0.2
2003	16.9	—	—	17.7	0.3	0.8	—	1.5	1.0	0.2	3.0	6.5	41.5	31.7	14.5	4.1	8.3	—
2004	19.9	3.2	—	22.0	0.4	1.0	0.1	1.2	0.9	0.3	3.7	7.3	52.8	21.4	13.5	4.7	7.7	—
2005	21.1	2.9	—	27.8	0.1	1.2	0.1	0.8	0.9	0.2	3.5	6.7	58.7	15.8	12.9	5.2	7.4	0.1
2006	19.9	2.8	—	31.9	—	1.1	0.1	1.0	0.8	0.1	3.1	6.3	60.9	13.7	12.3	5.5	7.6	0.1
2007	19.6	2.1	—	34.3	—	1.0	0.1	1.3	0.7	0.1	2.4	5.6	61.5	11.8	12.1	6.3	8.1	0.1
2008	22.5	1.7	—	32.4	—	0.9	0.1	1.6	0.7	0.1	2.1	5.4	62.1	10.9	12.2	5.9	8.8	0.2
2009	27.3	1.5	—	29.4	—	0.7	0.1	1.9	0.6	0.1	1.9	5.3	63.5	9.8	12.1	5.7	8.7	0.2
2010	31.3	1.1	—	27.6	—	0.6	0.1	2.1	0.6	0.1	1.6	5.1	65.1	8.7	12.2	5.7	8.2	0.1
2011	33.0	0.8	—	27.0	0.1	0.5	—	2.2	0.3	0.1	1.3	4.5	65.4	7.9	12.5	5.6	8.4	0.2
2012	36.9	0.6	—	24.3	0.1	0.5	—	2.5	0.2	0.1	0.9	4.1	66.0	7.6	12.7	5.4	8.2	0.2
2013 (BE)	41.2	0.4	—	21.9	0.2	0.4	—	2.7	—	0.1	0.4	3.7	67.3	7.3	12.4	5.2	7.6	0.2

RE : Revised Estimates. BE : Budget Estimates.

— : Not applicable/Not available/negligible.

Note : Same as in Appendix Table 19.

Appendix Table 21: State Government Market Borrowings

(₹ billion)

Year	Gross Allocation	Repayments	Net Allocation
1	2	3	4
1990-91	25.7	–	25.7
1991-92	33.6	–	33.6
1992-93	38.1	3.3	34.7
1993-94	41.5	5.1	36.4
1994-95	51.2	–	51.2
1995-96	62.7	3.4	59.3
1996-97	65.4	–	65.4
1997-98	77.5	5.6	71.9
1998-99	121.1	14.1	107.0
1999-00	137.1	13.0	124.1
2000-01	133.0	4.2	128.8
2001-02	187.1	14.5	172.6
2002-03*	308.5	17.9	290.6
2003-04*	505.2	41.5	463.8
2004-05*	391.0	51.2	339.8
2005-06	217.3	62.7	154.5
2006-07	266.0	65.5	200.5
2007-08	805.7	115.55#	690.2
2008-09	1,290.8	143.7	1,147.1
2009-10	1,181.9	162.4	1,049.4
2010-11	1,572.0	156.4	1,421.6
2011-12	1,678.6	219.9	1,458.7
2012-13	2,187.1	306.3	1,880.8

'–': Nil.

* : Include additional market borrowings of ₹100.00 billion for 2002-03, ₹266.23 billion for 2003-04 and ₹16,943 billion for 2004-05 under the debt swap scheme.

: Excluding ₹1.56 billion of buy-back of securities by Government of Odisha.

Note: 1. Gross and net allocation from 2008-09 onwards includes additional allocations.

2. Market borrowings of the Union Territory of Puducherry have been included from 2007-08 onwards.

Source : Reserve Bank records.

Statements

Statement 1: Major Fiscal Indicators

(Per cent)

State	Revenue Deficit/Gross Fiscal Deficit			Capital Outlay/Gross Fiscal Deficit			Net Lending/Gross Fiscal Deficit			Non-Developmental Expenditure/Aggregate Disbursement		
	2010-11 (Accounts)	2011-12 (RE)	2012-13 (BE)	2010-11 (Accounts)	2011-12 (RE)	2012-13 (BE)	2010-11 (Accounts)	2011-12 (RE)	2012-13 (BE)	2010-11 (Accounts)	2011-12 (RE)	2012-13 (BE)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	-20.9	-4.4	-22.2	94.2	84.2	99.8	26.6	20.2	22.4	26.7	25.0	23.7
2. Bihar	-159.1	-5.4	-93.6	231.6	97.4	177.2	27.5	8.0	16.5	30.9	28.8	30.8
3. Chhattisgarh	821.5	-56.5	-64.0	-720.8	154.4	155.5	-1.3	2.2	8.5	22.5	18.9	19.2
4. Goa	-116.4	6.6	4.1	215.9	92.9	95.2	0.5	0.5	0.7	27.3	25.4	23.8
5. Gujarat	33.7	-15.0	-20.3	64.2	111.4	115.2	2.7	3.6	5.1	28.1	28.0	28.7
6. Haryana	37.8	33.3	32.3	55.5	61.1	61.4	6.7	5.8	6.6	28.0	26.0	26.7
7. Jharkhand	2.9	-15.0	-159.2	88.3	106.7	236.0	8.8	8.3	23.2	26.9	27.1	24.0
8. Karnataka	-39.0	-24.8	-6.1	125.0	110.6	94.4	14.8	15.0	12.5	20.2	21.4	24.5
9. Kerala	47.5	48.4	32.3	43.5	43.8	61.1	9.3	8.0	6.8	38.1	35.9	34.0
10. Madhya Pradesh	-129.8	-99.5	-63.6	166.9	118.4	108.0	69.8	81.2	55.6	24.7	21.3	24.9
11. Maharashtra	3.1	10.0	-0.7	95.3	88.3	97.3	1.7	1.8	3.4	29.4	28.9	-2.9
12. Odisha	-594.2	-153.1	-50.7	651.5	235.0	148.2	42.7	18.0	2.5	28.2	28.8	31.1
13. Punjab	74.0	58.0	35.0	33.4	41.1	65.2	-7.4	0.9	-0.2	50.8	39.4	37.1
14. Rajasthan	-25.6	-5.8	-10.7	127.3	107.6	112.0	-1.4	-1.6	-1.2	31.5	28.3	26.8
15. Tamil Nadu	16.4	-3.2	-12.0	74.7	98.7	105.2	8.9	4.5	6.8	29.4	26.5	-
16. Uttar Pradesh	-20.3	-42.7	-27.3	117.5	138.9	125.1	2.8	3.8	2.2	36.4	33.3	35.1
17. West Bengal	88.4	79.7	43.8	11.4	17.9	52.0	0.2	2.4	4.2	39.5	36.3	36.5
Total I	3.5	2.1	-12.8	88.0	88.6	103.1	9.0	9.4	9.8	30.7	28.5	29.2
II. Special Category												
1. Arunachal Pradesh	-	-117.2	-727.0	-	216.6	826.7	-26.8	0.6	0.3	24.3	30.8	42.6
2. Assam	-2.7	-6.5	-35.1	100.5	104.5	121.2	2.1	2.1	13.9	30.0	28.1	24.5
3. Himachal Pradesh	29.2	-26.0	-19.3	97.6	105.3	101.6	8.4	20.7	17.6	33.2	33.3	32.6
4. Jammu and Kashmir	-159.2	-81.1	-262.0	256.2	179.2	358.7	3.0	1.8	3.3	32.2	35.7	36.0
5. Manipur	-237.7	-21.8	-340.2	337.3	121.9	439.5	0.5	-0.1	0.7	31.2	32.7	29.5
6. Meghalaya	-72.6	-150.0	-264.6	168.3	232.2	366.1	4.2	17.8	-1.5	28.7	23.7	20.2
7. Mizoram	4.0	-39.5	-236.3	95.4	139.8	334.6	0.6	-0.3	1.7	28.6	26.8	26.8
8. Nagaland	-259.8	-103.8	-283.2	359.2	203.4	383.1	0.6	0.4	-	37.0	37.7	41.4
9. Sikkim	-44.2	-276.9	-501.2	142.6	374.9	599.3	1.6	16.2	1.9	47.6	36.0	36.0
10. Tripura	-324.9	-351.7	-220.1	424.9	449.9	319.4	-	1.8	0.8	36.2	32.9	39.8
11. Uttarakhand	0.7	-8.1	-13.2	100.7	91.9	108.8	-1.4	16.1	5.8	30.6	29.3	26.4
Total II	-79.2	-54.5	-121.1	182.8	148.7	213.2	2.6	6.0	8.3	31.8	31.4	30.8
All States (I+II)	-1.9	-2.9	-19.8	94.1	93.9	110.2	8.6	9.1	9.7	30.8	28.8	29.4
<i>Memo item:</i>												
1. NCT Delhi	1,458.6	-114.8	-294.5	-546.2	132.5	188.4	-812.5	82.3	146.0	25.7	17.2	26.1
2. Puducherry	48.0	40.9	31.8	52.3	59.3	68.3	-0.3	-0.3	-0.1	22.6	27.1	22.4

(Contd...)

Statement 1 : Major Fiscal Indicators (Concl'd.)

State	Interest Payment/ Revenue Expenditure				State's Own Tax Revenue/ Revenue Expenditure				State's Own Non Tax Revenue/ Revenue Expenditure				Gross Transfers/Aggregate Disbursement					
	2010-11 (Accounts)		2011-12 (RE)		2012-13 (BE)		2010-11 (Accounts)		2011-12 (RE)		2012-13 (BE)		2010-11 (Accounts)		2011-12 (RE)		2012-13 (BE)	
	14	15	16	17	18	19	20	21	22	23	24	25	26	27	28	29	30	31
I. Non-Special Category																		
1. Andhra Pradesh	12.3	11.2	10.9	57.5	55.4	58.8	13.6	12.7	12.3	27.2	28.0	27.1						
2. Bihar	11.3	8.5	8.5	25.8	22.7	25.7	2.6	1.9	5.2	68.0	62.3	64.5						
3. Chhattisgarh	6.2	4.9	4.7	46.5	41.0	42.8	19.8	17.7	18.8	42.8	37.9	36.5						
4. Goa	13.6	11.1	10.5	44.7	40.9	45.5	47.4	36.6	35.1	17.0	16.3	14.6						
5. Gujarat	16.8	18.1	17.2	63.3	68.7	70.9	8.6	9.5	9.4	15.7	19.1	18.1						
6. Haryana	11.7	12.1	13.2	59.3	58.3	60.0	12.1	12.5	12.1	16.4	18.9	19.1						
7. Jharkhand	10.7	9.5	8.8	29.5	28.3	31.4	15.5	14.3	14.2	41.5	48.2	53.3						
8. Karnataka	10.4	9.2	9.3	71.2	70.1	64.3	6.2	4.9	4.0	24.9	25.0	28.6						
9. Kerala	16.4	14.1	14.0	62.7	58.7	62.2	5.6	6.1	6.8	18.9	20.3	21.7						
10. Madhya Pradesh	11.2	10.2	9.9	47.6	46.4	44.6	12.7	12.5	11.5	43.0	38.9	44.5						
11. Maharashtra	14.7	13.6	13.6	70.5	67.9	68.3	7.7	7.8	8.0	18.0	20.1	20.9						
12. Odisha	10.4	10.9	10.9	38.1	36.1	37.7	16.3	13.5	12.6	48.6	49.8	45.5						
13. Punjab	16.8	17.1	16.2	51.2	55.5	57.9	16.2	10.3	12.8	15.2	17.1	18.6						
14. Rajasthan	16.4	14.2	13.4	46.3	43.5	43.1	14.0	15.6	14.4	35.8	34.8	37.3						
15. Tamil Nadu	10.9	10.3	10.6	65.5	70.5	72.8	6.4	6.5	6.1	21.1	19.4	19.7						
16. Uttar Pradesh	13.2	11.5	10.9	38.4	39.2	40.6	10.4	10.5	9.3	43.9	45.2	44.2						
17. West Bengal	21.4	21.1	21.6	32.7	32.6	37.3	3.7	3.8	3.9	33.0	36.1	42.9						
Total I	13.7	12.6	12.4	52.5	51.7	53.2	9.9	9.4	9.3	30.8	31.8	32.8						
II. Special Category																		
1. Arunachal Pradesh	10.7	6.5	8.0	5.7	5.2	6.8	14.2	7.7	10.0	83.8	70.5	80.9						
2. Assam	8.3	6.5	5.8	25.8	22.4	22.1	10.3	8.3	9.6	56.7	59.6	61.0						
3. Himachal Pradesh	14.7	14.8	14.1	27.5	30.6	31.7	12.8	13.1	12.5	45.9	48.4	46.1						
4. Jammu and Kashmir	12.4	11.3	10.8	18.9	21.3	22.0	5.9	8.2	8.6	65.1	63.1	68.3						
5. Manipur	8.9	7.0	6.7	6.5	5.5	5.3	6.4	5.2	6.3	80.2	69.1	83.9						
6. Meghalaya	6.4	5.9	5.6	14.2	11.8	12.1	7.5	7.9	7.9	71.0	74.5	77.1						
7. Mizoram	7.4	6.9	5.8	3.8	4.6	4.6	4.3	6.1	5.5	74.9	75.4	84.7						
8. Nagaland	9.4	8.5	9.4	5.4	5.2	5.6	4.4	3.3	3.9	82.3	78.7	82.0						
9. Sikkim	6.4	5.0	5.6	9.6	7.1	9.9	39.1	33.6	28.7	47.4	61.7	67.1						
10. Tripura	10.3	9.9	9.7	14.3	15.6	15.2	3.0	3.2	3.0	78.5	77.4	75.1						
11. Uttarakhand	12.7	12.5	12.9	37.9	39.0	38.0	5.8	7.3	7.7	46.9	43.6	42.7						
Total II	10.7	9.4	9.1	21.3	21.1	21.5	9.2	8.8	9.2	61.6	61.1	63.6						
All States (I+II)	13.4	12.3	12.1	49.4	48.6	50.1	9.8	9.4	9.3	33.9	34.9	35.9						
<i>Memo item:</i>																		
1. NCT Delhi	17.9	15.3	14.5	114.6	105.6	115.2	29.1	3.4	3.2	17.1	7.0	5.8						
2. Puducherry	9.4	11.7	8.6	42.3	52.9	47.5	21.0	4.1	2.5	28.0	31.7	40.9						

RE : Revised Estimates. BE : Budget Estimates.

'-' : Nil/Negligible/Not applicable

Note: 1. Negative (-) sign indicates surplus in deficit indicators.

2. Figures for Jharkhand for the year 2010-11 (Accounts) relate to Revised Estimates.

Source: Budget Documents of the State Governments, State Finance Accounts, CAG for 2010-11 in respect of Jammu and Kashmir.

Statement 2: Revenue Deficit/Surplus

(₹ billion)

State	2010-11 (Accounts)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	Revenue Receipts	Revenue Expenditure	Revenue Surplus (-)/ Deficit (+)	Revenue Receipts	Revenue Expenditure	Revenue Surplus (-)/ Deficit (+)	Revenue Receipts	Revenue Expenditure	Revenue Surplus (-)/ Deficit (+)
	2	3	4=3-2	5	6	7=6-5	8	9	10=9-8
I. Non-Special Category									
1. Andhra Pradesh	810.0	785.3	-24.6	971.9	964.1	-7.8	1,167.9	1,123.4	-44.4
2. Bihar	445.3	382.2	-63.2	561.4	554.4	-6.9	680.5	609.6	-70.9
3. Chhattisgarh	227.2	193.6	-33.6	277.1	255.7	-21.4	313.8	284.2	-29.6
4. Goa	54.4	47.8	-6.6	60.5	61.7	1.2	70.3	71.2	0.8
5. Gujarat	523.6	574.4	50.8	622.9	603.7	-19.2	759.0	722.9	-36.2
6. Haryana	255.6	283.1	27.5	334.9	360.5	25.6	373.3	397.8	24.6
7. Jharkhand	201.0	202.4	1.4	257.9	252.0	-6.0	324.3	278.0	-46.3
8. Karnataka	582.1	540.3	-41.7	684.0	652.5	-31.4	814.6	805.3	-9.3
9. Kerala	309.9	346.6	36.7	395.9	450.6	54.7	481.4	516.1	34.6
10. Madhya Pradesh	518.5	450.1	-68.4	635.4	557.4	-77.9	699.1	635.4	-63.7
11. Maharashtra	1,058.7	1,064.6	5.9	1,253.1	1,273.7	20.6	1,367.1	1,365.6	-1.5
12. Odisha	332.8	293.7	-39.1	402.2	370.7	-31.5	438.4	414.3	-24.1
13. Punjab	276.1	329.0	52.9	310.2	366.0	55.8	380.4	411.7	31.2
14. Rajasthan	459.3	448.7	-10.5	561.2	556.8	-4.4	631.5	622.2	-9.3
15. Tamil Nadu	701.9	729.2	27.3	855.5	850.2	-5.4	1,005.9	982.1	-23.8
16. Uttar Pradesh	1,111.8	1,076.8	-35.1	1,376.2	1,296.5	-79.8	1,588.5	1,529.6	-58.8
17. West Bengal	472.6	645.4	172.7	591.4	764.2	172.7	767.4	837.2	69.8
II. Special Category									
1. Arunachal Pradesh	54.2	37.4	-16.8	66.5	48.0	-18.5	65.2	42.0	-23.2
2. Assam	230.0	229.5	-0.5	328.5	325.5	-3.0	376.6	363.0	-13.6
3. Himachal Pradesh	127.1	132.5	5.4	144.2	139.7	-4.6	163.4	159.7	-3.7
4. Jammu and Kashmir	222.3	184.7	-37.7	255.6	224.9	-30.6	299.5	245.9	-53.6
5. Manipur	54.3	40.8	-13.5	59.1	55.5	-3.6	77.5	61.4	-16.1
6. Meghalaya	42.6	40.1	-2.5	56.0	49.7	-6.3	69.8	59.6	-10.1
7. Mizoram	33.7	34.0	0.3	41.3	39.3	-1.9	48.0	41.7	-6.3
8. Nagaland	50.0	41.9	-8.1	58.5	51.2	-7.3	65.2	52.3	-12.9
9. Sikkim	30.5	29.1	-1.4	43.8	35.6	-8.3	47.9	35.7	-12.2
10. Tripura	51.7	43.6	-8.1	64.0	50.3	-13.7	71.6	59.0	-12.7
11. Uttarakhand	116.1	116.2	0.1	145.4	143.2	-2.2	161.6	157.2	-4.4
All States (I+II)	9,353.5	9,323.0	-30.5	11,414.7	11,353.8	-60.9	13,309.8	12,884.1	-425.7
<i>Memo item:</i>									
1. NCT Delhi	250.2	143.8	-106.4	227.1	190.7	-36.5	288.0	227.0	-61.1
2. Puducherry	32.0	35.4	3.4	30.5	33.3	2.7	46.0	48.4	2.4

Note: Figures for Jharkhand for the year 2010-11 (Accounts) relate to Revised Estimates.

Source: Budget Documents of the State Governments, State Finance Accounts, CAG for 2010-11 in respect of Jammu and Kashmir.

Statement 3: Conventional Deficit/Surplus

State	2010-11 (Accounts)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	Aggregate Receipts	Aggregate Expenditure	Conventional Surplus (-)/ Deficit(+)	Aggregate Receipts	Aggregate Expenditure	Conventional Surplus (-)/ Deficit(+)	Aggregate Receipts	Aggregate Expenditure	Conventional Surplus (-)/ Deficit(+)
1	2	3	4	5	6	7	8	9	10
I. Non-Special Category									
1. Andhra Pradesh	1,026.3	1,006.4	-20.0	1,219.1	1,218.6	-0.5	1,447.7	1,443.5	-4.1
2. Bihar	507.6	507.0	-0.6	653.7	719.7	66.0	774.7	786.9	12.1
3. Chhattisgarh	246.6	235.6	-10.9	329.6	336.1	6.5	383.0	386.4	3.4
4. Goa	65.8	62.3	-3.5	73.3	81.6	8.3	86.1	94.0	7.9
5. Gujarat	745.1	716.1	-29.0	828.6	801.1	-27.5	1,011.1	1,003.8	-7.3
6. Haryana	343.7	344.3	0.6	436.7	432.4	-4.2	485.0	476.7	-8.3
7. Jharkhand	240.6	265.0	24.4	350.6	312.4	-38.1	380.7	370.1	-10.5
8. Karnataka	693.7	719.3	25.7	828.2	843.3	15.1	1,008.6	1,007.4	-1.2
9. Kerala	410.5	407.7	-2.9	533.4	538.2	4.8	619.0	616.3	-2.7
10. Madhya Pradesh	630.4	600.6	-29.9	818.7	833.4	14.7	819.3	835.1	15.8
11. Maharashtra	1,338.3	1,301.6	-36.8	1,589.5	1,528.4	-61.1	1,696.2	1,698.1	1.9
12. Odisha	367.7	360.5	-7.2	437.0	447.9	10.8	504.9	520.3	15.4
13. Punjab	360.8	370.6	9.8	426.1	427.4	1.3	506.8	499.1	-7.7
14. Rajasthan	572.8	537.0	-35.8	686.0	685.3	-0.7	770.7	766.8	-4.0
15. Tamil Nadu	868.3	908.8	40.5	1,076.5	1,097.6	21.1	1,265.4	1,256.0	-9.4
16. Uttar Pradesh	1,414.9	1,345.9	-69.0	1,633.4	1,641.2	7.9	1,880.4	1,893.6	13.2
17. West Bengal	718.2	729.6	11.4	872.9	879.8	6.9	1,024.2	1,001.7	-22.5
II. Special Category									
1. Arunachal Pradesh	58.2	55.8	-2.4	77.2	85.5	8.2	77.1	71.9	-5.2
2. Assam	249.5	259.5	10.0	369.1	385.1	16.1	423.1	431.0	7.9
3. Himachal Pradesh	165.4	161.3	-4.1	172.0	173.1	1.2	203.2	202.4	-0.8
4. Jammu and Kashmir	256.0	255.7	-0.3	310.8	305.1	-5.6	338.2	333.1	-5.1
5. Manipur	60.8	61.1	0.4	65.3	77.0	11.6	83.3	84.0	0.7
6. Meghalaya	44.7	47.7	3.0	63.2	62.2	-0.9	77.5	75.6	-1.9
7. Mizoram	47.1	41.4	-5.7	47.4	49.5	2.1	53.5	51.8	-1.8
8. Nagaland	55.4	55.8	0.4	62.9	68.8	5.9	73.5	73.6	0.1
9. Sikkim	31.3	34.4	3.1	46.7	47.7	1.1	51.1	51.1	—
10. Tripura	59.2	56.2	-3.0	70.5	70.5	—	79.7	81.2	1.5
11. Uttarakhand	156.8	140.1	-16.7	181.2	181.7	0.5	208.9	211.3	2.4
All States	11,735.7	11,587.3	-148.4	14,259.4	14,330.8	71.4	16,333.0	16,322.9	-10.1
<i>Memo item:</i>									
1. NCT Delhi	298.5	255.2	-43.3	240.6	277.7	37.1	295.3	334.4	39.0
2. Puducherry	36.6	40.6	4.0	39.8	38.8	-1.0	54.8	55.2	0.4

Note : Figures for Jharkhand for the year 2010-11 (Accounts) relate to Revised Estimates.

Source: Budget Documents of the State Governments, State Finance Accounts, CAG for 2010-11 in respect of Jammu and Kashmir.

Statement 4: Gross Fiscal Deficit/Surplus

(₹ billion)

State	2010-11 (Accounts)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	Receipts	Expenditure	Surplus(-)/ Deficit(+)	Receipts	Expenditure	Surplus(-)/ Deficit(+)	Receipts	Expenditure	Surplus(-)/ Deficit(+)
1	2	3	4=3-2	5	6	7=6-5	8	9	10=9-8
I. Non-Special Category									
1. Andhra Pradesh	810.0	928.0	118.0	971.9	1,149.8	177.8	1,167.9	1,368.0	200.1
2. Bihar	445.3	485.0	39.7	561.4	690.2	128.9	680.5	756.2	75.7
3. Chhattisgarh	227.2	223.1	-4.1	277.1	314.9	37.9	313.8	360.0	46.2
4. Goa	54.4	60.1	5.7	60.5	78.8	18.3	70.3	90.5	20.2
5. Gujarat	524.5	675.3	150.7	622.9	750.6	127.7	759.0	937.3	178.3
6. Haryana	255.7	328.3	72.6	335.1	411.9	76.8	373.5	449.4	76.0
7. Jharkhand	201.0	249.4	48.4	257.9	297.7	39.8	324.3	353.3	29.1
8. Karnataka	582.8	689.7	106.9	685.0	811.7	126.7	815.9	969.0	153.1
9. Kerala	310.2	387.5	77.3	396.1	509.1	113.0	481.6	588.9	107.3
10. Madhya Pradesh	522.2	574.9	52.7	635.5	713.8	78.3	699.1	799.3	100.2
11. Maharashtra	1,058.9	1,247.4	188.6	1,253.1	1,459.9	206.8	1,367.1	1,597.8	230.7
12. Odisha	332.8	339.3	6.6	402.2	422.8	20.6	438.4	485.9	47.5
13. Punjab	276.1	347.5	71.4	310.2	406.5	96.3	380.4	469.7	89.2
14. Rajasthan	459.4	500.7	41.3	561.3	638.2	76.9	631.5	718.1	86.5
15. Tamil Nadu	701.9	868.3	166.5	855.5	1,021.5	166.0	1,005.9	1,204.2	198.3
16. Uttar Pradesh	1,111.8	1,284.3	172.5	1,376.2	1,563.1	186.9	1,588.5	1,804.2	215.7
17. West Bengal	472.6	668.0	195.3	591.4	808.3	216.8	767.4	926.6	159.2
II. Special Category									
1. Arunachal Pradesh	54.2	54.1	-0.1	66.5	82.3	15.8	65.2	68.4	3.2
2. Assam	230.0	250.0	19.9	328.5	373.7	45.2	376.6	415.5	38.9
3. Himachal Pradesh	133.6	151.9	18.3	144.2	161.9	17.6	163.4	182.8	19.4
4. Jammu and Kashmir	222.3	246.0	23.7	255.6	293.4	37.8	299.5	319.9	20.4
5. Manipur	54.3	60.0	5.7	59.1	75.6	16.5	77.5	82.2	4.7
6. Meghalaya	42.6	46.0	3.4	56.0	60.2	4.2	69.8	73.6	3.8
7. Mizoram	33.7	40.2	6.5	41.3	46.2	4.9	48.0	50.6	2.7
8. Nagaland	50.0	53.1	3.1	58.5	65.5	7.0	65.2	69.8	4.6
9. Sikkim	30.5	33.6	3.2	44.3	47.3	3.0	47.9	50.4	2.4
10. Tripura	51.7	54.2	2.5	64.0	67.9	3.9	71.6	77.4	5.8
11. Uttarakhand	116.1	134.5	18.4	145.4	172.9	27.5	162.1	195.7	33.6
All States	9,365.9	10,980.5	1,614.6	11,416.7	13,495.5	2,078.8	13,312.0	15,464.7	2,152.7
<i>Memo item:</i>									
1. NCT Delhi	250.2	242.9	-7.3	227.1	258.9	31.8	288.0	314.1	26.0
2. Puducherry	32.0	39.1	7.1	30.5	37.2	6.7	46.0	53.4	7.4

Note: 1. Figures for Jharkhand for the year 2010-11 (Accounts) relate to Revised Estimates.

2. GFD Receipts includes revenue receipts and miscellaneous capital receipts.

3. GFD Expenditure includes revenue expenditure, capital outlay and loans and advances net of recoveries.

Source: Budget Documents of the State Governments, State Finance Accounts, CAG for 2010-11 in respect of Jammu and Kashmir.

Statement 5: Decomposition of Gross Fiscal Deficit

(₹ billion)

State	2010-11 (Accounts)					2011-12 (Revised Estimates)					2012-13 (Budget Estimates)				
	Revenue Deficit	Capital Outlay	Net Lending	Non-debt Capital Receipts	Gross Fiscal Deficit	Revenue Deficit	Capital Outlay	Net Lending	Non-debt Capital Receipts	Gross Fiscal Deficit	Revenue Deficit	Capital Outlay	Net Lending	Non-debt Capital Receipts	Gross Fiscal Deficit
	2	3	4	5	6 = (2+3+4-5)	7	8	9	10	11 = (7+8+9-10)	12	13	14	15	16 = (12+13+14-15)
I. Non-Special Category															
1. Andhra Pradesh	-24.6	111.2	31.4	-	118.0	-7.8	149.7	36.0	-	177.8	-44.4	199.7	44.8	-	200.1
2. Bihar	-63.2	92.0	10.9	-	39.7	-6.9	125.5	10.3	-	128.9	-70.9	134.1	12.5	-	75.7
3. Chhattisgarh	-33.6	29.5	0.1	-	-4.1	-21.4	58.4	0.8	-	37.9	-29.6	71.9	3.9	-	46.2
4. Goa	-6.6	12.2	-	-	5.7	1.2	17.0	0.1	-	18.3	0.8	19.2	0.1	-	20.2
5. Gujarat	50.8	96.8	4.0	0.9	150.7	-19.2	142.3	4.6	-	127.7	-36.2	205.3	9.1	-	178.3
6. Haryana	27.5	40.3	4.9	0.1	72.6	25.6	47.0	4.4	0.2	76.8	24.6	46.6	5.0	0.2	76.0
7. Jharkhand	1.4	42.7	4.3	-	48.4	-6.0	42.4	3.3	-	39.8	-46.3	68.6	6.7	-	29.1
8. Karnataka	-41.7	133.6	15.8	0.7	106.9	-31.4	140.2	19.0	1.0	126.7	-9.3	144.6	19.1	1.3	153.1
9. Kerala	36.7	33.6	7.2	0.2	77.3	54.7	49.5	9.0	0.2	113.0	34.6	65.5	7.3	0.2	107.3
10. Madhya Pradesh	-68.4	88.0	36.8	3.7	52.7	-77.9	92.7	63.6	0.1	78.0	-63.7	108.2	55.7	-	100.2
11. Maharashtra	5.9	179.6	3.2	0.2	188.6	20.6	182.5	3.7	-	206.8	-1.5	224.4	7.7	-	230.7
12. Odisha	-39.1	42.9	2.8	-	6.6	-31.5	48.4	3.7	-	20.6	-24.1	70.4	1.2	-	47.5
13. Punjab	52.9	23.8	-5.3	-	71.4	55.8	39.6	0.9	-	96.3	31.2	58.2	-0.1	-	89.2
14. Rajasthan	-10.5	52.5	-0.6	0.1	41.3	-4.4	82.7	-1.2	0.1	76.9	-9.3	96.9	-1.0	0.1	86.5
15. Tamil Nadu	27.3	124.4	14.8	-	166.5	-5.4	163.9	7.4	-	166.0	-23.8	208.6	13.5	-	198.3
16. Uttar Pradesh	-35.1	202.7	4.8	-	172.5	-79.8	259.6	7.0	-	186.9	-58.8	269.8	4.8	-	215.7
17. West Bengal	172.7	22.3	0.4	-	195.3	172.7	38.9	5.2	-	216.8	69.8	82.8	6.6	-	159.2
II. Special Category															
1. Arunachal Pradesh	-16.8	16.7	-	-	-0.1	-18.5	34.2	0.1	-	15.8	-23.2	26.4	-	-	3.2
2. Assam	-0.5	20.0	0.4	-	19.9	-3.0	47.2	0.9	-	45.2	-13.6	47.1	5.4	-	38.9
3. Himachal Pradesh	5.4	17.9	1.5	6.5	18.3	-4.6	18.6	3.6	-	17.6	-3.7	19.7	3.4	-	19.4
4. Jammu and Kashmir	-37.7	60.6	0.7	-	23.7	-30.6	67.7	0.7	-	37.8	-53.6	73.3	0.7	-	20.4
5. Manipur	-13.5	19.2	-	-	5.7	-3.6	20.2	-	-	16.5	-16.1	20.8	-	-	4.7
6. Meghalaya	-2.5	5.7	0.1	-	3.4	-6.3	9.7	0.7	-	4.2	-10.1	14.0	-0.1	-	3.8
7. Mizoram	0.3	6.2	-	-	6.5	-1.9	6.9	-	-	4.9	-6.3	8.9	-	-	2.7
8. Nagaland	-8.1	11.2	-	-	3.1	-7.3	14.2	-	-	7.0	-12.9	17.5	-	-	4.6
9. Sikkim	-1.4	4.5	-	-	3.2	-8.3	11.2	0.5	0.4	3.0	-12.2	14.6	-	-	2.4
10. Tripura	-8.1	10.6	-	-	2.5	-13.7	17.6	0.1	-	3.9	-12.7	18.4	-	-	5.8
11. Uttarakhand	0.1	18.5	-0.3	-	18.4	-2.2	25.2	4.4	-	27.5	-4.4	36.5	2.0	0.5	33.6
All States	-30.5	1,519.3	138.2	12.4	1,614.6	-60.9	1,952.8	188.9	2.0	2,078.8	-425.7	2,372.1	208.5	2.2	2,152.7
<i>Memo item:</i>															
1. NCT Delhi	-106.4	39.8	59.3	-	-7.3	-36.5	42.1	26.2	-	31.8	-61.1	49.1	38.0	-	26.0
2. Puducherry	3.4	3.7	-	-	7.1	2.7	4.0	-	-	6.7	2.4	5.1	-	-	7.4

-': Nil/Negligible.

Note: 1. Negative (-) sign indicates surplus in deficit indicators.

2. Figures for Jharkhand for the year 2010-11 (Accounts) relate to Revised Estimates.

Source: Budget Documents of the State Governments, State Finance Accounts, CAG for 2010-11 in respect of Jammu and Kashmir.

Statement 6: Financing of Gross Fiscal Deficit – 2010-11 (Accounts)

(₹ billion)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	State Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	103.6	6.9	22.5	-2.2	16.0	9.4	17.0	0.6	-13.5	-22.4	-20.0	118.0
2. Bihar	17.1	3.2	15.3	4.9	2.5	0.2	0.5	-2.2	0.8	-2.1	-0.6	39.7
3. Chhattisgarh	-2.4	0.7	3.7	-0.5	3.3	-0.3	3.6	-1.1	0.3	-0.5	-10.9	-4.1
4. Goa	2.1	-	2.3	0.9	1.5	0.5	1.7	-	-	-	-3.5	5.7
5. Gujarat	104.4	-4.6	26.3	8.6	7.0	4.4	25.3	13.1	0.8	-5.6	-29.0	150.7
6. Haryana	41.6	1.8	9.3	4.6	7.5	0.1	3.2	-0.6	3.1	1.4	0.6	72.6
7. Jharkhand	8.0	-1.5	3.8	4.9	2.4	-0.6	9.7	-0.5	-0.1	-2.0	24.4	48.4
8. Karnataka	10.4	6.1	18.4	4.2	16.1	9.1	20.4	-2.9	-0.3	-0.2	25.7	106.9
9. Kerala	47.7	0.5	0.4	5.0	24.9	0.2	4.7	-2.0	0.3	-1.6	-2.9	77.3
10. Madhya Pradesh	32.6	5.8	15.8	-0.5	7.7	2.8	16.8	0.9	5.2	-4.4	-29.9	52.7
11. Maharashtra	105.9	3.4	51.5	9.6	20.2	-1.3	62.6	-11.0	-4.8	-10.8	-36.8	188.6
12. Odisha	-6.2	-6.4	10.2	5.4	12.2	0.2	1.5	-0.2	-	-2.9	-7.2	6.6
13. Punjab	45.3	0.1	6.9	-4.9	11.7	0.1	6.4	-2.6	-0.2	-1.2	9.8	71.4
14. Rajasthan	48.4	-0.9	-5.5	5.4	28.4	-6.3	8.8	-0.5	-	-0.7	-35.8	41.3
15. Tamil Nadu	87.0	10.4	15.4	1.8	12.7	-14.2	14.3	0.2	1.3	-3.0	40.5	166.5
16. Uttar Pradesh	100.7	-9.4	54.1	1.8	48.7	23.4	18.4	7.6	3.7	-7.6	-69.0	172.5
17. West Bengal	84.5	5.2	93.2	0.1	11.3	-2.5	8.7	-4.4	-2.6	-9.4	11.4	195.3
II. Special Category												
1. Arunachal Pradesh	-	-0.3	0.9	0.5	0.8	-	2.2	-2.0	0.1	0.1	-2.4	-0.1
2. Assam	3.0	-1.1	8.6	0.7	5.4	1.4	-10.2	1.8	0.3	-	10.0	19.9
3. Himachal Pradesh	3.9	-0.2	6.5	1.4	8.9	-0.6	3.3	1.4	0.5	-2.6	-4.1	18.3
4. Jammu and Kashmir	31.2	-1.0	14.5	-23.0	12.0	-	0.6	1.7	-3.1	-9.0	-0.3	23.7
5. Manipur	2.6	-0.5	-	0.3	0.4	-0.1	3.9	0.1	-0.8	-0.6	0.4	5.7
6. Meghalaya	1.2	-0.2	0.9	0.4	0.8	-	-0.1	-0.3	-	-2.2	3.0	3.4
7. Mizoram	2.5	-0.2	0.4	0.1	2.8	-	3.3	3.8	-0.4	-0.1	-5.7	6.5
8. Nagaland	2.3	-0.2	0.2	-	0.9	-	0.8	-	-1.0	-0.2	0.4	3.1
9. Sikkim	-0.3	-0.2	-	-0.1	1.0	-	0.2	-1.0	-0.3	0.9	3.1	3.2
10. Tripura	1.9	-0.3	1.4	0.6	2.1	-	0.6	-0.3	-0.3	-0.1	-3.0	2.5
11. Uttarakhand	8.9	0.2	9.2	1.8	8.7	0.3	0.5	3.3	2.4	-0.1	-16.7	18.4
All States	887.8	7.1	386.3	32.0	278.1	26.1	228.6	2.8	-8.9	-76.8	-148.5	1,614.6
<i>Memo item:</i>												
1. NCT Delhi	-	-	36.0	-	-	-	-	-	-	-	-43.3	-7.3
2. Puducherry	-	0.6	-0.3	-	0.4	-0.1	-0.4	-3.9	-	6.8	4.0	7.1

'-' : Nil/Negligible.

Note: (1) Same as in Appendix Table 17.

(2) 'Others' include Loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

Source: Budget Documents of the State Governments, State Finance Accounts, CAG for 2010-11 in respect of Jammu and Kashmir.

Statement 7: Financing of Gross Fiscal Deficit – 2010-11 (Accounts)
(As per cent to Total)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	State Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)
	2	3	4	5	6	7	8	9	10	11	12
I. Non-Special Category											
1. Andhra Pradesh	87.8	5.8	19.0	-1.9	13.6	8.0	14.4	0.5	-11.4	-19.0	-16.9
2. Bihar	43.0	8.0	38.6	12.4	6.4	0.6	1.3	-5.6	2.0	-5.3	-1.5
3. Chhattisgarh	57.4	-16.5	-91.2	12.7	-80.3	6.9	-86.8	27.6	-8.2	12.0	266.5
4. Goa	37.4	0.2	40.8	16.3	27.4	8.5	30.2	-0.1	0.8	0.3	-61.7
5. Gujarat	69.3	-3.1	17.4	5.7	4.7	2.9	16.8	8.7	0.5	-3.7	-19.2
6. Haryana	57.3	2.5	12.9	6.3	10.3	0.1	4.4	-0.8	4.2	1.9	0.9
7. Jharkhand	16.5	-3.1	7.8	10.1	5.0	-1.2	20.0	-1.1	-0.3	-4.2	50.5
8. Karnataka	9.7	5.7	17.2	4.0	15.0	8.5	19.1	-2.8	-0.3	-0.2	24.0
9. Kerala	61.7	0.7	0.5	6.5	32.2	0.3	6.1	-2.6	0.3	-2.1	-3.7
10. Madhya Pradesh	61.8	10.9	30.0	-0.9	14.7	5.2	31.8	1.6	9.8	-8.4	-56.7
11. Maharashtra	56.1	1.8	27.3	5.1	10.7	-0.7	33.2	-5.8	-2.6	-5.7	-19.5
12. Odisha	-94.7	-96.7	155.6	81.7	185.9	2.6	23.4	-2.7	-0.6	-44.6	-109.8
13. Punjab	63.4	0.1	9.7	-6.9	16.4	0.2	9.0	-3.6	-0.3	-1.7	13.7
14. Rajasthan	117.2	-2.3	-13.4	13.0	68.9	-15.4	21.4	0.1	-	-1.6	-86.8
15. Tamil Nadu	52.3	6.2	9.3	1.1	7.6	-8.5	8.6	0.1	0.8	-1.8	24.3
16. Uttar Pradesh	58.4	-5.4	31.4	1.0	28.2	13.6	10.7	4.4	2.1	-4.4	-40.0
17. West Bengal	43.2	2.7	47.7	0.1	5.8	-1.3	4.5	-2.3	-1.4	-4.8	5.8
II. Special Category											
1. Arunachal Pradesh	-	299.0	-1,056.7	-580.2	-839.3	-	-2,429.8	2,208.8	-109.3	-118.5	2,726.0
2. Assam	15.1	-5.4	43.2	3.6	27.1	6.8	-51.1	9.2	1.4	-0.1	50.2
3. Himachal Pradesh	21.2	-1.3	35.5	7.5	48.5	-3.3	18.2	7.5	2.6	-13.9	-22.4
4. Jammu and Kashmir	131.6	-4.1	61.2	-97.1	50.8	0.1	2.5	7.1	-16.8	5.0	-1.4
5. Manipur	45.4	-8.0	0.1	5.2	7.3	-1.2	68.0	0.9	-14.3	-10.5	7.0
6. Meghalaya	35.1	-5.6	26.3	11.6	24.7	-1.2	-3.0	-8.6	-1.3	-65.9	87.8
7. Mizoram	38.8	-3.1	5.6	2.2	42.8	-0.7	51.1	59.2	-5.6	-1.4	-88.9
8. Nagaland	73.0	-7.3	5.5	0.1	28.3	-	25.7	1.1	-32.8	-6.7	13.0
9. Sikkim	-9.8	-5.4	-1.5	-4.3	31.1	-1.0	6.3	-30.9	-8.9	27.9	96.5
10. Tripura	77.2	-11.5	54.4	23.3	83.1	-0.3	22.9	-13.2	-13.5	-2.8	-119.6
11. Uttarakhand	48.3	0.9	50.0	9.9	47.2	1.5	2.5	18.0	12.9	-0.7	-90.5
All States	55.0	0.4	23.9	2.0	17.2	1.6	14.2	0.2	-0.6	-4.8	-9.2
<i>Memo item:</i>											
1. NCT Delhi	-	-	-492.9	-	-	-	-	-	-	-	592.9
2. Puducherry	-	8.4	-4.2	-	5.9	-0.9	-5.7	-54.8	-	95.4	56.0

'-' : Nil/Negligible.

Note: (1) Same as in Appendix Table 17.

(2) 'Others' include Loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

(3) The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

Source: Budget Documents of the State Governments, State Finance Accounts, CAG for 2010-11 in respect of Jammu and Kashmir.

Statement 8: Financing of Gross Fiscal Deficit – 2011-12 (RE)

(₹ billion)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	State Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	174.7	16.3	-10.0	0.3	11.6	-4.0	3.0	-	-	-13.6	-0.5	177.8
2. Bihar	22.0	19.1	15.9	6.7	0.7	-	0.5	-	-	-2.1	66.0	128.9
3. Chhattisgarh	22.3	-0.8	3.0	1.5	3.4	1.6	0.8	-	-	-0.5	6.5	37.9
4. Goa	4.0	0.3	-	0.3	1.6	0.5	1.8	1.5	-	-0.2	8.3	18.3
5. Gujarat	150.8	-3.9	-14.3	12.3	6.6	0.5	11.0	-	-	-7.8	-27.5	127.7
6. Haryana	65.9	1.1	0.3	-9.1	9.4	-	13.1	-0.6	1.1	-0.2	-4.2	76.8
7. Jharkhand	23.6	-1.4	7.9	5.2	30.0	3.8	4.4	-1.3	-0.2	6.0	-38.1	39.8
8. Karnataka	62.1	10.4	-8.4	3.8	15.9	-9.9	-	37.9	-	-0.1	15.1	126.7
9. Kerala	79.2	2.4	-4.8	5.0	25.5	-0.4	3.5	-1.4	0.4	-1.2	4.8	113.0
10. Madhya Pradesh	54.0	12.6	8.8	2.2	5.5	-0.2	1.7	-15.6	-1.2	-4.4	14.7	78.3
11. Maharashtra	197.5	12.9	-11.7	5.6	30.4	-3.8	46.2	-1.8	0.5	-7.8	-61.1	206.8
12. Odisha	-9.4	0.1	2.2	7.6	8.0	0.1	0.9	0.6	1.6	-2.0	10.8	20.6
13. Punjab	86.8	1.4	-9.1	-5.4	14.0	4.0	3.7	0.9	-	-1.2	1.3	96.3
14. Rajasthan	31.0	1.7	-11.4	6.1	25.1	3.7	21.8	-	0.1	-0.5	-0.7	76.9
15. Tamil Nadu	131.1	5.4	-10.2	3.7	11.3	-3.7	7.7	1.1	-0.2	-1.2	21.1	166.0
16. Uttar Pradesh	158.4	-3.1	6.7	-1.0	23.2	56.7	-10.2	18.4	-63.0	-7.1	7.9	186.9
17. West Bengal	210.3	0.3	3.5	-	3.1	-	10.9	-	-	-18.1	6.9	216.8
II. Special Category												
1. Arunachal Pradesh	0.3	-0.3	0.9	1.5	0.4	0.2	-0.2	6.6	-0.5	-1.5	8.2	15.8
2. Assam	28.5	-0.1	-0.9	2.1	5.9	2.8	-10.4	0.9	0.3	-	16.1	45.2
3. Himachal Pradesh	11.0	-	1.3	0.9	6.0	-	-	-	-	-2.7	1.2	17.6
4. Jammu and Kashmir	34.5	2.3	1.3	6.5	8.8	3.5	-3.5	0.4	-	-10.3	-5.6	37.8
5. Manipur	3.6	-0.5	-	0.5	0.8	-	1.2	0.1	-	-0.8	11.6	16.5
6. Meghalaya	2.7	-0.1	1.0	0.6	1.2	-	0.1	0.1	-0.3	-0.2	-0.9	4.2
7. Mizoram	2.5	-	-	0.4	0.8	0.2	-	-	0.2	-1.3	2.1	4.9
8. Nagaland	4.6	-0.3	0.1	0.2	-	-	-3.3	-	-	-0.2	5.9	7.0
9. Sikkim	0.7	0.1	0.3	0.1	0.7	-	0.1	-	-	-0.1	1.1	3.0
10. Tripura	4.3	-0.5	-0.6	0.6	0.2	-	-	-	-	-0.1	-	3.9
11. Uttarakhand	10.0	-0.2	3.2	2.5	4.8	-	2.9	0.6	-1.4	4.5	0.5	27.5
All States	1,567.1	75.4	-25.2	60.7	254.8	55.5	107.7	48.4	-62.6	-74.5	71.4	2,078.8
<i>Memo item:</i>												
1. NCT Delhi	-	-	-5.3	-	-	-	-	-	-	-	37.1	31.8
2. Puducherry	5.3	-0.4	-0.1	-	0.1	-	2.1	-0.9	-	1.7	-1.0	6.7

'-' : Nil/Negligible. RE: Revised Estimates.

Note: (1) Same as in Appendix Table 17.

(2) 'Others' include Loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund. Source: Budget Documents of the State Governments, State Finance Accounts, CAG for 2010-11 in respect of Jammu and Kashmir.

Statement 9: Financing of Gross Fiscal Deficit – 2011-12 (RE)
(As per cent to Total)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCD, SBI and other Banks	State Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)
	2	3	4	5	6	7	8	9	10	11	12
I. Non-Special Category											
1. Andhra Pradesh	98.3	9.2	-5.7	0.1	6.5	-2.2	1.7	-	-	-7.6	-0.3
2. Bihar	17.1	14.8	12.4	5.2	0.6	-	0.4	-	-	-1.6	51.2
3. Chhattisgarh	59.0	-2.2	7.9	3.9	9.0	4.4	2.2	-	-	-1.4	17.3
4. Goa	22.0	1.8	-0.2	1.6	8.9	2.8	10.0	8.3	0.3	-1.0	45.6
5. Gujarat	118.1	-3.1	-11.2	9.6	5.2	0.4	8.6	-	-	-6.1	-21.5
6. Haryana	85.8	1.4	0.4	-11.8	12.2	-	17.1	-0.8	1.4	-0.2	-5.5
7. Jharkhand	59.3	-3.5	19.8	13.0	75.4	9.4	11.1	-3.4	-0.4	15.2	-95.9
8. Karnataka	49.0	8.2	-6.7	3.0	12.5	-7.8	-	29.9	-	-	11.9
9. Kerala	70.1	2.1	-4.2	4.4	22.5	-0.4	3.1	-1.2	0.3	-1.0	4.3
10. Madhya Pradesh	69.0	16.1	11.3	2.8	7.0	-0.2	2.1	-19.9	-1.5	-5.6	18.8
11. Maharashtra	95.5	6.3	-5.7	2.7	14.7	-1.8	22.3	-0.9	0.2	-3.8	-29.6
12. Odisha	-45.6	0.5	10.6	37.1	38.9	0.3	4.5	2.9	7.8	-	52.6
13. Punjab	90.1	1.4	-9.5	-5.6	14.5	4.1	3.9	1.0	-	-1.2	1.3
14. Rajasthan	40.4	2.2	-14.8	7.9	32.6	4.8	28.3	-	0.1	-0.6	-0.9
15. Tamil Nadu	79.0	3.3	-6.2	2.2	6.8	-2.2	4.6	0.7	-0.1	-0.7	12.7
16. Uttar Pradesh	84.8	-1.7	3.6	-0.6	12.4	30.4	-5.5	9.9	-33.7	-3.8	4.2
17. West Bengal	97.0	0.2	1.6	-	1.4	-	5.0	-	-	-8.4	3.2
II. Special Category											
1. Arunachal Pradesh	2.1	-1.7	6.0	9.7	2.4	1.2	-1.5	42.2	-3.0	-9.6	52.3
2. Assam	63.2	-0.1	-2.1	4.6	13.2	6.1	-23.0	2.0	0.7	-	35.5
3. Himachal Pradesh	62.4	-	7.3	5.1	34.0	-	-	-	-	-15.4	6.6
4. Jammu and Kashmir	91.3	6.1	3.3	17.2	23.2	9.3	-9.4	1.0	-	-27.2	-14.9
5. Manipur	21.9	-2.7	0.1	3.0	5.1	-	7.0	-	-	-4.7	70.4
6. Meghalaya	65.2	-1.3	23.0	14.5	29.7	-	1.6	1.5	-7.4	-4.8	-22.1
7. Mizoram	50.8	1.0	0.8	7.1	16.3	3.6	0.3	-	4.2	-26.2	42.0
8. Nagaland	65.3	-4.8	0.9	2.6	0.6	-	-46.4	-	-	-2.6	84.4
9. Sikkim	23.0	2.4	9.9	4.4	21.9	-	3.9	-	-	-2.1	36.5
10. Tripura	108.9	-11.6	-14.3	15.1	5.1	-	-	-	-	-3.2	-
11. Uttarakhand	36.4	-0.7	11.7	9.2	17.6	-0.1	10.5	2.2	-5.1	16.4	2.0
All States	75.4	3.6	-1.2	2.9	12.3	2.7	5.2	2.3	-3.0	-3.6	3.4
<i>Memo item:</i>											
1. NCT Delhi	-	-	-16.8	-	-	-	-	-	-	-	116.8
2. Puducherry	79.9	-6.7	-2.2	-	0.8	0.3	31.4	-13.8	-	25.4	-15.2

‘-’: Nil/Negligible. RE: Revised Estimates.

Note: (1) Same as in Appendix Table 17.

(2) The detailed break-up of ‘Discharge of Internal Debt’ was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under ‘Others’. The financing items under ‘Internal Debt’ for these States are, therefore, not on a net basis except ‘Others’.

(3) ‘Others’ include Loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

Source: Budget Documents of the State Governments, State Finance Accounts, CAG for 2010-11 in respect of Jammu and Kashmir.

Statement 10: Financing of Gross Fiscal Deficit – 2012-13 (BE)

(₹ billion)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	State Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	197.6	13.8	-12.1	1.1	12.7	-4.4	3.3	-	-	-7.9	-4.1	200.1
2. Bihar	37.1	10.8	7.9	9.0	1.3	-	-0.4	-	-	-2.1	12.1	75.7
3. Chhattisgarh	20.8	1.0	1.1	14.8	3.6	1.2	0.8	-	-	-0.5	3.4	46.2
4. Goa	5.4	0.4	-	0.7	1.7	0.5	1.9	1.6	0.1	-	7.9	20.2
5. Gujarat	159.0	-4.0	-2.2	12.3	7.3	0.6	21.2	-	-	-8.5	-7.3	178.3
6. Haryana	73.7	3.0	0.7	-6.4	10.4	-	-	-0.7	1.2	-1.2	-8.3	76.0
7. Jharkhand	25.4	-1.4	7.0	-0.8	2.2	3.3	2.5	-0.4	1.4	0.3	-10.5	29.1
8. Karnataka	138.4	17.5	0.3	3.3	17.4	-5.0	-17.5	-	-	-0.1	-1.2	153.1
9. Kerala	104.0	5.4	-4.0	3.9	10.8	-0.1	-5.4	-3.8	0.3	-1.2	-2.7	107.3
10. Madhya Pradesh	67.3	23.9	4.9	2.0	5.8	-0.2	1.8	-16.3	-1.2	-3.4	15.8	100.2
11. Maharashtra	167.2	24.0	-16.4	5.0	37.6	-4.9	50.8	-	0.5	-35.0	1.9	230.7
12. Odisha	17.9	0.8	1.6	7.7	11.0	-	0.4	-	-0.9	-6.5	15.4	47.5
13. Punjab	95.5	1.6	-10.7	-6.4	14.0	3.2	0.2	0.7	-	-1.1	-7.7	89.2
14. Rajasthan	72.6	7.7	-12.4	10.1	20.7	-0.9	-7.0	-	-	-0.3	-4.0	86.5
15. Tamil Nadu	159.2	10.6	7.8	7.0	13.2	-5.6	15.6	-	-0.2	0.1	-9.4	198.3
16. Uttar Pradesh	161.7	-3.3	3.6	2.0	32.2	69.0	-9.4	-33.7	-13.0	-6.6	13.2	215.7
17. West Bengal	175.7	0.6	18.7	-	-2.4	0.7	-7.5	-	-	-4.0	-22.5	159.2
II. Special Category												
1. Arunachal Pradesh	0.6	-0.3	0.9	1.5	0.4	0.2	0.1	7.0	-0.5	-1.5	-5.2	3.2
2. Assam	22.0	0.1	7.6	1.5	6.5	2.9	-10.9	0.9	0.3	-	7.9	38.9
3. Himachal Pradesh	18.5	-0.1	1.1	1.5	6.5	-	-	-	-	-7.4	-0.8	19.4
4. Jammu and Kashmir	19.8	2.3	1.3	6.8	8.8	2.2	-3.9	0.4	-	-12.0	-5.1	20.4
5. Manipur	3.2	-0.4	-0.2	0.5	1.0	-	-	-	-	-	0.7	4.7
6. Meghalaya	3.1	0.2	1.0	0.4	1.4	-	0.1	0.1	-0.6	-0.1	-1.9	3.8
7. Mizoram	2.7	-0.1	0.1	0.1	1.0	-	0.6	-	0.2	-0.1	-1.8	2.7
8. Nagaland	4.7	-0.1	0.1	0.2	0.1	-0.2	-0.2	-	-	-0.2	0.1	4.6
9. Sikkim	0.9	-	0.2	0.6	0.9	-	-	-	-	-0.1	-	2.4
10. Tripura	3.6	-0.3	-0.4	1.1	0.5	-	-	-	-	-0.2	1.5	5.8
11. Uttarakhand	13.8	0.2	5.5	5.2	4.8	-	3.0	0.6	-2.4	0.5	2.4	33.6
All States	1,771.6	113.9	12.8	84.6	231.5	62.6	43.4	-43.7	-14.9	-99.1	-10.1	2,152.7
<i>Memo item:</i>												
1. NCT Delhi	-	-	-13.0	-	-	-	-	-	-	-	39.0	26.0
2. Puducherry	5.0	-0.4	-0.3	-	0.1	-	0.1	-0.6	-	3.2	0.4	7.4

'-' : Nil/Negligible. BE: Budget Estimates.

Note: (1) Same as in Appendix Table 17.

(2) The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

(3) 'Others' include Loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

Source: Budget Documents of the State Governments, State Finance Accounts, CAG for 2010-11 in respect of Jammu and Kashmir.

Statement 11 : Financing of Gross Fiscal Deficit – 2012-13 (BE)
(As per cent to Total)

(Per cent)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	State Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)
1	2	3	4	5	6	7	8	9	10	11	12
I. Non-Special Category											
1. Andhra Pradesh	98.8	6.9	-6.1	0.5	6.4	-2.2	1.7	-	-	-4.0	-2.1
2. Bihar	49.0	14.2	10.4	11.9	1.7	-	-0.5	-	-	-2.8	16.0
3. Chhattisgarh	45.0	2.1	2.4	32.1	7.8	2.6	1.8	-	-	-1.1	7.3
4. Goa	27.0	11.0	-0.1	3.3	8.5	2.6	9.5	7.9	0.2	-9.0	39.2
5. Gujarat	89.2	-2.3	-1.2	6.9	4.1	0.3	11.9	-	-	-4.8	-4.1
6. Haryana	97.1	4.0	0.9	-8.4	13.7	1.5	4.5	-0.9	-	-1.6	-10.9
7. Jharkhand	87.6	-5.0	24.1	-2.7	7.5	11.5	8.6	-1.4	4.8	1.1	-36.2
8. Karnataka	90.4	11.4	0.2	2.2	11.4	-3.3	-11.4	-	-	-	-0.8
9. Kerala	97.0	5.1	-3.7	3.6	10.1	-0.1	-5.1	-3.5	0.3	-1.1	-2.5
10. Madhya Pradesh	67.2	23.8	4.8	2.0	5.8	-0.2	1.8	-16.3	-1.2	-3.4	15.8
11. Maharashtra	72.5	10.4	-7.1	2.2	16.3	-2.1	22.0	-	0.2	-15.2	0.8
12. Odisha	37.7	1.7	3.4	16.3	23.1	-	0.9	-	-1.9	-13.6	32.3
13. Punjab	107.0	1.8	-12.0	-7.2	15.7	3.5	0.2	0.8	-	-1.3	-8.6
14. Rajasthan	83.9	8.9	-14.3	11.6	23.9	-1.1	-8.1	-	-	-0.3	-4.6
15. Tamil Nadu	80.3	5.3	3.9	3.5	6.7	-2.8	7.9	-	-0.1	0.1	-4.7
16. Uttar Pradesh	75.0	-1.5	1.7	0.9	14.9	32.0	-4.3	-15.6	-6.0	-3.1	6.1
17. West Bengal	110.3	0.4	11.7	-	-1.5	0.4	-4.7	-	-	-2.5	-14.1
II. Special Category											
1. Arunachal Pradesh	18.5	-8.6	29.1	47.3	12.7	5.9	2.1	218.8	-15.8	-47.3	-162.8
2. Assam	56.6	0.1	19.6	3.9	16.8	7.5	-28.0	2.4	0.8	-0.1	20.4
3. Himachal Pradesh	95.6	-0.4	5.9	7.7	33.5	-	-	-	-	-38.2	-4.2
4. Jammu and Kashmir	96.7	11.3	6.1	33.0	43.0	10.9	-19.3	1.8	-	-58.5	-25.1
5. Manipur	67.5	-7.5	-4.6	9.6	21.2	-	-	-	-	0.1	13.8
6. Meghalaya	81.2	6.4	24.9	11.7	37.3	-	2.3	1.6	-14.4	-2.5	-48.5
7. Mizoram	100.1	-3.2	2.3	4.4	37.1	0.5	20.7	-	7.2	-2.1	-66.8
8. Nagaland	102.1	-3.0	1.3	3.9	2.0	-	-4.5	-	-	-4.1	2.2
9. Sikkim	37.8	1.7	9.6	24.7	36.0	-7.3	-	-	-	-2.4	-
10. Tripura	62.5	-5.2	-7.3	19.3	8.7	-	-	-	-	-3.9	25.9
11. Uttarakhand	41.2	0.5	16.4	15.5	14.4	-0.1	8.9	1.8	-7.1	1.5	7.1
All States	82.3	5.4	0.6	3.9	10.8	2.9	2.0	-2.0	-0.7	-4.7	-0.5
<i>Memo item:</i>											
1. NCT Delhi	-	-	-49.9	-	-	-	-	-	-	-	149.9
2. Puducherry	67.4	-5.8	-4.5	-	0.9	-	1.6	-7.7	-	42.9	5.1

'-' : Nil/Negligible. BE: Budget Estimates.

Note: (1) Same as in Appendix Table 17.

(2) The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

(3) 'Others' include Loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

Source: Budget Documents of the State Governments, State Finance Accounts, CAG for 2010-11 in respect of Jammu and Kashmir.

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Statement 12: Development Expenditure *

(Amount in ₹ billion)

State	2010-11 (Accounts)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
I. Non-Special Category					
1. Andhra Pradesh	659.1	843.4	1,025.4	28.0	21.6
2. Bihar	282.2	482.8	514.3	71.1	6.5
3. Chhattisgarh	168.7	256.9	294.2	52.3	14.5
4. Goa	43.2	58.3	68.3	34.9	17.1
5. Gujarat	475.0	527.1	650.0	11.0	23.3
6. Haryana	233.6	300.6	324.0	28.7	7.8
7. Jharkhand	178.2	213.6	265.2	19.9	24.1
8. Karnataka	516.3	587.6	671.3	13.8	14.3
9. Kerala	204.8	282.2	338.9	37.8	20.1
10. Madhya Pradesh	397.7	593.7	555.0	49.3	-6.5
11. Maharashtra	859.1	1,014.4	1,086.0	18.1	7.1
12. Odisha	233.5	289.5	319.9	24.0	10.5
13. Punjab	158.9	221.5	269.2	39.4	21.6
14. Rajasthan	334.7	453.8	510.8	35.6	12.6
15. Tamil Nadu	550.3	693.2	773.6	26.0	11.6
16. Uttar Pradesh	755.2	968.7	1,086.1	28.3	12.1
17. West Bengal	379.6	484.7	556.6	27.7	14.8
II. Special Category					
1. Arunachal Pradesh	40.6	56.0	37.8	38.0	-32.5
2. Assam	152.4	235.5	270.8	54.5	15.0
3. Himachal Pradesh	99.0	104.4	117.1	5.4	12.2
4. Jammu and Kashmir	163.7	184.5	199.9	12.7	8.4
5. Manipur	39.8	48.6	55.5	22.2	14.2
6. Meghalaya	32.6	45.7	58.5	40.0	28.2
7. Mizoram	28.6	33.3	37.0	16.5	11.1
8. Nagaland	32.5	39.6	39.3	21.6	-0.6
9. Sikkim	17.1	29.7	31.5	73.5	5.8
10. Tripura	32.8	43.7	44.1	33.1	0.9
11. Uttarakhand	88.4	115.8	132.0	31.0	14.0
All States	7,203.5	9,208.8	10,332.4	27.8	12.2
<i>Memo item:</i>					
1. NCT Delhi	176.3	211.7	225.9	20.1	6.7
2. Puducherry	29.9	26.7	41.0	-10.8	53.8

*: Comprise expenditure on Revenue and Capital Accounts and Loans and Advances extended by States for development purposes.

Note: Figures for Jharkhand for the year 2010-11 (Accounts) relate to Revised Estimates.

Source: Budget Documents of the State Governments, State Finance Accounts, CAG for 2010-11 in respect of Jammu and Kashmir.

Statement 13: Non-Development Expenditure*

(Amount in ₹ billion)

State	2010-11 (Accounts)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
I. Non-Special Category					
1. Andhra Pradesh	269.0	305.1	342.0	13.4	12.1
2. Bihar	156.9	207.5	242.0	32.3	16.6
3. Chhattisgarh	53.0	63.7	74.0	20.1	16.2
4. Goa	17.0	20.7	22.4	21.5	8.1
5. Gujarat	201.2	224.4	287.9	11.5	28.3
6. Haryana	96.3	112.6	127.5	17.0	13.2
7. Jharkhand	71.4	84.7	88.7	18.6	4.8
8. Karnataka	145.2	180.8	247.0	24.5	36.6
9. Kerala	155.4	193.1	209.5	24.3	8.5
10. Madhya Pradesh	148.3	177.4	208.1	19.7	17.3
11. Maharashtra	382.8	441.9	-49.7	15.4	-111.3
12. Odisha	101.8	129.0	162.0	26.7	25.6
13. Punjab	188.2	168.3	185.2	-10.6	10.0
14. Rajasthan	168.9	193.7	205.7	14.7	6.2
15. Tamil Nadu	267.2	290.6	339.9	8.8	17.0
16. Uttar Pradesh	490.3	546.7	664.1	11.5	21.5
17. West Bengal	287.9	319.2	365.2	10.9	14.4
II. Special Category					
1. Arunachal Pradesh	13.6	26.3	30.7	94.1	16.4
2. Assam	77.9	108.0	105.7	38.7	-2.2
3. Himachal Pradesh	53.5	57.6	65.9	7.6	14.4
4. Jammu and Kashmir	82.3	108.9	120.0	32.2	10.2
5. Manipur	19.1	25.2	24.8	31.9	-1.5
6. Meghalaya	13.7	14.8	15.3	8.0	3.6
7. Mizoram	11.9	13.2	13.9	11.6	4.8
8. Nagaland	20.6	25.9	30.5	25.8	17.6
9. Sikkim	16.4	17.2	18.4	5.0	7.1
10. Tripura	20.4	23.2	32.3	13.9	39.2
11. Uttarakhand	42.8	53.2	55.8	24.1	5.0
All States	3,572.9	4,132.9	4,792.9	15.7	16.0
<i>Memo item:</i>					
1. NCT Delhi	65.6	47.8	87.1	-27.2	82.5
2. Puducherry	9.2	10.5	12.4	14.4	17.6

*: Comprise expenditure on Revenue and Capital Accounts and Loans and Advances extended by States for non-development purposes.

Note: Figures for Jharkhand for the year 2010-11 (Accounts) relate to Revised Estimates.

Source: Budget Documents of the State Governments, State Finance Accounts, CAG for 2010-11 in respect of Jammu and Kashmir.

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Statement 14: Plan Expenditure

(Amount in ₹ billion)

State	2010-11 (Accounts)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
I. Non-Special Category					
1. Andhra Pradesh	340.3	436.8	540.3	28.3	23.7
2. Bihar	206.7	296.3	326.2	43.3	10.1
3. Chhattisgarh	115.8	189.7	219.3	63.9	15.6
4. Goa	21.6	32.0	41.5	48.1	29.9
5. Gujarat	258.0	313.4	413.3	21.5	31.8
6. Haryana	106.4	152.5	165.5	43.4	8.5
7. Jharkhand	121.8	146.0	187.1	19.8	28.2
8. Karnataka	294.9	349.3	398.8	18.5	14.2
9. Kerala	75.2	95.7	118.7	27.3	24.0
10. Madhya Pradesh	225.2	273.2	317.4	21.3	16.2
11. Maharashtra	332.6	406.1	500.9	22.1	23.4
12. Odisha	117.5	148.2	176.8	26.1	19.3
13. Punjab	45.0	73.2	102.0	62.8	39.2
14. Rajasthan	141.7	228.0	238.3	60.8	4.5
15. Tamil Nadu	267.8	367.0	466.5	37.1	27.1
16. Uttar Pradesh	412.4	519.6	561.1	26.0	8.0
17. West Bengal	146.2	213.9	277.0	46.3	29.5
II. Special Category					
1. Arunachal Pradesh	28.6	51.1	41.9	78.7	-18.0
2. Assam	80.9	148.2	166.5	83.3	12.3
3. Himachal Pradesh	36.5	40.0	38.8	9.6	-2.9
4. Jammu and Kashmir	66.4	75.7	83.2	14.0	9.9
5. Manipur	28.6	35.3	40.7	23.3	15.3
6. Meghalaya	20.7	34.3	44.1	65.4	28.7
7. Mizoram	17.0	23.0	24.5	35.1	6.7
8. Nagaland	20.1	24.4	26.3	21.3	7.6
9. Sikkim	11.3	21.0	25.1	85.5	19.5
10. Tripura	18.9	28.7	33.4	52.1	16.4
11. Uttarakhand	43.7	58.2	70.5	33.2	21.1
All States	3,601.7	4,781.0	5,645.7	32.7	18.1
<i>Memo item:</i>					
1. NCT Delhi	105.7	143.9	151.7	36.2	5.4
2. Puducherry	16.0	17.4	30.9	8.8	77.6

Note: Figures for Jharkhand for the year 2010-11 (Accounts) relate to Revised Estimates.

Source: Budget Documents of the State Governments, State Finance Accounts, CAG for 2010-11 in respect of Jammu and Kashmir.

Statement 15: Non-Plan Expenditure

(Amount in ₹ billion)

State	2010-11 (Accounts)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
I. Non-Special Category					
1. Andhra Pradesh	666.0	781.8	903.2	17.4	15.5
2. Bihar	300.3	423.4	460.7	41.0	8.8
3. Chhattisgarh	119.9	146.4	167.1	22.1	14.2
4. Goa	40.7	49.6	52.5	21.9	5.7
5. Gujarat	458.1	487.7	590.6	6.5	21.1
6. Haryana	238.0	279.9	311.2	17.6	11.2
7. Jharkhand	143.2	166.4	183.0	16.3	10.0
8. Karnataka	424.5	494.0	608.6	16.4	23.2
9. Kerala	332.4	442.5	497.6	33.1	12.5
10. Madhya Pradesh	375.3	560.1	517.7	49.2	-7.6
11. Maharashtra	969.0	1,122.3	1,197.2	15.8	6.7
12. Odisha	243.0	299.6	343.5	23.3	14.7
13. Punjab	325.6	354.1	397.1	8.8	12.1
14. Rajasthan	395.3	457.3	528.5	15.7	15.6
15. Tamil Nadu	641.0	730.6	789.5	14.0	8.1
16. Uttar Pradesh	933.5	1,121.6	1,332.5	20.2	18.8
17. West Bengal	583.5	666.0	724.7	14.1	8.8
II. Special Category					
1. Arunachal Pradesh	27.2	34.4	30.0	26.4	-12.8
2. Assam	178.6	236.9	264.5	32.6	11.7
3. Himachal Pradesh	124.8	133.1	163.6	6.7	22.9
4. Jammu and Kashmir	189.3	229.4	249.9	21.2	8.9
5. Manipur	32.5	41.7	43.3	28.2	3.9
6. Meghalaya	27.0	27.9	31.5	3.6	12.7
7. Mizoram	24.4	26.5	27.2	8.6	2.9
8. Nagaland	35.6	44.4	47.3	24.6	6.5
9. Sikkim	23.1	26.7	26.0	16.0	-2.7
10. Tripura	37.4	41.8	47.8	12.0	14.2
11. Uttarakhand	96.4	123.5	140.8	28.1	14.0
All States	7,985.6	9,549.8	10,677.2	19.6	11.8
<i>Memo item:</i>					
1. NCT Delhi	149.6	133.8	182.7	-10.5	36.5
2. Puducherry	24.6	21.4	24.3	-13.0	13.5

Note: Figures for Jharkhand for the year 2010-11 (Accounts) relate to Revised Estimates.

Source: Budget Documents of the State Governments, State Finance Accounts, CAG for 2010-11 in respect of Jammu and Kashmir.

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Statement 16: Non-Plan Non-Development Expenditure*

(Amount in ₹ billion)

State	2010-11 (Accounts)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
I. Non-Special Category					
1. Andhra Pradesh	266.6	301.2	335.0	13.0	11.2
2. Bihar	151.7	190.0	220.7	25.3	16.2
3. Chhattisgarh	52.1	61.3	71.7	17.6	17.1
4. Goa	14.8	17.7	18.8	19.6	6.1
5. Gujarat	193.3	210.4	266.0	8.8	26.5
6. Haryana	93.6	109.2	124.2	16.6	13.7
7. Jharkhand	68.7	80.3	80.6	16.9	0.4
8. Karnataka	140.1	174.4	240.0	24.5	37.6
9. Kerala	152.7	191.6	208.1	25.5	8.6
10. Madhya Pradesh	145.5	174.2	204.8	19.7	17.6
11. Maharashtra	376.8	425.6	489.7	12.9	15.1
12. Odisha	99.5	125.8	158.4	26.5	25.9
13. Punjab	186.4	165.1	172.2	-11.4	4.3
14. Rajasthan	165.7	186.1	199.7	12.3	7.3
15. Tamil Nadu	261.6	287.2	325.9	9.8	13.5
16. Uttar Pradesh	478.9	534.2	648.6	11.5	21.4
17. West Bengal	285.7	314.3	358.9	10.0	14.2
II. Special Category					
1. Arunachal Pradesh	12.5	13.1	12.3	5.3	-6.5
2. Assam	77.1	99.4	97.0	28.9	-2.4
3. Himachal Pradesh	52.5	56.5	64.9	7.7	14.8
4. Jammu and Kashmir	77.7	99.2	111.4	27.7	12.3
5. Manipur	16.2	22.0	22.3	35.8	1.5
6. Meghalaya	12.7	13.0	14.1	2.5	8.3
7. Mizoram	11.3	11.6	12.6	2.5	8.7
8. Nagaland	18.3	23.0	23.9	25.6	3.6
9. Sikkim	15.6	16.5	16.3	5.8	-1.2
10. Tripura	19.2	21.1	24.4	9.9	15.6
11. Uttarakhand	41.7	51.2	54.5	22.7	6.4
All States	3,488.6	3,975.3	4,577.0	14.0	15.1
<i>Memo item:</i>					
1. NCT Delhi	62.1	44.3	81.0	-28.6	82.7
2. Puducherry	8.3	9.5	11.5	13.9	21.1

* Including expenditure on revenue and capital account and loans and advances extended by the State Governments.

Note: Figures for Jharkhand for the year 2010-11 (Accounts) relate to Revised Estimates.

Source: Budget Documents of the State Governments, State Finance Accounts, CAG for 2010-11 in respect of Jammu and Kashmir.

Statement 17: Interest Payments

(Amount in ₹ billion)

State	2010-11 (Accounts)		2011-12 (Revised Estimates)		2012-13 (Budget Estimates)		Variation (Per cent)			
	Gross	Net*	Gross	Net*	Gross	Net*	Col.4/Col.2	Col.5/Col.3	Col.6/Col.4	Col.7/Col.5
							Gross	Net*	Gross	Net*
1	2	3	4	5	6	7	8	9	10	11
I. Non-Special Category										
1. Andhra Pradesh	96.7	39.0	107.9	33.3	122.3	35.9	11.5	-14.5	13.3	7.8
2. Bihar	43.2	40.8	47.4	43.7	51.9	49.2	9.7	7.0	9.4	12.7
3. Chhattisgarh	12.0	10.3	12.5	9.5	13.4	10.3	4.7	-7.3	7.0	8.6
4. Goa	6.5	6.3	6.9	6.8	7.5	7.5	5.5	7.7	9.1	9.5
5. Gujarat	96.3	92.2	109.5	102.6	124.6	117.7	13.7	11.2	13.8	14.8
6. Haryana	33.2	26.3	43.4	34.4	52.6	41.8	30.9	31.0	21.1	21.4
7. Jharkhand	21.6	18.8	24.0	23.0	24.3	23.3	11.3	22.5	1.3	1.0
8. Karnataka	56.4	50.7	60.0	55.9	75.0	72.5	6.4	10.2	25.0	29.8
9. Kerala	56.9	55.2	63.6	61.8	72.3	70.4	11.8	11.9	13.8	14.1
10. Madhya Pradesh	50.5	47.5	56.7	41.0	62.8	60.7	12.2	-13.7	10.7	48.1
11. Maharashtra	156.5	142.3	173.1	155.0	185.2	172.0	10.6	9.0	7.0	35.5
12. Odisha	30.6	28.0	40.5	37.1	45.1	43.6	32.2	32.4	11.5	17.6
13. Punjab	55.2	53.5	62.7	61.0	66.6	64.8	13.7	14.0	6.2	6.3
14. Rajasthan	73.7	60.9	78.9	62.5	83.2	68.9	7.1	2.7	5.4	10.1
15. Tamil Nadu	79.4	62.8	87.2	69.3	103.8	86.5	9.8	10.4	19.1	24.8
16. Uttar Pradesh	142.2	135.3	149.1	140.4	166.2	156.9	4.9	3.8	11.4	11.8
17. West Bengal	138.2	131.0	161.0	153.1	181.1	171.0	16.5	16.9	12.5	11.7
II. Special Category										
1. Arunachal Pradesh	4.0	2.9	3.1	2.6	3.3	2.8	-22.4	-9.8	7.8	7.4
2. Assam	19.1	15.0	21.0	16.5	21.2	16.2	10.1	10.1	0.7	-1.8
3. Himachal Pradesh	19.5	18.8	20.7	19.9	22.5	21.2	6.2	5.7	8.6	6.9
4. Jammu and Kashmir	22.8	22.7	25.4	25.1	26.6	26.4	11.1	10.6	4.9	5.1
5. Manipur	3.6	3.2	3.9	3.4	4.1	3.6	6.1	5.6	6.0	5.4
6. Meghalaya	2.6	2.3	2.9	2.7	3.4	3.1	13.4	15.3	15.2	15.7
7. Mizoram	2.5	2.4	2.7	2.4	2.4	2.2	8.3	0.6	-10.9	-8.1
8. Nagaland	3.9	3.8	4.3	4.3	4.9	4.9	10.2	12.8	13.4	13.6
9. Sikkim	1.9	1.6	1.8	1.5	2.0	1.8	-3.9	-5.1	12.2	19.8
10. Tripura	4.5	4.2	5.0	4.7	5.7	5.4	11.8	11.7	14.1	14.1
11. Uttarakhand	14.8	14.3	18.0	17.5	20.2	19.9	21.5	23.0	12.7	13.4
All States	1,248.2	1,091.9	1,393.3	1,191.1	1,554.4	1,360.5	11.6	9.1	11.6	14.2
<i>Memo item:</i>										
1. NCT Delhi	25.8	-12.9	29.2	25.5	33.0	28.7	13.2	-297.6	13.0	12.6
2. Puducherry	3.3	2.9	3.9	3.7	4.2	3.8	17.8	24.6	6.7	3.9

* : Gross Interest Payment minus Interest Receipts.

Note: Figures for Jharkhand for the year 2010-11 (Accounts) relate to Revised Estimates.

Source: Budget Documents of the State Governments, State Finance Accounts, CAG for 2010-11 in respect of Jammu and Kashmir.

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Statement 18: Tax Revenue*

(Amount in ₹ billion)

State	2010-11 (Accounts)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	Tax Revenue/All States' Tax Revenue (Per cent)		
				2010-11 (Accounts)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5	6	7
I. Non-Special Category						
1. Andhra Pradesh	603.8	712.0	879.9	8.9	8.8	9.3
2. Bihar	338.5	414.1	488.2	5.0	5.1	5.2
3. Chhattisgarh	144.3	170.1	196.7	2.1	2.1	2.1
4. Goa	27.2	32.3	40.8	0.4	0.4	0.4
5. Gujarat	430.2	495.2	604.6	6.3	6.1	6.4
6. Haryana	190.9	237.8	270.5	2.8	2.9	2.9
7. Jharkhand	123.1	145.3	172.4	1.8	1.8	1.8
8. Karnataka	479.8	568.5	649.1	7.1	7.0	6.9
9. Kerala	268.6	326.2	392.3	3.9	4.0	4.1
10. Madhya Pradesh	370.6	446.7	499.2	5.4	5.5	5.3
11. Maharashtra	864.5	997.5	1,090.2	12.7	12.3	11.5
12. Odisha	216.9	254.1	290.9	3.2	3.1	3.1
13. Punjab	198.8	238.3	280.4	2.9	2.9	3.0
14. Rajasthan	336.1	392.0	445.4	4.9	4.8	4.7
15. Tamil Nadu	587.0	726.5	864.9	8.6	9.0	9.1
16. Uttar Pradesh	845.7	1,027.9	1,215.9	12.4	12.7	12.8
17. West Bengal	370.8	435.2	532.0	5.5	5.4	5.6
II. Special Category						
1. Arunachal Pradesh	9.4	11.2	12.8	0.1	0.1	0.1
2. Assam	139.0	168.8	190.2	2.0	2.1	2.0
3. Himachal Pradesh	53.6	63.4	74.3	0.8	0.8	0.8
4. Jammu and Kashmir	65.5	84.8	96.6	1.0	1.0	1.0
5. Manipur	12.6	14.5	16.9	0.2	0.2	0.2
6. Meghalaya	14.7	16.7	19.6	0.2	0.2	0.2
7. Mizoram	7.2	8.9	10.0	0.1	0.1	0.1
8. Nagaland	9.2	10.9	11.6	0.1	0.1	0.1
9. Sikkim	8.0	8.6	10.8	0.1	0.1	0.1
10. Tripura	17.4	20.1	22.7	0.3	0.2	0.2
11. Uttarakhand	68.7	84.2	93.7	1.0	1.0	1.0
All States	6,802.0	8,111.9	9,472.6	100.0	100.0	100.0
<i>Memo item:</i>						
1. NCT Delhi	164.8	201.3	261.5	—	—	—
2. Puducherry	15.0	17.6	22.9	—	—	—

—: Not applicable

* : Includes share in Central taxes and States' own tax revenue.

Note: Figures for Jharkhand for the year 2010-11 (Accounts) relate to Revised Estimates.

Source: Budget Documents of the State Governments, State Finance Accounts, CAG for 2010-11 in respect of Jammu and Kashmir.

Statement 19: Own Tax Revenue

(Amount in ₹ billion)

State	2010-11 (Accounts)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
I. Non-Special Category					
1. Andhra Pradesh	451.4	534.0	660.2	18.3	23.6
2. Bihar	98.7	126.1	157.0	27.8	24.5
3. Chhattisgarh	90.1	104.9	121.8	16.5	16.0
4. Goa	21.4	25.3	32.3	18.1	28.0
5. Gujarat	363.4	415.0	512.3	14.2	23.5
6. Haryana	167.9	210.2	238.7	25.2	13.6
7. Jharkhand	59.7	71.3	87.3	19.6	22.4
8. Karnataka	384.7	457.8	518.2	19.0	13.2
9. Kerala	217.2	264.5	321.2	21.8	21.5
10. Madhya Pradesh	214.2	258.9	283.1	20.9	9.4
11. Maharashtra	750.3	864.3	932.9	15.2	7.9
12. Odisha	111.9	134.0	156.1	19.7	16.5
13. Punjab	168.3	203.1	238.4	20.7	17.4
14. Rajasthan	207.6	242.3	268.3	16.7	10.8
15. Tamil Nadu	477.8	599.3	714.6	25.4	19.2
16. Uttar Pradesh	413.5	508.7	620.6	23.0	22.0
17. West Bengal	211.3	249.3	312.2	18.0	25.2
II. Special Category					
1. Arunachal Pradesh	2.1	2.5	2.9	16.8	13.8
2. Assam	59.3	73.0	80.1	23.2	9.7
3. Himachal Pradesh	36.4	42.8	50.6	17.5	18.2
4. Jammu and Kashmir	34.8	47.9	54.2	37.6	13.1
5. Manipur	2.7	3.0	3.3	14.0	6.9
6. Meghalaya	5.7	5.9	7.2	3.0	22.4
7. Mizoram	1.3	1.8	1.9	38.6	5.6
8. Nagaland	2.3	2.7	2.9	16.8	10.0
9. Sikkim	2.8	2.5	3.5	-9.7	40.3
10. Tripura	6.2	7.8	8.9	25.6	14.3
11. Uttarakhand	44.1	55.8	59.8	26.7	7.1
All States	4,607.1	5,514.7	6,450.7	19.7	17.0
<i>Memo item:</i>					
1. NCT Delhi	164.8	201.3	261.5	22.2	29.9
2. Puducherry	15.0	17.6	22.9	17.6	30.3

Note: Figures for Jharkhand for the year 2010-11 (Accounts) relate to Revised Estimates.

Source: Budget Documents of the State Governments, State Finance Accounts, CAG for 2010-11 in respect of Jammu and Kashmir.

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Statement 20: Non-Tax Revenue *

(Amount in ₹ billion)

State	2010-11 (Accounts)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	Non-Tax Revenue/All States' Non-Tax Revenue (Per cent)		
				2010-11 (Accounts)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5	6	7
I. Non-Special Category						
1. Andhra Pradesh	206.2	259.9	288.0	8.1	7.9	7.5
2. Bihar	106.8	147.2	192.3	4.2	4.5	5.0
3. Chhattisgarh	82.9	107.0	117.1	3.2	3.2	3.1
4. Goa	27.2	28.2	29.6	1.1	0.9	0.8
5. Gujarat	93.5	127.7	154.4	3.7	3.9	4.0
6. Haryana	64.7	97.1	102.7	2.5	2.9	2.7
7. Jharkhand	77.9	112.7	151.9	3.1	3.4	4.0
8. Karnataka	102.3	115.5	165.5	4.0	3.5	4.3
9. Kerala	41.3	69.6	89.2	1.6	2.1	2.3
10. Madhya Pradesh	148.0	188.6	200.0	5.8	5.7	5.2
11. Maharashtra	194.2	255.6	276.9	7.6	7.7	7.2
12. Odisha	115.9	148.1	147.5	4.5	4.5	3.8
13. Punjab	77.3	71.8	100.0	3.0	2.2	2.6
14. Rajasthan	123.1	169.2	186.1	4.8	5.1	4.8
15. Tamil Nadu	114.9	129.1	141.0	4.5	3.9	3.7
16. Uttar Pradesh	266.1	348.4	372.6	10.4	10.5	9.7
17. West Bengal	101.8	156.2	235.5	4.0	4.7	6.1
II. Special Category						
1. Arunachal Pradesh	44.9	55.3	52.4	1.8	1.7	1.4
2. Assam	91.1	159.7	186.4	3.6	4.8	4.9
3. Himachal Pradesh	73.5	80.8	89.1	2.9	2.4	2.3
4. Jammu and Kashmir	156.8	170.8	202.8	6.1	5.2	5.3
5. Manipur	41.7	44.6	60.6	1.6	1.4	1.6
6. Meghalaya	27.9	39.4	50.2	1.1	1.2	1.3
7. Mizoram	26.5	32.4	37.9	1.0	1.0	1.0
8. Nagaland	40.8	47.5	53.6	1.6	1.4	1.4
9. Sikkim	22.4	35.2	37.2	0.9	1.1	1.0
10. Tripura	34.2	43.9	48.9	1.3	1.3	1.3
11. Uttarakhand	47.4	61.2	67.9	1.9	1.9	1.8
All States	2,551.5	3,302.8	3,837.2	100.0	100.0	100.0
<i>Memo item:</i>						
1. NCT Delhi	85.5	25.9	26.5	—	—	—
2. Puducherry	17.0	12.9	23.0	—	—	—

—: Not applicable

* : Includes Grants from the Centre and States' own non-tax revenue.

Note: Figures for Jharkhand for the year 2010-11 (Accounts) relate to Revised Estimates.

Source: Budget Documents of the State Governments, State Finance Accounts, CAG for 2010-11 in respect of Jammu and Kashmir.

Statement 21: Own Non-Tax Revenue

(Amount in ₹ billion)

State	2010-11 (Accounts)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
I. Non-Special Category					
1. Andhra Pradesh	107.2	122.3	138.5	14.1	13.3
2. Bihar	9.9	10.4	31.4	5.2	203.2
3. Chhattisgarh	38.4	45.4	53.5	18.3	17.8
4. Goa	22.7	22.6	25.0	-0.5	10.5
5. Gujarat	49.2	57.2	67.7	16.3	18.4
6. Haryana	34.2	45.2	48.0	32.2	6.2
7. Jharkhand	31.3	36.1	39.6	15.3	9.8
8. Karnataka	33.6	31.9	31.9	-5.1	0.1
9. Kerala	19.3	27.5	35.0	42.5	27.1
10. Madhya Pradesh	57.2	69.9	73.3	22.2	4.8
11. Maharashtra	82.3	99.0	108.9	20.4	9.9
12. Odisha	47.8	50.0	52.0	4.6	4.0
13. Punjab	53.3	37.5	52.7	-29.6	40.6
14. Rajasthan	62.9	86.6	89.5	37.6	3.4
15. Tamil Nadu	46.5	55.4	60.3	19.2	8.8
16. Uttar Pradesh	111.8	135.6	141.7	21.3	4.5
17. West Bengal	23.8	28.7	32.6	20.7	13.6
II. Special Category					
1. Arunachal Pradesh	5.3	3.7	4.2	-30.0	13.4
2. Assam	23.7	27.1	34.9	14.1	28.8
3. Himachal Pradesh	17.0	18.3	20.0	8.2	9.1
4. Jammu and Kashmir	10.9	18.5	21.2	69.4	14.4
5. Manipur	2.6	2.9	3.9	10.0	35.0
6. Meghalaya	3.0	3.9	4.7	29.8	20.1
7. Mizoram	1.5	2.4	2.3	64.4	-4.9
8. Nagaland	1.8	1.7	2.0	-7.4	18.9
9. Sikkim	11.4	12.0	10.3	5.2	-14.3
10. Tripura	1.3	1.6	1.8	23.0	10.0
11. Uttarakhand	6.8	10.4	12.1	54.0	15.7
All States	916.5	1,063.9	1,199.0	16.1	12.7
<i>Memo item:</i>					
1. NCT Delhi	41.9	6.4	7.3	-84.7	13.3
2. Puducherry	7.4	1.4	1.2	-81.8	-10.4

Note: Figures for Jharkhand for the year 2010-11 (Accounts) relate to Revised Estimates.

Source: Budget Documents of the State Governments, State Finance Accounts, CAG for 2010-11 in respect of Jammu and Kashmir.

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Statement 22: Share in Central Taxes

(Amount in ₹ billion)

State	2010-11 (Accounts)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
I. Non-Special Category					
1. Andhra Pradesh	152.4	178.0	219.6	16.8	23.4
2. Bihar	239.8	288.1	331.3	20.1	15.0
3. Chhattisgarh	54.3	65.2	74.9	20.1	15.0
4. Goa	5.8	7.0	8.4	20.1	20.0
5. Gujarat	66.8	80.2	92.3	20.1	15.0
6. Haryana	23.0	27.7	31.8	20.1	15.0
7. Jharkhand	63.4	73.9	85.0	16.6	15.0
8. Karnataka	95.1	110.8	130.9	16.5	18.2
9. Kerala	51.4	61.8	71.0	20.1	15.0
10. Madhya Pradesh	156.4	187.9	216.0	20.1	15.0
11. Maharashtra	114.2	133.2	157.3	16.6	18.1
12. Odisha	105.0	120.1	134.8	14.4	12.2
13. Punjab	30.5	35.2	42.0	15.4	19.3
14. Rajasthan	128.6	149.8	177.1	16.5	18.2
15. Tamil Nadu	109.1	127.1	150.3	16.5	18.2
16. Uttar Pradesh	432.2	519.2	595.3	20.1	14.7
17. West Bengal	159.5	185.9	219.8	16.5	18.2
II. Special Category					
1. Arunachal Pradesh	7.2	8.7	9.9	20.1	15.0
2. Assam	79.7	95.7	110.1	20.1	15.0
3. Himachal Pradesh	17.2	20.6	23.7	20.1	15.1
4. Jammu and Kashmir	30.7	36.9	42.4	20.3	15.0
5. Manipur	9.9	11.4	13.6	15.4	19.3
6. Meghalaya	9.0	10.8	12.4	20.1	15.0
7. Mizoram	5.9	7.1	8.1	20.1	14.7
8. Nagaland	6.9	8.3	8.7	20.1	4.5
9. Sikkim	5.3	6.1	7.2	16.4	18.2
10. Tripura	11.2	12.3	13.8	9.6	12.2
11. Uttarakhand	24.6	28.4	33.9	15.4	19.3
All States	2,194.9	2,597.3	3,021.9	18.3	16.3

Note: Figures for Jharkhand for the year 2010-11 (Accounts) relate to Revised Estimates.

Source: Budget Documents of the State Governments, State Finance Accounts, CAG for 2010-11 in respect of Jammu and Kashmir.

Statement 23: Grants from the Centre

(Amount in ₹ billion)

State	2010-11 (Accounts)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
I. Non-Special Category					
1. Andhra Pradesh	99.0	137.6	149.5	39.0	8.6
2. Bihar	97.0	136.8	160.8	41.1	17.5
3. Chhattisgarh	44.5	61.6	63.6	38.3	3.3
4. Goa	4.5	5.7	4.6	26.0	-18.6
5. Gujarat	44.3	70.5	86.7	59.2	23.0
6. Haryana	30.5	51.8	54.7	69.9	5.5
7. Jharkhand	46.7	76.6	112.3	64.2	46.6
8. Karnataka	68.7	83.6	133.5	21.7	59.8
9. Kerala	22.0	42.1	54.2	91.8	28.6
10. Madhya Pradesh	90.8	118.7	126.7	30.8	6.7
11. Maharashtra	112.0	156.6	168.0	39.9	7.3
12. Odisha	68.1	98.1	95.5	44.2	-2.7
13. Punjab	24.0	34.3	47.2	43.1	37.6
14. Rajasthan	60.2	82.6	96.6	37.2	16.9
15. Tamil Nadu	68.4	73.6	80.6	7.6	9.5
16. Uttar Pradesh	154.3	212.8	230.9	37.9	8.5
17. West Bengal	78.0	127.5	202.8	63.5	59.1
II. Special Category					
1. Arunachal Pradesh	39.6	51.6	48.2	30.5	-6.6
2. Assam	67.3	132.7	151.6	97.0	14.3
3. Himachal Pradesh	56.6	62.5	69.1	10.5	10.6
4. Jammu and Kashmir	145.9	152.2	181.7	4.3	19.3
5. Manipur	39.1	41.7	56.7	6.7	35.9
6. Meghalaya	24.9	35.5	45.5	42.3	28.2
7. Mizoram	25.1	30.0	35.6	19.5	18.9
8. Nagaland	39.0	45.8	51.6	17.5	12.6
9. Sikkim	11.1	23.2	26.9	110.3	15.8
10. Tripura	32.9	42.3	47.1	28.4	11.5
11. Uttarakhand	40.6	50.8	55.8	24.9	9.9
All States	1,635.0	2,238.9	2,638.2	36.9	17.8
<i>Memo item:</i>					
1. NCT Delhi	43.6	19.5	19.3	-55.3	-0.9
2. Puducherry	9.6	11.6	21.8	20.6	88.6

Note: Figures for Jharkhand for the year 2010-11 (Accounts) relate to Revised Estimates.

Source: Budget Documents of the State Governments, State Finance Accounts, CAG for 2010-11 in respect of Jammu and Kashmir.

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Statement 24: Loans from the Centre

(Amount in ₹ billion)

State	2010-11 (Accounts)		2011-12 (Revised Estimates)		2012-13 (Budget Estimates)		Variation (Per cent)			
	Gross	Net*	Gross	Net*	Gross	Net*	Col.4/Col.2	Col.5/Col.3	Col.6/Col.4	Col.7/Col.5
							Gross	Net*	Gross	Net*
1	2	3	4	5	6	7	8	9	10	11
I. Non-Special Category										
1. Andhra Pradesh	22.4	6.9	25.0	16.3	22.6	13.8	11.5	..	-9.8	-15.1
2. Bihar	7.8	3.2	23.8	19.1	15.4	10.8	-35.1	-43.6
3. Chhattisgarh	2.0	0.7	0.6	-0.8	2.4	1.0	-69.6
4. Goa	0.3	-	0.6	0.3	0.7	0.4
5. Gujarat	1.6	-4.6	2.5	-3.9	2.5	-4.0	60.1	-15.8	-	2.8
6. Haryana	3.1	1.8	2.3	1.1	4.4	3.0	-24.8	-41.7	89.9	..
7. Jharkhand	-	-1.5	-	-1.4	-	-1.4	-	-7.4	-	3.3
8. Karnataka	15.0	6.1	16.2	10.4	23.9	17.5	7.5	69.6	47.8	68.3
9. Kerala	3.6	0.5	5.5	2.4	8.8	5.4	53.4	..	58.1	..
10. Madhya Pradesh	10.9	5.8	17.9	12.6	29.2	23.9	63.4	..	63.5	88.8
11. Maharashtra	8.2	3.4	17.9	12.9	30.2	24.0	68.6	85.6
12. Odisha	2.3	-6.4	5.0	0.1	6.2	0.8	24.6	..
13. Punjab	1.9	0.1	3.5	1.4	3.4	1.6	79.4	..	-0.9	14.8
14. Rajasthan	3.6	-0.9	6.4	1.7	12.6	7.7	77.5	..	97.5	..
15. Tamil Nadu	14.5	10.4	12.1	5.4	16.1	10.6	-16.1	-47.9	32.8	96.5
16. Uttar Pradesh	3.6	-9.4	10.0	-3.1	10.0	-3.3	..	-66.9	-	5.1
17. West Bengal	3.0	5.2	4.6	0.3	7.0	0.6	55.9	-93.5	50.9	77.6
II. Special Category										
1. Arunachal Pradesh	-	-0.3	-	-0.3	-	-0.3	-	2.2	-	-
2. Assam	0.2	-1.1	1.3	-0.1	1.4	0.1	..	-94.2	9.5	..
3. Himachal Pradesh	0.4	-0.2	0.6	-	0.5	-0.1	62.1	-96.3	-12.6	..
4. Jammu and Kashmir	-10.2	-11.1	3.3	2.3	3.3	2.3	-	..	-	0.4
5. Manipur	-	-0.5	-	-0.5	0.1	-0.4	-	0.1	-	-21.5
6. Meghalaya	-	-0.2	0.1	-0.1	0.5	0.2	..	-70.4
7. Mizoram	-	-0.2	0.2	-	0.1	-0.1	-58.1	..
8. Nagaland	-	-0.2	0.1	-0.3	0.1	-0.1	-	46.1	72.4	-58.7
9. Sikkim	-	-0.2	0.1	0.1	0.1	-	36.8	-44.1
10. Tripura	-	-0.3	-	-0.5	-	-0.3	-10.6	58.7	-	-33.4
11. Uttarakhand	0.4	0.2	0.2	-0.2	0.5	0.2	-65.1
All States	94.8	7.1	159.9	75.4	202.1	113.9	68.7	..	26.4	51.0
<i>Memo item:</i>										
1. NCT Delhi	-	-	-	-	-	-	-	-	-	-
2. Puducherry	1.8	0.6	0.7	-0.4	0.7	-0.4	-59.4	..	-	-3.1

‘-’: Nil Negligible ‘..’: Abnormal growth due to low base.

*: Gross Loans from Centre minus Repayment of Loans to the Centre.

Note: Figures for Jharkhand for the year 2010-11(Accounts) relate to Revised Estimates.

Source: Budget Documents of the State Governments, State Finance Accounts, CAG for 2010-11 in respect of Jammu and Kashmir.

Statement 25: Devolution and Transfer of Resources from the Centre

(Amount in ₹ billion)

State	2010-11 (Accounts)		2011-12 (Revised Estimates)		2012-13 (Budget Estimates)		Variation (Per cent)			
	Gross	Net*	Gross	Net*	Gross	Net*	Col.4/Col.2	Col.5/Col.3	Col.6/Col.4	Col.7/Col.5
							Gross	Net*	Gross	Net*
1	2	3	4	5	6	7	8	9	10	11
I. Non-Special Category										
1. Andhra Pradesh	273.8	247.5	340.7	320.5	391.7	371.4	24.4	29.5	15.0	15.9
2. Bihar	344.6	334.7	448.7	439.1	507.5	498.1	30.2	31.2	13.1	13.4
3. Chhattisgarh	100.8	97.6	127.4	124.0	141.0	137.6	26.3	27.0	10.7	11.0
4. Goa	10.6	10.0	13.3	12.7	13.7	14.9	25.2	26.3	3.1	17.9
5. Gujarat	112.7	98.7	153.3	139.6	181.6	168.2	36.0	41.4	18.4	20.5
6. Haryana	56.6	53.9	81.8	79.1	90.9	87.8	44.5	46.9	11.1	11.0
7. Jharkhand	110.0	106.0	150.5	146.8	197.3	193.5	36.8	38.6	31.1	31.8
8. Karnataka	178.8	162.4	210.5	197.0	288.4	273.1	17.7	21.4	37.0	38.6
9. Kerala	77.0	69.6	109.5	102.3	134.0	126.6	42.1	46.9	22.4	23.7
10. Madhya Pradesh	258.1	246.0	324.4	312.0	372.0	358.9	25.7	26.8	14.7	15.0
11. Maharashtra	234.4	223.0	307.7	296.5	-201.8	-2,728.1	31.3	33.0	-165.6	-1,020.1
12. Odisha	175.3	161.2	223.2	212.8	236.5	226.3	27.3	32.0	6.0	6.4
13. Punjab	56.4	52.4	73.0	68.9	92.7	89.0	29.4	31.6	27.0	29.1
14. Rajasthan	192.4	181.8	238.7	228.3	286.2	275.8	24.1	25.6	19.9	20.8
15. Tamil Nadu	192.0	182.5	212.9	200.8	247.1	236.7	10.9	10.0	16.0	17.8
16. Uttar Pradesh	590.2	561.8	742.0	714.2	836.2	809.4	25.7	27.1	12.7	13.3
17. West Bengal	240.5	238.7	318.0	307.2	429.5	414.0	32.2	28.7	35.1	34.8
II. Special Category										
1. Arunachal Pradesh	46.8	46.5	60.3	60.0	58.2	57.9	28.9	29.1	-3.5	-3.5
2. Assam	147.2	144.5	229.7	226.9	263.1	260.4	56.1	57.0	14.5	14.8
3. Himachal Pradesh	74.1	72.7	83.7	82.3	93.4	92.0	13.0	13.2	11.5	11.7
4. Jammu and Kashmir	166.4	175.6	192.4	191.5	227.4	226.4	15.6	9.0	18.2	18.3
5. Manipur	49.0	48.6	53.2	52.7	70.5	69.5	8.4	8.5	32.5	31.9
6. Meghalaya	33.9	33.4	46.4	45.9	58.3	57.9	36.8	37.4	25.7	26.0
7. Mizoram	31.0	30.5	37.3	36.9	43.9	43.4	20.3	20.7	17.6	17.8
8. Nagaland	45.9	45.4	54.2	53.5	60.4	59.9	18.0	17.9	11.5	11.9
9. Sikkim	16.3	15.9	29.5	29.3	34.3	34.0	80.7	84.0	16.4	16.1
10. Tripura	44.2	43.5	54.6	53.7	61.0	60.2	23.6	23.6	11.7	12.0
11. Uttarakhand	65.7	65.1	79.3	78.6	90.2	89.4	20.8	20.8	13.7	13.7
All States	3,924.6	3,749.6	4,996.0	4,813.1	5862.2	5675.5	27.3	28.4	17.3	17.9
<i>Memo item:</i>										
1. NCT Delhi	43.6	17.8	19.5	-9.7	19.3	-13.7	-55.3	-154.8	-0.9	40.9
2. Puducherry	11.4	8.2	12.3	9.1	22.6	19.5	8.1	11.3	83.4	113.0

* : Gross Devolution and Transfers minus Repayments of Loans to Centre and Interest payments on Loans from Centre.

Note: Figures for Jharkhand for the year 2010-11 (Accounts) relate to Revised Estimates.

Source: Budget Documents of the State Governments, State Finance Accounts, CAG for 2010-11 in respect of Jammu and Kashmir.

Statement 26: Composition of Outstanding Liabilities
(As at end-March 2011)

State	(Amount in ₹ billion)																				
	1	2	3	4	5	6	7	8	9	10	11	12	13=7 to 12	14=14 to 13	15	16	17	18	19	20=14 to 19	
I. Non-Special Category																					
1. Andhra Pradesh	619.8	12.2			274.7		7.0	1.0	46.2		1.2	-12.8	42.7	949.5	155.0	100.4	64.0	125.8	0.5	1,395.1	
2. Bihar	175.8	10.4	0.2	0.2	188.4		0.2	0.1	20.1		0.3	0.1	20.7	395.5	83.0	95.6	12.1	46.2	3.5	635.8	
3. Chhattisgarh	25.1	2.4			48.9		0.2	0.1	5.5		0.1		5.9	82.4	23.9	23.3	18.0	22.4	0.4	170.4	
4. Goa	26.1				30.6		0.2		2.5	1.4		1.2	5.2	61.9	5.8	13.0	6.1	8.5	0.3	95.6	
5. Gujarat	455.6	8.1			506.2					17.0		43.6	60.6	1,030.5	94.0	68.9	77.4	157.4	2.0	1,430.2	
6. Haryana	150.9	10.1		0.1	119.2		0.1	0.1	11.6		1.0	14.9	27.7	307.9	22.4	82.2	17.9	30.6	2.0	463.0	
7. Jharkhand	78.4	10.6		0.1	95.7				15.8		0.8	5.0	21.7	206.5	21.5	14.6	5.5	33.4	1.5	283.0	
8. Karnataka	245.6				214.4		4.1	0.4	24.0		-0.8		27.6	487.6	105.2	127.8	116.3	96.9	0.7	934.5	
9. Kerala	307.4	5.8			117.8		33.3	3.4	13.3		2.2	1.9	54.2	463.8	63.6	237.9	18.0	34.3	0.7	839.6	
10. Madhya Pradesh	248.8	13.3			166.1		1.2	0.1	27.9	1.2	0.6	4.5	35.5	463.8	109.6	92.2	23.8	65.1	1.0	755.4	
11. Maharashtra	698.8	5.1			811.8		16.4		29.4		6.0	15.4	67.2	1,582.9	91.9	147.1	194.9	279.5	9.9	2,306.3	
12. Odisha	61.6	5.5			84.5		0.1	0.3	21.3		0.2	6.5	28.3	179.9	76.3	135.5	48.5	30.0	0.1	470.3	
13. Punjab	267.6	3.2			231.3				18.9	20.3		4.3	43.4	549.2	33.0	113.6	23.0	28.8	0.3	747.8	
14. Rajasthan	354.5	0.7			226.6		0.6	0.6	33.2		1.5	1.2	37.2	619.0	73.8	218.1	1.3	80.6	2.0	994.8	
15. Tamil Nadu	497.2				264.2		9.8	0.9	38.5	2.4	0.8	2.1	54.5	815.9	93.9	103.0	36.0	94.6	1.2	1,144.7	
16. Uttar Pradesh	650.1	29.4		0.4	550.7		0.2	0.2	41.3	16.8	0.4	36.1	95.0	1,325.5	185.1	341.0	261.6	180.5	5.6	2,299.3	
17. West Bengal	671.7	9.8			788.1		6.1	0.1	0.4		0.7	74.8	76.1	1,551.8	123.4	79.2	54.5	120.2		1,929.2	
II. Special Category																					
1. Arunachal Pradesh	6.6	0.1			6.5				3.1			0.9	4.0	17.8	3.8	8.7	0.9	3.8		35.1	
2. Assam	111.3	4.3			55.8			0.1	7.4				7.6	179.0	22.5	53.5	19.8	-10.7	0.5	264.6	
3. Himachal Pradesh	92.2	0.4			49.4		3.3		11.3		0.3	20.1	35.0	177.0	9.6	61.0	0.8	15.8	0.1	264.2	
4. Jammu and Kashmir	113.0	8.0			35.0		13.0	0.1	16.9			1.2	31.1	187.1	17.6	66.5	15.9	34.4		321.5	
5. Manipur	20.3	0.8			8.7		0.1		0.5		0.1	0.9	1.5	31.2	6.4	8.4	0.8	15.3		62.2	
6. Meghalaya	17.7	0.1			4.4				2.0			0.7	2.8	24.9	2.9	6.3	1.1	7.1	1.1	43.4	
7. Mizoram	13.1	0.2			1.7		0.3	2.1	0.9			0.3	3.4	18.7	3.6	15.4	1.0	7.9		46.6	
8. Nagaland	30.6	0.4			1.3		0.7	0.3	2.0		0.1	5.1	8.0	40.3	3.4	5.7	0.9	8.6		59.0	
9. Sikkim	12.4	0.2			1.4		1.0		1.4			0.2	2.6	16.6	1.8	5.1	0.2	0.8		24.5	
10. Tripura	16.4	0.3			12.7		1.4		2.3				3.8	33.2	4.4	20.0	0.7	2.5	0.1	60.9	
11. Uttarakhand	72.3	2.9			50.2		0.1	0.1	10.4	0.4	0.2	2.9	13.9	142.9	4.4	38.2	10.8	16.2	0.5	212.9	
All States	6,040.9	144.2	0.8	4,946.4	14.1	95.1	7.8	408.1	59.4	15.6	231.2	817.2	11,963.7	1,441.7	2,282.4	1,031.7	1,536.6	33.7	18,289.8		
Memo item:																					
1. NCT Delhi					301.4									301.4							301.4
2. Puducherry					12.8									1.3							46.1

SDLs: State Development Loans. '-': Nil/Negligible. *; Negative balances reported by CAG are ignored.

Note: For state-wise data series on outstanding liabilities prior to 2009-10, please refer to 'Handbook of Statistics on State Government Finances 2011'.

Source: 1. Combined Finance and Revenue Accounts of the Union and State Governments in India, CAG.

2. Ministry of Finance, Government of India.

3. Reserve Bank Records.

4. Budget Documents of the State Governments, State Finance Accounts, CAG for 2010-11 in respect of Jammu and Kashmir.

5. Finance Accounts of the Union Government, CGA, Government of India.

Statement 26: Composition of Outstanding Liabilities
(As at end-March 2012)

State	(Amount in ₹ billion)																				
	1	2	3	4	5	6	7	8	9	10	11	12	13= 7 to 12	14= (2 to 6)+13	15	16	17	18	19	20 = 14 to 19	
I. Non-Special Category																					
1. Andhra Pradesh	750.9	9.7	—	—	264.7	—	5.9	1.0	48.0	—	0.8	-23.9	31.9	1,057.2	171.3	111.9	60.0	128.8	0.5	1,529.7	
2. Bihar	201.7	8.3	0.2	0.2	187.9	—	0.2	—	26.4	—	0.6	0.1	27.3	425.5	102.1	96.4	12.1	46.7	3.5	686.2	
3. Chhattisgarh	22.0	1.9	—	—	52.7	—	0.1	0.1	6.7	—	0.6	—	7.3	83.9	23.1	26.7	19.7	23.3	0.4	177.1	
4. Goa	30.6	—	—	—	30.5	—	0.2	—	2.8	1.4	—	1.0	5.3	66.5	6.1	14.6	6.6	10.4	0.3	104.4	
5. Gujarat	608.0	6.5	—	—	487.5	—	—	—	12.5	16.7	—	35.8	65.0	1,167.2	90.1	75.5	77.9	168.4	2.0	1,581.0	
6. Haryana	210.8	8.1	—	—	116.0	3.0	0.1	0.1	11.8	-9.2	—	16.8	20.5	358.3	23.4	91.6	17.9	43.8	2.0	537.0	
7. Jharkhand	86.3	8.5	0.1	0.1	100.3	—	—	—	21.0	—	0.7	12.5	34.3	229.4	20.1	44.5	9.2	37.8	3.0	344.1	
8. Karnataka	307.7	—	—	—	205.9	—	3.7	0.4	28.3	—	-0.9	-0.1	31.4	545.0	115.6	143.7	106.3	96.9	0.7	1,008.2	
9. Kerala	382.4	4.6	—	—	112.9	—	34.9	3.4	16.2	—	2.7	1.9	59.2	559.2	66.0	263.3	17.6	37.8	0.7	944.5	
10. Madhya Pradesh	280.4	10.7	—	—	160.8	—	1.1	0.1	30.1	1.2	0.7	4.8	38.0	489.9	122.2	97.7	23.6	66.7	1.0	801.1	
11. Maharashtra	894.0	4.1	—	—	800.1	—	16.4	—	35.1	—	6.0	7.6	65.0	1,765.2	104.8	177.5	191.1	325.7	9.9	2,572.2	
12. Odisha	51.1	4.4	—	—	84.8	—	0.1	0.3	28.9	—	0.2	5.6	35.1	175.5	76.4	143.5	48.6	31.0	0.1	475.0	
13. Punjab	345.0	2.5	—	—	222.0	3.7	—	—	20.3	13.4	—	3.7	37.5	610.8	34.3	127.6	27.0	32.5	0.3	832.5	
14. Rajasthan	385.5	0.6	—	—	215.2	—	0.5	0.6	39.2	—	1.8	0.9	43.0	644.2	75.5	243.2	5.0	102.4	2.0	1,072.3	
15. Tamil Nadu	628.3	—	—	—	254.6	—	9.0	0.9	42.7	2.2	1.3	0.9	57.0	939.9	99.3	114.3	32.4	102.3	1.2	1,289.4	
16. Uttar Pradesh	778.4	23.5	0.4	0.4	539.2	—	0.2	0.2	51.5	5.6	0.4	29.9	87.7	1,429.3	182.0	384.2	318.3	170.3	4.7	2,468.7	
17. West Bengal	879.7	7.9	—	—	777.5	6.1	0.1	0.1	0.3	—	0.7	58.6	59.9	1,731.0	123.8	82.3	54.5	131.1	—	2,122.7	
II. Special Category																					
1. Arunachal Pradesh	6.6	0.1	—	—	6.5	1.3	—	—	4.6	—	—	-0.6	4.0	18.5	3.6	9.1	1.1	3.6	—	35.9	
2. Assam	105.6	3.4	—	—	60.6	—	0.1	—	9.5	—	—	—	9.7	179.3	22.4	59.5	22.6	-21.1	0.5	263.2	
3. Himachal Pradesh	101.5	0.3	—	—	50.6	—	2.8	—	12.8	—	0.2	17.5	33.3	185.7	9.6	67.0	0.8	15.8	0.1	278.9	
4. Jammu and Kashmir	139.6	6.4	—	—	34.3	—	15.2	0.1	21.2	—	—	-9.1	27.4	207.6	19.9	75.3	19.5	30.9	—	353.1	
5. Manipur	21.2	0.6	—	—	8.6	—	0.1	—	1.0	—	0.1	0.1	1.2	31.6	6.0	9.3	0.8	16.5	—	64.1	
6. Meghalaya	19.7	0.1	—	—	4.9	—	—	—	2.6	—	0.1	0.5	3.2	27.9	2.9	7.5	1.1	7.2	1.1	47.7	
7. Mizoram	15.4	0.2	—	—	1.7	-0.2	2.0	—	1.4	—	—	-0.9	2.5	19.6	3.7	16.2	1.1	7.9	—	48.6	
8. Nagaland	33.9	0.3	—	—	1.4	—	0.6	0.3	2.2	—	0.2	4.9	8.0	43.6	3.1	5.8	0.9	5.3	—	58.7	
9. Sikkim	12.6	0.2	—	—	1.5	—	0.9	—	3.1	—	—	0.2	2.7	17.0	1.8	5.8	0.2	1.0	—	28.7	
10. Tripura	18.6	0.3	—	—	12.3	—	1.3	—	1.5	—	—	—	4.4	35.6	4.0	20.2	0.7	2.5	0.1	63.0	
11. Uttarakhand	83.9	2.3	—	—	69.0	3.5	—	0.1	12.9	0.4	0.2	2.9	16.4	175.2	4.2	43.1	10.7	19.1	1.0	253.2	
All States	7,401.7	115.4	0.8	0.8	4,864.2	17.3	95.2	7.8	494.9	31.7	17.2	171.3	818.1	13,217.4	1,517.1	2,537.2	1,087.2	1,644.3	34.9	20,038.1	
Memo Item:																					
1. NCT Delhi	—	—	—	—	296.1	—	—	—	—	—	—	—	—	296.1	—	—	—	—	—	—	296.1
2. Puducherry	23.2	—	—	—	12.5	—	—	—	—	—	—	3.0	3.0	38.7	8.0	3.9	0.3	3.7	—	54.6	

SDIs: State Development Loans. '-': Nil/Negligible. *: Negative balances reported by CAG are ignored.

Note : 1. For state-wise data series on outstanding liabilities prior to 2009-10, please refer to 'Handbook of Statistics on State Government Finances 2011'.

2. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh, Jammu and Kashmir and Manipur were not available, the same has been included under 'Loans from Other Institutions'.

Source: 1. Combined Finance and Revenue Accounts of the Union and State Governments in India, CAG.

2. Ministry of Finance, Government of India.

3. Reserve Bank Records.

4. Budget Documents of the State Governments, State Finance Accounts, CAG for 2010-11 in respect of Jammu and Kashmir.

5. Finance Accounts of the Union Government, CGA, Government of India.

Statement 26: Composition of Outstanding Liabilities
(As at end-March 2013)

State	(Amount in ₹ billion)																				
	1	2	3	4	5	6	7	8	9	10	11	12	13=7 to 12	14=(2 to 6)+13	15	16	17	18	19	20 = 14 to 19	
I. Non-Special Category																					
1. Andhra Pradesh	948.5	7.3	-	252.5	-	4.9	1.0	50.7	-	0.3	-29.4	27.4	1,235.8	185.1	124.7	55.6	132.2	0.5	1,733.9		
2. Bihar	238.9	6.2	0.2	195.8	-	0.2	-	35.2	-	0.8	0.1	36.3	477.4	112.8	97.7	12.1	46.3	3.5	749.8		
3. Chhattisgarh	42.8	1.4	-	53.8	-	-0.1	0.1	19.7	-	2.6	-	22.1	120.2	24.0	30.3	20.9	24.1	0.4	219.9		
4. Goa	36.1	-	-	30.5	-	0.1	-	3.5	1.4	-	1.0	6.0	72.6	6.5	16.3	7.1	12.3	0.3	115.1		
5. Gujarat	767.0	4.9	-	485.4	-	-	-	25.1	16.5	-	27.2	68.8	1,326.1	86.0	82.8	78.4	189.5	2.0	1,764.9		
6. Haryana	284.6	6.1	-	116.7	3.0	-	0.1	13.1	-16.9	1.0	17.6	14.9	425.2	26.5	102.0	17.9	47.2	2.0	620.8		
7. Jharkhand	111.8	6.3	0.1	107.4	-	-	-	20.4	-	0.6	14.4	35.4	261.0	18.6	46.7	12.6	40.3	4.5	383.7		
8. Karnataka	446.1	-	-	206.2	-	3.3	0.4	32.0	-	-0.9	-	34.7	686.9	133.0	161.1	101.3	79.4	0.7	1,162.5		
9. Kerala	486.4	3.5	-	108.9	-	35.9	3.4	19.2	-	2.7	1.9	63.1	661.9	71.4	274.1	17.5	32.3	0.7	1,057.9		
10. Madhya Pradesh	347.7	8.0	-	165.7	-	0.9	0.1	32.1	1.2	0.8	5.0	40.2	561.6	146.1	103.4	23.4	68.5	1.0	904.0		
11. Maharashtra	1,061.2	3.1	-	783.8	27.0	16.3	-	40.1	-	6.0	-27.5	34.9	1,910.0	128.8	215.1	186.2	376.5	9.9	2,826.5		
12. Odisha	69.1	3.3	-	86.5	-	-	-	36.7	-	0.1	0.2	37.4	196.3	77.2	154.5	48.6	31.4	0.1	508.0		
13. Punjab	440.6	1.9	-	211.3	3.7	-	-	21.3	6.1	-	3.2	30.6	688.0	35.9	141.6	30.1	32.8	0.3	928.7		
14. Rajasthan	458.1	0.6	-	202.8	-	0.5	0.6	48.7	-	2.3	0.6	52.8	714.2	83.2	263.9	4.1	95.4	2.0	1,162.8		
15. Tamil Nadu	787.6	-	-	262.4	-	8.3	0.9	50.4	2.0	1.6	0.9	64.0	1,113.9	109.9	127.5	26.8	117.9	1.2	1,497.2		
16. Uttar Pradesh	940.1	17.6	0.4	542.8	-	0.1	0.2	61.0	-1.9	0.4	23.8	83.6	1,584.5	178.8	396.4	387.3	160.9	4.2	2,712.1		
17. West Bengal	1,055.4	5.9	-	796.2	6.1	0.1	0.1	0.4	-	0.7	56.6	57.8	1,921.3	124.4	79.9	55.2	123.6	-	2,304.3		
II. Special Category																					
1. Arunachal Pradesh	7.2	0.1	-	7.5	2.0	-	-	6.1	-	-	-2.1	4.0	20.7	3.3	9.5	1.3	3.6	-	38.4		
2. Assam	127.6	2.6	-	68.2	-	0.1	-	11.0	-	-	-	11.2	209.6	22.4	66.0	25.5	-31.9	0.5	292.0		
3. Himachal Pradesh	120.0	0.2	-	51.8	-	2.3	-	14.8	-	0.2	10.1	27.5	199.4	9.5	73.5	0.8	15.8	0.1	299.1		
4. Jammu and Kashmir	159.3	4.8	-	35.6	-	17.2	0.1	25.9	-	-	-21.1	22.2	221.8	22.2	84.1	21.7	26.9	-	376.7		
5. Manipur	24.4	0.5	-	8.4	-	0.1	-	1.4	-	0.1	0.1	1.6	34.8	5.6	10.3	0.8	16.5	-	68.0		
6. Meghalaya	22.8	-	-	5.9	-	-	-	3.0	-	0.1	0.4	3.6	32.3	3.1	8.9	1.1	7.3	1.1	53.8		
7. Mizoram	18.0	0.1	-	1.8	-0.2	1.7	-	1.8	-	0.1	-0.9	2.6	22.4	3.6	17.2	1.2	8.5	-	52.8		
8. Nagaland	38.5	0.2	-	1.4	-	0.5	0.3	2.4	-	0.2	4.7	8.0	48.2	3.0	5.9	0.9	5.1	-	63.1		
9. Sikkim	13.5	0.1	-	1.7	-	1.0	-	2.1	-	0.2	3.3	3.3	18.7	1.9	6.6	0.7	1.0	-	28.2		
10. Tripura	22.3	0.2	-	11.9	-	0.9	-	4.5	-	-	-0.2	5.3	39.6	3.7	20.7	0.7	2.5	0.1	67.3		
11. Uttarakhand	97.8	1.7	-	74.5	3.5	-	0.1	18.1	0.4	0.3	2.9	21.7	199.2	4.3	47.9	10.7	22.1	1.5	285.6		
All States	9,173.3	86.7	0.8	4,877.0	45.0	94.3	7.8	600.8	8.6	19.9	89.5	820.9	15,003.6	1,631.1	2,768.7	1,149.8	1,687.7	36.4	23,277.2		
Memo Item:																					
1. NCT Delhi	-	-	-	283.1	-	-	-	-	-	-	-	-	283.1	-	-	-	-	-	-	283.1	
2. Puducherry	28.2	-	-	12.2	-	-	-	-	-	-	6.1	-	46.5	7.6	3.9	0.3	3.8	-	-	62.2	

SDIs: State Development Loans. '-': Nil/Negligible.

Note : 1. For state-wise data series on outstanding liabilities prior to 2009-10, please refer to 'Handbook of Statistics on State Government Finances 2011'.

2. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh, Jammu and Kashmir and Manipur were not available, the same has been included under 'Loans from Other Institutions'.

Source: 1. Combined Finance and Revenue Accounts of the Union and State Governments in India, CAG.

2. Ministry of Finance, Government of India.

3. Reserve Bank Records.

4. Budget Documents of the State Governments, State Finance Accounts, CAG for 2010-11 in respect of Jammu and Kashmir.

5. Finance Accounts of the Union Government, CGA, Government of India.

Statement 29: Market Borrowings of State Governments

(₹ Billion)

State	2010-11				2011-12				2012-13			
	Gross Allocation	Repayments	Net Allocation	Amount Raised	Gross Allocation#	Repayments	Net Allocation	Gross Amount Raised	Gross Allocation	Repayments	Net Allocation	Amount Raised*
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	154.2	16.4	137.8	120.0	189.3	23.9	150.4	155.0	231.6	34.0	197.6	130.0
2. Bihar	50.1	10.7	39.4	26.0	47.4	15.0	21.2	40.0	70.7	13.4	57.4	40.0
3. Chhattisgarh	20.3	0.7	19.6	-	25.0	2.7	22.3	-	34.0	4.6	29.3	-
4. Goa	5.3	0.9	4.4	3.0	6.5	1.0	5.5	5.5	9.1	1.6	7.6	5.0
5. Gujarat	122.7	8.9	113.7	115.0	187.5	12.5	130.0	165.0	185.6	25.4	160.3	130.5
6. Haryana	49.3	2.9	46.3	44.5	63.6	3.6	52.9	63.6	81.8	7.6	74.2	58.5
7. Jharkhand	13.9	1.2	12.7	5.0	26.8	3.7	23.1	12.5	38.2	4.5	33.7	15.0
8. Karnataka	82.7	9.6	73.1	20.0	94.9	12.9	82.0	75.0	154.5	16.1	138.4	87.6
9. Kerala	59.7	7.3	52.4	55.0	85.6	13.8	60.8	88.8	102.9	10.1	92.8	78.5
10. Madhya Pradesh	57.7	8.1	49.6	39.0	62.8	8.8	54.0	40.0	74.1	11.4	62.8	10.0
11. Maharashtra	231.6	9.1	222.5	115.0	189.9	14.8	175.1	210.0	178.0	10.7	167.2	95.6
12. Odisha	29.9	6.2	23.6	-	29.4	10.5	18.9	-	47.8	13.1	34.7	-
13. Punjab	69.7	4.0	65.7	49.3	79.5	4.6	60.4	82.0	116.6	11.4	105.2	82.0
14. Rajasthan	84.5	13.4	71.0	61.8	67.5	14.0	53.5	45.0	99.0	23.8	75.2	65.0
15. Tamil Nadu	135.7	12.8	122.9	99.8	151.6	13.9	137.7	145.0	192.6	23.3	169.3	140.0
16. Uttar Pradesh	137.2	20.1	117.1	120.0	166.9	30.3	128.4	158.3	182.2	32.4	149.9	95.0
17. West Bengal	150.6	10.6	140.0	95.0	218.6	13.9	175.7	221.9	218.5	25.1	193.5	165.0
II. Special Category												
1. Arunachal Pradesh	1.2	0.2	1.0	-	0.8	0.3	0.5	0.3	2.4	0.3	2.0	0.7
2. Assam	33.6	4.1	29.5	8.0	35.5	5.7	29.8	-	33.4	9.1	24.3	3.0
3. Himachal Pradesh	19.8	2.6	17.3	6.5	18.9	4.0	14.8	13.3	32.4	7.0	25.4	17.6
4. Jammu and Kashmir	30.8	2.7	28.2	28.1	51.7	3.2	34.5	29.8	35.7	6.0	29.8	11.0
5. Manipur	3.8	0.4	3.4	2.6	3.5	0.6	3.0	1.5	4.4	0.8	3.7	2.8
6. Meghalaya	2.9	0.7	2.2	1.9	3.7	1.0	2.7	3.1	4.2	0.9	3.3	2.5
7. Mizoram	2.9	0.2	2.8	2.7	3.9	0.4	3.5	3.0	4.0	1.2	2.9	1.2
8. Nagaland	4.3	1.2	3.1	3.6	8.1	1.7	6.4	5.1	8.7	1.8	7.0	4.5
9. Sikkim	3.1	0.3	2.8	-	1.0	0.2	0.8	0.4	1.1	0.2	0.9	0.7
10. Tripura	4.6	0.9	3.7	2.9	6.1	0.7	3.7	3.0	8.0	1.2	6.8	3.2
11. Uttarakhand	9.9	0.2	9.8	9.9	9.0	2.1	6.9	14.0	35.5	9.5	26.0	6.5
All States	1,572.0	156.4	1,415.6	1,034.4	1,835.1	219.9	1,458.6	1,581.0	2,187.1	306.3	1,880.8	1,251.2
<i>Memo item:</i>												
UT of Puducherry	-	-	-	6.0	-	-	-	5.3	-	-	-	-

Includes additional allocation of ₹156.68 billion * As on January 4, 2013.

Source: Reserve Bank records.

Statement 30: Plan Outlay of State Governments

State	1999-2000 (Actual) Expenditure	2000-01 (Actual) Expenditure	2001-02 (Actual) Expenditure	2002-03 (Actual) Expenditure	2003-04 (Actual) Expenditure	2004-05 (Actual) Expenditure	2005-06 (Actual) Expenditure	2006-07 (Actual) Expenditure	2007-08 (Actual) Expenditure	2008-09 (Actual) Expenditure	2009-10 (Actual) Expenditure	2010-11 (Revised) Outlay	2011-12 (Approved) Outlay	2011-12 (Revised) Outlay	2012-13 (Approved) Outlay
	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
I. Non-Special Category															
1. Andhra Pradesh	47.5	70.4	79.7	83.2	107.6	114.6	134.4	182.1	271.7	306.2	293.9	322.5	430.0	430.0*	489.4
2. Bihar	26.8	16.4	14.7	22.1	26.3	32.0	44.7	85.5	96.5	125.1	141.8	—	213.9	213.9	280.0
3. Chhattisgarh	—	4.7	13.6	17.7	24.0	28.3	34.7	51.1	62.0	81.4	102.8	183.5	167.1	167.1*	234.8
4. Goa	2.4	3.6	3.7	4.2	5.7	7.7	9.6	10.7	12.2	15.7	19.7	—	33.2	33.2*	47.0
5. Gujarat	64.9	49.7	53.6	54.0	75.8	76.0	110.0	143.8	156.5	217.6	226.3	—	380.0	380.0*	510.0
6. Haryana	16.8	17.2	17.7	17.8	18.7	21.1	30.0	42.3	57.5	71.1	96.2	—	203.6	203.6	264.9
7. Jharkhand	—	—	20.2	28.0	17.7	29.9	40.8	38.8	57.1	68.7	65.3	—	153.2	122.3	163.0
8. Karnataka	63.6	67.9	79.0	81.6	86.2	117.4	126.8	183.1	172.3	221.2	259.7	310.5	380.7	380.7*	420.3
9. Kerala	29.5	29.5	24.0	39.4	36.2	35.4	38.8	45.6	50.9	62.4	77.7	100.3	120.1	120.1*	140.1
10. Madhya Pradesh	35.9	31.8	45.3	53.3	50.9	66.1	74.4	95.3	120.5	130.8	146.1	—	230.0	230.0*	280.0
11. Maharashtra	104.2	95.9	85.3	77.4	81.9	98.2	146.7	156.8	141.5	228.7	277.3	—	420.0	420.0	450.0
12. Odisha	24.8	25.6	24.5	24.7	24.4	27.4	28.2	36.3	60.3	75.7	77.3	100.0	152.0	123.0	172.5
13. Punjab	17.5	18.8	21.7	17.7	15.9	19.6	38.3	57.5	50.2	69.3	49.7	89.3	115.2	115.2*	140.0
14. Rajasthan	36.0	37.7	43.4	44.3	60.4	65.9	77.0	89.7	137.9	149.2	180.2	212.2	275.0	275.0*	335.0
15. Tamil Nadu	54.1	57.8	53.2	58.4	70.9	82.9	87.8	126.8	142.2	162.5	178.3	200.7	235.3	235.4	280.0
16. Uttar Pradesh	65.7	59.6	77.0	66.2	61.3	84.3	135.2	201.0	243.2	342.9	372.1	384.3	470.0	424.0	578.0
17. West Bengal	39.3	56.3	46.0	26.7	25.3	42.7	59.9	69.4	88.6	104.0	121.2	—	222.1	222.1*	259.1
Total I	629.0	642.7	702.5	716.7	789.1	949.4	1,217.2	1,615.8	1,921.0	2,432.4	2,685.8	3,386.7	4,227.6	4,095.3	5,044.0
II. Special Category															
1. Arunachal Pradesh	4.7	5.1	5.6	5.3	6.4	6.6	7.4	8.9	10.8	17.4	25.9	25.9	32.0	32.0*	35.4
2. Assam	14.1	14.8	16.3	14.1	14.6	21.8	18.7	27.6	25.8	35.9	50.2	78.0	90.0	90.0	105.0
3. Himachal Pradesh	16.2	17.2	17.2	20.5	13.1	14.8	16.8	20.2	21.0	22.9	28.1	30.6	33.0	33.1	37.0
4. Jammu and Kashmir	15.1	15.4	17.4	20.6	23.5	28.4	35.6	34.1	44.0	48.3	52.8	—	66.0	66.0*	73.0
5. Manipur	4.5	2.5	2.3	2.1	2.9	5.6	6.1	10.5	13.4	15.2	17.8	25.8	32.1	27.5	35.0
6. Meghalaya	3.4	4.6	4.7	4.0	4.9	5.9	6.9	7.6	9.8	13.9	14.2	—	27.3	27.3	39.4
7. Mizoram	3.8	3.7	4.0	4.2	5.5	5.5	6.9	7.0	7.7	8.2	10.7	12.6	17.0	16.2	23.0
8. Nagaland	3.1	3.2	4.0	3.7	4.8	4.6	6.5	6.9	8.5	11.0	14.3	14.3	18.1	16.7	23.0
9. Sikkim	1.9	2.2	2.8	3.4	3.7	4.7	4.7	4.5	6.1	11.4	10.2	—	14.0	14.0*	18.8
10. Tripura	4.5	4.7	5.2	5.9	5.8	5.8	7.5	8.9	10.7	14.3	17.4	13.7	19.5	16.4	22.5
11. Uttarakhand	—	8.2	17.3	14.5	16.8	19.2	30.3	32.5	39.4	36.5	35.1	—	78.0	78.0*	82.0
Total II	71.3	81.7	96.8	98.4	101.8	122.7	147.2	168.7	197.2	235.0	276.7	363.0	427.0	417.3	494.0
Grand Total (I+II)	700.3	724.3	799.3	815.1	890.9	1,072.1	1,364.4	1,784.4	2,118.1	2,667.4	2,962.5	3,749.7	4,654.6	4,512.6	5,538.0
<i>Memo item:</i>															
1. NCT Delhi	71.3	81.7	96.8	98.4	101.8	122.7	147.2	168.7	197.2	235.0	276.7	200.9	427.0	417.3	494.0
2. Puducherry	23.0	31.3	40.1	44.1	46.1	42.6	42.9	50.8	87.5	96.2	110.5	—	151.3	151.3*	158.6
	—	—	—	—	—	—	9.2	10.4	10.9	10.6	14.5	17.7	27.5	16.6	30.0

* Revision not sought by States/UTs, approved outlay repeated.

Source: Planning Commission, Government of India.

Statement 31: Capital Receipts and Capital Expenditure

(₹ billion)

State	Capital Receipts			Capital Expenditure		
	2010-11 (Accounts)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	2010-11 (Accounts)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5	6	7
I. Non-Special Category						
1. Andhra Pradesh	216.4	247.1	279.8	221.0	254.5	320.1
2. Bihar	62.3	92.3	94.3	124.9	165.2	177.3
3. Chhattisgarh	19.4	52.5	69.2	42.1	80.4	102.2
4. Goa	11.4	12.7	15.8	14.5	19.9	22.8
5. Gujarat	221.4	205.6	252.1	141.7	197.4	281.0
6. Haryana	88.1	101.8	111.7	61.2	71.9	78.9
7. Jharkhand	39.6	92.6	56.4	62.6	60.5	92.1
8. Karnataka	111.6	144.3	194.0	179.0	190.8	202.1
9. Kerala	100.6	137.5	137.6	61.0	87.6	100.3
10. Madhya Pradesh	111.9	183.3	120.2	150.4	275.9	199.7
11. Maharashtra	279.6	336.4	329.1	237.0	254.7	332.5
12. Odisha	35.0	34.8	66.5	66.8	77.1	106.0
13. Punjab	84.7	116.0	126.3	41.6	61.4	87.4
14. Rajasthan	113.6	124.8	139.3	88.3	128.5	144.6
15. Tamil Nadu	166.4	221.0	259.5	179.7	247.4	273.8
16. Uttar Pradesh	303.0	257.1	291.9	269.1	344.8	364.0
17. West Bengal	245.6	281.5	256.7	84.2	115.6	164.5
II. Special Category						
1. Arunachal Pradesh	4.0	10.7	11.9	18.3	37.5	29.9
2. Assam	19.4	40.6	46.5	30.0	59.6	68.0
3. Himachal Pradesh	38.3	27.7	39.8	28.9	33.4	42.7
4. Jammu and Kashmir	33.7	55.2	38.8	71.0	80.2	87.2
5. Manipur	6.5	6.3	5.9	20.4	21.5	22.6
6. Meghalaya	2.1	7.1	7.7	7.6	12.5	16.0
7. Mizoram	13.4	6.1	5.6	7.4	10.1	10.1
8. Nagaland	5.4	4.4	8.3	13.9	17.6	21.3
9. Sikkim	0.9	2.8	3.2	5.3	12.2	15.4
10. Tripura	7.5	6.6	8.1	12.6	20.3	22.2
11. Uttarakhand	40.7	35.8	47.3	23.9	38.5	54.1
All States	2,382.3	2,844.7	3,023.3	2,264.3	2,977.1	3,438.8
<i>Memo item:</i>						
1. NCT Delhi	48.3	13.4	7.3	111.4	87.0	107.4
2. Puducherry	4.6	9.3	8.8	5.2	5.5	6.8

Note: 1. Capital receipts include Public Accounts on a net basis while capital expenditures are exclusive of Public Accounts.

2. Also see Notes to Appendix III and IV.

3. Figures for Jharkhand for the year 2008-09 (Accounts) relate to Revised Estimates.

Source: Budget Documents of the State Governments, State Finance Accounts, CAG for 2010-11 in respect of Jammu and Kashmir.

Statements

Statement 32: State Government Market Loans

(₹ Billion)

Sr. Particulars No.	Balance on the last day of March 2012
ANDHRA PRADESH	
Loans Bearing Interest	
1 6.67% Andhra Pradesh S.D.L. 2012	2.95
2 7.80% Andhra Pradesh 2012	3.87
3 7.80% Andhra Pradesh S.D.L. 2012(II Series)	4.43
4 7.90% Andhra Pradesh Government Stock 2012	2.50
5 6.03% Andhra Pradesh Government Stock 2013	5.00
6 6.20% Andhra Pradesh S.D.L. 2013	4.62
7 6.35% Andhra Pradesh 2013	4.04
8 6.35% Andhra Pradesh 2013(II Series)	5.32
9 6.40% Andhra Pradesh 2013	8.28
10 6.60% Andhra Pradesh 2013	8.09
11 6.75% Andhra Pradesh 2013	3.42
12 6.95% Andhra Pradesh 2013	8.76
13 5.60% Andhra Pradesh S.D.L. 2014	7.32
14 5.70% Andhra Pradesh 2014	5.91
15 7.32% Andhra Pradesh 2014	3.21
16 7.36% Andhra Pradesh 2014	7.35
17 5.85% Andhra Pradesh 2015	2.64
18 6.20% Andhra Pradesh 2015	4.62
19 7.02% Andhra Pradesh S.D.L. 2015	3.54
20 7.39% Andhra Pradesh Government Stock 2015	4.82
21 7.77% Andhra Pradesh S.D.L. 2015	7.83
22 7.34% Andhra Pradesh Government Stock 2015	3.75
23 7.32% Andhra Pradesh Government Stock 2016	3.17
24 7.74% Andhra Pradesh Government Stock 2016	4.00
25 7.89% Andhra Pradesh Government Stock 2016	5.00
26 7.93% Andhra Pradesh Government Stock 2016	4.09
27 8.65% Andhra Pradesh Government Stock 2016	7.42
28 5.90% Andhra Pradesh 2017	3.06
29 7.17% Andhra Pradesh 2017	0.47
30 7.99% Andhra Pradesh 2017	3.00
31 8.00% Andhra Pradesh 2017	6.00
32 8.17% Andhra Pradesh 2017	3.75
33 8.40% Andhra Pradesh 2017	4.00
34 8.40% Andhra Pradesh 2017	7.50
35 8.45% Andhra Pradesh 2017	6.00
36 8.48% Andhra Pradesh 2017	5.00
37 7.10% Andhra Pradesh 2018	15.00
38 7.92% Andhra Pradesh 2018	5.00
39 7.98% Andhra Pradesh 2018	8.00
40 8.11% Andhra Pradesh 2018	10.00
41 8.25% Andhra Pradesh 2018	10.00
42 8.41% Andhra Pradesh 2018	10.00
43 8.45% Andhra Pradesh 2018	15.00
44 9.40% Andhra Pradesh 2018	5.00
45 9.89% Andhra Pradesh 2018	10.00
46 5.80% Andhra Pradesh Government Stock 2019	10.00
47 7.13% Andhra Pradesh Government Stock 2019	16.33
48 7.45% Andhra Pradesh Government Stock 2019	12.12
49 8.09% Andhra Pradesh Government Stock 2019	1.74
50 8.59% Andhra Pradesh Government Stock 2019	19.15
51 7.11% Andhra Pradesh Government Stock 2019	16.00
52 7.45% Andhra Pradesh Government Stock 2019	10.00
53 7.50% Andhra Pradesh Government Stock 2019	10.00
54 7.83% Andhra Pradesh Government Stock 2019	10.00

Sr. Particulars No.	Balance on the last day of March 2012
55 7.85% Andhra Pradesh Government Stock 2019	10.00
56 7.93% Andhra Pradesh Government Stock 2019	10.00
57 8.10% Andhra Pradesh Government Stock 2019	14.00
58 8.19% Andhra Pradesh Government Stock 2019	20.00
59 8.10% Andhra Pradesh Government Stock 2019	10.00
60 8.22% Andhra Pradesh Government Stock 2019	10.00
61 8.26% Andhra Pradesh Government Stock 2019	5.00
62 8.25% Andhra Pradesh Government Stock 2020	5.00
63 8.48% Andhra Pradesh Government Stock 2020	10.00
64 8.39% Andhra Pradesh Government Stock 2020	13.83
65 8.07% Andhra Pradesh Government Stock 2020	10.00
66 8.49% Andhra Pradesh Government Stock 2020	5.00
67 8.57% Andhra Pradesh Government Stock 2020	15.00
68 8.11% Andhra Pradesh Government Stock 2020	10.00
69 8.18% Andhra Pradesh Government Stock 2020	10.00
70 8.37% Andhra Pradesh Government Stock 2020	10.00
71 8.42% Andhra Pradesh Government Stock 2020	10.00
72 8.52% Andhra Pradesh Government Stock 2020	5.00
73 8.39% Andhra Pradesh Government Stock 2020	10.00
74 8.35% Andhra Pradesh Government Stock 2020	5.00
75 8.53% Andhra Pradesh Government Stock 2021	10.00
76 8.51% Andhra Pradesh Government Stock 2021	14.50
77 8.37% Andhra Pradesh Government Stock 2021	5.50
78 8.47% Andhra Pradesh Government Stock 2021	12.00
79 8.67% Andhra Pradesh Government Stock 2021	10.00
80 8.60% Andhra Pradesh Government Stock 2021	10.00
81 8.66% Andhra Pradesh Government Stock 2021	18.00
82 8.56% Andhra Pradesh Government Stock 2021	20.00
83 8.63% Andhra Pradesh Government Stock 2021	20.00
84 8.90% Andhra Pradesh Government Stock 2021	16.25
85 9.04% Andhra Pradesh Government Stock 2021	3.75
86 9.17% Andhra Pradesh Government Stock 2021	10.00
87 9.25% Andhra Pradesh Government Stock 2021	5.00
88 8.72% Andhra Pradesh Government Stock 2022	10.00
89 8.71% Andhra Pradesh Government Stock 2022	10.00
90 8.97% Andhra Pradesh Government Stock 2022	10.00
Total (A)	750.89
Power Bonds	
1 8.50% Andhra Pradesh Power Bonds April 2012	0.00
2 8.50% Andhra Pradesh Power Bonds October 2012	1.22
3 8.50% Andhra Pradesh Power Bonds April 2013	1.22
4 8.50% Andhra Pradesh Power Bonds October 2013	1.22
5 8.50% Andhra Pradesh Power Bonds April 2014	1.22
6 8.50% Andhra Pradesh Power Bonds October 2014	1.22
7 8.50% Andhra Pradesh Power Bonds April 2015	1.22
8 8.50% Andhra Pradesh Power Bonds October 2015	1.22
9 8.50% Andhra Pradesh Power Bonds April 2016	1.22
Total (B)	9.74
Total (A+B)	760.63
Compensation Bonds	
1 5% Urban Land Ceiling(Andhra Pradesh) Bonds 1976	0.00
Total (C)	0.00
Total (A+B+C)	760.63
Loans Not Bearing Interest	
Total (D)	0.01
Total (A+B+C+D)	760.64

Statement 32: State Government Market Loans (Contd.)

(₹ Billion)

Sr. Particulars No.		
ARUNACHAL PRADESH		
Loans Bearing Interest		
1	6.80% Arunachal Pradesh S.D.L. 2012	0.03
2	7.80% Arunachal Pradesh S.D.L. 2012	0.08
3	7.80% Arunachal Pradesh S.D.L. 2012 (II Series)	0.05
4	6.95% Arunachal Pradesh S.D.L. 2013	0.14
5	6.75% Arunachal Pradesh S.D.L. 2013	0.04
6	6.40% Arunachal Pradesh S.D.L. 2013	0.09
7	6.35% Arunachal Pradesh S.D.L. 2013	0.09
8	6.20% Arunachal Pradesh S.D.L. 2013	0.10
9	5.60% Arunachal Pradesh S.D.L. 2014	0.09
10	7.32% Arunachal Pradesh S.D.L. 2014	0.05
11	7.36% Arunachal Pradesh S.D.L. 2014	0.09
12	6.20% Arunachal Pradesh S.D.L. 2015	0.10
13	5.85% Arunachal Pradesh S.D.L. 2015	0.12
14	5.85% Arunachal Pradesh S.D.L. 2015 (II Series)	0.23
15	7.39% Arunachal Pradesh S.D.L. 2015	0.07
16	7.53% Arunachal Pradesh S.D.L. 2015	0.09
17	7.77% Arunachal Pradesh S.D.L. 2015	0.07
18	7.61% Arunachal Pradesh S.D.L. 2016	0.24
19	8.00% Arunachal Pradesh Government Stock 2016	0.13
20	8.04% Arunachal Pradesh Government Stock 2016	0.48
21	8.10% Arunachal Pradesh Government Stock 2017	0.47
22	5.90% Arunachal Pradesh S.D.L. 2017	0.58
23	8.42% Arunachal Pradesh Government Stock 2017	0.50
24	8.48% Arunachal Pradesh Government Stock 2017	0.20
25	8.00% Arunachal Pradesh Government Stock 2018	1.06
26	8.46% Arunachal Pradesh Government Stock 2018	0.09
27	8.47% Arunachal Pradesh Government Stock 2019	0.26
28	8.29% Arunachal Pradesh Government Stock 2020	0.79
29	9.02% Arunachal Pradesh Government Stock 2022	0.33
	Total (A)	6.65
1	8.50% Arunachal Pradesh Government Power Bonds April 2012	0.00
2	8.50% Arunachal Pradesh Government Power Bonds October 2012	0.01
3	8.50% Arunachal Pradesh Government Power Bonds April 2013	0.01
4	8.50% Arunachal Pradesh Government Power Bonds October 2013	0.01
5	8.50% Arunachal Pradesh Government Power Bonds April 2014	0.01
6	8.50% Arunachal Pradesh Government Power Bonds October 2014	0.01
7	8.50% Arunachal Pradesh Government Power Bonds April 2015	0.01
8	8.50% Arunachal Pradesh Government Power Bonds October 2015	0.01
9	8.50% Arunachal Pradesh Government Power Bonds April 2016	0.01
	Total (B)	0.10
	Total(A+B)	6.74
	Loans Not Bearing Interest	0.0
	Total (C)	0.0
	Total (A+B+C)	6.74
ASSAM		
Loans Bearing Interest		
1	6.80% Assam S.D.L. 2012	1.19
2	7.80% Assam S.D.L. 2012	0.89
3	7.80% Assam S.D.L. 2012 (II Series)	1.77
4	6.95% Assam S.D.L. 2013	3.03
5	6.75% Assam S.D.L. 2013	2.23

Sr. Particulars No.		
6	6.40% Assam S.D.L. 2013	2.07
7	6.35% Assam S.D.L. 2013	1.13
8	6.20% Assam S.D.L. 2013	1.30
9	6.35% Assam S.D.L. 2013 (II Series)	0.50
10	5.60% Assam S.D.L. 2014	2.20
11	5.70% Assam S.D.L. 2014	1.10
12	7.32% Assam S.D.L. 2014	1.74
13	7.36% Assam S.D.L. 2014	1.37
14	6.20% Assam S.D.L. 2015	1.30
15	5.85% Assam S.D.L. 2015	1.58
16	7.02% Assam S.D.L. 2015	0.69
17	7.39% Assam S.D.L. 2015	1.47
18	7.50% Assam Government Stock 2015	2.09
19	7.77% Assam S.D.L. 2015	2.25
20	7.65% Assam Government Stock 2016	2.00
21	7.75% Assam Government Stock 2016	1.00
22	7.89% Assam Government Stock 2016	1.66
23	7.95% Assam Government Stock 2016	2.63
24	8.11% Assam Government Stock 2016	2.15
25	5.90% Assam S.D.L. 2017	2.05
26	7.17% Assam S.D.L. 2017	0.34
27	8.20% Assam Government Stock 2017	2.13
28	8.20% Assam Government Stock 2017	1.16
29	8.40% Assam Government Stock 2017	2.00
30	8.52% Assam Government Stock 2017	4.01
31	7.97% Assam Government Stock 2018	2.46
32	8.89% Assam Government Stock 2019	19.10
33	8.43% Assam Government Stock 2019	5.96
34	8.40% Assam Government Stock 2020	9.63
35	8.53% Assam Government Stock 2020	9.47
36	8.48% Assam Government Stock 2021	8.00
	Total(A)	105.64
	2.5% Assam State Acquisition of Zamindaris Act 1951	0.00
	Total(A+B)	105.64
Compensation Bonds		
Power Bonds		
1	8.50% Government Of Assam Power Bonds 2012	0.00
2	8.50% Government Of Assam Power Bonds 2012	0.43
3	8.50% Government Of Assam Power Bonds 2013	0.43
4	8.50% Government Of Assam Power Bonds 2013	0.43
5	8.50% Government Of Assam Power Bonds 2014	0.43
6	8.50% Government Of Assam Power Bonds 2014	0.43
7	8.50% Government Of Assam Power Bonds 2015	0.43
8	8.50% Government Of Assam Power Bonds 2015	0.43
9	8.50% Government Of Assam Power Bonds 2016	0.43
	Total (C)	3.43
	Total (A+B+C)	109.07
	Loans not Bearing Interest	0.00
	Total (D)	0.00
	Total (A+B+C+D)	109.07

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Statement 32: State Government Market Loans (Contd.)

(₹ Billion)

Sr. Particulars No.	
BIHAR	
Loans Bearing Interest	
1	6.80% Bihar S.D.L. 2012 2.27
2	7.80% Bihar S.D.L. 2012 1.84
3	7.80% Bihar S.D.L. 2012 (II Series) 3.27
4	6.20% Bihar S.D.L. 2013 3.37
5	6.35% Bihar S.D.L. 2013 2.95
6	6.40% Bihar S.D.L. 2013 3.69
7	6.75% Bihar S.D.L. 2013 2.98
8	6.95% Bihar S.D.L. 2013 2.99
9	6.35% Bihar S.D.L. 2013 (II Series) 1.52
10	5.60% Bihar S.D.L. 2014 3.59
11	5.70% Bihar S.D.L. 2014 2.65
12	7.32% Bihar S.D.L. 2014 3.09
13	7.36% Bihar S.D.L. 2014 2.66
14	5.85% Bihar S.D.L. 2015 2.02
15	5.85% Bihar S.D.L. 2015 (II Series) 0.22
16	6.20% Bihar S.D.L. 2015 3.37
17	7.02% Bihar S.D.L. 2015 2.13
18	7.77% Bihar S.D.L. 2015 4.94
19	7.39% Bihar S.D.L. 2015 2.33
20	5.90% Bihar S.D.L. 2017 5.69
21	7.17% Bihar S.D.L. 2017 3.27
22	8.25% Bihar Government Stock 2018 10.92
23	6.45% Bihar Government Stock 2018 7.50
24	7.10% Bihar Government Stock 2019 7.31
25	8.78% Bihar Government Stock 2019 11.35
26	8.45% Bihar Government Stock 2019 7.81
27	7.89% Bihar Government Stock 2019 10.00
28	8.49% Bihar Government Stock 2019 7.93
29	8.25% Bihar Government Stock 2019 6.00
30	8.35% Bihar Government Stock 2019 6.07
31	8.53% Bihar Government Stock 2020 10.00
32	8.55% Bihar Government Stock 2021 10.00
33	8.38% Bihar Government Stock 2021 6.00
34	8.89% Bihar Government Stock 2021 10.00
35	8.80% Bihar Government Stock 2021 7.19
36	8.72% Bihar Government Stock 2022 12.81
37	8.99% Bihar Government Stock 2022 5.00
38	9.03% Bihar Government Stock 2022 5.00
	Total (A) 201.73
Power Bonds	
1	8.50% Government Of Bihar Power Bond April/2012 0.00
2	8.50% Government Of Bihar Power Bond Oct/2012 1.04
3	8.50% Government Of Bihar Power Bond April/2013 1.04
4	8.50% Government Of Bihar Power Bond Oct/2013 1.04
5	8.50% Government Of Bihar Power Bond April/2014 1.04
7	8.50% Government Of Bihar Power Bond April/2015 1.04
8	8.50% Government Of Bihar Power Bond Oct/2015 1.04
9	8.50% Government Of Bihar Power Bond April/2016 1.04
	Total (B) 8.30
	Total (A+B) 210.03

Sr. Particulars No.	
2.50% Bihar Zamindari Abolition Compensation Bond *	0.20
	Total (C) 0.20
	Total (A+B+C) 210.23
Loans not Bearing Interest	0.01
	Total (D) 0.01
	Total (A+B+C+D) 210.24
CHHATISGARH	
Loans Bearing Interest (subsequent to reorganisation)	
1	7.80% Chhatisgarh S.D.L. 2012 0.56
2	7.80% Chhatisgarh S.D.L. 2012 (II Series) 1.55
3	6.75% Chhatisgarh S.D.L. 2013 1.15
4	6.95% Chhatisgarh S.D.L. 2013 1.37
5	6.35% Chhatisgarh S.D.L. 2013 0.73
6	6.20% Chhatisgarh S.D.L. 2013 0.83
7	5.60% Chhatisgarh S.D.L. 2014 1.54
8	5.70% Chhatisgarh S.D.L. 2014 1.07
9	7.32% Chhatisgarh S.D.L. 2014 1.32
10	6.20% Chhatisgarh S.D.L. 2015 0.83
11	5.85% Chhatisgarh S.D.L. 2015 1.00
12	5.90% Chhatisgarh S.D.L. 2017 3.02
13	8.25% Chhatisgarh S.D.L. 2019 7.00
	Total (A) 21.97
Power Bonds	
1	8.50% Chhatisgarh Power Bonds April 2012 0.00
2	8.50% Chhatisgarh Power Bonds October 2012 0.24
3	8.50% Chhatisgarh Power Bonds April 2013 0.24
4	8.50% Chhatisgarh Power Bonds October 2013 0.24
5	8.50% Chhatisgarh Power Bonds April 2014 0.24
6	8.50% Chhatisgarh Power Bonds October 2014 0.24
7	8.50% Chhatisgarh Power Bonds April 2015 0.24
8	8.50% Chhatisgarh Power Bonds October 2015 0.24
9	8.50% Chhatisgarh Power Bonds April 2016 0.24
	Total (B) 1.93
1	5% Urban Land ceiling (Madhya Pradesh) Bonds 0.00
	Total (C) 0.00
	Total (A+B+C) 23.90
Loans Not Bearing Interest	0.00
	Total (D) 0.00
	Total (A+B+C+D) 23.90
GOA	
Loans Bearing Interest	
1	6.80% Goa S.D.L. 2012 0.48
2	7.80% Goa S.D.L. 2012 0.34
3	7.80% Goa S.D.L. 2012 (II Series) 0.27
4	6.20% Goa S.D.L. 2013 0.25
5	6.35% Goa S.D.L. 2013 0.22
6	6.40% Goa S.D.L. 2013 0.62
7	6.75% Goa S.D.L. 2013 0.11
8	6.95% Goa S.D.L. 2013 0.34
9	5.60% Goa S.D.L. 2014 0.67
10	7.32% Goa S.D.L. 2014 0.26
11	7.36% Goa S.D.L. 2014 0.39
12	5.85% Goa S.D.L. 2015 0.57

The loans at Sr. No.1 to 38 in the list of current loans & Power Bonds are the liability of state Govt. of Bihar only. The rest of the loans pertains to the public debt of the composite state of Bihar, to be bifurcated in the population ratio of 74.71% & 25.29% for Bihar & Jharkhand respectively.

Statement 32: State Government Market Loans (Contd.)

(₹ Billion)

Sr. Particulars No.		
13	6.20% Goa S.D.L. 2015	0.25
14	7.77% Goa S.D.L. 2015	0.33
15	7.65% Goa Government Stock 2016	0.50
16	5.90% Goa S.D.L. 2017	0.49
17	7.99% Goa Government Stock 2017	1.00
18	8.40% Goa Government Stock 2017	1.50
19	8.23% Goa Government Stock 2018	2.00
20	8.35% Goa Government Stock 2018	2.50
21	7.24% Goa Government Stock 2019	2.00
22	7.83% Goa Government Stock 2019	1.00
23	8.08% Goa Government Stock 2019	1.00
24	8.24% Goa Government Stock 2019	2.00
25	8.14% Goa Government Stock 2019	1.00
26	8.40% Goa Government Stock 2019	1.00
27	8.51% Goa Government Stock 2020	1.00
28	8.10% Goa Government Stock 2020	1.00
29	8.37% Goa Government Stock 2020	1.00
30	8.48% Goa Government Stock 2020	1.00
31	8.65% Goa Government Stock 2021	2.00
32	9.20% Goa Government Stock 2021	1.30
33	9.19% Goa Government Stock 2021	0.70
34	9.02% Goa Government Stock 2021	1.00
35	9.23% Goa Government Stock 2022	0.50
Total (A)		30.61
Loans Not Bearing Interest		0.00
Total (B)		0.00
Total (A+B)		30.61
GUJARAT		
Loans Bearing Interest		
1	6.80% Gujarat S.D.L. 2012	3.61
2	7.33% Gujarat Government Stock 2012	2.00
3	7.80% Gujarat S.D.L. 2012	3.44
4	7.80% Gujarat S.D.L. 2012 (II Series)	2.40
5	7.83% Gujarat Government Stock 2012	2.45
6	6.00% Gujarat Government Stock 2013	2.50
7	6.20% Gujarat S.D.L. 2013	6.30
8	6.35% Gujarat S.D.L. 2013	5.51
9	6.35% Gujarat S.D.L. 2013 (II Series)	5.09
10	6.40% Gujarat S.D.L. 2013	3.43
11	6.75% Gujarat S.D.L. 2013	4.53
12	6.95% Gujarat S.D.L. 2013	6.94
13	5.60% Gujarat S.D.L. 2014	3.19
14	5.70% Gujarat S.D.L. 2014	7.40
15	7.32% Gujarat S.D.L. 2014	1.69
16	7.36% Gujarat S.D.L. 2014	2.83
17	5.85% Gujarat S.D.L. 2015	3.00
18	6.20% Gujarat S.D.L. 2015	6.30
19	7.77% Gujarat S.D.L. 2015	3.48
20	7.61% Gujarat S.D.L. 2016	2.54
21	5.90% Gujarat S.D.L. 2017	6.29
22	8.00% Gujarat Government Stock 2017	4.00
23	8.20% Gujarat Government Stock 2017	4.75
24	8.30% Gujarat Government Stock 2017	4.00
25	8.32% Gujarat Government Stock 2017	10.00
26	7.03% Gujarat Government Stock 2018	12.50
27	7.80% Gujarat Government Stock 2018	10.00

Sr. Particulars No.		
28	7.87% Gujarat Government Stock 2018	10.00
29	8.07% Gujarat Government Stock 2018	10.00
30	8.14% Gujarat Government Stock 2018	10.00
31	8.39% Gujarat Government Stock 2018	3.60
32	8.43% Gujarat Government Stock 2018	11.40
33	6.05% Gujarat Government Stock 2019	18.75
34	7.00% Gujarat Government Stock 2019	12.50
35	7.45% Gujarat Government Stock 2019	14.99
36	8.40% Gujarat Government Stock 2019	16.60
37	7.83% Gujarat Government Stock 2019	10.00
38	7.85% Gujarat Government Stock 2019	15.00
39	8.21% Gujarat Government Stock 2019	17.00
40	8.23% Gujarat Government Stock 2019	15.00
41	8.27% Gujarat Government Stock 2019	10.00
42	8.33% Gujarat Government Stock 2020	15.00
43	8.31% Gujarat Government Stock 2020	8.00
44	8.09% Gujarat Government Stock 2020	12.08
45	8.15% Gujarat Government Stock 2020	7.50
46	8.32% Gujarat Government Stock 2020	10.00
47	8.38% Gujarat Government Stock 2020	10.00
48	8.35% Gujarat Government Stock 2020	10.00
49	8.42% Gujarat Government Stock 2020	10.00
50	8.51% Gujarat Government Stock 2020	10.00
51	8.40% Gujarat Government Stock 2020	10.00
52	8.38% Gujarat Government Stock 2021	5.00
53	8.52% Gujarat Government Stock 2021	5.00
54	8.51% Gujarat Government Stock 2021	10.00
55	8.46% Gujarat Government Stock 2021	7.50
56	8.36% Gujarat Government Stock 2021	7.93
57	8.68% Gujarat Government Stock 2021	10.00
58	8.56% Gujarat Government Stock 2021	10.00
59	8.59% Gujarat Government Stock 2021	10.00
60	8.53% Gujarat Government Stock 2021	10.00
61	8.59% Gujarat Government Stock 2021	10.00
62	8.62% Gujarat Government Stock 2021	10.00
63	8.65% Gujarat Government Stock 2021	10.00
64	8.88% Gujarat Government Stock 2021	10.00
65	9.23% Gujarat Government Stock 2021	10.00
66	8.78% Gujarat Government Stock 2021	15.00
67	8.69% Gujarat Government Stock 2022	15.00
68	8.94% Gujarat Government Stock 2022	15.00
69	8.99% Gujarat Government Stock 2022	15.00
70	9.23% Gujarat Government Stock 2022	15.00
Total (A)		608.01
Power Bonds		
1	8.50% Gujarat Government Power Bonds April 2012	0.00
2	8.50% Gujarat Government Power Bonds October 2012	0.81
3	8.50% Gujarat Government Power Bonds April 2013	0.81
4	8.50% Gujarat Government Power Bonds October 2013	0.81
5	8.50% Gujarat Government Power Bonds April 2014	0.81
6	8.50% Gujarat Government Power Bonds October 2014	0.81
7	8.50% Gujarat Government Power Bonds April 2015	0.81
8	8.50% Gujarat Government Power Bonds October 2015	0.81
9	8.50% Gujarat Government Power Bonds April 2016	0.81
Total (B)		6.51
Total (A+B)		614.53

Statements

Statement 32: State Government Market Loans (Contd.)

(₹ Billion)

Sr. Particulars No.	
Compensation Bonds	
1	5% Urban Land Ceiling (Gujarat) Bonds 0.01
2	3% Bombay Tenure Abolition Compensation Bonds 0.01
3	4.50% Gujarat Agricultural Lands Ceiling Act, 1960 Comp. Bonds 0.00
4	3% Gujarat Surviving Alienations Act, 1963 Compensation Bonds 0.00
	Total (C) 0.02
	Total (A+B+C) 614.55
	Loans Not Bearing Interest 0.01
	Total (D) 0.01
	Total (A+B+C+D) 614.57
HARYANA	
Loans Bearing interest	
1	6.80% Haryana S.D.L. 2012 1.69
2	7.80% Haryana S.D.L. 2012 1.30
3	7.80% Haryana S.D.L. 2012 (II Series) 0.78
4	6.95% Haryana S.D.L. 2013 2.89
5	6.75% Haryana S.D.L. 2013 0.90
6	6.40% Haryana S.D.L. 2013 2.16
7	6.35% Haryana S.D.L. 2013 1.86
8	6.20% Haryana S.D.L. 2013 2.12
9	6.35% Haryana S.D.L. 2013 (II Series) 2.12
10	5.60% Haryana S.D.L. 2014 2.05
11	5.70% Haryana S.D.L. 2014 2.71
12	7.32% Haryana S.D.L. 2014 0.99
13	7.36% Haryana S.D.L. 2014 1.66
14	6.20% Haryana S.D.L. 2015 2.12
15	5.85% Haryana S.D.L. 2015 1.99
16	7.02% Haryana S.D.L. 2015 0.86
17	7.53% Haryana S.D.L. 2015 1.65
18	7.77% Haryana S.D.L. 2015 1.90
19	7.33% Haryana Government Stock 2016 1.66
20	5.90% Haryana S.D.L. 2017 1.41
21	7.27% Haryana Government Stock 2019 12.95
22	7.80% Haryana Government Stock 2019 15.00
23	7.83% Haryana Government Stock 2019 7.00
24	8.15% Haryana Government Stock 2019 12.00
25	8.27% Haryana Government Stock 2019 10.00
26	8.32% Haryana Government Stock 2020 4.00
27	8.54% Haryana Government Stock 2020 7.00
28	8.57% Haryana Government Stock 2020 10.00
29	8.07% Haryana Government Stock 2020 8.00
30	8.51% Haryana Government Stock 2020 8.00
31	8.50% Haryana Government Stock 2021 6.00
32	8.52% Haryana Government Stock 2021 6.00
33	8.38% Haryana Government Stock 2021 6.50
34	8.36% Haryana Government Stock 2021 18.00
35	8.65% Haryana Government Stock 2021 10.00
36	8.59% Haryana Government Stock 2021 5.00
37	9.03% Haryana Government Stock 2021 5.00
38	9.22% Haryana Government Stock 2021 5.00
39	8.71% Haryana Government Stock 2022 7.50
40	8.88% Haryana Government Stock 2022 4.45
41	8.93% Haryana Government Stock 2022 5.00
42	9.39% Haryana Government Stock 2022 3.62
	Total (A) 210.82

Sr. Particulars No.	
Power Bonds	
1	8.50% Haryana Government Power Bonds April 2012 0.00
2	8.50% Haryana Government Power Bonds October 2012 1.01
3	8.50% Haryana Government Power Bonds April 2013 1.01
4	8.50% Haryana Government Power Bonds October 2013 1.01
5	8.50% Haryana Government Power Bonds April 2014 1.01
6	8.50% Haryana Government Power Bonds October 2014 1.01
7	8.50% Haryana Government Power Bonds April 2015 1.01
8	8.50% Haryana Government Power Bonds October 2015 1.01
9	8.50% Haryana Government Power Bonds April 2016 1.01
	Total (B) 8.09
	Total (A+B) 218.91
	Loans Not Bearing interest 0.00
	Total (C) 0.00
	Total (A+B+C) 218.91
HIMACHAL PRADESH	
Loans Bearing Interest	
1	6.80% Himachal Pradesh S.D.L. 2012 1.00
2	7.80% Himachal Pradesh S.D.L. 2012 1.04
3	7.80% Himachal Pradesh S.D.L. 2012 (II Series) 1.50
4	6.20% Himachal Pradesh S.D.L. 2013 1.41
5	6.35% Himachal Pradesh S.D.L. 2013 1.24
6	6.35% Himachal Pradesh S.D.L. 2013 (II Series) 1.55
7	6.40% Himachal Pradesh S.D.L. 2013 1.90
8	6.60% Himachal Pradesh S.D.L. 2013 1.00
9	6.75% Himachal Pradesh S.D.L. 2013 0.69
10	6.95% Himachal Pradesh S.D.L. 2013 1.75
11	5.60% Himachal Pradesh S.D.L. 2014 2.08
12	5.70% Himachal Pradesh S.D.L. 2014 1.74
13	7.32% Himachal Pradesh S.D.L. 2014 0.85
14	7.36% Himachal Pradesh S.D.L. 2014 1.58
15	5.85% Himachal Pradesh S.D.L. 2015 1.76
16	6.20% Himachal Pradesh S.D.L. 2015 1.41
17	7.02% Himachal Pradesh S.D.L. 2015 0.90
18	7.39% Himachal Pradesh Government Stock 2015 0.56
19	7.53% Himachal Pradesh S.D.L. 2015 2.13
20	7.77% Himachal Pradesh S.D.L. 2015 2.00
21	7.74% Himachal Pradesh Government Stock 2016 3.00
22	5.90% Himachal Pradesh S.D.L. 2017 1.10
23	7.17% Himachal Pradesh S.D.L. 2017 0.16
24	8.16% Himachal Pradesh Government Stock 2017 3.00
25	8.35% Himachal Pradesh Government Stock 2017 2.12
26	8.40% Himachal Pradesh Government Stock 2017 1.00
27	8.50% Himachal Pradesh Government Stock 2017 2.00
28	7.97% Himachal Pradesh Government Stock 2018 2.00
29	8.00% Himachal Pradesh Government Stock 2018 2.74
30	8.03% Himachal Pradesh Government Stock 2018 3.00
31	8.21% Himachal Pradesh Government Stock 2018 2.00
32	8.35% Himachal Pradesh Government Stock 2018 2.25
33	8.82% Himachal Pradesh Government Stock 2018 1.12
34	6.10% Himachal Pradesh Government Stock 2019 2.00
35	7.09% Himachal Pradesh Government Stock 2019 3.00
36	7.24% Himachal Pradesh Government Stock 2019 1.00
37	7.40% Himachal Pradesh Government Stock 2019 1.00

Statement 32: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	
38	8.40% Himachal Pradesh Government Stock 2019	2.00
39	8.43% Himachal Pradesh Government Stock 2019	5.00
40	8.26% Himachal Pradesh Government Stock 2019	2.00
41	8.22% Himachal Pradesh Government Stock 2020	1.00
42	8.25% Himachal Pradesh Government Stock 2020	2.00
43	8.52% Himachal Pradesh Government Stock 2020	3.00
44	8.38% Himachal Pradesh Government Stock 2020	6.20
45	8.52% Himachal Pradesh Government Stock 2021	1.80
46	8.42% Himachal Pradesh Government Stock 2021	4.65
47	8.85% Himachal Pradesh Government Stock 2021	1.00
48	9.20% Himachal Pradesh Government Stock 2021	2.05
49	8.83% Himachal Pradesh Government Stock 2021	2.00
50	8.60% Himachal Pradesh Government Stock 2022	2.50
51	8.73% Himachal Pradesh Government Stock 2022	1.60
52	8.94% Himachal Pradesh Government Stock 2022	4.10
Total (A)		101.47
Power Bonds		
1	8.50% Himachal Pradesh Government Power Bonds April 2012	0.00
2	8.50% Himachal Pradesh Government Power Bonds October 2012	0.04
3	8.50% Himachal Pradesh Government Power Bonds April 2013	0.04
4	8.50% Himachal Pradesh Government Power Bonds October 2013	0.04
5	8.50% Himachal Pradesh Government Power Bonds April 2014	0.04
6	8.50% Himachal Pradesh Government Power Bonds October 2014	0.04
7	8.50% Himachal Pradesh Government Power Bonds April 2015	0.04
8	8.50% Himachal Pradesh Government Power Bonds October 2015	0.04
9	8.50% Himachal Pradesh Government Power Bonds April 2016	0.04
Total (B)		0.28
Total (A+B)		101.75
Loans not Bearing Interest		0.00
Total (C)		0.00
Total (A+B+C)		101.75
JHARKHAND		
Loans Bearing Interest		
1	6.80% Jharkhand S.D.L. 2012	0.65
2	7.80% Jharkhand S.D.L. 2012	0.88
3	7.80% Jharkhand S.D.L. 2012 (II Series)	0.97
4	6.20% Jharkhand S.D.L. 2013	0.83
5	6.35% Jharkhand S.D.L. 2013	0.72
6	6.40% Jharkhand S.D.L. 2013	1.62
7	6.75% Jharkhand S.D.L. 2013	0.76
8	6.95% Jharkhand S.D.L. 2013	1.29
9	6.35% Jharkhand S.D.L. 2013 (II Series)	0.98
10	5.60% Jharkhand S.D.L. 2014	1.25
11	5.70% Jharkhand S.D.L. 2014	1.30
12	7.32% Jharkhand S.D.L. 2014	1.17
13	7.36% Jharkhand S.D.L. 2014	0.75
14	5.85% Jharkhand S.D.L. 2015	1.47
15	6.20% Jharkhand S.D.L. 2015	0.83
16	7.02% Jharkhand S.D.L. 2015	0.16
17	7.39% Jharkhand S.D.L. 2015	0.79
18	7.50% Jharkhand Government Stock 2015	1.18
19	7.77% Jharkhand S.D.L. 2015	1.67
20	7.96% Jharkhand Government Stock 2016	1.30

Sr. No.	Particulars	
21	7.99% Jharkhand Government Stock 2016	1.93
22	8.65% Jharkhand Government Stock 2016	0.78
23	5.90% Jharkhand S.D.L. 2017	0.28
24	8.04% Jharkhand Government Stock 2017	1.92
25	7.89% Jharkhand Government Stock 2018	10.00
26	6.34% Jharkhand Government Stock 2018	1.95
27	8.75% Jharkhand Government Stock 2019	5.35
28	8.47% Jharkhand Government Stock 2019	1.07
29	6.10% Jharkhand Government Stock 2019	2.48
30	7.44% Jharkhand Government Stock 2019	4.00
31	7.54% Jharkhand Government Stock 2019	5.17
32	8.01% Jharkhand Government Stock 2019	4.74
33	8.37% Jharkhand Government Stock 2019	6.00
34	8.19% Jharkhand Government Stock 2019	2.52
35	8.28% Jharkhand Government Stock 2020	5.00
36	8.52% Jharkhand Government Stock 2021	5.00
37	9.05% Jharkhand Government Stock 2021	5.00
38	9.32% Jharkhand Government Stock 2022	2.54
Total (A)		86.30
Power Bonds		
1	8.50% Government of Jharkhand Power Bonds April 2012	0.00
2	8.50% Government of Jharkhand Power Bonds October 2012	1.06
3	8.50% Government of Jharkhand Power Bonds April 2013	1.06
4	8.50% Government of Jharkhand Power Bonds October 2013	1.06
5	8.50% Government of Jharkhand Power Bonds April 2014	1.06
6	8.50% Government of Jharkhand Power Bonds October 2014	1.06
7	8.50% Government of Jharkhand Power Bonds April 2015	1.06
8	8.50% Government of Jharkhand Power Bonds Oct 2015	1.06
9	8.50% Government of Jharkhand Power Bonds April 2016	1.06
Total (B)		8.46
1	2.50% Bihar Zamindari Abolition Compensation Bond	
Total (C)		0.07
Total (A+B+C)		94.83
Loans not Bearing Interest		0.00
Total (D)		0.00
Total (A+B+C+D)		94.83
JAMMU & KASHMIR		
Loans Bearing Interest		
1	6.80% Jammu & Kashmir S.D.L. 2012	0.30
2	7.80% Jammu & Kashmir S.D.L. 2012	0.61
3	7.80% Jammu & Kashmir S.D.L. 2012 (II Series)	0.46
4	8.00% Jammu & Kashmir S.D.L. 2012	0.70
5	6.20% Jammu & Kashmir S.D.L. 2013	1.09
6	6.35% Jammu & Kashmir S.D.L. 2013	0.96
7	6.35% Jammu & Kashmir S.D.L. 2013 (II Series)	0.65
8	6.40% Jammu & Kashmir S.D.L. 2013	1.16
9	6.60% Jammu & Kashmir S.D.L. 2013	2.12
10	6.75% Jammu & Kashmir S.D.L. 2013	0.87
11	6.95% Jammu & Kashmir S.D.L. 2013	0.90
12	5.60% Jammu & Kashmir S.D.L. 2014	0.54
13	5.70% Jammu & Kashmir S.D.L. 2014	1.07
14	7.32% Jammu & Kashmir S.D.L. 2014	0.36
15	7.36% Jammu & Kashmir S.D.L. 2014	0.42
16	5.85% Jammu & Kashmir S.D.L. 2015	0.17

Statements

Statement 32: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	
17	6.20% Jammu & Kashmir S.D.L. 2015	1.09
18	7.02% Jammu & Kashmir S.D.L. 2015	0.45
19	7.53% Jammu & Kashmir S.D.L. 2015	1.28
20	7.77% Jammu & Kashmir S.D.L. 2015	0.95
21	7.75% Jammu & Kashmir Government Stock 2016	0.75
22	7.80% Jammu & Kashmir Government Stock 2016	0.91
23	8.04 % Jammu & Kashmir S.D.L. 2016	1.50
24	5.90% Jammu & Kashmir S.D.L. 2017	0.75
25	7.17% Jammu & Kashmir S.D.L. 2017	1.25
26	7.95% Jammu & Kashmir Government Stock 2017	2.00
27	8.25% Jammu & Kashmir Government Stock 2017	1.22
28	8.45% Jammu & Kashmir Government Stock 2017	2.50
29	8.50% Jammu & Kashmir Government Stock 2017	1.35
30	8.57% Jammu & Kashmir Government Stock 2017	1.00
31	8.58% Jammu & Kashmir Government Stock 2017	3.07
32	8.90% Jammu & Kashmir Government Stock 2017	3.72
33	7.98% Jammu & Kashmir Government Stock 2018	1.00
34	8.48% Jammu & Kashmir Government Stock 2018	9.76
35	8.54% Jammu & Kashmir Government Stock 2018	2.00
36	8.55% Jammu & Kashmir Government Stock 2018	2.12
37	8.68% Jammu & Kashmir Government Stock 2018	5.64
38	8.70% Jammu & Kashmir Government Stock 2018	1.15
39	7.98% Jammu & Kashmir Government Stock 2019	4.45
40	8.34% Jammu & Kashmir Government Stock 2019	1.29
41	8.47% Jammu & Kashmir Government Stock 2019	2.07
42	7.30% Jammu & Kashmir Government Stock 2019	5.39
43	8.58% Jammu & Kashmir Government Stock 2020	5.43
44	8.40% Jammu & Kashmir Government Stock 2020	0.27
45	8.42% Jammu & Kashmir Government Stock 2020	5.00
46	8.26% Jammu & Kashmir Government Stock 2020	5.00
47	8.42% Jammu & Kashmir Government Stock 2020	5.00
48	8.42% Jammu & Kashmir Government Stock 2021	4.79
49	8.55% Jammu & Kashmir Government Stock 2021	7.50
50	8.48% Jammu & Kashmir Government Stock 2021	5.50
51	8.40% Jammu & Kashmir Government Stock 2021	0.29
52	8.61% Jammu & Kashmir Government Stock 2021	7.00
53	9.33% Jammu & Kashmir Government Stock 2021	1.75
54	9.06% Jammu & Kashmir Government Stock 2021	5.00
55	8.83% Jammu & Kashmir Government Stock 2021	2.00
56	9.01% Jammu & Kashmir Government Stock 2022	2.00
57	9.49% Jammu & Kashmir Government Stock 2022	12.00
Total (A)		139.56
Special Power Bonds		
1	8.50% Jammu & Kashmir Government Power Bonds April 2012	0.00
2	8.50% Jammu & Kashmir Government Power Bonds October 2012	0.80
3	8.50% Jammu & Kashmir Government Power Bonds April 2013	0.80
4	8.50% Jammu & Kashmir Government Power Bonds October 2013	0.80
5	8.50% Jammu & Kashmir Government Power Bonds April 2014	0.80
6	8.50% Jammu & Kashmir Government Power Bonds October 2014	0.80
7	8.50% Jammu & Kashmir Government Power Bonds April 2015	0.80
8	8.50% Jammu & Kashmir Government Power Bonds October 2015	0.80
9	8.50% Jammu & Kashmir Government Power Bonds April 2016	0.80
Total (B)		6.36
Total (A+B)		145.93

Sr. No.	Particulars	
Loans not Bearing Interest		0.00
Total (C)		0.00
Total (A+B+C)		145.93
KARNATAKA		
Loans Bearing Interest		
1	6.80% Karnataka S.D.L. 2012	3.52
2	7.80% Karnataka S.D.L. 2012	1.50
3	7.80% Karnataka S.D.L. 2012 (II Series)	3.00
4	7.90% Karnataka Government Stock 2012	2.00
5	6.20% Karnataka Government Stock 2013	3.40
6	6.35% Karnataka Government Stock 2013	2.97
7	6.35% Karnataka Government Stock 2013 (II Series)	3.92
8	6.40% Karnataka S.D.L. 2013	5.62
9	6.75% Karnataka S.D.L. 2013	1.51
10	6.95% Karnataka S.D.L. 2013	4.57
11	5.60% Karnataka S.D.L. 2014	5.50
12	5.70% Karnataka S.D.L. 2014	4.35
13	7.32% Karnataka S.D.L. 2014	2.96
14	7.36% Karnataka S.D.L. 2014	3.65
15	5.85% Karnataka S.D.L. 2015	5.19
16	5.85% Karnataka S.D.L. 2015 (II Series)	5.00
17	6.20% Karnataka S.D.L. 2015	3.40
18	7.02% Karnataka S.D.L. 2015	2.61
19	7.77% Karnataka S.D.L. 2015	4.15
20	5.90% Karnataka S.D.L. 2017	2.21
21	8.40% Karnataka Government Stock 2018	7.50
22	6.70% Karnataka Government Stock 2019	15.00
23	7.76% Karnataka Government Stock 2019	30.00
24	8.49% Karnataka Government Stock 2019	29.17
25	7.76% Karnataka Government Stock 2019	10.00
26	7.95% Karnataka Government Stock 2019	10.00
27	8.25% Karnataka Government Stock 2019	7.50
28	8.05% Karnataka Government Stock 2019	20.00
29	8.52% Karnataka Government Stock 2020	12.50
30	8.42% Karnataka Government Stock 2020	10.00
31	8.43% Karnataka Government Stock 2020	10.00
32	9.19% Karnataka Government Stock 2021	15.00
33	8.69% Karnataka Government Stock 2022	12.50
34	8.65% Karnataka Government Stock 2022	12.50
35	8.69% Karnataka Government Stock 2022	15.00
36	8.74% Karnataka Government Stock 2022	5.00
37	8.92% Karnataka Government Stock 2022	15.00
Total (A)		307.70
Power Bonds		
		0.00
Compensation Bonds		
1	3% Bombay Land Tenure Abolition Acts. (Mysore) Compensation Bonds	0.00
2	2.75% Mysore Inams Abolition Compensation Bonds.	0.00
3	5% Urban Land Ceiling Karnataka Bonds 1976	0.00
Total (B)		0.00
Total (A+B)		307.71
Loans Not Bearing Interest		0.00
Total (C)		0.00
Total (A+B+C)		307.71

Statement 32: State Government Market Loans (Contd.)

(₹ Billion)

Sr. Particulars No.		
KERALA		
Loans Bearing Interest		
1	6.80% Kerala S.D.L. 2012	1.97
2	6.93% Kerala Government Stock 2012	2.20
3	7.80% Kerala S.D.L. 2012 (II Series)	2.51
4	6.02% Kerala Government Stock 2013	2.50
5	6.20% Kerala S.D.L. 2013	1.92
6	6.35% Kerala Government Stock 2013	1.68
7	6.35% Kerala Government Stock 2013(II Series)	2.21
8	6.40% Kerala Government Stock 2013	3.95
9	6.75% Kerala Government Stock 2013	0.86
10	6.95% Kerala Government Stock 2013	2.58
11	5.60% Kerala Government Stock 2014	3.30
12	5.70% Kerala Government Stock 2014	3.96
13	5.80% Kerala Government Stock 2014	2.00
14	7.25% Kerala Government Stock 2014	3.56
15	7.32% Kerala Government Stock 2015	2.50
16	7.42% Kerala Government Stock 2015	1.46
17	7.33% Kerala Government Stock 2015	3.61
18	5.85% Kerala S.D.L. 2015	1.15
19	5.85% Kerala S.D.L. 2015 (II Series)	3.00
20	6.20% Kerala S.D.L. 2015	1.92
21	7.02% Kerala S.D.L. 2015	0.42
22	7.45% Kerala S.D.L. 2015	3.00
23	7.77% Kerala S.D.L. 2015	4.23
24	7.75% Kerala Government Stock 2016	3.28
25	7.65% Kerala Government Stock 2016	3.00
26	7.87% Kerala Government Stock 2016	4.00
27	7.94% Kerala Government Stock 2016	4.00
28	7.99% Kerala Government Stock 2016	1.53
29	8.11% Kerala Government Stock 2016	3.00
30	5.90% Kerala S.D.L. 2017	1.19
31	7.17% Kerala S.D.L. 2017	3.27
32	7.99% Kerala Government Stock 2017	3.15
33	8.19% Kerala Government Stock 2017	3.00
34	8.19% Kerala Government Stock 2017	4.36
35	8.20% Kerala Government Stock 2017	5.90
36	8.34% Kerala Government Stock 2017	3.50
37	8.36% Kerala Government Stock 2017	3.50
38	8.45% Kerala Government Stock 2017	3.00
39	8.69% Kerala Government Stock 2017	8.00
40	6.38% Kerala Government Stock 2018	8.00
41	7.77% Kerala Government Stock 2018	3.50
42	8.00% Kerala Government Stock 2018	6.37
43	8.12% Kerala Government Stock 2018	8.33
44	8.50% Kerala Government Stock 2018	3.85
45	8.50% Kerala Government Stock 2018	5.00
46	8.50% Kerala Government Stock 2018	8.00
47	9.86% Kerala Government Stock 2018	3.00
48	6.10% Kerala Government Stock 2019	8.12
49	7.45% Kerala Government Stock 2019	8.00
50	8.27% Kerala Government Stock 2019	2.69
51	8.45% Kerala Government Stock 2019	5.00
52	7.83% Kerala Government Stock 2019	6.00

Sr. Particulars No.		
53	8.13% Kerala Government Stock 2019	13.50
54	8.05% Kerala Government Stock 2019	6.76
55	8.12% Kerala Government Stock 2019	8.50
56	8.35% Kerala Government Stock 2019	5.00
57	8.56% Kerala Government Stock 2020	14.80
58	8.43% Kerala Government Stock 2020	10.00
59	8.34% Kerala Government Stock 2020	15.00
60	8.50% Kerala Government Stock 2021	10.00
61	8.51% Kerala Government Stock 2021	10.00
62	8.36% Kerala Government Stock 2021	10.00
63	8.60% Kerala Government Stock 2021	10.00
64	8.62% Kerala Government Stock 2021	10.00
65	8.85% Kerala Government Stock 2021	5.00
66	9.06% Kerala Government Stock 2021	5.00
67	9.03% Kerala Government Stock 2021	8.00
68	8.80% Kerala Government Stock 2021	12.00
69	8.70% Kerala Government Stock 2022	13.80
70	8.69% Kerala Government Stock 2022	5.00
71	8.75% Kerala Government Stock 2022	9.00
72	8.97% Kerala Government Stock 2022	4.50
73	9.25% Kerala Government Stock 2022	6.50
		Total (A)
		382.39
Power Bonds		
1	8.50% Kerala Government Power Bonds April 2012	0.00
2	8.50% Kerala Government Power Bonds October 2012	0.58
3	8.50% Kerala Government Power Bonds April 2013	0.58
4	8.50% Kerala Government Power Bonds October 2013	0.58
5	8.50% Kerala Government Power Bonds April 2014	0.58
6	8.50% Kerala Government Power Bonds October 2014	0.58
7	8.50% Kerala Government Power Bonds April 2015	0.58
8	8.50% Kerala Government Power Bonds October 2015	0.58
9	8.50% Kerala Government Power Bonds April 2016	0.58
		Total (B)
		4.63
		Total (A+B)
		387.03
Compensation Bonds		
1	4.25% Kerala House Sites Bonds	0.00
2	4.50% Kerala House Sites Bonds	0.00
3	4.50% Kerala Land Reforms Bonds	0.01
4	4.00% Jenmikaram Payment (Abolition) Bonds	0.00
		Total (C)
		0.01
		Total (A+B+C)
		387.04
Loans Not Bearing Interest		0.00
		Total (D)
		0.00
		Total (A+B+C+D)
		387.04
MADHYA PRADESH		
Loans Bearing Interest		
1	6.94% Madhya Pradesh Government Stock 2012	2.47
2	7.80% Madhya Pradesh S.D.L. 2012	1.09
3	7.80% Madhya Pradesh S.D.L. 2012 (II Series)	3.70
4	6.95% Madhya Pradesh S.D.L. 2013	2.81
5	6.75% Madhya Pradesh S.D.L. 2013	1.30
6	6.40% Madhya Pradesh S.D.L. 2013	3.79

Statements

Statement 32: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	
7	6.35% Madhya Pradesh S.D.L. 2013	2.00
8	6.20% Madhya Pradesh S.D.L. 2013	2.28
9	6.00% Madhya Pradesh Government Stock 2013	2.20
10	6.35% Madhya Pradesh S.D.L. 2013 (II Series)	4.01
11	5.60% Madhya Pradesh S.D.L. 2014	3.50
12	5.70% Madhya Pradesh S.D.L. 2014	2.47
13	7.32% Madhya Pradesh S.D.L. 2014	2.90
14	7.36% Madhya Pradesh S.D.L. 2014	3.42
15	6.20% Madhya Pradesh S.D.L. 2015	2.28
16	5.85% Madhya Pradesh S.D.L. 2015	2.20
17	5.85% Madhya Pradesh S.D.L. 2015 (II Series)	8.00
18	7.02% Madhya Pradesh S.D.L. 2015	1.00
19	7.39% Madhya Pradesh S.D.L. 2015	2.93
20	7.53% Madhya Pradesh S.D.L. 2015	0.50
21	7.77% Madhya Pradesh S.D.L. 2015	4.18
22	7.61% Madhya Pradesh S.D.L. 2016	3.00
23	7.65% Madhya Pradesh Government Stock 2016	2.00
24	7.95% Madhya Pradesh Government Stock 2016	3.00
25	8.66% Madhya Pradesh Government Stock 2016	3.00
26	5.90% Madhya Pradesh S.D.L. 2017	1.29
27	8.20% Madhya Pradesh Government Stock 2017	3.50
28	8.40% Madhya Pradesh Government Stock 2017	4.70
29	8.49% Madhya Pradesh Government Stock 2017	6.25
30	8.40% Madhya Pradesh Government Stock 2017	7.50
31	8.43% Madhya Pradesh Government Stock 2017	5.00
32	8.30% Madhya Pradesh Government Stock 2018	6.25
33	6.00% Madhya Pradesh Government Stock 2019	9.00
34	7.00% Madhya Pradesh Government Stock 2019	8.85
35	7.77% Madhya Pradesh Government Stock 2019	10.75
36	8.40% Madhya Pradesh Government Stock 2019	10.10
37	8.31% Madhya Pradesh Government Stock 2019	15.60
38	8.32% Madhya Pradesh Government Stock 2019	15.60
39	8.32% Madhya Pradesh Government Stock 2020	15.53
40	8.54% Madhya Pradesh Government Stock 2020	11.48
41	8.44% Madhya Pradesh Government Stock 2020	12.00
42	8.39% Madhya Pradesh Government Stock 2021	10.00
43	8.48% Madhya Pradesh Government Stock 2021	7.00
44	8.36% Madhya Pradesh Government Stock 2021	10.00
45	9.05% Madhya Pradesh Government Stock 2021	10.00
46	8.73% Madhya Pradesh Government Stock 2022	15.00
47	8.99% Madhya Pradesh Government Stock 2022	15.00
	Total (A)	280.44
Power Bonds		
1	8.50% Madhya Pradesh Power Bonds April 2012	0.00
2	8.50% Madhya Pradesh Power Bonds October 2012	1.33
3	8.50% Madhya Pradesh Power Bonds April 2013	1.33
4	8.50% Madhya Pradesh Power Bonds October 2013	1.33
5	8.50% Madhya Pradesh Power Bonds April 2014	1.33
6	8.50% Madhya Pradesh Power Bonds October 2014	1.33
7	8.50% Madhya Pradesh Power Bonds April 2015	1.33
8	8.50% Madhya Pradesh Power Bonds October 2015	1.33
9	8.50% Madhya Pradesh Power Bonds April 2016	1.33
	Total (B)	10.66

Sr. No.	Particulars	
1	5% Urban Land ceiling (Madhya Pradesh) Bonds	0.01
	Total (C)	0.01
	Total (A+B+C)	291.10
	Loans Not Bearing Interest	0.00
	Total (D)	0.00
	Total (A+B+C+D)	291.10
MAHARASHTRA		
Loans Bearing Interest		
1	6.93% Maharashtra Government Stock 2012	2.30
2	7.80% Maharashtra S.D.L. 2012	3.28
3	7.80% Maharashtra S.D.L. 2012 (II Series)	2.37
4	7.83% Maharashtra S.D.L. 2012	2.79
5	5.78% Maharashtra Government Stock 2013	4.00
6	6.20% Maharashtra S.D.L. 2013	12.54
7	6.35% Maharashtra S.D.L. 2013	10.97
8	6.35% Maharashtra S.D.L. 2013 (II Series)	7.01
9	6.40% Maharashtra S.D.L. 2013	6.44
10	5.60% Maharashtra S.D.L. 2014	6.11
11	5.70% Maharashtra S.D.L. 2014	11.45
12	6.00% Maharashtra Government Stock 2014	3.00
13	7.32% Maharashtra S.D.L. 2014	3.48
14	7.36% Maharashtra S.D.L. 2014	4.27
15	5.85% Maharashtra S.D.L. 2015	5.67
16	5.85% Maharashtra S.D.L. 2015 (II Series)	0.50
17	6.20% Maharashtra S.D.L. 2015	12.54
18	7.02% Maharashtra S.D.L. 2015	1.37
19	7.39% Maharashtra Government Stock 2015	4.07
20	7.77% Maharashtra S.D.L. 2015	5.95
21	7.45% Maharashtra Government Stock 2015	2.90
22	7.70% Maharashtra Government Stock 2016	2.87
23	7.74% Maharashtra Government Stock 2016	5.00
24	7.91% Maharashtra Government Stock 2016	5.00
25	5.90% Maharashtra S.D.L. 2017	8.84
26	7.17% Maharashtra S.D.L. 2017	5.20
27	7.20% Maharashtra S.D.L. 2017	3.86
28	8.30% Maharashtra Government Stock 2017	5.00
29	8.31% Maharashtra Government Stock 2017	7.22
30	8.35% Maharashtra Government Stock 2017	7.38
31	8.50% Maharashtra Government Stock 2017	15.97
32	7.89% Maharashtra Government Stock 2018	13.50
33	8.00% Maharashtra Government Stock 2018	23.50
34	8.07% Maharashtra Government Stock 2018	20.00
35	8.08% Maharashtra Government Stock 2018	20.00
36	6.73% Maharashtra Government Stock 2019	32.95
37	7.50% Maharashtra Government Stock 2019	30.00
38	7.83% Maharashtra Government Stock 2019	40.00
39	8.30% Maharashtra Government Stock 2019	15.68
40	8.46% Maharashtra Government Stock 2019	38.99
41	7.85% Maharashtra Government Stock 2019	30.00
42	7.99% Maharashtra Government Stock 2019	20.00
43	8.14% Maharashtra Government Stock 2019	20.00
44	8.30% Maharashtra Government Stock 2019	12.50

Statement 32: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	
45	8.27% Maharashtra Government Stock 2019	17.50
46	8.30% Maharashtra Government Stock 2020	10.00
47	8.34% Maharashtra Government Stock 2020	15.00
48	8.48% Maharashtra Government Stock 2020	10.00
49	8.53% Maharashtra Government Stock 2020	10.00
50	8.38% Maharashtra Government Stock 2020	10.00
51	8.09% Maharashtra Government Stock 2020	8.77
52	8.15% Maharashtra Government Stock 2020	10.00
53	8.39% Maharashtra Government Stock 2020	20.00
54	8.42% Maharashtra Government Stock 2020	8.46
55	8.53% Maharashtra Government Stock 2020	12.77
56	8.54% Maharashtra Government Stock 2021	18.75
57	8.50% Maharashtra Government Stock 2021	15.00
58	8.51% Maharashtra Government Stock 2021	9.71
59	8.46% Maharashtra Government Stock 2021	11.54
60	8.60% Maharashtra Government Stock 2021	20.00
61	8.56% Maharashtra Government Stock 2021	15.00
62	8.60% Maharashtra Government Stock 2021	15.00
63	8.66% Maharashtra Government Stock 2021	15.00
64	8.89% Maharashtra Government Stock 2021	15.00
65	9.09% Maharashtra Government Stock 2021	20.00
66	8.79% Maharashtra Government Stock 2021	20.00
67	8.72% Maharashtra Government Stock 2022	20.00
68	8.66% Maharashtra Government Stock 2022	20.00
69	8.76% Maharashtra Government Stock 2022	25.00
70	8.95% Maharashtra Government Stock 2022	25.00
Total (A)		893.97
Power Bonds		
1	8.50% Maharashtra Government Power Bonds April 2012	-
2	8.50% Maharashtra Government Power Bonds October 2012	0.51
3	8.50% Maharashtra Government Power Bonds April 2013	0.51
4	8.50% Maharashtra Government Power Bonds October 2013	0.51
5	8.50% Maharashtra Government Power Bonds April 2014	0.51
6	8.50% Maharashtra Government Power Bonds October 2014	0.51
7	8.50% Maharashtra Government Power Bonds April 2015	0.51
8	8.50% Maharashtra Government Power Bonds October 2015	0.51
9	8.50% Maharashtra Government Power Bonds April 2016	0.51
Total (B)		4.07
Total (A+B)		898.04
1	5% Urban Land Ceiling (Maharashtra) Bonds	0.00
2	3% Bombay Land Tenure Abolition Acts(Bombay) Compensation Bonds	0.00
3	3% Bombay Land Tenure Abolition Acts (Maharashtra) Compensation Bonds	0.00
4	3% Maharashtra Agricultural Lands (Ceiling of Holding) Act 1961(repayable in instalment) Compensation Bonds *	0.02
5	3% Maharashtra Agricultural Lands (Ceiling of Holdings) Act 1961 Compensation Bonds(Redeemable on maturity)	0.00
6	3% Hyderabad (Abolition of cash Grants) Act,1952 Compensation Bonds	0.00
7	3% Maharashtra Revenue Patels (Abolition of Office) Act 1962	0.00
8	3% The Saranjams of Fedutory Jahagirdars of Kolhapur(Resumption)rules,1957	0.00

Sr. No.	Particulars	
9	4% Bombay City (Inami & Special Tenure) Abolition & Maharashtra Land Revenue Code (Amendment) Act 1969	0.00
Total (C)		0.03
Total (A+B+C)		898.07
Loans not Bearing Interest		0.02
Total(D)		0.02
Total (A+B+C+D)		898.08
MANIPUR		
Loans Bearing Interest		
1	6.80% Manipur S.D.L. 2012	0.21
2	7.80% Manipur S.D.L. 2012	0.10
3	7.80% Manipur S.D.L. 2012 (II Series)	0.28
4	6.20% Manipur S.D.L. 2013	0.10
5	6.35% Manipur S.D.L. 2013	0.09
6	6.40% Manipur S.D.L. 2013	0.27
7	6.75% Manipur S.D.L. 2013	0.04
8	6.95% Manipur S.D.L. 2013	0.14
9	5.60% Manipur S.D.L. 2014	0.34
10	7.36% Manipur S.D.L. 2014	0.44
11	5.85% Manipur S.D.L. 2015	0.58
12	5.85% Manipur S.D.L. 2015 (II Series)	0.28
13	6.20% Manipur S.D.L. 2015	0.10
14	7.02% Manipur S.D.L. 2015	0.02
15	7.39% Manipur Government Stock 2015	0.27
16	7.45% Manipur Government Stock 2015	0.37
17	7.77% Manipur S.D.L. 2015	0.26
18	7.61% Manipur S.D.L. 2016	0.30
19	7.74% Manipur Government Stock 2016	0.85
20	7.82% Manipur Government Stock 2016	0.42
21	7.98% Manipur Government Stock 2016	0.57
22	5.90% Manipur S.D.L. 2017	0.50
23	7.17% Manipur S.D.L. 2017	0.03
24	8.35% Manipur Government Stock 2017	0.86
25	7.00% Manipur Government Stock 2018	2.00
26	8.02% Manipur Government Stock 2018	1.24
27	8.46% Manipur Government Stock 2018	0.37
28	7.09% Manipur Government Stock 2019	1.03
29	8.18% Manipur Government Stock 2019	1.89
30	8.49% Manipur Government Stock 2020	3.14
31	8.55% Manipur Government Stock 2021	1.50
32	8.47% Manipur Government Stock 2021	0.31
33	8.40% Manipur Government Stock 2021	0.77
34	8.65% Manipur Government Stock 2021	1.00
35	9.04% Manipur Government Stock 2021	0.50
Total (A)		21.18
Power Bonds		
1	8.50% Manipur Government Power Bonds April 2012	0.00
2	8.50% Manipur Government Power Bonds October 2012	0.08
3	8.50% Manipur Government Power Bonds April 2013	0.08
4	8.50% Manipur Government Power Bonds October 2013	0.08
5	8.50% Manipur Government Power Bonds April 2014	0.08
6	8.50% Manipur Government Power Bonds October 2014	0.08
7	8.50% Manipur Government Power Bonds April 2015	0.08

Statements

Statement 32: State Government Market Loans (Contd.)

(₹ Billion)

Sr. Particulars No.		
8	8.50% Manipur Government Power Bonds October 2015	0.08
9	8.50% Manipur Government Power Bonds April 2016	0.08
	Total (B)	0.63
	Total (A+B)	21.81
	Loans not Bearing Interest	0.00
	Total (C)	0.00
	Total (A+B+C)	21.81
MEGHALAYA		
Loans Bearing Interest		
1	6.80% Meghalaya S.D.L. 2012	
2	7.80% Meghalaya S.D.L. 2012	0.20
3	7.80% Meghalaya S.D.L. 2012 (II Series)	0.21
4	6.20% Meghalaya S.D.L. 2013	0.29
5	6.35% Meghalaya S.D.L. 2013	0.10
6	6.40% Meghalaya S.D.L. 2013	0.09
7	6.75% Meghalaya S.D.L. 2013	0.35
8	6.95% Meghalaya S.D.L. 2013	0.04
9	5.60% Meghalaya S.D.L. 2014	0.13
10	7.36% Meghalaya S.D.L. 2014	0.41
11	5.85% Meghalaya S.D.L. 2015	0.47
12	5.85% Meghalaya S.D.L. 2015 (II Series)	0.52
13	6.20% Meghalaya S.D.L. 2015	0.11
14	7.02% Meghalaya S.D.L. 2015	0.10
15	7.53% Meghalaya S.D.L. 2015	0.03
16	7.77% Meghalaya S.D.L. 2015	0.69
17	7.70% Meghalaya Government Stock 2016	0.39
18	7.94% Meghalaya Government Stock 2016	0.50
19	7.95% Meghalaya Government Stock 2016	0.55
20	8.65% Meghalaya Government Stock 2016	0.40
21	5.90% Meghalaya S.D.L. 2017	0.29
22	7.17% Meghalaya S.D.L. 2017	0.39
23	8.39% Meghalaya Government Stock 2017	0.52
24	8.42% Meghalaya Government Stock 2017	0.67
25	8.48% Meghalaya Government Stock 2017	0.50
26	8.02% Meghalaya Government Stock 2018	0.55
27	8.25% Meghalaya Government Stock 2018	0.50
28	8.46% Meghalaya Government Stock 2018	1.20
29	7.59% Meghalaya Government Stock 2019	0.41
30	7.80% Meghalaya Government Stock 2019	1.04
31	8.16% Meghalaya Government Stock 2019	0.50
32	8.47% Meghalaya Government Stock 2019	0.26
33	8.24% Meghalaya Government Stock 2019	0.10
34	8.24% Meghalaya Government Stock 2019	0.50
35	8.27% Meghalaya Government Stock 2020	1.24
36	8.39% Meghalaya Government Stock 2020	0.50
37	8.43% Meghalaya Government Stock 2020	0.50
38	8.37% Meghalaya Government Stock 2020	1.00
39	8.65% Meghalaya Government Stock 2021	0.40
40	9.04% Meghalaya Government Stock 2021	1.00
41	9.22% Meghalaya Government Stock 2021	0.60
42	8.58% Meghalaya Government Stock 2022	0.50
43	8.60% Meghalaya Government Stock 2022	0.50
44	8.60% Meghalaya Government Stock 2022	0.50
	Total(A)	19.74

Sr. Particulars No.		
Power Bonds		
1	8.50% Meghalaya Government Power Bond April 2012	0.00
2	8.50% Meghalaya Government Power Bond October 2012	0.01
3	8.50% Meghalaya Government Power Bond April 2013	0.01
4	8.50% Meghalaya Government Power Bond October 2013	0.01
5	8.50% Meghalaya Government Power Bond April 2014	0.01
6	8.50% Meghalaya Government Power Bond October 2014	0.01
7	8.50% Meghalaya Government Power Bond April 2015	0.01
8	8.50% Meghalaya Government Power Bond October 2015	0.01
9	8.50% Meghalaya Government Power Bond April 2016	0.01
	Total(B)	0.06
	Total(A+B)	19.80
	Loans not Bearing Interest	0.00
	Total (C)	0.00
	Total (A+B+C)	19.80
MIZORAM		
Loans Bearing Interest		
1	6.80% Mizoram S.D.L. 2012	0.81
2	7.80% Mizoram S.D.L. 2012	0.10
3	7.80% Mizoram S.D.L. 2012 (II Series)	0.14
4	6.20% Mizoram S.D.L. 2013	0.07
5	6.35% Mizoram S.D.L. 2013	0.06
6	6.40% Mizoram S.D.L. 2013	0.17
7	6.75% Mizoram S.D.L. 2013	0.03
8	6.95% Mizoram S.D.L. 2013	0.10
9	5.60% Mizoram S.D.L. 2014	0.16
10	7.32% Mizoram S.D.L. 2014	0.10
11	7.36% Mizoram S.D.L. 2014	0.17
12	5.85% Mizoram S.D.L. 2015	0.18
13	5.85% Mizoram S.D.L. 2015 (II Series)	0.12
14	6.20% Mizoram S.D.L. 2015	0.07
15	7.53% Mizoram S.D.L. 2015	0.29
16	7.77% Mizoram S.D.L. 2015	0.20
17	7.61% Mizoram S.D.L. 2016	0.15
18	7.71% Mizoram Government Stock 2016	0.50
19	7.82% Mizoram Government Stock 2016	0.21
20	8.05% Mizoram Government Stock 2016	0.15
21	8.65% Mizoram Government Stock 2016	0.19
22	5.90% Mizoram S.D.L. 2017	0.33
23	7.20% Mizoram S.D.L. 2017	0.47
24	8.39% Mizoram Government Stock 2017	0.70
25	8.30% Mizoram Government Stock 2017	0.47
26	8.35% Mizoram Government Stock 2017	0.29
27	8.42% Mizoram Government Stock 2017	0.29
28	8.25% Mizoram Government Stock 2018	0.42
29	9.44% Mizoram Government Stock 2018	0.27
30	8.15% Mizoram Government Stock 2019	0.97
31	8.24% Mizoram Government Stock 2019	1.01
32	8.41% Mizoram Government Stock 2020	0.54
33	8.52% Mizoram Government Stock 2020	1.00
34	8.55% Mizoram Government Stock 2021	0.40
35	8.47% Mizoram Government Stock 2021	0.50

Statement 32: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	
36	8.40% Mizoram Government Stock 2021	0.77
37	8.45% Mizoram Government Stock 2021	1.50
38	8.61% Mizoram Government Stock 2021	1.00
39	8.93% Mizoram Government Stock 2022	0.50
	Total (A)	15.39
Power Bonds		
1	8.50% Government of Mizoram Power Bonds April 2012	0.00
2	8.50% Government of Mizoram Power Bonds October 2012	0.02
3	8.50% Government of Mizoram Power Bonds April 2013	0.02
4	8.50% Government of Mizoram Power Bonds October 2013	0.02
5	8.50% Government of Mizoram Power Bonds April 2014	0.02
6	8.50% Government of Mizoram Power Bonds October 2014	0.02
7	8.50% Government of Mizoram Power Bonds April 2015	0.02
8	8.50% Government of Mizoram Power Bonds October 2015	0.02
9	8.50% Government of Mizoram Power Bonds April 2016	0.02
	Total(B)	0.18
	Total(A+B)	15.57
	Loans not Bearing Interest	0.00
	Total(C)	0.00
	Total(A+B+C)	15.57
NAGALAND		
Loans Bearing Interest		
1	6.80% Nagaland S.D.L. 2012	0.74
2	7.80% Nagaland S.D.L. 2012	0.36
3	7.80% Nagaland S.D.L. 2012 (II Series)	0.53
4	6.20% Nagaland S.D.L. 2013	0.08
5	6.35% Nagaland S.D.L. 2013	0.07
6	6.35% Nagaland S.D.L. 2013 (II Series)	0.43
7	6.40% Nagaland S.D.L. 2013	0.58
8	6.75% Nagaland S.D.L. 2013	0.07
9	6.95% Nagaland S.D.L. 2013	0.07
10	5.60% Nagaland S.D.L. 2014	0.62
11	7.32% Nagaland S.D.L. 2014	0.21
12	7.36% Nagaland S.D.L. 2014	0.34
13	5.85% Nagaland S.D.L. 2015	0.82
14	5.85% Nagaland S.D.L. 2015 (II Series)	0.21
15	6.20% Nagaland S.D.L. 2015	0.08
16	7.02% Nagaland S.D.L. 2015	0.02
17	7.53% Nagaland S.D.L. 2015	1.25
18	7.77% Nagaland S.D.L. 2015	0.60
19	7.61% Nagaland S.D.L. 2016	0.24
20	7.69% Nagaland Government Stock 2016	0.45
21	7.81% Nagaland Government Stock 2016	0.40
22	7.82% Nagaland Government Stock 2016	0.43
23	7.95% Nagaland Government Stock 2016	1.20
24	5.90% Nagaland S.D.L. 2017	0.42
25	7.17% Nagaland S.D.L. 2017	0.02
26	8.04% Nagaland Government Stock 2017	0.75
27	8.30% Nagaland Government Stock 2017	1.40
28	8.39% Nagaland Government Stock 2017	0.90
29	8.42% Nagaland Government Stock 2017	0.77
30	8.02% Nagaland Government Stock 2018	0.77

Sr. No.	Particulars	
31	8.58% Nagaland Government Stock 2018	1.60
32	7.40% Nagaland Government Stock 2019	1.00
33	7.58% Nagaland Government Stock 2019	2.60
34	8.40% Nagaland Government Stock 2019	1.85
35	8.47% Nagaland Government Stock 2019	0.22
36	8.10% Nagaland Government Stock 2019	0.89
37	8.26% Nagaland Government Stock 2019	1.00
38	8.39% Nagaland Government Stock 2020	1.00
39	8.49% Nagaland Government Stock 2020	0.28
40	8.07% Nagaland Government Stock 2020	1.00
41	8.50% Nagaland Government Stock 2020	1.00
42	8.39% Nagaland Government Stock 2021	0.55
43	8.41% Nagaland Government Stock 2021	1.00
44	8.60% Nagaland Government Stock 2021	1.00
45	8.90% Nagaland Government Stock 2021	1.50
46	9.04% Nagaland Government Stock 2022	2.50
47	9.32% Nagaland Government Stock 2022	0.05
	Total (A)	33.89
Power Bonds		
1	8.50% Nagaland Government Power Bond April 2012	0.00
2	8.50% Nagaland Government Power Bond October 2012	0.04
3	8.50% Nagaland Government Power Bond April 2013	0.04
4	8.50% Nagaland Government Power Bond October 2013	0.04
5	8.50% Nagaland Government Power Bond April 2014	0.04
6	8.50% Nagaland Government Power Bond October 2014	0.04
7	8.50% Nagaland Government Power Bond April 2015	0.04
8	8.50% Nagaland Government Power Bond October 2015	0.04
9	8.50% Nagaland Government Power Bond April 2016	0.04
	Total (B)	0.32
	Total (A+B)	34.21
	Loans not Bearing Interest	0.00
	Total (C)	0.00
	Total (A+B+C)	34.21
ODISHA		
Loans Bearing Interest		
1	6.80% Odisha Government Loan 2012	1.87
2	7.80% Odisha S.D.L. 2012	1.54
3	7.80% Odisha S.D.L. 2012 (II series)	2.80
4	6.20% Odisha S.D.L. 2013	2.20
5	6.35% Odisha S.D.L. 2013	1.93
6	6.40% Odisha S.D.L. 2013	3.39
7	6.75% Odisha S.D.L. 2013	3.34
8	6.95% Odisha S.D.L. 2013	3.53
9	6.35% Odisha S.D.L. 2013 (II Series)	1.33
10	5.60% Odisha S.D.L. 2014	3.13
11	5.70% Odisha S.D.L. 2014	1.75
12	7.32% Odisha S.D.L. 2014	2.18
13	7.36% Odisha S.D.L. 2014	1.69
14	5.85% Odisha S.D.L. 2015	1.83
15	5.85% Odisha S.D.L. 2015 (II Series)	4.81
16	6.20% Odisha S.D.L. 2015	2.20
17	7.77% Odisha S.D.L. 2015	5.06

Statements

Statement 32: State Government Market Loans (Contd.)

(₹ Billion)

Sr. Particulars No.	
18 5.90% Odisha S.D.L. 2017	4.64
19 7.17% Odisha S.D.L. 2017	1.91
Total(A)	51.14
Power Bonds	
1 8.50% Government of Odisha Power Bonds April 2012	0.00
2 8.50% Government of Odisha Power Bonds October 2012	0.55
3 8.50% Government of Odisha Power Bonds April 2013	0.55
4 8.50% Government of Odisha Power Bonds October 2013	0.55
5 8.50% Government of Odisha Power Bonds April 2014	0.55
6 8.50% Government of Odisha Power Bonds October 2014	0.55
7 8.50% Government of Odisha Power Bonds April 2015	0.55
8 8.50% Government of Odisha Power Bonds October 2015	0.55
9 8.50% Government of Odisha Power Bonds April 2016	0.55
Total (B)	4.41
Total (A+B)	55.55
Loans not Bearing Interest	0.00
Total (C)	0.00
Total (A+B+C)	55.55
PUDUCHERRY	
Loans Bearing Interest	
1 7.90% Puducherry Government Stock 2018	1.77
2 8.40% Puducherry Government Stock 2018	1.60
3 8.81% Puducherry Government Stock 2018	1.00
4 8.48% Puducherry Government Stock 2019	0.03
5 8.55% Puducherry Government Stock 2019	2.47
6 8.30% Puducherry Government Stock 2019	5.00
7 8.41% Puducherry Government Stock 2020	2.00
8 8.53% Puducherry Government Stock 2021	2.50
9 8.47% Puducherry Government Stock 2021	1.50
10 8.80% Puducherry Government Stock 2022	4.00
11 9.03% Puducherry Government Stock 2022	1.33
Total (A)	23.20
PUNJAB	
Loans Bearing Interest	
1 6.80% Punjab Government Stock 2012	0.85
2 7.80% Punjab S.D.L. 2012	2.12
3 7.80% Punjab S.D.L. 2012 (II Series)	1.27
4 6.95% Punjab S.D.L. 2013	4.51
5 6.75% Punjab S.D.L. 2013	2.66
6 6.40% Punjab S.D.L. 2013	2.06
7 6.35% Punjab S.D.L. 2013	3.51
8 6.20% Punjab S.D.L. 2013	4.02
9 6.35% Punjab S.D.L. 2013 (II Series)	5.96
10 5.90% Punjab Government Stock 2013	1.90
11 5.60% Punjab S.D.L. 2014	2.11
12 5.70% Punjab S.D.L. 2014	5.12
13 5.85% Punjab S.D.L. 2015 (II Series)	2.50
14 7.02% Punjab S.D.L. 2015	2.93
15 6.20% Punjab S.D.L. 2015	4.02
16 7.67% Punjab Government Stock 2016	6.19
17 7.74% Punjab Government Stock 2016	2.43
18 7.79% Punjab Government Stock 2016	5.80
19 7.93 % Punjab Government Stock 2016	4.38

Sr. Particulars No.	
20 5.90% Punjab S.D.L. 2017	2.56
21 7.17% Punjab S.D.L. 2017	2.19
22 8.22% Punjab Government Stock 2017	10.00
23 8.32% Punjab Government Stock 2017	3.00
24 8.35% Punjab Government Stock 2017	5.00
25 8.41% Punjab Government Stock 2017	9.00
26 7.86% Punjab Government Stock 2018	4.56
27 7.96% Punjab Government Stock 2018	5.00
28 8.28% Punjab Government Stock 2018	7.65
29 8.83% Punjab Government Stock 2018	5.00
30 9.30% Punjab Government Stock 2018	10.00
31 9.81% Punjab Government Stock 2018	5.00
32 8.07% Punjab Government Stock 2018	5.00
33 7.02% Punjab Government Stock 2018	7.02
34 6.10% Punjab Government Stock 2019	6.67
35 7.24% Punjab Government Stock 2019	3.54
36 7.68% Punjab Government Stock 2019	6.95
37 8.13% Punjab Government Stock 2019	1.43
38 7.77% Punjab Government Stock 2019	6.00
39 7.04% Punjab Government Stock 2019	5.00
40 7.82% Punjab Government Stock 2019	5.00
41 7.77% Punjab Government Stock 2019	5.00
42 8.20% Punjab Government Stock 2019	5.00
43 8.20% Punjab Government Stock 2019	7.00
44 8.20% Punjab Government Stock 2019	3.00
45 8.08% Punjab Government Stock 2019	2.00
46 8.05% Punjab Government Stock 2019	2.00
47 8.03% Punjab Government Stock 2019	3.20
48 8.37% Punjab Government Stock 2019	4.65
49 8.23% Punjab Government Stock 2020	2.00
50 8.56% Punjab Government Stock 2020	8.00
51 8.32% Punjab Government Stock 2020	5.00
52 8.40% Punjab Government Stock 2020	8.00
53 8.37% Punjab Government Stock 2020	2.00
54 8.34% Punjab Government Stock 2020	5.00
55 8.50% Punjab Government Stock 2020	4.50
56 8.44% Punjab Government Stock 2020	4.50
57 8.44% Punjab Government Stock 2020	1.50
58 8.37% Punjab Government Stock 2020	1.50
59 8.39% Punjab Government Stock 2021	4.00
60 8.50% Punjab Government Stock 2021	1.50
61 8.52% Punjab Government Stock 2021	3.78
62 8.36% Punjab Government Stock 2021	10.00
63 8.47% Punjab Government Stock 2021	6.00
64 8.64% Punjab Government Stock 2021	4.00
65 8.54% Punjab Government Stock 2021	6.50
66 8.56% Punjab Government Stock 2021	5.00
67 8.51% Punjab Government Stock 2021	5.00
68 8.59% Punjab Government Stock 2021	2.50
69 8.60% Punjab Government Stock 2021	2.50
70 8.62% Punjab Government Stock 2021	3.00
71 8.66% Punjab Government Stock 2021	3.00
72 8.98% Punjab Government Stock 2021	3.00

Statement 32: State Government Market Loans (Contd.)

(₹ Billion)

Sr. Particulars No.		
73	9.18% Punjab Government Stock 2021	2.50
74	9.21% Punjab Government Stock 2021	2.50
75	8.74% Punjab Government Stock 2021	3.50
76	8.57% Punjab Government Stock 2022	3.50
77	8.67% Punjab Government Stock 2022	2.50
78	8.68% Punjab Government Stock 2022	2.50
79	8.79% Punjab Government Stock 2022	4.33
80	8.96% Punjab Government Stock 2022	5.67
81	8.94% Punjab Government Stock 2022	2.00
82	9.24% Punjab Government Stock 2022	2.50
Total (A)		345.04
Power Bonds		
1	8.50% Punjab Government Power Bonds April 2012	0.00
2	8.50% Punjab Government Power Bonds October 2012	0.32
3	8.50% Punjab Government Power Bonds April 2013	0.32
4	8.50% Punjab Government Power Bonds October 2013	0.32
5	8.50% Punjab Government Power Bonds April 2014	0.32
6	8.50% Punjab Government Power Bonds October 2014	0.32
7	8.50% Punjab Government Power Bonds April 2015	0.32
8	8.50% Punjab Government Power Bonds October 2015	0.32
9	8.50% Punjab Government Power Bonds April 2016	0.32
Total (B)		2.55
Total (A+B)		347.59
Loans not Bearing Interest		0.00
Total (C)		0.00
Total (A+B+C)		347.59
RAJASTHAN		
Loans Bearing Interest		
1	6.80% Rajasthan S.D.L. 2012	2.84
2	7.80% Rajasthan S.D.L. 2012	2.49
3	7.80% Rajasthan S.D.L. 2012 (II Series)	4.26
4	6.20% Rajasthan S.D.L. 2013	3.81
5	6.35% Rajasthan S.D.L. 2013	3.34
6	6.40% Rajasthan S.D.L. 2013	5.17
7	6.75% Rajasthan S.D.L. 2013	7.12
8	6.95% Rajasthan S.D.L. 2013	7.13
9	6.35% Rajasthan S.D.L. (II Series)	3.93
10	5.60% Rajasthan S.D.L. 2014	5.13
11	5.70% Rajasthan S.D.L. 2014	4.95
12	7.32% Rajasthan S.D.L. 2014	2.17
13	7.36% Rajasthan S.D.L. 2014	5.05
14	5.85% Rajasthan S.D.L. 2015	5.71
15	5.85% Rajasthan S.D.L. 2015 (II Series)	3.00
16	6.20% Rajasthan S.D.L. 2015	3.81
17	7.02% Rajasthan S.D.L. 2015	2.68
18	7.77% Rajasthan S.D.L. 2015	5.41
19	7.65% Rajasthan Government Stock 2016	5.00
20	7.74% Rajasthan Government Stock 2016	2.74
21	7.81% Rajasthan Government Stock 2016	3.00
22	8.62% Rajasthan Government Stock 2016	2.25
23	8.11% Rajasthan Government Stock 2016	5.00
24	5.90% Rajasthan S.D.L. 2017	2.30

Sr. Particulars No.		
25	8.25% Rajasthan Government Stock 2017	2.00
26	8.30% Rajasthan Government Stock 2017	7.50
27	8.32% Rajasthan Government Stock 2017	9.50
28	8.45% Rajasthan Government Stock 2017	2.15
29	8.46% Rajasthan Government Stock 2017	5.00
30	7.84% Rajasthan Government Stock 2018	5.49
31	7.93% Rajasthan Government Stock 2018	2.20
32	8.06% Rajasthan Government Stock 2018	6.00
33	8.40% Rajasthan Government Stock 2018	2.03
34	8.88% Rajasthan Government Stock 2018	5.00
35	8.26% Rajasthan Government Stock 2018	5.00
36	7.80% Rajasthan Government Stock 2018	10.00
37	6.41% Rajasthan Government Stock 2018	11.62
38	7.29% Rajasthan Government Stock 2019	10.00
39	7.77% Rajasthan Government Stock 2019	12.50
40	8.46% Rajasthan Government Stock 2019	5.93
41	8.28% Rajasthan Government Stock 2019	3.51
42	7.44% Rajasthan Government Stock 2019	5.00
43	7.83% Rajasthan Government Stock 2019	5.00
44	7.77% Rajasthan Government Stock 2019	5.00
45	7.95% Rajasthan Government Stock 2019	5.00
46	8.20% Rajasthan Government Stock 2019	5.00
47	8.25% Rajasthan Government Stock 2019	5.00
48	8.16% Rajasthan Government Stock 2019	5.00
49	8.21% Rajasthan Government Stock 2019	5.00
50	8.10% Rajasthan Government Stock 2019	5.00
51	8.11% Rajasthan Government Stock 2019	5.00
52	8.06% Rajasthan Government Stock 2019	5.00
53	8.26% Rajasthan Government Stock 2019	5.00
54	8.35% Rajasthan Government Stock 2019	5.00
55	8.30% Rajasthan Government Stock 2020	5.00
56	8.25% Rajasthan Government Stock 2020	5.00
57	8.05% Rajasthan Government Stock 2020	5.00
58	8.11% Rajasthan Government Stock 2020	5.00
59	8.09% Rajasthan Government Stock 2020	5.00
60	8.15% Rajasthan Government Stock 2020	5.00
61	8.12% Rajasthan Government Stock 2020	5.00
62	8.44% Rajasthan Government Stock 2020	5.00
63	8.35% Rajasthan Government Stock 2020	5.00
64	8.51% Rajasthan Government Stock 2020	5.00
65	8.39% Rajasthan Government Stock 2020	5.00
66	8.50% Rajasthan Government Stock 2021	8.00
67	8.52% Rajasthan Government Stock 2021	8.80
68	8.65% Rajasthan Government Stock 2021	5.00
69	8.85% Rajasthan Government Stock 2021	5.00
70	9.06% Rajasthan Government Stock 2021	5.00
71	9.20% Rajasthan Government Stock 2021	5.00
72	9.23% Rajasthan Government Stock 2021	3.83
73	9.02% Rajasthan Government Stock 2021	5.00
74	8.88% Rajasthan Government Stock 2021	5.00
75	8.74% Rajasthan Government Stock 2022	6.17
76	9.24% Rajasthan Government Stock 2022	5.00
Total (A)		385.51

Statements

Statement 32: State Government Market Loans (Contd.)

(₹ Billion)

Sr. Particulars No.	
Power Bonds	
1 Government of Rajathan Power Bond April 2015	0.18
2 Government of Rajathan Power Bond October 2015	0.18
3 Government of Rajathan Power Bond April 2016	0.18
Total (B)	0.55
Total (A+B)	386.06
Loans not Bearing Interest	0.00
Total (C)	0.00
Total (A+B+C)	386.07
SIKKIM	
Loans Bearing Interest	
1 6.80% Sikkim S.D.L. 2012	0.04
2 7.80% Sikkim S.D.L. 2012 (II Series)	0.06
3 6.95% Sikkim S.D.L. 2013	0.10
4 6.40% Sikkim S.D.L. 2013	0.07
5 6.35% Sikkim S.D.L. 2013	0.05
6 6.20% Sikkim S.D.L. 2013	0.05
7 5.60% Sikkim S.D.L. 2014	0.06
8 7.32% Sikkim S.D.L. 2014	0.06
9 7.36% Sikkim S.D.L. 2014	0.11
10 6.20% Sikkim S.D.L. 2015	0.05
11 5.85% Sikkim S.D.L. 2015	0.10
12 7.53% Sikkim S.D.L. 2015	0.09
13 7.77% Sikkim S.D.L. 2015	0.18
14 7.61% Sikkim S.D.L. 2016	0.11
15 7.70% Sikkim Government Stock 2016	0.66
16 7.82% Sikkim Government Stock 2016	0.50
17 8.65% Sikkim Government Stock 2016	0.64
18 5.90% Sikkim S.D.L. 2017	0.30
19 7.17% Sikkim S.D.L. 2017	0.25
20 8.20% Sikkim Government Stock 2017	1.12
21 7.00% Sikkim Government Stock 2018	2.93
22 8.02% Sikkim Government Stock 2018	1.38
23 8.44% Sikkim Government Stock 2020	1.88
24 8.35% Sikkim Government Stock 2020	1.40
25 8.78% Sikkim Government Stock 2021	0.40
Total (A)	12.59
Power Bonds	
1 8.50% Government of Sikkim Power Bonds April 2012	0.00
2 8.50% Government of Sikkim Power Bonds October 2012	0.02
3 8.50% Government of Sikkim Power Bonds April 2013	0.02
4 8.50% Government of Sikkim Power Bonds October 2013	0.02
5 8.50% Government of Sikkim Power Bonds April 2014	0.02
6 8.50% Government of Sikkim Power Bonds October 2014	0.02
7 8.50% Government of Sikkim Power Bonds April 2015	0.02
8 8.50% Government of Sikkim Power Bonds October 2015	0.02
9 8.50% Government of Sikkim Power Bonds April 2016	0.02
Total (B)	0.19
Total (A+B)	12.78
Loans Not Bearing Interest	0.00
Total (C)	0.00
Total (A+B+C)	12.78

Sr. Particulars No.	
TAMIL NADU	
Loans Bearing Interest	
1 6.80% Tamil Nadu S.D.L. 2012	1.46
2 7.30% Tamil Nadu Government Stock 2012	2.75
3 7.80% Tamil Nadu S.D.L. 2012	3.09
4 7.80% Tamil Nadu S.D.L. 2012 (II Series)	4.06
5 6.95% Tamil Nadu S.D.L. 2013	7.29
6 6.75% Tamil Nadu S.D.L. 2013	4.60
7 6.40% Tamil Nadu S.D.L. 2013	6.57
8 6.35% Tamil Nadu S.D.L. 2013	3.35
9 6.20% Tamil Nadu S.D.L. 2013	3.83
10 6.35% Tamil Nadu S.D.L. 2013 (II Series)	4.43
11 6.00% Tamil Nadu Government Stock 2013	2.50
12 5.60% Tamil Nadu S.D.L. 2014	5.81
13 5.70% Tamil Nadu S.D.L. 2014	7.23
14 7.10% Tamil Nadu Government Stock 2014	2.70
15 7.36% Tamil Nadu S.D.L. 2014	4.50
16 6.20% Tamil Nadu S.D.L. 2015	3.83
17 5.85% Tamil Nadu S.D.L. 2015	1.50
18 5.85% Tamil Nadu S.D.L. 2015 (II Series)	2.50
19 7.02% Tamil Nadu S.D.L. 2015	1.33
20 7.35% Tamil Nadu S.D.L. 2015	2.10
21 7.77% Tamil Nadu S.D.L. 2015	2.00
22 7.68% Tamil Nadu Government Stock 2016	6.00
23 7.79% Tamil Nadu Government Stock 2016	6.09
24 7.93% Tamil Nadu Government Stock 2016	4.00
25 5.90% Tamil Nadu S.D.L. 2017	4.43
26 7.96% Tamil Nadu Government Stock 2017	5.00
27 8.14% Tamil Nadu Government Stock 2017	5.00
28 8.19% Tamil Nadu Government Stock 2017	5.00
29 8.30% Tamil Nadu Government Stock 2017	3.00
30 8.32% Tamil Nadu Government Stock 2017	4.14
31 8.39% Tamil Nadu Government Stock 2017	5.00
32 8.39% Tamil Nadu Government Stock 2017	5.00
33 8.47% Tamil Nadu Government Stock 2017	6.00
34 7.85% Tamil Nadu Government Stock 2018	7.50
35 7.96% Tamil Nadu Government Stock 2018	10.00
36 8.12% Tamil Nadu Government Stock 2018	7.92
37 8.23% Tamil Nadu Government Stock 2018	7.50
38 6.95% Tamil Nadu Government Stock 2018	7.50
39 6.40% Tamil Nadu Government Stock 2018	10.00
40 6.65% Tamil Nadu Government Stock 2019	10.00
41 7.00% Tamil Nadu Government Stock 2019	10.00
42 7.26% Tamil Nadu Government Stock 2019	12.00
43 7.45% Tamil Nadu Government Stock 2019	10.00
44 7.65% Tamil Nadu Government Stock 2019	12.00
45 8.48% Tamil Nadu Government Stock 2019	12.17
46 8.24% Tamil Nadu Government Stock 2019	4.81
47 8.28% Tamil Nadu Government Stock 2019	15.00
48 8.13% Tamil Nadu Government Stock 2019	15.00
49 8.22% Tamil Nadu Government Stock 2019	12.00
50 8.11% Tamil Nadu Government Stock 2019	10.00
51 8.12% Tamil Nadu Government Stock 2019	10.00

Statement 32: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	
52	8.05% Tamil Nadu Government Stock 2019	10.00
53	8.26% Tamil Nadu Government Stock 2019	10.00
54	8.36% Tamil Nadu Government Stock 2019	10.00
55	8.32% Tamil Nadu Government Stock 2020	10.00
56	8.25% Tamil Nadu Government Stock 2020	10.00
57	8.52% Tamil Nadu Government Stock 2020	13.99
58	8.09% Tamil Nadu Government Stock 2020	9.38
59	8.16% Tamil Nadu Government Stock 2020	9.38
60	8.15% Tamil Nadu Government Stock 2020	9.31
61	8.32% Tamil Nadu Government Stock 2020	9.38
62	8.42% Tamil Nadu Government Stock 2020	9.38
63	8.39% Tamil Nadu Government Stock 2020	12.50
64	8.53% Tamil Nadu Government Stock 2020	18.75
65	8.39% Tamil Nadu Government Stock 2020	6.25
66	8.44% Tamil Nadu Government Stock 2020	6.25
67	8.39% Tamil Nadu Government Stock 2021	6.25
68	8.50% Tamil Nadu Government Stock 2021	3.00
69	8.68% Tamil Nadu Government Stock 2021	10.00
70	8.59% Tamil Nadu Government Stock 2021	10.00
71	8.56% Tamil Nadu Government Stock 2021	5.00
72	8.64% Tamil Nadu Government Stock 2021	7.50
73	8.60% Tamil Nadu Government Stock 2021	7.50
74	8.85% Tamil Nadu Government Stock 2021	5.10
75	9.09% Tamil Nadu Government Stock 2021	7.50
76	9.19% Tamil Nadu Government Stock 2021	12.50
77	9.22% Tamil Nadu Government Stock 2021	4.90
78	8.72% Tamil Nadu Government Stock 2022	20.00
79	8.66% Tamil Nadu Government Stock 2022	12.00
80	8.71% Tamil Nadu Government Stock 2022	15.00
81	8.75% Tamil Nadu Government Stock 2022	15.00
82	8.92% Tamil Nadu Government Stock 2022	13.00
Total (A)		628.29
Loans not Bearing Interest		0.03
Total (B)		0.03
Total (A+B)		628.32
TRIPURA		
Loans Bearing Interest		
1	6.80% Tripura S.D.L. 2012	0.24
2	7.80% Tripura S.D.L. 2012	0.25
3	7.80% Tripura S.D.L. 2012 (II Series)	0.35
4	6.20% Tripura S.D.L. 2013	0.20
5	6.35% Tripura S.D.L. 2013	0.18
6	6.40% Tripura S.D.L. 2013	0.39
7	6.75% Tripura S.D.L. 2013	0.17
8	6.95% Tripura S.D.L. 2013	0.20
9	5.60% Tripura S.D.L. 2014	0.42
10	7.32% Tripura S.D.L. 2014	0.22
11	7.36% Tripura S.D.L. 2014	0.40
12	5.85% Tripura S.D.L. 2015	0.62
13	5.85% Tripura S.D.L. 2015 (II Series)	0.13
14	6.20% Tripura S.D.L. 2015	0.20
15	7.02% Tripura S.D.L. 2015	0.02

Sr. No.	Particulars	
16	7.45% Tripura Government Stock 2015	0.40
17	7.77% Tripura S.D.L. 2015	0.30
18	7.61% Tripura S.D.L. 2016	0.42
19	7.70% Tripura Government Stock 2016	0.25
20	8.11% Tripura Government Stock 2016	0.35
21	5.90% Tripura S.D.L. 2017	0.56
22	7.17% Tripura S.D.L. 2017	1.46
23	7.77% Tripura Government Stock 2019	1.56
24	8.24% Tripura Government Stock 2019	1.50
25	8.40% Tripura Government Stock 2019	1.00
26	8.49% Tripura Government Stock 2020	1.00
27	8.10% Tripura Government Stock 2020	1.00
28	8.39% Tripura Government Stock 2021	1.20
29	8.40% Tripura Government Stock 2021	0.65
30	8.65% Tripura Government Stock 2021	1.00
31	8.60% Tripura Government Stock 2021	0.50
32	8.60% Tripura Government Stock 2022	0.50
33	9.42% Tripura Government Stock 2022	1.00
Total (A)		18.65
1	8.50% Government of Tripura Power Bonds April 2012	0.00
2	8.50% Government of Tripura Power Bonds October 2012	0.03
3	8.50% Government of Tripura Power Bonds April 2013	0.03
4	8.50% Government of Tripura Power Bonds October 2013	0.03
5	8.50% Government of Tripura Power Bonds April 2014	0.03
6	8.50% Government of Tripura Power Bonds October 2014	0.03
7	8.50% Government of Tripura Power Bonds April 2015	0.03
8	8.50% Government of Tripura Power Bonds October 2015	0.03
9	8.50% Government of Tripura Power Bonds April 2016	0.03
Total (B)		0.25
Total (A+B)		18.90
Loans not Bearing Interest		0.00
Total (C)		0.00
Total (A+B+C)		18.90
UTTAR PRADESH		
1	6.80% Uttar Pradesh S.D.L. 2012	5.42
2	7.80% Uttar Pradesh S.D.L. 2012	4.33
3	7.80% Uttar Pradesh S.D.L. 2012 (II Series)	8.14
4	6.20% Uttar Pradesh S.D.L. 2013	8.08
5	6.35% Uttar Pradesh S.D.L. 2013	7.08
6	6.40% Uttar Pradesh S.D.L. 2013	9.16
7	6.75% Uttar Pradesh S.D.L. 2013	5.99
8	6.95% Uttar Pradesh S.D.L. 2013	8.49
9	6.35% Uttar Pradesh S.D.L. 2013 (II Series)	5.14
10	5.60% Uttar Pradesh S.D.L. 2014	7.75
11	5.70% Uttar Pradesh S.D.L. 2014	7.35
12	7.32% Uttar Pradesh S.D.L. 2014	11.44
13	7.36% Uttar Pradesh S.D.L. 2014	3.67
14	5.85% Uttar Pradesh S.D.L. 2015	7.95
15	5.85% Uttar Pradesh S.D.L. 2015 (II Series)	4.74
16	6.20% Uttar Pradesh S.D.L. 2015	8.08
17	7.02% Uttar Pradesh S.D.L. 2015	4.92

Statements

Statement 32: State Government Market Loans (Contd.)

(₹ Billion)

Sr. No.	Particulars	
18	7.53% Uttar Pradesh S.D.L. 2015	15.00
19	7.77% Uttar Pradesh S.D.L. 2015	9.97
20	7.85% Uttar Pradesh Government Stock 2016	5.99
21	8.00% Uttar Pradesh Government Stock 2016	16.33
22	5.90% Uttar Pradesh S.D.L. 2017	8.65
23	7.17% Uttar Pradesh S.D.L. 2017	0.32
24	8.45% Uttar Pradesh Government Stock 2017	16.15
25	8.55% Uttar Pradesh Government Stock 2017	10.00
26	8.01% Uttar Pradesh Government Stock 2018	15.00
27	8.07% Uttar Pradesh Government Stock 2018	11.00
28	8.25% Uttar Pradesh Government Stock 2018	8.22
29	8.51% Uttar Pradesh Government Stock 2018	10.00
30	9.59% Uttar Pradesh Government Stock 2018	10.00
31	9.30% Uttar Pradesh Government Stock 2018	10.00
32	8.89% Uttar Pradesh Government Stock 2018	10.00
33	7.85% Uttar Pradesh Government Stock 2018	10.00
34	7.03% Uttar Pradesh Government Stock 2018	10.00
35	7.10% Uttar Pradesh Government Stock 2019	10.99
36	8.57% Uttar Pradesh Government Stock 2019	30.00
37	8.59% Uttar Pradesh Government Stock 2019	25.94
38	7.53% Uttar Pradesh Government Stock 2019	15.00
39	7.84% Uttar Pradesh Government Stock 2019	5.00
40	7.97% Uttar Pradesh Government Stock 2019	10.00
41	8.03% Uttar Pradesh Government Stock 2019	15.00
42	7.80% Uttar Pradesh Government Stock 2019	5.00
43	8.32% Uttar Pradesh Government Stock 2019	15.00
44	8.47% Uttar Pradesh Government Stock 2019	15.00
45	8.26% Uttar Pradesh Government Stock 2019	13.06
46	8.44% Uttar Pradesh Government Stock 2019	15.00
47	8.39% Uttar Pradesh Government Stock 2020	18.74
48	8.58% Uttar Pradesh Government Stock 2020	11.97
49	8.55% Uttar Pradesh Government Stock 2020	20.00
50	8.28% Uttar Pradesh Government Stock 2020	10.00
51	8.10% Uttar Pradesh Government Stock 2020	10.00
52	8.13% Uttar Pradesh Government Stock 2020	8.00
53	8.19% Uttar Pradesh Government Stock 2020	10.00
54	8.37% Uttar Pradesh Government Stock 2020	12.00
55	8.41% Uttar Pradesh Government Stock 2020	10.00
56	8.39% Uttar Pradesh Government Stock 2020	10.00
57	8.55% Uttar Pradesh Government Stock 2020	15.00
58	8.34% Uttar Pradesh Government Stock 2020	10.00
59	8.56% Uttar Pradesh Government Stock 2021	5.00
60	8.65% Uttar Pradesh Government Stock 2021	15.00
61	8.66% Uttar Pradesh Government Stock 2021	10.00
62	8.56% Uttar Pradesh Government Stock 2021	10.00
63	8.69% Uttar Pradesh Government Stock 2021	15.00
64	8.58% Uttar Pradesh Government Stock 2021	5.13
65	8.61% Uttar Pradesh Government Stock 2021	10.00
66	8.66% Uttar Pradesh Government Stock 2021	10.00
67	8.90% Uttar Pradesh Government Stock 2021	10.00
68	9.25% Uttar Pradesh Government Stock 2021	14.88
69	9.25% Uttar Pradesh Government Stock 2021	10.00
70	9.02% Uttar Pradesh Government Stock 2021	10.00

Sr. No.	Particulars	
71	8.80% Uttar Pradesh Government Stock 2021	10.00
72	8.75% Uttar Pradesh Government Stock 2022	10.00
73	8.76% Uttar Pradesh Government Stock 2022	10.00
74	9.28% Uttar Pradesh Government Stock 2022	8.30
Total (A)		778.38
Power Bonds		
1	8.50% Government of Uttar Pradesh Power Bonds April 2012	0.00
2	8.50% Government of Uttar Pradesh Power Bonds October 2012	2.94
3	8.50% Government of Uttar Pradesh Power Bonds April 2013	2.94
4	8.50% Government of Uttar Pradesh Power Bonds October 2013	2.94
5	8.50% Government of Uttar Pradesh Power Bonds April 2014	2.94
6	8.50% Government of Uttar Pradesh Power Bonds October 2014	2.94
7	8.50% Government of Uttar Pradesh Power Bonds April 2015	2.94
8	8.50% Government of Uttar Pradesh Power Bonds October 2015	2.94
9	8.50% Government of Uttar Pradesh Power Bonds April 2016	2.94
Total (B)		23.49
Total (A+B)		801.86
Compensation Bonds		
1	2.75% UPZARG Bonds	0.11
2	3.25% UP Estates Act Bonds	0.00
3	3.50% U.P.Land Ceiling Comp. Bonds	0.00
4	2.50% UPZA Comp. Bonds	0.00
5	2.50% UPZA Comp. Bonds Certs.	0.28
Total (C)		0.40
Total (A+B+C)		802.26
Loans not Bearing Interest		0.03
Total (D)		0.03
Total (A+B+C+D)		802.29
UTTARAKHAND		
1	6.80% Uttarakhand S. D. L. 2012	2.86
2	7.80% Uttarakhand S. D. L. 2012	0.57
3	7.80% Uttarakhand S. D. L. 2012 (II Series)	0.23
4	8.00% Uttarakhand S. D. L. 2012	0.19
5	8.30% Uttarakhand S. D. L. 2012	0.21
6	6.20% Uttarakhand S. D. L. 2013	3.39
7	6.35% Uttarakhand S. D. L. 2013	2.97
8	6.40% Uttarakhand S. D. L. 2013	1.28
9	6.75% Uttarakhand S. D. L. 2013	2.92
10	6.95% Uttarakhand S. D. L. 2013	2.92
11	5.60% Uttarakhand S. D. L. 2014	2.09
12	7.32% Uttarakhand S. D. L. 2014	0.33
13	7.36% Uttarakhand S. D. L. 2014	0.67
14	5.85% Uttarakhand S. D. L. 2015	2.63
15	6.20% Uttarakhand S. D. L. 2015	3.39
16	7.77% Uttarakhand S. D. L. 2015	0.92
17	7.70% Uttarakhand Government Stock 2016	2.50
18	7.72% Uttarakhand Government Stock 2016	2.26
19	7.95% Uttarakhand Government Stock 2016	1.59
20	8.38% Uttarakhand Government Stock 2017	2.11
21	8.39% Uttarakhand Government Stock 2017	2.50
22	7.87% Uttarakhand Government Stock 2018	2.50

Statement 32: State Government Market Loans (Contd.)

(₹ Billion)

Sr. Particulars No.		
23	8.12% Uttarakhand Government Stock 2018	2.50
24	8.68% Uttarakhand Government Stock 2018	0.80
25	8.50% Uttarakhand Government Stock 2018	2.50
26	8.39% Uttarakhand Government Stock 2018	2.00
27	7.00% Uttarakhand Government Stock 2018	2.15
28	7.45% Uttarakhand Government Stock 2019	2.52
29	8.55% Uttarakhand Government Stock 2019	0.94
30	7.77% Uttarakhand Government Stock 2019	3.00
31	7.80% Uttarakhand Government Stock 2019	3.00
32	8.58% Uttarakhand Government Stock 2020	5.00
33	8.12% Uttarakhand Government Stock 2020	2.00
34	8.55% Uttarakhand Government Stock 2021	2.92
35	8.39% Uttarakhand Government Stock 2021	5.00
36	8.65% Uttarakhand Government Stock 2021	2.00
37	8.62% Uttarakhand Government Stock 2021	1.50
38	9.05% Uttarakhand Government Stock 2021	1.50
39	8.62% Uttarakhand Government Stock 2022	1.00
40	9.02% Uttarakhand Government Stock 2022	3.00
Total (A)		83.94
Power Bonds		
1	8.50% Government of Uttarakhand Power Bonds April 2012	0.29
2	8.50% Government of Uttarakhand Power Bonds October 2012	0.29
3	8.50% Government of Uttarakhand Power Bonds April 2013	0.29
4	8.50% Government of Uttarakhand Power Bonds October 2013	0.29
5	8.50% Government of Uttarakhand Power Bonds April 2014	0.29
6	8.50% Government of Uttarakhand Power Bonds October 2014	0.29
7	8.50% Government of Uttarakhand Power Bonds April 2015	0.29
8	8.50% Government of Uttarakhand Power Bonds October 2015	0.29
9	8.50% Government of Uttarakhand Power Bonds April 2016	0.29
Total (B)		2.29
Total (A+B)		86.23
Compensation Bonds		
1	2.75% UPZARG Bonds	0.01
2	3.25% UP Estates Act Bonds	0.00
3	3.50% Uttar Pradesh Land Ceiling Compensation Bonds	0.00
4	2.50% UPZA Compensation Bonds	0.00
5	2.50% UPZA Compensation Bonds Certs.	0.01
Total (C)		0.02
Total (A+B+C)		86.25
Loans not Bearing Interest		0.00
Total (D)		0.00
Total (A+B+C+D)		86.25
West Bengal		
Loans Bearing Interest		
1	7.35% West Bengal Government Stock 2012	1.53
2	7.80% West Bengal S.D.L. 2012	3.84
3	7.80% West Bengal S.D.L. 2012 (II Series)	2.29
4	5.78% West Bengal Government Stock 2013	3.35
5	6.20% West Bengal S.D.L. 2013	11.71

Sr. Particulars No.		
6	6.35% West Bengal S.D.L. 2013	10.24
7	6.35% West Bengal S.D.L. 2013 (II Series)	6.81
8	6.40% West Bengal S.D.L. 2013	4.66
9	6.75% West Bengal S.D.L. 2013	8.38
10	6.95% West Bengal S.D.L. 2013	9.02
11	5.60% West Bengal S.D.L. 2014	4.06
12	5.70% West Bengal S.D.L. 2014	11.13
13	7.15% West Bengal Government Stock 2014	2.59
14	7.32% West Bengal S.D.L. 2014	1.83
15	7.36% West Bengal S.D.L. 2014	2.89
16	5.85% West Bengal S.D.L. 2015	1.64
17	5.85% West Bengal S.D.L. 2015 (II Series)	5.00
18	6.20% West Bengal S.D.L. 2015	11.71
19	7.02% West Bengal S.D.L. 2015	5.42
20	7.39% West Bengal Government Stock 2015	4.49
21	7.53% West Bengal Government Stock 2015	6.33
22	7.77% West Bengal Government Stock 2015	6.32
23	7.74% West Bengal Government Stock 2016	4.67
24	7.93% West Bengal Government Stock 2016	8.69
25	5.90% West Bengal S.D.L. 2017	8.99
26	7.17% West Bengal S.D.L. 2017	9.66
27	8.39% West Bengal Government Stock 2017	10.98
28	8.40% West Bengal Government Stock 2017	10.00
29	8.40% West Bengal Government Stock 2017	20.00
30	8.48% West Bengal Government Stock 2017	9.65
31	8.48% West Bengal Government Stock 2017	21.00
32	8.50% West Bengal Government Stock 2017	21.00
33	6.43% West Bengal Government Stock 2018	8.88
34	7.86% West Bengal Government Stock 2018	15.00
35	7.87% West Bengal Government Stock 2018	14.00
36	8.07% West Bengal Government Stock 2018	6.00
37	8.30% West Bengal Government Stock 2018	9.44
38	8.52% West Bengal Government Stock 2018	10.00
39	8.60% West Bengal Government Stock 2018	18.53
40	8.80% West Bengal Government Stock 2018	18.00
41	9.38% West Bengal Government Stock 2018	8.00
42	9.90% West Bengal Government Stock 2018	8.00
43	7.27% West Bengal Government Stock 2019	10.00
44	8.25% West Bengal Government Stock 2019	1.90
45	8.43% West Bengal Government Stock 2019	19.67
46	7.10% West Bengal Government Stock 2019	25.00
47	7.50% West Bengal Government Stock 2019	15.00
48	7.55% West Bengal Government Stock 2019	20.00
49	7.70% West Bengal Government Stock 2019	4.11
50	7.96% West Bengal Government Stock 2019	20.00
51	8.02% West Bengal Government Stock 2019	20.00
52	8.31% West Bengal Government Stock 2019	15.00
53	7.65% West Bengal Government Stock 2019	2.10
54	7.68% West Bengal Government Stock 2019	3.00
55	8.10% West Bengal Government Stock 2019	23.31
56	8.42% West Bengal Government Stock 2019	10.00
57	8.57% West Bengal Government Stock 2020	8.00
58	8.58% West Bengal Government Stock 2020	20.00

Statements

Statement 32: State Government Market Loans (Concl.d.)

(₹ Billion)

Sr. Particulars No.		
59	8.51% West Bengal Government Stock 2020	5.00
60	8.28% West Bengal Government Stock 2020	15.00
61	8.11% West Bengal Government Stock 2020	10.00
62	8.17% West Bengal Government Stock 2020	10.00
63	8.38% West Bengal Government Stock 2020	10.02
64	8.39% West Bengal Government Stock 2020	4.98
65	8.44% West Bengal Government Stock 2020	5.00
66	8.39% West Bengal Government Stock 2020	5.00
67	8.42% West Bengal Government Stock 2020	5.00
68	8.51% West Bengal Government Stock 2020	5.00
69	8.36% West Bengal Government Stock 2021	14.00
70	8.44% West Bengal Government Stock 2021	17.73
71	8.60% West Bengal Government Stock 2021	20.00
72	8.60% West Bengal Government Stock 2021	30.00
73	8.65% West Bengal Government Stock 2021	10.00
74	8.61% West Bengal Government Stock 2021	10.00
75	8.55% West Bengal Government Stock 2021	10.00
76	8.64% West Bengal Government Stock 2021	10.00
77	8.65% West Bengal Government Stock 2021	15.00
78	9.08% West Bengal Government Stock 2021	15.00
79	9.28% West Bengal Government Stock 2021	10.00
80	9.04% West Bengal Government Stock 2021	12.50
81	8.81% West Bengal Government Stock 2021	13.00
82	8.75% West Bengal Government Stock 2022	8.00
83	8.66% West Bengal Government Stock 2022	10.00

Sr. Particulars No.		
84	8.80% West Bengal Government Stock 2022	10.00
85	9.36% West Bengal Government Stock 2022	6.68
Total (A)		879.71
Power Bonds		
1	8.50% West Bengal Government Power Bond April 2012	-
2	8.50% West Bengal Government Power Bond October 2012	0.98
3	8.50% West Bengal Government Power Bond April 2013	0.98
4	8.50% West Bengal Government Power Bond October 2013	0.98
5	8.50% West Bengal Government Power Bond April 2014	0.98
6	8.50% West Bengal Government Power Bond October 2014	0.98
7	8.50% West Bengal Government Power Bond April 2015	0.98
8	8.50% West Bengal Government Power Bond October 2015	0.98
9	8.50% West Bengal Government Power Bond April 2016	0.98
Total (B)		7.86
Total (A+B)		887.57
1	West Bengal Estate Acquisition Compensation Bonds	0.02
2	5% ULC (West Bengal) Bonds 1976	0.00
Total (C)		0.02
Total (A+B+C)		887.59
Loans not bearing interest		0.03
Total (D)		0.03
Total (A+B+C+D)		887.62

Statement 33: Outstanding Market Loans of State Governments
(As at end-March 2012)

(Amount in ₹ billion)

State	State Development Loans	Power Bonds	Market loans Not Bearing Interest	Compensation Bonds	Total Outstanding Market Loans
1	2	3	4	5	6= 2 to 5
Non-Special Category					
1. Andhra Pradesh	750.9	9.7	-	-	760.6
2. Bihar	201.7	8.3	-	0.2	210.2
3. Chhattisgarh	22.0	1.9	-	-	23.9
4. Goa	30.6	-	-	-	30.6
5. Gujarat	608.0	6.5	-	-	614.6
6. Haryana	210.8	8.1	-	-	218.9
7. Jharkhand	86.3	8.5	-	0.1	94.8
8. Karnataka	307.7	-	-	-	307.7
9. Kerala	382.4	4.6	-	-	387.0
10. Madhya Pradesh	280.4	10.7	-	-	291.1
11. Maharashtra	894.0	4.1	-	-	898.1
12. Odisha	51.1	4.4	-	-	55.6
13. Punjab	345.0	2.5	-	-	347.6
14. Rajasthan	385.5	0.6	-	-	386.1
15. Tamil Nadu	628.3	-	-	-	628.3
16. Uttar Pradesh	778.4	23.5	-	0.4	802.3
17. West Bengal	879.7	7.9	-	-	887.6
Special Category					
1. Arunachal Pradesh	6.6	0.1	-	-	6.7
2. Assam	105.6	3.4	-	-	109.1
3. Himachal Pradesh	101.5	0.3	-	-	101.7
4. Jammu and Kashmir	139.6	6.4	-	-	145.9
5. Manipur	21.2	0.6	-	-	21.8
6. Meghalaya	19.7	0.1	-	-	19.8
7. Mizoram	15.4	0.2	-	-	15.6
8. Nagaland	33.9	0.3	-	-	34.2
9. Sikkim	12.6	0.2	-	-	12.8
10. Tripura	18.6	0.3	-	-	18.9
11. Uttarakhand	83.9	2.3	-	-	86.3
All States	7,401.7	115.4	-	0.8	7,517.9
<i>Memo Item:</i>					
1. Puducherry	23.2	-	-	-	23.2

₹ : Nil/Negligible.

Note : The outstanding market loans for the undivided States of Bihar, Madhya Pradesh and Uttar Pradesh have been apportioned to the respective newly formed States of Jharkhand, Chhattisgarh and Uttarakhand on the basis of their population ratios.

Source : Reserve Bank records.

Statement 34: Maturity Profile of Outstanding State Government Securities
(Outstanding as on March 31, 2012)

(₹ billion)

State/Year	2012-13	2013-14	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	Total
1	2	3	4	5	6	7	8	9	10	11	12
I. Non-Special Category											
1. Andhra Pradesh	34.0	27.3	27.3	26.8	30.8	66.5	109.3	153.8	120.0	155.0	750.9
2. Bihar	13.4	11.5	14.3	12.7	9.0	10.9	34.0	30.0	26.0	40.0	201.7
3. Chhattisgarh	4.6	1.6	3.9	1.8	3.0	-	-	7.0	-	-	22.0
4. Goa	1.6	1.1	1.3	1.7	1.5	4.0	5.0	6.0	3.0	5.5	30.6
5. Gujarat	25.4	22.8	15.1	15.3	6.3	67.8	85.3	90.0	115.0	165.0	608.0
6. Haryana	7.6	8.2	8.3	9.3	1.4	-	28.0	40.0	44.5	63.6	210.8
7. Jharkhand	4.5	4.1	4.6	5.9	4.3	11.9	14.9	18.4	5.0	12.5	86.3
8. Karnataka	16.1	15.9	24.1	12.7	2.2	7.5	74.2	60.0	20.0	75.0	307.7
9. Kerala	10.1	14.3	14.2	21.1	26.1	43.0	55.2	54.6	55.0	88.8	382.4
10. Madhya Pradesh	11.4	14.3	21.3	17.1	15.5	18.8	45.0	58.2	39.0	40.0	280.4
11. Maharashtra	10.7	43.9	27.2	34.0	35.3	85.2	177.6	155.0	115.0	210.0	894.0
12. Odisha	13.1	8.8	13.6	9.1	6.6	-	-	-	-	-	51.1
13. Punjab	11.4	17.4	12.7	16.0	14.6	41.2	50.6	49.9	49.3	82.0	345.0
14. Rajasthan	23.8	16.2	23.0	19.9	17.3	39.9	63.6	75.0	61.8	45.0	385.5
15. Tamil Nadu	23.3	20.7	24.1	21.5	22.6	49.4	96.0	126.0	99.8	145.0	628.3
16. Uttar Pradesh	32.4	29.5	39.9	47.0	41.5	44.2	126.9	138.8	120.0	158.3	778.4
17. West Bengal	25.1	36.8	32.9	30.5	32.0	116.1	124.0	165.5	95.0	221.9	879.7
II. Special Category											
1. Arunachal Pradesh	0.3	0.3	0.5	0.7	1.7	1.8	0.3	0.8	-	0.3	6.6
2. Assam	9.1	5.0	7.1	11.7	11	9.6	25.1	19.1	8.0	-	105.6
3. Himachal Pradesh	7.0	6.1	7.1	7.9	6.4	14.0	19.1	14.2	6.5	13.3	101.5
4. Jammu and Kashmir	6.0	3.9	2.8	4.3	8.9	22.3	17.6	11.1	33.1	29.8	139.6
5. Manipur	0.8	0.5	1.1	2.7	1.5	2.5	3.0	5.0	2.6	1.5	21.2
6. Meghalaya	0.9	0.5	1.0	2.2	2.8	2.0	2.6	2.7	1.9	3.1	19.7
7. Mizoram	1.2	0.3	0.5	1.4	2.0	1.5	1.2	1.6	2.7	3.0	15.4
8. Nagaland	1.8	1.2	1.4	3.4	3.4	3.7	4.7	5.8	3.6	5.1	33.9
9. Sikkim	0.2	0.2	0.2	1.2	1.7	2.5	2.9	3.3	-	0.4	12.6
10. Tripura	1.2	0.8	1.2	2.2	2.4	-	1.6	3.5	2.9	3.0	18.6
11. Uttarakhand	9.5	7.6	3.1	11.7	3.7	8.3	10.1	6.0	9.9	14.0	83.9
All States	306.2	320.8	333.8	351.9	315.2	674.4	1,177.5	1,301.2	1,039.4	1,581.0	7,401.7
<i>Memo item:</i>											
1. Puducherry	-	-	-	-	-	3.4	3.5	5.0	6.0	5.3	23.2
Power Bonds	28.7	28.7	28.7	29.1	14.5	-	-	-	-	-	129.7

‘-’: Nil/Negligible.

Note: Compensation Bonds, Loans not bearing interest and Power Bonds are not included.

Source: Reserve Bank records.

Statement 35: Maturity Profile of Outstanding State Government Securities – As Percentage to Total
(Outstanding as on March 31, 2012)

State/Year	2012-13	2013-14	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22
1	2	3	4	5	6	7	8	9	10	11
I. Non-Special Category										
1. Andhra Pradesh	4.5	3.6	3.6	3.6	4.1	8.9	14.6	20.5	16.0	20.6
2. Bihar	6.6	5.7	7.1	6.3	4.4	5.4	16.8	14.9	12.9	19.8
3. Chhattisgarh	21.1	7.1	17.9	8.3	13.8	—	—	31.9	—	—
4. Goa	5.1	3.5	4.3	5.4	4.9	13.1	16.3	19.6	9.8	18.0
5. Gujarat	4.2	3.8	2.5	2.5	1.0	11.1	14.0	14.8	18.9	27.1
6. Haryana	3.6	3.9	3.9	4.4	0.7	—	13.3	19.0	21.1	30.2
7. Jharkhand	5.3	4.8	5.4	6.9	5.0	13.8	17.2	21.4	5.8	14.5
8. Karnataka	5.2	5.2	7.8	4.1	0.7	2.4	24.1	19.5	6.5	24.4
9. Kerala	2.6	3.7	3.7	5.5	6.8	11.2	14.4	14.3	14.4	23.2
10. Madhya Pradesh	4.1	5.1	7.6	6.1	5.5	6.7	16.0	20.8	13.9	14.3
11. Maharashtra	1.2	4.9	3.0	3.8	3.9	9.5	19.9	17.3	12.9	23.5
12. Odisha	25.6	17.3	26.5	17.8	12.8	—	—	—	—	—
13. Punjab	3.3	5.1	3.7	4.6	4.2	11.9	14.7	14.4	14.3	23.8
14. Rajasthan	6.2	4.2	6.0	5.2	4.5	10.3	16.5	19.5	16.0	11.7
15. Tamil Nadu	3.7	3.3	3.8	3.4	3.6	7.9	15.3	20.1	15.9	23.1
16. Uttar Pradesh	4.2	3.8	5.1	6.0	5.3	5.7	16.3	17.8	15.4	20.3
17. West Bengal	2.8	4.2	3.7	3.5	3.6	13.2	14.1	18.8	10.8	25.2
II. Special Category										
1. Arunachal Pradesh	3.9	4.2	6.9	10.5	25.3	28.2	4.0	12.0	—	5.0
2. Assam	8.6	4.7	6.7	11.1	10.4	9.1	23.7	18.1	7.6	—
3. Himachal Pradesh	6.9	6.0	7.0	7.7	6.3	13.8	18.8	14.0	6.4	13.1
4. Jammu and Kashmir	4.3	2.8	2.0	3.0	6.4	16.0	12.6	7.9	23.7	21.3
5. Manipur	3.6	2.2	5.1	12.9	7.2	11.7	14.3	23.7	12.2	7.1
6. Meghalaya	4.4	2.7	5.2	11.2	14.3	9.9	13.1	13.9	9.6	15.7
7. Mizoram	7.7	2.0	3.5	9.1	13.3	9.5	8.0	10.1	17.3	19.5
8. Nagaland	5.3	3.4	4.1	10.2	9.9	10.9	13.8	17.0	10.5	14.9
9. Sikkim	1.6	1.3	1.8	9.5	13.5	19.9	23.3	26.1	—	3.2
10. Tripura	6.5	4.2	6.3	11.8	12.7	—	8.4	18.8	15.3	16.1
11. Uttarakhand	11.3	9.1	3.7	13.9	4.4	9.9	12.0	7.1	11.8	16.7
All States	4.1	4.3	4.5	4.8	4.3	9.1	15.9	17.6	14.0	21.4
<i>Memo item:</i>										
1. Puducherry	—	—	—	—	—	14.5	15.1	21.5	25.9	23.0
Power Bonds	22.1	22.1	22.1	22.4	11.2	—	—	—	—	—

—: Nil/Negligible.

Note: Same as in Statement 34.

Source: Reserve Bank records.

Statement 36: Select Committed Expenditures of State Governments – As Ratio to States' Own Revenue

State	2010-11 (Accounts)					2011-12 (Revised Estimates)					2012-13 (Budget Estimates)				
	Interest Payments	Administrative Services	Pension	Total (2+3+4)	Interest Payments	Administrative Services	Pension	Total (6+7+8)	Interest Payments	Administrative Services	Pension	Total (10+11+12)			
	2	3	4	5	6	7	8	9	10	11	12	13			
I. Non-Special Category															
1. Andhra Pradesh	17.3	9.5	17.2	44.0	16.4	9.3	16.2	42.0	15.3	8.8	14.4	38.5			
2. Bihar	39.8	31.4	56.6	127.8	34.7	35.7	55.6	126.0	27.5	26.8	53.3	107.7			
3. Chhattisgarh	9.3	12.7	14.1	36.1	8.3	13.7	12.7	34.8	7.7	15.0	12.5	35.2			
4. Goa	14.8	7.8	8.5	31.0	14.3	8.7	10.4	33.5	13.1	8.1	8.7	29.9			
5. Gujarat	23.3	7.1	14.0	44.4	23.2	7.0	12.7	42.8	21.5	6.9	10.8	39.1			
6. Haryana	16.4	10.8	15.3	42.6	17.0	9.1	12.7	38.8	18.3	9.1	12.1	39.5			
7. Jharkhand	23.7	25.5	20.1	69.4	22.4	28.8	19.5	70.7	19.2	25.2	17.5	61.9			
8. Karnataka	13.5	7.6	9.7	30.8	12.3	8.7	11.6	32.5	13.6	14.4	12.7	40.7			
9. Kerala	24.1	8.2	24.4	56.7	21.8	9.3	26.5	57.6	20.3	8.2	23.0	51.5			
10. Madhya Pradesh	18.6	11.4	13.9	43.9	17.2	11.8	15.1	44.1	17.6	15.8	16.3	49.7			
11. Maharashtra	18.8	11.8	10.7	41.2	18.0	12.1	10.2	40.3	17.8	14.1	10.4	42.3			
12. Odisha	19.2	13.3	25.1	57.5	22.0	15.4	24.7	62.1	21.7	19.9	27.9	69.4			
13. Punjab	24.9	14.8	24.0	63.7	26.1	17.8	20.0	63.8	22.9	16.1	16.3	55.3			
14. Rajasthan	27.2	10.6	19.0	56.9	24.0	10.1	18.3	52.4	23.2	9.6	18.8	51.6			
15. Tamil Nadu	15.1	8.6	22.4	46.2	13.3	7.9	19.0	40.2	13.4	7.0	17.7	38.1			
16. Uttar Pradesh	27.1	18.3	24.0	69.4	23.1	16.9	21.3	61.3	21.8	18.1	24.8	64.7			
17. West Bengal	58.8	18.8	34.4	112.0	57.9	18.4	30.2	106.5	52.5	18.3	27.8	98.6			
II. Special Category															
1. Arunachal Pradesh	53.7	75.2	29.8	158.7	49.9	115.5	38.6	203.9	47.3	80.3	35.4	163.0			
2. Assam	23.0	32.3	28.7	84.0	21.0	47.6	24.1	92.7	18.4	38.3	22.5	79.3			
3. Himachal Pradesh	36.5	17.1	39.4	93.1	33.9	16.7	36.1	86.6	31.9	15.8	39.4	87.1			
4. Jammu and Kashmir	49.9	65.5	49.0	164.4	38.2	62.5	41.9	142.5	35.3	66.2	40.1	141.7			
5. Manipur	69.2	145.9	75.9	291.1	65.6	173.4	108.2	347.2	57.7	141.1	95.6	294.4			
6. Meghalaya	29.4	72.2	34.3	136.0	29.7	71.3	24.1	125.1	28.2	56.3	19.0	103.5			
7. Mizoram	90.7	199.3	90.2	380.1	64.5	146.7	64.7	275.9	57.6	167.1	64.0	288.8			
8. Nagaland	96.1	244.1	81.9	422.1	99.9	268.8	133.6	502.3	99.8	222.4	135.6	457.9			
9. Sikkim	13.2	17.5	11.3	42.0	12.4	19.5	11.2	43.1	14.6	25.5	17.4	57.5			
10. Tripura	59.3	96.5	86.8	242.6	53.0	83.3	74.2	210.5	53.3	91.0	71.9	216.2			
11. Uttarakhand	29.1	21.3	22.5	72.9	27.1	18.9	21.4	67.4	28.2	18.8	20.0	67.0			
All States	22.6	13.6	19.6	55.8	21.2	14.1	18.5	53.8	20.3	14.5	18.4	53.2			
<i>Memo item:</i>															
1. NCT Delhi	12.5	3.1	–	15.6	14.1	4.1	–	18.1	12.3	4.3	0.5	17.0			
2. Puducherry	14.8	9.3	11.3	35.5	20.6	11.5	15.6	47.7	17.2	13.6	13.8	44.6			

–: Nil.

Note: Figures for Jharkhand for the year 2010-11 (Accounts) relate to Revised Estimates.

Source: Budget Documents of the State Governments, State Finance Accounts, CAG for 2010-11 in respect of Jammu and Kashmir.

Statement 37: Select Committed Expenditures of State Governments – As Ratio to Revenue Expenditure

State	2010-11 (Accounts)					2011-12 (Revised Estimates)					2012-13 (Budget Estimates)				
	Interest Payments	Administrative Services	Pension	Total (2+3+4)	5	Interest Payments	Administrative Services	Pension	Total (6+7+8)	9	Interest Payments	Administrative Services	Pension	Total (10+11+12)	13
I. Non-Special Category															
1. Andhra Pradesh	12.3	6.8	12.2	31.3		11.2	6.3	11.1	28.6		10.9	6.3	10.2	27.4	
2. Bihar	11.3	8.9	16.1	36.3		8.5	8.8	13.7	31.0		8.5	8.3	16.5	33.3	
3. Chhattisgarh	6.2	8.4	9.4	23.9		4.9	8.1	7.4	20.4		4.7	9.3	7.7	21.7	
4. Goa	13.6	7.2	7.8	28.6		11.1	6.8	8.1	26.0		10.5	6.5	7.0	24.1	
5. Gujarat	16.8	5.1	10.1	31.9		18.1	5.5	9.9	33.5		17.2	5.5	8.6	31.4	
6. Haryana	11.7	7.7	10.9	30.4		12.1	6.4	9.0	27.5		13.2	6.6	8.7	28.5	
7. Jharkhand	10.7	11.5	9.0	31.2		9.5	12.3	8.3	30.2		8.8	11.5	8.0	28.3	
8. Karnataka	10.4	5.9	7.5	23.9		9.2	6.5	8.7	24.4		9.3	9.8	8.7	27.8	
9. Kerala	16.4	5.6	16.6	38.7		14.1	6.0	17.2	37.3		14.0	5.7	15.8	35.5	
10. Madhya Pradesh	11.2	6.9	8.4	26.5		10.2	7.0	8.9	26.0		9.9	8.8	9.2	27.9	
11. Maharashtra	14.7	9.2	8.3	32.2		13.6	9.2	7.7	30.5		13.6	10.8	7.9	32.3	
12. Odisha	10.4	7.2	13.7	31.3		10.9	7.7	12.3	30.8		10.9	10.0	14.0	34.9	
13. Punjab	16.8	10.0	16.1	42.9		17.1	11.7	13.1	42.0		16.2	11.4	11.5	39.1	
14. Rajasthan	16.4	6.4	11.5	34.3		14.2	5.9	10.8	30.9		13.4	5.5	10.8	29.7	
15. Tamil Nadu	10.9	6.2	16.1	33.2		10.3	6.1	14.6	31.0		10.6	5.5	14.0	30.1	
16. Uttar Pradesh	13.2	8.9	11.7	33.8		11.5	8.4	10.6	30.5		10.9	9.0	12.4	32.3	
17. West Bengal	21.4	6.9	12.5	40.8		21.1	6.7	11.0	38.7		21.6	7.6	11.4	40.6	
II. Special Category															
1. Arunachal Pradesh	10.7	15.0	5.9	31.6		6.5	15.0	5.0	26.4		8.0	13.5	5.9	27.4	
2. Assam	8.3	11.7	10.4	30.4		6.5	14.6	7.4	28.5		5.8	12.1	7.1	25.1	
3. Himachal Pradesh	14.7	6.9	15.9	37.5		14.8	7.3	15.8	37.9		14.1	7.0	17.4	38.5	
4. Jammu and Kashmir	12.4	16.2	12.1	40.7		11.3	18.5	12.4	42.1		10.8	20.3	12.3	43.4	
5. Manipur	8.9	18.9	9.8	37.6		7.0	18.5	11.5	37.0		6.7	16.4	11.1	34.1	
6. Meghalaya	6.4	15.7	7.5	29.6		5.9	14.0	4.7	24.6		5.6	11.2	3.8	20.6	
7. Mizoram	7.4	16.2	7.3	30.9		6.9	15.7	6.9	29.6		5.8	16.8	6.4	29.1	
8. Nagaland	9.4	23.9	8.0	41.4		8.5	22.8	11.4	42.7		9.4	21.0	12.8	43.2	
9. Sikkim	6.4	8.5	5.5	20.5		5.0	8.0	4.5	17.5		5.6	9.8	6.7	22.2	
10. Tripura	10.3	16.7	15.0	42.0		9.9	15.6	13.9	39.5		9.7	16.5	13.1	39.3	
11. Uttarakhand	12.7	9.3	9.8	31.9		12.5	8.7	9.9	31.2		12.9	8.6	9.2	30.7	
All States	13.4	8.1	11.6	33.1		12.3	8.2	10.7	31.2		12.1	8.6	10.9	31.6	
<i>Memo item:</i>															
1. NCT Delhi	17.9	4.4	-	22.4		15.3	4.4	-	19.7		14.5	5.1	0.6	20.2	
2. Puducherry	9.4	5.9	7.2	22.4		11.7	6.6	8.9	27.2		8.6	6.8	6.9	22.3	

'-': Nil.

Note: Figures for Jharkhand for the year 2010-11 (Accounts) relate to Revised Estimates.

Source: Budget Documents of the State Governments, State Finance Accounts, CAG for 2010-11 in respect of Jammu and Kashmir.

Statement 38: Availment of WMA and Overdraft from the Reserve Bank

State	Normal WMA						Overdraft					
	2009-10	2010-11	2011-12	2012-13#	2009-10	2010-11	2011-12	2012-13#				
	Number of Days	Number of Days	Number of Days	Number of Days	Number of Occasions*	Number of Days	Number of Occasions*	Number of Days	Number of Occasions*	Number of Days		
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	-	-	-	-	-	-	-	-	-	-	-	-
2. Bihar	-	-	-	-	-	-	-	-	-	-	-	-
3. Chhattisgarh	-	-	-	-	-	-	-	-	-	-	-	-
4. Goa	1	-	-	-	-	-	-	-	-	-	-	-
5. Gujarat	-	-	-	-	-	-	-	-	-	-	-	-
6. Haryana	5	10	22	12	-	-	1	8	2	6	1	5
7. Jharkhand	-	-	4	8	-	-	-	-	-	-	-	-
8. Karnataka	-	-	-	-	-	-	-	-	-	-	-	-
9. Kerala	2	-	-	-	-	-	-	-	-	-	-	-
10. Madhya Pradesh	11	-	-	-	-	-	-	-	-	-	-	-
11. Maharashtra	-	-	-	-	-	-	-	-	-	-	-	-
12. Odisha	-	-	-	-	-	-	-	-	-	-	-	-
13. Punjab	128	132	177	163	5	29	3	13	6	26	11	107
14. Rajasthan	-	-	-	-	-	-	-	-	-	-	-	-
15. Tamil Nadu	-	-	-	-	-	-	-	-	-	-	-	-
16. Uttar Pradesh	8	4	-	-	-	-	-	-	-	-	-	-
17. West Bengal	15	113	59	48	2	8	7	62	5	28	5	13
II. Special Category												
1. Arunachal Pradesh	-	-	-	-	-	-	-	-	-	-	-	-
2. Assam	-	-	-	-	-	-	-	-	-	-	-	-
3. Himachal Pradesh	-	-	-	-	-	-	-	-	-	-	-	-
4. Jammu and Kashmir	-	-	136	123	-	-	-	-	2	5	4	9
5. Manipur	-	-	-	80	-	-	-	-	1	-	3	30
6. Meghalaya	-	-	-	-	-	-	-	-	-	-	-	-
7. Mizoram	15	15	1	3	-	-	-	-	-	-	-	-
8. Nagaland	45	-	20	132	1	13	-	-	1	-	6	31
9. Tripura	-	-	-	-	-	-	-	-	-	-	-	-
10. Uttarakhand	26	12	15	-	1	9	1	10	-	-	-	-

'-': Nil/Negligible.

: up to January 1, 2013.

* : Refers to fresh occurrences of overdraft during the year.

Source : Reserve Bank records.

Statement 39: Ways and Means Advances from the Centre

(₹ Billion)

State	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12 (RE)	2012-13 (BE)
1	2	3	4	5	6	7	8	9	10	11	12	13	14
I. Non-Special Category													
1. Andhra Pradesh	0.8	3.3	1.4	-	-	-	-	-	-	-	-	-	-
2. Bihar	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Chhattisgarh	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Goa	-	-	-	-	-	-	-	-	-	-	-	-	-
5. Gujarat	5.5	0.9	-	-	-	-	-	-	-	-	-	-	-
6. Haryana	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Jharkhand	-	-	-	-	-	-	-	-	-	-	-	-	-
8. Karnataka	-	-	-	-	-	-	-	-	-	-	-	-	-
9. Kerala	-	-	-	3.1	3.5	3.5	-	-	-	-	-	-	-
10. Madhya Pradesh	-	-	-	-	2.5	-	-	-	-	-	-	-	-
11. Maharashtra	-	-	-	-	-	-	-	-	-	-	-	-	-
12. Odisha	2.5	3.8	7.0	4.0	-	-	-	-	-	-	-	-	-
13. Punjab	2.5	3.1	-	1.5	2.0	-	-	-	-	-	-	-	-
14. Rajasthan	-	-	2.0	-	-	-	-	-	-	-	-	-	-
15. Tamil Nadu	-	-	-	-	-	-	-	-	-	-	-	-	-
16. Uttar Pradesh	-	-	-	-	-	0.1	-	-	-	-	-	-	-
17. West Bengal	2.0	2.3	6.5	-	-	-	-	-	-	-	-	-	-
II. Special Category													
1. Arunachal Pradesh	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Assam	2.0	6.8	4.7	0.5	2.0	-	-	-	-	-	-	0.1	0.1
3. Himachal Pradesh	1.1	1.9	-	1.3	1.0	-	-	-	-	-	-	-	-
4. Jammu and Kashmir	-	-	-	-	-	-	-	-	-	-	-	-	-
5. Manipur	2.0	4.3	5.7	4.5	3.3	-	-	-	-	-	-	-	-
6. Meghalaya	-	-	0.7	-	0.7	-	-	-	-	-	-	-	-
7. Mizoram	-	0.4	-	-	-	-	-	-	-	-	-	-	-
8. Nagaland	-	0.7	0.3	-	1.0	1.0	-	-	-	-	-	-	-
9. Sikkim	-	-	-	-	-	-	-	-	-	-	-	-	-
10. Tripura	-	-	-	-	-	-	-	-	-	-	-	-	-
11. Uttarakhand	-	-	-	-	-	-	-	-	-	-	-	-	-
All States	18.3	29.4	33.3	19.8	16.0	4.6	-	-	-	-	-	0.1	0.1

RE: Revised Estimates. BE: Budget Estimates. '-': Nil.
 '-': Nil/Negligible.

Note: All figures are on a gross basis.

Source: Budget Documents of the State Governments.

Statement 40: Investment Outstanding in Treasury Bills
(As at end-March)

(₹ billion)

State	ITBs										ATBs		
	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07		2007-08		ATBs			
	2	3	4	5	6	7	8	9	10				
I. Non-Special Category													
1. Andhra Pradesh	1.4	1.9	11.8	17.0	20.8	34.2	—	63.8	—				
2. Bihar	0.9	9.4	3.0	28.5	28.5	16.7	5.5	44.5	—				
3. Chhattisgarh	3.5	5.9	2.7	3.4	8.8	11.2	14.0	16.4	12.9				
4. Goa	—	—	—	0.8	2.6	3.5	—	6.5	—				
5. Gujarat	—	7.5	2.9	2.3	34.2	21.1	30.0	82.2	—				
6. Haryana	—	1.5	6.3	15.7	38.6	29.0	35.0	8.5	55.0				
7. Jharkhand	14.8	2.2	12.6	11.4	1.5	9.6	—	14.7	—				
8. Karnataka	18.8	3.9	3.0	20.3	42.1	16.0	40.0	34.9	—				
9. Kerala	—	—	—	—	1.5	8.3	—	8.4	—				
10. Madhya Pradesh	—	0.3	—	2.0	6.5	25.1	—	27.6	—				
11. Maharashtra	8.6	10.2	18.3	10.9	32.6	47.1	—	65.0	20.0				
12. Odisha	—	—	1.0	6.5	17.2	26.2	20.0	48.2	10.4				
13. Punjab	—	—	—	—	15.3	4.6	—	7.3	—				
14. Rajasthan	—	—	1.8	9.3	18.0	—	23.5	33.9	25.6				
15. Tamil Nadu	—	—	—	—	29.4	34.1	63.4	52.8	65.5				
16. Uttar Pradesh	—	4.1	2.4	—	32.3	54.8	100.0	54.5	95.0				
17. West Bengal	—	—	—	9.3	33.0	11.4	—	21.2	—				
Total (I)	48.1	46.8	65.8	137.4	362.9	352.8	331.4	590.3	284.4				
II. Special Category													
1. Arunachal Pradesh	0.5	1.0	0.1	—	—	0.4	—	8.5	—				
2. Assam	—	—	—	—	13.8	25.5	7.5	44.5	7.5				
3. Himachal Pradesh	—	—	—	—	3.4	—	—	11.2	—				
4. Jammu and Kashmir	—	—	—	—	—	—	—	—	—				
5. Manipur	—	—	—	—	1.4	3.1	—	6.2	—				
6. Meghalaya	0.9	1.2	1.5	1.6	1.7	3.7	—	4.8	—				
7. Mizoram	—	0.4	0.1	1.1	0.8	—	—	2.7	—				
8. Nagaland	—	2.5	0.3	—	—	—	—	0.8	—				
9. Sikkim	—	—	—	—	—	—	—	—	—				
10. Tripura	—	1.0	0.1	3.0	4.8	5.4	3.0	5.8	3.0				
11. Uttarakhand	—	3.1	0.8	—	1.2	1.3	—	—	—				
Total (II)	1.4	9.2	2.8	5.7	27.0	39.4	10.5	84.4	10.5				
Grand Total (I+II)	49.4	55.9	68.6	143.1	389.8	392.2	341.9	674.8	294.9				

‘—’: Nil. ITBs : 14-day Intermediate Treasury Bills ATBs: Auction Treasury Bills

Source: Reserve Bank records.

Statement 40: Investment Outstanding in Treasury Bills
(As at end-March)

(₹ billion)

State	2008-09		2009-10		2010-11		2011-12	
	ITBs	ATBs	ITBs	ATBs	ITBs	ATBs	ITBs	ATBs
1	11	12	13	14	15	16	17	18
I. Non-Special Category								
1. Andhra Pradesh	22.9	-	22.8	-	45.4	-	35.0	-
2. Bihar	39.5	-	43.2	-	22.7	-	4.0	-
3. Chhattisgarh	7.9	10.5	14.0	-	32.4	1.9	15.1	2.2
4. Goa	5.3	-	4.0	-	8.3	-	5.6	-
5. Gujarat	74.5	-	55.8	-	72.4	10.0	122.4	-
6. Haryana	27.6	-	0.2	-	6.0	-	2.9	-
7. Jharkhand	9.7	-	13.5	-	8.8	-	-	-
8. Karnataka	75.3	-	89.1	-	68.9	-	76.7	-
9. Kerala	25.8	-	32.3	-	35.1	-	27.1	-
10. Madhya Pradesh	29.3	-	55.7	-	92.3	-	67.0	-
11. Maharashtra	173.1	-	201.2	-	244.8	-	190.6	80.0
12. Odisha	63.1	-	47.8	-	51.5	5.0	39.1	30.0
13. Punjab	1.0	-	1.9	-	-	-	-	-
14. Rajasthan	52.7	-	26.8	-	14.6	44.1	7.1	88.0
15. Tamil Nadu	116.2	28.2	174.7	-	100.8	40.9	107.2	19.9
16. Uttar Pradesh	88.0	-	25.9	-	92.8	-	135.1	-
17. West Bengal	19.2	-	6.0	-	-	-	30.8	-
Total (I)	831.3	38.7	814.7	-	896.7	101.9	865.4	220.1
II. Special Category								
1. Arunachal Pradesh	9.7	4.0	8.8	-	11.6	-	0.5	-
2. Assam	81.5	7.5	79.3	2.5	67.5	-	60.2	-
3. Himachal Pradesh	11.3	-	5.8	-	9.1	-	9.5	-
4. Jammu and Kashmir	-	-	-	-	-	-	7.1	-
5. Manipur	8.4	-	5.9	-	1.5	-	-	-
6. Meghalaya	5.4	-	5.0	-	8.4	-	3.0	-
7. Mizoram	2.0	-	0.3	-	0.8	-	-	-
8. Nagaland	1.6	-	3.1	-	2.7	-	-	-
9. Sikkim	-	-	-	-	-	-	-	-
10. Tripura	7.6	-	2.6	-	6.6	-	11.0	-
11. Uttarakhand	-	-	-	-	-	-	0.5	-
Total (II)	127.5	11.5	110.9	2.5	108.3	-	100.5	-
Grand Total (I+II)	958.8	50.2	925.6	2.5	1005.0	101.9	965.9	220.1

'-' : Nil. ITBs : 14-day Intermediate Treasury Bills ATBs: Auction Treasury Bills

Source: Reserve Bank records.

Statement 41: Expenditure on Education* – As Ratio to Aggregate Expenditure

(Per cent)

State	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12 (RE)	2012-13 (BE)
1	2	3	4	5	6	7	8	9	10	11	12	13	14
I. Non-Special Category													
1. Andhra Pradesh	13.3	12.5	11.7	11.6	9.8	11.1	10.8	9.0	9.0	10.0	12.5	14.0	13.6
2. Bihar	23.7	20.7	18.4	18.9	15.8	19.6	19.7	17.6	18.5	18.1	16.3	16.6	19.5
3. Chhattisgarh	13.1	12.4	11.0	10.8	12.3	13.4	12.9	13.5	14.4	15.6	18.6	19.0	17.8
4. Goa	11.9	10.5	12.0	12.1	13.9	12.3	13.7	12.3	13.3	14.1	15.4	16.6	15.4
5. Gujarat	13.6	12.7	13.5	11.2	11.5	12.6	12.7	13.4	11.7	13.8	15.9	16.1	13.4
6. Haryana	14.6	13.8	13.7	10.2	11.6	13.4	11.9	12.9	15.0	16.3	17.3	16.6	18.3
7. Jharkhand	–	16.2	19.0	14.2	14.9	15.8	15.2	15.1	18.6	15.4	15.8	17.0	17.0
8. Karnataka	17.7	16.0	14.8	12.9	12.7	14.0	13.1	14.4	16.1	14.0	15.6	15.5	14.8
9. Kerala	20.0	19.0	17.6	15.7	16.2	16.6	17.1	15.9	16.7	16.8	17.0	17.6	17.0
10. Madhya Pradesh	16.3	12.5	12.2	9.9	8.8	10.2	12.4	11.1	12.8	13.0	14.2	13.3	14.8
11. Maharashtra	22.3	22.1	18.9	15.5	14.0	15.7	16.4	17.2	17.0	19.1	20.8	19.9	19.8
12. Odisha	15.9	14.6	14.3	12.2	12.6	14.7	12.8	14.3	16.9	18.2	18.3	16.9	15.7
13. Punjab	13.2	11.7	12.1	10.2	10.1	11.3	8.9	10.3	11.3	12.2	11.7	15.6	14.2
14. Rajasthan	18.8	18.2	15.5	14.1	13.8	17.2	15.6	14.6	17.9	19.0	19.1	18.0	18.5
15. Tamil Nadu	18.0	17.3	13.8	12.6	11.2	13.6	12.2	12.7	13.1	15.2	15.2	14.5	15.0
16. Uttar Pradesh	16.8	16.0	14.6	9.1	12.5	15.2	14.7	14.1	13.2	13.8	16.1	17.4	17.6
17. West Bengal	17.1	16.2	15.9	11.8	14.9	13.7	15.2	15.2	13.1	17.7	19.7	19.4	17.8
II. Special Category													
1. Arunachal Pradesh	6.4	13.3	12.1	9.1	10.7	9.9	10.7	10.8	11.4	12.2	10.8	9.1	8.3
2. Assam	25.5	21.9	22.4	22.3	17.0	20.8	20.4	20.1	18.8	16.4	22.0	18.7	21.1
3. Himachal Pradesh	17.0	16.2	14.5	12.4	13.5	14.1	14.1	15.4	16.2	16.3	17.9	18.8	17.5
4. Jammu and Kashmir	11.1	11.6	10.9	11.1	9.7	9.3	10.0	9.2	10.0	11.3	12.6	13.4	13.0
5. Manipur	20.2	13.7	13.3	13.1	15.3	15.4	11.9	14.2	12.0	11.9	10.7	11.3	9.9
6. Meghalaya	16.6	17.9	15.3	15.2	15.0	15.5	14.1	15.5	12.8	14.8	16.1	17.0	16.5
7. Mizoram	16.2	16.0	14.5	12.0	13.8	13.4	13.8	13.2	14.1	14.9	14.9	15.7	14.5
8. Nagaland	13.8	11.0	11.0	10.8	11.0	11.6	12.3	11.4	11.2	11.3	13.4	12.0	12.0
9. Sikkim	14.2	8.0	7.6	11.8	8.8	10.4	10.5	9.2	10.6	12.4	17.3	12.1	12.5
10. Tripura	19.3	18.6	19.2	18.3	20.0	15.3	15.9	15.1	14.4	16.2	17.2	17.2	13.8
11. Uttarakhand	21.5	21.1	20.0	17.6	18.4	17.2	18.1	17.6	18.2	22.6	23.5	18.2	20.8
All States	17.4	16.2	15.1	12.6	12.7	14.2	14.0	13.8	14.3	15.3	16.6	16.6	16.5
All States (Per cent to GDP)	2.8	2.6	2.5	2.3	2.3	2.2	2.2	2.2	2.3	2.4	2.5	2.7	2.7
<i>Memo item:</i>													
1. NCT Delhi	15.1	13.7	12.1	10.9	13.1	14.9	15.1	13.3	15.8	16.3	16.3	17.8	17.6
2. Puducherry	–	–	–	–	–	10.7	9.9	10.0	12.4	13.2	13.2	12.7	12.0

RE: Revised Estimates. BE: Budget Estimates.

'–': Not applicable/Not available.

*: Includes expenditure on Sports, Art and Culture under revenue expenditure and capital outlay.
Note: Figures for Jharkhand for the year 2010-11 (Accounts) relate to Revised Estimates.

Source: Budget Documents of the State Governments, State Finance Accounts, CAG for 2010-11 in respect of Jammu and Kashmir.

Statement 42: Expenditure on Medical and Public Health and Family Welfare* – As Ratio to Aggregate Expenditure

State	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12 (RE)	2012-13 (BE)
1	2	3	4	5	6	7	8	9	10	11	12	13	14
I. Non-Special Category													
1. Andhra Pradesh	4.7	4.4	4.0	3.7	3.2	3.4	3.3	3.3	3.6	3.9	4.1	4.2	4.1
2. Bihar	5.9	4.9	4.2	3.8	3.1	4.5	4.2	4.4	3.5	3.5	3.3	4.0	3.9
3. Chhattisgarh	4.1	4.3	4.0	3.3	3.3	3.4	3.5	3.2	3.5	3.7	3.6	4.3	3.9
4. Goa	4.4	3.8	4.0	4.5	4.7	4.9	4.6	4.6	5.4	5.3	5.6	5.8	4.8
5. Gujarat	3.4	2.8	3.2	2.7	2.8	3.1	2.9	3.2	3.1	3.8	4.2	4.3	4.6
6. Haryana	3.3	3.0	3.3	2.4	2.7	3.1	2.5	2.6	2.9	3.4	3.2	3.4	3.5
7. Jharkhand	—	4.9	4.2	4.1	3.7	6.9	6.3	5.0	5.1	4.4	4.1	4.6	4.0
8. Karnataka	5.1	4.9	4.2	3.4	3.0	3.3	3.1	3.8	3.8	3.6	3.9	3.9	4.3
9. Kerala	5.3	5.8	4.8	4.3	4.5	4.7	4.9	4.5	4.8	4.8	5.1	5.1	5.3
10. Madhya Pradesh	5.1	4.1	4.1	3.3	3.1	3.4	3.8	3.5	3.4	3.3	3.6	3.5	4.3
11. Maharashtra	3.9	4.3	3.7	3.2	2.7	3.2	3.1	3.5	3.5	3.3	3.6	3.8	3.9
12. Odisha	4.2	3.7	3.8	3.2	4.0	3.0	3.1	3.3	3.5	3.8	3.5	3.5	3.5
13. Punjab	4.5	3.9	3.5	3.0	2.9	3.4	2.7	2.9	3.0	3.2	3.3	4.4	4.9
14. Rajasthan	5.2	5.2	4.2	4.0	3.7	4.4	4.1	4.0	4.8	4.8	4.8	5.3	5.0
15. Tamil Nadu	4.9	4.9	4.1	3.8	3.2	4.2	3.3	3.3	3.7	4.8	4.8	4.0	—
16. Uttar Pradesh	4.0	3.6	3.8	2.7	3.8	5.1	5.7	4.8	4.7	5.0	4.8	4.5	5.1
17. West Bengal	5.6	5.0	4.9	3.7	4.2	3.9	4.1	4.0	3.6	4.8	4.8	4.5	4.7
II. Special Category													
1. Arunachal Pradesh	5.0	4.9	4.5	3.5	4.5	3.1	4.4	3.8	4.3	4.2	4.3	3.6	3.3
2. Assam	4.7	4.2	3.7	3.5	2.9	3.4	4.2	4.3	5.0	5.7	5.2	4.1	4.1
3. Himachal Pradesh	5.6	4.9	4.5	4.3	4.6	4.6	4.4	4.4	4.5	4.8	5.1	4.9	5.2
4. Jammu and Kashmir	4.9	5.5	5.2	5.5	4.9	4.5	5.4	5.3	4.8	5.2	5.0	5.5	5.4
5. Manipur	4.8	3.4	2.9	3.2	2.6	3.0	2.7	4.1	3.5	4.4	5.0	5.7	4.3
6. Meghalaya	5.6	6.6	5.9	5.5	4.9	5.5	5.1	5.4	4.4	6.0	6.2	5.6	5.2
7. Mizoram	5.4	5.4	5.0	5.0	4.3	3.5	3.6	3.9	6.1	7.1	4.2	4.2	3.6
8. Nagaland	5.2	4.1	4.6	4.0	5.7	4.3	4.2	4.3	3.8	3.9	4.3	4.1	3.8
9. Sikkim	3.7	2.2	2.0	2.9	2.6	2.8	2.5	2.6	3.0	3.5	4.4	4.7	5.0
10. Tripura	4.0	3.7	3.8	3.4	3.5	4.7	5.1	5.0	4.8	4.8	4.4	5.8	3.9
11. Uttarakhand	3.1	4.4	3.8	3.4	3.9	4.6	4.8	4.6	4.5	3.9	4.9	4.7	5.2
All States	4.6	4.4	4.0	3.4	3.4	3.9	3.9	3.8	3.9	4.2	4.2	4.3	4.4
All States (Per cent to GDP)	0.7	0.7	0.7	0.6	0.6	0.6	0.6	0.6	0.6	0.7	0.6	0.7	0.7
<i>Memo item:</i>													
1. NCT Delhi	7.2	6.7	6.3	6.0	6.6	8.2	8.5	7.2	8.2	8.0	9.3	9.9	9.9
2. Puducherry	—	—	—	—	—	5.4	7.6	7.9	6.1	7.7	7.1	9.3	8.0

RE: Revised Estimates. BE: Budget Estimates.
 '—': Not applicable/Not available.

*: Revenue Expenditure and Capital Outlay.

Note: Figures for Jharkhand for the year 2010-11 (Accounts) relate to Revised Estimates.

Source: Budget Documents of the State Governments, State Finance Accounts, CAG for 2010-11 in respect of Jammu and Kashmir.

**Statement 43: Outstanding Guarantees of State Governments
(As at end-March)**

State	₹ billion)													
	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12 (RE)	2012-13 (BE)	
1. Andhra Pradesh	131.4	102.4	153.4	153.2	177.1	174	174.6	168.7	167.5	152.6	116.4	100.5	-	
2. Assam	11	18.5	11	10.2	6.1	12.2	8.6	-	8	3	2.5	-	-	
3. Bihar	11.6	10	7.9	9	11.7	5.9	6.2	5.6	-	-	6.4	-	-	
4. Chhattisgarh	-	-	-	-	-	14.2	42	12.9	17.5	11.2	11.2	22.2	-	
5. Goa	-	-	-	-	-	-	-	5	-	-	-	-	-	
6. Gujarat	173	187.2	190	176.2	156.8	140.8	127	115.6	103.4	99.8	88.2	79.6	160	
7. Haryana	82.1	86	76.8	58.7	42.1	56.3	50.7	27	45.8	45.4	45.3	-	-	
8. Himachal Pradesh	19.2	41.1	21.5	46.1	43.2	35.5	21.3	25.9	19.6	19.5	28.6	-	-	
9. Jammu and Kashmir	11.4	10.3	10.3	36.3	50.7	-	-	97.1	25.4	30.4	-	-	-	
10. Karnataka	129.9	118.5	133.1	141.8	174.5	88.8	97.3	103.9	81.8	69.5	66.2	-	-	
11. Kerala	87.6	119.4	126.2	140.1	123.2	119.4	94.1	83.2	76	75	74.3	-	-	
12. Madhya Pradesh	104.8	96.7	96.7	99.7	94.4	136.9	57	-	19.1	-	49.8	50.6	50.2	
13. Maharashtra	449.5	355.2	380	670.7	588.2	584.7	429.9	360.9	213	173.2	150.4	-	-	
14. Manipur	-	-	-	-	-	2.2	1.9	2.1	2.2	1.9	-	-	-	
15. Meghalaya	-	-	-	-	-	-	-	-	-	-	11.1	8.5	8.5	
16. Mizoram	-	-	-	-	-	-	1.3	-	1.2	1	1	1.1	1.1	
17. Nagaland	-	-	-	-	-	-	-	-	-	-	0.2	-	-	
18. Odisha	37.9	53.1	55	51.8	38.2	35	26.5	21.7	13.9	10.3	20.7	25.1	-	
19. Punjab	60.7	61.5	186.3	129.9	105.9	92.3	-	110.2	85	332.9	-	-	-	
20. Rajasthan	119.5	129.1	148.2	172.4	127	131	147.1	197.7	277.7	460.54**	560.5**	-	-	
21. Sikkim	-	-	-	-	-	-	0.8	0.8	-	0.8	-	-	-	
22. Tamil Nadu	123.9	120	119.2	108.2	77.8	63.3	58.5	56.1	54.2	59.6	-	-	-	
23. Tripura	-	-	-	-	-	0.5	0.4	0.4	0.3	0.3	1.0	-	-	
24. Uttar Pradesh	63.9	62.7	36	83.6	84.3	110.6	127.4	133.6	209.2	172.2	-	-	-	
25. Uttarakhand	-	-	-	-	-	-	17.4	-	-	15.1	-	-	-	
26. West Bengal	69.8	76.4	103.3	110.4	141.5	135.2	131.4	136.8	120.2	103.9	72.3	-	-	
TOTAL	1667.2	1648.1	1855.1	2198.3	2042.6	1948.5	1621.3	1665.1	1540.8	1838.1	1306.1	287.6	219.8	
Per cent of GDP	8	7.2	7.6	8	6.3	5.3	3.8	3.3	2.7	2.8	-	-	-	
<i>Memo item:</i>														
1. NCT Delhi	-	-	-	-	-	-	-	-	-	-	-	-	-	
2. Puducherry	-	-	-	-	-	-	-	-	-	-	-	-	-	

‘-’: Not available. **: Outstanding as on December 31st.

Source: Information received from the State Governments, CAG reports on State Finance Accounts and also Budget documents of the State Governments.

Statement 44: Expenditure on Wages and Salaries

State	2012-13 (BE)																						
	1990-91	1991-92	1992-93	1993-94	1994-95	1995-96	1996-97	1997-98	1998-99	1999-00	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12 (RE)	2012-13 (BE)
1. Andhra Pradesh**	20.5	24.7	27.3	30.8	36.2	37.7	42.2	47.7	59.4	66.7	79.8	81.7	81.0	87.2	88.3	102.7	119.3	130.0	142.8	174.1	234.4	294.9	324.8
2. Assam	-	-	-	-	-	-	-	-	-	-	32.6	34.1	36.5	38.8	40.6	44.4	47.2	-	-	-	-	-	-
3. Bihar\$	24.1	26.4	30.2	32.6	34.5	38.3	40.5	45.6	53.2	66.9	71.3	52.8	50.7	50.2	50.1	-	-	-	-	-	-	-	-
4. Chhattisgarh	-	-	-	-	-	-	-	-	-	-	8.3	19.2	19.5	20.6	21.0	22.9	25.0	29.7	36.7	111.4	64.1	81.3	95.9
5. Gujarat	6.4	7.7	8.9	9.2	10.5	13.0	13.5	15.5	21.2	21.2	22.3	23.1	24.6	25.5	25.7	27.1	28.0	81.2	86.6	102.5	158.7	169.2	190.7
6. Haryana	6.9	7.7	8.8	9.8	11.7	13.7	16.0	18.3	27.0	26.3	26.9	29.2	31.6	31.4	34.6	37.4	40.3	44.7	63.5	83.1	95.2	101.5	114.4
7. Himachal Pradesh	-	-	-	-	6.5	7.7	8.8	10.5	14.1	15.8	16.8	18.8	20.6	21.5	22.0	24.4	27.8	31.2	34.4	40.8	52.9	56.5	64.2
8. Jharkhand	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	25.5	-	-	54.5	-	-	-
9. Karnataka*	13.2	14.4	17.1	19.7	22.1	24.8	28.7	32.4	39.1	45.8	46.3	49.7	49.4	53.2	53.9	59.0	65.5	84.1	99.3	103.0	110.9	136.2	183.0
10. Kerala	16.8	13.8	14.2	18.4	21.9	22.3	26.2	28.4	33.0	45.7	45.6	42.6	47.5	51.4	54.2	56.8	66.6	77.9	91.8	99.3	112.1	159.7	169.6
11. Madhya Pradesh	-	24.6	26.4	30.5	33.1	38.2	42.6	48.0	64.4	70.1	60.2	49.3	53.1	49.9	62.0	60.4	63.4	69.8	85.5	106.1	132.9	170.4	199.0
12. Maharashtra	38.5	49.1	55.5	62.2	68.4	79.0	88.9	100.7	111.3	160.9	181.9	184.8	185.0	196.3	206.8	228.2	242.2	275.6	321.2	412.9	420.5	480.5	534.8
13. Manipur	-	-	-	-	-	-	-	-	-	-	-	6.7	6.8	6.8	7.1	8.7	8.1	9.1	10.9	11.5	-	-	-
14. Meghalay	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	14.9	15.4	15.1
15. Mizoram	0.9	1.0	1.3	1.5	1.7	2.0	2.4	2.6	2.8	3.9	4.4	4.7	4.9	5.0	5.6	5.4	6.2	-	-	-	14.3	15.9	18.2
16. Nagaland	-	-	-	-	-	-	-	-	-	-	-	7.3	7.2	7.7	8.0	9.8	10.5	12.0	12.9	14.9	20.8	23.7	25.7
17. Odisha	9.1	9.9	11.6	12.7	14.3	18.0	22.1	28.1	30.9	37.4	38.0	37.4	39.3	40.0	40.7	43.5	46.3	53.4	75.0	92.8	107.6	114.2	125.3
18. Rajasthan #	-	-	-	-	-	-	30.9	34.0	47.4	50.4	51.0	53.0	52.8	57.5	62.6	68.2	72.9	79.9	117.0	140.3	145.7	166.8	196.1
19. Sikkim	-	-	-	-	-	-	-	-	-	-	4.0	4.0	4.3	4.5	4.5	5.0	4.3	-	-	-	-	-	-
20. Tamil Nadu	23.5	25.3	28.7	32.4	36.0	41.4	48.2	55.6	74.7	83.0	82.5	82.6	79.8	79.7	85.1	89.8	107.0	121.6	160.0	194.9	238.3	261.9	292.1
21. Uttar Pradesh	25.7	25.9	32.9	34.9	36.3	40.7	46.7	60.3	63.9	70.5	77.2	69.6	74.0	80.4	84.2	90.6	98.7	111.9	238.6	333.5	-	-	-
22. Uttarakhand	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	22.7	25.3	28.6	48.8	-	-	-
23. West Bengal	-	-	-	-	-	-	-	53.9	71.0	98.4	96.0	93.0	92.7	94.5	98.0	101.9	108.8	122.1	137.7	213.2	249.5	289.0	311.8
Total	185.5	230.5	262.8	294.6	333.2	376.7	457.5	581.6	713.3	862.9	945.1	943.5	961.1	1001.9	1054.7	1086.0	1236.1	1359.4	1742.2	2337.7	2172.8	2,492.1	2,860.7
Memo item:																							
1. NCT Delhi#	-	-	-	-	-	-	-	7.6	9.6	10.1	10.6	11.1	11.7	12.8	14.4	-	-	-	-	-	-	-	-
2. Puducherry	-	-	-	-	-	-	-	-	-	-	-	-	-	2.9	3.5	3.8	4.4	4.7	7.1	9.0	10.2	-	-

BE: Budget Estimates. RE: Revised Estimates.

-: Not available/Not applicable.

\$: Figures since 2001-02 relate to bifurcated Bihar.

*: Relate to salary expenditure

#: Figures since 1998-99 relate to compensation of employees.

##: Only revenue account.

** : Figures in respect of Andhra Pradesh from 2007-08 onwards relates to salary expenditure.

Note: Data in respect of Maharashtra and Uttarakhand for 2008-09 relates to Revised Estimates while 2009-10 are Budget estimates.

Source: Information received from respective State Governments.

Statements

Statement 45: Expenditure on Operations and Maintenance

State	(₹ billion)																						
	1990-91	1991-92	1992-93	1993-94	1994-95	1995-96	1996-97	1997-98	1998-99	1999-00	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12 (RE)	2012-13 (BE)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24
1. Andhra Pradesh	5.8	7.2	7.5	8.7	8.1	9.1	11.0	10.9	14.3	14.0	25.0	29.0	31.2	38.3	38.3	38.8	47.1	58.5	90.6	89.7	48.4	78.2	96.8
2. Assam	-	-	-	-	-	-	-	-	-	-	4.0	3.2	3.3	3.7	5.1	5.4	3.6	-	-	-	-	-	-
3. Chhattisgarh	-	-	-	-	-	-	-	-	-	-	0.5	1.2	2.2	2.1	1.9	1.1	3.3	3.8	4.5	5.1	4.0	6.6	8.3
4. Gujarat	1.9	2.6	6.4	3.6	3.7	4.3	4.0	7.9	4.3	4.8	12.2	9.1	14.2	21.8	13.8	7.9	6.4	13.0	9.9	23.3	6.2	8.2	7.0
5. Haryana	0.9	0.9	1.0	1.2	1.4	1.6	1.7	2.1	1.9	2.5	2.2	2.6	3.2	4.1	3.5	4.6	7.5	9.9	9.2	9.8	8.9	17.5	13.5
6. Himachal Pradesh\$	-	-	-	-	2.0	2.1	2.3	2.7	3.6	3.6	4.0	3.0	2.7	3.8	3.5	4.8	5.9	6.6	8.1	10.4	15.7	15.4	19.9
7. Jharkhand	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1.8	-	-	-
8. Karnataka	0.1	0.1	0.1	0.1	0.2	0.2	0.1	0.2	0.2	0.3	0.5	0.9	0.9	2.5	2.8	4.5	8.6	6.7	6.7	6.6	7.9	11.9	17.4
9. Kerala @	-	-	-	-	-	-	-	2.5	2.4	2.7	2.5	2.9	3.5	3.5	4.3	5.0	5.5	6.5	6.5	6.9	8.0	8.5	8.1
10. Madhya Pradesh\$	-	2.7	2.9	3.4	3.4	3.7	4.1	4.4	4.2	4.1	3.7	3.7	3.1	2.0	2.5	2.7	4.6	7.2	6.9	6.4	6.8	10.7	11.5
11. Maharashtra*	31.9	30.8	38.2	35.5	38.6	42.1	56.9	64.6	70.3	66.8	72.1	74.4	86.3	92.3	123.5	160.0	185.0	184.0	231.9	159.4	64.5	72.3	74.5
12. Manipur	-	-	-	-	-	-	-	-	-	-	-	2.3	3.4	2.5	2.9	3.6	5.0	4.7	5.4	4.9	-	-	-
13. Meghalay	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	2.0	3.6	5.5
14. Mizoram	0.2	0.2	0.3	0.3	0.3	0.3	0.5	0.5	0.4	0.5	0.6	0.6	1.2	1.3	1.3	1.7	3.7	-	-	-	26.6	29.9	23.8
15. Nagaland	-	-	-	-	-	-	-	-	-	-	0.1	0.1	0.1	0.2	0.2	0.2	0.2	0.2	0.2	0.2	0.4	0.5	0.4
16. Odisha	1.0	1.1	1.6	1.8	2.0	2.2	2.6	2.6	2.6	3.2	4.3	4.2	4.4	4.2	4.8	6.7	12.1	16.0	18.2	19.4	22.9	27.4	30.7
17. Rajasthan	-	-	-	-	-	-	-	-	13.8	14.9	7.9	8.5	11.2	11.4	12.2	12.7	15.2	16.6	20.2	20.7	21.9	28.4	31.4
18. Sikkim	-	-	-	-	-	-	-	-	-	-	13.9	14.0	15.2	17.1	16.5	17.5	22.6	-	-	-	-	-	-
19. Tamil Nadu	9.2	11.1	11.5	12.7	14.2	15.0	17.3	18.2	19.4	18.2	18.7	16.8	21.4	24.7	31.6	39.4	37.2	40.7	41.2	47.3	46.6	77.8	88.0
20. Uttar Pradesh	18.3	16.4	23.5	23.2	32.0	32.7	25.8	24.8	30.4	27.2	7.5	7.5	10.3	11.1	13.8	16.6	26.7	27.7	34.4	35.0	-	-	-
21. Uttarakhand	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	0.9	3.0	2.9	2.8	-	-	-
22. West Bengal	-	-	-	-	-	-	-	7.5	9.4	12.4	15.8	14.2	10.2	10.7	12.3	16.0	21.6	10.7	11.7	12.1	8.9	13.9	15.0
Total	69.2	73.0	92.8	90.4	105.9	113.1	126.4	148.7	177.1	175.2	195.4	198.3	228.0	257.3	294.7	349.4	422.6	415.7	508.7	461.7	298.7	410.8	451.8
Memo item:																							
1. NCT Delhi#	-	-	-	-	-	-	-	0.9	1.0	1.2	1.4	1.3	1.4	1.4	1.6	-	-	-	-	-	-	-	-
2. Puducherry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

BE: Budget Estimates. RE: Revised Estimates.

'-': Not available/Not applicable

\$: Relates to maintenance.

: Data relate to repair and maintenance.

@ : Include Travel Expenses, Office Expenses, Rent, Minor Works, Machinery and Equipment, Materials and Supplies, Maintenance, Motor Vehicles, Fuel charges and Other charges.

* : Include expenditure under maintenance works, tools and plants, machinery and equipment, material and supplies, 'grants-in-aid non-salary' and suspense.

Note: 1. Figures in brackets are percentage to total revenue expenditure of the respective State Governments.

2. Data in respect of Andhra Pradesh, Maharashtra and Uttarakhand for 2008-09 relates to Revised Estimates while 2009-10 are Budget estimates.

Source: Information received from respective State Governments.

Appendices I to IV

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature

(₹ Million)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	809,963.0	1,009,952.7	971,943.3	1,167,869.6	54,220.8	59,408.6	66,507.8	65,223.1
I. TAX REVENUE (A+B)	603,763.0	732,643.4	712,028.0	879,863.9	9,351.7	10,115.6	11,162.6	12,806.4
A. State's Own Tax Revenue (1 to 3)	451,395.6	564,383.1	533,996.1	660,224.9	2,149.7	2,275.6	2,511.0	2,857.1
1. Taxes on Income (i+ii)	4,903.3	6,480.0	6,480.0	7,128.0	–	–	–	–
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	4,903.3	6,480.0	6,480.0	7,128.0	–	–	–	–
2. Taxes on Property and Capital Transactions (i to iii)	41,113.2	44,826.0	43,826.0	52,836.1	52.2	83.2	83.2	91.6
i) Land Revenue	1,707.4	1,460.0	1,460.0	1,533.0	33.7	60.5	60.5	66.6
ii) Stamps and Registration Fees	38,335.7	42,400.0	41,400.0	49,680.0	18.6	22.7	22.7	25.0
iii) Urban Immovable Property Tax	1,070.0	966.0	966.0	1,623.1	–	–	–	–
3. Taxes on Commodities and Services (i to vii)	405,379.1	513,077.1	483,690.1	600,260.8	2,097.5	2,192.4	2,427.8	2,765.5
i) Sales Tax (a to f)	291,448.5	383,056.0	359,996.0	450,000.0	1,682.4	1,734.6	1,970.0	2,265.5
a) State Sales Tax/VAT	273,141.9	355,420.0	334,228.4	417,790.5	1,682.4	1,734.6	1,970.0	2,265.5
b) Central Sales Tax	17,016.1	26,620.0	24,141.3	30,176.3	–	–	–	–
c) Sales Tax on Motor Spirit and Lubricants	0.7	6.0	5.5	7.0	–	–	–	–
d) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
e) Receipts of Turnover Tax	736.0	756.0	920.1	1,150.1	–	–	–	–
f) Other Receipts	553.7	254.0	700.8	876.1	–	–	–	–
ii) State Excise	82,646.7	90,144.0	90,144.0	108,200.0	297.4	287.8	287.8	320.0
iii) Taxes on Vehicles	26,267.5	34,336.0	28,000.0	36,400.0	117.6	170.0	170.0	180.0
iv) Taxes on Goods and Passengers	94.8	124.4	124.4	125.6	–	–	–	–
v) Taxes and Duties on Electricity	2,858.8	2,772.0	2,772.0	3,049.2	–	–	–	–
vi) Entertainment Tax	867.1	957.0	1,245.4	1,015.3	–	–	–	–
vii) Other Taxes and Duties	1,195.8	1,687.7	1,408.3	1,470.7	–	–	–	–
B. Share in Central Taxes (i to ix)	152,367.4	168,260.3	178,031.9	219,639.0	7,202.0	7,840.0	8,651.6	9,949.3
i) Corporation Tax	59,554.8	63,453.9	68,951.3	88,741.5	2,815.9	3,270.5	3,443.8	3,960.3
ii) Income Tax	31,471.3	31,760.9	36,373.0	43,647.7	1,488.1	1,454.1	1,701.4	1,956.6
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	–	-1.2	–	–	0.1	–	–	–
v) Taxes on Wealth	122.1	62.5	139.3	167.2	5.8	7.1	7.0	8.1
vi) Customs	26,643.1	26,980.2	30,989.3	37,187.1	1,259.8	1,267.3	1,538.7	1,769.5
vii) Union Excise Duties	19,382.0	26,702.5	23,635.2	28,362.2	916.4	1,032.2	1,114.8	1,282.0
viii) Service Tax	15,194.2	19,310.5	17,952.8	21,543.4	715.8	808.8	845.9	972.8
ix) Other Taxes and Duties on Commodities and Services	-0.1	-9.0	-9.0	-10.0	0.1	–	–	–
II. NON-TAX REVENUE (C+D)	206,200.1	277,309.3	259,915.3	288,005.6	44,869.1	49,293.0	55,345.2	52,416.7
C. State's Own Non-Tax Revenue (1 to 6)	107,197.3	123,387.8	122,308.5	138,518.9	5,301.4	2,903.7	3,712.5	4,211.7
1. Interest Receipts	57,742.9	71,642.9	74,563.7	86,319.6	1,113.5	500.0	500.0	550.0
2. Dividends and Profits	394.4	251.1	251.1	263.7	–	–	–	–

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	10,772.2	3,384.3	3,384.3	3,562.4	176.7	196.4	198.9	309.0
<i>of which:</i> State Lotteries	—	—	—	—	—	—	—	—
4. Social Services (i to ix)	6,388.6	3,681.7	3,681.7	4,462.8	96.7	112.0	112.0	123.3
i) Education, Sports, Art and Culture	2,379.5	2,035.4	2,035.4	2,737.9	21.8	28.6	28.6	33.0
ii) Medical and Public Health	675.0	835.2	835.2	876.9	3.5	5.1	5.1	5.1
iii) Family Welfare	0.3	55.1	55.1	57.9	—	—	—	—
iv) Housing	18.9	26.9	26.9	28.2	0.3	0.7	0.7	0.8
v) Urban Development	2,883.2	147.5	147.5	154.9	29.4	30.0	30.0	33.0
vi) Labour and Employment	267.0	299.5	299.5	314.5	0.5	0.5	0.5	0.6
vii) Social Security and Welfare	68.5	63.7	63.7	66.9	0.5	0.6	0.6	0.7
viii) Water Supply and Sanitation	45.3	121.8	121.8	127.9	40.6	46.4	46.4	50.0
ix) Others	50.9	96.6	96.6	97.7	—	0.1	0.1	0.1
5. Fiscal Services	—	—	—	—	—	—	—	—
6. Economic Services (i to xvii)	31,899.2	44,427.8	40,427.7	43,910.4	3,914.5	2,095.3	2,901.6	3,229.4
i) Crop Husbandry	138.0	230.4	230.4	242.0	10.4	19.2	19.2	20.0
ii) Animal Husbandry	20.2	28.8	28.8	30.2	3.2	4.6	5.0	5.5
iii) Fisheries	38.8	26.6	26.6	27.9	0.9	1.3	1.0	1.4
iv) Forestry and Wildlife	1,390.6	1,143.9	1,143.9	1,682.7	122.2	154.0	154.0	154.0
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	292.1	490.7	490.7	515.2	7.0	13.2	13.2	14.5
vii) Other Agricultural Programmes	0.4	0.7	0.7	0.7	1.6	1.5	1.5	1.7
viii) Major and Medium Irrigation Projects	653.2	1,604.5	1,604.5	2,247.7	—	—	—	—
ix) Minor Irrigation	51.6	135.5	135.5	142.3	0.3	—	—	—
x) Power	276.1	370.0	370.0	340.0	2,821.8	950.0	1,824.3	2,006.7
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	40.6	24.2	24.2	25.4	15.0	9.0	9.0	10.0
xiii) Industries@	20,665.4	29,970.0	25,970.0	27,361.2	372.7	693.3	650.0	750.0
xiv) Ports and Light Houses	864.9	1,045.6	1,045.6	1,097.9	—	—	—	—
xv) Road Transport	—	—	—	—	123.1	170.0	144.4	174.3
xvi) Tourism	73.8	231.5	231.5	243.1	5.3	5.5	6.3	6.1
xvii) Others*	7,393.5	9,125.3	9,125.3	9,954.1	430.8	73.7	73.7	85.2
D. Grants from the Centre (1 to 5)	99,002.8	153,921.5	137,606.8	149,486.8	39,567.7	46,389.3	51,632.7	48,205.0
1. State Plan Schemes	33,185.9	57,394.8	58,253.3	58,634.4	26,164.4	32,848.4	37,569.5	29,285.0
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	601.4	8,232.8	8,384.8	7,289.8	475.9	1,934.9	1,433.9	2,785.5
3. Centrally Sponsored Schemes	23,389.2	37,881.7	36,557.0	43,406.7	3,783.1	4,208.6	5,089.3	6,748.8
4. NEC/ Special Plan Scheme	—	—	—	—	781.5	1,100.0	1,252.6	1,377.9
5. Non-Plan Grants (a to c)	41,826.2	50,412.2	34,411.7	40,155.9	8,362.8	6,297.4	6,287.4	8,007.8
a) Statutory Grants	9,283.8	15,230.4	15,230.4	19,996.7	8,159.1	4,780.0	4,780.0	6,230.0
b) Grants for relief on account of Natural Calamities	8,564.1	4,067.1	4,067.1	4,267.4	—	357.2	357.2	374.6
c) Others	23,978.3	31,114.7	15,114.2	15,891.8	203.7	1,160.2	1,150.2	1,403.2

See 'Notes to Appendix I'.

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	ASSAM				BIHAR			
	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	230,049.6	327,308.5	328,501.0	376,628.4	445,323.2	562,058.6	561,356.5	680,478.6
I. TAX REVENUE (A+B)	138,984.8	161,387.0	168,758.8	190,179.2	338,482.3	395,492.9	414,147.0	488,216.3
A. State's Own Tax Revenue (1 to 3)	59,298.7	65,659.3	73,031.1	80,092.3	98,698.5	125,829.0	126,092.0	156,953.0
1. Taxes on Income (i+ii)	2,617.9	2,710.0	2,748.3	2,987.7	–	10.0	233.0	310.0
i) Agricultural Income Tax	1,012.0	1,050.0	1,062.2	1,116.1	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	1,605.9	1,660.0	1,686.1	1,871.6	–	10.0	233.0	310.0
2. Taxes on Property and Capital Transactions (i to iii)	2,647.2	2,866.2	2,869.9	3,119.9	12,376.9	17,252.0	17,252.0	20,101.6
i) Land Revenue	1,418.7	1,416.2	1,510.2	1,608.1	1,390.2	1,252.0	1,252.0	1,541.6
ii) Stamps and Registration Fees	1,228.4	1,450.0	1,359.7	1,511.8	10,986.8	16,000.0	16,000.0	18,560.0
iii) Urban Immovable Property Tax	–	–	–	–	–	–	–	–
3. Taxes on Commodities and Services (i to vii)	54,033.6	60,083.1	67,412.9	73,984.8	86,321.5	108,567.0	108,607.0	136,541.5
i) Sales Tax (a to f)	43,186.0	48,750.0	54,364.1	59,807.6	45,571.8	65,080.0	65,080.0	73,420.0
a) State Sales Tax/VAT	39,427.1	44,910.0	49,758.8	54,740.7	45,314.6	64,580.0	64,580.0	72,770.0
b) Central Sales Tax	3,664.1	3,840.0	4,500.0	4,950.0	295.8	500.0	500.0	650.0
c) Sales Tax on Motor Spirit and Lubricants	–	–	–	–	–	–	–	–
d) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
e) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
f) Other Receipts	94.9	–	105.3	116.9	-38.6	–	–	–
ii) State Excise	3,231.2	4,000.0	4,800.0	5,300.0	15,233.5	17,900.0	17,900.0	27,649.5
iii) Taxes on Vehicles	2,319.9	2,700.0	3,000.0	3,350.0	4,554.3	5,370.0	5,370.0	6,444.0
iv) Taxes on Goods and Passengers	4,781.0	4,112.0	4,682.4	4,927.5	20,063.2	19,400.0	19,400.0	28,000.0
v) Taxes and Duties on Electricity	415.8	411.1	440.3	466.4	652.2	607.0	607.0	608.0
vi) Entertainment Tax	26.5	50.0	50.6	53.0	224.5	140.0	140.0	300.0
vii) Other Taxes and Duties	73.1	60.0	75.5	80.3	22.0	70.0	110.0	120.0
B. Share in Central Taxes (i to ix)	79,686.1	95,727.7	95,727.7	110,086.9	239,783.8	269,663.9	288,055.0	331,263.3
i) Corporation Tax	31,146.8	38,676.0	38,676.0	44,477.4	93,723.6	112,445.4	116,379.8	133,836.8
ii) Income Tax	16,459.3	19,022.8	19,022.8	21,876.2	49,527.5	49,999.9	57,241.6	65,827.8
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	–	–	–	–	–	–	–	–
v) Taxes on Wealth	63.9	72.9	72.9	83.8	192.2	245.7	219.2	252.1
vi) Customs	13,934.2	16,207.2	16,207.2	18,638.3	41,929.3	43,574.9	48,768.9	56,084.2
vii) Union Excise Duties	10,136.7	12,361.1	12,361.1	14,215.3	30,502.1	35,490.5	37,195.6	42,774.9
viii) Service Tax	7,945.3	9,387.8	9,387.8	10,796.0	23,909.2	27,907.7	28,250.0	32,487.5
ix) Other Taxes and Duties on Commodities and Services	-0.1	-0.1	-0.1	-0.1	-0.1	-0.2	-0.1	-0.1
II. NON-TAX REVENUE (C+D)	91,064.8	165,921.5	159,742.2	186,449.2	106,840.9	166,565.7	147,209.5	192,262.3
C. State's Own Non-Tax Revenue (1 to 6)	23,733.3	33,259.6	27,080.2	34,874.7	9,855.3	29,859.4	10,365.4	31,424.5
1. Interest Receipts	4,158.8	5,236.9	4,574.6	5,032.1	2,379.6	3,708.2	3,708.2	2,637.4
2. Dividends and Profits	149.8	160.3	164.8	181.2	25.3	10.8	10.8	29.5

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	ASSAM				BIHAR			
	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	911.6	6,853.9	1,002.7	1,103.0	472.5	21,007.4	1,507.4	21,542.9
<i>of which:</i> State Lotteries	–	–	–	–	–	–	–	–
4. Social Services (i to ix)	273.9	289.1	301.2	331.3	695.7	468.1	468.1	795.3
i) Education, Sports, Art and Culture	57.9	50.4	63.7	70.1	335.2	177.3	177.3	420.2
ii) Medical and Public Health	84.2	81.3	92.6	101.9	153.3	149.4	149.4	134.1
iii) Family Welfare	0.2	0.4	0.2	0.3	0.4	–	–	0.1
iv) Housing	53.7	36.5	59.1	65.0	47.4	35.0	35.0	60.6
v) Urban Development	0.2	0.1	0.2	0.2	0.3	0.3	0.3	0.6
vi) Labour and Employment	32.9	33.2	36.2	39.8	43.2	28.3	28.3	54.2
vii) Social Security and Welfare	35.0	79.2	38.5	42.3	23.8	9.1	9.1	19.9
viii) Water Supply and Sanitation	9.7	7.8	10.6	11.6	37.6	55.6	55.6	45.0
ix) Others	0.1	0.2	0.1	0.2	54.5	13.1	13.1	60.6
5. Fiscal Services	–	–	–	–	–	–	–	–
6. Economic Services (i to xvii)	18,239.2	20,719.4	21,036.9	28,226.9	6,282.2	4,664.9	4,670.9	6,419.4
i) Crop Husbandry	3.0	3.1	3.3	3.7	149.7	146.6	146.6	146.6
ii) Animal Husbandry	3.4	3.6	3.7	4.1	8.4	3.8	9.8	8.8
iii) Fisheries	16.0	17.1	17.6	19.3	72.8	158.9	158.9	91.4
iv) Forestry and Wildlife	1,310.1	1,838.2	1,441.1	1,587.1	76.4	80.0	80.0	65.1
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	7.4	7.9	8.1	8.9	13.0	133.2	133.2	107.8
vii) Other Agricultural Programmes	5.0	5.4	5.5	6.1	–	–	–	–
viii) Major and Medium Irrigation Projects	3.8	6.8	4.2	4.6	202.9	300.0	300.0	300.0
ix) Minor Irrigation	4.2	8.5	4.6	5.0	27.8	17.6	17.6	34.0
x) Power	–	19.2	–	–	–	–	–	–
xi) Petroleum	16,259.3	17,413.3	18,859.2	25,829.6	–	–	–	–
xii) Village and Small Industries	7.4	16.2	8.2	9.0	4.2	1.1	1.1	2.1
xiii) Industries@	16.2	15.2	17.8	19.6	4,939.5	3,119.9	3,119.9	4,880.2
xiv) Ports and Light Houses	–	–	–	–	–	–	–	–
xv) Road Transport	–	–	–	–	2.3	0.5	0.5	3.0
xvi) Tourism	2.0	2.6	2.1	2.4	106.8	–	–	0.1
xvii) Others*	601.4	1,362.3	661.4	727.5	678.3	703.2	703.2	780.3
D. Grants from the Centre (1 to 5)	67,331.5	132,662.0	132,662.0	151,574.5	96,985.6	136,706.3	136,844.1	160,837.7
1. State Plan Schemes	43,740.9	72,292.6	72,292.6	85,496.1	54,569.5	89,048.5	89,048.5	89,347.4
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	230.3	2,195.6	2,195.6	581.1	1,757.0	1,462.9	1,464.2	1,083.3
3. Centrally Sponsored Schemes	13,407.7	29,048.6	29,048.6	27,707.8	21,411.4	31,921.7	31,921.7	52,033.3
4. NEC/ Special Plan Scheme	512.8	2,649.6	2,649.6	4,835.4	–	–	–	–
5. Non-Plan Grants (a to c)	9,439.8	26,475.6	26,475.6	32,954.1	19,247.8	14,273.2	14,409.7	18,373.7
a) Statutory Grants	3,463.6	1.4	6,386.9	6,740.2	14,468.6	–	–	14,797.9
b) Grants for relief on account of Natural Calamities	2,373.9	2,542.6	2,492.6	2,617.3	3,680.1	2,634.1	2,634.1	2,765.8
c) Others	3,602.3	23,931.6	17,596.1	23,596.6	1,099.0	11,639.1	11,775.6	810.0

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	CHHATTISGARH				GOA			
	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	227,195.5	258,099.1	277,083.1	313,786.5	54,419.4	58,691.5	60,530.6	70,337.3
I. TAX REVENUE (A+B)	144,303.3	160,347.8	170,120.0	196,704.2	27,237.8	31,565.1	32,286.3	40,771.6
A. State's Own Tax Revenue (1 to 3)	90,051.4	98,304.5	104,947.7	121,755.9	21,395.5	25,442.6	25,268.1	32,350.0
1. Taxes on Income (i+ii)	88.2	123.0	54.2	37.7	-	-	-	-
i) Agricultural Income Tax	-	-	-	-	-	-	-	-
ii) Taxes on Professions, Trades, Callings and Employment	88.2	123.0	54.2	37.7	-	-	-	-
2. Taxes on Property and Capital Transactions (i to iii)	10,332.2	9,500.3	11,250.0	12,750.0	1,601.2	1,602.5	1,620.7	2,515.0
i) Land Revenue	2,473.7	2,000.3	2,500.0	2,750.0	83.2	121.5	109.6	112.9
ii) Stamps and Registration Fees	7,858.5	7,500.0	8,750.0	10,000.0	1,517.9	1,481.0	1,511.1	2,402.0
iii) Urban Immovable Property Tax	-	-	-	-	-	-	-	-
3. Taxes on Commodities and Services (i to vii)	79,631.0	88,681.1	93,643.5	108,968.3	19,794.4	23,840.1	23,647.4	29,835.0
i) Sales Tax (a to f)	48,407.9	54,878.2	60,000.0	72,000.0	13,800.5	17,800.0	17,050.0	20,815.0
a) State Sales Tax/VAT	40,315.0	47,876.8	52,345.4	62,814.3	12,757.2	16,500.0	16,010.0	19,675.0
b) Central Sales Tax	7,458.3	7,000.0	7,653.1	9,183.7	994.6	1,250.0	990.0	1,090.0
c) Sales Tax on Motor Spirit and Lubricants	-	-	-	-	-	-	-	-
d) Surcharge on Sales Tax	-	-	-	-	0.4	-	-	-
e) Receipts of Turnover Tax	-	-	-	-	-	-	-	-
f) Other Receipts	634.6	1.4	1.5	2.0	48.2	50.0	50.0	50.0
ii) State Excise	15,064.4	16,260.0	15,500.0	16,500.0	1,391.6	1,470.0	1,599.9	2,200.0
iii) Taxes on Vehicles	4,275.2	4,500.0	4,750.0	5,500.0	1,304.0	1,150.0	1,477.5	1,555.0
iv) Taxes on Goods and Passengers	6,751.4	7,000.0	7,000.0	8,050.0	1,719.8	1,620.1	1,770.0	2,660.0
v) Taxes and Duties on Electricity	5,025.3	6,000.0	6,325.1	6,840.1	-	-	-	-
vi) Entertainment Tax	106.9	42.9	68.4	78.2	437.0	400.0	500.0	865.0
vii) Other Taxes and Duties	-	-	-	-	1,141.5	1,400.0	1,250.0	1,740.0
B. Share in Central Taxes (i to ix)	54,251.9	62,043.4	65,172.3	74,948.3	5,842.3	6,122.5	7,018.2	8,421.7
i) Corporation Tax	21,205.2	25,872.2	26,331.2	30,280.9	2,283.6	2,481.3	2,835.7	3,402.8
ii) Income Tax	11,205.7	11,504.3	12,951.1	14,893.8	1,206.8	1,330.1	1,394.7	1,673.6
iii) Estate Duty	-	-	-	-	-	-	-	-
iv) Other Taxes on Income and Expenditure	-	-1.2	-1.2	-1.2	-	-	-	-
v) Taxes on Wealth	43.5	56.5	49.6	57.0	4.7	1.7	5.3	6.4
vi) Customs	9,486.6	10,026.0	11,034.1	12,689.2	1,021.6	1,029.8	1,188.3	1,425.9
vii) Union Excise Duties	6,901.2	8,165.9	8,415.6	9,677.9	743.2	651.2	906.3	1,087.5
viii) Service Tax	5,409.7	6,421.4	6,391.9	7,350.7	582.4	628.4	687.9	825.5
ix) Other Taxes and Duties on Commodities and Services	-	-1.8	-	-	-	-	-	-
II. NON-TAX REVENUE (C+D)	82,892.2	97,751.1	106,963.2	117,082.2	27,181.6	27,126.4	28,244.3	29,565.7
C. State's Own Non-Tax Revenue (1 to 6)	38,353.2	43,108.7	45,371.8	53,455.6	22,686.0	22,627.3	22,581.2	24,957.3
1. Interest Receipts	1,709.5	2,327.5	3,024.0	3,085.5	178.8	22.4	52.1	31.0
2. Dividends and Profits	43.0	30.0	30.0	30.0	1.9	4.2	10.7	32.1

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	CHHATTISGARH				GOA			
	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	602.3	591.2	531.7	563.7	701.3	733.5	841.1	1,295.2
<i>of which:</i> State Lotteries	–	–	–	–	194.3	200.0	281.3	402.3
4. Social Services (i to ix)	1,316.2	314.3	460.1	385.5	1,328.3	1,493.6	1,255.8	1,484.3
i) Education, Sports, Art and Culture	688.4	38.5	35.8	36.3	127.4	102.3	96.6	94.7
ii) Medical and Public Health	102.5	76.4	221.5	138.9	83.0	70.5	59.9	70.4
iii) Family Welfare	1.9	2.0	1.5	1.5	–	–	–	–
iv) Housing	30.2	42.5	41.4	41.4	6.0	2.5	2.8	2.6
v) Urban Development	14.8	7.5	7.5	10.0	372.8	300.5	303.0	403.5
vi) Labour and Employment	83.2	62.3	66.3	70.4	41.5	30.7	35.2	35.2
vii) Social Security and Welfare	29.1	0.6	0.6	0.6	1.5	2.2	1.6	2.2
viii) Water Supply and Sanitation	56.0	66.0	65.0	65.0	695.9	984.6	756.4	875.5
ix) Others	309.9	18.5	20.5	21.5	–	0.2	0.2	0.3
5. Fiscal Services	–	–	–	–	–	–	–	–
6. Economic Services (i to xvii)	34,682.2	39,845.7	41,326.1	49,390.9	20,475.6	20,373.7	20,421.6	22,114.7
i) Crop Husbandry	68.2	74.3	78.7	66.9	13.9	15.7	15.7	16.0
ii) Animal Husbandry	52.0	40.7	43.2	47.3	10.8	16.2	16.2	17.2
iii) Fisheries	21.7	19.3	20.3	18.0	22.7	22.0	22.0	23.0
iv) Forestry and Wildlife	3,051.7	4,500.0	4,000.0	4,050.0	31.0	29.1	22.6	20.8
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	54.0	45.0	45.0	46.0	5.0	6.0	6.0	6.3
vii) Other Agricultural Programmes	15.4	4.1	5.6	5.7	0.6	0.5	0.7	0.8
viii) Major and Medium Irrigation Projects	2,220.0	2,827.1	2,827.1	3,231.6	236.7	131.1	32.6	32.5
ix) Minor Irrigation	4,032.2	7,172.8	7,172.8	11,768.5	99.5	78.2	304.5	118.0
x) Power	–	1,000.0	–	–	9,690.6	12,640.6	10,607.7	12,318.3
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	11.6	15.3	15.9	17.8	38.5	71.2	90.2	67.2
xiii) Industries@	24,744.1	24,030.0	27,032.5	30,035.0	9,841.3	7,020.5	8,872.6	9,020.4
xiv) Ports and Light Houses	–	–	–	–	331.7	222.2	285.5	317.3
xv) Road Transport	–	–	–	–	–	–	–	–
xvi) Tourism	–	–	–	–	8.3	8.0	12.5	10.0
xvii) Others*	411.3	117.2	85.0	104.2	145.0	112.4	132.8	147.0
D. Grants from the Centre (1 to 5)	44,539.0	54,642.5	61,591.4	63,626.6	4,495.7	4,499.1	5,663.1	4,608.4
1. State Plan Schemes	25,394.4	29,739.1	30,694.5	33,599.8	4,495.7	4,499.1	5,663.1	4,608.4
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	479.5	3,012.4	4,307.8	3,961.6	–	–	–	–
3. Centrally Sponsored Schemes	8,385.8	10,637.0	13,043.7	12,743.6	–	–	–	–
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	10,279.2	11,254.0	13,545.4	13,321.5	–	–	–	–
a) Statutory Grants	–	–	–	–	–	–	–	–
b) Grants for relief on account of Natural Calamities	–	–	–	–	–	–	–	–
c) Others	10,279.2	11,254.0	13,545.4	13,321.5	–	–	–	–

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	GUJARAT				HARYANA			
	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	523,636.3	598,857.5	622,922.2	759,033.7	255,636.7	320,181.8	334,876.3	373,279.7
I. TAX REVENUE (A+B)	430,180.7	463,189.0	495,224.1	604,585.1	190,921.2	227,720.0	237,805.7	270,531.8
A. State's Own Tax Revenue (1 to 3)	363,386.3	390,459.0	414,986.5	512,312.1	167,903.7	200,068.9	210,154.6	238,732.8
1. Taxes on Income (i+ii)	2,282.2	2,499.6	2,300.0	2,624.6	–	–	–	–
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	2,282.2	2,499.6	2,300.0	2,624.6	–	–	–	–
2. Taxes on Property and Capital Transactions (i to iii)	55,852.0	69,400.7	62,400.7	70,492.5	23,293.0	23,660.9	28,146.6	30,152.8
i) Land Revenue	17,887.9	18,000.0	16,000.0	18,900.0	100.2	160.9	146.6	152.8
ii) Stamps and Registration Fees	36,662.4	50,000.0	45,000.0	50,000.0	23,192.8	23,500.0	28,000.0	30,000.0
iii) Urban Immovable Property Tax	1,301.7	1,400.7	1,400.7	1,592.5	–	–	–	–
3. Taxes on Commodities and Services (i to vii)	305,252.1	318,558.7	350,285.8	439,195.0	144,610.7	176,408.0	182,008.0	208,580.0
i) Sales Tax (a to f)	248,934.6	260,000.0	290,000.0	375,000.0	110,820.1	141,000.0	141,000.0	164,500.0
a) State Sales Tax/VAT	195,391.5	218,130.0	240,137.9	318,150.0	98,180.6	123,220.0	123,220.0	146,356.0
b) Central Sales Tax	46,666.8	33,750.0	42,191.4	48,500.0	12,639.5	17,780.0	17,780.0	18,144.0
c) Sales Tax on Motor Spirit and Lubricants	6,077.5	8,000.0	7,575.3	8,250.0	–	–	–	–
d) Surcharge on Sales Tax	0.3	–	–	–	–	–	–	–
e) Receipts of Turnover Tax	4.1	–	–	–	–	–	–	–
f) Other Receipts	794.5	120.0	95.4	100.0	–	–	–	–
ii) State Excise	629.7	665.8	665.8	725.0	23,658.1	24,000.0	28,000.0	30,000.0
iii) Taxes on Vehicles	20,036.8	19,000.0	19,000.0	20,900.0	4,573.6	5,150.0	7,000.0	7,500.0
iv) Taxes on Goods and Passengers	63.8	2,800.0	2,120.0	1,001.5	3,871.4	4,250.0	4,100.0	4,500.0
v) Taxes and Duties on Electricity	32,626.4	32,000.0	35,000.0	37,000.0	1,302.7	1,550.0	1,450.0	1,600.0
vi) Entertainment Tax	661.9	805.0	688.4	898.6	350.9	379.5	379.5	400.0
vii) Other Taxes and Duties	2,298.9	3,287.9	2,811.6	3,670.0	33.9	78.5	78.5	80.0
B. Share in Central Taxes (i to ix)	66,794.4	72,730.0	80,237.6	92,273.0	23,017.5	27,651.1	27,651.1	31,799.0
i) Corporation Tax	26,107.2	26,808.5	29,575.8	34,011.9	8,997.2	11,172.1	11,172.1	12,847.9
ii) Income Tax	13,796.2	15,150.5	16,714.4	19,221.4	4,754.5	5,495.0	5,495.0	6,319.3
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	–	–	–	–	–	–	–	–
v) Taxes on Wealth	53.5	26.5	29.3	34.2	18.5	21.0	21.0	24.2
vi) Customs	11,680.7	13,231.9	14,597.8	16,787.3	4,025.1	4,681.7	4,681.7	5,383.9
vii) Union Excise Duties	8,496.6	8,660.0	9,553.9	10,986.9	2,928.1	3,570.7	3,570.7	4,106.3
viii) Service Tax	6,660.2	8,852.6	9,766.4	11,231.3	2,294.1	2,710.6	2,710.6	3,117.4
ix) Other Taxes and Duties on Commodities and Services	–	–	–	–	–	–	–	–
II. NON-TAX REVENUE (C+D)	93,455.7	135,668.5	127,698.1	154,448.6	64,715.5	92,461.8	97,070.6	102,747.9
C. State's Own Non-Tax Revenue (1 to 6)	49,150.2	60,154.4	57,184.0	67,715.6	34,209.3	42,870.8	45,226.1	48,045.4
1. Interest Receipts	4,038.9	6,415.2	6,924.6	6,928.4	6,893.4	8,164.9	8,995.9	10,800.4
2. Dividends and Profits	1,144.3	770.4	1,202.0	1,250.0	24.8	107.0	94.2	93.1

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	GUJARAT				HARYANA			
	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	3,648.5	9,157.1	5,118.8	5,190.1	2,163.4	3,031.6	2,831.4	2,924.1
<i>of which:</i> State Lotteries	–	–	–	–	9.1	0.3	0.3	0.3
4. Social Services (i to ix)	6,779.7	7,862.8	8,284.5	8,756.0	13,635.6	17,758.3	15,801.6	17,294.4
i) Education, Sports, Art and Culture	1,444.0	1,873.2	2,120.0	2,286.9	2,703.7	2,994.7	2,961.6	3,864.1
ii) Medical and Public Health	1,181.1	1,519.8	1,519.8	1,641.4	470.6	1,029.9	994.4	1,096.3
iii) Family Welfare	6.3	147.6	147.6	159.4	1.1	1.2	1.2	1.2
iv) Housing	486.5	400.1	400.1	432.2	24.0	30.0	30.0	33.0
v) Urban Development	1,079.5	1,247.3	1,247.3	1,347.1	9,745.4	13,000.0	11,000.0	11,500.0
vi) Labour and Employment	1,942.2	1,727.5	1,875.1	1,865.8	148.4	170.0	170.0	178.5
vii) Social Security and Welfare	138.9	32.7	60.0	35.3	115.5	111.7	218.2	173.7
viii) Water Supply and Sanitation	15.6	34.3	34.3	37.1	400.3	385.0	400.0	420.0
ix) Others	485.6	880.3	880.3	950.8	26.6	35.8	26.2	27.6
5. Fiscal Services	1.3	1.0	1.0	1.1	–	–	–	–
6. Economic Services (i to xvii)	33,537.5	35,947.9	35,653.1	45,590.0	11,492.2	13,809.0	17,502.9	16,933.5
i) Crop Husbandry	645.4	129.0	640.0	650.0	57.4	52.5	60.0	63.0
ii) Animal Husbandry	59.8	90.4	125.0	130.0	13.2	41.6	40.0	41.2
iii) Fisheries	217.3	81.1	81.1	87.6	26.7	32.5	30.0	31.5
iv) Forestry and Wildlife	452.2	486.4	486.4	525.4	443.2	610.0	450.0	450.0
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	256.5	251.9	326.4	350.0	50.2	111.5	61.5	64.5
vii) Other Agricultural Programmes	10.6	0.8	9.0	0.8	16.2	16.5	17.5	18.3
viii) Major and Medium Irrigation Projects	6,181.4	6,291.9	6,921.1	7,267.2	2,022.6	1,424.4	6,406.0	1,945.6
ix) Minor Irrigation	78.1	417.3	459.0	482.0	1.3	1.6	1.6	1.6
x) Power	0.1	–	1,000.0	2,440.0	28.0	65.0	31.0	32.0
xi) Petroleum	0.1	0.3	0.3	0.4	–	–	–	–
xii) Village and Small Industries	80.0	139.1	128.8	150.2	27.3	28.5	56.5	55.5
xiii) Industries@	20,460.9	20,337.3	18,337.3	23,718.3	827.4	8.0	901.0	2,251.1
xiv) Ports and Light Houses	3,612.3	5,400.0	4,801.9	7,280.0	–	–	–	–
xv) Road Transport	–	–	0.3	–	7,617.3	11,000.0	9,000.0	11,500.0
xvi) Tourism	5.3	4.7	4.7	5.0	35.5	30.0	41.4	42.2
xvii) Others*	1,477.5	2,317.7	2,331.8	2,503.1	325.9	386.9	406.4	437.0
D. Grants from the Centre (1 to 5)	44,305.5	75,514.1	70,514.1	86,733.0	30,506.2	49,591.1	51,844.6	54,702.5
1. State Plan Schemes	20,292.5	38,011.5	35,778.9	48,612.8	7,497.4	14,421.7	14,969.8	15,125.7
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	944.6	15.5	777.9	1,000.0	877.9	4,064.5	4,674.2	5,342.8
3. Centrally Sponsored Schemes	12,432.4	21,989.9	19,989.9	19,604.3	4,471.1	12,554.5	12,917.0	14,013.2
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	10,636.0	15,497.2	13,967.4	17,515.9	17,659.8	18,550.4	19,283.6	20,220.7
a) Statutory Grants	8,877.4	–	3,469.6	12,304.0	6,908.4	–	–	–
b) Grants for relief on account of Natural Calamities	–	4,014.2	4,014.2	4,211.9	–	1,569.1	2,292.5	1,645.1
c) Others	1,758.5	11,483.0	6,483.6	1,000.0	10,751.4	16,981.3	16,991.1	18,575.6

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	127,106.1	140,935.1	144,246.6	163,429.7	222,336.5	266,998.4	255,578.9	299,477.4
I. TAX REVENUE (A+B)	53,577.3	61,004.9	63,409.8	74,302.3	65,495.6	75,108.4	84,817.0	96,639.2
A. State's Own Tax Revenue (1 to 3)	36,423.8	40,398.2	42,803.1	50,574.2	34,825.8	41,828.4	47,906.0	54,191.5
1. Taxes on Income (i+ii)	—	—	—	—	—	—	—	—
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	—	—	—	—	—	—	—	—
2. Taxes on Property and Capital Transactions (i to iii)	1,374.6	1,446.5	1,494.8	1,630.6	1,206.1	829.4	1,582.7	1,719.1
i) Land Revenue	47.8	19.0	42.7	40.1	420.3	73.6	250.0	200.0
ii) Stamps and Registration Fees	1,326.9	1,427.6	1,452.1	1,590.5	785.8	755.8	1,332.7	1,519.1
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	35,049.1	38,951.7	41,308.3	48,943.6	33,619.7	40,999.0	46,323.3	52,472.4
i) Sales Tax (a to f)	21,011.0	24,442.7	26,313.8	31,615.7	24,245.2	30,250.0	34,193.2	39,400.0
a) State Sales Tax/VAT	16,957.7	21,295.0	21,509.8	25,486.8	21,604.8	25,500.0	28,193.2	32,700.0
b) Central Sales Tax	2,958.0	2,239.8	3,512.3	4,021.7	—	—	—	—
c) Sales Tax on Motor Spirit and Lubricants	—	—	—	—	—	4,750.0	6,000.0	6,700.0
d) Surcharge on Sales Tax	—	—	—	—	600.2	—	—	—
e) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
f) Other Receipts	1,095.3	907.9	1,291.7	2,107.3	2,040.2	—	—	—
ii) State Excise	5,615.3	7,097.4	7,182.5	8,001.4	3,372.4	3,330.0	3,830.0	4,040.0
iii) Taxes on Vehicles	1,630.2	1,730.8	1,903.9	2,153.9	1,153.3	1,232.0	1,285.0	1,357.0
iv) Taxes on Goods and Passengers	934.6	1,173.6	998.6	1,181.9	3,371.6	3,823.0	4,390.0	4,610.0
v) Taxes and Duties on Electricity	3,015.9	1,900.0	1,901.2	2,170.3	1,475.0	2,360.0	2,620.0	3,060.0
vi) Entertainment Tax	4.3	3.0	3.5	4.4	2.2	—	—	—
vii) Other Taxes and Duties	2,837.9	2,604.2	3,004.7	3,816.0	—	4.0	5.1	5.4
B. Share in Central Taxes (i to ix)	17,153.5	20,606.7	20,606.7	23,728.0	30,669.8	33,280.0	36,911.0	42,447.7
i) Corporation Tax	6,705.0	8,325.8	8,325.8	9,491.0	—	—	—	—
ii) Income Tax	3,543.2	4,095.1	4,095.1	4,414.1	—	—	—	—
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	—	—	—	—	—	—	—	—
v) Taxes on Wealth	13.8	15.7	15.7	18.8	—	—	—	—
vi) Customs	2,999.6	3,488.9	3,488.9	4,186.7	—	—	—	—
vii) Union Excise Duties	2,182.1	2,661.0	2,661.0	3,193.2	30,669.8	33,280.0	36,911.0	42,447.7
viii) Service Tax	1,709.8	2,020.2	2,020.2	2,424.2	—	—	—	—
ix) Other Taxes and Duties on Commodities and Services	—	—	—	—	—	—	—	—
II. NON-TAX REVENUE (C+D)	73,528.8	79,930.1	80,836.8	89,127.4	156,841.0	191,890.0	170,761.9	202,838.2
C. State's Own Non-Tax Revenue (1 to 6)	16,953.1	19,947.6	18,347.5	20,025.9	10,931.1	16,196.8	18,514.4	21,180.9
1. Interest Receipts	699.5	484.1	834.7	1,255.6	103.3	204.2	223.0	200.7
2. Dividends and Profits	641.1	811.1	811.1	891.2	567.1	300.0	670.0	700.0

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	1,027.5	849.8	1,021.2	1,147.3	549.8	561.0	624.8	633.0
<i>of which:</i> State Lotteries	–	–	–	–	–	–	–	–
4. Social Services (i to ix)	1,341.7	1,454.8	1,553.0	1,704.8	368.4	538.2	593.7	647.4
i) Education, Sports, Art and Culture	819.3	983.9	1,041.2	1,133.3	25.6	20.9	33.5	30.0
ii) Medical and Public Health	84.0	69.0	66.9	71.3	94.0	174.4	173.8	199.3
iii) Family Welfare	0.3	0.9	0.2	0.4	–	–	–	–
iv) Housing	28.7	22.6	22.6	33.1	27.8	19.7	20.2	20.7
v) Urban Development	17.9	30.0	30.0	35.0	17.4	–	2.0	2.0
vi) Labour and Employment	62.2	63.2	63.2	65.9	22.5	17.8	18.7	24.9
vii) Social Security and Welfare	57.9	42.0	45.6	50.5	20.1	0.4	0.5	0.5
viii) Water Supply and Sanitation	259.7	232.2	264.9	301.5	159.7	305.0	345.0	370.0
ix) Others	11.6	10.9	18.4	13.9	1.2	0.1	0.1	0.1
5. Fiscal Services	–	–	–	–	–	–	–	–
6. Economic Services (i to xvii)	13,243.3	16,347.8	14,127.5	15,027.0	9,342.5	14,593.3	16,403.0	18,999.8
i) Crop Husbandry	102.2	88.0	88.0	122.1	45.3	72.1	67.9	70.6
ii) Animal Husbandry	4.9	4.9	5.3	5.8	54.1	60.0	62.2	63.7
iii) Fisheries	12.5	12.7	12.8	14.4	37.7	31.8	38.1	40.5
iv) Forestry and Wildlife	654.4	847.8	847.8	753.1	474.7	601.4	555.7	647.1
v) Plantations	0.1	0.1	0.1	0.1	–	–	–	–
vi) Co-operation	95.9	32.3	31.3	34.6	1.7	1.7	1.7	2.0
vii) Other Agricultural Programmes	3.6	2.0	2.0	4.2	0.2	2.1	4.0	3.8
viii) Major and Medium Irrigation Projects	68.4	4.6	7.0	8.1	10.3	30.7	228.4	224.5
ix) Minor Irrigation	7.5	10.1	11.2	12.9	52.9	40.3	45.1	59.1
x) Power	10,932.1	14,000.0	11,766.3	12,430.0	8,220.9	13,295.7	14,862.2	17,324.9
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	3.0	3.5	3.5	4.1	20.4	21.8	25.4	25.7
xiii) Industries@	1,184.0	1,192.4	1,192.4	1,438.4	345.2	351.5	430.0	450.0
xiv) Ports and Light Houses	–	–	–	–	–	–	–	–
xv) Road Transport	8.0	1.2	1.2	4.0	–	–	–	–
xvi) Tourism	9.4	12.6	13.1	13.6	11.9	14.5	15.0	20.0
xvii) Others*	157.2	135.6	145.6	181.6	67.3	69.7	67.4	67.9
D. Grants from the Centre (1 to 5)	56,575.7	59,982.6	62,489.3	69,101.5	145,909.9	175,693.2	152,247.4	181,657.3
1. State Plan Schemes	26,802.2	30,229.2	32,745.0	42,448.8	79,444.6	121,411.0	98,968.1	131,999.4
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	11.3	179.4	258.2	240.0	421.8	–	–	–
3. Centrally Sponsored Schemes	3,431.3	1,267.9	4,157.6	1,755.0	6,382.5	4,250.0	4,700.0	4,700.0
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	26,330.9	28,306.1	25,328.6	24,657.7	59,660.9	50,032.2	48,579.3	44,957.9
a) Statutory Grants	23,434.9	23,947.2	23,947.2	22,943.7	51,713.6	41,077.1	39,039.9	36,766.9
b) Grants for relief on account of Natural Calamities	2,716.4	1,275.7	1,275.7	1,337.5	816.1	1,669.7	1,669.7	1,751.2
c) Others	179.6	3,083.2	105.7	376.5	7,131.2	7,285.4	7,869.7	6,439.8

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	JHARKHAND				KARNATAKA			
	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	201,017.3	277,461.4	257,945.9	324,255.7	582,062.3	663,132.7	683,975.8	814,607.5
I. TAX REVENUE (A+B)	123,070.0	152,333.2	145,277.9	172,367.8	479,794.3	542,360.9	568,500.7	649,144.0
A. State's Own Tax Revenue (1 to 3)	59,672.9	78,400.2	71,344.9	87,344.9	384,731.2	438,171.0	457,750.3	518,207.0
1. Taxes on Income (i+ii)	-1.4	-	-	500.0	5,590.7	6,200.0	6,150.0	7,400.0
i) Agricultural Income Tax	-	-	-	-	93.3	100.0	120.0	150.0
ii) Taxes on Professions, Trades, Callings and Employment	-1.4	-	-	500.0	5,497.4	6,100.0	6,030.0	7,250.0
2. Taxes on Property and Capital Transactions (i to iii)	3,685.0	5,459.4	5,334.9	5,784.9	37,086.1	42,200.3	49,400.3	53,987.0
i) Land Revenue	660.0	959.4	834.9	834.9	1,775.3	1,900.3	1,900.3	1,987.0
ii) Stamps and Registration Fees	3,025.0	4,500.0	4,500.0	4,950.0	35,310.8	40,300.0	47,500.0	52,000.0
iii) Urban Immovable Property Tax	-	-	-	-	-	-	-	-
3. Taxes on Commodities and Services (i to vii)	55,989.3	72,940.8	66,010.0	81,060.0	3,42,054.4	389,770.7	402,200.0	456,820.0
i) Sales Tax (a to f)	45,030.0	58,970.8	56,332.5	66,500.0	202,346.9	241,700.0	243,200.0	277,350.0
a) State Sales Tax/VAT	37,780.0	49,080.0	46,884.1	55,346.3	193,605.9	232,300.0	235,100.0	269,250.0
b) Central Sales Tax	7,250.0	9,890.8	9,448.4	11,153.7	8,741.0	9,400.0	8,100.0	8,100.0
c) Sales Tax on Motor Spirit and Lubricants	-	-	-	-	-	-	-	-
d) Surcharge on Sales Tax	-	-	-	-	-	-	-	-
e) Receipts of Turnover Tax	-	-	-	-	-	-	-	-
f) Other Receipts	-	-	-	-	-	-	-	-
ii) State Excise	5,250.0	7,000.0	4,450.0	7,000.0	82,847.4	91,150.0	95,000.0	1,07,750.0
iii) Taxes on Vehicles	4,400.0	5,560.0	3,560.0	5,560.0	25,500.2	26,300.0	29,500.0	33,500.0
iv) Taxes on Goods and Passengers	653.7	300.0	300.0	300.0	15,255.5	15,100.0	18,400.0	21,000.0
v) Taxes and Duties on Electricity	535.6	1,000.0	1,000.0	1,400.0	6,634.9	6,894.7	6,750.0	7,850.0
vi) Entertainment Tax	122.6	122.6	370.1	300.0	977.0	1,300.0	1,150.0	1,250.0
vii) Other Taxes and Duties	-2.6	-12.6	-2.6	-	8,492.6	7,326.0	8,200.0	8,120.0
B. Share in Central Taxes (i to ix)	63,397.1	73,933.0	73,933.0	85,022.9	95,063.1	104,189.9	110,750.4	130,937.0
i) Corporation Tax	23,399.9	29,870.5	29,870.5	34,351.1	37,156.3	43,445.2	41,980.6	47,839.8
ii) Income Tax	13,162.1	14,691.8	14,691.8	16,895.5	19,635.0	19,318.3	22,671.5	25,882.9
iii) Estate Duty	-	-	-	-	-	-	-	-
iv) Other Taxes on Income and Expenditure	-	-	-	-	-	-	-	-
v) Taxes on Wealth	23.5	56.3	56.3	64.7	76.2	94.8	150.2	171.2
vi) Customs	11,537.9	12,517.2	12,517.2	14,394.8	16,622.7	16,835.9	19,284.9	23,807.0
vii) Union Excise Duties	7,551.3	9,546.8	9,546.8	10,978.8	12,092.5	13,712.4	12,625.0	16,302.5
viii) Service Tax	7,722.4	7,250.4	7,250.4	8,338.0	9,480.5	10,783.4	14,038.3	16,933.7
ix) Other Taxes and Duties on Commodities and Services	-	-	-	-	-0.1	-0.1	-0.1	-0.1
II. NON-TAX REVENUE (C+D)	77,947.3	125,128.2	112,668.0	151,887.9	102,267.9	120,771.8	115,475.1	165,463.5
C. State's Own Non-Tax Revenue (1 to 6)	31,296.4	32,227.8	36,086.6	39,608.9	33,582.8	36,748.0	31,886.3	31,928.2
1. Interest Receipts	2,794.1	1,786.4	1,006.4	1,086.1	5,750.7	1,983.9	4,150.0	2,500.0
2. Dividends and Profits	-	5.6	5.6	6.2	434.4	470.2	610.0	635.0

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	JHARKHAND				KARNATAKA			
	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	2,701.1	1,305.4	3,292.2	3,559.5	975.2	4,223.5	4,121.3	4,192.2
<i>of which:</i> State Lotteries	–	–	–	–	–	–	–	–
4. Social Services (i to ix)	1,644.0	1,094.4	1,500.9	1,643.9	3,304.7	3,752.7	3,426.5	4,150.5
i) Education, Sports, Art and Culture	825.4	285.1	285.1	319.3	1,278.3	1,421.2	1,421.2	1,952.8
ii) Medical and Public Health	135.6	151.9	200.0	220.4	1,212.9	1,247.9	985.0	1,415.5
iii) Family Welfare	3.1	3.1	3.1	0.6	1.3	3.8	3.8	1.7
iv) Housing	12.0	13.8	13.8	7.8	230.2	252.6	189.5	176.5
v) Urban Development	2.4	2.5	2.5	2.8	19.4	27.5	27.5	20.0
vi) Labour and Employment	100.0	100.0	220.0	221.5	344.9	335.0	335.0	349.9
vii) Social Security and Welfare	111.5	111.5	330.0	274.3	127.5	350.0	350.0	91.4
viii) Water Supply and Sanitation	97.7	70.1	90.0	123.3	7.3	9.4	9.4	9.9
ix) Others	356.4	356.4	356.4	473.9	83.0	105.3	105.2	132.8
5. Fiscal Services	–	–	–	–	–	–	–	–
6. Economic Services (i to xvii)	24,157.1	28,036.0	30,281.5	33,313.2	23,117.8	26,317.7	19,578.5	20,450.5
i) Crop Husbandry	1,052.0	973.9	973.9	1,090.8	130.3	128.7	128.7	53.4
ii) Animal Husbandry	9.2	9.2	9.2	113.2	55.9	50.0	50.0	53.7
iii) Fisheries	27.4	27.4	27.4	28.4	68.8	101.8	101.8	63.7
iv) Forestry and Wildlife	117.9	41.7	41.7	54.7	1,637.4	1,912.7	1,600.0	1,750.0
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	278.0	168.2	168.2	17.4	514.7	501.4	501.4	613.5
vii) Other Agricultural Programmes	3.8	3.8	3.8	1.2	0.8	5.5	5.5	0.7
viii) Major and Medium Irrigation Projects	1,175.8	540.0	613.7	420.8	206.5	225.0	224.9	234.0
ix) Minor Irrigation	4.4	4.9	4.9	30.2	76.7	226.7	226.7	235.8
x) Power	–	–	–	–	475.7	840.3	471.5	530.0
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	65.5	65.5	65.5	11.1	861.9	470.6	470.6	414.9
xiii) Industries@	20,871.5	25,826.5	27,599.6	29,895.2	11,916.2	15,094.4	12,594.4	15,075.7
xiv) Ports and Light Houses	–	–	–	–	95.3	137.5	56.4	77.0
xv) Road Transport	–	–	–	–	–	–	–	–
xvi) Tourism	1.4	1.4	400.0	914.3	12.0	55.5	53.2	3.5
xvii) Others*	550.1	373.4	373.4	735.9	7,065.5	6,567.8	3,093.5	1,344.7
D. Grants from the Centre (1 to 5)	46,651.0	92,900.4	76,581.4	112,279.0	68,685.1	84,023.8	83,588.8	133,535.3
1. State Plan Schemes	14,488.6	57,085.2	42,285.2	65,883.8	28,388.1	35,198.2	36,196.1	37,025.9
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	4,591.1	4,307.3	4,307.3	6,157.1	1,444.3	3,975.3	3,975.3	50,617.8
3. Centrally Sponsored Schemes	12,453.0	12,942.1	12,942.1	17,939.6	16,286.1	24,027.9	24,027.9	23,009.7
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	15,118.3	18,565.9	17,046.9	22,298.5	22,566.6	20,822.4	19,389.5	22,881.9
a) Statutory Grants	10,455.7	7,220.0	6,801.0	8,801.3	–	–	–	–
b) Grants for relief on account of Natural Calamities	1,169.4	2,043.2	2,043.2	2,860.4	1,247.2	1,307.6	1,307.6	1,371.0
c) Others	3,493.2	9,302.7	8,202.7	10,636.8	21,319.4	19,514.8	18,081.9	21,510.9

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	KERALA				MADHYA PRADESH			
	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	309,909.5	394,275.0	395,878.3	481,415.9	518,541.8	577,899.8	635,352.5	699,135.1
I. TAX REVENUE (A+B)	268,635.4	328,184.9	326,232.5	392,256.7	370,578.6	401,470.0	446,749.0	499,164.4
A. State's Own Tax Revenue (1 to 3)	217,216.9	266,415.2	264,462.8	321,222.1	214,193.5	231,183.1	258,884.3	283,119.6
1. Taxes on Income (i+ii)	469.7	144.9	145.7	159.8	2,337.4	2,400.0	2,480.0	2,610.0
i) Agricultural Income Tax	469.7	144.9	145.7	159.8	-	-	-	-
ii) Taxes on Professions, Trades, Callings and Employment	-	-	-	-	2,337.4	2,400.0	2,480.0	2,610.0
2. Taxes on Property and Capital Transactions (i to iii)	26,632.5	35,058.5	33,097.7	39,944.3	28,750.9	25,003.1	32,750.0	37,500.0
i) Land Revenue	559.7	1,628.4	1,193.5	1,277.2	3,608.1	5,003.1	4,750.0	5,500.0
ii) Stamps and Registration Fees	25,524.9	32,521.7	31,204.2	37,757.1	25,142.7	20,000.0	28,000.0	32,000.0
iii) Urban Immovable Property Tax	547.9	908.4	700.0	910.0	0.1	-	-	-
3. Taxes on Commodities and Services (i to vii)	190,114.7	231,211.8	231,219.4	281,118.1	183,105.2	203,780.0	223,654.3	243,009.6
i) Sales Tax (a to f)	158,331.1	194,279.0	194,275.3	234,505.2	102,567.6	118,300.0	120,000.0	140,000.0
a) State Sales Tax/VAT	154,992.2	192,241.0	190,625.7	230,428.8	95,740.4	109,470.0	109,000.0	125,000.0
b) Central Sales Tax	3,104.2	1,640.0	3,289.1	3,646.1	6,827.2	8,830.0	11,000.0	15,000.0
c) Sales Tax on Motor Spirit and Lubricants	-	-	-	-	-	-	-	-
d) Surcharge on Sales Tax	-	-	-	-	-	-	-	-
e) Receipts of Turnover Tax	-	-	-	-	-	-	-	-
f) Other Receipts	234.6	398.0	360.5	430.3	-	-	-	-
ii) State Excise	16,995.4	20,590.5	20,878.4	25,506.5	36,034.2	40,500.0	42,000.0	48,000.0
iii) Taxes on Vehicles	13,313.7	14,107.3	14,194.8	16,944.9	11,983.8	12,850.0	12,850.0	14,000.0
iv) Taxes on Goods and Passengers	-	-	-	-	17,462.0	18,150.0	19,000.0	21,500.0
v) Taxes and Duties on Electricity	207.1	293.1	275.0	2,500.0	14,763.2	13,700.0	17,000.0	13,700.0
vi) Entertainment Tax	2.4	8.5	6.0	6.5	294.3	269.0	497.5	497.5
vii) Other Taxes and Duties	1,265.1	1,933.6	1,590.0	1,655.0	-	11.0	12,306.8	5,312.1
B. Share in Central Taxes (i to ix)	51,418.5	61,769.7	61,769.7	71,034.6	156,385.1	170,286.9	187,864.7	216,044.8
i) Corporation Tax	20,097.7	24,956.0	24,956.0	28,699.4	61,125.9	71,008.0	75,902.2	87,287.5
ii) Income Tax	10,620.5	12,274.7	12,274.7	14,116.0	32,301.6	31,574.4	37,332.6	42,932.5
iii) Estate Duty	-	-	-	-	-	-	-	-
iv) Other Taxes on Income and Expenditure	-	-	-	-	-	-2.7	-2.7	-2.7
v) Taxes on Wealth	41.2	47.0	47.0	54.0	125.4	155.2	143.0	164.5
vi) Customs	8,991.1	10,457.8	10,457.8	12,026.5	27,346.0	27,517.1	31,806.8	36,577.8
vii) Union Excise Duties	6,540.8	7,976.1	7,976.1	9,172.6	19,893.3	22,411.9	24,258.7	27,897.5
viii) Service Tax	5,127.2	6,058.1	6,058.1	6,966.1	15,593.0	17,623.0	18,424.1	21,187.7
ix) Other Taxes and Duties on Commodities and Services	-	-	-	-	-0.1	-	-	-
II. NON-TAX REVENUE (C+D)	41,274.1	66,090.1	69,645.9	89,159.2	147,963.3	176,429.8	188,603.5	199,970.7
C. State's Own Non-Tax Revenue (1 to 6)	19,307.9	25,309.4	27,508.1	34,954.1	57,197.7	59,994.3	69,912.0	73,268.9
1. Interest Receipts	1,714.7	1,924.3	1,817.0	1,896.0	2,985.6	1,669.0	15,648.9	2,020.0
2. Dividends and Profits	754.6	523.8	808.8	835.8	322.0	266.7	352.8	338.2

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	KERALA				MADHYA PRADESH			
	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	9,523.3	10,203.6	15,573.8	21,907.1	3,959.5	3,234.6	3,409.1	3,227.9
<i>of which:</i> State Lotteries	5,714.6	7,109.6	12,550.0	18,600.0	–	–	–	–
4. Social Services (i to ix)	2,312.2	2,676.5	2,768.8	3,253.9	13,081.7	13,616.3	18,305.4	26,463.4
i) Education, Sports, Art and Culture	1,508.3	1,836.1	1,838.3	2,220.7	11,944.1	12,397.7	17,105.4	25,673.2
ii) Medical and Public Health	634.6	630.0	698.1	769.0	227.7	401.1	251.5	210.0
iii) Family Welfare	0.3	0.6	0.5	0.5	1.8	5.0	5.0	2.0
iv) Housing	18.0	12.2	19.6	30.1	155.1	190.1	190.1	180.1
v) Urban Development	16.5	19.4	18.1	20.0	147.5	24.4	154.7	60.0
vi) Labour and Employment	90.0	113.5	116.8	131.4	133.4	164.6	140.1	100.2
vii) Social Security and Welfare	26.1	15.8	28.5	28.6	58.4	38.8	61.8	38.6
viii) Water Supply and Sanitation	–	0.1	–	–	90.7	91.8	93.4	96.6
ix) Others	18.2	48.9	48.9	53.7	322.9	302.9	303.5	102.8
5. Fiscal Services	–	–	–	–	–	–	–	–
6. Economic Services (i to xvii)	5,003.1	9,981.2	6,539.6	7,061.3	36,848.8	41,207.7	32,195.7	41,219.4
i) Crop Husbandry	100.3	191.2	104.1	110.4	189.1	151.1	156.9	66.4
ii) Animal Husbandry	39.7	38.0	38.0	43.3	23.8	37.4	37.4	25.8
iii) Fisheries	60.0	51.3	61.7	65.6	54.2	24.5	35.0	25.5
iv) Forestry and Wildlife	2,741.0	3,301.2	3,131.3	3,212.6	8,366.1	10,273.2	8,695.7	9,690.4
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	591.1	553.2	620.7	682.8	170.5	90.1	90.6	95.9
vii) Other Agricultural Programmes	0.7	1.3	1.0	1.0	59.5	52.5	60.0	50.0
viii) Major and Medium Irrigation Projects	82.7	482.5	593.3	734.6	1,948.9	904.3	926.7	961.9
ix) Minor Irrigation	42.3	320.8	346.1	452.9	467.1	1,102.7	1,876.0	2,041.1
x) Power	–	–	–	–	3,965.1	2,899.3	4,913.8	4,956.8
xi) Petroleum	0.1	0.1	0.1	0.1	–	–	–	–
xii) Village and Small Industries	58.9	52.3	52.3	52.6	16.1	3.1	19.1	9.2
xiii) Industries@	505.4	4,177.2	677.2	756.6	21,356.5	25,500.0	15,140.0	23,090.0
xiv) Ports and Light Houses	101.9	61.7	136.4	141.0	–	–	–	–
xv) Road Transport	–	–	–	–	–	–	–	–
xvi) Tourism	47.2	58.3	58.3	58.5	–	–	–	–
xvii) Others*	631.8	692.0	719.0	749.1	231.9	169.4	244.5	206.6
D. Grants from the Centre (1 to 5)	21,966.2	40,780.7	42,137.8	54,205.1	90,765.6	116,435.5	118,691.5	126,701.8
1. State Plan Schemes	9,342.2	20,480.0	19,962.3	22,175.9	45,209.1	58,671.4	52,585.2	51,259.7
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	432.0	488.7	441.5	464.8	6,494.4	9,885.3	11,481.0	11,848.5
3. Centrally Sponsored Schemes	7,291.3	11,593.3	13,515.3	21,086.0	22,700.7	24,957.5	31,472.1	34,297.7
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	4,900.6	8,218.7	8,218.7	10,478.4	16,361.3	22,921.3	23,153.2	29,295.9
a) Statutory Grants	3,275.7	6,840.5	6,840.5	9,073.9	12,638.8	–	–	–
b) Grants for relief on account of Natural Calamities	983.1	1,032.2	1,032.2	1,083.8	1,522.8	2,368.7	2,368.7	3,297.6
c) Others	641.8	346.0	346.0	320.7	2,199.8	20,552.6	20,784.5	25,998.3

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	MAHARASHTRA				MANIPUR			
	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	1,058,678.1	1,215,039.2	1,253,128.1	1,367,117.0	54,299.4	58,823.2	59,064.7	77,464.3
I. TAX REVENUE (A+B)	864,468.8	974,041.2	997,485.1	1,090,232.8	12,576.2	15,078.2	14,476.6	16,898.6
A. State's Own Tax Revenue (1 to 3)	750,270.6	836,860.6	864,299.1	932,948.3	2,670.5	3,178.4	3,044.5	3,255.1
1. Taxes on Income (i+ii)	16,862.0	17,000.0	17,000.0	18,700.0	187.7	300.0	214.0	343.9
i) Agricultural Income Tax	-	-	-	-	-	-	-	-
ii) Taxes on Professions, Trades, Callings and Employment	16,862.0	17,000.0	17,000.0	18,700.0	187.7	300.0	214.0	343.9
2. Taxes on Property and Capital Transactions (i to iii)	146,109.7	171,742.7	155,656.2	173,308.6	48.6	165.7	55.4	83.2
i) Land Revenue	10,949.8	14,971.3	15,647.4	16,008.6	12.9	10.5	14.7	16.8
ii) Stamps and Registration Fees	1,35,159.9	1,56,771.4	1,40,008.8	1,57,300.0	35.7	155.2	40.7	66.4
iii) Urban Immovable Property Tax	-	-	-	-	-	-	-	-
3. Taxes on Commodities and Services (i to vii)	587,298.9	648,117.9	691,643.0	740,939.7	2,434.2	2,712.7	2,775.1	2,828.0
i) Sales Tax (a to f)	424,827.2	460,000.0	500,000.0	533,616.8	2,275.7	2,422.0	2,594.3	2,508.0
a) State Sales Tax/VAT	388,471.1	314,424.1	348,092.1	363,480.0	2,275.7	2,422.0	2,594.3	2,508.0
b) Central Sales Tax	35,482.5	39,257.6	40,964.1	45,879.8	-	-	-	-
c) Sales Tax on Motor Spirit and Lubricants	-	105,874.4	110,480.8	123,738.5	-	-	-	-
d) Surcharge on Sales Tax	54.3	-	-	-	-	-	-	-
e) Receipts of Turnover Tax	-	-	-	-	-	-	-	-
f) Other Receipts	819.3	443.9	463.0	518.5	-	-	-	-
ii) State Excise	59,618.5	85,000.0	85,000.0	94,500.0	66.1	121.1	75.4	85.9
iii) Taxes on Vehicles	35,329.0	40,000.0	40,000.0	42,000.0	44.4	156.5	50.6	171.7
iv) Taxes on Goods and Passengers	5,998.8	8,124.3	8,936.7	8,936.7	9.0	10.5	10.3	11.7
v) Taxes and Duties on Electricity	47,302.6	44,000.0	44,103.7	48,099.3	-	0.1	-	-
vi) Entertainment Tax	5,304.6	4,400.0	5,000.4	5,500.0	-	-	-	-
vii) Other Taxes and Duties	8,918.1	6,593.6	8,602.2	8,286.8	39.0	2.5	44.5	50.7
B. Share in Central Taxes (i to ix)	114,198.2	137,180.6	133,186.0	157,284.5	9,905.7	11,899.8	11,432.1	13,643.5
i) Corporation Tax	44,633.9	55,423.5	51,676.6	57,467.5	3,871.9	4,807.9	4,374.6	4,985.2
ii) Income Tax	23,586.6	27,260.1	27,234.1	31,091.8	2,046.1	2,364.7	2,362.5	2,697.1
iii) Estate Duty	-	-	-	-	-	-	-	-
iv) Other Taxes on Income and Expenditure	-	-	-	-	-	-	-	-
v) Taxes on Wealth	91.5	104.4	180.4	205.7	7.9	9.1	15.7	17.8
vi) Customs	19,968.0	23,225.2	23,165.9	28,598.1	1,732.2	2,014.7	2,009.6	2,480.8
vii) Union Excise Duties	14,526.0	17,713.7	15,165.7	19,583.3	1,260.1	1,536.6	1,315.6	1,698.8
viii) Service Tax	11,386.5	13,453.7	15,613.5	20,338.2	987.5	1,166.8	1,354.1	1,763.8
ix) Other Taxes and Duties on Commodities and Services	5.7	-	149.8	-0.1	-	-	-	-
II. NON-TAX REVENUE (C+D)	194,209.4	240,998.0	255,643.0	276,884.2	41,723.2	43,745.0	44,588.1	60,565.7
C. State's Own Non-Tax Revenue (1 to 6)	82,250.4	97,308.3	99,032.4	108,861.7	2,598.7	4,597.2	2,858.8	3,858.3
1. Interest Receipts	14,217.0	11,563.1	18,062.6	13,257.9	446.5	410.4	491.2	540.3
2. Dividends and Profits	448.2	793.8	830.8	866.1	-	0.1	0.1	0.1

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	MAHARASHTRA				MANIPUR			
	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	17,218.2	11,151.8	15,779.5	16,930.9	963.6	1,227.8	1,059.9	1,165.9
of which: State Lotteries	676.7	1,507.6	794.2	1,523.5	–	–	–	–
4. Social Services (i to ix)	8,848.5	20,619.7	14,067.3	23,704.8	162.5	240.7	178.7	201.6
i) Education, Sports, Art and Culture	2,105.7	1,753.1	1,873.7	1,873.7	11.4	14.6	12.5	13.7
ii) Medical and Public Health	1,730.4	2,374.1	2,377.5	2,514.1	1.2	1.4	1.3	1.5
iii) Family Welfare	182.8	270.9	273.9	290.3	–	–	–	–
iv) Housing	287.9	367.7	367.7	389.8	6.6	8.5	7.3	13.0
v) Urban Development	1,977.5	12,496.8	5,413.2	14,811.0	–	–	–	–
vi) Labour and Employment	764.9	518.2	650.1	652.6	0.4	0.4	0.4	0.5
vii) Social Security and Welfare	569.8	1,145.6	1,186.3	1,218.7	–	0.1	–	–
viii) Water Supply and Sanitation	190.1	146.2	165.0	160.9	142.1	214.7	156.3	172.0
ix) Others	1,039.5	1,547.1	1,759.9	1,793.6	0.8	0.9	0.8	0.9
5. Fiscal Services	0.9	–	–	–	–	–	–	–
6. Economic Services (i to xvii)	41,517.6	53,179.9	50,292.2	54,102.2	1,026.2	2,718.2	1,128.9	1,950.4
i) Crop Husbandry	758.1	486.4	584.6	596.8	1.8	3.1	2.0	2.2
ii) Animal Husbandry	166.3	290.4	369.2	373.4	2.4	0.9	2.7	3.0
iii) Fisheries	80.2	163.7	164.4	174.1	1.0	1.0	1.1	1.2
iv) Forestry and Wildlife	2,388.7	2,982.5	3,031.3	3,161.6	21.0	77.3	23.1	25.4
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	778.8	1,101.8	1,161.2	1,232.2	1.9	2.0	2.0	2.2
vii) Other Agricultural Programmes	30.2	48.8	47.8	51.7	–	–	–	–
viii) Major and Medium Irrigation Projects	7,295.4	10,411.5	7,352.8	9,092.1	104.9	124.7	115.4	126.9
ix) Minor Irrigation	568.7	756.4	725.8	668.1	1.9	2.3	2.1	2.3
x) Power	4,854.2	7,632.6	8,111.1	7,801.0	882.9	2,500.0	971.1	1,777.0
xi) Petroleum	0.5	–	–	–	–	–	–	–
xii) Village and Small Industries	22.7	14.0	33.6	39.8	1.6	0.9	1.8	1.9
xiii) Industries@	18,417.5	22,837.9	22,472.8	24,070.4	2.6	0.1	2.9	3.2
xiv) Ports and Light Houses	–	–	–	–	–	–	–	–
xv) Road Transport	–	–	–	–	–	–	–	–
xvi) Tourism	26.1	–	–	–	0.2	0.4	0.3	0.3
xvii) Others*	6,130.1	6,454.0	6,237.5	6,841.1	3.9	5.7	4.5	4.7
D. Grants from the Centre (1 to 5)	111,958.9	143,689.7	156,610.6	168,022.5	39,124.4	39,147.8	41,729.3	56,707.4
1. State Plan Schemes	58,051.9	73,149.6	74,969.0	82,386.8	20,412.3	21,875.7	21,711.3	34,335.7
of which: Advance release of Plan Assistance for Natural Calamities	0.2	–	–	–	–	–	–	–
2. Central Plan Schemes	2,451.4	150.0	678.8	180.0	127.1	120.0	130.5	1,925.3
3. Centrally Sponsored Schemes	28,418.4	39,027.8	36,080.4	39,351.5	4,132.0	2,721.8	5,678.5	3,258.4
4. NEC/ Special Plan Scheme	–	–	–	–	1,646.5	1,370.2	1,741.4	1,667.6
5. Non-Plan Grants (a to c)	23,037.3	31,362.3	44,882.3	46,104.1	12,806.5	13,060.1	12,467.6	15,520.4
a) Statutory Grants	2,568.2	1,000.0	1,000.0	3,000.0	12,202.8	11,861.0	11,792.8	14,793.2
b) Grants for relief on account of Natural Calamities	3,104.8	–	–	–	42.5	–	68.2	71.6
c) Others	17,364.2	30,362.3	43,882.3	43,104.1	561.3	1,199.1	606.6	655.6

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	MEGHALAYA				MIZORAM			
	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	42,604.8	56,021.6	56,021.6	69,754.2	33,747.1	37,482.9	41,277.2	47,964.8
I. TAX REVENUE (A+B)	14,677.3	16,650.7	16,650.7	19,585.9	7,208.5	8,829.0	8,900.4	10,041.3
A. State's Own Tax Revenue (1 to 3)	5,714.6	5,883.8	5,883.8	7,204.0	1,300.7	1,731.7	1,803.1	1,904.2
1. Taxes on Income (i+ii)	30.6	27.8	27.8	35.3	83.9	100.0	102.0	114.5
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	30.6	27.8	27.8	35.3	83.9	100.0	102.0	114.5
2. Taxes on Property and Capital Transactions (i to iii)	278.7	155.2	155.2	160.3	46.8	131.4	131.4	52.8
i) Land Revenue	171.1	32.3	32.3	35.9	43.3	106.4	106.4	40.2
ii) Stamps and Registration Fees	107.6	122.9	122.9	124.4	3.4	25.0	25.0	12.6
iii) Urban Immovable Property Tax	–	–	–	–	–	–	–	–
3. Taxes on Commodities and Services (i to vii)	5,405.3	5,700.8	5,700.8	7,008.4	1,170.0	1,500.3	1,569.7	1,736.9
i) Sales Tax (a to f)	4,098.9	4,182.0	4,182.0	5,171.7	1,047.0	1,352.3	1,352.3	1,582.2
a) State Sales Tax/VAT	2,297.4	2,533.5	2,533.5	3,055.9	1,047.0	889.3	889.3	1,050.0
b) Central Sales Tax	851.1	550.0	550.0	1,050.0	–	0.2	0.2	0.2
c) Sales Tax on Motor Spirit and Lubricants	900.9	1,097.0	1,097.0	1,062.4	–	445.8	445.8	527.0
d) Surcharge on Sales Tax	44.2	–	–	–	–	7.0	7.0	–
e) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
f) Other Receipts	5.3	1.6	1.6	3.4	–	10.0	10.0	5.0
ii) State Excise	1,045.0	1,244.2	1,244.2	1,430.8	23.9	23.0	24.0	26.3
iii) Taxes on Vehicles	191.9	185.9	185.9	316.2	77.2	87.6	156.0	92.4
iv) Taxes on Goods and Passengers	43.7	49.7	49.7	50.3	17.2	32.2	32.2	30.0
v) Taxes and Duties on Electricity	2.6	13.6	13.6	13.7	–	–	–	–
vi) Entertainment Tax	2.9	13.0	13.0	13.1	–	5.1	5.1	5.9
vii) Other Taxes and Duties	20.3	12.5	12.5	12.6	4.7	0.1	0.1	0.1
B. Share in Central Taxes (i to ix)	8,962.7	10,766.9	10,766.9	12,381.9	5,907.8	7,097.3	7,097.3	8,137.1
i) Corporation Tax	3,502.7	4,349.5	4,349.5	5,219.4	2,309.4	2,867.7	2,867.7	2,973.4
ii) Income Tax	1,851.0	2,139.3	2,139.3	2,289.1	1,220.4	1,410.5	1,410.5	1,608.7
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	–	–	–	–	–	–	–	–
v) Taxes on Wealth	7.2	8.2	8.2	9.0	4.7	5.4	5.4	10.6
vi) Customs	1,567.0	1,822.6	1,822.6	2,077.8	1,033.1	1,201.7	1,201.7	1,479.7
vii) Union Excise Duties	1,140.0	1,390.1	1,390.1	1,613.2	751.6	916.5	916.5	1,013.3
viii) Service Tax	894.8	1,057.2	1,057.2	1,173.5	588.6	695.5	695.5	1,051.4
ix) Other Taxes and Duties on Commodities and Services	–	–	–	–	–	–	–	–
II. NON-TAX REVENUE (C+D)	27,927.5	39,370.9	39,370.9	50,168.3	26,538.5	28,654.0	32,376.8	37,923.5
C. State's Own Non-Tax Revenue (1 to 6)	3,015.3	3,913.5	3,913.5	4,700.4	1,467.1	2,375.8	2,411.8	2,294.3
1. Interest Receipts	247.2	236.5	236.5	260.2	127.1	320.0	320.0	217.6
2. Dividends and Profits	0.3	0.5	0.5	0.6	–	–	–	–

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	MEGHALAYA				MIZORAM			
	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	241.5	332.0	332.0	358.6	231.9	150.2	156.1	172.3
<i>of which:</i> State Lotteries	–	116.6	116.6	124.4	94.3	91.0	91.0	105.0
4. Social Services (i to ix)	57.7	189.3	189.3	213.6	106.7	242.8	265.2	317.0
i) Education, Sports, Art and Culture	10.0	14.4	14.4	15.8	14.0	15.0	31.0	32.4
ii) Medical and Public Health	6.9	13.6	13.6	15.0	1.9	9.3	9.3	2.5
iii) Family Welfare	–	–	–	–	0.1	0.1	0.1	0.2
iv) Housing	2.8	2.7	2.7	3.0	5.2	8.3	8.3	8.3
v) Urban Development	0.2	4.5	4.5	5.0	1.2	2.4	2.4	0.5
vi) Labour and Employment	6.7	13.8	13.8	15.2	–	50.0	50.0	50.0
vii) Social Security and Welfare	0.2	5.4	5.4	6.0	5.7	7.1	13.5	19.7
viii) Water Supply and Sanitation	30.4	133.2	133.2	151.8	76.4	148.6	148.6	201.5
ix) Others	0.3	1.7	1.7	1.8	2.1	2.0	2.0	2.0
5. Fiscal Services	–	–	–	–	–	–	–	–
6. Economic Services (i to xvii)	2,468.6	3,155.2	3,155.2	3,867.4	1,001.5	1,662.8	1,670.5	1,587.4
i) Crop Husbandry	41.1	38.5	38.5	45.6	8.8	8.0	8.9	7.1
ii) Animal Husbandry	16.8	17.0	17.0	18.8	5.5	8.3	8.3	8.5
iii) Fisheries	1.2	1.0	1.0	1.2	3.3	2.8	2.8	3.2
iv) Forestry and Wildlife	220.5	250.5	250.5	275.6	24.0	66.0	66.0	25.0
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	0.8	9.4	9.4	10.1	0.2	0.5	0.5	0.6
vii) Other Agricultural Programmes	15.3	16.4	16.4	18.2	10.4	13.5	13.7	14.6
viii) Major and Medium Irrigation Projects	–	–	–	–	–	–	–	–
ix) Minor Irrigation	1.3	1.0	1.0	1.7	–	0.8	1.3	3.1
x) Power	3.3	20.0	20.0	20.0	726.3	1,189.3	1,189.3	1,191.1
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	5.7	5.0	5.0	5.6	3.2	3.7	4.0	3.6
xiii) Industries@	2,155.8	2,764.2	2,764.2	3,436.2	49.7	88.6	88.6	70.0
xiv) Ports and Light Houses	–	–	–	–	–	–	–	–
xv) Road Transport	–	–	–	–	26.6	24.0	22.8	14.9
xvi) Tourism	–	0.4	0.4	0.4	14.8	14.0	15.0	16.0
xvii) Others*	6.8	31.8	31.8	34.0	128.5	243.3	249.4	229.7
D. Grants from the Centre (1 to 5)	24,912.2	35,457.4	35,457.4	45,467.9	25,071.5	26,278.2	29,965.1	35,629.2
1. State Plan Schemes	14,275.7	23,263.6	23,263.6	24,608.4	11,660.9	15,960.9	15,983.2	22,466.8
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	125.8	256.7	256.7	367.3	–	–	–	–
3. Centrally Sponsored Schemes	3,151.4	6,332.0	6,332.0	7,750.7	4,746.4	509.1	4,226.0	1,109.3
4. NEC/ Special Plan Scheme	718.6	923.4	923.4	1,858.5	473.6	549.0	482.0	409.5
5. Non-Plan Grants (a to c)	6,640.7	4,681.7	4,681.7	10,882.9	8,190.6	9,259.2	9,273.9	11,643.6
a) Statutory Grants	4,006.1	3,190.0	3,190.0	8,335.4	7,364.0	7,994.0	7,994.0	10,428.5
b) Grants for relief on account of Natural Calamities	–	148.4	148.4	10.0	94.2	90.8	90.8	94.9
c) Others	2,634.6	1,343.3	1,343.3	2,537.5	732.4	1,174.4	1,189.1	1,120.2

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	NAGALAND				ODISHA			
	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	49,999.9	56,116.1	58,463.3	65,217.0	332,761.5	363,833.5	402,213.0	438,427.5
I. TAX REVENUE (A+B)	9,167.8	10,794.6	10,938.3	11,576.6	216,895.3	237,348.3	254,094.0	290,912.8
A. State's Own Tax Revenue (1 to 3)	2,273.2	2,511.9	2,655.6	2,921.1	111,926.7	123,058.4	133,993.9	156,102.8
1. Taxes on Income (i+ii)	245.7	290.0	290.0	319.0	1,332.8	1,650.0	1,600.0	1,710.0
i) Agricultural Income Tax	-	-	-	-	-	-	-	-
ii) Taxes on Professions, Trades, Callings and Employment	245.7	290.0	290.0	319.0	1,332.8	1,650.0	1,600.0	1,710.0
2. Taxes on Property and Capital Transactions (i to iii)	19.4	21.3	21.3	23.5	8,064.8	9,750.0	9,750.0	11,176.0
i) Land Revenue	5.9	8.7	8.7	9.6	3,906.6	4,650.0	4,650.0	5,311.0
ii) Stamps and Registration Fees	13.5	12.6	12.6	13.9	4,158.2	5,100.0	5,100.0	5,865.0
iii) Urban Immovable Property Tax	-	-	-	-	-	-	-	-
3. Taxes on Commodities and Services (i to vii)	2,008.1	2,200.6	2,344.3	2,578.6	102,529.1	111,658.4	122,643.9	143,216.8
i) Sales Tax (a to f)	1,672.2	1,855.0	2,005.0	2,205.5	68,068.0	75,635.8	82,813.9	98,000.0
a) State Sales Tax/VAT	1,672.2	1,855.0	2,005.0	2,205.5	62,188.5	68,821.0	75,563.5	90,162.0
b) Central Sales Tax	-	-	-	-	5,855.2	6,814.8	7,250.4	7,838.0
c) Sales Tax on Motor Spirit and Lubricants	-	-	-	-	-	-	-	-
d) Surcharge on Sales Tax	-	-	-	-	-	-	-	-
e) Receipts of Turnover Tax	-	-	-	-	-	-	-	-
f) Other Receipts	-	-	-	-	24.3	-	-	-
ii) State Excise	30.0	39.1	39.1	43.0	10,942.6	12,000.0	13,500.0	15,000.0
iii) Taxes on Vehicles	239.2	278.6	272.3	299.5	7,275.8	8,422.5	8,430.0	9,694.5
iv) Taxes on Goods and Passengers	66.2	27.4	27.4	30.1	11,113.7	10,000.0	12,350.0	14,172.8
v) Taxes and Duties on Electricity	0.5	0.4	0.4	0.4	4,580.6	5,000.0	5,000.0	5,750.0
vi) Entertainment Tax	-	-	-	-	286.2	120.6	288.0	312.1
vii) Other Taxes and Duties	-	0.1	0.1	0.1	262.2	479.5	262.0	287.4
B. Share in Central Taxes (i to ix)	6,894.6	8,282.7	8,282.7	8,655.5	104,968.6	114,289.9	120,100.1	134,810.0
i) Corporation Tax	2,695.6	3,347.4	3,347.4	3,498.0	41,028.2	47,035.1	47,895.5	55,480.0
ii) Income Tax	1,424.5	1,646.4	1,646.4	1,720.5	21,681.1	26,200.4	26,907.8	30,904.5
iii) Estate Duty	-	-	-	-	-	-	-	-
iv) Other Taxes on Income and Expenditure	-	-	-	-	-	-	-	-
v) Taxes on Wealth	5.5	6.3	6.3	6.6	84.1	106.4	117.4	125.5
vi) Customs	1,206.0	1,402.7	1,402.7	1,465.9	18,354.8	15,995.6	17,648.5	18,867.5
vii) Union Excise Duties	877.4	1,069.8	1,069.8	1,117.9	13,352.5	12,884.6	14,215.9	15,197.9
viii) Service Tax	685.6	810.1	810.1	846.6	10,468.0	12,067.8	13,315.0	14,234.6
ix) Other Taxes and Duties on Commodities and Services	-	-	-	-	-0.1	-0.1	-	-
II. NON-TAX REVENUE (C+D)	40,832.1	45,321.5	47,524.9	53,640.4	115,866.2	126,485.2	148,118.9	147,514.7
C. State's Own Non-Tax Revenue (1 to 6)	1,831.4	1,908.5	1,696.3	2,016.8	47,803.7	37,990.5	50,000.0	52,000.0
1. Interest Receipts	143.5	120.2	62.5	65.0	2,608.4	1,000.0	3,400.0	1,500.0
2. Dividends and Profits	-	-	-	-	1,015.8	500.0	2,500.0	1,000.0

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	NAGALAND				ODISHA			
	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	508.9	205.9	205.9	226.4	5,524.0	1,502.4	1,244.0	1,234.7
<i>of which:</i> State Lotteries	–	–	–	–	–	–	–	–
4. Social Services (i to ix)	170.0	89.5	89.5	98.4	1,285.2	1,133.6	1,217.2	1,272.0
i) Education, Sports, Art and Culture	87.4	3.5	3.5	3.8	259.8	150.0	153.7	156.7
ii) Medical and Public Health	0.9	2.2	2.2	2.4	195.5	150.0	180.0	220.0
iii) Family Welfare	–	–	–	–	3.3	1.3	2.1	3.3
iv) Housing	36.3	67.2	67.2	73.9	122.4	120.1	122.3	122.3
v) Urban Development	0.4	0.2	0.2	0.2	6.5	8.5	7.5	8.5
vi) Labour and Employment	0.2	0.6	0.6	0.6	85.9	68.7	76.8	78.3
vii) Social Security and Welfare	31.9	3.1	3.1	3.4	4.3	5.6	5.7	5.0
viii) Water Supply and Sanitation	12.9	12.4	12.4	13.7	539.8	554.3	600.0	607.5
ix) Others	–	0.4	0.4	0.4	67.7	75.1	69.1	70.4
5. Fiscal Services	–	–	–	–	–	–	–	–
6. Economic Services (i to xvii)	1,009.0	1,493.0	1,338.5	1,627.0	37,370.3	33,854.5	41,638.8	46,993.3
i) Crop Husbandry	1.6	1.7	1.7	1.8	84.7	73.2	81.0	88.9
ii) Animal Husbandry	5.7	7.0	7.0	7.7	9.9	8.9	10.0	10.4
iii) Fisheries	–	0.4	0.4	0.4	12.8	28.8	13.1	13.4
iv) Forestry and Wildlife	101.8	108.0	108.0	118.8	1,576.8	900.0	918.7	1,174.6
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	3.4	0.7	0.7	0.8	21.8	20.5	20.5	22.0
vii) Other Agricultural Programmes	0.3	0.6	0.6	0.6	8.9	11.1	9.1	9.3
viii) Major and Medium Irrigation Projects	–	–	–	–	1,337.0	1,377.3	1,700.0	2,750.0
ix) Minor Irrigation	–	0.3	0.3	0.3	91.1	150.0	80.0	100.0
x) Power	740.1	1,100.0	950.0	1,200.0	20.7	27.4	21.3	21.7
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	3.5	8.1	8.1	9.0	4.8	23.4	4.9	5.0
xiii) Industries@	7.2	6.5	6.5	7.2	33,293.7	30,500.7	38,047.0	42,000.7
xiv) Ports and Light Houses	–	–	–	–	3.8	9.0	4.1	4.4
xv) Road Transport	115.5	147.0	142.5	156.4	–	–	–	–
xvi) Tourism	1.6	3.5	3.5	3.8	2.2	2.0	2.0	2.0
xvii) Others*	28.2	109.4	109.4	120.3	902.2	722.1	727.2	790.9
D. Grants from the Centre (1 to 5)	39,000.7	43,413.0	45,828.5	51,623.6	68,062.5	88,494.7	98,118.9	95,514.6
1. State Plan Schemes	17,335.8	18,003.9	18,728.7	25,256.4	32,792.1	47,849.8	43,460.3	47,572.0
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	2,569.1	4,698.5	5,666.6	3,843.7	1,920.1	7,311.0	8,557.3	8,297.8
3. Centrally Sponsored Schemes	–	–	–	–	12,236.4	15,414.6	19,552.9	16,400.7
4. NEC/ Special Plan Scheme	485.7	533.8	706.1	635.2	–	–	–	–
5. Non-Plan Grants (a to c)	18,610.2	20,176.8	20,727.1	21,888.3	21,113.9	17,919.3	26,548.4	23,244.1
a) Statutory Grants	15,990.0	15,680.0	15,680.0	17,190.0	5,810.0	–	14,640.5	17,683.7
b) Grants for relief on account of Natural Calamities	22.4	47.0	47.0	59.3	8,538.6	3,133.7	3,083.7	3,237.9
c) Others	2,597.8	4,449.8	5,000.1	4,639.0	6,765.4	14,785.6	8,824.2	2,322.5

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	PUNJAB				RAJASTHAN			
	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	2,76,084.7	3,15,267.6	3,10,150.6	3,80,433.6	4,59,282.0	5,22,873.6	5,61,211.3	6,31,468.2
I. TAX REVENUE (A+B)	1,98,790.5	2,40,727.3	2,38,310.1	2,80,441.5	3,36,137.5	3,67,930.6	3,92,039.0	4,45,391.6
A. State's Own Tax Revenue (1 to 3)	1,68,281.8	2,04,077.0	2,03,100.0	2,38,420.0	2,07,581.3	2,13,494.5	2,42,268.6	2,68,323.1
1. Taxes on Income (i+ii)	–	–	–	–	0.2	–	–	–
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	–	–	–	–	0.2	–	–	–
2. Taxes on Property and Capital Transactions (i to iii)	23,376.9	29,190.0	29,190.0	33,950.0	24,539.2	23,960.6	29,960.6	32,960.6
i) Land Revenue	192.4	190.0	190.0	200.0	2,221.7	1,960.6	1,960.6	1,960.6
ii) Stamps and Registration Fees	23,184.6	29,000.0	29,000.0	33,750.0	19,410.5	19,000.0	25,000.0	28,000.0
iii) Urban Immovable Property Tax	–	–	–	–	2,907.1	3,000.0	3,000.0	3,000.0
3. Taxes on Commodities and Services (i to vii)	144,904.8	174,887.0	173,910.0	204,470.0	183,041.9	189,533.9	212,308.0	235,362.5
i) Sales Tax (a to f)	100,169.1	118,000.0	119,110.0	142,130.0	126,295.9	134,900.0	150,000.0	165,500.0
a) State Sales Tax/VAT	96,424.2	113,910.0	114,660.0	135,224.7	116,387.4	127,847.1	136,530.6	150,683.7
b) Central Sales Tax	3,744.9	4,090.0	4,450.0	6,905.3	7,283.5	4,019.2	10,435.6	11,479.2
c) Sales Tax on Motor Spirit and Lubricants	–	–	–	–	–	–	–	–
d) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
e) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
f) Other Receipts	–	–	–	–	2,625.0	3,033.7	3,033.7	3,337.1
ii) State Excise	23,730.8	32,500.0	32,500.0	38,000.0	28,614.1	26,230.0	29,500.0	32,500.0
iii) Taxes on Vehicles	6,539.1	8,000.0	8,000.0	8,640.0	16,122.5	16,500.0	17,250.0	19,000.0
iv) Taxes on Goods and Passengers	–	–	–	–	2,306.9	2,650.0	2,650.0	2,800.0
v) Taxes and Duties on Electricity	14,229.0	14,000.0	14,000.0	15,400.0	9,058.1	8,466.4	12,447.0	15,052.5
vi) Entertainment Tax	28.8	2,387.0	100.0	300.0	208.1	240.0	10.0	10.0
vii) Other Taxes and Duties	208.0	–	200.0	–	436.3	547.5	451.0	500.0
B. Share in Central Taxes (i to ix)	30,508.7	36,650.3	35,210.1	42,021.5	128,556.2	154,436.1	149,770.4	177,068.5
i) Corporation Tax	11,924.7	14,807.3	13,473.0	15,353.4	50,248.6	62,395.4	58,951.2	64,696.5
ii) Income Tax	6,301.5	7,283.0	7,276.1	8,306.7	26,553.5	30,689.3	29,944.8	35,002.9
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	–	–	–	–	–	–	–	–
v) Taxes on Wealth	24.5	27.9	48.2	54.9	103.0	117.5	227.7	231.6
vi) Customs	5,334.8	6,205.0	6,189.2	7,640.5	22,479.8	26,146.8	25,967.9	32,195.5
vii) Union Excise Duties	3,880.9	4,732.5	4,051.8	5,232.0	16,353.3	19,941.9	16,803.6	22,046.7
viii) Service Tax	3,042.3	3,594.6	4,171.7	5,434.0	12,818.1	15,145.3	17,875.2	22,895.4
ix) Other Taxes and Duties on Commodities and Services	–	–	–	–	-0.1	-0.1	–	-0.1
II. NON-TAX REVENUE (C+D)	77,294.2	74,540.3	71,840.5	99,992.1	123,144.5	154,943.0	169,172.3	186,076.6
C. State's Own Non-Tax Revenue (1 to 6)	53,301.7	31,262.5	37,515.3	52,746.5	62,941.2	64,381.3	86,582.5	89,511.3
1. Interest Receipts	1,693.7	1,766.2	1,745.3	1,821.7	12,767.0	12,292.2	16,357.5	14,287.9
2. Dividends and Profits	6.2	9.7	83.1	18.8	207.6	383.8	566.1	566.6

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	PUNJAB				RAJASTHAN			
	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	44,523.4	18,676.3	24,827.2	52,746.5	5,945.7	5,066.4	6,768.1	6,986.8
of which: State Lotteries	38,007.9	810.0	620.7	680.0	—	—	—	—
4. Social Services (i to ix)	2,578.6	2,876.7	2,977.8	3,350.6	5,254.9	4,471.5	5,898.5	5,969.8
i) Education, Sports, Art and Culture	301.5	452.6	553.7	669.1	591.5	433.2	487.5	538.0
ii) Medical and Public Health	718.8	724.6	722.6	798.1	454.6	481.7	694.0	618.8
iii) Family Welfare	1.9	1.5	3.5	3.6	2.3	3.0	3.1	3.1
iv) Housing	32.3	35.0	35.0	40.0	59.7	61.2	60.6	62.6
v) Urban Development	746.0	938.5	938.6	1,030.0	19.7	15.5	6.3	8.2
vi) Labour and Employment	96.7	110.0	110.0	149.8	916.4	489.5	2,081.3	2,051.9
vii) Social Security and Welfare	184.5	81.2	81.2	87.8	62.6	47.6	58.3	55.0
viii) Water Supply and Sanitation	493.0	500.0	500.0	560.0	3,097.4	2,889.5	2,458.3	2,581.2
ix) Others	4.0	33.2	33.2	12.2	50.7	50.3	49.1	51.0
5. Fiscal Services	—	—	—	—	—	—	—	—
6. Economic Services (i to xvii)	4,499.8	7,933.7	7,881.9	8,937.7	38,766.1	42,167.4	56,992.2	61,700.2
i) Crop Husbandry	298.3	350.0	350.0	440.0	34.7	41.3	35.5	36.7
ii) Animal Husbandry	36.1	85.0	39.7	43.8	16.1	14.9	16.5	17.7
iii) Fisheries	16.4	20.0	18.0	19.8	192.7	204.0	195.5	206.5
iv) Forestry and Wildlife	125.2	320.0	320.0	360.0	932.0	616.0	580.5	560.5
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	35.0	60.0	60.0	70.0	163.5	211.2	212.8	236.5
vii) Other Agricultural Programmes	459.6	420.0	505.6	556.1	56.5	68.0	68.0	68.1
viii) Major and Medium Irrigation Projects	296.0	2,994.2	3,000.0	3,500.0	860.4	692.1	893.0	1,222.1
ix) Minor Irrigation	2.8	5.8	3.2	3.5	178.7	315.5	318.3	218.3
x) Power	—	—	—	—	—	94.2	—	—
xi) Petroleum	—	—	—	—	16,302.9	18,900.0	31,400.0	33,500.0
xii) Village and Small Industries	11.3	20.1	13.4	14.7	26.6	9.2	30.0	1.8
xiii) Industries@	619.8	650.4	650.0	730.0	19,317.9	20,601.6	22,605.0	25,002.3
xiv) Ports and Light Houses	—	—	—	—	—	—	—	—
xv) Road Transport	1,503.9	1,330.0	1,824.3	2,005.8	—	—	—	—
xvi) Tourism	0.8	—	—	—	9.4	154.0	156.0	156.0
xvii) Others*	1,094.6	1,678.2	1,097.7	1,194.0	674.7	245.4	481.1	473.7
D. Grants from the Centre (1 to 5)	23,992.5	43,277.8	34,325.2	47,245.6	60,203.3	90,561.7	82,589.8	96,565.3
1. State Plan Schemes	9,546.5	19,485.5	19,186.4	21,491.2	24,880.2	30,633.5	29,414.5	33,085.3
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	644.0	2,539.2	—	4,088.2	1,655.9	—	—	—
3. Centrally Sponsored Schemes	6,593.9	14,689.4	13,293.8	17,736.2	16,505.9	26,011.1	24,998.9	27,252.3
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Non-Plan Grants (a to c)	7,208.1	6,563.7	1,845.0	3,930.0	17,161.4	33,917.1	28,176.4	36,227.7
a) Statutory Grants	0.1	—	1,380.0	1,480.0	12,843.5	24,364.2	18,852.7	27,374.8
b) Grants for relief on account of Natural Calamities	—	—	—	—	2,252.5	4,730.2	6,982.7	4,967.0
c) Others	7,208.0	6,563.7	465.0	2,450.0	2,065.4	4,822.7	2,340.9	3,885.9

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	SIKKIM				TAMIL NADU			
	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	30,473.0	41,860.0	43,846.4	47,929.1	701,876.3	856,851.3	855,528.4	1,005,899.1
I. TAX REVENUE (A+B)	8,045.2	8,998.0	8,635.0	10,764.9	586,961.5	728,981.0	726,472.6	864,930.2
A. State's Own Tax Revenue (1 to 3)	2,788.9	2,691.0	2,518.4	3,533.4	477,821.8	597,870.2	599,323.1	714,605.5
1. Taxes on Income (i+ii)	42.9	20.0	47.5	56.2	0.1	-5.7	-5.7	-
i) Agricultural Income Tax	-	-	-	-	0.1	-5.7	-5.7	-
ii) Taxes on Professions, Trades, Callings and Employment	42.9	20.0	47.5	56.2	-	-	-	-
2. Taxes on Property and Capital Transactions (i to iii)	130.3	70.8	70.8	129.5	47,740.8	65,759.7	65,491.3	85,574.8
i) Land Revenue	73.3	38.2	38.2	54.8	1,132.8	708.2	715.5	800.2
ii) Stamps and Registration Fees	57.0	32.6	32.6	74.7	46,505.9	64,925.4	64,675.5	84,669.4
iii) Urban Immovable Property Tax	-	-	-	-	102.1	126.1	100.2	105.2
3. Taxes on Commodities and Services (i to vii)	2,615.7	2,600.2	2,400.1	3,347.7	430,080.9	532,116.2	533,837.5	629,030.7
i) Sales Tax (a to f)	1,427.4	1,601.1	990.0	1,871.4	286,142.3	371,961.2	374,327.4	440,076.9
a) State Sales Tax/VAT	1,342.4	1,499.9	907.0	1,760.0	263,635.6	347,879.0	347,310.1	409,007.0
b) Central Sales Tax	85.0	101.2	83.0	111.4	22,506.7	24,082.2	27,017.3	31,069.9
c) Sales Tax on Motor Spirit and Lubricants	-	-	-	-	-	-	-	-
d) Surcharge on Sales Tax	-	-	-	-	-	-	-	-
e) Receipts of Turnover Tax	-	-	-	-	-	-	-	-
f) Other Receipts	-	-	-	-	-	-	-	-
ii) State Excise	706.4	674.4	938.1	950.0	81,159.4	101,912.0	98,910.1	114,739.7
iii) Taxes on Vehicles	106.6	100.0	150.0	150.0	26,600.5	32,352.5	32,103.9	41,411.1
iv) Taxes on Goods and Passengers	-	-	-	-	16,258.0	17,883.7	20,314.4	23,361.6
v) Taxes and Duties on Electricity	-	-	-	-	17,454.3	5,320.3	5,287.2	6,098.9
vi) Entertainment Tax	6.6	7.9	7.6	8.7	135.1	158.2	225.5	260.5
vii) Other Taxes and Duties	368.6	216.8	314.5	367.6	2,331.4	2,528.2	2,669.0	3,081.9
B. Share in Central Taxes (i to ix)	5,256.3	6,307.0	6,116.6	7,231.5	109,139.7	131,110.8	127,149.5	150,324.7
i) Corporation Tax	2,051.8	2,547.8	2,407.3	2,641.8	42,659.4	52,971.6	50,047.8	54,925.1
ii) Income Tax	1,090.7	1,253.3	1,222.8	1,429.4	22,543.0	26,054.2	25,422.1	29,716.3
iii) Estate Duty	-	-	-	-	-	-	-	-
iv) Other Taxes on Income and Expenditure	-	-	-	-	-	-	-	-
v) Taxes on Wealth	4.2	4.8	9.3	9.5	87.5	99.8	193.2	196.6
vi) Customs	917.9	1,067.7	1,060.4	1,314.7	19,084.6	22,197.7	22,045.7	27,332.9
vii) Union Excise Duties	667.8	814.3	686.1	900.3	13,883.4	16,930.0	14,265.7	18,716.9
viii) Service Tax	523.9	619.1	730.7	935.8	10,881.9	12,857.6	15,175.1	19,437.0
ix) Other Taxes and Duties on Commodities and Services	-	-	-	-	-0.1	-0.1	-0.1	-0.1
II. NON-TAX REVENUE (C+D)	22,427.8	32,862.0	35,211.4	37,164.2	114,914.7	127,870.2	129,055.8	140,968.9
C. State's Own Non-Tax Revenue (1 to 6)	11,377.5	12,815.4	11,971.9	10,255.0	46,514.5	50,149.7	55,425.7	60,326.0
1. Interest Receipts	281.4	139.2	290.8	211.5	16,627.7	14,974.3	17,924.7	17,346.1
2. Dividends and Profits	23.7	12.6	-	2.5	270.2	417.0	482.5	522.6

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	SIKKIM				TAMIL NADU			
	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	9,649.8	10,627.6	10,386.1	8,398.9	4,031.8	6,911.8	7,296.2	6,198.4
<i>of which:</i> State Lotteries	9,381.5	10,107.8	9,827.8	7,809.9	0.1	0.1	0.1	0.1
4. Social Services (i to ix)	83.3	68.3	81.4	87.0	13,728.0	16,632.7	16,253.7	21,938.2
i) Education, Sports, Art and Culture	17.3	14.0	14.2	14.0	5,188.3	7,870.0	5,957.8	9,113.4
ii) Medical and Public Health	7.2	5.6	11.5	12.7	1,323.2	1,347.5	1,979.9	2,326.5
iii) Family Welfare	—	—	—	—	323.0	483.9	954.4	1,020.7
iv) Housing	4.1	3.6	5.1	5.2	570.3	575.4	554.7	567.8
v) Urban Development	23.8	7.8	16.0	17.5	5,430.5	5,405.6	5,764.0	7,812.0
vi) Labour and Employment	2.2	1.0	1.0	1.2	411.2	424.2	412.7	425.0
vii) Social Security and Welfare	0.2	0.2	0.2	0.1	390.1	422.6	529.7	570.8
viii) Water Supply and Sanitation	26.1	34.9	31.1	34.0	3.1	2.1	2.2	2.3
ix) Others	2.4	1.3	2.4	2.2	88.3	101.6	98.3	99.8
5. Fiscal Services	—	—	—	—	0.5	0.5	—	—
6. Economic Services (i to xvii)	1,339.3	1,967.8	1,213.5	1,555.1	11,856.4	11,213.4	13,468.7	14,320.6
i) Crop Husbandry	5.1	4.2	4.2	4.7	1,163.0	990.3	1,193.0	1,272.6
ii) Animal Husbandry	3.8	3.8	3.8	4.4	75.4	93.3	97.2	97.5
iii) Fisheries	0.2	0.3	0.2	0.2	58.1	56.3	63.6	64.6
iv) Forestry and Wildlife	122.5	110.0	110.0	134.8	1,392.2	1,213.3	1,575.6	1,585.8
v) Plantations	29.0	28.0	21.0	32.0	—	—	—	—
vi) Co-operation	0.4	—	—	—	197.5	234.8	265.3	267.5
vii) Other Agricultural Programmes	—	—	—	—	288.8	286.9	348.5	355.3
viii) Major and Medium Irrigation Projects	—	—	—	—	263.2	1,050.8	1,071.4	1,075.2
ix) Minor Irrigation	2.9	3.1	3.1	4.2	19.7	26.5	14.8	16.7
x) Power	878.6	1,500.0	750.0	1,000.5	—	—	—	—
xi) Petroleum	—	—	—	—	—	0.1	—	—
xii) Village and Small Industries	0.7	2.5	2.5	2.5	275.7	106.1	111.9	111.8
xiii) Industries@	4.5	3.6	5.5	5.2	7,072.7	6,475.0	7,787.2	8,510.3
xiv) Ports and Light Houses	—	—	—	—	47.5	47.5	50.0	50.0
xv) Road Transport	247.6	237.5	270.0	290.5	—	—	—	—
xvi) Tourism	30.0	50.0	21.4	50.0	13.3	30.0	30.0	30.0
xvii) Others*	13.8	24.8	21.8	26.0	989.4	602.5	860.0	883.5
D. Grants from the Centre (1 to 5)	11,050.2	20,046.6	23,239.5	26,909.2	68,400.2	77,720.5	73,630.1	80,642.9
1. State Plan Schemes	7,995.9	14,955.4	15,335.2	21,334.4	21,419.5	31,246.9	27,185.0	30,463.8
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	53.0	62.1	62.1	115.0	1,583.4	1,905.7	2,215.5	1,811.3
3. Centrally Sponsored Schemes	1,463.7	2,856.1	3,370.4	3,102.1	17,271.8	17,311.9	18,988.2	18,294.9
4. NEC/ Special Plan Scheme	324.4	808.7	989.6	796.7	—	—	—	—
5. Non-Plan Grants (a to c)	1,213.2	1,364.2	3,482.2	1,560.9	28,125.5	27,256.1	25,241.4	30,072.9
a) Statutory Grants	—	—	—	—	9,454.0	21,631.8	17,881.7	29,202.7
b) Grants for relief on account of Natural Calamities	102.4	215.0	2,333.0	225.7	3,171.7	—	—	—
c) Others	1,110.8	1,149.2	1,149.2	1,335.2	15,499.9	5,624.2	7,359.7	870.2

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	TRIPURA				UTTARAKHAND			
	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	51,686.0	59,893.5	63,997.1	71,641.4	116,081.6	146,349.9	145,428.9	161,589.5
I. TAX REVENUE (A+B)	17,447.0	20,670.8	20,116.5	22,734.4	68,655.5	77,150.5	84,208.1	93,687.1
A. State's Own Tax Revenue (1 to 3)	6,223.4	7,834.8	7,816.5	8,934.4	44,054.8	47,597.4	55,816.4	59,802.6
1. Taxes on Income (i+ii)	292.3	315.0	315.2	320.2	96.9	120.0	140.0	150.0
i) Agricultural Income Tax	0.1	–	0.2	0.2	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	292.2	315.0	315.0	320.0	96.9	120.0	140.0	150.0
2. Taxes on Property and Capital Transactions (i to iii)	394.8	257.9	358.1	500.3	4,578.1	4,973.3	5,323.3	5,825.0
i) Land Revenue	152.5	58.2	158.2	200.0	183.1	134.8	84.8	85.5
ii) Stamps and Registration Fees	242.3	199.7	199.7	300.0	4,395.0	4,838.5	5,238.5	5,739.5
iii) Urban Immovable Property Tax	–	–	0.2	0.3	–	–	–	–
3. Taxes on Commodities and Services (i to vii)	5,536.3	7,261.9	7,143.2	8,114.0	39,379.8	42,504.1	50,353.1	53,827.6
i) Sales Tax (a to f)	4,449.3	5,980.0	6,000.0	6,700.0	29,404.8	31,876.0	36,426.0	40,881.0
a) State Sales Tax/VAT	4,449.3	5,980.0	6,000.0	6,700.0	26,166.7	21,100.0	23,100.0	25,100.0
b) Central Sales Tax	–	–	–	–	3,166.3	700.0	700.0	700.0
c) Sales Tax on Motor Spirit and Lubricants	–	–	–	–	–	10,000.0	12,550.0	15,000.0
d) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
e) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
f) Other Receipts	–	–	–	–	71.8	76.0	76.0	81.0
ii) State Excise	858.5	825.0	900.0	1,000.0	7,559.2	7,276.7	8,426.7	9,421.5
iii) Taxes on Vehicles	219.2	445.7	235.7	400.0	2,272.6	2,495.3	3,045.3	2,750.0
iv) Taxes on Goods and Passengers	–	–	–	–	–	–	–	–
v) Taxes and Duties on Electricity	0.3	0.3	0.3	0.3	21.6	750.0	2,290.0	600.0
vi) Entertainment Tax	–	–	–	–	121.5	100.0	160.0	170.0
vii) Other Taxes and Duties	9.1	10.9	7.2	13.7	–	6.0	5.0	5.0
B. Share in Central Taxes (i to ix)	11,223.6	12,836.0	12,300.0	13,800.0	24,600.7	29,553.1	28,391.7	33,884.5
i) Corporation Tax	4,387.0	3,099.2	2,970.6	3,331.1	9,615.3	11,939.7	10,863.8	12,380.0
ii) Income Tax	2,318.3	2,612.6	2,504.2	2,808.7	5,081.1	5,872.5	5,866.9	6,698.0
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	–	–	–	–	–	–	–	–
v) Taxes on Wealth	9.0	1,112.9	1,066.7	1,198.7	19.7	22.5	38.9	44.3
vi) Customs	1,962.6	2,075.0	1,985.6	2,227.9	4,301.6	5,003.3	4,990.5	6,160.8
vii) Union Excise Duties	1,427.7	2,320.6	2,224.3	2,495.2	3,129.3	3,816.0	3,267.1	4,218.7
viii) Service Tax	1,119.0	1,615.7	1,548.6	1,738.5	2,453.7	2,899.1	3,364.5	4,382.7
ix) Other Taxes and Duties on Commodities and Services	–	–	–	–	–	–	–	–
II. NON-TAX REVENUE (C+D)	34,239.0	39,222.7	43,880.7	48,906.9	47,426.2	69,199.4	61,220.8	67,902.4
C. State's Own Non-Tax Revenue (1 to 6)	1,317.9	1,371.0	1,621.0	1,783.0	6,780.6	16,471.1	10,439.5	12,081.7
1. Interest Receipts	232.4	262.5	262.5	300.0	537.6	520.1	426.1	350.0
2. Dividends and Profits	1.3	1.0	1.0	1.5	2.1	5.0	5.0	5.0

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	TRIPURA				UTTARAKHAND			
	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	507.5	708.6	698.8	731.7	1,642.7	8,858.4	4,858.4	5,640.6
<i>of which:</i> State Lotteries	–	–	–	–	–	–	–	–
4. Social Services (i to ix)	86.0	97.7	147.1	154.1	972.9	550.7	550.7	635.4
i) Education, Sports, Art and Culture	12.7	16.5	20.0	20.0	474.7	188.7	188.7	252.1
ii) Medical and Public Health	40.6	53.7	80.0	80.0	290.1	179.3	179.3	231.7
iii) Family Welfare	–	–	–	–	1.1	0.2	0.2	0.4
iv) Housing	13.5	10.0	19.4	21.5	16.1	20.0	20.0	22.0
v) Urban Development	–	–	–	–	30.2	15.0	15.0	15.0
vi) Labour and Employment	4.4	2.0	3.2	5.7	22.2	24.3	24.3	22.1
vii) Social Security and Welfare	0.4	0.5	0.6	0.7	19.8	50.0	50.0	40.1
viii) Water Supply and Sanitation	12.1	10.0	19.4	21.5	31.4	1.0	1.0	20.0
ix) Others	2.3	5.1	4.3	4.8	87.3	72.2	72.2	32.0
5. Fiscal Services	–	–	–	–	–	–	–	–
6. Economic Services (i to xvii)	490.7	301.3	511.5	595.7	3,625.3	6,536.9	4,599.3	5,450.7
i) Crop Husbandry	18.5	16.8	17.0	27.0	37.8	26.1	26.1	27.1
ii) Animal Husbandry	15.7	13.0	19.4	21.5	18.4	18.2	18.2	10.1
iii) Fisheries	5.5	15.0	24.6	28.6	1.8	1.7	1.7	1.6
iv) Forestry and Wildlife	76.4	69.1	12.0	12.0	2,296.9	2,868.3	2,868.3	2,967.1
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	0.5	1.3	1.9	2.1	17.0	10.2	10.2	22.1
vii) Other Agricultural Programmes	–	–	–	–	0.1	0.3	0.3	0.2
viii) Major and Medium Irrigation Projects	–	–	0.1	0.1	51.1	33.1	33.1	23.7
ix) Minor Irrigation	0.8	10.5	19.4	21.5	22.0	30.0	30.0	53.1
x) Power	0.1	–	0.1	0.1	135.4	2,350.0	412.4	840.0
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	0.4	1.0	1.3	1.0	4.4	5.7	5.7	6.2
xiii) Industries@	306.3	131.0	350.0	350.0	947.5	1,110.1	1,110.1	1,320.0
xiv) Ports and Light Houses	–	–	–	–	–	–	–	–
xv) Road Transport	0.1	–	0.2	0.2	1.9	3.1	3.1	3.0
xvi) Tourism	–	10.9	15.6	17.2	17.5	8.0	8.0	50.0
xvii) Others*	66.4	32.7	49.9	114.6	73.5	72.2	72.2	126.6
D. Grants from the Centre (1 to 5)	32,921.1	37,851.7	42,259.7	47,123.9	40,645.6	52,728.3	50,781.3	55,820.7
1. State Plan Schemes	17,454.8	22,469.4	25,205.8	29,086.2	22,525.6	39,393.9	37,834.0	40,701.5
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	292.9	–	–	–	207.1	228.3	228.3	424.0
3. Centrally Sponsored Schemes	2,798.1	3,000.0	4,416.5	4,124.8	3,560.9	6,052.7	5,828.7	7,191.2
4. NEC/ Special Plan Scheme	421.0	1,250.0	1,655.0	1,555.0	–	–	–	–
5. Non-Plan Grants (a to c)	11,954.3	11,132.3	10,982.4	12,357.9	14,352.0	7,053.4	6,890.3	7,504.0
a) Statutory Grants	11,220.7	9,340.0	9,340.0	10,300.0	7,942.0	5,759.9	5,596.8	6,186.3
b) Grants for relief on account of Natural Calamities	–	192.5	192.5	201.6	6,235.8	1,111.9	1,111.9	1,167.5
c) Others	733.6	1,599.8	1,449.9	1,856.3	174.1	181.6	181.6	150.2

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	UTTAR PRADESH				WEST BENGAL			
	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	1,111,837.6	1,314,287.0	1,376,220.9	1,588,479.6	472,641.9	658,479.0	591,438.9	767,433.8
I. TAX REVENUE (A+B)	845,739.0	986,093.6	1,027,859.8	1,215,854.0	370,836.9	468,568.6	435,218.5	531,980.7
A. State's Own Tax Revenue (1 to 3)	413,550.0	503,341.8	508,664.4	620,570.6	211,287.4	276,900.0	249,340.4	312,222.5
1. Taxes on Income (i+ii)	254.4	310.1	290.0	353.8	4,044.0	5,801.0	4,396.8	4,823.6
i) Agricultural Income Tax	–	–	–	–	158.5	138.5	161.7	164.9
ii) Taxes on Professions, Trades, Callings and Employment	254.4	310.1	290.0	353.8	3,885.4	5,662.5	4,235.1	4,658.6
2. Taxes on Property and Capital Transactions (i to iii)	71,088.2	72,398.6	78,753.7	96,079.5	35,188.9	46,974.1	39,961.5	47,460.3
i) Land Revenue	11,341.6	2,458.7	2,458.7	2,999.6	12,536.6	16,943.7	15,043.9	18,052.7
ii) Stamps and Registration Fees	59,746.6	69,939.9	76,295.0	93,079.9	22,652.1	30,029.2	24,917.4	29,407.4
iii) Urban Immovable Property Tax	–	–	–	–	0.2	1.2	0.2	0.2
3. Taxes on Commodities and Services (i to vii)	342,207.4	430,633.1	429,620.7	524,137.3	172,054.5	224,124.9	204,982.1	259,938.6
i) Sales Tax (a to f)	248,365.2	320,000.0	315,641.2	384,921.8	132,757.7	170,244.4	160,636.8	201,673.7
a) State Sales Tax/VAT	224,122.0	295,815.6	291,892.9	356,026.5	122,141.6	155,068.7	147,791.3	186,066.4
b) Central Sales Tax	19,678.0	23,037.7	22,732.1	27,726.8	10,591.9	15,019.8	12,816.2	15,571.7
c) Sales Tax on Motor Spirit and Lubricants	109.7	–	–	–	1.8	1.1	2.2	2.7
d) Surcharge on Sales Tax	–	–	–	–	19.4	139.0	23.5	28.5
e) Receipts of Turnover Tax	–	–	–	–	1.0	12.8	1.2	1.5
f) Other Receipts	4,455.5	1,146.7	1,016.1	1,168.5	2.0	2.9	2.4	2.9
ii) State Excise	67,234.9	81,240.8	82,526.9	100,682.8	17,833.4	24,188.3	22,291.8	27,864.7
iii) Taxes on Vehicles	18,168.9	23,299.5	25,359.8	30,939.0	9,360.1	13,589.7	9,360.1	15,951.3
iv) Taxes on Goods and Passengers	2,416.8	–	–	–	0.6	0.3	0.6	0.6
v) Taxes and Duties on Electricity	3,570.1	3,237.3	3,237.3	4,110.0	7,690.9	10,409.5	7,690.9	8,844.6
vi) Entertainment Tax	2,388.5	2,755.0	2,754.2	3,360.2	377.1	650.0	483.0	542.5
vii) Other Taxes and Duties	63.0	100.5	101.3	123.5	4,034.8	5,042.8	4,519.0	5,061.3
B. Share in Central Taxes (i to ix)	432,189.0	482,751.8	519,195.4	595,283.4	159,549.5	191,668.6	185,878.1	219,758.2
i) Corporation Tax	168,929.0	201,299.6	209,765.1	217,500.9	62,362.2	77,437.3	72,201.9	80,293.1
ii) Income Tax	89,269.3	89,509.6	103,173.2	117,675.1	32,954.8	38,087.6	38,051.3	43,441.2
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	–	0.1	–	–	–	–	–	–
v) Taxes on Wealth	346.4	439.7	395.1	778.5	127.9	145.9	252.1	287.4
vi) Customs	75,574.1	78,007.7	87,901.9	108,237.1	27,899.1	32,450.0	32,367.2	39,957.0
vii) Union Excise Duties	54,977.6	63,535.1	67,042.0	74,118.2	20,295.6	24,749.4	21,189.4	27,361.6
viii) Service Tax	43,094.5	49,960.4	50,918.3	76,973.9	15,910.0	18,798.5	21,816.3	28,418.0
ix) Other Taxes and Duties on Commodities and Services	-1.9	-0.4	-0.2	-0.3	-0.1	-0.1	-0.1	-0.1
II. NON-TAX REVENUE (C+D)	266,098.7	328,193.3	348,361.1	372,625.6	101,805.0	189,910.4	156,220.4	235,453.1
C. State's Own Non-Tax Revenue (1 to 6)	111,762.1	121,115.6	135,598.1	141,738.2	23,804.9	31,944.5	28,725.0	32,628.6
1. Interest Receipts	6,893.2	8,616.2	8,720.4	9,243.6	7,168.4	6,029.1	7,885.2	10,081.4
2. Dividends and Profits	268.1	525.1	525.1	556.6	10.7	88.0	88.0	96.8

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	UTTAR PRADESH				WEST BENGAL			
	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	58,073.4	48,850.1	45,227.5	39,733.7	2,614.9	6,029.1	2,883.4	3,229.5
<i>of which:</i> State Lotteries	–	–	–	–	323.9	520.6	356.3	399.0
4. Social Services (i to ix)	30,192.7	34,448.7	52,449.7	62,816.2	1,879.9	2,849.9	1,992.1	2,230.2
i) Education, Sports, Art and Culture	26,141.1	30,000.0	45,000.0	54,100.0	652.1	965.9	717.3	803.4
ii) Medical and Public Health	1,013.5	1,424.0	1,424.0	1,509.4	670.2	810.8	660.3	738.6
iii) Family Welfare	3.8	31.6	31.6	33.5	1.4	1.5	1.6	1.8
iv) Housing	119.7	405.5	405.5	429.9	115.2	192.0	126.7	141.9
v) Urban Development	90.4	1.5	1.5	1.6	169.1	450.3	186.1	208.4
vi) Labour and Employment	189.9	154.0	3,155.0	4,163.9	129.4	164.4	143.6	160.8
vii) Social Security and Welfare	495.6	500.0	500.0	530.0	74.9	136.9	82.4	92.3
viii) Water Supply and Sanitation	670.4	622.9	622.9	660.3	27.6	34.7	30.3	34.0
ix) Others	1,468.2	1,309.1	1,309.1	1,387.6	39.9	93.3	43.9	49.1
5. Fiscal Services	0.4	–	–	–	–	0.1	–	–
6. Economic Services (i to xvii)	16,334.3	28,675.5	28,675.5	29,388.1	12,130.9	16,948.3	15,876.3	16,990.6
i) Crop Husbandry	421.8	441.2	441.2	467.6	55.0	77.2	60.5	67.8
ii) Animal Husbandry	198.1	300.0	300.0	318.0	69.7	49.9	76.7	85.9
iii) Fisheries	37.4	50.0	50.0	53.0	46.7	165.2	51.4	57.5
iv) Forestry and Wildlife	2,803.4	3,339.0	3,339.0	3,539.3	754.9	848.6	830.4	930.0
v) Plantations	–	–	–	–	0.1	0.2	0.1	0.1
vi) Co-operation	93.8	106.1	106.1	112.5	43.1	65.6	47.5	53.1
vii) Other Agricultural Programmes	150.9	120.0	120.0	127.2	1.9	3.4	2.1	2.4
viii) Major and Medium Irrigation Projects	1,504.5	5,812.5	5,812.5	6,161.3	68.2	76.9	75.0	84.0
ix) Minor Irrigation	360.0	350.0	350.0	371.0	183.2	264.8	201.5	225.7
x) Power	917.9	1,800.0	1,800.0	900.0	0.1	0.1	0.1	0.1
xi) Petroleum	–	–	–	–	0.1	0.4	0.2	0.2
xii) Village and Small Industries	18.2	1.5	1.5	1.6	18.2	37.1	20.0	22.4
xiii) Industries@	6,593.2	9,061.0	9,061.0	9,604.7	139.8	130.5	153.8	172.2
xiv) Ports and Light Houses	–	–	–	–	1.6	2.4	1.8	2.0
xv) Road Transport	29.1	80.0	80.0	84.8	–	1.5	–	–
xvi) Tourism	183.5	250.0	250.0	265.0	6.8	9.9	7.5	8.4
xvii) Others*	3,022.6	6,964.2	6,964.2	7,382.1	10,741.5	15,214.6	14,347.9	15,278.8
D. Grants from the Centre (1 to 5)	154,336.6	207,077.7	212,763.0	230,887.4	78,000.1	157,965.9	127,495.4	202,824.5
1. State Plan Schemes	67,720.8	75,616.2	81,684.8	83,177.8	31,267.8	44,450.5	59,826.1	117,537.1
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	3,843.1	2.5	2.5	480.5	1,631.5	2,406.3	2,770.5	3,295.5
3. Centrally Sponsored Schemes	51,842.8	79,725.8	81,063.1	86,168.6	19,744.1	38,909.1	32,679.4	41,507.7
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	30,929.9	51,733.2	50,012.5	61,060.5	25,356.7	72,200.0	32,219.4	40,484.2
a) Statutory Grants	24,293.0	44,140.7	44,140.7	54,592.3	10,250.3	62,542.4	20,662.4	24,980.7
b) Grants for relief on account of Natural Calamities	5,542.7	3,085.0	3,085.0	3,186.7	–	–	–	–
c) Others	1,094.3	4,507.5	2,786.8	3,281.5	15,106.4	9,657.6	11,557.0	15,503.5

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	All STATES			
	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5
TOTAL REVENUE (I+II)	9,353,472.0	11,218,439.2	11,414,689.4	13,309,777.3
I. TAX REVENUE (A+B)	6,801,982.6	7,904,785.6	8,111,924.0	9,472,565.5
A. State's Own Tax Revenue (1 to 3)	4,607,089.0	5,395,849.7	5,514,666.3	6,450,685.2
1. Taxes on Income (I+ii)	41,761.4	46,495.7	45,008.8	50,684.1
i) Agricultural Income Tax	1,733.6	1,427.7	1,484.1	1,590.9
ii) Taxes on Professions, Trades, Callings and Employment	40,027.8	45,068.0	43,524.7	49,093.2
2. Taxes on Property and Capital Transactions (i to iii)	607,608.3	704,740.3	705,988.2	819,909.7
i) Land Revenue	75,089.7	76,326.7	73,119.5	82,279.6
ii) Stamps and Registration Fees	526,589.4	622,011.2	626,701.3	730,398.8
iii) Urban Immovable Property Tax	5,929.3	6,402.4	6,167.4	7,231.4
3. Taxes on Commodities and Services (i to vii)	3,957,719.2	4,644,613.6	4,763,669.3	5,580,091.4
i) Sales Tax (a to f)	2,788,384.2	3,340,251.1	3,419,853.8	4,034,018.0
a) State Sales Tax/VAT	2,539,512.5	2,962,302.6	3,013,432.8	3,565,803.7
b) Central Sales Tax	226,860.8	240,413.2	260,104.6	302,947.7
c) Sales Tax on Motor Spirit and Lubricants	7,090.6	130,174.2	138,156.6	155,287.6
d) Surcharge on Sales Tax	718.9	146.0	30.5	28.5
e) Receipts of Turnover Tax	741.1	768.8	921.3	1,151.5
f) Other Receipts	13,460.3	6,446.2	7,208.1	8,799.0
ii) State Excise	591,690.1	6,97,670.0	7,08,114.7	8,27,437.1
iii) Taxes on Vehicles	243,976.9	2,80,069.9	2,76,660.7	3,27,160.5
iv) Taxes on Goods and Passengers	113,253.7	1,16,631.3	1,26,656.7	1,47,250.3
v) Taxes and Duties on Electricity	173,423.4	1,60,685.7	1,70,211.0	1,84,213.7
vi) Entertainment Tax	12,937.0	15,314.3	14,146.1	16,151.5
vii) Other Taxes and Duties	34,053.9	33,991.3	48,026.2	43,860.2
B. Share in Central Taxes (i to ix)	2,194,893.7	25,08,936.0	25,97,257.7	30,21,880.2
i) Corporation Tax	844,538.7	1,006,114.4	1,013,592.7	1,139,973.6
ii) Income Tax	447,093.7	480,055.4	517,121.7	595,047.3
iii) Estate Duty	—	—	—	—
iv) Other Taxes on Income and Expenditure	0.1	-5.0	-3.9	-3.9
v) Taxes on Wealth	1,707.4	3,073.7	3,520.4	4,282.9
vi) Customs	378,893.3	406,631.7	436,321.0	520,994.3
vii) Union Excise Duties	305,459.3	358,573.4	354,335.4	417,799.4
viii) Service Tax	217,198.2	254,504.3	272,230.2	343,797.6
ix) Other Taxes and Duties on Commodities and Services	2.9	-12.0	140.1	-11.0
II. NON-TAX REVENUE (C+D)	2,551,489.3	3,313,653.5	3,302,765.2	3,837,211.7
C. State's Own Non-Tax Revenue (1 to 6)	916,522.0	1,026,200.5	1,063,876.6	1,198,972.6
1. Interest Receipts	156,254.4	164,319.7	202,208.3	193,826.1
2. Dividends and Profits	6,756.8	6,447.8	10,104.0	8,923.2

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	ALL STATES			
	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5
3. General Services	189,862.2	1,85,631.6	165,181.9	200,783.4
<i>of which:</i> State Lotteries	54,402.2	20,463.6	24,638.4	29,644.5
4. Social Services (i to ix)	117,974.3	139,624.6	154,871.5	194,486.0
i) Education, Sports, Art and Culture	60,026.3	66,136.7	84,271.7	108,478.6
ii) Medical and Public Health	11,597.2	14,019.8	14,588.7	16,021.6
iii) Family Welfare	536.6	1,013.6	1,488.7	1,582.5
iv) Housing	2,531.2	2,962.4	2,854.2	3,013.1
v) Urban Development	22,842.4	34,183.5	25,325.7	37,507.1
vi) Labour and Employment	5,942.5	5,167.3	10,127.7	11,230.3
vii) Social Security and Welfare	2,654.4	3,264.0	3,725.0	3,455.2
viii) Water Supply and Sanitation	7,269.0	7,714.7	7,173.7	7,753.9
ix) Others	4,574.6	5,162.6	5,316.2	5,443.7
5. Fiscal Services	3.2	1.6	1.1	1.2
6. Economic Services (i to xvii)	445,671.1	530,175.1	531,509.8	600,952.8
i) Crop Husbandry	5,635.5	4,833.6	5,557.4	5,807.7
ii) Animal Husbandry	998.4	1,339.9	1,459.5	1,610.4
iii) Fisheries	1,134.8	1,318.3	1,221.9	1,163.3
iv) Forestry and Wildlife	33,705.0	39,588.3	36,683.7	39,513.5
v) Plantations	29.2	28.3	21.2	32.2
vi) Co-operation	3,695.0	4,230.3	4,396.1	4,591.4
vii) Other Agricultural Programmes	1,141.5	1,085.5	1,249.0	1,298.6
viii) Major and Medium Irrigation Projects	26,793.9	37,346.0	40,742.9	41,648.6
ix) Minor Irrigation	6,379.1	11,454.1	12,356.4	17,072.7
x) Power	45,570.1	64,293.8	60,072.2	67,130.2
xi) Petroleum	32,563.0	36,314.2	50,259.9	59,330.3
xii) Village and Small Industries	1,647.5	1,159.8	1,214.2	1,081.7
xiii) Industries@	2,26,974.6	2,51,697.2	2,47,639.2	2,84,024.1
xiv) Ports and Light Houses	5,059.0	6,925.9	6,381.7	8,969.5
xv) Road Transport	9,675.5	12,994.8	11,489.2	14,236.9
xvi) Tourism	625.1	957.7	1,347.8	1,917.8
xvii) Others*	44,043.8	54,607.3	49,417.5	51,523.8
D. Grants from the Centre (1 to 5)	1,634,967.2	2,287,453.0	2,238,888.5	2,638,239.1
1. State Plan Schemes	776,355.3	1,139,685.5	1,120,799.9	1,329,006.6
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	0.2	-	-	-
2. Central Plan Schemes	35,866.1	59,434.7	64,270.4	1,16,201.2
3. Centrally Sponsored Schemes	328,291.2	479,842.0	495,891.0	552,294.2
4. NEC/ Special Plan Scheme	5,364.0	9,184.8	10,399.7	13,135.8
5. Non-Plan Grants (a to c)	489,090.6	5,99,306.0	5,47,527.5	627,601.4
a) Statutory Grants	276,624.3	306,600.7	278,647.1	363,202.2
b) Grants for relief on account of Natural Calamities	52,180.5	37,635.9	42,698.0	40,805.8
c) Others	160,285.8	255,069.5	226,182.4	223,593.5

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	250,241.0	228,601.5	227,143.4	288,034.4	32,000.4	36,819.6	30,532.0	45,994.6
I. TAX REVENUE (A+B)	164,777.5	202,460.0	201,280.0	261,500.0	14,969.8	22,290.0	17,604.9	22,947.2
A. State's Own Tax Revenue (1 to 3)	164,777.5	202,460.0	201,280.0	261,500.0	14,969.8	22,290.0	17,604.9	22,947.2
1. Taxes on Income (i+ii)	—	—	—	—	—	—	—	—
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	—	—	—	—	—	—	—	—
2. Taxes on Property and Capital Transactions (i to iii)	13,557.7	23,000.3	24,000.0	43,000.0	525.6	1,153.8	904.5	1,226.5
i) Land Revenue	0.2	0.3	0.3	0.3	6.2	14.2	10.0	13.6
ii) Stamps and Registration Fees	13,557.5	23,000.0	23,999.7	42,999.7	519.3	1,139.6	894.5	1,212.9
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	151,219.8	179,459.7	177,280.0	218,500.0	14,444.2	21,136.2	16,700.4	21,720.7
i) Sales Tax (a to f)	120,686.2	145,000.0	140,000.0	170,000.0	10,175.1	12,448.3	10,984.7	13,956.1
a) State Sales Tax/VAT	108,388.4	145,000.0	125,000.0	153,000.0	5,950.0	10,078.3	8,384.7	11,356.1
b) Central Sales Tax	12,291.8	—	14,990.0	16,990.0	4,225.1	2,370.0	2,600.0	2,600.0
c) Sales Tax on Motor Spirit and Lubricants	—	—	—	—	—	—	—	—
d) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
f) Other Receipts	6.1	—	10.0	10.0	—	—	—	—
ii) State Excise	20,270.9	23,000.0	24,000.0	30,000.0	3,785.5	7,780.0	5,077.0	6,885.0
iii) Taxes on Vehicles	7,075.5	7,999.7	9,500.0	13,700.0	482.7	898.6	636.5	876.7
iv) Taxes on Goods and Passengers	—	—	—	—	—	—	—	—
v) Taxes and Duties on Electricity	—	—	—	—	—	—	—	—
vi) Entertainment Tax	534.0	—	900.0	910.0	—	—	—	—
vii) Other Taxes and Duties	2,653.2	3,460.0	2,880.0	3,890.0	0.9	9.3	2.2	3.0
B. Share in Central Taxes (i to ix)	—	—	—	—	—	—	—	—
i) Corporation Tax	—	—	—	—	—	—	—	—
ii) Income Tax	—	—	—	—	—	—	—	—
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	—	—	—	—	—	—	—	—
v) Taxes on Wealth	—	—	—	—	—	—	—	—
vi) Customs	—	—	—	—	—	—	—	—
vii) Union Excise Duties	—	—	—	—	—	—	—	—
viii) Service Tax	—	—	—	—	—	—	—	—
ix) Other Taxes and Duties on Commodities and Services	—	—	—	—	—	—	—	—
II. NON-TAX REVENUE (C+D)	85,463.6	26,141.5	25,863.4	26,534.4	17,030.6	14,529.6	12,927.1	23,047.4
C. State's Own Non-Tax Revenue (1 to 6)	41,889.5	4,482.9	6,404.7	7,255.6	7,427.9	1,300.0	1,350.0	1,210.0
1. Interest Receipts	38,698.4	2,067.5	3,698.1	4,295.5	373.0	639.7	238.6	356.4
2. Dividends and Profits	465.9	415.0	450.0	480.0	48.4	79.4	28.3	42.3

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Concl'd.)

(₹ Million)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	1,018.4	945.5	1,095.4	1,188.5	170.8	287.6	220.0	328.6
<i>of which:</i> State Lotteries	—	—	—	—	—	—	—	—
4. Social Services (i to ix)	615.9	583.9	733.2	798.5	179.8	206.1	198.6	296.7
i) Education, Sports, Art and Culture	160.6	230.0	210.0	230.0	6.1	11.9	2.0	3.0
ii) Medical and Public Health	362.8	265.0	410.0	430.0	107.8	100.4	110.0	164.3
iii) Family Welfare	—	—	—	—	—	—	—	—
iv) Housing	37.4	38.0	50.0	65.0	5.4	6.2	1.5	2.2
v) Urban Development	—	0.1	0.1	0.1	2.5	0.6	0.3	0.4
vi) Labour and Employment	52.7	49.0	60.0	70.0	11.1	15.9	6.5	9.7
vii) Social Security and Welfare	2.3	1.6	2.5	2.7	4.2	10.3	7.7	11.6
viii) Water Supply and Sanitation	—	—	—	—	41.6	57.7	67.9	101.4
ix) Others	0.1	0.2	0.6	0.7	1.1	3.0	2.7	4.0
5. Fiscal Services	—	—	—	—	—	—	—	—
6. Economic Services (i to xvii)	1,090.8	471.0	428.0	493.2	6,655.8	87.2	664.5	186.0
i) Crop Husbandry	3.3	2.0	1.6	1.8	4.1	4.8	3.5	5.2
ii) Animal Husbandry	5.8	3.5	5.1	5.6	1.3	5.2	2.8	4.2
iii) Fisheries	0.8	0.8	0.5	0.6	2.0	3.8	1.1	1.6
iv) Forestry and Wildlife	1.0	0.5	1.5	1.8	0.3	1.0	0.3	0.4
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	1.9	1.5	1.5	2.0	2.6	2.4	2.7	4.0
vii) Other Agricultural Programmes	0.5	0.3	0.3	0.5	0.2	0.1	0.1	0.2
viii) Major and Medium Irrigation Projects	54.1	103.0	99.0	120.0	—	—	—	0.1
ix) Minor Irrigation	—	0.7	0.1	0.1	1.5	4.6	3.5	5.2
x) Power	115.3	170.0	150.0	170.0	6,627.1	—	540.0	—
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	789.6	49.0	45.0	45.7	1.4	5.2	2.4	3.6
xiii) Industries@	2.5	0.9	2.3	2.3	-36.1	14.5	14.5	21.7
xiv) Ports and Light Houses	—	—	—	—	28.6	8.0	65.3	97.5
xv) Road Transport	—	—	—	—	—	—	—	—
xvi) Tourism	6.5	4.3	6.0	6.5	6.2	10.1	4.4	6.6
xvii) Others*	109.5	134.5	115.1	136.3	16.5	27.5	23.9	35.7
D. Grants from the Centre (1 to 5)	43,574.0	21,658.6	19,458.7	19,278.8	9,602.7	13,229.6	11,577.1	21,837.4
1. State Plan Schemes	18,882.9	21,658.6	8,516.3	4,125.0	9,602.7	3,797.7	2,832.8	6,200.0
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	1,304.0	—	1,400.0	1,587.7	—	600.0	810.0	900.0
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Non-Plan Grants (a to c)	23,387.2	—	9,542.4	13,566.1	—	8,831.9	7,934.3	14,737.4
a) Statutory Grants	3,250.0	—	3,250.0	3,250.0	—	3,870.0	901.9	1,500.0
b) Grants for relief on account of Natural Calamities	—	—	—	—	—	—	1,250.0	8,000.0
c) Others	20,137.2	—	6,292.4	10,316.1	—	4,961.9	5,782.4	5,237.4

— : Nil/Negligible/Not available.

@ : Include Non-Ferrous Mining and Metallurgical Industries and Other Industries.

* : Include receipts from Dairy Development, Land Reforms, Other Rural Development Programmes, Hill Areas, Civil Aviation, Inland Water Transport, Foreign Trade and Export Promotion, Non-conventional Energy Sources, General Economic Services, Civil Supplies, Roads and Bridges, etc.

Also see notes to Appendices.

Note: 1. Break up of share in central taxes has been classified under Union Excise Duties to make the series consistent.

2. Data pertaining to Jammu and Kashmir for 2010-11 is taken from Finance Accounts of the State published by CAG.

Source : Budget Documents of the State Governments.

Appendix II : Revenue Expenditure of States and Union Territories with legislature
ANDHRA PRADESH

Item	2010-11 (Accounts)				2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
TOTAL EXPENDITURE (I+II+III)	197,011.7	588,330.9	785,342.6		260,185.0	711,511.3	971,696.3		250,205.5	713,940.1	964,145.7		301,074.8	822,349.1	1,123,423.9
I. DEVELOPMENTAL EXPENDITURE (A + B)	195,700.2	320,902.7	516,602.9		256,594.4	402,913.6	659,508.1		248,116.4	409,912.9	658,029.3		297,955.7	485,167.8	783,123.5
A. Social Services (1 to 12)	142,722.4	180,421.1	323,143.5		183,878.3	226,487.7	410,366.0		178,642.3	228,155.4	406,797.7		214,573.8	258,179.3	472,753.1
1. Education, Sports, Art and Culture	25,906.5	99,403.9	125,310.5		44,566.7	129,071.3	173,638.0		39,073.1	129,803.0	168,876.1		45,081.0	146,611.5	191,692.5
2. Medical and Public Health	10,720.4	23,771.5	34,492.0		11,844.1	30,068.0	41,912.2		11,844.1	31,050.6	42,894.8		12,144.3	35,680.3	47,824.6
3. Family Welfare	6,781.5	66.8	6,848.2		8,217.0	88.4	8,305.3		8,217.0	88.3	8,303.3		9,876.5	91.3	9,967.8
4. Water Supply and Sanitation	2,819.8	1,898.7	4,718.5		4,944.8	2,338.5	7,283.3		4,961.8	2,403.9	7,365.6		4,744.6	2,812.1	7,556.7
5. Housing	7,334.6	147.6	7,482.2		9,603.7	176.1	9,779.8		9,603.7	176.1	9,779.8		8,841.2	191.1	9,032.3
6. Urban Development	18,260.5	5,687.9	23,948.4		23,941.6	9,465.4	33,406.9		23,941.6	9,465.4	33,406.9		26,263.3	13,260.5	39,523.7
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	34,108.3	12,995.0	47,103.3		35,017.5	19,281.9	54,299.4		35,017.5	19,302.1	54,319.6		51,046.8	18,299.6	69,346.4
8. Labour and Labour Welfare	436.1	1,460.8	1,896.8		1,449.2	1,971.9	3,421.0		1,132.7	1,967.0	3,099.8		1,105.8	2,175.1	3,280.9
9. Social Security and Welfare	32,344.2	913.5	33,257.8		33,858.5	1,997.8	35,856.2		34,415.5	1,986.0	36,401.5		44,242.7	2,112.2	46,354.8
10. Nutrition	3,750.4	22,549.5	26,300.0		10,149.9	25,098.8	35,248.7		10,149.9	25,098.8	35,248.7		9,942.2	30,068.7	40,010.9
11. Relief on account of Natural Calamities	-	10,176.7	10,176.7		10.0	5,436.5	5,446.5		10.0	5,342.8	5,352.8		10.0	5,703.6	5,713.6
12. Others*	280.1	1,349.2	1,609.3		275.5	1,493.0	1,768.5		275.5	1,471.4	1,746.9		1,275.5	1,173.4	2,448.9
B. Economic Services (1 to 9)	52,977.8	140,481.6	193,459.4		72,716.1	176,425.9	249,142.1		69,474.1	181,757.5	251,231.6		83,381.8	226,988.5	310,370.4
1. Agriculture and Allied Activities (i to xii)	19,804.0	10,036.5	29,840.5		27,121.0	14,060.5	41,181.5		27,425.1	13,904.0	41,329.1		33,709.6	21,748.1	55,457.7
i) Crop Husbandry	14,245.3	2,282.0	16,527.3		18,334.6	3,135.2	21,469.9		18,323.2	3,134.9	21,458.0		27,082.7	3,447.5	30,530.2
ii) Soil and Water Conservation	43.0	242.3	285.2		309.6	338.2	647.8		335.4	338.2	673.6		283.2	372.9	656.1
iii) Animal Husbandry	345.1	3,556.2	3,901.4		1,254.7	5,055.6	6,310.3		1,424.1	5,133.1	6,557.2		2,053.7	6,092.9	8,146.7
iv) Dairy Development	-	-	-		-	-	-		-	-	-		-	-	-
v) Fisheries	114.0	339.1	453.1		442.2	458.6	900.9		442.2	326.4	768.7		1,468.6	504.7	1,973.4
vi) Forestry and Wild Life	373.4	2,357.6	2,731.0		710.9	3,439.1	4,150.0		831.3	3,375.3	4,206.6		1,215.5	3,871.1	5,086.6
vii) Plantations	-	-	-		-	-	-		-	-	-		-	-	-
viii) Food Storage and Warehousing	-	-	-		-	-	-		-	-	-		-	-	-
ix) Agricultural Research and Education	4,156.4	-	4,156.4		4,510.0	-	4,510.0		4,510.0	-	4,510.0		500.0	5,210.0	5,710.0
x) Agricultural Finance Institutions	-	-	-		-	-	-		-	-	-		-	-	-
xi) Co-operation	526.8	1,165.1	1,691.9		1,558.9	1,508.3	3,067.2		1,558.9	1,476.3	3,035.2		1,105.9	2,120.9	3,226.8
xii) Other Agricultural Programmes	-	94.3	94.3		-	125.5	125.5		-	119.8	119.8		-	128.0	128.0
2. Rural Development	13,236.2	23,157.2	36,393.4		14,268.5	26,725.3	40,993.8		14,268.5	26,713.7	40,982.2		19,174.3	36,793.2	55,967.5
3. Special Area Programmes	-	-	-		-	-	-		-	-	-		-	-	-
4. Irrigation and Flood Control	6,056.8	59,231.9	65,288.7		12,275.0	72,890.5	85,165.4		9,562.6	78,710.2	88,272.8		10,517.8	90,331.6	100,849.4
of which:															
i) Major and Medium Irrigation	3,250.1	57,675.5	60,925.6		6,811.7	71,188.0	77,999.7		4,075.7	77,076.9	81,152.6		5,226.4	88,619.2	93,845.6
ii) Minor Irrigation	2,697.9	465.1	3,163.0		5,221.8	536.9	5,758.7		5,245.4	586.8	5,832.3		4,903.3	625.6	5,528.9
iii) Flood Control and Drainage	-	1,091.3	1,091.3		-	1,165.6	1,165.6		-	1,046.5	1,046.5		-	1,086.8	1,086.8
5. Energy	152.8	37,410.5	37,563.3		141.5	44,164.0	44,305.5		137.8	44,072.1	44,209.8		148.1	56,074.4	56,222.5
of which: Power	115.6	37,370.5	37,486.1		115.9	44,102.2	44,218.1		112.2	44,004.1	44,116.3		117.5	56,043.4	56,160.9
6. Industry and Minerals (i to iii)	3,748.9	1,313.0	5,061.9		7,309.3	1,746.7	9,056.0		7,310.7	1,745.8	9,056.7		8,990.5	11,537.7	15,537.7
i) Village and Small Industries	2,988.7	880.2	3,868.9		4,917.6	1,193.7	6,111.3		4,919.1	1,193.7	6,112.8		6,094.8	1,325.6	7,420.4
ii) Industries@	708.8	432.8	1,141.6		2,261.7	553.0	2,814.8		2,261.7	552.1	2,813.8		2,765.7	1,221.6	3,987.3
iii) Others**	81.4	-	81.4		130.0	-	130.0		130.0	-	130.0		130.0	-	130.0

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
ANDHRA PRADESH

Item	2011-11 (Accounts)				2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)			
	PLAN		NON-PLAN		TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13		
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	3,854.4 2,824.4 1,030.0	6,406.9 6,186.7 220.1	10,261.2 9,011.1 1,250.1	4,130.0 2,000.0 2,130.0	14,145.8 13,878.9 266.9	18,275.8 15,878.9 2,396.9	4,130.0 2,000.0 2,130.0	13,922.7 13,666.7 256.0	18,052.7 15,666.7 2,386.0	3,130.0 3,000.0 130.0	16,512.3 14,217.0 2,295.2	3,130.0 3,000.0 130.0	16,512.3 14,217.0 2,295.2	
8. Science, Technology and Environment	138.3	20.9	159.3	156.3	31.0	187.2	156.3	33.5	189.7	255.0	34.5	255.0	289.5	
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	4,860.5 186.7 813.6 125.5	610.5 91.5 691.0 1,511.8	5,471.0 278.2 1,504.6 1,637.3	5,363.6 105.5 906.8 938.8	774.3 84.8 909.6 893.3	6,137.8 1,90.3 1,816.4 1,832.2	5,363.6 105.5 906.8 107.3	2,655.5 84.4 910.5 887.6	9,138.6 189.9 1,817.2 994.9	7,456.5 105.5 906.8 133.7	2,947.4 846.4 1,047.8 972.9	7,456.5 105.5 906.8 133.7	10,403.9 7,157.0 1,954.6 1,106.6	
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)														
A. Organs of State	1,311.5	265,772.3	267,083.9	3,590.5	304,902.2	308,492.7	2,089.1	300,331.6	302,420.8	3,119.2	334,147.5	3,119.2	337,266.6	
B. Fiscal Services (i + ii)	116.7	7,293.0	7,409.7	143.0	8,684.9	8,827.9	143.0	8,655.7	8,798.7	143.0	9,637.1	143.0	9,780.1	
i) Collection of Taxes and Duties	135.7	8,093.0	8,228.7	782.0	11,336.8	12,118.8	782.0	11,227.7	12,009.7	852.0	12,070.4	852.0	12,922.4	
ii) Other Fiscal Services	-	7,497.3	7,633.0	782.0	10,765.8	11,547.8	782.0	10,656.5	11,438.5	852.0	12,029.8	852.0	12,881.8	
C. Interest Payments and Servicing of Debt (1 + 2)	-	595.8	595.8	-	571.0	571.0	-	571.2	571.2	-	40.6	-	40.6	
1. Appropriation for Reduction or Avoidance of Debt	-	5,421.0	5,421.0	-	6,221.0	6,221.0	-	6,221.0	6,221.0	-	6,918.7	-	6,918.7	
2. Interest Payments (i to iv) i) Interest on Loans from the Centre ii) Interest on Internal Debt of which: (a) Interest on Market Loans (b) Interest on NSF iii) Interest on Small Savings, Provident Funds, etc. iv) Others	-	96,749.4 10,730.4 79,289.8	96,749.4 10,730.4 79,289.8	-	114,372.8 11,480.7 94,537.2	114,372.8 11,480.7 94,537.2	-	107,900.7 11,480.7 88,334.3	107,900.7 11,480.7 88,334.3	-	122,260.3 11,528.3 101,823.2	-	122,260.3 11,528.3 101,823.2	
D. Administrative Services (i to v)	1,059.1	52,119.9	53,179.0	2,665.5	67,358.3	70,023.8	1,164.1	59,704.5	60,866.6	2,124.2	68,459.3	2,124.2	70,583.4	
i) Secretariat - General Services	182.6	1,208.1	1,390.7	1,111.7	8,462.0	9,573.7	211.7	1,453.4	1,665.1	1,108.5	1,661.3	1,108.5	2,769.8	
ii) District Administration	-	7,321.6	7,321.6	-	12,177.5	12,177.5	-	12,177.3	12,177.3	-	13,210.4	-	13,210.4	
iii) Police	826.8	34,338.8	35,165.6	1,446.7	35,267.8	36,714.5	845.3	34,996.3	35,841.6	908.6	40,701.1	908.6	41,609.6	
iv) Public Works	-	2,697.8	2,697.8	-	3,824.4	3,824.4	-	3,663.8	3,663.8	-	4,328.4	-	4,328.4	
v) Others ++	49.8	6,553.5	6,603.3	107.1	7,626.6	7,733.7	107.1	7,413.8	7,520.9	107.1	8,558.2	107.1	8,665.3	
E. Pensions	-	96,094.2	96,094.2	-	96,927.2	96,927.2	-	106,619.9	106,619.9	-	114,799.6	-	114,799.6	
F. Miscellaneous General Services of which: Payment on account of State Lotteries	-	1.8	1.8	-	1.1	1.1	-	2.1	2.1	-	2.1	-	2.1	
III. Grants-in-Aid and Contributions of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	1,655.9	1,655.9	-	3,695.5	3,695.5	-	3,695.5	3,695.5	-	3,033.8	-	3,033.8	

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
ARUNACHAL PRADESH

(₹ Million)

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
TOTAL EXPENDITURE (I+II+III)	12,111.6	25,330.8	37,442.4	12,765.3	23,294.8	36,060.0	16,945.5	31,090.2	48,035.7	15,566.2	26,468.9	42,035.1
I. DEVELOPMENTAL EXPENDITURE (A + B)	11,853.7	12,936.4	24,790.0	12,602.3	12,578.7	25,181.0	16,151.7	18,031.8	34,183.5	15,284.1	14,238.2	29,522.2
A. Social Services (1 to 12)	3,632.6	6,310.2	9,942.8	2,938.8	6,439.4	9,378.2	5,090.7	8,962.4	14,053.1	4,196.8	7,263.3	11,460.1
1. Education, Sports, Art and Culture	1,066.8	3,821.0	4,887.8	981.0	3,916.0	4,896.9	1,631.6	4,356.7	5,988.3	932.5	4,426.0	5,358.5
2. Medical and Public Health	225.0	1,765.5	1,990.4	176.2	1,556.5	1,732.7	441.7	1,886.1	2,327.8	429.9	1,811.8	2,241.6
3. Family Welfare	81.5	-	81.5	75.3	-	75.3	115.4	-	115.4	107.5	-	107.5
4. Water Supply and Sanitation	988.2	215.1	1,183.3	891.8	109.9	1,001.6	1,153.2	656.8	1,810.0	973.4	98.8	1,072.1
5. Housing	143.8	54.7	198.5	88.4	10.6	99.0	169.3	166.0	335.3	170.0	10.6	180.6
6. Urban Development	8.1	89.1	97.2	8.2	111.9	120.1	76.2	136.6	212.8	97.7	134.9	232.6
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-	-	-	-	-	-	-	-	-	-	-	-
8. Labour and Welfare	13.4	62.7	76.1	14.7	62.0	76.7	16.9	67.6	84.5	22.5	65.3	87.9
9. Social Security and Welfare	572.5	131.8	704.3	516.7	122.1	638.8	924.3	148.8	1,073.1	929.0	137.5	1,066.5
10. Nutrition	153.5	0.9	154.4	160.0	1.0	161.0	525.0	1.0	526.0	500.8	1.0	501.8
11. Relief on account of Natural Calamities	365.1	14.7	379.8	4.1	405.3	409.4	3.0	1,377.7	1,380.7	4.0	424.6	428.6
12. Others*	34.8	154.7	189.5	22.4	144.2	166.6	34.1	165.2	199.3	29.5	152.8	182.3
B. Economic Services (1 to 9)	8,221.1	6,626.2	14,847.3	9,663.5	6,139.4	15,802.9	11,061.0	9,069.5	20,130.5	11,087.3	6,974.8	18,062.1
1. Agriculture and Allied Activities (i to xii)	1,607.8	2,464.5	4,072.2	2,576.1	2,299.7	4,875.8	2,228.0	3,051.0	5,279.0	3,451.8	2,435.0	5,886.7
i) Crop Husbandry	762.0	530.3	1,292.3	1,001.0	550.6	1,551.6	845.6	611.7	1,457.3	879.9	614.3	1,494.2
ii) Soil and Water Conservation	163.2	258.9	422.1	152.2	261.2	413.4	178.5	293.9	472.4	166.0	296.5	462.5
iii) Animal Husbandry	120.9	376.1	497.0	135.9	372.7	508.6	207.3	450.7	658.0	222.1	433.9	655.9
iv) Dairy Development	8.6	7.7	16.2	13.9	7.3	21.2	11.5	7.5	18.9	6.3	8.3	14.6
v) Fisheries	63.7	75.5	139.2	79.8	74.7	154.5	80.9	93.1	174.0	72.5	85.3	157.8
vi) Forestry and Wild Life	404.5	643.5	1,048.0	1,131.2	632.7	1,763.9	750.7	772.3	1,523.0	1,980.2	751.4	2,731.5
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	496.4	496.4	-	326.1	326.1	-	733.9	733.9	2.5	158.7	161.2
ix) Agricultural Research and Education	44.8	9.9	54.7	50.7	10.7	61.4	95.6	13.7	109.4	96.6	13.5	110.1
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	23.0	62.6	85.6	7.8	60.0	67.8	47.6	69.2	116.8	16.7	68.6	85.3
xii) Other Agricultural Programmes	17.1	3.5	20.6	17.4	3.8	21.2	10.4	5.0	15.4	9.0	4.6	13.6
2. Rural Development	433.4	481.6	915.0	323.4	761.2	1,084.6	541.1	832.7	1,373.8	572.7	1,012.7	1,585.3
3. Special Area Programmes	650.8	0.6	651.4	-	-	-	-	-	-	-	-	-
4. Irrigation and Flood Control	1,089.8	359.8	1,449.6	642.2	289.1	931.3	1,334.3	703.9	2,038.1	1,098.3	312.4	1,410.7
of which:	-	-	-	-	-	-	-	-	-	-	-	-
i) Major and Medium Irrigation	6.0	-	6.0	7.2	-	7.2	7.2	-	7.2	8.0	-	8.0
ii) Minor Irrigation	1,076.6	344.5	1,421.2	625.8	289.1	914.9	1,293.0	493.9	1,788.8	1,042.2	312.4	1,354.6
iii) Flood Control and Drainage	-	15.3	15.3	-	-	-	-	-	210.0	-	-	-
5. Energy	1,204.5	1,564.8	2,769.2	1,188.9	1,324.2	2,513.1	1,461.1	2,092.2	3,553.4	1,708.2	1,620.2	3,328.3
of which: Power	1,176.5	1,564.8	2,741.2	1,155.3	1,324.2	2,479.5	1,398.0	2,091.5	3,489.5	1,639.7	1,620.2	3,259.8
6. Industry and Minerals (i to iii)	135.9	273.8	409.7	158.4	260.5	418.9	183.6	318.6	502.1	204.0	288.1	492.0
i) Village and Small Industries	102.8	232.5	335.3	114.7	222.0	336.8	145.3	271.4	416.7	154.9	246.3	401.1
ii) Industries@	28.5	36.5	65.0	32.7	36.4	69.1	29.8	41.4	71.2	35.6	38.7	74.3
iii) Others**	4.6	4.8	9.4	11.0	2.1	13.1	8.5	5.8	14.3	13.5	3.1	16.6

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
ARUNACHAL PRADESH

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @@	1,863.2 1,827.0 36.2	1,192.0 530.5 661.5	3,055.1 2,357.5 697.6	915.6 882.9 32.7	896.9 187.0 709.9	1,812.5 1,070.0 742.6	2,052.3 1,873.0 179.3	1,698.7 900.0 798.7	3,751.0 2,773.0 978.0	1,418.6 1,364.7 53.9	988.4 206.9 781.6	2,407.1 1,571.5 835.5
8. Science, Technology and Environment	237.1	1.7	238.8	139.9	0.6	140.5	221.5	1.8	223.3	147.1	0.7	147.8
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	988.7 840.9 35.4 27.9 94.5	287.4 11.2 27.9 152.2 96.2	1,286.1 852.1 63.3 180.1 190.6	3,056.8 2,972.9 41.5 19.3 25.1	306.5 11.0 27.8 137.2 130.5	3,365.3 2,983.9 69.3 156.5 155.6	1,561.2 1,401.6 52.4 38.4 68.8	370.0 8.5 44.0 156.9 160.7	1,931.2 1,410.1 96.4 195.2 229.5	1,139.5 942.4 118.2 45.7 33.3	316.8 8.0 29.2 135.0 144.6	1,456.3 950.4 147.3 180.7 177.9
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	257.9	12,394.4	12,652.3	163.0	10,716.0	10,879.0	793.8	13,058.4	13,852.2	282.1	12,230.7	12,512.8
A. Organs of State	1.0	487.4	488.4	-	535.1	535.1	11.0	703.4	714.3	-	564.3	564.3
B. Fiscal Services (i + ii)	15.5	145.2	160.7	32.9	144.5	177.4	65.0	185.4	250.5	62.0	168.1	230.1
i) Collection of Taxes and Duties	13.6	139.6	153.1	30.5	138.8	169.3	62.6	179.4	242.0	59.0	163.1	222.2
ii) Other Fiscal Services	1.9	5.7	7.6	2.4	5.7	8.1	2.4	6.1	8.5	3.0	4.9	7.9
C. Interest Payments and Servicing of Debt (1 + 2)	-	4,169.2	4,169.2	-	2,878.1	2,878.1	-	3,293.6	3,293.6	-	3,536.1	3,536.1
1. Appropriation for Reduction or Avoidance of Debt	-	170.0	170.0	-	190.0	190.0	-	190.0	190.0	-	190.0	190.0
2. Interest Payments (i to iv)	-	3,999.2	3,999.2	-	2,688.1	2,688.1	-	3,103.6	3,103.6	-	3,346.1	3,346.1
i) Interest on Loans from the Centre	-	-	-	-	-	-	-	-	-	-	-	-
ii) Interest on Internal Debt of which:	-	-	-	-	-	-	-	-	-	-	-	-
(a) Interest on Market Loans	-	-	-	-	-	-	-	-	-	-	-	-
(b) Interest on NSSF	-	-	-	-	-	-	-	-	-	-	-	-
iii) Interest on Small Savings, Provident Funds, etc.	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others	-	3,999.2	3,999.2	-	2,688.1	2,688.1	-	3,103.6	3,103.6	-	3,346.1	3,346.1
D. Administrative Services (i to v)	241.4	5,360.5	5,601.9	130.1	5,049.4	5,179.5	717.9	6,470.4	7,186.2	220.1	5,452.9	5,673.0
i) Secretariat - General Services	8.3	568.0	576.3	10.1	428.7	438.9	29.8	643.6	673.5	16.4	468.5	484.8
ii) District Administration	2.3	1,088.6	1,090.9	-	1,030.5	1,030.5	54.3	1,290.5	1,344.9	16.0	1,200.3	1,216.3
iii) Police	59.3	2,498.0	2,557.2	-	2,386.1	2,386.1	11.8	2,970.3	2,982.1	2.3	2,484.9	2,487.3
iv) Public Works	144.1	825.4	969.5	90.5	850.5	941.0	537.3	1,113.7	1,651.0	170.0	961.9	1,131.9
v) Others ++	27.5	380.5	408.0	29.5	353.5	382.9	84.5	452.2	536.8	15.4	337.3	352.7
E. Pensions	-	2,222.4	2,222.4	-	2,100.0	2,100.0	-	2,400.0	2,400.0	-	2,500.0	2,500.0
F. Miscellaneous General Services of which:	-	9.6	9.6	-	8.9	8.9	-	5.5	5.5	-	9.4	9.4
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions of which:	-	-	-	-	-	-	-	-	-	-	-	-
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
ASSAM

(₹ Million)

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
TOTAL EXPENDITURE (I+II+III)	60,854.9	168,663.3	229,518.2	100,729.4	215,436.9	316,166.3	101,152.0	224,394.1	325,546.1	115,196.8	247,791.8	362,988.6
I. DEVELOPMENTAL EXPENDITURE (A + B)	58,128.1	74,066.3	132,194.4	87,168.0	96,146.3	183,314.3	87,590.7	101,455.1	189,045.8	101,647.2	118,721.3	220,368.5
A. Social Services (1 to 12)	39,643.8	50,495.6	90,139.5	55,139.9	67,583.3	122,723.2	55,139.9	70,290.4	125,430.3	63,761.4	86,240.3	150,001.8
1. Education, Sports, Art and Culture	12,802.9	44,251.7	57,054.7	19,148.1	51,139.4	70,287.5	19,148.1	52,743.8	71,891.9	23,843.2	67,202.1	91,045.3
2. Medical and Public Health	12,092.6	-	12,092.6	4,711.5	8,060.6	12,772.1	4,711.5	8,596.0	13,307.5	5,379.2	9,495.7	14,874.8
3. Family Welfare	1,350.0	-	1,350.0	1,908.3	230.0	2,138.2	1,908.3	240.0	2,148.2	2,311.9	242.3	2,554.2
4. Water Supply and Sanitation	340.4	2,377.5	2,717.9	201.7	2,448.8	2,650.5	201.7	2,749.8	2,951.5	226.5	3,066.0	3,292.5
5. Housing	10.9	95.6	106.5	57.8	160.3	218.1	57.8	204.2	262.0	61.8	77.3	139.1
6. Urban Development	2,301.9	377.6	2,679.5	8,671.1	187.4	8,858.5	8,671.1	187.4	8,858.5	9,059.1	186.8	9,245.9
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	2,628.7	392.5	3,021.2	5,664.1	383.3	6,047.4	5,664.1	395.0	6,059.1	7,099.4	452.0	7,551.5
8. Labour and Labour Welfare	325.9	566.6	892.4	1,064.7	617.4	1,682.1	1,064.7	630.4	1,695.1	1,012.2	740.8	1,753.0
9. Social Security and Welfare	5,646.5	613.9	6,260.4	9,262.6	975.6	10,238.2	9,262.6	1,135.7	10,398.3	9,837.0	1,191.3	11,028.3
10. Nutrition	1,913.5	19.1	1,932.6	4,450.0	20.2	4,470.2	4,450.0	21.0	4,471.0	4,895.0	22.5	4,917.5
11. Relief on account of Natural Calamities	-	1,412.9	1,412.9	-	2,889.6	2,889.6	-	2,889.6	2,889.6	-	3,048.1	3,048.1
12. Others*	230.6	388.3	618.9	-	470.8	470.8	-	497.5	497.5	36.0	515.6	551.6
B. Economic Services (1 to 9)	18,484.3	23,570.6	42,054.9	32,028.2	28,563.0	60,591.2	32,450.9	31,164.7	63,615.5	37,885.9	32,480.9	70,366.7
1. Agriculture and Allied Activities (i to xii)	5,695.3	8,438.5	14,133.8	10,039.4	8,807.5	18,846.9	10,039.4	9,524.1	19,563.5	11,833.3	10,435.3	22,288.6
i) Crop Husbandry	3,968.1	1,540.3	5,508.5	5,960.7	1,725.3	7,686.0	5,960.7	1,889.0	7,849.7	5,622.3	2,001.6	7,623.9
ii) Soil and Water Conservation	127.1	204.6	331.7	145.5	246.5	392.0	145.5	247.5	393.0	255.2	252.7	507.9
iii) Animal Husbandry	226.2	1,443.9	1,670.0	624.5	1,695.5	2,320.0	624.5	1,695.5	2,320.0	785.2	1,859.9	2,645.1
iv) Dairy Development	86.8	129.5	216.3	234.7	203.5	438.2	234.7	203.5	438.2	200.1	197.0	397.0
v) Fisheries	191.8	217.2	409.0	528.2	259.4	787.6	528.2	275.3	803.5	606.7	303.4	910.1
vi) Forestry and Wild Life	385.8	1,882.3	2,268.1	1,731.5	2,042.4	3,773.8	1,731.5	2,533.2	4,264.6	2,872.4	2,757.7	5,630.2
vii) Plantations	0.3	-	0.3	-	-	-	-	-	-	1.0	-	1.0
viii) Food Storage and Warehousing	13.9	1,374.6	1,388.5	38.3	1,232.0	1,270.3	38.3	1,235.0	1,273.3	77.1	1,494.3	1,571.4
ix) Agricultural Research and Education	630.3	1,150.8	1,781.1	684.6	849.9	1,534.5	684.6	878.2	1,562.8	692.2	972.6	1,664.8
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	48.4	460.6	509.0	76.3	506.6	582.9	76.3	514.5	590.8	706.0	549.1	1,255.1
xii) Other Agricultural Programmes	16.7	34.7	51.4	15.2	46.4	61.6	15.2	52.4	67.6	15.2	47.0	62.2
2. Rural Development	7,796.5	1,330.1	9,126.6	9,075.6	1,455.8	10,531.4	9,075.6	1,456.1	10,531.7	9,005.6	2,354.5	11,360.1
3. Special Area Programmes	938.1	299.8	1,237.9	-	-	-	-	-	-	-	-	-
4. Irrigation and Flood Control	10.0	4,414.9	4,424.9	-	7,176.4	7,176.4	-	7,181.3	7,181.3	-	7,447.4	7,447.4
of which:												
i) Major and Medium Irrigation	-	583.5	583.5	-	1,093.5	1,093.5	-	1,094.8	1,094.8	-	1,022.0	1,022.0
ii) Minor Irrigation	-	2,267.7	2,267.7	-	3,979.1	3,979.1	-	3,982.7	3,982.7	-	4,141.8	4,141.8
iii) Flood Control and Drainage	10.0	1,536.3	1,546.3	-	2,068.8	2,068.8	-	2,068.8	2,068.8	-	2,249.3	2,249.3
5. Energy	121.0	164.3	285.3	2.1	401.3	403.4	2.1	401.3	403.4	1.9	23.1	25.0
of which: Power	120.0	161.6	281.6	-	398.8	398.8	-	398.8	398.8	-	20.2	20.2
6. Industry and Minerals (i to iii)	2,049.5	1,231.6	3,281.0	1,485.2	2,509.9	3,995.0	1,907.7	2,152.7	4,060.3	1,907.5	2,059.4	3,966.9
i) Village and Small Industries	1,449.9	1,120.0	2,569.9	1,090.3	1,445.4	2,535.7	1,110.3	1,490.4	2,600.7	1,605.2	1,639.5	3,244.6
ii) Industries@	599.6	111.5	711.1	394.9	1,064.5	1,459.3	394.9	662.3	1,459.3	302.4	419.9	722.3
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
ASSAM

Item	2011-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @@	509.3 442.8 66.5	6,798.6 5,754.5 1,044.1	7,307.9 6,197.3 1,110.7	842.4 749.5 92.9	6,548.9 5,463.1 1,085.8	7,391.3 6,212.6 1,178.7	842.4 749.5 92.9	6,772.0 7,646.1 1,125.9	9,614.4 8,395.6 1,218.8	667.5 605.9 61.6	8,368.7 7,107.1 1,261.6	9,036.2 7,713.0 1,323.2
8. Science, Technology and Environment	135.5	15.8	151.3	159.8	10.9	170.7	159.8	10.9	170.7	161.5	11.9	173.4
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	1,229.0 1,059.8 141.7 1.6 26.0	877.1 491.8 64.3 3.6 317.4	2,106.2 1,551.6 206.0 5.2 343.4	2,941.6 2,568.3 207.5 2.0 163.9	1,608.2 834.7 67.5 5.5 700.4	4,549.8 3,403.0 275.0 7.5 864.3	2,941.8 2,568.3 207.5 2.0 164.0	1,619.1 834.9 67.5 5.5 711.2	4,561.0 3,403.2 275.0 7.5 875.2	4,707.4 4,146.0 348.4 1.8 211.2	1,729.4 862.4 76.5 6.6 783.9	6,436.8 5,008.4 424.9 8.4 995.1
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)												
A. Organs of State	326.7	77,038.1	77,364.9	6,853.8	95,746.2	102,600.0	6,853.8	99,204.1	106,057.9	6,530.2	96,770.5	103,300.7
B. Fiscal Services (i + ii)	30.0	3,157.8	3,187.8	-	2,373.1	2,373.1	-	3,446.9	3,446.9	-	3,474.8	3,474.8
i) Collection of Taxes and Duties	39.5	2,463.4	2,502.9	530.5	4,097.2	4,627.6	530.5	4,128.1	4,658.6	436.5	3,286.4	3,722.9
ii) Other Fiscal Services	-	2,469.5	2,508.9	530.5	4,080.7	4,611.2	530.5	4,111.7	4,642.1	436.5	3,267.5	3,704.0
C. Interest Payments and Servicing of Debt (1 + 2)	-	13.9	13.9	-	16.4	16.4	-	16.4	16.4	-	18.9	18.9
1. Appropriation for Reduction or Avoidance of Debt	-	1,200.0	1,200.0	-	1,330.0	1,330.0	-	1,330.0	1,330.0	-	1,340.0	1,340.0
2. Interest Payments (i to iv)	-	19,121.2	19,121.2	-	20,988.8	20,988.8	-	21,043.8	21,043.8	-	21,199.5	21,199.5
i) Interest on Loans from the Centre	-	1,443.8	1,443.8	-	1,361.8	1,361.8	-	1,422.9	1,422.9	-	1,282.8	1,282.8
ii) Interest on Internal Debt	-	14,200.8	14,200.8	-	15,404.2	15,404.2	-	14,990.7	14,990.7	-	15,166.5	15,166.5
of which:												
(a) Interest on Market Loans	-	9,005.5	9,005.5	-	9,253.3	9,253.3	-	9,029.9	9,029.9	-	8,112.7	8,112.7
(b) Interest on NSF	-	4,650.2	4,650.2	-	5,447.8	5,447.8	-	5,257.6	5,257.6	-	6,207.6	6,207.6
iii) Interest on Small Savings, Provident Funds, etc.	-	3,476.7	3,476.7	-	4,222.8	4,222.8	-	4,304.8	4,304.8	-	4,750.2	4,750.2
iv) Others	-	-	-	-	-	-	-	325.4	325.4	-	-	-
D. Administrative Services (i to v)	257.3	26,556.0	26,813.3	6,323.4	39,621.4	45,944.8	6,323.4	41,319.6	47,642.9	6,087.5	37,973.2	44,060.7
i) Secretariat - General Services	61.4	4,400.2	4,461.6	5,103.0	8,809.3	13,912.3	5,103.0	8,809.9	13,912.9	4,709.1	4,483.0	9,192.2
ii) District Administration	-	960.9	960.9	-	1,090.0	1,090.0	-	1,188.2	1,188.2	-	1,145.8	1,145.8
iii) Police	0.1	15,925.7	15,925.8	37.0	23,099.1	23,136.1	37.0	24,444.8	24,481.8	148.1	25,223.4	25,371.5
iv) Public Works	-	1,504.7	1,504.7	-	2,231.1	2,231.1	-	2,246.0	2,246.0	-	2,027.3	2,093.1
v) Others ++	195.8	3,764.5	3,960.3	1,183.4	4,391.9	5,575.3	1,183.3	4,630.7	5,814.0	1,164.5	5,093.6	6,258.1
E. Pensions	-	23,845.2	23,845.2	-	23,751.1	23,751.1	-	24,351.1	24,351.1	-	25,888.7	25,888.7
F. Miscellaneous General Services	-	674.6	674.6	-	3,584.6	3,584.6	-	3,584.6	3,584.6	6.2	3,607.9	3,614.1
of which: Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions	2,400.0	17,558.9	19,958.9	6,707.5	23,544.4	30,251.9	6,707.5	23,734.9	30,442.4	7,019.3	32,300.1	39,319.4
of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	2,400.0	17,558.9	19,958.9	6,707.5	23,544.4	30,251.9	6,707.5	23,734.9	30,442.4	7,019.3	32,300.1	39,319.4

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
BIHAR

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
TOTAL EXPENDITURE (I+II+III)	106,876.1	275,283.1	382,159.2	148,240.0	351,095.6	499,335.6	163,708.0	390,737.6	554,445.6	185,079.1	424,513.6	609,592.7
I. DEVELOPMENTAL EXPENDITURE (A + B)	105,096.5	124,160.4	229,256.9	146,348.3	167,895.0	314,243.3	161,441.3	201,733.8	363,175.1	182,823.4	204,801.6	387,625.0
A. Social Services (1 to 12)	75,672.0	75,222.2	150,894.2	100,404.2	108,217.3	208,621.5	112,581.1	118,912.8	231,493.8	126,249.6	130,077.1	256,326.7
1. Education, Sports, Art and Culture	33,683.2	47,322.5	81,005.7	39,745.7	71,392.6	111,138.3	41,381.7	76,967.5	118,349.2	60,989.8	89,888.2	150,878.0
2. Medical and Public Health	67.5	12,488.1	12,555.7	1,259.3	17,601.1	18,860.4	1,259.3	18,990.8	20,250.1	944.9	20,071.8	21,016.7
3. Family Welfare	-	2,466.3	2,466.3	-	3,994.8	3,994.8	0.8	3,994.0	3,994.8	0.9	4,331.2	4,332.1
4. Water Supply and Sanitation	1,113.9	2,987.6	4,101.5	587.7	3,315.6	3,903.3	1,516.7	4,718.6	6,235.3	840.7	3,244.1	4,084.8
5. Housing	7,740.5	81.7	7,822.2	8,079.6	102.5	8,182.1	8,079.6	123.4	8,203.0	9,247.4	127.5	9,374.9
6. Urban Development	3,532.4	1,519.2	5,051.6	8,622.3	3,638.0	12,260.3	9,022.3	3,646.7	12,669.0	9,098.4	4,239.9	13,338.3
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	4,588.6	793.3	5,381.9	4,673.6	1,610.8	6,284.4	9,411.4	1,216.2	10,627.7	9,978.4	1,273.7	11,252.1
8. Labour and Labour Welfare	154.3	634.7	789.0	243.8	763.4	1,007.2	254.6	806.6	1,061.2	214.9	867.2	1,082.0
9. Social Security and Welfare	17,597.3	615.6	18,212.8	21,686.1	1,168.7	22,854.8	25,099.2	1,176.5	26,275.8	25,752.7	1,077.2	26,829.9
10. Nutrition	5,324.6	-	5,324.6	10,276.1	-	10,276.1	11,318.8	-	11,318.8	8,569.8	-	8,569.8
11. Relief on account of Natural Calamities	11.7	5,477.1	5,488.7	398.8	3,670.5	4,069.3	398.8	6,252.4	6,651.2	486.1	3,896.1	4,382.1
12. Others*	1,857.9	836.2	2,694.1	4,831.3	959.4	5,790.7	4,837.8	1,020.1	5,857.8	125.7	1,060.2	1,185.9
B. Economic Services (1 to 9)	29,424.5	48,938.2	78,362.7	45,944.1	59,677.7	105,621.8	48,860.2	82,821.1	131,681.3	56,573.8	74,724.5	131,298.3
1. Agriculture and Allied Activities (i to xii)	12,370.6	7,806.6	20,177.2	14,258.8	6,253.1	20,511.9	18,352.3	6,932.4	25,284.5	19,522.2	6,732.4	26,254.5
i) Crop Husbandry	9,522.9	4,420.2	13,943.0	10,756.8	1,754.9	12,511.8	13,918.2	2,179.2	16,097.5	13,870.9	1,738.7	15,609.6
ii) Soil and Water Conservation	95.8	13.5	109.2	275.0	46.3	321.3	275.0	48.8	323.8	242.9	43.6	286.6
iii) Animal Husbandry	328.2	1,271.5	1,599.7	794.9	1,607.1	2,402.0	866.6	1,837.2	2,703.7	1,065.0	1,759.8	2,824.8
iv) Dairy Development	412.5	60.9	473.4	470.0	66.0	536.0	470.0	73.3	543.3	560.0	78.5	638.5
v) Fisheries	122.0	22.7	144.6	722.3	167.2	889.5	838.6	175.8	1,014.4	730.5	191.9	922.4
vi) Forestry and Wild Life	409.5	634.2	1,043.7	488.2	716.9	1,205.1	484.3	716.9	1,201.2	1,053.5	805.6	1,859.1
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	101.7	-	101.7	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	744.4	852.9	1,597.3	550.0	1,334.4	1,884.4	550.0	1,334.5	1,884.5	1,350.0	1,514.4	2,864.4
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	322.7	500.0	822.7	189.6	521.0	710.6	937.6	529.6	1,467.2	637.4	561.0	1,198.5
xii) Other Agricultural Programmes	311.0	30.9	341.9	12.0	39.4	51.4	12.0	36.9	48.9	12.0	38.8	50.8
2. Rural Development	13,403.6	6,490.8	19,894.4	20,278.4	17,744.0	38,022.4	19,240.7	20,050.6	39,291.3	18,391.9	22,766.6	41,158.4
3. Special Area Programmes	-	-	-	-	-	-	-	-	-	-	-	-
4. Irrigation and Flood Control	844.0	12,266.3	13,110.2	1,030.0	11,230.5	12,260.5	1,030.0	15,906.9	16,936.9	1,210.0	10,250.0	11,460.0
of which:												
i) Major and Medium Irrigation	0.3	4,449.2	4,449.5	-	4,606.9	4,606.9	-	7,704.3	7,704.3	-	4,554.1	4,554.1
ii) Minor Irrigation	15.6	5,737.0	5,752.6	110.0	4,064.0	4,174.0	110.0	5,637.9	5,747.9	290.0	3,227.0	3,517.0
iii) Flood Control and Drainage	25.4	2,080.1	2,105.6	20.0	2,559.6	2,579.6	20.0	2,584.6	2,584.6	20.0	2,488.9	2,488.9
5. Energy	15.9	12,142.4	12,158.3	105.3	10,800.0	10,905.3	105.3	24,156.4	24,261.7	162.9	21,654.9	21,817.7
of which: Power	15.9	12,109.6	12,125.5	-	10,800.0	10,800.0	-	24,128.3	24,128.3	-	21,600.0	21,600.0
6. Industry and Minerals (i to iii)	2,248.1	1,010.4	3,258.6	5,357.7	658.5	6,016.2	5,327.6	658.5	5,986.1	6,239.5	645.2	6,884.7
i) Village and Small Industries	176.3	179.7	356.0	280.5	321.0	601.5	299.8	318.0	617.8	507.6	281.1	788.8
ii) Industries@	2,071.8	830.7	2,902.5	5,077.2	337.5	5,414.7	5,027.8	340.5	5,368.3	5,731.9	364.1	6,096.0
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)

BIHAR

Item	2011-12 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @@	-	6,344.9 6,324.4 20.6	6,344.9 6,324.4 20.6	-	9,991.9 9,955.0 36.9	9,991.9 9,955.0 36.9	30.0 30.0 -	9,992.9 9,956.0 36.9	10,022.9 9,986.0 36.9	45.5 30.0 15.5	10,128.4 10,088.6 39.8	10,173.9 10,118.6 55.3
8. Science, Technology and Environment	542.3	2,876.8	3,419.1	4,913.9	2,999.7	7,913.6	4,774.4	5,123.6	9,895.0	11,001.9	2,547.1	13,549.0
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	20.0 29.3 72.6 420.4	456.3 31.1 1,308.4 1,080.9	476.4 60.4 1,381.0 276.2	131.1 60.0 3,198.4 1,524.4	582.9 40.2 1,044.0 1,332.7	713.9 100.2 4,242.4 2,857.1	106.1 64.7 2,199.7 2,403.8	849.4 52.4 1,994.2 2,227.5	955.5 117.2 4,193.9 4,631.4	4,390.9 110.0 3,399.6 3,101.4	870.8 47.4 1,142.1 486.7	5,261.8 157.4 4,541.7 3,586.0
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)												
A. Organs of State	1,779.6	151,090.2	152,869.7	1,891.7	183,159.4	185,051.1	2,266.7	188,962.6	191,229.3	2,255.7	219,670.8	221,926.5
B. Fiscal Services (i + ii)	391.4	7,405.2	7,796.6	463.0	8,868.2	9,331.2	488.4	9,663.4	10,151.9	387.3	9,080.6	9,467.9
i) Collection of Taxes and Duties	317.6	4,393.3	4,710.9	587.2	5,245.3	5,832.5	815.8	5,884.5	6,700.3	630.5	6,038.8	6,669.3
ii) Other Fiscal Services	-	4,362.5	4,680.1	587.2	5,203.2	5,790.4	815.8	5,842.4	6,658.2	630.5	5,997.3	6,627.9
C. Interest Payments and Servicing of Debt (1 + 2)	-	30.8	30.8	-	42.1	42.1	-	42.1	42.1	-	41.5	41.5
1. Appropriation for Reduction or Avoidance of Debt	-	1,600.0	1,600.0	-	2,435.0	2,435.0	-	2,435.0	2,435.0	-	2,980.0	2,980.0
2. Interest Payments (i to iv)	-	43,191.6	43,191.6	-	47,385.1	47,385.1	-	47,387.6	47,387.6	-	51,860.0	51,860.0
i) Interest on Loans from the Centre	-	5,238.4	5,238.4	-	4,780.7	4,780.7	-	4,937.4	4,937.4	-	4,797.3	4,797.3
ii) Interest on Internal Debt	-	31,196.2	31,196.2	-	35,121.8	35,121.8	-	34,947.6	34,947.6	-	39,172.3	39,172.3
of which:												
(a) Interest on Market Loans	-	12,570.2	12,570.2	-	14,950.5	14,950.5	-	14,773.8	14,773.8	-	17,714.9	17,714.9
(b) Interest on NSF	-	16,354.8	16,354.8	-	17,580.3	17,580.3	-	17,580.3	17,580.3	-	18,661.7	18,661.7
iii) Interest on Small Savings, Provident Funds, etc.	-	6,724.4	6,724.4	-	7,428.4	7,428.4	-	7,428.4	7,428.4	-	7,837.5	7,837.5
iv) Others	-	32.6	32.6	-	54.2	54.2	-	74.2	74.2	-	52.9	52.9
D. Administrative Services (i to v)	1,070.6	33,061.4	34,132.0	841.5	43,383.1	44,224.7	962.5	47,748.1	48,710.7	1,237.9	49,281.2	50,519.1
i) Secretariat - General Services	248.6	1,004.6	1,253.2	218.5	1,239.1	1,457.6	218.5	1,370.0	1,588.5	307.1	1,382.9	1,690.0
ii) District Administration	631.0	2,151.2	2,782.2	338.7	3,238.8	3,577.5	338.7	4,110.6	4,449.3	265.5	3,951.0	4,216.5
iii) Police	33.9	23,591.5	23,625.5	178.2	29,863.2	30,041.4	178.2	32,877.5	33,055.7	350.0	35,077.0	35,427.0
iv) Public Works	-	2,234.1	2,234.1	6.1	2,839.9	2,846.0	6.1	2,799.3	2,805.4	35.3	3,210.1	3,245.4
v) Others ++	157.0	4,080.0	4,237.0	100.0	6,202.2	6,302.2	221.0	6,590.7	6,811.7	280.0	5,660.2	5,940.2
E. Pensions	-	61,438.6	61,438.6	-	75,842.7	75,842.7	-	75,843.9	75,843.9	-	100,430.2	100,430.2
F. Miscellaneous General Services	-	-	-	-	-	-	-	-	-	-	-	-
of which:												
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions	-	32.5	32.5	-	41.2	41.2	-	41.2	41.2	-	41.2	41.2
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	32.5	32.5	-	41.2	41.2	-	41.2	41.2	-	41.2	41.2

(₹ Million)

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
CHHATTISGARH

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	80,683.6	112,863.9	193,547.5	80,683.6	132,802.2	213,485.8	118,050.1	137,626.8	255,676.9	127,882.5	156,311.3	284,193.8
TOTAL EXPENDITURE (I+II+III)	80,118.0	53,893.4	134,011.4	110,977.6	66,062.5	177,040.0	116,931.0	69,493.9	186,424.9	127,207.9	77,106.6	204,314.5
I. DEVELOPMENTAL EXPENDITURE (A + B)	55,026.3	28,070.8	83,097.2	80,609.3	37,990.9	118,600.2	85,897.2	39,307.2	125,204.4	91,458.1	42,139.2	133,597.2
A. Social Services (1 to 12)	28,343.8	12,473.1	40,816.9	41,241.8	15,510.6	56,752.4	44,141.0	15,306.1	59,447.0	47,970.0	16,901.5	64,871.5
1. Education, Sports, Art and Culture	3,201.0	3,236.9	6,437.9	5,516.5	4,224.2	9,740.8	5,750.6	4,296.1	10,046.7	6,804.9	4,622.4	11,427.3
2. Medical and Public Health	1,051.2	-	1,051.2	1,287.9	1.5	1,289.4	1,287.9	1.5	1,289.4	1,414.2	1.5	1,415.7
3. Family Welfare	2,126.9	1,255.7	3,382.6	2,756.8	1,204.7	3,961.5	2,987.5	1,346.0	4,333.5	2,824.6	1,434.7	4,259.3
4. Water Supply and Sanitation	440.0	271.3	711.4	416.2	612.2	1,028.4	991.0	612.2	1,603.2	995.7	629.0	1,624.8
5. Housing	2,492.8	276.4	2,769.2	5,868.5	782.4	6,650.9	4,908.0	966.1	5,874.1	8,123.6	1,129.8	9,253.4
6. Urban Development	1,485.2	8,176.0	9,661.3	3,124.5	10,177.6	13,302.0	3,535.8	10,394.3	13,870.1	3,523.2	11,524.6	15,047.8
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	200.1	409.8	609.9	657.1	573.8	1,230.9	630.1	575.2	1,205.3	667.4	669.9	1,337.3
8. Labour and Labour Welfare	12,999.7	2,139.2	15,138.8	15,515.6	2,562.0	18,077.6	17,465.6	2,626.1	20,091.7	14,843.3	2,719.3	17,562.6
9. Social Security and Welfare	2,643.6	-	2,643.6	4,178.0	-	4,178.0	4,153.4	-	4,153.4	4,224.4	-	4,224.4
10. Nutrition	-	-527.0	-527.0	-	1,935.9	1,935.9	-	2,732.5	2,732.5	-	2,004.1	2,004.1
11. Relief on account of Natural Calamities	42.0	359.5	401.5	46.5	406.1	452.6	46.5	511.1	557.6	67.0	502.3	569.3
12. Others*	25,091.6	25,822.6	50,914.2	30,368.3	28,071.6	58,439.9	31,033.8	30,186.8	61,220.5	35,749.8	34,967.5	70,717.3
B. Economic Services (1 to 9)	10,362.3	15,541.3	25,903.6	12,540.7	13,665.8	26,206.5	11,737.2	13,786.8	25,523.9	15,955.4	14,293.9	30,249.3
1. Agriculture and Allied Activities (i to xii)	5,001.3	1,569.4	6,570.7	5,605.4	2,997.9	8,003.3	4,994.0	1,944.5	6,938.5	7,539.6	2,413.5	9,953.1
i) Crop Husbandry	6.1	159.5	165.6	20.7	279.2	299.9	20.7	275.8	296.6	47.0	291.7	338.7
ii) Soil and Water Conservation	729.9	1,369.0	2,098.9	1,498.3	1,438.4	2,936.7	877.2	1,678.3	2,555.4	1,094.0	1,658.6	2,752.6
iii) Animal Husbandry	282.6	148.0	430.6	308.3	184.3	492.6	306.0	184.0	490.0	379.7	198.6	578.3
iv) Dairy Development	2,839.8	4,403.8	7,243.6	3,310.0	4,999.0	8,309.0	3,390.0	5,238.5	8,628.5	4,326.5	5,266.7	9,593.2
v) Fisheries	-	-	-	-	-	-	-	-	-	-	-	-
vi) Forestry and Wild Life	476.1	7,383.3	7,859.4	619.6	3,711.4	4,330.9	619.6	3,700.2	4,319.8	1,015.4	3,709.9	4,725.4
vii) Plantations	168.3	257.5	425.8	213.4	353.3	566.7	213.5	448.1	661.6	270.0	378.0	648.0
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	827.4	250.7	1,078.1	905.0	302.5	1,207.5	1,256.3	317.3	1,573.6	1,213.1	376.8	1,589.9
x) Agricultural Finance Institutions	30.7	-	30.7	60.0	-	60.0	60.0	-	60.0	70.0	-	70.0
xi) Co-operation	8,569.9	3,592.2	12,162.1	11,160.4	5,623.5	16,783.9	11,995.1	6,666.9	18,661.9	12,636.2	7,439.7	20,075.8
xii) Other Agricultural Programmes	1,416.6	1,466.2	2,882.8	545.9	1,724.6	2,270.5	564.3	1,884.4	2,448.7	593.0	2,002.8	2,595.7
2. Rural Development	1,007.9	1,298.8	2,306.7	-	1,563.5	1,563.5	-	1,704.7	1,704.7	-	1,805.4	1,805.4
3. Special Area Programmes	370.9	167.3	538.2	500.5	161.2	661.7	518.0	179.7	697.7	542.0	197.4	739.4
4. Irrigation and Flood Control	2,962.9	16.0	2,978.9	2,869.0	16.0	2,885.0	3,130.9	16.0	3,146.9	3,142.8	-	3,142.8
of which:	2,805.9	16.0	2,821.9	2,711.0	16.0	2,727.0	2,972.9	16.0	2,988.9	2,984.8	-	2,984.8
i) Major and Medium Irrigation	1,344.0	1,919.4	3,263.4	2,440.5	1,892.4	4,132.9	2,655.8	1,994.2	4,649.9	2,299.9	-	2,366.3
ii) Minor Irrigation	618.1	473.7	1,091.8	778.2	462.9	1,241.2	1,093.5	552.6	1,646.1	866.4	-	1,460.9
iii) Flood Control and Drainage	725.9	1,442.6	2,168.6	1,462.3	1,376.4	2,838.7	1,562.3	1,388.6	2,950.8	1,433.5	-	3,152.3
5. Energy	-	3.0	3.0	-	53.0	53.0	-	53.0	53.0	-	53.0	53.0
of which: Power	-	-	-	-	-	-	-	-	-	-	-	-
6. Industry and Minerals (i to iii)	-	-	-	-	-	-	-	-	-	-	-	-
i) Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
ii) Industries@	-	-	-	-	-	-	-	-	-	-	-	-
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
CHHATTISGARH

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Transport and Communications (i + ii)	73.1	2,978.7	3,051.8	395.3	4,818.0	5,213.3	410.5	5,541.7	5,952.3	358.0	8,478.5	8,836.5
i) Roads and Bridges	22.1	2,978.7	3,000.8	30.0	4,817.7	4,847.7	30.0	5,541.5	5,571.5	13.9	8,478.2	8,492.1
ii) Others @	51.0	-	51.0	365.3	0.3	365.6	380.5	0.3	380.8	344.1	0.3	344.4
8. Science, Technology and Environment	32.2	12.0	44.2	97.0	12.0	109.0	97.0	14.0	111.0	108.9	17.0	125.9
9. General Economic Services (i to iv)	330.6	296.9	627.5	519.5	319.3	838.8	443.0	282.9	725.9	655.7	369.4	1,025.1
i) Secretariat - Economic Services	1.6	69.9	71.5	8.7	96.0	104.7	8.7	98.9	107.6	12.1	109.3	121.4
ii) Tourism	323.5	-	323.5	323.5	-	323.5	323.5	-	323.5	415.9	-	415.9
iii) Civil Supplies	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others +	5.5	227.0	232.6	187.3	223.3	410.6	110.8	184.0	294.8	227.7	260.0	487.8
II. NON-DEVELOPMENTAL EXPENDITURE												
(General Services) (A to F)												
A. Organs of State	364.5	52,106.2	52,470.6	837.8	60,618.8	61,456.6	1,119.1	61,266.0	62,385.1	674.6	71,721.6	72,396.2
B. Fiscal Services (i + ii)	15.4	1,642.6	1,658.0	35.8	2,437.4	2,473.2	42.0	2,770.5	2,812.5	51.3	2,627.7	2,678.9
i) Collection of Taxes and Duties	42.9	3,430.9	3,473.8	579.9	5,715.7	6,295.6	580.2	5,743.5	6,323.7	236.4	5,845.3	6,081.7
ii) Other Fiscal Services	-	3,424.5	3,467.4	579.9	5,707.7	6,287.6	580.2	5,735.5	6,315.7	236.4	5,836.9	6,073.3
C. Interest Payments and Servicing of Debt (1 + 2)	-	6.4	6.4	-	8.0	8.0	-	8.0	8.0	-	8.4	8.4
1. Appropriation for Reduction or Avoidance of Debt	-	1,000.0	1,000.0	-	1,000.0	1,000.0	-	1,000.0	1,000.0	-	2,000.0	2,000.0
2. Interest Payments (i to iv)	-	11,983.8	11,983.8	-	13,033.4	13,033.4	-	12,543.4	12,543.4	-	13,425.4	13,425.4
i) Interest on Loans from the Centre	-	1,848.4	1,848.4	-	1,957.5	1,957.5	-	1,957.5	1,957.5	-	1,922.3	1,922.3
ii) Interest on Internal Debt	-	7,085.9	7,085.9	-	8,243.5	8,243.5	-	7,563.5	7,563.5	-	8,192.8	8,192.8
of which:												
(a) Interest on Market Loans	-	2,006.8	2,006.8	-	2,283.3	2,283.3	-	1,793.3	1,793.3	-	1,965.7	1,965.7
(b) Interest on NSF	-	4,759.4	4,759.4	-	5,200.0	5,200.0	-	5,200.0	5,200.0	-	5,400.0	5,400.0
iii) Interest on Small Savings, Provident Funds, etc.	-	1,686.9	1,686.9	-	2,035.5	2,035.5	-	2,035.5	2,035.5	-	2,540.0	2,540.0
iv) Others	-	1,362.5	1,362.5	-	796.9	796.9	-	796.9	796.9	-	770.3	770.3
D. Administrative Services (i to v)	306.1	15,944.7	16,250.8	222.1	22,211.8	22,434.0	496.9	20,171.7	20,668.5	386.9	25,970.8	26,357.7
i) Secretariat - General Services	5.3	461.2	466.5	6.1	585.5	591.6	6.9	1,101.9	1,108.8	6.8	756.0	762.8
ii) District Administration	-	1,150.6	1,150.6	45.0	1,357.0	1,402.0	90.0	1,486.8	1,576.8	90.0	1,635.9	1,725.9
iii) Police	80.1	11,245.8	11,325.9	142.5	13,547.6	13,690.2	360.9	14,716.1	15,077.0	260.3	16,411.2	16,671.5
iv) Public Works	215.4	1,724.4	1,939.8	-	825.3	825.3	-	892.7	892.7	-	867.4	867.4
v) Others ++	5.3	1,362.8	1,368.1	28.5	5,896.4	5,924.9	39.1	1,974.2	2,013.3	29.8	6,300.3	6,330.1
E. Pensions	-	18,103.3	18,103.3	-	16,219.0	16,219.0	-	19,035.5	19,035.5	-	21,850.0	21,850.0
F. Miscellaneous General Services	-	1.0	1.0	-	1.4	1.4	-	1.4	1.4	-	2.4	2.4
of which:												
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions	211.2	6,864.3	7,075.5	-	6,120.9	6,120.9	-	6,866.8	6,866.8	-	7,483.1	7,483.1
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	211.2	6,864.3	7,075.5	-	6,120.9	6,120.9	-	6,866.8	6,866.8	-	7,483.1	7,483.1

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
GOA

Item	2010-11 (Accounts)				2011-12 (Budget Estimates)				2011-12 (Revised Estimates)				2012-13 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL	13
TOTAL EXPENDITURE (I+II+III)	9,330.3	38,507.6	47,837.9	4	16,211.0	44,201.0	60,412.0	7	14,901.8	46,834.4	61,736.1	10	22,175.2	48,991.2	71,166.4	
I. DEVELOPMENTAL EXPENDITURE (A + B)	9,152.8	23,809.5	32,962.3	3	15,736.7	26,964.9	42,701.6	4	14,639.1	29,276.4	43,915.6	9	21,900.6	30,304.0	52,204.6	
A. Social Services (1 to 12)	5,997.8	11,745.3	17,743.1	3	9,992.8	12,998.1	22,990.9	3	9,427.4	13,499.8	22,927.2	3	16,338.2	14,142.7	30,480.8	
1. Education, Sports, Art and Culture	1,825.1	6,930.9	8,756.1	3	3,530.5	7,634.1	11,164.6	3	3,640.5	7,710.1	11,350.6	3	4,358.5	8,405.4	12,763.8	
2. Medical and Public Health	931.9	2,309.7	3,241.7	1	1,174.3	2,585.7	3,760.0	1	1,512.7	2,585.6	4,093.3	1	1,357.0	2,698.5	4,056.6	
3. Family Welfare	74.0	-	74.0	0	90.0	-	90.0	0	90.0	-	90.0	0	110.0	-	110.0	
4. Water Supply and Sanitation	355.2	1,667.0	2,022.2	1	416.5	1,759.4	2,175.9	1	416.6	2,140.0	2,556.6	1	413.5	1,843.5	2,257.0	
5. Housing	-	79.7	79.7	0	-	152.0	152.0	0	-	152.0	152.0	0	-	123.6	123.6	
6. Urban Development	717.8	129.2	847.0	1	1,237.9	135.7	1,373.6	1	737.9	135.7	873.6	1	3,033.7	209.4	3,243.1	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	219.9	4.6	224.5	1	338.5	6.6	345.1	1	338.5	6.6	345.1	1	675.8	6.6	682.4	
8. Labour and Labour Welfare	124.7	176.4	301.2	1	798.3	211.1	1,009.5	1	216.7	211.1	427.9	1	511.3	230.9	742.2	
9. Social Security and Welfare	1,464.2	344.2	1,808.4	2	2,198.9	418.2	2,617.1	2	2,216.6	422.3	2,638.9	2	5,576.7	494.0	6,070.7	
10. Nutrition	108.2	29.4	137.6	1	83.3	17.0	100.3	1	83.3	17.0	100.3	1	84.0	30.0	114.0	
11. Relief on account of Natural Calamities	-	30.3	30.3	0	-	26.6	26.6	0	-	26.6	26.6	0	-	43.7	43.7	
12. Others*	176.8	43.8	220.6	1	124.5	51.8	176.3	1	174.5	51.8	226.3	1	217.7	57.1	274.7	
B. Economic Services (1 to 9)	3,155.0	12,064.2	15,219.2	1	5,743.9	13,966.7	19,710.6	1	5,211.7	15,776.6	20,983.3	1	5,562.5	16,161.3	21,723.8	
1. Agriculture and Allied Activities (i to xii)	796.5	635.6	1,432.1	1	1,467.1	680.9	2,147.9	1	1,704.8	788.6	2,493.3	1	1,878.4	750.6	2,629.0	
i) Crop Husbandry	333.0	129.5	462.5	1	656.4	151.6	808.0	1	706.4	151.6	858.0	1	794.9	166.9	961.9	
ii) Soil and Water Conservation	9.4	8.6	18.0	0	10.2	11.7	21.9	0	10.2	11.7	21.9	0	11.9	12.1	24.0	
iii) Animal Husbandry	49.5	120.7	170.3	1	161.7	136.9	298.6	1	161.7	159.4	321.1	1	145.6	147.4	293.0	
iv) Dairy Development	71.2	1.7	72.9	1	145.3	2.1	147.4	1	145.3	2.1	147.4	1	388.5	2.5	391.1	
v) Fisheries	158.5	44.2	202.7	1	244.4	53.7	298.2	1	271.1	53.7	324.9	1	247.0	59.3	306.3	
vi) Forestry and Wild Life	135.8	146.8	282.6	1	169.0	131.1	300.1	1	272.8	166.3	439.1	1	211.9	143.2	355.1	
vii) Plantations	-	-	-	0	-	-	-	0	-	-	-	0	-	-	-	
viii) Food Storage and Warehousing	0.2	117.2	117.4	0	20.3	106.2	126.5	0	60.3	156.2	216.5	0	0.5	122.7	123.2	
ix) Agricultural Research and Education	6.7	10.4	17.2	0	8.6	12.6	21.2	0	8.6	12.6	21.2	0	9.5	14.4	24.0	
x) Agricultural Finance Institutions	-	-	-	0	-	-	-	0	-	-	-	0	-	-	-	
xi) Co-operation	32.2	48.3	80.4	0	51.2	63.3	114.5	0	68.4	63.3	131.7	0	68.4	69.1	137.5	
xii) Other Agricultural Programmes	-	8.0	8.0	0	-	11.5	11.5	0	-	11.5	11.5	0	-	12.8	12.8	
2. Rural Development	546.2	300.1	846.2	1	621.1	397.3	1,018.4	1	631.1	427.3	1,058.4	1	721.2	533.3	1,254.5	
3. Special Area Programmes	86.3	507.5	593.8	1	276.4	527.5	803.9	1	297.1	558.4	855.5	1	345.1	627.4	972.5	
4. Irrigation and Flood Control	257.6	184.0	441.6	1	69.2	212.9	282.0	1	69.2	213.8	283.0	1	87.1	245.4	332.5	
of which:																
i) Major and Medium Irrigation	59.3	257.1	316.6	1	77.1	264.7	341.8	1	77.8	284.7	362.5	1	83.0	297.0	380.0	
ii) Minor Irrigation	59.4	59.6	119.0	1	67.0	40.0	107.0	1	87.0	50.0	137.0	1	110.0	76.0	186.0	
iii) Flood Control and Drainage	262.3	8,566.8	8,829.1	1	299.5	9,750.0	10,049.5	1	319.5	11,250.0	11,569.5	1	348.9	11,259.8	11,608.7	
5. Energy	257.4	8,566.8	8,824.1	1	284.5	9,750.0	10,034.5	1	304.5	11,250.0	11,554.5	1	337.1	11,259.8	11,596.9	
of which: Power	724.4	67.6	792.0	1	1,940.8	138.6	2,079.4	1	1,071.2	138.8	1,210.0	1	1,099.1	139.2	1,238.2	
6. Industry and Minerals (i to iii)	253.7	49.3	303.0	1	308.1	76.6	384.7	1	433.6	76.8	510.4	1	423.2	67.7	490.9	
i) Village and Small Industries	459.0	18.3	477.3	1	1,582.7	62.0	1,644.6	1	587.7	62.0	649.6	1	625.9	71.5	697.3	
ii) Industries@	11.7	-	11.7	0	50.0	-	50.0	0	50.0	-	50.0	0	50.0	-	50.0	
iii) Others**	-	-	-	0	-	-	-	0	-	-	-	0	-	-	-	

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
GOA

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @@	142.8	1,720.8	1,863.6	471.3	2,124.1	2,595.3	477.3	2,264.1	2,741.3	459.7	2,531.9	2,991.6
8. Science, Technology and Environment	39.1	1,261.7	1,300.8	1.0	1,497.1	1,498.1	1.0	1,637.1	1,638.1	1.0	1,784.6	1,785.6
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	299.8	459.1	601.9	470.3	627.0	1,097.2	476.3	627.0	1,103.2	458.7	747.4	1,206.0
	1.5	265.8	267.3	52.2	—	52.2	52.2	—	52.2	65.8	—	65.8
	140.8	265.8	406.6	525.0	348.5	873.4	568.0	349.5	917.5	562.9	319.1	882.0
	262.1	41.7	303.8	2.0	145.9	147.9	2.0	146.9	148.9	2.0	111.2	113.2
	0.6	29.5	30.1	392.0	88.3	480.3	432.0	88.3	520.3	406.5	91.1	497.6
	35.6	53.7	89.3	0.6	41.3	41.9	0.6	41.3	41.9	0.7	39.9	40.6
				130.4	73.0	203.4	133.4	73.0	206.4	153.7	77.0	230.7
II. NON-DEVELOPMENTAL EXPENDITURE (General Services)(A to F)												
A. Organs of State	177.5	14,698.1	14,875.6	474.3	17,236.1	17,710.4	262.6	17,557.9	17,820.6	274.6	18,687.2	18,961.8
B. Fiscal Services (i + ii)	20.0	507.0	527.0	16.2	639.6	655.8	16.2	881.6	897.8	20.7	772.9	793.6
i) Collection of Taxes and Duties	81.8	261.6	343.4	97.7	369.8	467.5	97.7	374.1	471.8	73.5	496.9	570.4
ii) Other Fiscal Services	—	261.3	343.2	97.7	368.7	466.4	97.7	373.0	470.7	73.5	495.6	569.1
C. Interest Payments and Servicing of Debt (1 + 2)	—	0.2	0.2	—	1.1	1.1	—	1.1	1.1	—	1.3	1.3
1. Appropriation for Reduction or Avoidance of Debt	—	300.0	300.0	—	300.0	300.0	—	300.0	300.0	—	300.0	300.0
2. Interest Payments (i to iv)	—	6,503.6	6,503.6	—	6,862.9	6,862.9	—	6,862.9	6,862.9	—	7,486.2	7,486.2
i) Interest on Loans from the Centre	—	315.2	315.2	—	348.9	348.9	—	348.9	348.9	—	307.1	307.1
ii) Interest on Internal Debt	—	4,885.5	4,885.5	—	5,578.6	5,578.6	—	5,578.6	5,578.6	—	5,808.2	5,808.2
of which:												
(a) Interest on Market Loans	—	1,896.0	1,896.0	—	2,403.7	2,403.7	—	2,403.7	2,403.7	—	2,483.3	2,483.3
(b) Interest on NSF	—	2,731.5	2,731.5	—	2,800.0	2,800.0	—	2,800.0	2,800.0	—	2,950.0	2,950.0
iii) Interest on Small Savings, Provident Funds, etc.	—	976.4	976.4	—	709.5	709.5	—	709.5	709.5	—	1,075.2	1,075.2
iv) Others	—	326.4	326.4	—	226.0	226.0	—	226.0	226.0	—	295.7	295.7
D. Administrative Services (i to v)	75.6	3,349.9	3,425.5	310.2	3,996.9	4,307.1	98.5	4,072.5	4,171.0	130.1	4,522.0	4,652.1
i) Secretariat - General Services	—	229.3	229.3	—	248.2	248.2	—	255.2	255.2	10.0	272.5	282.5
ii) District Administration	—	230.3	230.3	225.0	251.5	476.5	—	251.5	251.5	—	279.0	279.0
iii) Police	—	1,821.2	1,821.2	10.0	2,200.0	2,210.0	10.0	2,200.0	2,210.0	—	2,490.0	2,490.0
iv) Public Works	22.4	571.2	593.6	25.4	710.9	736.3	25.4	774.5	799.9	25.4	810.2	835.6
v) Others ++	53.2	497.8	551.0	49.8	586.4	636.2	63.1	591.4	654.5	94.7	670.3	765.0
E. Pensions	—	3,738.1	3,738.1	—	5,000.0	5,000.0	—	5,000.0	5,000.0	—	5,000.0	5,000.0
F. Miscellaneous General Services	—	38.0	38.0	50.2	66.8	117.0	50.2	66.8	117.0	50.2	109.2	159.4
of which:												
Payment on account of State Lotteries	—	4.1	4.1	—	5.3	5.3	—	5.3	5.3	—	9.9	9.9
III. Grants-in-Aid and Contributions	—	—	—	—	—	—	—	—	—	—	—	—
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	—	—	—	—	—	—	—	—	—	—	—	—

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
GUJARAT

Item	2010-11 (Accounts)				2011-12 (Budget Estimates)				2011-12 (Revised Estimates)				2012-13 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL	13
TOTAL EXPENDITURE (I+II+III)	156,585.6	417,814.5	574,400.0	4	166,254.2	428,169.1	594,423.2	7	166,698.2	437,018.3	603,716.5	10	198,942.0	523,938.5	722,880.6	
I. DEVELOPMENTAL EXPENDITURE (A + B)	150,972.4	223,170.1	374,142.5	4	155,213.0	205,328.3	360,541.3	7	157,844.8	226,670.5	384,515.3	10	185,900.7	257,697.5	443,598.2	
A. Social Services (1 to 12)	80,363.2	156,652.6	237,015.8	4	93,311.2	142,220.8	235,532.0	7	92,955.3	155,543.4	248,498.7	10	110,646.3	174,807.0	285,453.3	
1. Education, Sports, Art and Culture	10,099.7	99,782.0	109,881.7	4	13,888.4	95,227.7	109,116.2	4	13,465.4	106,437.4	119,902.7	10	17,676.8	106,183.3	123,860.0	
2. Medical and Public Health	10,306.7	10,767.5	21,074.2	4	10,414.4	11,967.3	22,381.7	4	10,167.4	12,821.5	22,988.9	10	13,481.6	12,846.8	26,328.4	
3. Family Welfare	1,649.4	2,270.5	3,919.9	4	4,235.9	7.5	4,243.4	4	4,380.9	14.7	4,395.6	4	4,137.7	2,785.2	6,922.9	
4. Water Supply and Sanitation	4,644.3	913.2	5,557.5	4	5,501.5	968.5	6,470.0	4	5,500.0	1,080.8	6,580.8	4	730.3	984.5	1,714.8	
5. Housing	4,130.9	1,450.6	5,581.4	4	3,401.2	1,390.8	4,792.0	4	2,843.1	1,780.6	4,623.6	4	5,647.6	1,501.4	7,149.0	
6. Urban Development	26,949.6	21,883.9	48,833.5	4	20,745.9	22,196.4	42,942.3	4	21,036.8	22,090.7	43,127.6	4	36,022.4	24,917.0	60,939.4	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	8,343.4	4,323.7	12,667.1	4	12,529.8	1,398.0	13,927.8	4	13,395.0	1,744.9	15,139.8	4	16,982.9	3,388.0	20,371.0	
8. Labour and Labour Welfare	1,974.2	2,106.1	4,080.3	4	2,642.0	1,939.4	4,581.4	4	2,238.7	2,152.0	4,390.6	4	2,740.7	2,356.1	5,096.8	
9. Social Security and Welfare	3,711.9	1,842.3	5,554.2	4	4,332.5	851.7	5,184.2	4	4,230.7	971.4	5,202.1	4	5,184.2	1,630.9	6,815.1	
10. Nutrition	8,118.6	5,268.5	13,387.1	4	14,859.9	105.2	14,965.1	4	14,973.4	1,621.4	16,594.8	4	7,144.1	11,248.2	18,392.3	
11. Relief on account of Natural Calamities	-	5,187.5	5,187.5	4	60.0	5,264.5	5,324.5	4	60.0	3,890.1	3,950.1	4	-	5,841.9	5,841.9	
12. Others*	434.6	856.6	1,291.2	4	699.7	903.6	1,603.4	4	664.0	938.0	1,602.0	4	898.2	1,123.5	2,021.7	
B. Economic Services (1 to 9)	70,609.2	66,517.5	137,126.7	4	61,901.8	63,107.5	125,009.3	4	64,889.4	71,127.1	136,016.6	4	75,254.4	82,890.6	158,145.0	
1. Agriculture and Allied Activities (i to xii)	18,748.8	8,623.2	27,372.0	4	18,402.4	8,448.2	26,850.6	4	20,257.9	9,069.7	29,327.6	4	25,576.5	10,481.7	36,058.2	
i) Crop Husbandry	10,270.6	1,837.0	12,107.6	4	10,061.7	1,582.1	11,643.9	4	11,065.3	1,697.5	12,762.8	4	13,434.1	2,336.5	15,770.6	
ii) Soil and Water Conservation	2,995.0	262.3	3,257.3	4	3,044.9	236.9	3,281.8	4	2,214.9	261.6	2,476.5	4	2,372.4	252.2	2,624.6	
iii) Animal Husbandry	946.2	1,179.6	2,125.8	4	1,466.7	1,105.4	2,572.1	4	2,391.4	1,140.4	3,531.8	4	2,458.4	1,572.3	4,030.7	
iv) Dairy Development	290.1	57.7	347.8	4	833.0	4.5	837.5	4	849.4	4.5	853.9	4	717.0	54.5	771.5	
v) Fisheries	403.7	192.2	595.9	4	379.8	196.3	576.1	4	370.0	182.0	552.0	4	396.5	249.3	645.8	
vi) Forestry and Wild Life	601.5	2,334.3	2,935.8	4	770.9	2,258.0	3,028.8	4	772.5	2,416.3	3,188.8	4	789.8	2,662.9	3,452.7	
vii) Plantations	-	-	-	4	-	-	-	4	-	-	-	4	-	-	-	
viii) Food Storage and Warehousing	703.8	275.4	979.2	4	1,091.4	380.5	1,471.8	4	582.8	296.8	879.5	4	1,556.8	329.7	1,886.5	
ix) Agricultural Research and Education	1,561.2	1,821.4	3,382.7	4	1,719.5	1,927.3	3,646.9	4	2,017.3	2,301.5	4,318.8	4	2,798.4	2,235.1	5,033.5	
x) Agricultural Finance Institutions	-	-	-	4	-	-	-	4	-	-	-	4	-	-	-	
xi) Co-operation	727.3	639.3	1,366.6	4	967.0	724.2	1,691.2	4	912.7	736.7	1,649.4	4	955.2	754.6	1,709.8	
xii) Other Agricultural Programmes	249.5	27.9	277.4	4	67.5	32.9	100.4	4	81.5	32.5	113.9	4	98.0	34.7	132.7	
2. Rural Development	16,855.1	3,731.6	20,586.7	4	12,840.3	3,105.1	15,945.3	4	11,628.4	3,854.2	15,482.6	4	11,497.4	8,730.8	20,228.2	
3. Special Area Programmes	86.3	361.1	447.4	4	-	-	-	4	-	-	-	4	-	-	-	
4. Irrigation and Flood Control	3,868.7	5,287.7	9,156.4	4	4,542.5	5,809.7	10,352.2	4	4,192.8	5,682.7	9,875.5	4	4,733.2	6,353.5	11,086.7	
of which:																
i) Major and Medium Irrigation	255.7	4,555.0	4,810.7	4	641.6	5,062.6	5,704.1	4	270.9	4,905.5	5,176.5	4	393.0	5,597.4	5,990.4	
ii) Minor Irrigation	3,043.6	698.7	3,742.3	4	3,351.3	705.5	4,056.8	4	3,313.4	742.1	4,055.5	4	3,625.9	713.2	4,339.1	
iii) Flood Control and Drainage	455.5	34.0	489.5	4	413.6	41.6	455.3	4	483.6	35.1	518.7	4	550.4	42.8	593.2	
5. Energy	4,820.9	26,642.4	31,463.3	4	2,826.7	26,562.5	29,389.2	4	3,266.7	30,302.5	33,569.2	4	4,225.1	33,022.5	37,247.6	
of which: Power	4,679.4	26,642.4	31,321.8	4	2,636.6	26,562.5	29,199.1	4	3,104.1	30,302.5	33,406.6	4	3,631.5	33,022.5	36,654.0	
6. Industry and Minerals (i to iii)	8,122.5	829.9	8,952.4	4	7,837.6	854.3	8,691.9	4	8,691.9	851.1	9,543.0	4	10,688.2	899.1	11,587.3	
i) Village and Small Industries	3,289.4	420.7	3,710.1	4	3,078.7	428.9	3,507.6	4	2,987.5	417.6	3,405.1	4	5,314.2	442.3	5,756.5	
ii) Industries@	4,853.2	407.8	5,261.0	4	4,758.9	423.9	5,182.8	4	4,261.3	432.1	4,693.4	4	5,374.1	455.4	5,829.5	
iii) Others**	-	1.4	1.4	4	-	1.5	1.5	4	-	1.4	1.4	4	-	1.3	1.3	

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
GUJARAT

Item	2011-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	13,773.1 13,773.1	17,871.0 12,071.8 5,799.2	31,644.2 25,845.0 5,799.2	10,437.2 10,437.2	14,704.0 9,207.4 5,496.6	25,141.2 19,644.6 5,496.6	14,072.4 14,072.4	18,059.3 10,603.8 7,455.6	32,131.7 24,676.1 7,455.6	14,522.0 14,522.0	19,701.0 14,133.0 5,568.0	34,223.1 28,655.1 5,568.0
8. Science, Technology and Environment	1,324.2	9.0	1,333.2	1,938.2	11.5	1,949.7	1,203.5	9.0	1,212.5	2,054.6	11.5	2,066.1
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	3,009.5 255.3 1,830.0 772.3 151.9	3,161.6 589.4 2.2 1,655.9 914.1	6,171.0 844.6 1,832.2 2,428.2 1,066.0	2,973.4 321.4 551.4 1,084.2 1,016.4	3,028.8 747.0 2.2 1,914.8 364.7	6,002.2 1,068.4 553.6 2,999.0 1,381.1	2,919.7 270.1 840.6 520.0 1,289.0	2,753.6 670.9 2.5 1,769.5 310.6	5,673.3 941.0 843.1 2,289.5 1,599.6	1,838.0 443.3 185.9 706.4 502.3	3,208.1 807.8 2.3 2,058.9 339.1	5,046.1 1,251.1 188.2 2,765.3 841.4
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	5,613.2	192,791.6	198,404.7	11,041.2	221,303.4	232,344.6	8,853.4	208,442.1	217,295.6	13,041.3	264,597.7	277,639.0
A. Organs of State	441.1	4,379.5	4,820.6	1,869.7	4,748.5	6,618.2	1,531.9	5,070.4	6,602.3	1,393.0	6,986.3	8,379.2
B. Fiscal Services (i + ii)	545.7	3,575.1	4,120.8	2,370.0	4,000.6	6,370.6	1,038.4	3,636.9	4,675.4	2,498.8	4,382.3	6,881.2
i) Collection of Taxes and Duties	545.7	3,551.1	4,096.9	2,370.0	3,974.2	6,344.2	1,038.4	3,609.4	4,675.4	2,498.8	4,352.8	6,851.6
ii) Other Fiscal Services	-	24.0	24.0	-	26.4	26.4	-	27.6	27.6	-	29.6	29.6
C. Interest Payments and Servicing of Debt (1 + 2)	-	101,273.2	101,273.2	-	117,606.1	117,606.1	-	112,482.3	112,482.3	-	134,635.2	134,635.2
1. Appropriation for Reduction or Avoidance of Debt	-	5,000.0	5,000.0	-	10,000.0	10,000.0	-	3,000.0	3,000.0	-	10,000.0	10,000.0
2. Interest Payments (i to iv)	-	96,273.2	96,273.2	-	107,606.1	107,606.1	-	109,482.3	109,482.3	-	124,635.2	124,635.2
i) Interest on Loans from the Centre	-	7,773.7	7,773.7	-	7,279.5	7,279.5	-	7,267.7	7,267.7	-	6,753.4	6,753.4
ii) Interest on Internal Debt	-	77,949.8	77,949.8	-	90,887.2	90,887.2	-	91,328.0	91,328.0	-	107,195.9	107,195.9
of which:												
(a) Interest on Market Loans	-	28,961.3	28,961.3	-	38,765.2	38,765.2	-	38,902.3	38,902.3	-	56,213.6	56,213.6
(b) Interest on NSF	-	45,970.3	45,970.3	-	48,608.9	48,608.9	-	49,262.3	49,262.3	-	47,606.8	47,606.8
iii) Interest on Small Savings, Provident Funds, etc.	-	5,475.9	5,475.9	-	4,499.2	4,499.2	-	6,080.0	6,080.0	-	6,054.1	6,054.1
iv) Others	-	5,073.9	5,073.9	-	4,940.2	4,940.2	-	4,806.6	4,806.6	-	4,631.8	4,631.8
D. Administrative Services (i to v)	4,626.3	24,648.8	29,275.1	6,801.4	25,645.7	32,447.1	6,283.1	26,779.6	33,062.7	9,149.5	30,659.4	39,808.9
i) Secretariat - General Services	902.4	881.7	1,784.1	1,076.9	1,110.6	2,187.5	510.9	977.6	1,488.6	1,414.1	1,139.1	2,553.2
ii) District Administration	292.0	1,601.0	1,893.0	921.7	2,330.1	3,251.8	902.1	1,847.2	2,749.3	1,038.4	2,269.3	3,307.7
iii) Police	3,080.6	17,076.5	20,137.1	4,101.1	17,534.4	21,635.4	4,381.4	18,016.6	22,398.0	5,779.3	21,652.4	27,431.7
iv) Public Works	0.1	2,321.1	2,321.2	0.2	1,611.1	1,611.3	0.2	3,002.0	3,002.0	0.2	2,354.9	2,355.1
v) Others ++	371.3	2,768.5	3,139.8	701.5	3,059.5	3,761.0	488.4	2,936.3	3,424.7	917.4	3,243.8	4,161.2
E. Pensions	-	57,794.3	57,794.3	-	53,705.2	53,705.2	-	59,776.2	59,776.2	-	62,433.5	62,433.5
F. Miscellaneous General Services	-	1,120.7	1,120.7	-	15,597.4	15,597.4	-	696.8	696.8	-	25,501.0	25,501.0
of which:												
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions	-	1,852.8	1,852.8	-	1,537.3	1,537.3	-	1,905.6	1,905.6	-	1,643.3	1,643.3
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	1,852.8	1,852.8	-	1,537.3	1,537.3	-	1,905.6	1,905.6	-	1,643.3	1,643.3

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
HARYANA

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	62,515.0	220,586.8	283,101.8	98,174.4	248,614.3	346,788.7	100,500.2	259,992.3	360,492.5	111,698.7	286,136.5	397,835.2
TOTAL EXPENDITURE (I+II+III)	61,856.6	127,151.4	189,008.1	97,345.6	141,574.8	238,920.4	99,643.7	150,913.2	250,557.0	110,690.8	162,134.6	272,825.4
I. DEVELOPMENTAL EXPENDITURE (A + B)	43,296.9	65,743.9	109,040.8	69,872.6	69,812.7	139,685.2	71,839.8	76,857.3	148,697.1	78,742.6	80,605.4	159,348.0
A. Social Services (1 to 12)	16,374.6	42,593.4	58,968.0	25,044.3	46,318.0	71,362.3	24,402.0	46,568.9	70,970.9	32,638.0	53,758.4	86,396.5
1. Education, Sports, Art and Culture	2,243.5	7,410.9	9,654.4	4,724.2	7,782.2	12,506.4	5,252.8	7,771.8	13,024.5	6,192.3	8,964.4	15,156.7
2. Medical and Public Health	1,029.5	—	1,029.5	1,177.5	—	1,177.5	1,177.5	—	1,177.5	1,333.5	—	1,333.5
3. Family Welfare	430.0	8,232.1	8,662.1	402.3	8,690.9	9,093.1	410.5	13,888.1	14,298.6	512.7	10,052.7	10,565.4
4. Water Supply and Sanitation	—	233.7	233.7	—	185.5	185.5	—	187.5	187.5	—	204.3	204.3
5. Housing	2,512.4	709.3	3,221.7	11,629.5	320.6	11,950.1	14,464.0	360.2	14,824.2	13,044.0	366.0	13,410.0
6. Urban Development	—	—	—	—	—	—	—	—	—	—	—	—
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,722.0	275.2	1,997.2	3,110.0	287.8	3,397.8	3,110.8	324.8	3,435.6	1,725.7	343.3	2,069.0
8. Labour and Labour Welfare	537.8	1,607.4	2,145.2	824.1	1,567.2	2,391.3	727.8	1,611.4	2,339.2	746.7	1,794.9	2,541.5
9. Social Security and Welfare	17,157.9	1,467.7	18,625.6	20,830.5	1,662.2	22,492.7	20,418.5	1,932.4	22,350.9	20,215.2	1,972.9	22,188.1
10. Nutrition	1,133.7	10.2	1,143.9	1,865.1	10.2	1,875.3	1,486.0	10.5	1,496.5	2,043.0	12.2	2,055.2
11. Relief on account of Natural Calamities	—	2,800.5	2,800.5	—	2,582.3	2,582.3	—	3,811.2	3,811.2	—	2,684.9	2,684.9
12. Others*	155.3	403.6	558.9	265.0	405.9	670.9	390.0	390.5	780.5	291.5	451.4	742.9
B. Economic Services (1 to 9)	18,559.8	61,407.5	79,967.3	27,473.0	71,762.0	99,295.2	27,804.0	74,055.9	101,859.9	31,948.1	81,529.3	113,477.4
1. Agriculture and Allied Activities (i to xii)	6,421.5	7,186.0	13,607.4	9,463.4	7,920.5	17,383.8	8,700.0	7,955.6	16,655.7	9,469.8	8,933.3	18,403.2
i) Crop Husbandry	3,201.7	1,062.5	4,264.1	4,757.9	1,366.3	6,124.2	4,194.2	1,315.0	5,509.2	4,316.6	1,448.4	5,765.0
ii) Soil and Water Conservation	123.5	302.9	426.4	196.0	326.6	522.6	168.5	312.9	481.4	207.4	355.4	562.8
iii) Animal Husbandry	523.7	2,489.6	3,013.3	844.0	2,846.6	3,690.6	790.4	2,927.4	3,717.8	1,255.0	3,384.2	4,639.2
iv) Dairy Development	20.5	12.3	32.8	—	13.3	38.3	13.8	12.9	26.7	—	15.0	15.0
v) Fisheries	80.2	166.1	246.2	83.1	163.3	246.4	60.1	172.0	232.1	84.4	208.8	293.2
vi) Forestry and Wild Life	1,182.9	761.9	1,944.9	1,480.0	730.2	2,210.2	1,480.0	773.4	2,253.4	1,639.4	891.1	2,530.5
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	—	120.5	120.5	—	135.3	135.3	—	131.7	131.7	—	166.6	166.6
ix) Agricultural Research and Education	940.2	934.9	1,875.1	1,450.9	991.0	2,441.9	1,450.5	991.1	2,441.6	1,450.9	1,090.3	2,541.2
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	348.8	1,318.1	1,666.9	626.5	1,330.3	1,956.8	542.6	1,304.1	1,846.7	516.1	1,352.8	1,868.9
xii) Other Agricultural Programmes	—	17.3	17.3	—	17.7	17.7	—	15.1	15.1	—	20.7	20.7
2. Rural Development	7,141.5	2,537.1	9,678.6	9,163.4	1,851.6	11,014.9	9,594.5	2,064.7	11,659.2	11,072.9	2,308.4	13,381.3
3. Special Area Programmes	—	—	—	—	—	—	—	—	—	—	—	—
4. Irrigation and Flood Control	2,199.5	6,807.9	9,007.4	3,976.7	8,673.1	12,649.8	4,527.7	9,552.7	14,080.4	4,583.3	9,905.6	14,488.9
of which:	—	—	—	—	—	—	—	—	—	—	—	—
i) Major and Medium Irrigation	858.2	6,726.4	7,584.5	2,165.0	8,569.6	10,754.6	2,716.0	9,479.3	12,195.3	2,420.0	9,814.4	12,234.4
ii) Minor Irrigation	—	81.5	81.5	—	83.5	83.5	—	73.4	73.4	—	91.2	91.2
iii) Flood Control and Drainage	—	—	—	—	—	—	—	—	—	—	—	—
5. Energy	79.2	29,478.5	29,557.8	88.0	33,252.6	33,340.6	77.6	35,843.3	35,920.9	96.8	38,810.4	38,907.2
of which: Power	—	29,434.4	29,434.4	—	33,211.1	33,211.1	—	35,801.8	35,801.8	—	38,768.6	38,768.6
6. Industry and Minerals (i to iii)	502.1	391.9	894.0	710.1	384.1	1,094.2	723.7	393.4	1,117.1	758.4	412.4	1,170.8
i) Village and Small Industries	348.0	47.4	395.4	501.1	50.9	552.0	518.7	54.3	573.0	538.9	53.6	592.5
ii) Industries@	154.1	344.5	498.6	209.0	333.2	542.2	205.0	339.1	544.1	219.5	358.9	578.4
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
HARYANA

Item	2010-11 (Accounts)				2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @@	521.7 505.7 16.0	14,538.1 3,798.6 10,739.5	15,059.8 4,304.3 10,755.5	4	1,520.0 1,500.0 20.0	19,165.4 6,608.2 12,557.2	20,685.4 8,108.2 12,577.2	1,520.0 1,500.0 20.0	17,810.9 6,143.2 11,667.7	19,330.9 7,643.2 11,687.7	2,010.0 2,000.0 10.0	20,644.3 6,580.3 14,064.0	22,654.3 8,580.3 14,074.0
8. Science, Technology and Environment	131.5	20.3	151.8		137.0	22.0	159.0	246.7	21.3	268.0	255.7	70.0	325.7
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	1,562.8 1,529.5 - - 33.3	447.8 140.3 22.6 - 284.8	2,010.5 1,669.8 22.6 - 318.1		2,414.5 2,342.3 - - 72.2	492.9 152.1 23.0 100.0 217.7	2,907.4 2,494.4 23.0 100.0 289.9	2,413.8 2,342.3 - - 71.5	414.1 151.6 27.2 10.0 225.2	2,827.9 2,493.9 27.2 10.0 296.7	3,701.2 3,017.2 - - 684.0	444.8 165.6 20.0 20.0 231.3	4,145.9 3,182.8 27.9 20.0 915.2
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)													
A. Organs of State	658.4	92,623.0	93,281.4		828.8	106,011.9	106,840.7	856.5	107,436.6	108,293.2	1,008.0	122,306.4	123,314.4
B. Fiscal Services (i + ii)	24.0	3,652.2	3,676.3		0.6	4,028.0	4,028.6	20.3	5,053.5	5,073.8	0.7	5,007.1	5,007.8
i) Collection of Taxes and Duties	9.1	2,489.1	2,498.2		44.4	2,510.3	2,554.7	7.3	2,592.9	2,600.2	38.5	2,704.4	2,742.8
ii) Other Fiscal Services	9.1	2,478.0	2,487.2		44.4	2,500.2	2,544.5	7.3	2,582.3	2,589.6	38.5	2,689.9	2,728.3
C. Interest Payments and Servicing of Debt (1 + 2)	-	11.1	11.1		-	10.2	10.2	-	10.6	10.6	-	14.5	14.5
1. Appropriation for Reduction or Avoidance of Debt	-	1,056.8	1,056.8		-	1,522.2	1,522.2	-	1,508.9	1,508.9	-	2,159.9	2,159.9
2. Interest Payments (i to iv) i) Interest on Loans from the Centre ii) Interest on Internal Debt of which: (a) Interest on Market Loans (b) Interest on NSF iii) Interest on Small Savings, Provident Funds, etc.	-	33,185.6 1,479.1 25,412.8	33,185.6 1,479.1 25,412.8		-	43,797.7 1,725.3 34,663.6	43,797.7 1,725.3 34,663.6	-	43,445.6 1,437.0 34,928.8	43,445.6 1,437.0 34,928.8	-	52,608.0 1,737.1 43,023.6	52,608.0 1,737.1 43,023.6
iv) Others	-	270.3	270.3		-	319.1	319.1	-	334.1	334.1	-	322.3	322.3
D. Administrative Services (i to v)	625.2	21,286.6	21,911.8		783.9	21,640.8	22,424.7	829.0	22,324.1	23,153.1	968.8	25,113.2	26,082.0
i) Secretariat - General Services	-	865.0	865.0		-	820.1	820.1	-	885.9	885.9	-	940.5	940.5
ii) District Administration	-	1,144.7	1,144.7		-	1,191.9	1,191.9	-	1,289.0	1,289.0	-	1,351.9	1,351.9
iii) Police	-	15,699.4	15,699.4		-	16,043.2	16,043.2	-	16,376.7	16,376.7	-	18,803.0	18,803.0
iv) Public Works	605.8	1,471.1	2,077.0		734.8	1,419.9	2,154.7	789.8	1,517.6	2,307.4	930.5	1,620.2	2,550.7
v) Others ++	19.4	2,106.2	2,125.6		49.1	2,165.7	2,214.9	39.1	2,254.9	2,294.1	38.3	2,397.7	2,436.0
E. Pensions	-	30,942.7	30,942.7		-	32,501.0	32,501.0	-	32,500.0	32,500.0	-	34,700.0	34,700.0
F. Miscellaneous General Services of which: Payment on account of State Lotteries	-	10.1	10.1		-	11.9	11.9	-	11.6	11.6	-	13.8	13.8
	-	1.8	1.8		-	1.2	1.2	-	1.7	1.7	-	1.8	1.8
III. Grants-in-Aid and Contributions of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	812.4	812.4		-	1,027.6	1,027.6	-	1,642.4	1,642.4	-	1,695.4	1,695.4
	-	812.4	812.4		-	1,027.6	1,027.6	-	1,642.4	1,642.4	-	1,695.4	1,695.4

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
HIMACHAL PRADESH

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III)	16,517.1	115,943.8	132,460.9	14,624.8	125,799.8	140,424.6	18,107.7	121,563.8	139,671.5	16,400.2	143,291.7	159,691.9
I. DEVELOPMENTAL EXPENDITURE (A + B)	16,211.5	63,399.3	79,610.9	14,360.3	68,507.0	82,867.2	17,769.7	64,922.5	82,692.2	16,014.6	78,454.4	94,469.0
A. Social Services (1 to 12)	8,983.1	40,805.7	49,788.8	7,371.1	44,785.4	52,156.5	9,997.7	43,109.9	53,107.6	9,202.3	50,012.2	59,214.5
1. Education, Sports, Art and Culture	3,435.4	23,453.4	26,888.9	2,876.5	29,011.4	31,887.9	4,177.8	27,365.0	31,542.8	3,580.0	30,538.4	34,118.5
2. Medical and Public Health	538.7	6,261.6	6,800.4	984.0	6,105.8	7,089.8	992.0	6,287.2	7,279.2	1,066.6	7,580.6	8,647.2
3. Family Welfare	174.6	655.1	829.7	323.3	815.6	1,138.8	321.9	611.6	933.6	510.4	821.1	1,331.5
4. Water Supply and Sanitation	913.6	5,554.5	6,468.2	75.4	4,524.1	4,599.5	75.6	4,462.5	4,538.1	68.7	6,177.6	6,246.2
5. Housing	280.8	51.9	332.7	184.4	59.5	243.8	181.5	66.9	248.5	233.8	79.3	313.1
6. Urban Development	266.2	629.9	896.1	349.2	747.3	1,096.5	414.7	744.6	1,159.2	395.0	856.9	1,251.9
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	562.9	96.1	659.0	458.2	126.1	584.3	928.9	123.0	1,051.9	567.7	119.1	686.9
8. Labour and Welfare	58.7	351.7	410.4	24.5	434.0	458.4	49.5	430.0	479.5	37.4	430.6	468.0
9. Social Security and Welfare	2,201.5	602.3	2,803.8	1,738.4	1,189.8	2,928.2	2,251.3	1,249.1	3,500.4	2,356.0	1,575.3	3,931.3
10. Nutrition	530.3	-	530.3	327.0	-	327.0	574.9	-	574.9	327.0	-	327.0
11. Relief on account of Natural Calamities	1.1	2,847.1	2,848.2	-	1,413.0	1,413.0	-	1,413.0	1,413.0	-	1,481.7	1,481.7
12. Others*	19.3	302.1	321.3	30.3	358.9	389.2	29.7	356.9	386.6	59.6	351.6	411.2
B. Economic Services (1 to 9)	7,228.4	22,593.6	29,822.0	6,989.2	23,721.6	30,710.8	7,772.0	21,812.6	29,584.6	6,812.3	28,442.2	35,254.5
1. Agriculture and Allied Activities (i to xii)	4,393.4	6,285.3	10,678.7	3,607.4	7,606.8	11,214.2	4,424.3	7,412.4	11,836.7	4,271.8	7,828.5	12,100.2
i) Crop Husbandry	1,224.8	1,136.3	2,361.1	966.1	1,407.5	2,373.5	1,518.5	1,332.7	2,851.2	1,586.4	1,374.0	2,960.4
ii) Soil and Water Conservation	339.5	255.5	595.0	194.6	329.8	524.3	202.5	293.6	496.1	51.4	314.2	365.6
iii) Animal Husbandry	360.5	1,450.8	1,811.3	231.4	1,543.9	1,775.3	335.6	1,563.7	1,899.3	334.4	1,811.1	2,145.5
iv) Dairy Development	14.5	103.3	117.8	5.0	105.7	110.7	5.0	103.5	108.5	5.0	124.0	129.0
v) Fisheries	21.0	83.4	104.3	22.1	103.3	125.4	107.1	89.9	197.0	26.0	103.4	129.3
vi) Forestry and Wild Life	1,210.0	2,193.9	3,403.8	1,236.1	2,743.4	3,979.5	1,289.9	2,623.3	3,913.2	1,255.3	2,470.5	3,725.8
vii) Plantations	0.8	8.6	9.4	0.8	11.2	12.0	0.8	11.3	12.1	1.0	10.7	11.8
viii) Food Storage and Warehousing	3.6	842.4	846.0	4.3	1,076.0	1,080.3	4.3	1,102.9	1,107.1	3.5	1,376.3	1,379.8
ix) Agricultural Research and Education	1,133.5	-	1,133.5	939.0	-	939.0	949.0	-	949.0	999.5	-	999.5
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	85.4	211.2	296.6	8.2	286.0	294.2	11.7	291.5	303.2	9.4	244.1	253.5
xii) Other Agricultural Programmes	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	1,374.4	2,027.3	3,401.7	2,195.1	2,549.1	4,744.2	1,626.7	2,642.3	4,269.0	1,524.6	2,758.0	4,282.6
3. Special Area Programmes	-	-	-	-	-	-	-	-	-	-	-	-
4. Irrigation and Flood Control	36.7	2,552.4	2,589.1	35.9	2,387.5	2,423.4	38.1	2,043.8	2,081.9	42.4	2,929.5	2,971.8
of which:												
i) Major and Medium Irrigation	-1.0	129.2	128.2	-	113.3	113.3	-	178.8	178.8	-	206.0	206.0
ii) Minor Irrigation	32.2	2,420.3	2,452.5	35.9	2,271.6	2,307.5	38.1	1,813.2	1,851.3	42.4	2,721.0	2,763.3
iii) Flood Control and Drainage	5.5	2.8	8.3	-	2.6	2.6	-	2.3	2.3	-	2.6	2.6
5. Energy	16.6	1,522.8	1,539.4	30.0	1,644.4	1,674.4	40.7	1,539.9	1,580.6	9.4	1,964.5	1,973.9
of which: Power	-	1,498.0	1,498.0	-	1,613.7	1,613.7	11.2	1,508.9	1,520.1	-	1,933.4	1,933.4
6. Industry and Minerals (i to iii)	218.9	324.6	543.5	304.2	353.3	657.5	258.8	358.5	617.3	302.7	352.5	655.2
i) Village and Small Industries	208.3	238.5	446.8	292.5	235.4	527.9	247.1	248.1	495.1	273.1	245.1	518.2
ii) Industries@	10.5	86.1	96.7	11.7	117.9	129.6	11.7	110.4	122.1	29.6	107.4	137.0
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
HIMACHAL PRADESH

Item	2011-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @@	1,099.1	9,514.4	10,613.5	500.5	8,657.1	9,157.6	1,104.2	7,380.1	8,484.3	384.1	12,139.2	12,523.3
8. Science, Technology and Environment	14.9	21.1	36.0	90.0	24.7	114.7	59.1	24.7	83.8	74.2	23.3	97.5
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	74.5	345.7	420.2	226.1	498.7	724.8	220.0	411.0	631.0	203.1	446.8	649.9
	59.3	32.3	91.6	152.0	35.9	187.9	123.0	37.6	160.6	160.4	39.4	199.8
	1.6	79.9	81.5	—	151.5	151.5	—	83.5	83.5	—	99.1	99.1
	13.6	84.8	98.4	44.2	105.0	149.1	67.0	96.0	162.9	12.7	123.5	136.3
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	305.6	52,487.0	52,792.6	264.5	57,258.1	57,522.6	338.0	56,515.8	56,853.8	385.6	64,802.6	65,186.2
A. Organs of State	—	1,415.7	1,415.7	—	1,533.5	1,533.5	—	1,632.6	1,632.6	—	1,713.2	1,713.2
B. Fiscal Services (i + ii)	54.1	1,507.7	1,561.8	13.8	2,007.4	2,021.2	34.8	2,066.3	2,101.0	20.2	1,849.3	1,869.5
i) Collection of Taxes and Duties	54.1	1,501.1	1,555.2	13.8	1,998.1	2,011.9	34.8	2,058.8	2,093.6	20.2	1,841.1	1,861.3
ii) Other Fiscal Services	—	6.6	6.6	—	9.3	9.3	—	7.5	7.5	—	8.2	8.2
C. Interest Payments and Servicing of Debt (1 + 2)	—	19,497.7	19,497.7	—	21,505.8	21,505.8	—	20,709.9	20,709.9	—	22,496.7	22,496.7
1. Appropriation for Reduction or Avoidance of Debt	—	—	—	—	—	—	—	—	—	—	—	—
2. Interest Payments (i to iv)	—	19,497.7	19,497.7	—	21,505.8	21,505.8	—	20,709.9	20,709.9	—	22,496.7	22,496.7
i) Interest on Loans from the Centre	—	752.9	752.9	—	730.7	730.7	—	741.4	741.4	—	728.7	728.7
ii) Interest on Internal Debt	—	14,084.3	14,084.3	—	15,638.4	15,638.4	—	14,831.8	14,831.8	—	16,161.1	16,161.1
of which:	—	—	—	—	—	—	—	—	—	—	—	—
(a) Interest on Market Loans	—	6,784.0	6,784.0	—	7,779.2	7,779.2	—	7,095.7	7,095.7	—	8,296.1	8,296.1
(b) Interest on NSF	—	4,144.1	4,144.1	—	4,800.0	4,800.0	—	4,757.2	4,757.2	—	4,900.0	4,900.0
iii) Interest on Small Savings, Provident Funds, etc.	—	4,660.2	4,660.2	—	5,136.7	5,136.7	—	5,136.7	5,136.7	—	5,606.9	5,606.9
iv) Others	—	0.4	0.4	—	—	—	—	—	—	—	—	—
D. Administrative Services (i to v)	251.5	8,895.2	9,146.7	250.7	9,995.6	10,246.3	303.3	9,900.4	10,203.6	365.4	10,774.7	11,140.1
i) Secretariat - General Services	—	501.5	501.5	—	595.2	595.2	—	559.2	559.2	—	610.1	610.1
ii) District Administration	200.8	858.3	1,059.1	226.2	1,093.6	1,319.8	284.6	1,118.3	1,402.9	324.7	1,068.6	1,393.3
iii) Police	—	4,456.1	4,456.1	—	5,025.4	5,025.4	—	5,071.0	5,071.0	—	5,542.4	5,542.4
iv) Public Works	2.1	1,780.5	1,782.7	2.0	1,706.3	1,708.3	2.0	1,576.3	1,578.3	10.0	2,061.4	2,071.4
v) Others ++	48.5	1,298.7	1,347.2	22.5	1,575.0	1,597.5	16.6	1,575.6	1,592.3	30.7	1,492.2	1,522.9
E. Pensions	—	21,053.9	21,053.9	—	22,100.0	22,100.0	—	22,064.3	22,064.3	—	27,847.1	27,847.1
F. Miscellaneous General Services	—	116.8	116.8	—	115.8	115.8	—	142.4	142.4	—	121.5	121.5
of which: Payment on account of State Lotteries	—	—	—	—	—	—	—	—	—	—	—	—
III. Grants-in-Aid and Contributions	—	57.5	57.5	—	34.7	34.7	—	125.4	125.4	—	34.7	34.7
of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	—	57.5	57.5	—	34.7	34.7	—	125.4	125.4	—	34.7	34.7

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
JAMMU AND KASHMIR

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	9,088.9	175,579.2	184,668.1	12,016.5	212,352.3	224,368.8	11,039.8	213,907.8	224,947.6	14,367.5	231,541.5	245,909.0
TOTAL EXPENDITURE (I+II+III)	8,983.0	97,911.1	106,894.1	11,869.7	101,694.7	113,564.4	10,885.0	115,157.7	126,042.7	14,185.0	120,746.4	134,931.4
I. DEVELOPMENTAL EXPENDITURE (A + B)	8,197.3	43,942.0	52,139.3	9,630.0	50,247.4	59,877.3	9,664.2	55,268.8	64,932.9	11,773.7	57,441.1	69,214.8
A. Social Services (1 to 12)	5,890.3	21,350.6	27,241.0	6,464.4	24,794.4	31,258.8	6,438.1	27,896.1	34,334.3	8,179.2	28,413.1	36,592.3
1. Education, Sports, Art and Culture	259.9	9,325.4	9,585.3	744.0	11,094.6	11,838.6	826.9	12,397.2	13,224.2	1,054.2	13,357.8	14,412.0
2. Medical and Public Health	303.9	183.4	487.4	44.0	176.4	220.4	44.0	187.5	231.5	48.9	222.0	270.8
3. Family Welfare	4.2	5,677.5	5,681.7	250.0	6,172.9	6,422.9	250.0	7,698.9	7,948.9	347.8	7,620.9	7,968.7
4. Water Supply and Sanitation	-	380.0	380.0	-	460.5	460.5	1.0	478.7	479.7	1.0	496.1	497.1
5. Housing	-	2,949.8	2,949.8	84.7	3,034.2	3,118.8	84.7	3,439.6	3,524.3	94.3	3,477.5	3,571.8
6. Urban Development	-	-	-	-	-	-	-	-	-	-	-	-
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	477.6	106.5	584.1	566.8	112.0	678.8	534.8	134.1	669.0	570.5	138.9	709.3
8. Labour and Labour Welfare	211.7	696.6	908.3	124.1	378.9	503.0	100.1	370.2	470.3	130.3	397.2	527.5
9. Social Security and Welfare	815.8	1,724.0	2,539.8	1,103.0	1,377.7	2,480.7	1,013.1	1,228.3	2,241.5	1,026.7	1,471.4	2,498.1
10. Nutrition	183.9	236.8	420.7	224.0	321.8	545.7	286.1	253.1	539.3	291.0	260.6	551.6
11. Relief on account of Natural Calamities	-	951.6	951.6	-	1,856.0	1,856.0	-	602.5	602.5	-	1,010.4	1,010.4
12. Others*	49.9	359.7	409.6	25.0	468.0	493.0	85.3	582.3	667.6	30.0	575.2	605.2
B. Economic Services (1 to 9)	785.7	53,969.1	54,754.8	2,239.8	51,447.3	53,687.1	1,220.9	59,888.9	61,109.8	2,411.3	63,305.2	65,716.5
1. Agriculture and Allied Activities (i to xii)	386.9	9,685.2	10,072.1	240.3	12,122.3	12,362.5	266.1	12,994.2	13,260.3	298.3	14,078.5	14,376.8
i) Crop Husbandry	187.6	1,835.2	2,022.8	154.4	2,379.3	2,533.6	167.8	2,583.3	2,751.1	178.8	2,782.9	2,961.7
ii) Soil and Water Conservation	2.9	404.6	407.5	1.3	498.4	499.6	1.3	537.9	539.1	1.5	564.5	566.0
iii) Animal Husbandry	46.7	2,394.0	2,440.7	55.5	2,853.9	2,909.4	64.6	2,964.1	3,028.7	78.0	3,303.5	3,381.5
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	5.1	329.8	334.9	3.8	375.2	379.0	7.1	441.4	448.5	9.1	448.7	457.7
vi) Forestry and Wild Life	37.4	3,182.3	3,219.7	10.3	4,436.7	4,447.0	9.5	4,729.5	4,739.1	11.7	4,981.5	4,993.1
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	9.3	9.3	-	9.9	9.9	-	15.8	15.8	-	12.3	12.3
ix) Agricultural Research and Education	104.6	1,135.9	1,240.5	3.6	1,137.2	1,140.8	3.9	1,239.5	1,243.4	5.5	1,380.3	1,385.8
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	2.5	243.5	246.0	10.0	262.1	272.1	10.4	303.5	314.0	12.0	401.3	413.3
xii) Other Agricultural Programmes	0.1	150.5	150.6	1.5	169.6	171.1	1.5	179.1	180.6	1.8	203.5	205.3
2. Rural Development	77.6	2,059.4	2,137.0	241.4	2,334.9	2,576.3	281.4	2,623.2	2,904.5	318.1	2,858.8	3,176.9
3. Special Area Programmes	36.1	2,866.3	2,902.3	-	-	-	-	-	-	-	-	-
4. Irrigation and Flood Control	0.5	3,025.2	3,025.7	35.3	3,754.3	3,789.6	34.0	4,053.5	4,087.5	38.4	4,447.5	4,485.9
of which:	-	-	-	-	-	-	-	-	-	-	-	-
i) Major and Medium Irrigation	-	493.5	493.5	6.6	624.4	631.0	5.1	660.0	665.1	6.8	735.0	741.8
ii) Minor Irrigation	-	1,879.9	1,876.9	7.7	2,331.3	2,339.0	7.7	2,557.4	2,565.1	8.6	2,787.2	2,795.8
iii) Flood Control and Drainage	-	486.3	486.3	-	584.2	584.2	-	614.5	614.5	-	686.7	686.7
5. Energy	0.8	31,960.9	31,961.7	30.0	28,971.9	29,001.9	58.7	35,354.1	35,412.7	93.6	36,538.5	36,632.1
of which: Power	0.8	31,960.9	31,961.7	30.0	28,971.9	29,001.9	58.7	35,354.1	35,412.7	93.6	36,538.5	36,632.0
6. Industry and Minerals (i to iii)	7.5	1,824.2	1,831.7	273.1	2,304.6	2,577.7	132.0	2,439.4	2,571.4	195.1	2,647.1	2,842.2
i) Village and Small Industries	6.9	1,625.9	1,632.7	271.7	2,013.4	2,285.1	130.6	2,160.6	2,291.2	193.5	2,306.0	2,499.5
ii) Industries@	0.6	198.4	199.0	1.4	291.3	292.7	1.4	278.9	280.3	1.6	341.1	342.7
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
JAMMU AND KASHMIR

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @@	-	1,385.8	1,385.8	1.5	500.7	502.2	15.0	812.3	827.3	21.8	868.9	890.7
8. Science, Technology and Environment	114.7	167.9	282.5	-	203.1	203.1	8.0	-	8.0	-	-	-
9. General Economic Services (i to iv)	161.7	994.2	1,155.9	1,418.3	1,075.1	2,493.4	426.2	1,194.6	1,620.8	1,438.3	1,373.9	2,812.2
i) Secretariat - Economic Services	9.1	261.6	270.7	1,041.5	311.2	1,352.7	250.0	373.9	623.9	1,058.6	393.0	1,451.7
ii) Tourism	126.5	426.8	553.3	88.9	544.3	633.2	115.3	583.5	698.8	121.6	624.7	746.3
iii) Civil Supplies	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others +	26.0	305.9	331.9	287.9	219.6	507.5	60.9	237.2	298.1	258.1	356.2	614.2
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	105.8	77,665.2	77,774.0	146.8	110,657.6	110,804.4	154.8	98,750.1	98,904.9	182.5	110,795.1	110,977.6
A. Organs of State	-	1,521.8	1,521.8	-	1,728.8	1,728.8	-	2,715.0	2,715.0	-	2,404.3	2,404.3
B. Fiscal Services (i + ii)	1.3	1,011.5	1,012.9	6.0	1,373.6	1,379.6	6.0	1,339.6	1,345.6	10.0	1,611.4	1,621.4
i) Collection of Taxes and Duties	1.3	1,004.4	1,005.7	6.0	1,372.7	1,378.7	6.0	1,337.8	1,343.8	10.0	1,610.2	1,620.2
ii) Other Fiscal Services	-	7.2	7.2	-	1.0	1.0	-	1.9	1.9	-	1.1	1.1
C. Interest Payments and Servicing of Debt (1 + 2)	-	22,830.0	22,830.0	-	23,605.5	23,605.5	-	25,514.6	25,514.6	-	26,772.8	26,772.8
1. Appropriation for Reduction or Avoidance of Debt	-	-	-	-	-	-	-	156.3	156.3	-	160.0	160.0
2. Interest Payments (i to iv)	-	22,830.0	22,830.0	-	23,605.5	23,605.5	-	25,358.3	25,358.3	-	26,612.8	26,612.8
i) Interest on Loans from the Centre	-	1,337.8	-	-	-	-	-	-	-	-	-	-
ii) Interest on Internal Debt	-	16,493.1	-	-	-	-	-	-	-	-	-	-
of which:	-	-	-	-	-	-	-	-	-	-	-	-
(a) Interest on Market Loans	-	2,277.1	-	-	-	-	-	-	-	-	-	-
(b) Interest on NSSF	-	3,862.4	-	-	-	-	-	-	-	-	-	-
iii) Interest on Small Savings, Provident Funds, etc.	-	4,528.7	-	-	-	-	-	-	-	-	-	-
iv) Others	-	470.4	470.4	-	23,605.5	23,605.5	-	25,358.3	25,358.3	-	26,612.8	26,612.8
D. Administrative Services (i to v)	104.5	29,875.5	29,980.0	140.8	57,429.0	57,569.7	148.8	41,363.4	41,512.1	172.5	49,745.8	49,918.4
i) Secretariat - General Services	-	347.6	347.6	25.9	495.3	521.2	25.9	584.2	610.2	25.9	665.8	691.7
ii) District Administration	58.6	573.8	632.4	-	591.6	591.6	-	586.2	586.2	-	711.1	711.1
iii) Police	-	22,902.2	22,902.2	1.0	28,905.4	28,906.4	0.5	32,021.8	32,022.3	1.2	32,490.9	32,492.0
iv) Public Works	5.6	3,121.1	3,126.8	12.9	3,526.1	3,539.0	10.5	4,228.9	4,239.3	16.0	4,535.1	4,551.1
v) Others ++	40.2	2,930.9	2,971.1	101.0	23,910.6	24,011.6	111.9	3,942.3	4,054.2	129.4	11,343.1	11,472.5
E. Pensions	-	22,418.3	22,418.3	-	26,510.0	26,510.0	-	27,806.7	27,806.7	-	30,250.0	30,250.0
F. Miscellaneous General Services	-	11.0	11.0	-	10.8	10.8	-	10.8	10.8	-	10.8	10.8
of which:	-	-	-	-	-	-	-	-	-	-	-	-
Payment on account of State Lotteries	-	0.6	0.6	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions	-	-	-	-	-	-	-	-	-	-	-	-
of which:	-	-	-	-	-	-	-	-	-	-	-	-
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
JHARKHAND

Item	2011-11 (Revised Estimates)				2011-12 (Budget Estimates)				2011-12 (Revised Estimates)				2012-13 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	5	6	7	8	9	10	11	12	13				
TOTAL EXPENDITURE (I+II+III)	76,580.3	125,845.5	202,425.8	94,166.5	146,211.2	240,377.7	101,618.6	150,355.7	251,974.3	112,530.9	165,474.6	278,005.5				
I. DEVELOPMENTAL EXPENDITURE (A + B)	74,696.5	58,835.9	133,532.4	90,425.3	71,280.3	161,705.6	97,709.1	71,531.2	169,240.4	106,831.7	85,607.8	192,439.5				
A. Social Services (1 to 12)	41,036.4	39,391.0	80,427.4	48,927.3	46,316.7	95,243.9	53,604.5	45,823.1	99,427.6	61,173.5	54,939.3	116,112.8				
1. Education, Sports, Art and Culture	16,597.7	24,148.6	40,746.3	19,837.4	31,328.0	51,165.5	19,596.2	32,099.6	51,695.8	22,828.0	38,663.3	61,491.3				
2. Medical and Public Health	1,752.2	4,931.4	6,683.6	3,073.3	5,848.8	8,922.0	3,071.8	5,859.9	8,931.6	2,453.9	5,731.1	8,185.1				
3. Family Welfare	1,759.6	121.9	1,881.5	1,969.2	123.7	2,093.0	1,969.2	118.4	2,087.6	2,891.9	116.2	3,008.1				
4. Water Supply and Sanitation	1,180.0	1,817.1	2,997.1	1,160.0	1,961.5	3,121.5	1,553.2	2,010.4	3,563.6	2,050.0	2,079.6	4,129.6				
5. Housing	58.0	130.1	188.1	90.0	131.0	221.0	90.0	161.0	251.0	230.0	186.0	416.0				
6. Urban Development	940.0	617.2	1,557.2	984.5	786.4	1,770.9	998.8	792.8	1,791.6	2,448.0	1,115.6	3,563.6				
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	4,816.7	865.1	5,681.8	6,407.2	1,079.2	7,486.4	7,196.4	1,080.1	8,276.5	6,483.0	1,152.6	7,635.6				
8. Labour and Welfare	1,198.6	479.7	1,678.2	1,535.1	702.7	2,237.8	1,315.8	711.6	2,027.4	1,590.8	701.1	2,291.9				
9. Social Security and Welfare	8,681.1	213.0	8,894.1	9,974.2	271.7	10,245.9	11,100.3	282.7	11,383.0	15,473.3	275.1	15,748.4				
10. Nutrition	3,851.5	-	3,851.5	3,681.3	-	3,681.3	3,748.3	-	3,748.3	4,474.6	-	4,474.6				
11. Relief on account of Natural Calamities	51.1	5,635.9	5,687.0	50.0	3,555.5	3,605.5	2,774.2	2,081.3	4,855.5	50.0	4,375.0	4,425.0				
12. Others*	150.0	431.2	581.2	165.0	528.2	693.2	190.2	625.4	815.7	200.0	543.7	743.7				
B. Economic Services (1 to 9)	33,660.1	19,444.9	53,105.0	41,499.1	24,963.7	66,461.7	44,104.7	25,708.1	69,812.8	45,658.5	30,668.5	76,326.7				
1. Agriculture and Allied Activities (i to xii)	8,329.7	3,198.4	11,528.2	8,144.9	3,705.4	11,850.3	8,815.0	3,812.4	12,627.4	8,256.6	4,070.4	12,337.0				
i) Crop Husbandry	2,964.0	426.7	3,390.7	4,425.2	553.8	4,979.0	4,391.0	554.1	4,945.0	4,013.3	541.4	4,554.7				
ii) Soil and Water Conservation	341.5	136.3	477.8	134.3	148.0	282.3	134.3	149.8	284.1	360.0	163.6	523.6				
iii) Animal Husbandry	427.9	670.3	1,098.2	592.1	705.3	1,297.3	592.1	747.3	1,339.4	612.5	845.3	1,457.8				
iv) Dairy Development	568.2	63.8	632.0	744.9	79.4	824.3	568.2	79.4	662.2	754.0	84.7	838.7				
v) Fisheries	209.8	88.9	298.7	257.4	102.1	359.5	351.2	102.1	453.3	319.8	102.1	421.9				
vi) Forestry and Wild Life	1,571.9	1,249.5	2,821.4	976.6	1,471.5	2,448.1	1,104.7	1,472.2	2,576.9	1,303.0	1,587.7	2,890.7				
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-				
viii) Food Storage and Warehousing	420.0	243.7	663.7	600.0	285.4	885.4	600.0	286.3	886.3	520.0	285.3	805.3				
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-				
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-				
xi) Co-operation	1,808.0	295.2	2,103.2	387.0	345.5	732.5	1,031.6	403.7	1,435.3	312.0	440.9	752.9				
xii) Other Agricultural Programmes	18.5	22.2	40.7	27.5	14.4	41.9	27.5	17.5	45.0	62.0	19.5	81.5				
2. Rural Development	13,400.0	4,905.9	18,305.8	15,470.8	5,368.7	20,839.5	14,798.3	5,714.5	20,512.8	15,761.8	7,296.6	23,058.4				
3. Special Area Programmes	-	-	-	-	-	-	-	-	-	-	-	-				
4. Irrigation and Flood Control	40.0	3,004.6	3,044.6	40.0	3,788.1	3,828.1	31.5	3,798.1	3,829.6	60.0	3,822.5	3,882.5				
of which:	-	-	-	-	-	-	-	-	-	-	-	-				
i) Major and Medium Irrigation	-	2,289.6	2,289.6	-	2,969.0	2,969.0	-	2,977.6	2,977.6	-	3,043.1	3,043.1				
ii) Minor Irrigation	-	705.0	705.0	-	809.1	809.1	-	810.5	810.5	-	769.4	769.4				
iii) Flood Control and Drainage	-	10.0	10.0	-	10.0	10.0	-	10.0	10.0	-	10.0	10.0				
5. Energy	4,294.0	4,513.0	8,807.0	3,050.0	7,519.4	10,569.4	1,178.9	7,519.4	8,698.3	5,197.0	10,021.5	15,218.5				
of which: Power	4,094.0	4,513.0	8,607.0	2,700.0	7,519.4	10,219.4	828.9	7,519.4	8,348.3	3,947.0	10,021.5	13,968.5				
6. Industry and Minerals (i to iii)	1,428.5	438.3	1,866.8	2,017.0	478.9	2,495.9	1,814.7	490.3	2,305.0	2,185.0	471.3	2,656.3				
i) Village and Small Industries	803.7	199.6	1,003.3	1,211.1	213.0	1,424.1	929.8	219.0	1,148.8	1,218.0	222.1	1,440.1				
ii) Industries@	624.8	238.7	863.5	805.9	265.8	1,071.7	884.8	271.3	1,156.2	967.0	249.1	1,216.1				
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-				

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
JHARKHAND

Item	2010-11 (Revised Estimates)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @@	84.9 76.0 8.9	2,664.4 1,802.5 861.9	2,749.3 1,878.5 870.8	5,086.5 84.0 5,002.5	3,312.3 2,586.9 725.4	8,398.8 2,670.9 5,727.9	7,179.3 76.8 7,102.5	3,589.3 2,863.9 725.4	10,768.6 2,940.6 7,827.9	5,034.7 105.5 4,929.2	4,162.3 3,715.3 447.1	9,197.0 3,820.8 5,376.3
8. Science, Technology and Environment	—	—	—	—	—	—	—	—	—	—	—	—
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	6,083.0 — 42.1 5,971.1 69.9	720.3 285.5 16.6 221.0 197.2	6,803.3 285.5 58.7 6,192.1 267.1	7,688.8 — 63.5 7,600.0 25.3	791.0 298.8 14.5 235.3 242.4	8,479.8 298.8 78.0 7,835.3 267.7	10,287.0 — 78.9 10,126.3 81.8	784.1 311.3 14.1 255.5 203.3	11,071.1 311.3 92.9 10,381.8 285.1	9,163.0 — 97.5 8,640.0 425.5	823.9 325.1 13.9 246.4 238.6	9,987.0 325.1 111.4 8,886.4 664.1
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	1,883.8	67,005.1	68,888.9	3,741.2	74,925.4	78,666.6	3,909.4	78,818.9	82,728.4	5,699.2	79,861.3	85,560.5
A. Organs of State	—	3,276.1	3,276.1	—	2,860.8	2,860.8	—	3,438.2	3,438.2	—	3,488.7	3,488.7
B. Fiscal Services (i + ii)	205.0	2,317.1	2,522.1	165.0	3,020.6	3,185.6	137.3	3,182.4	3,319.6	420.0	3,057.5	3,477.4
i) Collection of Taxes and Duties	205.0	2,293.0	2,498.0	165.0	2,995.0	3,160.0	137.3	3,154.6	3,291.9	420.0	3,028.5	3,448.5
ii) Other Fiscal Services	—	24.1	24.1	—	25.6	25.6	—	27.7	27.7	—	29.0	29.0
C. Interest Payments and Servicing of Debt (1 + 2)	—	21,602.0	21,602.0	—	23,948.7	23,948.7	—	24,041.2	24,041.2	—	24,345.8	24,345.8
1. Appropriation for Reduction or Avoidance of Debt	—	—	—	—	—	—	—	—	—	—	—	—
2. Interest Payments (i to iv)	—	21,602.0	21,602.0	—	23,948.7	23,948.7	—	24,041.2	24,041.2	—	24,345.8	24,345.8
i) Interest on Loans from the Centre	—	2,578.3	2,578.3	—	2,293.2	2,293.2	—	2,293.2	2,293.2	—	2,327.1	2,327.1
ii) Interest on Internal Debt	—	17,503.9	17,503.9	—	19,619.9	19,619.9	—	19,683.8	19,683.8	—	20,079.8	20,079.8
of which:	—	—	—	—	—	—	—	—	—	—	—	—
(a) Interest on Market Loans	—	4,688.7	4,688.7	—	5,609.1	5,609.1	—	5,609.1	5,609.1	—	6,110.4	6,110.4
(b) Interest on NSF	—	9,091.3	9,091.3	—	9,775.1	9,775.1	—	9,775.1	9,775.1	—	9,856.4	9,856.4
iii) Interest on Small Savings, Provident Funds, etc.	—	1,450.0	1,450.0	—	2,020.3	2,020.3	—	2,020.3	2,020.3	—	1,893.5	1,893.5
iv) Others	—	69.8	69.8	—	15.3	15.3	—	43.9	43.9	—	45.3	45.3
D. Administrative Services (i to v)	1,678.8	21,508.4	23,187.2	3,576.3	24,134.4	27,710.7	3,772.2	27,196.3	30,968.4	5,279.3	26,691.8	31,971.0
i) Secretariat - General Services	20.0	1,592.3	1,612.3	—	709.3	709.3	—	750.7	750.7	1.3	696.4	697.7
ii) District Administration	1,124.1	773.1	1,897.2	2,812.7	1,024.1	3,836.8	2,755.0	1,055.9	3,810.9	4,009.5	1,067.6	5,077.1
iii) Police	500.0	16,804.6	17,304.6	745.0	19,981.2	20,726.2	970.0	22,317.6	23,287.6	1,195.0	21,988.7	23,183.7
iv) Public Works	6.1	699.0	705.1	—	743.4	743.4	—	848.6	848.6	53.0	822.6	875.6
v) Others ++	28.6	1,639.5	1,668.1	18.5	1,676.5	1,695.0	47.1	2,223.5	2,270.6	20.5	2,116.5	2,137.0
E. Pensions	—	18,301.5	18,301.5	—	20,960.9	20,960.9	—	20,960.9	20,960.9	—	22,277.5	22,277.5
F. Miscellaneous General Services of which:	—	—	—	—	—	—	—	—	—	—	—	—
Payment on account of State Lotteries	—	—	—	—	—	—	—	—	—	—	—	—
III. Grants-in-Aid and Contributions of which:	—	4.5	4.5	—	5.5	5.5	—	5.5	5.5	—	5.5	5.5
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	—	4.5	4.5	—	5.5	5.5	—	5.5	5.5	—	5.5	5.5

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
KARNATAKA

Item	2011-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @@	5,984.7 5,984.7	7,665.4 4,257.7	13,650.1 10,242.4	3,534.1 3,534.1	11,077.3 8,355.6	14,611.4 11,889.8	3,660.1 3,654.1	11,090.2 8,355.6	14,750.3 12,009.8	2,718.3 2,714.3	14,204.5 11,259.3	16,922.8 13,973.6
8. Science, Technology and Environment	413.4	0.1	413.5	478.8	0.1	478.9	438.8	0.1	438.9	1,054.4	0.1	1,054.5
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	2,183.7 810.0 1,003.0 16.4 354.3	14,541.2 452.0 28.2 93.2 13,967.8	16,724.9 1,262.0 1,031.2 109.6 14,322.1	2,685.6 1,258.3 855.2 1.3 570.8	8,000.0 532.1 32.7 174.2 7,260.9	10,685.5 1,790.4 887.9 175.5 7,831.7	2,673.5 1,278.0 916.0 2.4 477.1	8,061.9 541.1 32.7 199.2 7,288.9	10,735.4 1,819.1 948.7 201.7 7,766.0	3,001.8 1,509.4 857.4 7.5 627.5	15,632.0 622.0 34.3 181.9 14,793.8	18,633.9 2,131.5 891.7 189.4 15,421.3
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)												
A. Organs of State	957.6	139,593.5	140,551.1	1,301.5	183,827.2	185,128.7	1,390.0	173,542.1	174,932.2	1,517.6	238,891.5	240,409.1
B. Fiscal Services (i + ii)	325.1	5,558.3	5,883.3	312.5	6,676.2	6,988.7	333.3	6,925.3	7,258.7	365.0	7,472.1	7,837.1
i) Collection of Taxes and Duties	87.5	5,361.6	5,449.1	90.0	7,164.1	7,254.1	118.5	7,901.1	8,019.6	90.0	8,051.1	8,141.1
ii) Other Fiscal Services	87.5	5,308.6	5,396.1	90.0	7,098.8	7,186.8	118.5	7,833.8	7,952.3	90.0	7,973.3	8,063.3
C. Interest Payments and Servicing of Debt (1 + 2)												
1. Appropriation for Reduction or Avoidance of Debt	-	-	-	-	-	-	-	-	-	-	-	-
2. Interest Payments (i to iv)	-	56,410.0	56,410.0	-	69,500.0	69,500.0	-	60,000.0	60,000.0	-	75,000.0	75,000.0
i) Interest on Loans from the Centre	-	7,507.8	7,507.8	-	8,189.8	8,189.8	-	7,679.6	7,679.6	-	8,873.7	8,873.7
ii) Interest on Internal Debt	-	39,282.5	39,282.5	-	49,197.3	49,197.3	-	41,865.3	41,865.3	-	53,006.7	53,006.7
of which:												
(a) Interest on Market Loans	-	17,960.5	17,960.5	-	26,392.3	26,392.3	-	18,638.6	18,638.6	-	30,147.9	30,147.9
(b) Interest on NSF	-	19,082.8	19,082.8	-	20,431.1	20,431.1	-	20,801.1	20,801.1	-	20,446.4	20,446.4
iii) Interest on Small Savings, Provident Funds, etc.	-	9,618.9	9,618.9	-	12,111.7	12,111.7	-	10,453.9	10,453.9	-	13,118.4	13,118.4
iv) Others	-	0.8	0.8	-	1.2	1.2	-	1.2	1.2	-	1.2	1.2
D. Administrative Services (i to v)	544.9	31,314.7	31,859.6	899.0	45,156.6	46,055.6	938.2	41,773.8	42,712.1	1,062.6	78,233.9	79,296.5
i) Secretariat - General Services	0.4	794.1	794.6	30.0	930.5	960.5	30.2	1,014.0	1,044.2	40.0	1,274.0	1,314.0
ii) District Administration	-	2,399.4	2,399.4	-	3,051.4	3,051.4	-	3,136.8	3,136.8	-	3,679.9	3,679.9
iii) Police	60.0	18,999.8	18,999.8	595.0	22,965.8	23,560.8	545.0	22,847.2	23,392.2	585.0	26,029.9	26,614.9
iv) Public Works	40.4	4,988.0	5,028.4	50.0	4,536.3	4,586.3	50.0	4,655.5	4,705.5	100.0	5,988.6	6,088.6
v) Others ++	444.1	4,193.3	4,637.4	224.0	13,672.7	13,896.7	313.1	10,120.4	10,439.5	337.6	41,261.6	41,599.2
E. Pensions	-	40,699.4	40,699.4	-	55,000.0	55,000.0	-	56,600.0	56,600.0	-	69,801.0	69,801.0
F. Miscellaneous General Services	-	249.5	249.5	-	330.3	330.3	-	341.8	341.8	-	333.4	333.4
of which: Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions	10,788.3	18,996.6	29,784.9	15,477.9	27,955.7	43,433.6	15,950.9	27,955.7	43,906.6	19,297.9	33,069.2	52,367.0
of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	10,788.3	18,996.6	29,784.9	15,477.9	27,955.7	43,433.6	15,950.9	27,955.7	43,906.6	19,297.9	33,069.2	52,367.0

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
KERALA

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	43,097.0	303,551.1	346,648.1	57,842.2	391,772.0	449,614.2	55,878.4	394,716.5	450,594.9	84,871.8	431,181.7	516,053.5
TOTAL EXPENDITURE (I+II+III)	41,257.7	123,424.7	164,682.5	56,839.2	172,721.8	229,561.0	55,146.7	170,734.8	225,881.5	83,984.3	181,791.2	265,775.4
I. DEVELOPMENTAL EXPENDITURE (A + B)	25,091.2	96,016.7	121,107.9	37,876.0	130,781.6	168,657.6	35,427.4	125,472.9	160,900.3	56,832.8	135,131.3	191,964.0
A. Social Services (1 to 12)	5,570.5	62,907.2	68,477.7	6,515.3	92,182.7	98,698.0	6,319.5	86,920.2	93,239.7	11,578.1	91,582.8	103,160.9
1. Education, Sports, Art and Culture	1,751.3	15,737.2	17,488.5	2,327.2	21,560.1	23,887.3	2,232.4	21,677.1	23,909.5	4,252.5	23,671.4	27,924.0
2. Medical and Public Health	1,637.2	522.6	2,159.8	1,693.6	881.8	2,575.4	1,693.6	881.8	2,575.4	2,918.9	1,066.6	3,985.5
3. Family Welfare	1,993.6	1,895.1	3,888.7	4,367.5	1,660.8	6,028.3	3,492.5	1,660.8	5,153.3	4,780.0	1,872.5	6,652.5
4. Water Supply and Sanitation	204.7	779.4	984.1	172.9	1,052.0	1,224.9	122.9	952.6	1,075.5	93.0	818.4	911.4
5. Housing	3,439.4	298.9	3,738.3	5,987.2	243.0	6,230.2	4,410.9	234.9	4,645.8	10,200.6	278.8	10,479.4
6. Urban Development	5,570.0	1,946.7	7,516.6	7,084.6	2,320.9	9,405.5	7,820.4	2,322.8	10,143.3	10,871.8	2,428.3	13,300.2
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,264.2	2,703.8	3,968.0	2,988.4	2,301.1	5,289.5	2,606.8	2,446.5	5,053.4	4,580.5	2,304.9	6,885.4
8. Labour and Labour Welfare	3,489.5	7,128.7	10,618.2	6,419.3	6,130.0	12,549.4	6,421.8	6,145.6	12,567.5	7,244.0	8,843.7	16,087.7
9. Social Security and Welfare	-	9.7	9.7	-	27.0	27.0	-	27.0	27.0	-	29.2	29.2
10. Nutrition	-	1,558.8	1,558.8	-	1,771.9	1,771.9	-	1,540.7	1,540.7	-	1,486.2	1,486.2
11. Relief on account of Natural Calamities	170.9	528.8	699.7	320.0	650.3	970.3	306.5	662.8	969.3	313.3	748.4	1,061.7
12. Others*	16,166.5	27,408.0	43,574.6	18,963.2	41,940.2	60,903.4	19,719.3	45,261.9	64,981.3	27,151.5	46,659.9	73,811.4
B. Economic Services (1 to 9)	6,591.0	14,056.9	20,647.9	10,548.2	17,966.8	28,515.0	9,756.9	19,408.6	29,165.5	13,527.0	19,837.4	33,364.4
1. Agriculture and Allied Activities (i to xii)	2,928.3	2,465.8	5,394.1	4,915.0	4,124.6	9,039.6	4,277.2	4,451.6	8,728.8	6,551.2	4,181.3	10,732.5
i) Crop Husbandry	135.9	227.7	363.6	193.5	343.1	536.6	144.5	344.5	489.0	240.5	353.2	593.7
ii) Soil and Water Conservation	1,153.4	1,605.7	2,759.1	931.0	2,304.0	3,235.0	1,098.4	2,233.6	3,322.0	1,211.7	2,437.3	3,649.0
iii) Animal Husbandry	278.8	208.1	486.9	689.1	315.5	984.6	672.6	316.1	988.7	928.0	404.3	1,332.3
iv) Dairy Development	686.1	1,391.2	2,077.3	1,076.4	437.7	1,514.1	1,323.4	510.0	1,833.5	1,593.5	424.7	2,018.2
v) Fisheries	482.7	1,618.4	2,101.1	881.1	2,155.4	3,036.5	844.6	2,156.4	3,000.9	1,167.2	2,378.5	3,545.7
vi) Forestry and Wild Life	-	-	-	-	-	-	-	-	-	-	-	-
vii) Plantations	51.9	3,895.0	3,947.0	854.5	5,165.7	6,020.2	300.7	6,166.5	6,467.2	48.4	6,167.6	6,216.0
viii) Food Storage and Warehousing	456.6	1,004.8	1,461.4	767.5	1,581.2	2,348.7	790.0	1,581.4	2,371.4	1,085.0	1,958.8	3,043.8
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Agricultural Finance Institutions	321.0	1,628.2	1,949.3	135.6	1,527.9	1,663.5	135.6	1,636.7	1,772.3	251.5	1,519.9	1,771.4
xi) Co-operation	96.1	11.9	108.0	124.5	11.7	136.2	169.9	11.7	181.7	450.0	11.9	461.9
xii) Other Agricultural Programmes	1,731.6	2,123.7	3,855.3	2,343.2	3,251.7	5,594.9	3,324.3	3,259.2	6,583.5	3,332.8	3,263.7	6,596.5
2. Rural Development	243.3	3,021.6	3,264.9	351.3	4,250.2	4,601.5	358.1	4,254.5	4,612.6	364.5	4,103.9	4,468.4
3. Special Area Programmes	254.3	-	-	-	-	-	-	-	-	-	-	-
4. Irrigation and Flood Control	4.9	1,597.8	1,602.7	7.0	2,412.8	2,419.8	9.7	2,417.3	2,427.0	7.0	2,032.0	2,039.0
of which:	182.8	1,190.2	1,373.0	261.8	1,603.9	1,865.7	266.0	1,603.5	1,869.5	277.5	1,629.2	1,906.7
i) Major and Medium Irrigation	-	233.6	233.6	-	233.5	233.5	-	233.7	233.7	-	442.7	442.7
ii) Minor Irrigation	316.0	1,027.6	1,343.6	395.0	31.1	426.1	655.0	577.1	1,232.1	446.6	558.4	1,005.0
iii) Flood Control and Drainage	47.8	1,006.5	1,054.3	395.0	22.8	417.8	2,029.8	554.2	554.2	-	553.3	553.3
5. Energy	2,309.4	766.2	3,075.6	2,089.6	906.5	2,996.1	2,029.8	951.4	2,981.2	2,680.8	1,305.5	3,986.3
of which: Power	1,702.7	643.9	2,346.6	1,512.3	769.9	2,282.2	1,457.7	791.3	2,249.0	1,994.2	1,161.2	3,155.3
Industry and Minerals (i to iii)	606.7	89.3	696.1	577.6	136.6	714.2	572.1	133.3	705.4	686.6	144.3	830.9
i) Village and Small Industries	-	33.0	33.0	-	-	-	-	-	-	-	-	-
ii) Industries@	-	-	-	-	-	-	-	-	-	-	-	-
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
KERALA

Item	2011-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	2,377.5 2,271.7 105.8	5,022.5 4,417.6 604.9	7,400.0 6,689.3 710.7	82.6 17.1 65.5	12,936.5 12,035.0 901.5	13,019.1 12,052.1 967.0	532.6 214.1 318.5	14,177.2 12,952.7 1,224.5	14,709.8 13,166.8 1,543.0	1,568.3 300.2 1,268.1	15,399.6 14,541.0 858.6	16,967.9 14,841.2 2,126.7
8. Science, Technology and Environment	251.9	244.2	496.1	782.7	294.0	1,076.7	712.7	294.0	1,006.7	779.5	346.5	1,126.0
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	2,091.6 747.9 1,133.2 27.0 183.4	1,145.3 292.2 230.4 90.4 532.4	3,236.9 1,040.2 1,363.6 117.3 715.8	1,986.6 982.7 799.8 4.0 200.1	2,303.6 452.0 1,069.4 137.8 644.3	4,290.1 1,434.7 1,869.2 141.8 844.4	1,974.0 968.4 790.1 3.7 211.8	2,340.1 452.4 1,114.4 138.5 634.8	4,314.1 1,420.8 1,904.5 142.2 846.6	3,299.1 1,504.8 1,422.6 13.0 358.7	1,844.8 442.0 593.9 130.4 678.6	5,143.9 1,946.7 2,016.5 143.4 1,037.3
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)												
A. Organs of State	1,839.3	152,344.7	154,183.9	1,003.0	185,685.4	186,688.4	731.7	189,483.3	190,215.1	887.6	208,010.3	208,897.8
B. Fiscal Services (i + ii)	0.5	4,367.9	4,368.4	10.4	5,573.5	5,583.9	10.4	5,701.4	5,711.8	9.2	5,210.3	5,219.5
i) Collection of Taxes and Duties	43.0	6,888.6	6,931.5	92.0	9,109.2	9,201.2	69.5	9,045.8	9,115.3	74.2	9,381.2	9,455.4
ii) Other Fiscal Services	43.0	5,549.9	5,592.9	92.0	8,044.7	8,136.7	69.5	7,981.2	8,050.7	74.2	8,313.5	8,387.7
C. Interest Payments and Servicing of Debt (1 + 2)	-	1,338.7	1,338.7	-	1,064.4	1,064.4	-	1,064.5	1,064.5	-	1,067.6	1,067.6
1. Appropriation for Reduction or Avoidance of Debt	-	2,750.0	2,750.0	-	3,180.0	3,180.0	-	100.0	100.0	-	-	-
2. Interest Payments (i to iv) i) Interest on Loans from the Centre ii) Interest on Internal Debt of which: (a) Interest on Market Loans (b) Interest on NSF iii) Interest on Small Savings, Provident Funds, etc. iv) Others	-	56,896.6 4,277.8 36,378.1	56,896.6 4,277.8 36,378.1	-	62,545.6 4,483.3 41,723.0	62,545.6 4,483.3 41,723.0	-	63,584.3 3,993.3 41,762.5	63,584.3 3,993.3 41,762.5	-	72,343.3 4,096.2 49,127.6	72,343.3 4,096.2 49,127.6
D. Administrative Services (i to v)	715.8	18,784.3	19,500.1	882.6	26,422.0	27,304.6	633.8	26,576.9	27,212.7	804.2	28,412.6	29,216.8
i) Secretariat - General Services	-	996.7	996.7	-	1,297.4	1,297.4	-	1,333.9	1,333.9	-	1,356.7	1,356.7
ii) District Administration	261.1	1,418.3	1,679.4	94.0	2,015.3	2,109.3	79.4	2,018.9	2,098.3	82.0	2,164.9	2,246.9
iii) Police	142.7	11,231.3	11,374.0	334.7	15,764.2	16,098.9	134.7	15,833.9	15,968.6	428.0	17,358.5	17,786.5
iv) Public Works	-	1,320.1	1,320.1	-	1,712.8	1,712.8	-	1,732.9	1,732.9	-	1,656.2	1,656.2
v) Others ++	312.0	3,817.9	4,129.9	453.9	5,632.3	6,086.2	419.7	5,659.3	6,079.0	294.2	5,876.2	6,170.4
E. Pensions	-	57,674.9	57,674.9	-	73,119.1	73,119.1	-	77,307.4	77,307.4	-	81,780.5	81,780.5
F. Miscellaneous General Services	1,080.0	4,982.4	6,062.4	18.0	5,736.2	5,754.2	18.0	7,165.6	7,183.6	-	10,882.5	10,882.5
of which: Payment on account of State Lotteries	-	4,602.4	4,602.4	-	5,591.0	5,591.0	-	6,689.1	6,689.1	-	10,773.4	10,773.4
III. Grants-in-Aid and Contributions	-	27,781.7	27,781.7	-	33,364.8	33,364.8	-	34,496.3	34,496.3	-	41,380.3	41,380.3
of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	27,781.7	27,781.7	-	33,364.8	33,364.8	-	34,496.3	34,496.3	-	41,380.3	41,380.3

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
MADHYA PRADESH

Item	2011-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @@	66	6,301.0	6,307.6	9.0	7,051.2	7,060.2	9.0	9,956.5	9,967.5	9.0	10,654.1	10,663.1
8. Science, Technology and Environment	424.3	29.6	453.9	483.4	45.4	538.7	528.9	54.9	583.8	423.1	57.5	480.6
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	6.4	150.4	156.7	4,896.1	282.4	5,178.5	1,713.4	221.6	1,935.0	2,273.1	984.1	3,257.2
	229.3	2.4	231.6	244.2	3.4	247.6	340.0	4.3	344.4	403.7	5.7	409.4
	377.2	401.8	778.9	741.0	687.1	1,428.1	1,077.2	690.1	1,767.3	878.5	715.5	1,594.0
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)												
A. Organs of State	1,127.0	145,339.8	146,466.8	1,192.6	181,011.9	182,204.5	1,546.5	173,890.8	175,437.3	1,250.6	204,523.7	205,774.3
B. Fiscal Services (i + ii)	600.0	21,721.0	22,320.9	212.4	20,303.4	20,515.8	212.4	21,899.6	22,112.1	259.5	20,022.3	20,281.8
i) Collection of Taxes and Duties	600.0	21,705.4	22,305.4	212.4	20,277.6	20,490.1	212.4	21,873.9	22,086.3	259.5	19,990.9	20,250.4
ii) Other Fiscal Services	-	15.6	15.6	-	25.8	25.8	-	25.7	25.7	-	31.4	31.4
C. Interest Payments and Servicing of Debt (1 + 2)												
1. Appropriation for Reduction or Avoidance of Debt	-	-	-	-	-	-	-	-	-	-	-	-
2. Interest Payments (i to iv)	-	50,489.5	50,489.5	-	53,421.8	53,421.8	-	56,667.3	56,667.3	-	62,750.8	62,750.8
i) Interest on Loans from the Centre	-	6,896.5	6,896.5	-	7,233.3	7,233.3	-	7,233.3	7,233.3	-	7,733.3	7,733.3
ii) Interest on Internal Debt	-	35,672.7	35,672.7	-	38,228.8	38,228.8	-	41,474.4	41,474.4	-	45,489.0	45,489.0
of which:												
(a) Interest on Market Loans	-	18,040.7	18,040.7	-	16,259.3	16,259.3	-	19,501.0	19,501.0	-	22,138.9	22,138.9
(b) Interest on NSF	-	14,264.0	14,264.0	-	16,500.0	16,500.0	-	16,500.0	16,500.0	-	17,750.0	17,750.0
iii) Interest on Small Savings, Provident Funds, etc.	-	5,934.5	5,934.5	-	7,084.7	7,084.7	-	7,084.7	7,084.7	-	7,590.7	7,590.7
iv) Others	-	1,985.8	1,985.8	-	874.9	874.9	-	874.9	874.9	-	1,937.8	1,937.8
D. Administrative Services (i to v)	527.0	30,534.2	31,061.2	980.1	48,345.6	49,325.8	1,334.1	37,442.6	38,776.6	991.2	55,239.6	56,230.7
i) Secretariat - General Services	291.0	1,066.2	1,357.1	515.0	1,068.2	1,583.2	545.0	1,124.9	1,669.9	437.9	1,238.1	1,675.9
ii) District Administration	-	2,888.3	2,888.3	65.0	3,714.4	3,779.4	65.0	3,794.8	3,849.8	66.8	4,206.7	4,273.5
iii) Police	303.4	19,703.5	20,006.9	358.6	23,719.8	24,078.5	682.6	23,480.6	24,163.1	428.4	27,847.4	28,275.8
iv) Public Works	-128.7	2,755.8	2,627.1	-	3,428.1	3,428.1	-	3,609.8	3,609.8	-	3,857.1	3,857.1
v) Others ++	61.3	4,120.4	4,181.7	41.5	16,415.1	16,456.6	41.5	5,442.5	5,484.0	58.1	18,090.3	18,148.4
E. Pensions	-	37,665.3	37,665.3	-	51,580.5	51,580.5	-	49,680.5	49,680.5	-	58,258.5	58,258.5
F. Miscellaneous General Services	-	10.8	10.8	-	339.8	339.8	-	321.8	321.8	-	434.6	434.6
of which:												
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions	5,464.1	23,886.2	29,350.3	6,017.9	26,158.6	32,176.5	6,036.0	28,176.5	34,212.5	7,182.3	30,038.9	37,221.2
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	5,464.1	23,886.2	29,350.3	6,017.9	26,158.6	32,176.5	6,036.0	28,176.5	34,212.5	7,182.3	30,038.9	37,221.2

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)

MAHARASHTRA

Item	2010-11 (Accounts)				2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	
1		2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III)	171,849.6	892,744.1	1,064,593.7	1,064,593.7	259,040.0	955,417.1	1,214,457.1	247,092.4	1,026,622.8	1,273,715.2	288,040.6	1,077,551.6	1,365,592.2
I. DEVELOPMENTAL EXPENDITURE (A + B)	169,301.4	506,372.8	675,674.2	675,674.2	250,373.6	515,974.1	766,347.6	237,528.7	593,691.4	831,220.1	277,851.2	581,496.6	859,347.8
A. Social Services (1 to 12)	114,264.8	368,555.8	482,820.6	482,820.6	180,729.7	384,785.6	565,515.3	161,873.9	410,951.9	572,825.8	199,614.2	420,454.3	620,068.5
1. Education, Sports, Art and Culture	14,484.5	254,950.1	269,434.7	269,434.7	27,710.6	281,692.2	309,402.7	22,261.5	279,774.6	302,036.1	30,188.8	303,842.3	334,031.1
2. Medical and Public Health	6,330.6	33,511.1	39,841.7	39,841.7	7,566.3	35,546.8	43,113.0	9,146.3	38,452.8	47,599.1	14,510.2	40,500.9	55,011.1
3. Family Welfare	4,372.7	529.7	4,902.4	4,902.4	4,972.9	551.3	5,524.2	4,972.3	493.6	5,465.9	6,122.8	557.9	6,680.7
4. Water Supply and Sanitation	7,562.9	1,661.5	9,224.5	9,224.5	9,727.7	1,741.2	11,468.9	8,857.0	1,909.5	10,766.5	10,117.0	1,804.5	11,921.5
5. Housing	13,307.2	5,337.8	18,645.1	18,645.1	26,303.8	2,725.6	29,029.4	17,893.4	3,715.3	21,608.6	21,572.8	3,474.0	25,046.9
6. Urban Development	24,532.7	12,691.8	37,224.5	37,224.5	37,543.0	14,197.0	51,740.0	32,903.3	15,054.6	47,957.8	40,697.5	16,420.6	57,118.1
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	21,507.7	23,671.6	45,179.2	45,179.2	35,754.2	19,711.2	55,465.3	34,656.7	23,183.6	57,840.2	43,013.7	21,123.9	64,137.6
8. Labour and Labour Welfare	1,896.4	4,564.4	6,460.7	6,460.7	2,563.0	4,619.2	7,182.2	2,864.2	5,165.6	8,029.8	2,806.6	5,228.5	8,035.1
9. Social Security and Welfare	7,028.5	14,523.4	21,551.9	21,551.9	8,313.2	14,677.7	22,990.9	7,619.6	15,887.1	23,506.7	8,321.0	16,182.6	24,503.7
10. Nutrition	12,866.8	6,426.2	19,293.0	19,293.0	19,154.2	4,691.0	23,845.2	19,573.6	4,691.0	24,264.6	21,410.9	5,238.6	26,649.6
11. Relief on account of Natural Calamities	216.0	9,700.9	9,916.8	9,916.8	900.0	3,568.2	4,468.2	912.0	21,512.6	22,424.6	650.0	4,880.6	5,530.6
12. Others*	158.8	987.4	1,146.2	1,146.2	220.8	1,064.3	1,285.1	214.1	1,111.7	1,325.8	202.7	1,199.8	1,402.5
B. Economic Services (1 to 9)	55,036.6	137,816.9	192,853.6	192,853.6	69,643.9	131,188.5	200,832.4	75,654.8	182,739.5	259,394.3	78,237.3	161,042.3	239,279.3
1. Agriculture and Allied Activities (i to xii)	15,927.0	40,437.4	56,364.4	56,364.4	20,114.2	38,413.2	58,527.4	25,438.2	40,303.0	65,741.2	27,493.9	41,905.0	69,398.9
i) Crop Husbandry	9,909.1	8,452.1	18,361.2	18,361.2	11,399.1	8,563.1	19,962.2	14,945.8	8,067.1	23,012.9	16,383.8	9,566.3	25,950.1
ii) Soil and Water Conservation	175.7	136.2	311.9	311.9	192.1	115.5	307.7	177.8	127.6	305.5	216.2	130.4	346.6
iii) Animal Husbandry	977.8	4,438.7	5,416.5	5,416.5	5,111.6	5,118.2	6,629.8	1,972.8	5,077.5	7,050.3	3,010.2	5,259.1	8,269.3
iv) Dairy Development	67.7	5,085.9	5,153.6	5,153.6	86.6	5,231.0	5,317.6	62.3	5,385.2	5,447.5	88.6	5,390.4	5,479.0
v) Fisheries	123.6	961.2	1,084.8	1,084.8	165.4	1,115.9	1,281.3	104.3	1,020.6	1,124.9	154.9	1,040.4	1,195.3
vi) Forestry and Wild Life	2,014.7	7,088.1	9,102.8	9,102.8	2,760.3	7,965.6	10,725.9	3,181.7	8,098.4	11,280.1	3,135.1	8,790.4	11,925.4
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	2.8	1,468.5	1,471.3	1,471.3	-	1,492.1	1,492.1	-	711.2	711.2	2.3	1,694.0	1,696.3
ix) Agricultural Research and Education	345.4	5,245.4	5,590.8	5,590.8	450.1	5,090.6	5,540.7	383.6	6,518.8	6,902.4	436.1	5,917.2	6,353.3
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	2,310.2	7,559.2	9,869.4	9,869.4	2,979.3	3,721.1	6,700.4	4,125.3	5,296.7	9,422.0	3,006.2	4,116.8	7,123.0
xii) Other Agricultural Programmes	-	-	-	-	569.7	-	569.7	484.5	-	484.5	1,060.6	-	1,060.6
2. Rural Development	13,469.7	8,960.7	22,430.4	22,430.4	16,104.9	11,883.8	27,988.7	15,101.8	12,464.3	27,566.1	13,972.9	15,709.4	29,682.3
3. Special Area Programmes	582.4	4.5	586.9	586.9	-	-	-	-	-	-	-	-	-
4. Irrigation and Flood Control	7,273.9	17,950.6	25,224.5	25,224.5	9,441.2	16,180.1	25,621.3	9,288.2	18,811.2	28,099.4	9,856.5	18,752.1	28,608.6
of which:													
i) Major and Medium Irrigation	3,002.8	14,425.9	17,428.7	17,428.7	4,868.8	12,585.1	17,454.0	4,155.3	14,604.9	18,760.2	3,870.2	14,666.9	18,537.1
ii) Minor Irrigation	4,266.3	3,209.8	7,476.0	7,476.0	4,274.8	3,249.5	7,524.3	4,880.0	3,806.5	8,686.5	5,402.0	3,710.2	9,112.2
iii) Flood Control and Drainage	0.8	124.7	125.5	125.5	291.0	117.7	408.7	276.4	172.5	419.9	577.8	130.2	708.0
5. Energy	1,476.0	34,714.3	36,190.3	36,190.3	3,191.8	30,881.0	34,072.7	2,762.4	53,042.0	55,804.4	4,541.3	32,546.6	37,088.0
6. Industry and Minerals (i to iii)	950.5	34,714.3	35,664.7	35,664.7	30,881.0	30,881.0	32,844.9	1,679.0	53,024.5	54,703.4	3,545.2	32,546.6	36,091.8
i) Village and Small Industries	457.8	8,247.0	8,704.8	8,704.8	566.6	6,277.6	6,844.1	525.7	26,130.4	26,656.1	968.4	17,537.2	18,505.6
ii) Industries@	456.6	503.3	959.9	959.9	564.6	572.0	1,136.6	514.0	565.9	1,079.9	951.2	643.1	1,594.3
iii) Others**	1.2	7,443.7	7,744.9	7,744.9	2.0	5,705.6	5,707.6	11.7	25,564.6	25,576.3	17.2	16,894.1	16,911.3

(₹ Million)

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
MAHARASHTRA

(₹ Million)

Item	2011-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	8,284.4	25,895.8	34,180.2	9,559.9	24,076.3	33,636.3	12,353.2	28,869.5	41,222.7	10,584.7	31,790.9	42,375.6
i) Roads and Bridges	6,774.9	25,873.7	32,648.6	6,580.9	24,053.1	30,634.1	7,121.9	28,833.5	35,955.4	6,764.3	31,766.3	38,530.6
ii) Others @	1,509.5	22.1	1,531.6	2,979.0	23.2	3,002.2	5,231.3	36.0	5,267.3	3,820.4	24.6	3,845.0
8. Science, Technology and Environment	609.1	0.3	609.5	737.4	0.6	738.0	736.0	0.6	736.6	791.2	0.7	791.9
9. General Economic Services (i to iv)	6,956.2	1,606.3	8,562.5	9,532.4	3,470.7	13,003.1	9,012.4	3,113.2	12,125.6	9,591.2	2,794.3	12,385.5
i) Secretariat - Economic Services	3,001.5	1,093.6	4,095.0	4,596.0	1,268.0	5,864.0	4,664.1	1,281.7	5,945.8	4,911.5	1,380.7	6,292.2
ii) Tourism	3,915.1	0.4	3,915.5	4,861.8	0.4	4,862.2	4,282.1	0.4	4,282.5	4,653.1	0.4	4,653.4
iii) Civil Supplies	0.3	-	0.3	-	-	-	-	-	-	-	-	-
iv) Others +	39.4	512.3	551.7	74.6	2,202.3	2,276.9	66.2	1,831.1	1,897.3	26.6	1,413.2	1,439.8
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	1,470.5	375,571.7	377,042.2	7,465.5	432,116.1	439,581.7	8,354.3	423,197.5	431,551.7	8,805.6	486,767.0	495,572.6
A. Organs of State	-	10,878.2	10,878.2	250.0	12,432.4	12,682.4	251.0	14,124.2	14,375.2	250.0	14,514.4	14,764.4
B. Fiscal Services (i + ii)	272.5	12,851.4	13,123.9	1,488.0	14,250.2	15,738.2	1,891.5	16,317.2	18,208.7	1,882.5	19,931.0	21,813.5
i) Collection of Taxes and Duties	272.5	12,814.4	13,086.9	1,488.0	14,200.7	15,688.6	1,891.5	16,273.5	18,165.0	1,882.5	19,877.7	21,760.2
ii) Other Fiscal Services	-	37.0	37.0	-	49.6	49.6	-	43.7	43.7	-	53.2	53.2
C. Interest Payments and Servicing of Debt (1 + 2)	-	165,489.7	165,489.7	-	185,481.4	185,481.4	-	183,189.7	183,189.7	-	197,667.8	197,667.8
1. Appropriation for Reduction or Avoidance of Debt	-	9,010.0	9,010.0	-	10,080.0	10,080.0	-	10,080.0	10,080.0	-	12,440.0	12,440.0
2. Interest Payments (i to iv)	-	156,479.7	156,479.7	-	175,401.4	175,401.4	-	173,109.7	173,109.7	-	185,227.8	185,227.8
i) Interest on Loans from the Centre	-	6,534.1	6,534.1	-	6,449.8	6,449.8	-	6,244.3	6,244.3	-	6,182.4	6,182.4
ii) Interest on Internal Debt	-	121,561.9	121,561.9	-	129,819.0	129,819.0	-	131,450.6	131,450.6	-	137,965.9	137,965.9
of which:	-	-	-	-	-	-	-	-	-	-	-	-
(a) Interest on Market Loans	-	47,468.9	47,468.9	-	49,368.9	49,368.9	-	51,693.9	51,693.9	-	60,274.9	60,274.9
(b) Interest on NSSF	-	74,093.0	74,093.0	-	78,661.4	78,661.4	-	79,756.7	79,756.7	-	77,691.0	77,691.0
iii) Interest on Small Savings, Provident Funds, etc.	-	10,274.0	10,274.0	-	21,341.8	21,341.8	-	12,945.4	12,945.4	-	15,376.6	15,376.6
iv) Others	-	18,109.7	18,109.7	-	17,790.7	17,790.7	-	22,469.4	22,469.4	-	25,702.9	25,702.9
D. Administrative Services (i to v)	1,197.9	96,785.0	97,982.9	5,727.6	119,880.2	125,607.8	6,211.8	110,501.4	116,713.2	5,673.1	141,304.7	146,977.8
i) Secretariat - General Services	94.4	1,723.2	1,817.6	297.7	2,534.2	2,831.9	241.1	2,435.5	2,676.7	349.4	2,721.1	3,070.5
ii) District Administration	134.0	24,615.5	24,749.5	3,761.0	26,620.9	30,381.9	4,461.9	29,681.8	34,143.7	3,623.3	31,363.4	34,986.7
iii) Police	850.4	56,192.5	57,042.9	1,090.8	62,982.4	64,073.2	957.3	64,058.4	65,015.7	1,135.7	74,789.3	75,925.0
iv) Public Works	51.7	8,266.7	8,318.4	257.9	5,753.9	6,011.8	185.5	7,113.9	7,299.4	244.8	7,668.8	7,913.6
v) Others ++	67.4	5,987.0	6,054.4	320.2	21,988.9	22,309.1	366.0	7,211.8	7,577.7	319.9	24,762.1	25,082.0
E. Pensions	-	88,839.7	88,839.7	-	91,559.2	91,559.2	-	98,192.8	98,192.8	-	108,453.7	108,453.7
F. Miscellaneous General Services of which:	-	727.8	727.8	-	8,512.7	8,512.7	-	872.1	872.1	-	4,895.4	5,895.4
Payment on account of State Lotteries	-	630.2	630.2	-	1,394.9	1,394.9	-	742.8	742.8	-	1,544.8	1,544.8
III. Grants-in-Aid and Contributions of which:	1,077.8	10,799.5	11,877.3	1,200.9	7,326.9	8,527.8	1,209.4	9,734.0	10,943.4	1,383.8	9,288.0	10,671.8
Compensation and Assignments to Local Bodies and Panchayati Raj institutions	1,077.8	8,210.4	9,288.2	1,200.9	7,326.9	8,527.8	1,209.4	9,734.0	10,943.4	1,383.8	9,288.0	10,671.8

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
MANIPUR

₹ (Million)

Item	2010-11 (Accounts)				2011-12 (Budget Estimates)				2011-12 (Revised Estimates)				2012-13 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL	13
TOTAL EXPENDITURE (I+II+III)	9,421.2	31,358.7	40,779.9	4	16,290.6	31,149.4	47,440.0	7	15,133.7	40,330.6	55,464.4	10	19,897.7	41,498.0	61,395.7	
I. DEVELOPMENTAL EXPENDITURE (A + B)	9,199.5	14,021.8	23,221.3		16,202.2	13,716.5	29,918.7		15,003.3	16,458.0	31,461.3		19,769.7	17,271.6	37,041.3	
A. Social Services (1 to 12)	4,835.3	7,549.3	12,384.6		6,523.6	7,553.4	14,077.0		6,873.4	8,865.9	15,739.3		6,773.2	9,055.1	15,828.3	
1. Education, Sports, Art and Culture	1,088.1	4,602.1	5,690.2		1,419.6	5,191.6	6,611.1		1,247.1	5,910.4	7,157.5		1,321.9	6,072.9	7,394.8	
2. Medical and Public Health	790.0	1,144.2	1,934.2		1,053.6	1,084.4	2,137.9		1,191.2	1,311.4	2,502.6		1,128.7	1,365.9	2,494.6	
3. Family Welfare	-	159.1	159.1		170.2	-	170.2		187.7	-	187.7		187.7	-	187.7	
4. Water Supply and Sanitation	3.2	468.3	471.5		3.2	430.7	433.9		2.3	615.3	617.6		2.3	521.5	523.8	
5. Housing	-	53.8	53.8		-	46.3	46.3		-	46.3	46.3		-	96.3	96.3	
6. Urban Development	400.2	97.6	497.8		548.3	163.7	712.0		508.4	168.5	676.9		549.4	225.6	775.0	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,367.9	444.8	1,812.7		1,947.7	230.1	2,177.8		2,404.0	253.1	2,657.0		2,222.2	319.9	2,542.1	
8. Labour and Labour Welfare	34.6	71.4	106.0		55.1	74.4	129.4		41.5	101.5	143.1		53.2	99.8	153.0	
9. Social Security and Welfare	603.7	368.3	972.0		768.6	215.4	984.0		964.9	323.7	1,288.6		752.7	278.4	1,031.1	
10. Nutrition	531.2	1.5	532.7		539.3	1.7	540.9		312.7	2.3	315.0		531.3	2.4	533.7	
11. Relief on account of Natural Calamities	4.0	51.3	55.3		6.1	15.3	21.4		2.7	16.0	18.7		9.0	16.6	25.6	
12. Others*	12.5	87.0	99.5		12.0	100.0	112.0		11.0	117.4	128.4		15.0	55.6	70.6	
B. Economic Services (1 to 9)	4,364.2	6,472.5	10,836.7		9,678.6	6,163.1	15,841.7		8,129.9	7,592.1	15,722.0		12,996.5	8,216.5	21,213.0	
1. Agriculture and Allied Activities (i to xii)	1,825.2	2,011.6	3,836.8		2,611.7	1,532.1	4,143.8		2,163.9	1,894.6	4,058.6		2,153.3	1,938.6	4,091.9	
i) Crop Husbandry	319.7	783.1	1,102.8		938.4	382.8	1,321.2		844.2	459.3	1,303.5		1,210.5	480.6	1,691.1	
ii) Soil and Water Conservation	1,068.1	112.0	1,180.1		996.4	126.1	1,122.5		653.4	140.9	794.3		134.3	148.0	282.3	
iii) Animal Husbandry	40.6	444.5	485.0		46.5	483.5	530.0		60.0	611.3	671.4		60.2	644.4	704.6	
iv) Dairy Development	3.5	12.3	15.8		5.0	13.9	18.9		5.9	25.6	31.5		3.0	20.6	23.6	
v) Fisheries	72.8	165.9	238.7		95.6	163.3	258.9		61.2	206.2	267.4		64.8	200.7	265.5	
vi) Forestry and Wild Life	299.4	288.3	587.7		499.4	130.5	630.0		511.8	164.8	676.6		652.4	170.1	822.6	
vii) Plantations	1.0	-	1.0		0.7	-	0.7		0.7	-	0.7		0.7	-	0.7	
viii) Food Storage and Warehousing	1.4	73.6	75.0		11.1	86.3	97.4		9.0	114.3	123.4		8.0	101.4	109.3	
ix) Agricultural Research and Education	1.9	20.1	22.0		2.6	19.9	22.5		3.7	25.2	29.0		3.2	26.3	29.5	
x) Agricultural Finance Institutions	-	-	-		-	-	-		-	-	-		-	-	-	
xi) Co-operation	16.5	111.8	128.3		15.5	125.6	141.1		13.6	152.8	166.4		15.4	146.5	161.9	
xii) Other Agricultural Programmes	0.4	-	0.4		0.5	-	0.5		0.4	-	0.4		0.8	-	0.8	
2. Rural Development	598.1	260.5	858.6		650.5	346.9	997.4		569.1	423.6	992.8		1,553.1	515.8	2,068.9	
3. Special Area Programmes	415.8	-	415.8		-	-	-		-	-	-		-	-	-	
4. Irrigation and Flood Control	244.8	421.8	666.6		271.8	429.2	700.9		272.0	512.4	784.3		261.5	501.9	763.4	
of which:																
i) Major and Medium Irrigation	155.1	186.5	341.6		179.0	177.0	356.0		179.0	227.4	406.4		137.0	208.5	345.5	
ii) Minor Irrigation	-	83.8	83.8		2.2	90.4	92.6		2.4	104.2	106.6		2.2	104.1	106.3	
iii) Flood Control and Drainage	-	122.9	122.9		-	131.1	131.1		-	144.5	144.5		-	151.3	151.3	
5. Energy	55.0	2,060.6	2,115.6		65.0	2,100.5	2,165.5		45.0	2,531.8	2,576.8		50.0	3,040.3	3,090.3	
of which: Power	-	2,060.6	2,060.6		-	2,100.5	2,100.5		-	2,531.8	2,531.8		-	3,040.3	3,040.3	
6. Industry and Minerals (i to iii)	272.0	470.7	742.7		350.5	387.6	738.1		444.5	549.9	994.5		1,048.6	496.2	1,544.8	
i) Village and Small Industries	237.9	448.1	686.0		302.8	359.3	662.1		412.2	514.3	926.6		620.3	460.8	1,081.2	
ii) Industries@	34.1	22.5	56.7		47.7	28.3	76.0		32.3	35.6	67.9		428.3	35.4	463.7	
iii) Others**	-	-	-		-	-	-		-	-	-		-	-	-	

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
MANIPUR

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @@	-	1,004.0	1,004.0	-	1,137.6	1,137.6	-	1,412.4	1,412.4	-	1,452.5	1,452.5
8. Science, Technology and Environment	133.2	13.5	146.8	190.9	14.2	205.1	195.3	16.2	211.5	245.5	16.9	262.4
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	820.1	229.8	1,049.9	5,052.1	215.0	5,267.1	3,958.3	251.2	4,209.5	7,125.1	254.4	7,379.5
	804.4	79.5	883.9	5,016.4	64.1	5,080.5	3,919.2	71.4	3,990.6	7,082.8	70.2	7,153.1
	15.4	30.5	45.9	21.2	27.6	48.9	22.2	33.9	56.1	24.8	32.8	57.6
	0.3	119.7	120.0	14.6	123.2	137.8	16.9	145.9	162.8	17.5	151.4	168.9
II. NON-DEVELOPMENTAL EXPENDITURE												
(General Services) (A to F)												
A. Organs of State	221.8	16,205.8	16,427.6	88.4	16,541.6	16,630.0	130.5	21,999.3	22,129.8	128.0	22,303.9	22,431.9
B. Fiscal Services (i + ii)	13.7	327.0	340.7	15.2	337.0	352.2	20.4	434.9	455.3	58.2	418.7	476.9
i) Collection of Taxes and Duties	13.7	323.7	337.3	15.2	333.1	348.3	20.4	429.7	450.1	58.2	413.4	471.6
ii) Other Fiscal Services	-	3.3	3.3	-	3.9	3.9	-	5.1	5.1	-	5.3	5.3
C. Interest Payments and Servicing of Debt (1 + 2)												
1. Appropriation for Reduction or Avoidance of Debt	-	220.9	220.9	-	257.2	257.2	-	257.2	257.2	-	279.1	279.1
2. Interest Payments (i to iv)	-	3,647.8	3,647.8	-	3,923.9	3,923.9	-	3,871.2	3,871.2	-	4,104.2	4,104.2
i) Interest on Loans from the Centre	-	-	-	-	514.2	514.2	-	-	-	-	450.6	450.6
ii) Interest on Internal Debt	-	-	-	-	2,660.4	2,660.4	-	-	-	-	2,877.0	2,877.0
of which:												
(a) Interest on Market Loans	-	-	-	-	1,655.5	1,655.5	-	-	-	-	1,844.0	1,844.0
(b) Interest on NSSF	-	-	-	-	833.4	833.4	-	-	-	-	831.3	831.3
iii) Interest on Small Savings, Provident Funds, etc.	-	-	-	-	749.3	749.3	-	-	-	-	776.6	776.6
iv) Others	-	3,647.8	3,647.8	-	-	-	-	3,871.2	3,871.2	-	-	-
D. Administrative Services (i to v)	208.1	7,480.3	7,688.4	73.2	7,411.8	7,484.9	110.1	10,127.1	10,237.1	69.8	9,968.9	10,038.7
i) Secretariat - General Services	38.1	303.8	341.9	-	350.8	350.8	0.9	353.4	354.3	-	489.3	489.3
ii) District Administration	-	219.8	219.8	-	231.7	231.7	-	278.7	278.7	-	295.1	295.1
iii) Police	94.9	6,039.7	6,134.6	-	5,901.4	5,901.4	48.3	8,456.5	8,504.8	-	8,130.4	8,130.4
iv) Public Works	1.5	411.7	413.2	-	431.8	431.8	-	446.5	446.5	-	454.3	454.3
v) Others ++	73.6	505.3	578.9	73.2	496.1	569.3	60.9	592.0	652.9	69.8	599.7	669.5
E. Pensions	-	4,001.5	4,001.5	-	3,895.5	3,895.5	-	6,389.6	6,389.6	-	6,797.1	6,797.1
F. Miscellaneous General Services	-	5.5	5.5	-	5.4	5.4	-	21.5	21.5	-	6.7	6.7
of which:												
Payment on account of State Lotteries	-	5.5	5.5	-	5.4	5.4	-	21.5	21.5	-	6.7	6.7
III. Grants-in-Aid and Contributions												
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj institutions	-	1,131.1	1,131.1	-	891.3	891.3	-	1,873.3	1,873.3	-	1,922.4	1,922.4

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
MEGHALAYA

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1	14,728.2	25,399.0	40,127.2	23,763.4	25,974.7	49,738.1	23,763.4	25,974.6	49,738.0	30,115.7	29,528.6	59,644.3
TOTAL EXPENDITURE (I+II+III)	14,133.6	12,825.6	26,959.2	22,841.9	13,087.7	35,929.7	22,841.9	13,087.6	35,929.6	29,835.5	15,567.2	45,402.7
I. DEVELOPMENTAL EXPENDITURE (A + B)	5,495.5	8,264.6	13,760.2	10,260.6	7,972.9	18,233.4	10,260.6	7,972.8	18,233.4	11,740.8	9,864.9	21,605.7
A. Social Services (1 to 12)	2,581.2	5,000.1	7,581.3	5,996.2	4,395.6	10,391.8	5,996.2	4,395.6	10,391.8	7,304.1	5,064.2	12,368.3
1. Education, Sports, Art and Culture	1,168.3	1,329.5	2,497.8	1,800.6	1,100.1	2,900.7	1,800.6	1,100.1	2,900.7	1,242.2	1,651.9	2,894.1
2. Medical and Public Health	203.9	67.6	271.5	54.9	56.7	111.6	54.9	56.7	111.6	287.8	55.1	342.9
3. Family Welfare	38.3	1,017.8	1,056.1	52.5	970.0	1,022.5	52.5	970.0	1,022.5	39.6	1,165.8	1,205.4
4. Water Supply and Sanitation	74.6	183.7	258.3	85.5	218.4	304.0	85.5	218.4	304.0	113.2	275.5	388.7
5. Housing	183.9	109.1	293.0	403.4	204.9	608.3	403.4	204.9	608.3	531.6	328.3	859.9
6. Urban Development	45.0	234.9	279.9	214.0	528.6	742.6	214.0	528.6	742.6	114.0	762.2	876.2
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	124.3	45.0	169.4	187.4	110.5	297.9	187.4	110.5	297.9	270.8	140.6	411.4
8. Labour and Labour Welfare	335.4	66.2	401.6	467.9	63.9	531.8	467.9	63.9	531.8	786.2	82.0	868.2
9. Social Security and Welfare	647.3	13.5	660.8	872.1	21.5	893.6	872.1	21.5	893.6	953.2	21.9	975.1
10. Nutrition	1.7	91.4	93.1	6.0	174.8	180.8	6.0	174.8	180.8	8.0	184.7	192.7
11. Relief on account of Natural Calamities	91.6	105.8	197.4	120.0	127.9	247.9	120.0	127.8	247.8	90.0	132.8	222.8
12. Others*	8,638.1	4,560.9	13,199.0	12,581.3	5,114.9	17,696.2	12,581.3	5,114.9	17,696.2	18,094.7	5,702.3	23,797.0
B. Economic Services (1 to 9)	3,700.2	1,824.1	5,524.3	4,417.5	1,913.7	6,331.2	4,417.5	1,913.7	6,331.2	4,985.4	2,262.8	7,248.2
1. Agriculture and Allied Activities (i to xii)	1,520.6	413.6	1,934.2	1,951.0	361.0	2,312.0	1,951.0	361.0	2,312.0	2,041.0	385.4	2,426.4
i) Crop Husbandry	1,174.7	302.0	1,476.7	1,302.6	302.9	1,605.5	1,302.6	302.9	1,605.5	1,368.2	360.6	1,728.8
ii) Soil and Water Conservation	267.6	352.3	619.9	295.0	326.3	621.3	295.0	326.3	621.3	418.2	497.4	915.5
iii) Animal Husbandry	39.3	44.1	83.4	119.4	73.4	192.8	119.4	73.4	192.8	106.5	106.9	213.4
iv) Dairy Development	395.6	73.9	469.5	119.4	73.4	192.8	119.4	73.4	192.8	106.5	106.9	213.4
v) Fisheries	230.4	447.1	677.5	380.4	634.8	1,015.2	380.4	634.8	1,015.2	690.4	664.5	1,354.9
vi) Forestry and Wild Life	—	—	—	—	—	—	—	—	—	—	—	—
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	17.7	69.2	86.9	43.0	62.5	105.5	43.0	62.5	105.5	40.9	77.7	118.6
ix) Agricultural Research and Education	—	—	—	—	—	—	—	—	—	—	—	—
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	34.7	94.6	129.3	183.9	84.4	268.3	183.9	84.4	268.3	182.3	103.4	285.7
xii) Other Agricultural Programmes	19.5	27.4	46.9	70.0	22.8	92.8	70.0	22.8	92.8	80.0	25.8	105.8
2. Rural Development	2,147.2	270.9	2,418.1	1,955.8	252.0	2,207.8	1,955.8	252.0	2,207.8	2,840.9	477.6	3,318.5
3. Special Area Programmes	148.2	—	148.2	—	—	—	—	—	—	—	—	—
4. Irrigation and Flood Control	161.3	195.0	356.4	457.3	167.9	625.2	457.3	167.9	625.2	1,123.8	236.7	1,360.5
<i>of which:</i>												
i) Major and Medium Irrigation	—	—	—	5.5	—	5.5	5.5	—	5.5	5.0	—	5.0
ii) Minor Irrigation	161.3	186.9	348.3	449.0	159.8	608.8	449.0	159.8	608.8	1,116.0	228.4	1,344.4
iii) Flood Control and Drainage	995.9	142.7	1,138.6	3,762.8	160.1	3,922.9	3,762.8	160.1	3,922.9	2,607.0	164.9	2,771.9
5. Energy	433.6	935.4	1,369.0	443.3	1,126.0	1,569.3	443.3	1,126.0	1,569.3	506.6	683.2	1,189.8
<i>of which: Power of Industry and Minerals (i to iii)</i>	388.1	269.3	657.4	368.7	251.9	620.6	368.7	251.9	620.6	459.5	320.9	780.4
i) Village and Small Industries	45.5	666.1	711.6	74.6	874.1	948.7	74.6	874.1	948.7	47.1	362.3	409.4
ii) Industries@	—	—	—	—	—	—	—	—	—	—	—	—
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
MEGHALAYA

(₹ Million)

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	17.8	833.8	851.6	-	1,129.1	1,129.1	-	1,129.1	1,129.1	-	1,403.0	1,403.0
8. Science, Technology and Environment i) General Economic Services (i to iv) ii) Secretariat - Economic Services	1,033.9	355.1	1,388.9	1,188.7	361.7	1,550.4	1,188.7	361.7	1,550.4	4,897.3	469.7	5,367.0
9. Secretariat - Economic Services i) Tourism ii) Civil Supplies iii) Civil Supplies iv) Others +	920.7	98.1	1,018.8	1,026.0	113.9	1,139.9	1,026.0	113.9	1,139.9	4,590.5	143.9	4,734.4
	66.8	18.5	85.3	103.4	25.4	128.8	103.4	25.4	128.8	193.9	48.7	242.6
	16.3	83.6	99.9	15.0	88.1	103.1	15.0	88.1	103.1	88.9	111.0	199.9
	30.1	154.9	185.0	44.3	134.3	178.6	44.3	134.3	178.6	24.0	166.1	190.1
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	594.6	12,573.4	13,168.0	921.4	12,887.0	13,808.4	921.4	12,887.0	13,808.4	280.2	13,961.5	14,241.6
A. Organs of State	1.9	683.9	685.9	2.5	764.7	767.2	2.5	764.7	767.2	2.3	1,105.8	1,108.1
B. Fiscal Services (i + ii) i) Collection of Taxes and Duties ii) Other Fiscal Services	41.5	406.9	448.4	65.0	534.2	599.2	65.0	534.2	599.2	76.5	528.6	605.1
C. Interest Payments and Servicing of Debt (1 + 2)	-	404.2	445.7	65.0	530.4	595.4	65.0	530.4	595.4	76.5	525.0	601.5
1. Appropriation for Reduction or Avoidance of Debt	-	2.7	2.7	-	3.8	3.8	-	3.8	3.8	-	3.6	3.6
2. Interest Payments (i to iv) i) Interest on Loans from the Centre ii) Interest on Internal Debt of which: (a) Interest on Market Loans (b) Interest on NSSF iii) Interest on Small Savings, Provident Funds, etc. iv) Others	-	1,859.8	1,859.8	-	2,221.9	2,221.9	-	2,221.9	2,221.9	-	2,621.9	2,621.9
	-	1,289.1	1,289.1	-	1,491.6	1,491.6	-	1,491.6	1,491.6	-	1,734.7	1,734.7
	-	345.1	345.1	-	443.7	443.7	-	443.7	443.7	-	571.9	571.9
	-	454.4	454.4	-	450.0	450.0	-	450.0	450.0	-	500.0	500.0
D. Administrative Services (i to v) i) Secretariat - General Services ii) District Administration iii) Police iv) Public Works v) Others ++	551.1	5,753.1	6,304.2	853.9	6,130.6	6,984.6	853.9	6,130.6	6,984.6	201.4	6,500.4	6,701.7
E. Pensions of which: Payment on account of State Lotteries	-	555.2	555.2	-	621.9	621.9	-	621.9	621.9	-	595.6	595.6
	0.9	194.0	194.9	-	190.0	190.0	-	190.0	190.0	-	212.5	212.5
	0.1	3,047.7	3,047.8	-	3,160.0	3,160.0	-	3,160.0	3,160.0	6.0	3,059.0	3,065.0
	504.1	786.8	1,290.9	780.9	987.6	1,768.5	780.9	987.6	1,768.5	108.6	1,456.1	1,564.7
	46.0	1,169.4	1,215.4	73.0	1,171.1	1,244.1	73.0	1,171.1	1,244.1	86.8	1,177.1	1,263.9
F. Miscellaneous General Services of which: Payment on account of State Lotteries	-	2,996.2	2,996.2	-	2,359.0	2,359.0	-	2,359.0	2,359.0	-	2,256.3	2,256.3
	-	7.8	7.8	-	9.0	9.0	-	9.0	9.0	-	8.5	8.5
III. Grants-in-Aid and Contributions of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	5.9	5.9	-	8.7	8.7	-	8.7	8.7	-	8.2	8.2
	-	-	-	-	-	-	-	-	-	-	-	-
	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
MIZORAM

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	188.7 91.6 97.1	635.0 444.5 190.5	823.6 536.1 287.5	235.8 140.6 95.2	917.3 665.5 251.8	1,153.1 806.1 347.0	237.9 142.2 95.7	935.8 684.0 251.8	1,173.6 826.2 347.5	295.1 198.5 96.6	1,026.1 704.5 321.6	1,321.2 903.0 418.2
8. Science, Technology and Environment	23.5	3.8	27.2	23.1	3.7	26.8	23.1	3.7	26.8	12.8	4.1	16.8
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	194.2 86.5 42.6 23.1 42.0	308.5 100.4 19.2 105.5 83.4	502.8 186.9 61.9 128.7 125.3	663.1 570.4 34.6 23.0 35.2	322.5 118.0 18.7 108.1 77.7	985.6 688.4 53.2 131.1 112.9	571.1 369.6 36.9 25.3 60.4	333.6 118.0 21.0 108.1 86.6	1,027.2 689.0 57.8 133.4 146.9	506.0 369.6 36.2 13.7 86.5	282.5 21.6 23.7 136.9 100.3	788.5 391.2 59.9 150.6 186.8
II. NON-DEVELOPMENTAL EXPENDITURE												
A. Organs of State	376.8	11,177.4	11,554.2	1,197.5	11,170.1	12,367.6	1,328.6	11,525.1	12,853.6	900.6	12,504.6	13,405.2
B. Fiscal Services (i + ii)	8.1	421.5	429.7	10.1	381.5	391.6	10.4	474.1	484.6	22.6	506.9	529.5
i) Collection of Taxes and Duties	20.7	404.9	425.6	31.9	412.3	444.2	60.8	439.8	500.5	12.4	526.8	539.2
ii) Other Fiscal Services	20.7	396.1	416.9	31.9	403.6	435.5	60.8	429.7	490.5	12.4	516.5	528.8
C. Interest Payments and Servicing of Debt (1 + 2)	-	2,674.9	2,674.9	-	2,940.0	2,940.0	-	2,944.5	2,944.5	-	2,614.0	2,614.0
1. Appropriation for Reduction or Avoidance of Debt	-	165.0	165.0	-	227.5	227.5	-	227.5	227.5	-	194.0	194.0
2. Interest Payments (i to iv)	-	2,509.9	2,509.9	-	2,712.5	2,712.5	-	2,717.0	2,717.0	-	2,420.0	2,420.0
i) Interest on Loans from the Centre	-	242.3	242.3	-	237.0	237.0	-	238.9	238.9	-	242.4	242.4
ii) Interest on Internal Debt	-	1,503.6	1,503.6	-	1,644.9	1,644.9	-	1,647.2	1,647.2	-	1,338.0	1,338.0
of which:												
(a) Interest on Market Loans	-	1,361.2	1,361.2	-	1,413.5	1,413.5	-	1,415.9	1,415.9	-	1,218.1	1,218.1
(b) Interest on NSF	-	142.4	142.4	-	231.4	231.4	-	231.4	231.4	-	120.0	120.0
iii) Interest on Small Savings, Provident Funds, etc.	-	763.1	763.1	-	830.5	830.5	-	830.5	830.5	-	839.5	839.5
iv) Others	-	0.9	0.9	-	-	-	-	0.3	0.3	-	0.1	0.1
D. Administrative Services (i to v)	340.1	5,176.3	5,516.3	616.7	5,233.6	5,850.2	718.6	5,463.9	6,182.5	565.6	6,452.0	7,017.6
i) Secretariat - General Services	35.0	427.6	462.6	200.7	683.6	884.3	200.7	695.6	896.3	215.6	1,008.4	1,224.0
ii) District Administration	26.6	240.6	267.2	62.6	245.7	308.3	65.0	251.0	317.6	30.0	278.6	308.6
iii) Police	163.2	3,219.4	3,382.6	81.6	3,009.4	3,091.1	158.5	3,115.4	3,273.9	35.8	3,650.7	3,686.5
iv) Public Works	29.1	314.6	343.7	35.0	292.3	327.3	35.0	308.1	343.1	145.6	315.9	461.5
v) Others ++	86.2	974.0	1,060.2	236.7	1,002.6	1,239.3	259.4	1,093.7	1,353.1	138.6	1,198.4	1,337.0
E. Pensions	7.9	2,487.5	2,495.4	538.8	2,190.1	2,728.9	538.8	2,190.1	2,728.9	300.0	2,387.2	2,687.2
F. Miscellaneous General Services	-	12.4	12.4	-	12.7	12.7	-	12.7	12.7	-	17.7	17.7
of which:												
Payment on account of State Lotteries	-	12.4	12.4	-	12.7	12.7	-	12.7	12.7	-	17.7	17.7
III. Grants-in-Aid and Contributions	-	-	-	-	-	-	-	-	-	-	-	-
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
NAGALAND

Item	2010-11 (Accounts)				2011-12 (Budget Estimates)				2011-12 (Revised Estimates)				2012-13 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL	13
1	8,848.5	33,029.7	41,878.2	4	9,175.9	36,829.5	46,005.4	7	10,091.4	41,103.0	51,194.4	10	8,750.4	43,555.5	52,306.0	13
TOTAL EXPENDITURE (I+II+III)	8,759.1	14,687.4	23,446.5		9,095.5	15,792.8	24,888.3		9,823.7	18,071.9	27,895.6		8,560.2	19,706.4	28,266.6	
I. DEVELOPMENTAL EXPENDITURE (A + B)	3,150.5	8,106.7	11,257.2		2,876.8	8,521.9	11,398.8		3,589.1	9,280.0	12,869.2		2,950.9	10,551.4	13,502.2	
A. Social Services (1 to 12)	1,401.4	5,190.5	6,591.9		1,050.6	5,456.6	6,507.2		1,384.3	5,920.9	7,305.2		970.0	6,900.6	7,870.6	
1. Education, Sports, Art and Culture	55.7	1,830.9	1,886.6		42.5	1,883.9	1,926.5		96.2	2,026.5	2,122.8		100.0	2,268.7	2,368.7	
2. Medical and Public Health	131.0	—	131.0		145.5	22.3	167.8		202.4	—	202.4		204.3	—	204.3	
3. Family Welfare	2.0	354.2	356.2		7.0	397.4	404.4		6.0	417.9	423.9		1.5	462.0	463.5	
4. Water Supply and Sanitation	47.7	43.0	90.7		—	51.9	51.9		30.3	52.8	83.2		—	62.4	62.4	
5. Housing	13.3	77.6	90.9		19.0	164.6	183.6		17.8	201.2	219.0		10.0	218.8	228.8	
6. Urban Development																
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	177.9	0.0	177.9		231.1	0.0	231.1		391.2	0.0	391.2		280.6	0.0	280.6	
8. Labour and Labour Welfare	44.8	141.2	185.9		47.2	145.6	192.8		60.4	157.1	217.4		42.0	175.3	217.3	
9. Social Security and Welfare	694.5	147.5	841.9		671.9	119.7	791.6		749.5	216.3	965.7		782.8	154.8	937.6	
10. Nutrition	528.2	1.1	529.3		624.5	2.3	626.8		585.0	1.5	586.5		500.0	1.7	501.7	
11. Relief on account of Natural Calamities	—	109.5	109.5		—	52.2	52.2		—	52.2	52.2		—	54.8	54.8	
12. Others*	54.0	211.3	265.3		37.5	225.2	262.7		66.1	233.6	299.6		59.7	252.4	312.1	
B. Economic Services (1 to 9)	5,608.6	6,580.7	12,189.3		6,218.7	7,270.9	13,489.6		6,234.6	8,791.8	15,026.4		5,609.3	9,155.0	14,764.3	
1. Agriculture and Allied Activities (i to xii)	1,626.6	1,638.1	3,264.7		1,786.9	1,803.3	3,590.2		1,772.1	1,884.5	3,656.7		1,639.3	2,016.1	3,655.5	
i) Crop Husbandry	652.9	427.1	1,080.0		1,010.9	470.9	1,481.8		956.0	477.5	1,433.5		864.4	508.2	1,372.7	
ii) Soil and Water Conservation	208.0	198.3	406.3		173.2	216.8	389.9		212.8	221.5	434.3		211.2	240.6	451.8	
iii) Animal Husbandry	228.9	370.1	598.9		178.5	400.5	579.0		214.3	397.6	611.8		206.7	424.2	630.9	
iv) Dairy Development	10.0	9.4	19.4		19.4	6.4	31.4		6.3	9.8	16.1		9.8	11.8	21.6	
v) Fisheries	128.0	81.3	209.3		133.0	87.5	220.5		159.6	88.2	247.8		133.0	94.3	227.3	
v) Forestry and Wild Life	222.5	298.0	520.5		114.9	361.2	476.1		48.1	391.8	440.0		43.5	414.7	458.2	
vii) Plantations	—	—	—		—	—	—		—	—	—		—	—	—	
viii) Food Storage and Warehousing	1.2	116.1	117.2		10.3	117.8	128.1		5.4	124.7	130.1		1.1	126.1	127.1	
ix) Agricultural Research and Education	105.8	61.6	167.4		47.0	63.7	110.7		76.2	86.8	163.0		105.3	102.5	207.8	
x) Agricultural Finance Institutions	—	—	—		—	—	—		—	—	—		—	—	—	
xi) Co-operation	69.5	76.2	145.7		94.1	78.6	172.7		93.4	86.6	180.0		64.4	93.6	158.0	
xii) Other Agricultural Programmes	—	—	—		—	—	—		—	—	—		—	—	—	
Rural Development	922.3	394.1	1,316.4		705.7	539.3	1,245.0		673.6	928.3	1,601.9		393.3	1,021.4	1,414.7	
Special Area Programmes	828.6	53.9	882.5		—	—	—		—	—	—		—	—	—	
Irrigation and Flood Control	968.1	157.1	1,125.3		1,590.8	192.7	1,783.5		1,465.5	203.2	1,668.6		1,421.0	219.9	1,640.9	
of which:	—	—	—		—	—	—		—	—	—		—	—	—	
i) Major and Medium Irrigation	968.1	157.1	1,125.3		1,590.8	192.7	1,783.5		1,465.5	203.2	1,668.6		1,421.0	219.9	1,640.9	
ii) Minor Irrigation	—	—	—		—	—	—		—	—	—		—	—	—	
iii) Flood Control and Drainage	—	—	—		—	—	—		—	—	—		—	—	—	
5. Energy	25.2	2,199.6	2,224.8		22.3	2,098.1	2,120.4		19.5	2,886.0	2,905.6		42.0	2,889.7	2,931.7	
of which: Power	2.5	2,193.6	2,196.1		—	2,088.9	2,088.9		5.7	2,876.4	2,882.1		6.0	2,870.2	2,876.2	
6. Industry and Minerals (i to iii)	261.6	407.3	668.9		195.9	400.0	595.9		349.1	435.0	784.1		255.3	473.2	728.5	
i) Village and Small Industries	217.1	301.0	518.1		156.7	289.3	446.0		309.4	318.3	627.7		215.9	348.4	564.3	
ii) Industries@	44.5	106.4	150.9		39.2	110.8	150.0		39.7	116.7	156.4		39.4	124.7	164.1	
iii) Others**	—	—	—		—	—	—		—	—	—		—	—	—	

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
NAGALAND

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @@	12.5	1,275.5	1,288.0	2.0	1,726.3	1,728.3	22.0	1,831.5	1,853.5	2.5	1,942.0	1,944.5
8. Science, Technology and Environment	59.2	460.4	472.9	2.0	475.7	477.7	22.0	549.5	571.5	2.5	526.5	529.0
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	827.9	168.8	996.7	795.7	184.1	979.8	803.4	187.6	991.0	834.5	516.0	1,350.5
	50.7	40.0	90.7	30.0	33.6	63.6	38.8	40.9	79.6	24.8	45.7	70.5
	25.8	235.4	261.2	26.0	225.8	251.8	64.4	303.0	367.3	42.0	261.0	303.0
II. NON-DEVELOPMENTAL EXPENDITURE												
A. Organs of State	89.4	18,342.3	18,431.7	80.4	21,036.7	21,117.1	267.7	23,031.1	23,298.8	190.2	23,849.1	24,039.4
B. Fiscal Services (i + ii)	6.3	443.8	450.1	6.0	446.0	452.0	16.5	609.4	625.9	11.0	594.7	605.7
i) Collection of Taxes and Duties	38.2	334.8	373.1	22.2	356.4	378.6	107.2	381.0	488.6	81.5	404.4	485.9
ii) Other Fiscal Services	—	0.4	0.4	—	0.4	0.4	—	0.4	0.4	—	0.4	0.4
C. Interest Payments and Servicing of Debt (1 + 2)	—	4,203.3	4,203.3	—	4,686.7	4,686.7	—	4,636.9	4,636.9	—	5,240.2	5,240.2
1. Appropriation for Reduction or Avoidance of Debt	—	260.0	260.0	—	290.0	290.0	—	290.0	290.0	—	310.0	310.0
2. Interest Payments (i to iv)	—	3,943.3	3,943.3	—	4,396.7	4,396.7	—	4,346.9	4,346.9	—	4,930.2	4,930.2
i) Interest on Loans from the Centre	—	273.5	273.5	—	278.3	278.3	—	268.0	268.0	—	260.1	260.1
ii) Interest on Internal Debt	—	3,247.6	3,247.6	—	3,665.3	3,665.3	—	3,648.4	3,648.4	—	4,240.6	4,240.6
of which:												
(a) Interest on Market Loans	—	2,289.8	2,289.8	—	2,567.0	2,567.0	—	2,567.0	2,567.0	—	3,071.9	3,071.9
(b) Interest on NSF	—	113.3	113.3	—	150.0	150.0	—	177.2	177.2	—	180.0	180.0
iii) Interest on Small Savings, Provident Funds, etc.	—	422.2	422.2	—	453.0	453.0	—	430.5	430.5	—	429.5	429.5
iv) Others	—	—	—	—	—	—	—	—	—	—	—	—
D. Administrative Services (i to v)	44.9	9,975.5	10,020.3	52.2	9,758.1	9,810.3	144.0	11,552.6	11,695.6	97.7	10,884.2	10,981.9
i) Secretariat - General Services	—	655.7	655.7	—	644.1	644.1	—	748.4	748.4	—	687.1	687.1
ii) District Administration	—	760.0	760.0	5.0	767.0	772.0	20.0	844.5	864.5	—	856.7	856.7
iii) Police	—	7,067.9	7,067.9	—	6,905.3	6,905.3	15.0	8,281.8	8,296.8	3.0	7,738.7	7,741.7
iv) Public Works	—	691.3	691.3	—	572.7	572.7	7.7	707.5	715.2	7.7	619.2	627.0
v) Others ++	44.9	800.6	845.5	47.2	869.0	916.2	101.3	970.4	1,071.7	87.0	982.5	1,069.5
E. Pensions	—	3,359.7	3,359.7	—	5,762.9	5,762.9	—	5,815.9	5,815.9	—	6,697.5	6,697.5
F. Miscellaneous General Services	—	25.2	25.2	—	26.6	26.6	—	34.9	34.9	—	28.1	28.1
of which:												
Payment on account of State Lotteries	—	15.3	15.3	—	16.9	16.9	—	17.9	17.9	—	17.4	17.4
III. Grants-in-Aid and Contributions	—	—	—	—	—	—	—	—	—	—	—	—
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	—	—	—	—	—	—	—	—	—	—	—	—

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
ODISHA

(₹ Million)

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	73,926.7	219,752.8	293,679.4	93,666.5	269,565.8	363,232.3	97,468.0	273,247.1	370,715.2	104,169.0	310,150.7	414,319.7
TOTAL EXPENDITURE (I+II+III)	73,139.0	116,856.6	189,995.6	92,723.3	130,785.7	223,509.0	96,444.3	141,878.4	238,322.7	103,449.4	146,006.1	249,455.5
I. DEVELOPMENTAL EXPENDITURE (A + B)	42,490.9	76,729.2	119,220.1	54,979.5	83,222.1	138,201.6	60,162.3	92,695.6	152,857.9	64,786.0	89,735.8	154,521.8
A. Social Services (1 to 12)	15,255.0	48,987.6	64,242.6	22,182.1	47,822.3	69,804.4	22,004.7	49,446.2	71,450.9	23,975.9	55,077.9	79,053.8
1. Education, Sports, Art and Culture	1,442.0	8,888.6	10,330.7	2,166.8	10,014.8	12,181.6	2,307.8	10,146.9	12,454.7	2,824.6	11,492.5	14,317.2
2. Medical and Public Health	1,887.1	220.3	2,107.0	2,249.3	251.9	2,501.2	2,249.3	251.9	2,501.2	2,271.3	281.0	2,552.3
3. Family Welfare	2,457.6	2,667.1	5,124.7	2,380.7	2,911.6	5,292.3	1,962.1	3,142.3	5,104.5	2,877.8	3,216.4	6,094.2
4. Water Supply and Sanitation	3.1	1,776.7	1,779.8	3.1	1,737.7	1,740.8	3.1	1,766.7	1,769.8	10.0	2,160.4	2,170.4
5. Housing	2,036.3	575.4	2,611.7	3,084.5	830.0	3,914.5	2,053.2	879.3	2,932.5	3,279.4	1,181.1	4,460.6
6. Urban Development	4,472.9	3,693.2	8,166.1	5,406.8	4,193.6	9,600.4	5,922.6	4,232.0	10,154.7	5,224.1	6,012.7	11,236.8
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	188.8	497.6	686.4	549.8	475.9	1,025.7	902.8	484.0	1,386.8	545.2	488.0	1,033.2
8. Labour and Labour Welfare	9,339.9	2,706.6	12,046.5	11,253.5	2,874.1	14,127.6	16,056.2	3,016.6	19,072.8	17,110.8	3,092.6	20,203.3
9. Social Security and Welfare	5,163.3	24.6	5,187.9	5,228.0	31.1	5,259.1	6,278.1	31.1	6,309.2	6,139.5	31.5	6,171.0
10. Nutrition	81.1	5,953.5	6,034.6	162.8	11,561.6	11,724.4	121.4	18,561.6	18,683.0	230.0	5,867.2	6,097.2
11. Relief on account of Natural Calamities	164.0	738.3	902.2	312.2	717.5	1,029.6	300.9	736.9	1,037.8	297.4	834.3	1,131.7
12. Others*	30,648.1	40,127.5	70,775.5	37,743.8	47,563.6	85,307.4	36,282.0	49,182.8	85,464.7	38,663.4	56,270.2	94,933.7
B. Economic Services (1 to 9)	10,436.6	17,339.2	27,775.8	12,120.1	17,814.7	29,934.7	12,764.8	18,169.6	30,934.6	16,318.1	20,600.6	36,918.7
1. Agriculture and Allied Activities (i to xii)	6,480.6	2,890.0	9,370.6	7,896.3	2,181.5	10,077.8	8,553.7	2,257.3	10,811.0	10,915.6	2,486.8	13,402.4
i) Crop Husbandry	774.5	590.0	1,364.5	602.1	578.1	1,180.1	562.2	578.9	1,141.2	830.9	634.8	1,465.7
ii) Soil and Water Conservation	398.2	1,552.2	1,950.4	564.2	1,759.6	2,323.8	364.6	1,759.6	2,124.2	596.2	1,859.3	2,455.5
iii) Animal Husbandry	44.0	7.8	51.8	99.2	7.4	106.6	76.7	7.4	84.1	57.7	8.5	66.2
iv) Dairy Development	124.5	373.0	497.5	462.6	362.5	825.1	453.6	362.5	816.1	567.5	446.2	1,013.7
v) Fisheries	1,758.9	1,695.3	3,454.2	1,462.8	1,589.8	3,052.6	1,410.4	1,615.5	3,025.9	2,006.2	2,042.1	4,048.3
vi) Forestry and Wild Life	62.7	9,426.6	9,489.3	58.0	9,961.5	10,019.5	31.2	10,110.7	10,141.9	151.0	11,621.8	11,772.9
vii) Plantations	106.0	672.9	778.9	90.4	688.8	779.2	99.2	791.4	890.6	122.0	735.7	857.7
viii) Food Storage and Warehousing	705.4	688.3	1,393.7	882.8	645.6	1,528.4	1,211.5	645.5	1,857.0	1,070.8	722.9	1,793.7
ix) Agricultural Research and Education	1.7	38.1	39.8	1.7	40.0	41.7	1.7	40.7	42.4	0.2	42.5	42.7
x) Agricultural Finance Institutions	9,724.8	5,108.8	14,833.6	10,233.4	8,433.2	18,666.5	9,703.8	9,244.4	18,948.1	11,237.0	11,075.6	22,312.6
xi) Co-operation	1,965.7	5,685.0	7,650.6	2,425.0	7,546.9	9,971.9	1,906.1	7,900.6	9,806.7	3,039.0	8,508.8	11,547.8
xii) Other Agricultural Programmes	25.1	3,133.2	3,158.4	21.0	4,644.3	4,665.3	22.1	4,878.0	4,900.1	28.0	5,205.2	5,233.2
2. Rural Development	1,311.9	1,408.6	2,720.5	1,644.0	1,697.5	3,341.5	1,124.0	1,817.5	2,941.5	2,151.0	1,919.3	4,070.3
3. Special Area Programmes	2,001.9	52.4	2,054.3	229.9	69.3	299.2	199.0	74.8	273.7	113.8	105.3	219.1
4. Irrigation and Flood Control	1,781.9	948.1	2,730.0	1,149.9	966.8	3,106.7	1,118.4	1,118.4	1,118.4	—	1,285.3	1,285.3
of which:	728.6	658.0	1,386.6	1,006.0	665.4	1,671.4	1,007.3	671.7	1,679.0	1,053.7	719.6	1,773.3
i) Major and Medium Irrigation	1,037.9	290.1	1,328.0	1,136.9	291.4	1,428.0	894.0	294.0	1,187.9	1,258.2	307.6	1,565.7
ii) Minor Irrigation	15.4	—	15.4	7.3	—	7.3	17.3	—	17.3	7.5	—	7.5
iii) Flood Control and Drainage	2,001.9	52.4	2,054.3	229.9	69.3	299.2	199.0	74.8	273.7	113.8	105.3	219.1
5. Energy	1,915.3	49.7	1,965.0	1,151.9	66.6	1,218.5	1,150.0	72.1	1,222.1	30.8	65.6	96.4
6. Industry and Minerals (i to iii)	728.6	658.0	1,386.6	1,006.0	665.4	1,671.4	1,007.3	671.7	1,679.0	1,053.7	719.6	1,773.3
i) Village and Small Industries	1,037.9	290.1	1,328.0	1,136.9	291.4	1,428.0	894.0	294.0	1,187.9	1,258.2	307.6	1,565.7
ii) Industries@	15.4	—	15.4	7.3	—	7.3	17.3	—	17.3	7.5	—	7.5
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
ODISHA

Item	2011-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii)	584.9	9,926.3	10,511.2	606.5	11,561.5	12,168.0	541.8	11,602.6	12,144.5	977.0	13,613.2	14,590.2
i) Roads and Bridges	582.9	9,860.5	10,443.4	600.0	11,493.9	12,093.9	536.7	11,529.3	12,066.0	950.0	13,521.2	14,471.2
ii) Others @	2.0	65.9	67.8	6.5	67.7	74.2	5.1	73.3	78.5	27.0	92.0	119.0
8. Science, Technology and Environment	274.5	42.3	316.8	571.5	44.3	615.8	564.4	44.3	608.7	1,166.9	135.2	1,302.1
9. General Economic Services (i to iv)	3,877.8	1,025.5	4,903.3	9,407.5	1,136.9	10,544.4	8,683.5	1,180.8	9,864.3	3,492.3	1,204.4	4,696.7
i) Secretariat - Economic Services	2,904.1	701.0	3,605.1	8,929.8	752.0	9,681.8	8,238.8	781.4	9,020.2	3,036.2	768.0	3,804.2
ii) Tourism	120.3	65.7	185.9	155.0	68.4	223.4	125.0	70.5	195.5	190.0	78.0	268.0
iii) Civil Supplies	-	37.0	37.0	101.4	36.3	137.7	102.2	44.9	147.1	1.5	38.2	39.7
iv) Others +	853.5	221.9	1,075.3	221.4	280.3	501.6	217.5	284.0	501.5	264.5	320.2	584.7
II. NON-DEVELOPMENTAL EXPENDITURE												
(General Services) (A to F)												
A. Organs of State	787.7	98,580.0	99,367.7	943.1	132,981.1	133,924.3	1,023.8	124,629.8	125,653.5	719.7	157,683.9	158,403.5
B. Fiscal Services (i + ii)	110.5	2,486.6	2,597.0	33.6	3,773.2	3,806.8	45.7	3,824.9	3,870.6	76.8	3,376.0	3,452.7
i) Collection of Taxes and Duties	497.5	4,186.7	4,684.3	514.4	4,483.6	4,998.0	380.8	4,734.6	5,115.3	372.1	4,967.4	5,339.5
ii) Other Fiscal Services	-	27.5	27.5	-	54.5	54.5	-	54.5	54.5	-	42.5	42.5
C. Interest Payments and Servicing of Debt	-	30,615.2	30,615.2	-	40,474.0	40,474.0	-	42,574.0	42,574.0	-	50,116.6	50,116.6
(1 + 2)	-	0.7	0.7	-	0.7	0.7	-	2,100.7	2,100.7	-	5,000.7	5,000.7
1. Appropriation for Reduction or Avoidance of Debt	-	30,614.5	30,614.5	-	40,473.3	40,473.3	-	40,473.3	40,473.3	-	45,115.9	45,115.9
2. Interest Payments (i to iv)	-	5,514.1	5,514.1	-	5,578.1	5,578.1	-	5,578.1	5,578.1	-	4,795.5	4,795.5
i) Interest on Loans from the Centre	-	14,585.0	14,585.0	-	16,199.2	16,199.2	-	16,199.2	16,199.2	-	16,016.6	16,016.6
ii) Interest on Internal Debt	-	-	-	-	-	-	-	-	-	-	-	-
of which:	-	-	-	-	-	-	-	-	-	-	-	-
(a) Interest on Market Loans	-	4,892.7	4,892.7	-	5,113.7	5,113.7	-	5,113.7	5,113.7	-	3,539.8	3,539.8
(b) Interest on NSF	-	7,217.6	7,217.6	-	8,051.2	8,051.2	-	8,051.2	8,051.2	-	8,377.6	8,377.6
iii) Interest on Small Savings, Provident Funds, etc.	-	10,515.1	10,515.1	-	18,695.8	18,695.8	-	18,695.8	18,695.8	-	24,303.7	24,303.7
iv) Others	-	0.4	0.4	-	0.2	0.2	-	0.2	0.2	-	0.1	0.1
D. Administrative Services (i to v)	179.6	21,001.6	21,181.2	395.2	38,532.3	38,927.5	597.3	27,776.7	28,374.0	270.8	41,059.0	41,329.8
i) Secretariat - General Services	26.8	1,084.3	1,111.1	41.0	13,620.0	13,661.0	222.0	1,307.5	1,529.5	72.0	12,338.4	12,410.4
ii) District Administration	-	952.7	952.7	-	966.3	966.3	-	1,000.2	1,000.2	-	1,050.2	1,050.2
iii) Police	15.5	12,887.6	12,903.1	10.0	13,907.3	13,917.3	42.9	15,115.1	15,158.0	5.9	16,188.6	16,194.6
iv) Public Works	2.5	2,287.0	2,289.5	16.0	5,793.7	5,809.7	16.0	6,046.7	6,062.7	18.0	6,848.6	6,866.6
v) Others ++	134.9	3,789.9	3,924.8	328.2	4,245.0	4,573.2	316.3	4,307.2	4,623.5	174.9	4,633.2	4,808.1
E. Pensions	-	40,110.0	40,110.0	-	45,500.0	45,500.0	-	45,501.5	45,501.5	-	58,000.0	58,000.0
F. Miscellaneous General Services	-	152.5	152.5	-	163.5	163.5	-	163.5	163.5	-	164.9	164.9
of which:	-	-	-	-	-	-	-	-	-	-	-	-
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions	-	4,316.1	4,316.1	-	5,798.9	5,798.9	-	6,739.0	6,739.0	-	6,460.8	6,460.8
of which:	-	-	-	-	-	-	-	-	-	-	-	-
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	4,316.1	4,316.1	-	5,798.9	5,798.9	-	6,739.0	6,739.0	-	6,460.8	6,460.8

(₹ Million)

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)

PUNJAB

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	23,207.2	305,764.6	328,971.8	34,768.1	319,289.3	354,057.5	37,540.6	328,453.7	365,994.3	46,547.8	365,118.9	411,666.7
TOTAL EXPENDITURE (I+II+III)	22,597.7	114,000.1	136,597.9	33,303.5	135,780.5	169,083.9	36,660.3	147,400.7	184,061.0	45,149.9	178,300.4	223,450.3
I. DEVELOPMENTAL EXPENDITURE (A + B)	15,730.7	56,877.8	72,608.5	26,307.4	72,369.2	98,676.6	31,269.9	82,603.3	113,873.2	36,488.3	88,060.8	124,549.1
A. Social Services (1 to 12)	4,025.6	36,835.0	40,860.6	7,936.2	43,746.0	51,682.2	11,877.7	49,667.4	61,545.1	12,166.7	52,933.1	65,099.7
1. Education, Sports, Art and Culture	443.5	10,264.5	10,708.0	1,357.5	13,777.0	15,134.5	1,492.9	13,694.8	15,187.7	5,278.6	14,496.8	19,775.5
2. Medical and Public Health	923.1	267.3	1,190.4	1,300.3	432.1	1,732.4	1,309.2	423.1	1,732.3	1,743.3	465.1	2,208.3
3. Family Welfare	-	2,999.1	2,999.1	0.1	3,964.6	3,964.7	0.1	4,491.0	4,491.1	1.0	4,846.4	4,847.4
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	217.9	217.9	-	630.1	630.1	-	274.0	274.0	-	1,931.2	1,931.2
6. Urban Development	-	-	-	-	-	-	-	-	-	-	-	-
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,829.3	568.5	2,397.8	3,663.9	1,087.8	4,751.7	3,791.3	2,653.8	6,445.1	3,746.0	1,664.9	5,410.9
8. Labour and Labour Welfare	84.8	1,009.1	1,092.9	497.5	1,317.7	1,815.3	255.6	1,359.1	1,614.7	476.2	1,406.6	1,882.8
9. Social Security and Welfare	7,612.0	2,154.7	9,766.7	9,699.3	2,086.0	11,785.3	10,694.7	2,713.8	13,408.5	11,144.9	2,561.2	13,706.1
10. Nutrition	777.6	-	777.6	1,673.9	-	1,673.9	1,683.9	-	1,683.9	1,790.0	-	1,790.0
11. Relief on account of Natural Calamities	-	2,194.2	2,194.2	-	4,900.7	4,900.7	-	6,900.8	6,900.8	-	7,237.4	7,237.4
12. Others*	34.8	368.5	403.3	178.6	427.2	605.8	164.5	425.6	590.1	141.6	518.2	659.8
B. Economic Services (1 to 9)	6,867.0	57,125.3	63,992.4	6,995.1	63,411.3	70,407.3	5,390.4	64,797.3	70,187.7	8,661.7	90,239.6	98,901.2
1. Agriculture and Allied Activities (i to xii)	6,549.6	5,510.3	12,059.9	5,214.6	7,244.1	12,458.7	3,738.1	7,720.2	11,458.2	6,253.9	7,911.8	14,165.7
i) Crop Husbandry	4,785.6	1,117.1	5,902.7	3,325.6	1,406.1	4,731.7	1,775.4	1,456.9	3,232.2	2,670.7	1,530.8	4,201.5
ii) Soil and Water Conservation	154.0	383.7	537.7	341.4	484.5	825.9	344.8	462.8	807.6	949.5	467.0	1,416.5
iii) Animal Husbandry	283.6	1,931.8	2,215.5	672.2	2,483.0	3,155.2	279.4	2,600.9	2,880.3	549.5	2,841.2	3,390.7
iv) Dairy Development	141.7	76.0	217.7	329.6	112.0	441.6	170.0	92.9	262.9	642.1	107.4	749.5
v) Fisheries	32.2	107.9	140.1	69.3	132.6	201.9	71.3	136.7	208.0	93.3	133.1	226.4
v) Forestry and Wild Life	102.5	533.5	636.0	171.6	581.7	753.3	167.3	666.1	833.3	748.7	684.8	1,433.5
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	1,050.0	494.4	1,544.4	300.0	1,135.4	1,435.4	176.2	1,361.0	1,537.1	600.0	1,226.0	1,826.0
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	-	820.2	820.2	5.0	857.9	862.9	753.7	890.5	1,644.2	0.1	867.6	867.7
xii) Other Agricultural Programmes	-	45.6	45.6	-	50.9	50.9	-	52.6	52.6	-	53.9	53.9
2. Rural Development	173.2	1,000.7	1,173.9	480.7	1,201.3	1,682.0	664.0	1,276.8	1,940.8	803.3	5,624.0	6,427.3
3. Special Area Programmes	-	-	-	-	-	-	-	-	-	-	-	-
4. Irrigation and Flood Control	-	9,209.0	9,209.0	-	11,863.1	11,863.1	-	11,654.1	11,654.1	-	13,451.2	13,451.2
of which:	-	-	-	-	-	-	-	-	-	-	-	-
i) Major and Medium Irrigation	-	7,455.8	7,455.8	-	9,496.7	9,496.7	-	9,242.3	9,242.3	-	10,817.4	10,817.4
ii) Minor Irrigation	-	965.5	965.5	-	1,281.3	1,281.3	-	1,351.3	1,351.3	-	1,372.7	1,372.7
iii) Flood Control and Drainage	-	787.7	787.7	-	1,085.2	1,085.2	-	1,060.5	1,060.5	-	1,261.1	1,261.1
5. Energy	-	33,762.4	33,762.4	-	30,212.1	30,212.1	-	32,082.1	32,082.1	-	46,332.1	46,332.1
of which: Power	-	33,755.5	33,755.5	-	30,200.0	30,200.0	-	32,069.9	32,069.9	-	46,320.0	46,320.0
6. Industry and Minerals (i to iii)	6.4	1,025.8	1,032.1	231.8	1,510.0	1,741.7	19.9	979.1	999.0	419.9	1,607.6	2,027.5
i) Village and Small Industries	6.4	402.6	408.9	231.8	555.3	787.0	19.9	589.4	609.4	419.9	716.9	1,136.8
ii) Industries@	-	623.2	623.2	-	954.7	954.7	-	389.7	389.7	-	890.7	890.7
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)

PUNJAB

Item	2011-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @@	-	5,089.1	5,089.1	-	6,141.3	6,141.3	-	5,802.5	5,802.5	-	6,191.9	6,191.9
8. Science, Technology and Environment	-	2,568.3	2,568.3	-	2,994.1	2,994.1	-	2,954.1	2,954.1	-	3,135.3	3,135.3
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	19.7	14.6	34.3	163.7	180.0	180.0	104.6	18.6	123.2	151.7	32.4	184.1
	118.2	1,510.4	1,628.6	905.4	5,223.0	6,128.4	863.8	5,264.0	6,127.8	1,032.9	9,088.5	10,121.3
	80.4	88.3	168.7	773.0	143.1	916.0	719.8	135.7	855.5	807.7	147.5	955.3
	20.0	11.8	31.8	28.0	13.4	41.4	-	173.5	173.5	15.0	243.9	258.9
	17.7	759.6	777.3	73.5	4,739.0	4,812.5	116.6	4,646.0	4,762.6	88.5	8,285.3	8,373.7
	0.1	650.7	650.8	31.0	327.5	358.5	27.4	308.9	336.3	121.7	411.7	533.4
II. NON-DEVELOPMENTAL EXPENDITURE												
(General Services) (A to F)												
A. Organs of State	609.5	185,367.9	185,977.4	1,464.7	168,772.9	170,237.6	880.3	163,460.8	164,341.1	1,397.8	170,790.0	172,187.8
B. Fiscal Services (i + ii)	35.0	3,322.2	3,357.2	40.5	4,344.3	4,384.8	40.5	5,566.5	5,607.0	-	4,808.0	4,808.0
i) Collection of Taxes and Duties	80.8	3,472.7	3,553.5	407.8	4,088.2	4,496.0	151.8	4,344.4	4,496.2	396.9	4,729.4	5,126.3
ii) Other Fiscal Services	-	3,006.7	3,067.5	407.8	3,873.0	4,280.8	151.8	4,141.6	4,293.4	396.9	4,542.0	4,938.9
C. Interest Payments and Servicing of Debt (1 + 2)	-	466.0	466.0	-	215.2	215.2	-	202.8	202.8	-	187.3	187.3
1. Appropriation for Reduction or Avoidance of Debt	-	-	-	-	-	-	-	-	-	-	620.0	620.0
2. Interest Payments (i to iv)	-	55,151.1	55,151.1	-	65,300.1	65,300.1	-	62,708.7	62,708.7	-	66,620.8	66,620.8
i) Interest on Loans from the Centre	-	2,195.9	2,195.9	-	1,897.5	1,897.5	-	1,976.4	1,976.4	-	1,867.7	1,867.7
ii) Interest on Internal Debt	-	43,506.1	43,506.1	-	52,640.6	52,640.6	-	48,723.2	48,723.2	-	52,370.5	52,370.5
of which:												
(a) Interest on Market Loans	-	18,349.0	18,349.0	-	25,600.0	25,600.0	-	23,103.2	23,103.2	-	28,400.9	28,400.9
(b) Interest on NSF	-	21,981.2	21,981.2	-	24,317.6	24,317.6	-	22,841.6	22,841.6	-	21,872.4	21,872.4
iii) Interest on Small Savings, Provident Funds, etc.	-	8,603.2	8,603.2	-	8,633.0	8,633.0	-	9,528.5	9,528.5	-	9,606.1	9,606.1
iv) Others	-	845.9	845.9	-	2,128.9	2,128.9	-	2,480.6	2,480.6	-	2,776.6	2,776.6
D. Administrative Services (i to v)	493.7	32,318.0	32,811.7	1,016.4	46,221.1	47,237.5	688.0	42,126.1	42,814.1	1,000.9	45,862.0	46,862.9
i) Secretariat - General Services	18.9	960.7	979.6	20.6	1,270.9	1,291.5	28.1	1,311.6	1,339.7	123.3	1,450.2	1,573.5
ii) District Administration	-	1,594.2	1,594.2	-	2,157.7	2,157.7	-	2,182.5	2,182.5	-	2,364.2	2,364.2
iii) Police	319.7	22,532.7	22,852.4	840.0	27,081.7	27,921.7	339.0	28,930.6	29,269.6	645.0	31,394.9	32,039.9
iv) Public Works	-	3,683.3	3,683.3	-	5,041.0	5,041.0	-	5,064.2	5,064.2	-	5,498.5	5,498.5
v) Others ++	155.1	3,547.1	3,702.2	155.8	10,669.8	10,825.6	321.0	4,637.2	4,958.1	232.6	5,154.2	5,386.8
E. Pensions	-	53,093.2	53,093.2	-	48,218.7	48,218.7	-	48,032.8	48,032.8	-	47,530.6	47,530.6
F. Miscellaneous General Services	-	38,010.7	38,010.7	-	600.6	600.6	-	682.4	682.4	-	619.2	619.2
of which:												
Payment on account of State Lotteries	-	37,982.9	37,982.9	-	481.0	481.0	-	481.0	481.0	-	488.0	488.0
III. Grants-in-Aid and Contributions	-	6,396.6	6,396.6	-	14,736.0	14,736.0	-	17,592.2	17,592.2	-	16,028.5	16,028.5
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj institutions	-	6,396.6	6,396.6	-	14,736.0	14,736.0	-	17,592.2	17,592.2	-	16,028.5	16,028.5

(₹ Million)

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
RAJASTHAN

Item	2011-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	4,175.4 4,175.4	4,421.0 3,922.7	8,596.4 8,098.1	3,865.4 3,865.4	8,752.2 8,302.2	12,617.6 12,167.6	4,669.9 4,394.9	7,701.4 7,256.4	12,371.3 11,651.3	4,829.1 4,494.1	9,129.8 8,629.8	13,959.0 13,123.9
8. Science, Technology and Environment	169.5	44.0	213.4	315.2	47.7	362.9	363.4	46.9	410.3	450.3	51.4	895.0
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	705.5 24.5 224.8 59.5 396.8	3,225.2 159.9 52.8 2,785.1 227.4	3,930.7 184.3 277.6 2,844.6 624.2	4,796.0 3,874.5 179.0 73.9 668.7	3,591.6 195.2 61.8 3,005.1 329.5	8,387.6 4,069.7 240.8 3,078.9 998.1	2,384.3 530.2 205.8 936.2 912.1	3,552.7 182.8 59.1 2,986.5 324.3	6,137.0 713.0 265.0 3,922.7 1,236.4	2,548.3 203.1 175.0 1,437.3 1,060.8	3,682.3 203.1 69.8 3,079.5 329.9	8,903.7 2,751.4 244.8 4,516.8 1,390.7
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	1,750.1	165,624.9	167,375.0	2,810.7	185,741.7	188,552.4	4,794.9	185,954.4	190,749.3	2,408.2	199,522.1	201,930.3
A. Organs of State	396.9	4,925.3	5,322.2	433.2	4,658.4	5,091.6	298.4	5,155.5	5,454.0	137.6	5,484.1	5,621.8
B. Fiscal Services (i + ii)	1,081.5	6,797.8	7,879.2	2,336.9	7,963.8	10,320.7	3,880.3	7,559.3	11,439.5	2,207.2	8,314.6	10,521.7
i) Collection of Taxes and Duties	1,081.5	6,787.4	7,868.8	2,336.9	7,968.5	10,305.5	3,880.3	7,542.8	11,423.1	2,177.2	8,295.7	10,472.8
ii) Other Fiscal Services	-	10.4	10.4	-	15.3	15.3	-	16.4	16.4	30.0	18.9	48.9
C. Interest Payments and Servicing of Debt (1 + 2)	-	73,690.0	73,690.0	-	80,124.7	80,124.7	-	78,904.6	78,904.6	-	83,155.0	83,155.0
1. Appropriation for Reduction or Avoidance of Debt	-	-	-	-	-	-	-	-	-	-	-	-
2. Interest Payments (i to iv)	-	73,690.0	73,690.0	-	80,124.7	80,124.7	-	78,904.6	78,904.6	-	83,155.0	83,155.0
i) Interest on Loans from the Centre	-	6,042.4	6,042.4	-	5,838.9	5,838.9	-	5,763.7	5,763.7	-	5,547.5	5,547.5
ii) Interest on Internal Debt	-	49,948.9	49,948.9	-	53,991.1	53,991.1	-	52,772.7	52,772.7	-	54,808.1	54,808.1
of which:	-	-	-	-	-	-	-	-	-	-	-	-
(a) Interest on Market Loans	-	24,685.7	24,685.7	-	28,617.4	28,617.4	-	27,559.3	27,559.3	-	30,234.9	30,234.9
(b) Interest on NSF	-	22,883.3	22,883.3	-	22,370.2	22,370.2	-	22,307.9	22,307.9	-	21,176.8	21,176.8
iii) Interest on Small Savings, Provident Funds, etc.	-	17,317.3	17,317.3	-	19,780.8	19,780.8	-	19,821.1	19,821.1	-	22,226.8	22,226.8
iv) Others	-	381.5	381.5	-	514.0	514.0	-	547.2	547.2	-	572.5	572.5
D. Administrative Services (i to v)	271.7	26,325.6	26,597.3	40.6	30,949.4	30,989.9	616.3	32,479.8	33,096.1	63.4	34,176.7	34,240.1
i) Secretariat - General Services	5.5	964.3	969.8	8.2	1,220.2	1,228.4	10.4	1,328.5	1,338.9	2.3	1,320.3	1,322.6
ii) District Administration	-	2,654.3	2,654.3	-	3,054.1	3,054.1	-	3,026.1	3,026.1	-	3,358.6	3,358.6
iii) Police	250.0	19,632.3	19,882.3	15.1	21,712.8	21,727.9	545.2	22,814.8	23,360.0	48.9	24,249.3	24,298.2
iv) Public Works	2.4	1,454.5	1,456.9	2.5	1,305.6	1,308.1	2.5	1,310.3	1,313.3	10.0	1,200.3	1,210.3
v) Others ++	13.8	3,620.3	3,634.0	14.8	3,656.5	3,671.2	58.2	3,999.6	4,057.8	2.2	4,048.3	4,050.4
E. Pensions	-	51,506.5	51,506.5	-	61,554.7	61,554.7	-	60,269.7	60,269.7	-	67,231.0	67,231.0
F. Miscellaneous General Services	-	379.7	379.7	-	470.7	470.7	-	1,585.4	1,585.4	-	1,160.8	1,160.8
of which: Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions	-	210.1	210.1	2,636.1	1.5	2,637.6	2,667.0	285.9	2,952.8	2,933.7	59.5	2,993.1
of which: Compensation and Assignments to Local Bodies and Panchayati Raj institutions	-	210.1	210.1	2,636.1	1.5	2,637.6	2,667.0	285.9	2,952.8	2,933.7	59.5	2,993.1

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)

SIKKIM

(₹ Million)

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III)	6,752.7	22,322.5	29,075.3	8,388.1	23,944.2	32,332.3	9,336.2	26,254.2	35,590.4	10,420.6	25,279.6	35,700.2
I. DEVELOPMENTAL EXPENDITURE (A + B)	6,547.0	6,593.5	13,140.4	8,083.4	6,880.8	14,964.2	9,040.3	9,428.8	18,469.1	10,105.7	8,478.8	18,584.6
A. Social Services (1 to 12)	3,664.4	4,499.9	8,164.3	2,890.6	4,365.7	7,256.3	3,862.0	6,841.7	10,703.7	4,991.6	5,526.8	10,518.4
1. Education, Sports, Art and Culture	2,258.0	3,281.5	5,539.5	1,431.6	2,952.1	4,383.8	1,953.5	3,046.8	5,000.4	1,577.5	3,823.4	5,400.9
2. Medical and Public Health	366.7	674.8	1,041.5	290.9	733.5	1,024.4	416.5	741.7	1,158.3	402.0	840.3	1,242.2
3. Family Welfare	144.0	-	144.0	135.0	-	135.0	135.0	-	135.0	171.4	-	171.4
4. Water Supply and Sanitation	146.3	102.0	248.4	128.2	96.5	224.7	126.6	95.3	221.9	59.5	105.6	165.1
5. Housing	127.7	35.4	163.1	50.0	42.8	92.8	250.0	42.8	292.8	1,615.2	47.5	1,662.7
6. Urban Development	213.7	45.3	259.0	150.7	46.7	197.4	219.3	45.7	265.0	161.7	53.8	215.5
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	98.6	34.6	133.1	235.7	35.9	271.6	255.8	39.3	295.1	372.1	44.0	416.1
8. Labour and Welfare	17.8	18.0	35.8	9.0	18.9	27.9	18.7	21.0	39.7	27.6	37.8	65.5
9. Social Security and Welfare	181.3	38.9	220.1	330.4	48.0	378.4	361.5	181.6	543.1	386.1	75.8	461.9
10. Nutrition	84.5	9.8	94.3	102.3	9.7	112.0	102.4	49.2	151.6	132.0	10.3	142.3
11. Relief on account of Natural Calamities	1.1	122.7	123.8	-	250.3	250.3	-	2,368.2	2,368.2	4.8	268.2	273.0
12. Others*	24.7	136.9	161.6	26.8	131.3	158.0	22.6	209.8	232.5	81.7	220.1	301.7
B. Economic Services (1 to 9)	2,882.5	2,093.6	4,976.1	5,192.8	2,515.1	7,707.9	5,178.3	2,587.1	7,765.4	5,114.2	2,952.0	8,066.2
1. Agriculture and Allied Activities (i to xii)	1,106.0	954.8	2,060.8	1,413.6	933.1	2,346.7	1,865.7	992.2	2,857.9	1,739.2	1,099.3	2,838.5
i) Crop Husbandry	263.5	225.4	488.9	121.8	230.0	351.8	326.0	234.7	560.7	285.4	265.4	550.8
ii) Soil and Water Conservation	13.1	54.9	68.0	5.4	52.2	57.5	26.7	52.1	78.8	9.1	54.7	63.7
iii) Animal Husbandry	120.5	164.1	284.6	120.2	156.1	276.3	172.9	183.4	358.3	137.6	184.5	322.1
iv) Dairy Development	6.3	4.1	10.4	6.7	4.5	11.1	18.9	4.4	23.4	14.9	19.9	34.4
v) Fisheries	6.6	36.6	43.1	7.9	29.1	37.0	7.9	32.4	40.3	2.5	34.4	37.0
vi) Forestry and Wild Life	314.9	247.8	562.7	691.6	233.4	925.0	776.7	250.1	1,026.8	832.0	270.7	1,102.7
vii) Plantations	-	35.5	35.5	-	38.4	38.4	-	38.4	38.4	3.8	44.0	47.8
viii) Food Storage and Warehousing	17.6	118.5	136.1	26.6	117.6	144.3	43.8	128.2	172.0	33.4	161.1	194.4
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	20.2	67.9	88.1	5.8	72.0	77.7	20.2	68.4	88.6	32.7	79.6	112.3
xii) Other Agricultural Programmes	343.3	-	343.3	427.6	-	427.6	472.6	-	472.6	387.8	-	387.8
2. Rural Development	405.5	11.7	417.2	1,177.8	15.6	1,193.4	757.3	14.9	772.3	1,096.5	17.8	1,114.3
3. Special Area Programmes	4.6	-	4.6	-	-	-	-	-	-	-	-	-
4. Irrigation and Flood Control	420.3	15.4	435.7	1,436.3	32.4	1,468.7	1,367.9	32.4	1,400.3	1,442.3	36.2	1,478.5
of which:	-	-	-	-	-	-	-	-	-	-	-	-
i) Major and Medium Irrigation	-	-	-	-	-	-	-	-	-	-	-	-
ii) Minor Irrigation	397.5	15.4	412.9	1,430.8	32.4	1,463.2	1,306.3	32.4	1,338.7	1,382.3	35.2	1,417.5
iii) Flood Control and Drainage	22.8	-	22.8	-	-	-	56.5	-	56.5	40.0	10.0	50.0
5. Energy	412.3	358.0	770.3	215.4	620.4	835.9	361.7	627.4	989.2	248.4	720.4	968.8
of which: Power	403.9	358.0	761.9	209.3	620.4	829.8	355.6	627.4	983.1	243.4	720.4	963.8
6. Industry and Minerals (i to iii)	129.9	78.3	208.2	88.3	83.3	171.6	387.4	83.2	470.6	120.6	128.0	248.6
i) Village and Small Industries	99.0	62.4	161.4	61.2	66.4	127.6	99.8	66.3	166.1	70.0	73.6	143.6
ii) Industries@	30.9	-	30.9	27.1	16.9	44.0	287.6	16.9	287.6	50.6	54.4	105.0
iii) Others**	-	15.9	15.9	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)

SIKKIM

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @@	226.9	600.7	827.6	124.2	746.9	871.1	221.4	756.3	977.7	175.7	862.5	1,038.2
8. Science, Technology and Environment	204.0	341.1	545.1	102.1	464.0	566.1	198.0	458.3	656.3	156.2	516.4	672.6
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	22.9	259.6	282.5	22.1	282.9	305.0	23.4	298.0	321.4	19.6	346.1	365.7
	25.0	1.5	26.5	16.6	-	16.6	27.5	-	27.5	28.3	-	28.3
	151.9	73.2	225.1	710.6	83.4	794.0	179.4	80.7	260.1	253.1	87.9	341.0
	33.9	4.0	37.9	627.7	4.2	631.9	59.8	4.2	64.0	70.4	5.2	75.6
	71.8	41.3	113.1	41.1	41.2	82.3	49.3	39.3	88.6	90.0	40.5	130.6
	2.6	3.6	6.1	-	3.5	3.5	-	3.5	3.5	-	5.4	5.4
	43.6	24.3	68.0	41.8	34.5	76.3	70.3	33.7	104.0	92.6	36.8	129.4
II. NON-DEVELOPMENTAL EXPENDITURE												
(General Services) (A to F)												
A. Organs of State	205.8	15,599.7	15,805.4	304.7	16,735.5	17,040.2	295.9	16,499.3	16,795.2	314.8	16,302.0	16,616.8
B. Fiscal Services (i + ii)	0.5	380.8	380.8	-	475.5	475.5	-	508.7	508.7	-	542.6	542.6
i) Collection of Taxes and Duties	0.5	330.8	331.3	26.4	373.4	399.8	44.4	389.2	433.6	23.3	566.8	590.1
ii) Other Fiscal Services	-	330.8	331.3	26.4	373.4	399.8	44.4	389.2	433.6	23.3	566.8	590.1
C. Interest Payments and Servicing of Debt (1 + 2)	-	1,987.7	1,987.7	-	2,041.5	2,041.5	-	1,915.6	1,915.6	-	2,133.8	2,133.8
1. Appropriation for Reduction or Avoidance of Debt	-	120.0	120.0	-	120.0	120.0	-	120.0	120.0	-	120.0	120.0
2. Interest Payments (i to iv)	-	1,867.7	1,867.7	-	1,921.5	1,921.5	-	1,795.6	1,795.6	-	2,013.8	2,013.8
i) Interest on Loans from the Centre	-	197.9	197.9	-	178.7	178.7	-	100.8	100.8	-	136.2	136.2
ii) Interest on Internal Debt	-	1,293.2	1,293.2	-	1,419.8	1,419.8	-	1,371.8	1,371.8	-	1,468.1	1,468.1
of which:												
(a) Interest on Market Loans	-	1,002.7	1,002.7	-	1,075.9	1,075.9	-	1,032.7	1,032.7	-	1,075.9	1,075.9
(b) Interest on NSSF	-	107.7	107.7	-	139.0	139.0	-	139.0	139.0	-	161.6	161.6
iii) Interest on Small Savings, Provident Funds, etc.	-	376.6	376.6	-	323.0	323.0	-	323.0	323.0	-	409.5	409.5
iv) Others	-	-	-	-	-	-	-	-	-	-	-	-
D. Administrative Services (i to v)	205.3	2,279.6	2,484.9	278.3	2,863.2	3,141.5	251.5	2,579.6	2,831.1	291.5	3,223.1	3,514.6
i) Secretariat - General Services	-	234.1	234.1	-	239.4	239.4	2.0	240.2	242.2	-	271.7	271.7
ii) District Administration	-	77.3	77.3	-	84.4	84.4	-	83.4	83.4	-	89.8	89.8
iii) Police	-	1,519.1	1,519.1	-	2,034.2	2,034.2	0.7	1,796.4	1,797.1	6.2	2,270.9	2,277.1
iv) Public Works	15.4	109.5	124.9	31.8	116.9	148.7	71.8	120.1	191.9	21.1	136.0	157.1
v) Others ++	189.9	339.7	529.6	246.5	388.4	634.9	176.9	399.5	576.5	264.2	454.7	718.9
E. Pensions	-	1,601.4	1,601.4	-	1,492.6	1,492.6	-	1,616.8	1,616.8	-	2,396.6	2,396.6
F. Miscellaneous General Services	-	9,019.4	9,019.4	-	9,489.3	9,489.3	-	9,489.3	9,489.3	-	7,439.1	7,439.1
of which:												
Payment on account of State Lotteries	-	8,956.1	8,956.1	-	9,407.8	9,407.8	-	9,407.8	9,407.8	-	7,309.9	7,309.9
III. Grants-in-Aid and Contributions	-	129.4	129.4	-	327.9	327.9	-	326.1	326.1	-	498.8	498.8
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	129.4	129.4	-	327.9	327.9	-	326.1	326.1	-	498.8	498.8

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
TAMIL NADU

Item	2011-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	172.0	6,044.5	6,216.5	171.9	12,253.7	12,425.6	172.5	9,244.2	9,416.7	158.9	9,916.8	10,075.7
8. Science, Technology and Environment	-	5,805.9	5,977.9	171.9	12,014.6	12,186.5	152.5	8,998.8	9,151.3	158.9	9,539.2	9,698.2
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	1,255.7	41,226.1	42,481.8	2,071.2	46,746.3	48,817.6	1,974.3	50,886.1	52,840.4	1,392.9	51,051.2	52,444.2
	345.4	73.4	418.8	310.5	84.7	395.2	44.9	442.9	487.7	296.2	486.4	782.6
	9.9	40,139.8	40,149.7	500.0	45,553.6	46,053.6	531.6	49,727.1	50,258.6	402.5	98.7	501.3
	888.5	587.8	1,446.3	1,214.7	617.6	1,832.3	1,137.4	613.7	1,751.1	694.2	638.8	1,333.0
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)												
A. Organs of State	273.9	258,960.4	259,234.3	422.2	283,984.5	284,406.7	699.7	284,664.0	285,363.7	679.5	322,544.8	323,224.3
B. Fiscal Services (i + ii)	122.9	6,019.5	6,142.4	154.5	8,912.0	9,066.5	249.1	10,696.0	10,945.2	179.1	8,762.2	8,941.3
i) Collection of Taxes and Duties	49.0	7,956.8	8,005.8	72.1	7,774.4	7,846.4	98.9	7,868.2	7,967.1	312.5	8,778.0	9,090.5
ii) Other Fiscal Services	49.0	7,497.7	7,546.7	72.1	7,402.9	7,475.0	98.9	7,401.5	7,500.4	312.5	8,303.0	8,615.5
C. Interest Payments and Servicing of Debt (1 + 2)	-	459.1	459.1	-	371.4	371.4	-	466.7	466.7	-	475.0	475.0
1. Appropriation for Reduction or Avoidance of Debt	-	1,975.0	1,975.0	-	4,503.2	4,503.2	-	2,200.0	2,200.0	-	8,000.0	8,000.0
2. Interest Payments (i to iv) i) Interest on Loans from the Centre ii) Interest on Internal Debt of which: (a) Interest on Market Loans (b) Interest on NSF iii) Interest on Small Savings, Provident Funds, etc.	-	79,398.8	79,398.8	-	88,130.6	88,130.6	-	87,211.9	87,211.9	-	103,828.2	103,828.2
	-	5,382.9	5,382.9	-	5,244.0	5,244.0	-	5,328.8	5,328.8	-	4,916.3	4,916.3
	-	62,824.1	62,824.1	-	70,688.2	70,688.2	-	69,134.7	69,134.7	-	85,358.9	85,358.9
	-	33,991.6	33,991.6	-	41,857.6	41,857.6	-	40,305.4	40,305.4	-	56,792.9	56,792.9
	-	24,103.7	24,103.7	-	24,016.3	24,016.3	-	24,016.3	24,016.3	-	23,665.0	23,665.0
	-	10,219.0	10,219.0	-	11,273.4	11,273.4	-	11,647.6	11,647.6	-	12,611.3	12,611.3
D. Administrative Services (i to v)	-	972.8	972.8	-	924.9	924.9	-	1,099.6	1,099.6	-	941.4	941.4
i) Secretariat - General Services	102.0	45,091.0	45,193.0	195.6	50,524.4	50,720.0	351.7	51,446.9	51,798.7	187.9	54,151.5	54,339.4
ii) District Administration	-	1,163.9	1,163.9	-	1,378.3	1,378.3	-	1,283.5	1,283.5	-	1,437.3	1,437.3
iii) Police	-0.4	6,966.7	6,966.3	-	7,380.6	7,380.6	-	7,569.1	7,569.1	-	8,560.1	8,560.1
iv) Public Works	-	28,586.2	28,586.2	-	32,136.8	32,136.8	-	32,217.6	32,217.6	-	34,307.6	34,307.6
v) Others ++	-	1,743.8	1,743.8	-	1,911.8	1,911.8	-	3,355.7	3,355.7	-	2,163.9	2,163.9
E. Pensions	102.4	6,630.4	6,732.8	195.6	7,716.8	7,912.4	351.7	7,021.1	7,372.8	187.9	7,682.6	7,870.5
F. Miscellaneous General Services	-	117,681.1	117,681.1	-	123,046.7	123,046.7	-	124,166.4	124,166.4	-	137,348.7	137,348.7
of which: Payment on account of State Lotteries	-	838.2	838.2	-	1,093.2	1,093.2	-	1,074.6	1,074.6	-	1,676.3	1,676.3
	-	0.1	0.1	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions	5,081.3	53,532.4	58,613.7	7,905.0	65,225.2	73,130.2	6,963.0	67,866.0	74,829.0	11,598.5	80,638.7	92,237.3
of which: Compensation and Assignments to Local Bodies and Panchayati Raj institutions	5,081.3	53,532.4	58,613.7	7,905.0	65,225.2	73,130.2	6,963.0	67,866.0	74,829.0	11,598.5	80,638.7	92,237.3

(₹ Million)

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
TRIPURA

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @@	2.2	1,222.4	1,224.5	2.2	823.9	826.1	99.6	1,573.5	1,673.1	2.4	1,897.8	1,900.3
8. Science, Technology and Environment	-	909.5	909.5	-	512.0	512.0	97.4	1,239.5	1,336.9	0.1	1,555.7	1,555.8
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	2.2	312.9	315.0	2.2	311.9	314.1	2.2	334.0	336.2	2.4	342.2	344.5
	18.8	9.2	27.9	18.7	12.2	30.9	21.6	10.7	32.3	27.2	12.5	39.7
	47.2	177.3	224.5	48.1	143.9	192.0	54.5	209.4	263.9	40.7	170.2	211.0
	1.5	20.6	22.1	1.5	18.8	20.3	1.5	20.7	22.2	2.2	23.0	25.3
	24.5	5.5	30.1	27.7	5.1	32.7	32.4	5.2	37.5	16.2	5.4	21.6
	18.5	54.9	73.4	15.2	59.4	74.5	16.6	55.7	72.3	14.8	66.7	81.5
	2.7	96.3	99.0	3.7	60.7	64.4	4.0	127.9	131.9	7.5	75.1	82.6
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	52.9	19,068.9	19,121.7	334.5	21,328.4	21,662.9	49.7	20,851.9	20,901.6	34.3	24,287.6	24,321.8
A. Organs of State	3.0	516.9	519.8	0.9	591.5	592.4	3.0	677.9	680.9	5.0	802.6	807.6
B. Fiscal Services (i + ii)	8.3	298.7	307.1	2.2	319.9	322.1	25.2	332.3	337.5	4.7	342.1	346.8
i) Collection of Taxes and Duties	8.3	283.6	292.0	2.2	302.8	305.0	25.2	315.5	340.7	4.7	324.5	329.2
ii) Other Fiscal Services	-	15.1	15.1	-	17.1	17.1	-	16.7	16.7	-	17.6	17.6
C. Interest Payments and Servicing of Debt (1 + 2)	-	4,473.1	4,473.1	-	5,816.3	5,816.3	-	5,000.5	5,000.5	-	5,707.2	5,707.2
1. Appropriation for Reduction or Avoidance of Debt	-	-	-	-	-	-	-	-	-	-	-	-
2. Interest Payments (i to iv)	-	4,473.1	4,473.1	-	5,816.3	5,816.3	-	5,000.5	5,000.5	-	5,707.2	5,707.2
i) Interest on Loans from the Centre	-	388.6	388.6	-	435.3	435.3	-	364.6	364.6	-	421.4	421.4
ii) Interest on Internal Debt	-	2,613.6	2,613.6	-	3,617.1	3,617.1	-	2,935.9	2,935.9	-	3,524.8	3,524.8
of which:												
(a) Interest on Market Loans	-	1,138.1	1,138.1	-	1,769.6	1,769.6	-	1,204.0	1,204.0	-	1,655.0	1,655.0
(b) Interest on NSF	-	1,110.5	1,110.5	-	1,086.1	1,086.1	-	1,350.0	1,350.0	-	1,500.0	1,500.0
iii) Interest on Small Savings, Provident Funds, etc.	-	1,470.9	1,470.9	-	1,763.9	1,763.9	-	1,700.0	1,700.0	-	1,761.0	1,761.0
iv) Others	-	-	-	-	-	-	-	-	-	-	-	-
D. Administrative Services (i to v)	41.6	7,232.4	7,274.0	331.4	7,593.1	7,924.5	21.5	7,841.2	7,862.7	24.6	9,730.3	9,754.9
i) Secretariat - General Services	-	309.8	309.8	-	337.6	337.6	-	348.3	348.3	-	401.5	401.5
ii) District Administration	7.6	298.2	305.7	9.9	277.7	287.6	9.6	313.3	322.9	15.7	313.9	329.6
iii) Police	-	4,991.9	4,991.9	-	5,253.8	5,253.8	-	5,470.7	5,470.7	-	5,677.4	5,677.4
iv) Public Works	29.7	921.8	951.5	318.2	911.8	1,230.0	7.8	941.5	949.3	3.5	287.0	290.5
v) Others ++	4.3	710.7	715.0	3.3	812.1	815.5	4.1	767.4	771.5	5.4	3,050.5	3,055.8
E. Pensions	-	6,547.7	6,547.7	-	7,007.5	7,007.5	-	7,000.0	7,000.0	-	7,705.3	7,705.3
F. Miscellaneous General Services	-	-	-	-	0.1	0.1	-	0.1	0.1	-	0.1	0.1
of which: Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions	-	1,014.2	1,014.2	-	1,049.3	1,049.3	-	1,050.0	1,050.0	-	1,050.2	1,050.2
of which: Compensation and Assignments to Local Bodies and Panchayati Raj institutions	-	1,014.2	1,014.2	-	1,049.3	1,049.3	-	1,050.0	1,050.0	-	1,050.2	1,050.2

(₹ Million)

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
UTTARAKHAND

Item	2011-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @@	80.3	1,117.8	1,198.0	237.0	1,889.8	2,126.8	237.0	1,894.8	2,131.8	191.0	2,261.5	2,452.5
8. Science, Technology and Environment	-	932.7	1,013.0	230.0	1,700.0	1,930.0	230.0	1,700.0	1,930.0	165.0	1,965.0	2,130.0
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	93.4	185.0	101.5	247.3	3.0	250.3	247.3	6.1	253.3	26.0	296.5	322.5
	230.1	203.2	433.3	807.6	317.9	1,125.4	867.8	321.0	1,188.9	557.4	327.3	884.8
	13.9	22.2	36.1	218.5	22.6	241.1	219.6	24.3	243.9	62.5	33.0	95.5
	167.3	61.5	228.8	435.0	102.0	537.0	485.0	102.8	587.8	420.0	91.3	511.3
	1.4	20.2	21.6	10.0	31.5	41.5	10.0	31.5	41.5	10.0	29.8	39.8
	47.6	99.3	146.8	144.1	161.8	305.9	153.2	162.4	315.6	64.9	173.3	238.2
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)												
A. Organs of State	206.3	41,595.2	41,801.5	47.0	49,892.4	49,939.4	51.2	50,945.1	50,996.4	77.2	54,362.2	54,439.4
B. Fiscal Services (i + ii)	37.4	1,369.3	1,406.6	-	2,256.4	2,256.4	-	2,543.5	2,543.5	-	2,211.9	2,211.9
i) Collection of Taxes and Duties	156.6	1,883.9	2,040.5	46.2	2,051.3	2,097.5	50.2	2,139.8	2,190.0	76.4	2,335.2	2,411.6
ii) Other Fiscal Services	26.6	1,831.0	1,857.6	46.2	2,004.9	2,051.1	50.2	2,091.2	2,141.4	76.4	2,282.5	2,358.9
C. Interest Payments and Servicing of Debt (1 + 2)	130.0	52.9	182.9	-	46.4	46.4	-	48.6	48.6	-	52.7	52.7
1. Appropriation for Reduction or Avoidance of Debt	-	1,250.0	1,250.0	-	1,600.0	1,600.0	-	1,600.0	1,600.0	-	1,600.0	1,600.0
2. Interest Payments (i to iv)	-	14,795.8	14,795.8	-	18,120.3	18,120.3	-	17,970.2	17,970.2	-	20,250.0	20,250.0
i) Interest on Loans from the Centre	-	354.6	354.6	-	400.0	400.0	-	400.0	400.0	-	500.0	500.0
ii) Interest on Internal Debt	-	11,492.3	11,492.3	-	13,491.1	13,491.1	-	13,331.5	13,331.5	-	15,117.4	15,117.4
of which:												
(a) Interest on Market Loans	-	4,979.3	4,979.3	-	5,156.1	5,156.1	-	5,536.1	5,536.1	-	6,137.4	6,137.4
(b) Interest on NSF	-	5,473.5	5,473.5	-	6,600.0	6,600.0	-	6,600.0	6,600.0	-	7,300.0	7,300.0
iii) Interest on Small Savings, Provident Funds, etc.	-	2,737.8	2,737.8	-	3,270.0	3,270.0	-	3,270.0	3,270.0	-	3,730.0	3,730.0
iv) Others	-	211.1	211.1	-	959.2	959.2	-	968.7	968.7	-	902.6	902.6
D. Administrative Services (i to v)	12.2	10,817.6	10,829.9	0.9	11,694.7	11,695.6	1.0	12,521.9	12,522.9	0.8	13,547.1	13,547.9
i) Secretariat - General Services	0.1	704.5	704.5	0.9	957.5	958.3	1.0	982.5	983.5	0.8	1,428.9	1,429.7
ii) District Administration	0.1	646.5	646.6	-	727.0	727.0	-	727.0	727.0	-	768.8	768.8
iii) Police	4.0	6,024.1	6,028.1	-	6,458.3	6,458.3	-	6,895.5	6,895.5	-	7,097.1	7,097.1
iv) Public Works	5.4	2,425.0	2,430.4	-	2,290.5	2,290.5	-	2,461.5	2,461.5	-	2,764.5	2,764.5
v) Others ++	2.6	1,017.7	1,020.3	-	1,261.5	1,261.5	-	1,455.4	1,455.4	-	1,487.7	1,487.7
E. Pensions	-	11,417.2	11,417.2	-	14,149.5	14,149.5	-	14,149.5	14,149.5	-	14,398.0	14,398.0
F. Miscellaneous General Services	0.1	61.4	61.5	-	20.2	20.2	-	20.2	20.2	-	20.0	20.0
of which:												
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions	0.1	4,076.8	4,076.8	-	5,327.2	5,327.2	-	4,650.8	4,650.8	-	8,479.2	8,479.2
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	0.1	4,076.8	4,076.8	-	5,327.2	5,327.2	-	4,650.8	4,650.8	-	8,479.2	8,479.2

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
UTTAR PRADESH

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
TOTAL EXPENDITURE (I+II+III)	210,395.4	866,360.7	1,076,756.1	240,375.5	1,017,561.1	1,257,936.6	269,675.2	1,026,780.2	1,296,455.4	296,613.9	1,233,022.2	1,529,636.1
I. DEVELOPMENTAL EXPENDITURE (A + B)	200,521.9	352,395.4	552,917.3	234,094.3	445,301.1	679,395.4	263,159.4	452,339.8	715,499.2	288,016.4	531,488.5	819,504.9
A. Social Services (1 to 12)	158,295.6	237,371.5	395,667.1	182,274.5	308,643.2	490,917.6	204,428.0	308,164.7	512,592.7	235,635.0	350,741.4	586,376.4
1. Education, Sports, Art and Culture	46,827.0	162,715.4	209,542.4	49,660.2	222,549.9	272,210.1	66,245.1	212,193.5	278,438.7	87,376.2	237,425.2	324,801.3
2. Medical and Public Health	2,257.7	38,485.0	40,742.7	3,858.5	42,234.5	46,093.0	3,895.9	42,375.5	46,271.4	4,549.5	51,667.1	56,216.7
3. Family Welfare	11,169.9	2,529.5	13,699.4	11,828.6	2,507.7	14,336.2	11,828.6	2,507.7	14,336.2	25,683.0	37.5	25,720.5
4. Water Supply and Sanitation	6,986.8	1.0	6,987.8	6,900.0	1.0	6,901.0	8,600.0	31.0	8,631.0	100.0	31.0	131.0
5. Housing	-	444.8	444.8	-	415.5	415.5	-	482.1	482.1	-	561.0	561.0
6. Urban Development	6,792.7	2,931.0	9,723.7	13,049.3	4,463.9	17,513.2	10,579.3	4,463.9	15,043.3	1,259.2	9,283.5	10,542.7
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	17,507.2	11,943.5	29,450.7	15,787.7	15,759.9	31,547.5	15,787.7	15,967.2	31,754.9	17,264.9	20,230.9	37,495.8
8. Labour and Welfare	1,177.0	2,460.9	3,637.9	1,933.0	2,779.1	4,712.0	2,003.4	4,549.1	6,552.4	14,632.9	7,665.2	22,298.2
9. Social Security and Welfare	65,570.6	10,564.5	76,135.1	79,252.2	11,378.1	90,630.3	85,483.0	11,983.6	97,466.6	84,758.4	15,161.0	99,919.4
10. Nutrition	-	-	-	-	-	-	-	-	-	-	-	-
11. Relief on account of Natural Calamities	-	3,903.8	3,903.8	-	4,344.8	4,344.8	-	11,392.0	11,392.0	-	6,380.8	6,380.8
12. Others*	6.8	1,392.0	1,398.8	5.0	2,208.9	2,213.9	5.0	2,219.2	2,224.2	10.8	2,298.1	2,308.9
B. Economic Services (1 to 9)	42,226.3	115,024.0	157,250.3	51,819.8	136,658.0	188,477.8	58,731.5	144,175.1	202,906.5	52,381.5	180,747.1	233,128.5
1. Agriculture and Allied Activities (i to xii)	15,440.2	20,259.2	35,699.4	19,706.1	20,324.4	40,030.5	22,169.1	22,842.3	45,011.4	20,526.0	28,766.7	49,292.7
i) Crop Husbandry	9,336.0	8,275.0	17,611.0	10,850.9	8,032.6	18,883.6	13,302.9	7,746.4	21,049.4	12,412.4	8,655.5	21,067.9
ii) Soil and Water Conservation	4,652.5	1,365.2	6,017.8	6,592.4	1,565.7	8,158.0	6,592.4	1,565.7	8,158.0	5,485.2	1,802.3	7,287.5
iii) Animal Husbandry	484.3	3,734.3	4,218.6	865.0	3,736.9	4,601.8	865.0	3,736.9	4,601.8	929.9	4,313.1	5,243.0
iv) Dairy Development	206.7	164.6	371.3	212.1	173.1	385.2	316.0	173.1	489.1	441.6	202.5	644.1
v) Fisheries	100.3	357.2	457.5	212.1	379.7	591.8	212.1	379.7	591.8	325.4	475.7	801.1
vi) Forestry and Wild Life	152.2	3,438.8	3,591.0	155.1	3,507.9	3,663.1	166.2	3,527.9	3,694.1	172.7	4,129.5	4,302.2
vii) Plantations	-	39.6	39.6	-	45.8	45.8	-	45.8	45.8	-	52.0	52.0
viii) Food Storage and Warehousing	55.1	817.2	872.3	254.5	624.3	878.8	254.5	1,109.3	1,363.8	235.5	1,403.9	1,639.3
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Agricultural Finance Institutions	453.1	1,983.5	2,436.6	460.1	2,162.1	2,622.2	460.1	4,417.4	4,877.5	523.4	7,622.6	8,145.9
xi) Co-operation	-	83.5	83.5	-	96.3	96.3	-	96.1	96.1	-	109.7	109.7
xii) Other Agricultural Programmes	19,768.3	20,262.6	40,030.8	16,720.4	23,912.3	40,632.7	24,233.4	23,912.3	48,145.7	20,568.9	35,994.0	56,562.9
2. Rural Development	805.2	3.1	808.3	-	-	-	-	-	-	-	-	-
3. Special Area Programmes	4,727.7	31,374.8	36,102.5	8,496.8	39,514.6	48,011.4	8,496.8	39,514.6	48,011.4	7,647.8	45,183.2	52,831.0
4. Irrigation and Flood Control	1,615.3	23,227.8	24,843.2	3,044.8	30,037.4	33,082.3	3,044.8	30,037.4	33,082.3	3,461.3	35,317.7	38,779.0
of which:	1,551.0	7,694.2	9,245.2	1,330.2	8,713.5	10,043.7	1,330.2	8,713.5	10,043.7	1,386.5	8,965.4	10,351.9
i) Major and Medium Irrigation	-	452.8	452.8	-	763.7	763.7	-	763.7	763.7	-	900.0	900.0
ii) Minor Irrigation	237.5	21,504.3	21,741.8	176.3	30,017.9	30,194.2	176.3	35,035.9	35,212.2	622.4	45,626.7	46,249.1
iii) Flood Control and Drainage	-	21,345.4	21,345.4	-	29,850.0	29,850.0	-	34,868.0	34,868.0	-	45,397.1	45,397.1
5. Energy	-	2,019.0	2,019.0	3,195.7	1,913.4	5,109.1	2,157.0	1,905.0	4,062.0	1,647.7	2,284.3	3,932.0
of which: Power	650.0	1,216.9	1,866.9	905.7	1,283.7	2,189.5	967.0	1,283.7	2,250.8	1,366.9	1,581.2	2,948.0
Industry and Minerals (i to iii)	316.3	792.4	1,108.8	2,290.0	620.1	2,910.1	1,190.0	611.7	1,801.7	280.8	694.6	975.4
ii) Village and Small Industries	5.0	9.7	14.7	-	9.5	9.5	-	9.5	9.5	-	8.6	8.6
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
UTTAR PRADESH

Item	2011-11 (Accounts)				2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1													
7. Transport and Communications (i + ii)	560	17,368.6	17,424.5		71.0	18,367.9	18,438.9				40.8	19,712.7	19,753.5
i) Roads and Bridges	-	16,545.4	16,545.4		50.0	17,550.0	17,600.0				-	18,541.3	18,541.3
ii) Others @@	56.0	823.2	879.2		21.0	817.9	888.9				40.8	1,171.4	1,212.2
8. Science, Technology and Environment	189.3	121.8	311.2		212.3	130.1	342.4				191.0	141.6	332.6
9. General Economic Services (i to iv)	30.8	2,110.6	2,141.4		76.6	2,477.5	2,554.0				119.9	3,037.8	3,157.7
i) Secretariat - Economic Services	7.7	800.3	808.0		5.2	1,003.1	1,008.3				8.2	1,084.9	1,093.1
ii) Tourism	11.0	150.3	161.3		39.6	167.9	207.5				33.0	189.7	222.7
iii) Civil Supplies	-	163.5	163.5		-	144.6	144.6				-	393.9	393.9
iv) Others +	12.1	996.5	1,008.6		31.8	1,161.8	1,193.5				78.7	1,369.3	1,448.1
II. NON-DEVELOPMENTAL EXPENDITURE													
A. Organs of State	9,873.4	470,318.2	480,191.7		6,281.2	519,177.5	525,458.7				8,597.5	639,087.1	647,684.6
B. Fiscal Services (i + ii)	368.3	11,579.9	11,948.2		50.0	16,910.3	16,960.3				50.0	17,785.7	17,835.7
i) Collection of Taxes and Duties	9,110.6	20,979.9	30,090.5		5,600.0	22,727.7	28,327.7				7,590.0	26,788.9	34,378.9
ii) Other Fiscal Services	-	165.5	165.5		5,600.0	22,538.1	28,138.1				7,590.0	26,568.8	34,158.8
C. Interest Payments and Servicing of Debt (1 + 2)													
1. Appropriation for Reduction or Avoidance of Debt	-	73,226.9	73,226.9		-	87,860.2	87,860.2				-	101,760.9	101,760.9
2. Interest Payments (i to iv)	-	142,155.7	142,155.7		-	149,825.3	149,825.3				-	166,175.6	166,175.6
i) Interest on Loans from the Centre	-	15,315.7	15,315.7		-	14,656.2	14,656.2				-	13,509.4	13,509.4
ii) Interest on Internal Debt	-	102,904.1	102,904.1		-	114,079.7	114,079.7				-	125,871.9	125,871.9
of which:													
(a) Interest on Market Loans	-	51,375.2	51,375.2		-	56,297.9	56,297.9				-	66,810.5	66,810.5
(b) Interest on NSF	-	47,021.0	47,021.0		-	51,269.1	51,269.1				-	52,382.7	52,382.7
iii) Interest on Small Savings, Provident Funds, etc.	-	23,129.8	23,129.8		-	20,208.6	20,208.6				-	25,940.8	25,940.8
iv) Others	-	806.1	806.1		-	880.8	880.8				-	853.5	853.5
D. Administrative Services (i to v)	394.4	95,684.2	96,078.7		581.2	104,025.5	104,606.7				957.5	136,961.3	137,918.8
i) Secretariat - General Services	-	3,197.7	3,197.7		-	3,164.9	3,164.9				-	3,503.6	3,503.6
ii) District Administration	-	4,607.3	4,607.3		-	4,759.6	4,759.6				-	6,625.9	6,625.9
iii) Police	-	65,066.3	65,066.3		-	67,446.5	67,446.5				-	92,993.0	92,993.0
iv) Public Works	11.3	7,862.6	7,873.9		15.0	12,673.0	12,688.0				19.9	15,774.6	15,774.6
v) Others ++	383.1	14,950.4	15,333.5		566.3	15,981.5	16,547.7				937.6	18,144.1	19,081.7
E. Pensions	-	126,176.4	126,176.4		-	137,436.1	137,436.1				-	189,235.9	189,235.9
F. Miscellaneous General Services of which:	-	347.8	347.8		50.0	392.4	442.4				-	378.8	378.8
Payment on account of State Lotteries	-	-	-		-	0.1	0.1				-	0.1	0.1
III. Grants-in-Aid and Contributions of which:													
Compensation and Assignments to Local Bodies and Panchayati Raj institutions	-	43,647.1	43,647.1		-	53,082.5	53,082.5				-	62,446.7	62,446.7

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
WEST BENGAL

(₹ Million)

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
TOTAL EXPENDITURE (I+II+III)	120,544.9	524,837.0	645,381.9	177,448.6	563,938.9	741,387.5	170,817.4	593,356.6	764,174.0	187,917.6	649,276.3	837,194.0
I. DEVELOPMENTAL EXPENDITURE (A + B)	119,177.1	235,159.0	354,336.1	174,595.2	263,671.1	438,266.3	168,759.2	274,511.3	443,270.6	184,902.7	285,381.9	470,284.5
A. Social Services (1 to 12)	85,909.8	187,521.3	273,431.1	130,976.9	203,667.1	334,644.0	124,809.0	213,670.4	338,479.4	129,322.9	218,809.5	348,132.4
1. Education, Sports, Art and Culture	28,527.1	114,677.7	143,204.8	46,819.4	114,952.1	161,771.5	42,650.6	126,092.7	168,743.3	45,795.9	124,926.5	170,722.4
2. Medical and Public Health	2,781.3	25,818.3	28,599.6	4,824.4	28,760.9	33,585.3	3,677.7	28,595.5	32,273.2	6,829.9	31,248.3	38,078.2
3. Family Welfare	3,256.7	1,295.2	4,551.9	3,844.8	1,176.9	5,021.7	2,954.4	1,400.2	4,354.6	4,594.8	1,161.8	5,756.6
4. Water Supply and Sanitation	2,723.4	2,614.8	5,338.2	7,679.2	3,029.1	10,708.4	7,757.9	2,909.2	10,667.1	5,568.5	3,283.3	8,851.8
5. Housing	28.3	1,000.5	1,028.8	44.3	1,271.2	1,315.5	14.1	1,269.4	1,283.5	58.7	1,432.5	1,491.2
6. Urban Development	16,854.0	13,198.8	30,052.8	31,060.9	15,587.1	46,648.0	25,742.2	15,642.2	41,384.5	25,130.1	17,778.0	42,908.1
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	3,990.8	1,577.1	5,567.9	4,371.0	1,958.7	6,329.7	6,959.9	1,983.9	8,943.8	5,262.8	2,189.8	7,452.5
8. Labour and Welfare	395.1	1,167.8	1,562.9	747.9	1,282.7	2,030.6	576.1	1,396.9	1,972.9	947.6	1,624.4	2,572.0
9. Social Security and Welfare	20,125.1	21,548.7	41,673.9	21,088.6	30,757.4	51,846.0	25,094.2	29,239.0	54,333.2	25,573.4	29,829.3	55,402.6
10. Nutrition	6,839.4	8.2	6,847.6	9,191.5	39.0	9,230.5	8,405.8	20.4	8,426.2	8,222.5	24.0	8,246.5
11. Relief on account of Natural Calamities	1.3	3,048.3	3,049.6	33.5	3,250.7	3,284.2	2.2	3,250.7	3,252.9	56.7	3,410.7	3,467.4
12. Others*	387.2	1,565.8	1,953.0	1,271.5	1,601.1	2,872.6	973.9	1,870.4	2,844.3	1,282.1	1,900.9	3,183.0
B. Economic Services (1 to 9)	33,267.2	47,637.7	80,904.9	43,618.3	60,004.0	103,622.3	43,950.2	60,840.9	104,791.2	55,579.8	66,572.4	122,152.2
1. Agriculture and Allied Activities (i to xii)	6,771.9	12,747.6	19,519.5	6,737.9	15,264.2	22,002.0	6,815.8	15,043.4	21,859.2	10,169.2	16,879.9	27,049.1
i) Crop Husbandry	4,395.5	2,786.8	7,182.3	3,211.5	3,257.2	6,468.7	3,842.1	3,222.1	7,064.2	6,003.5	3,457.1	9,460.6
ii) Soil and Water Conservation	21.5	204.8	226.3	16.5	241.1	257.6	12.4	244.5	256.9	180.1	283.0	463.1
iii) Animal Husbandry	497.3	2,246.1	2,743.4	587.8	2,647.7	3,235.5	336.4	2,636.1	2,972.5	761.5	3,003.4	3,764.8
iv) Dairy Development	26.9	906.1	933.0	22.0	1,580.9	1,602.9	64.0	1,336.9	1,400.9	80.0	1,532.3	1,612.3
v) Fisheries	502.2	486.9	989.1	621.4	544.0	1,165.4	659.8	556.9	1,216.7	749.7	641.3	1,390.9
vi) Forestry and Wild Life	630.1	2,389.4	3,019.5	1,017.8	2,585.6	3,603.3	886.2	2,672.8	3,559.0	1,127.9	3,077.3	4,205.2
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	24.2	1,518.1	1,542.3	37.3	1,679.9	1,717.3	31.9	1,703.7	1,735.7	57.5	1,841.6	1,899.0
ix) Agricultural Research and Education	54.3	1,048.0	1,102.4	125.6	1,183.4	1,309.0	94.2	1,161.8	1,256.0	111.0	1,327.8	1,438.8
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	573.8	1,092.4	1,666.2	575.4	1,420.3	1,995.7	491.4	1,386.2	1,877.5	619.7	1,574.1	2,193.8
xii) Other Agricultural Programmes	46.2	69.0	115.2	52.5	124.2	176.7	397.5	122.4	519.9	478.5	142.0	620.5
2. Rural Development	13,604.3	10,774.0	24,378.2	18,113.0	15,836.7	33,949.7	20,067.1	16,002.1	36,069.2	18,812.4	19,446.1	38,258.5
3. Special Area Programmes	4,158.7	3,661.2	7,820.0	-	-	-	-	-	-	-	-	-
4. Irrigation and Flood Control	416.9	7,870.4	8,287.3	1,189.4	9,756.9	10,946.3	1,122.5	10,436.1	11,558.7	1,079.6	11,211.6	12,291.2
of which:	-	-	-	-	-	-	-	-	-	-	-	-
i) Major and Medium Irrigation	177.1	3,201.6	3,378.6	350.2	2,925.0	3,275.2	288.6	3,886.6	4,175.1	329.6	3,964.0	4,293.6
ii) Minor Irrigation	71.5	3,665.5	3,736.9	167.0	5,126.0	5,293.0	168.0	4,992.8	5,160.8	184.4	5,473.7	5,658.1
iii) Flood Control and Drainage	91.6	1,005.4	1,097.0	592.3	1,705.8	2,298.1	566.0	1,556.7	2,142.6	465.6	1,773.8	2,239.5
5. Energy	2,819.2	11.6	2,830.8	2,127.1	12.7	2,139.8	2,474.2	12.7	2,487.0	6,436.0	14.5	6,450.5
of which: Power	2,750.0	-	2,750.0	2,000.0	-	2,000.0	2,378.9	-	2,378.9	6,330.0	-	6,330.0
6. Industry and Minerals (i to iii)	3,926.9	1,424.9	5,351.7	5,809.0	1,834.3	7,643.3	4,537.3	1,867.9	6,405.8	6,745.7	1,928.1	8,673.8
i) Village and Small Industries	962.5	1,217.5	2,180.0	2,240.0	1,576.9	3,816.9	1,728.8	1,622.3	3,351.1	1,993.4	1,643.0	3,636.4
ii) Industries@	2,964.3	207.4	3,171.7	3,568.9	257.4	3,826.4	2,809.0	245.7	3,054.7	4,752.3	285.1	5,037.4
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
WEST BENGAL

Item	2011-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	1,155.8 886.4	8,884.1 3,745.2	10,040.0 4,631.6	712.5 289.7	10,445.7 5,060.0	11,158.1 5,349.6	542.2 217.2	10,247.2 4,960.3	10,789.4 5,177.6	2,029.1 293.7	10,455.5 5,520.4	12,484.6 5,814.1
8. Science, Technology and Environment i) General Economic Services (i to iv) ii) Secretariat - Economic Services	281.6 132.0	5,139.0 2,259.2	5,408.4 2,390.1	422.8 797.2	5,385.7 2,857.0	5,808.5 3,654.2	325.0 389.3	5,286.9 3,179.9	5,611.9 4,013.2	1,735.4 470.0	4,935.1 7.6	6,670.5 477.6
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	10.9 86.1 30.5 4.4	693.1 80.8 272.6 1,211.7	704.0 166.9 303.1 1,216.1	24.5 225.0 106.1 441.5	842.3 59.9 361.1 1,593.6	866.8 284.9 467.2 2,035.2	22.0 183.8 83.4 544.2	3,179.9 59.2 368.9 1,901.3	4,013.2 242.9 452.3 2,445.4	1,832.3 420.0 175.0 1,186.1	2,084.5 969.6 418.1 627.0	3,916.8 1,020.8 593.1 1,813.2
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)												
A. Organs of State	1,162.7	285,641.5	286,804.2	2,578.4	295,367.2	297,945.6	1,851.8	314,221.0	316,072.8	2,715.0	358,835.0	361,550.0
B. Fiscal Services (i + ii)	340.0	5,922.8	6,262.8	436.4	7,028.8	7,465.2	437.2	7,376.3	7,813.5	483.3	6,776.7	7,260.0
i) Collection of Taxes and Duties	101.9	9,965.1	10,067.1	1,087.9	11,129.8	12,217.7	780.9	11,039.5	11,820.3	1,427.5	11,813.3	13,240.8
ii) Other Fiscal Services	101.9	9,661.9	9,763.8	1,087.9	10,774.9	11,862.8	780.9	10,716.7	11,497.6	1,427.5	11,469.7	12,897.2
C. Interest Payments and Servicing of Debt (1 + 2)	-	303.3	303.3	-	354.9	354.9	-	322.8	322.8	-	343.6	343.6
1. Appropriation for Reduction or Avoidance of Debt	-	7,000.0	7,000.0	-	9,300.0	9,300.0	-	-	-	-	320.0	320.0
2. Interest Payments (i to iv)	-	138,173.0	138,173.0	-	150,933.4	150,933.4	-	160,973.1	160,973.1	-	181,091.6	181,091.6
i) Interest on Loans from the Centre	-	4,037.0	4,037.0	-	8,118.0	8,118.0	-	6,561.3	6,561.3	-	9,228.6	9,228.6
ii) Interest on Internal Debt	-	124,151.3	124,151.3	-	130,145.0	130,145.0	-	140,842.8	140,842.8	-	157,681.9	157,681.9
of which:												
(a) Interest on Market Loans	-	48,990.8	48,990.8	-	55,538.3	55,538.3	-	58,383.0	58,383.0	-	75,499.8	75,499.8
(b) Interest on NSF	-	67,115.2	67,115.2	-	68,020.5	68,020.5	-	76,585.8	76,585.8	-	76,807.3	76,807.3
iii) Interest on Small Savings, Provident Funds, etc.	-	5,096.1	5,096.1	-	6,210.0	6,210.0	-	6,400.0	6,400.0	-	6,850.0	6,850.0
iv) Others	-	4,888.6	4,888.6	-	6,460.4	6,460.4	-	7,169.0	7,169.0	-	7,331.0	7,331.0
D. Administrative Services (i to v)	720.7	43,572.3	44,293.0	1,054.1	47,911.7	48,965.8	633.8	50,603.3	51,237.1	804.2	62,439.8	63,244.0
i) Secretariat - General Services	-	1,387.8	1,387.8	20.0	1,719.0	1,739.0	-	1,657.9	1,657.9	-	1,967.2	1,967.2
ii) District Administration	261.0	1,131.2	1,392.2	-	1,632.4	1,632.4	79.4	1,468.7	1,548.1	82.0	1,708.2	1,790.2
iii) Police	142.6	29,834.7	29,977.3	403.5	31,553.4	31,956.9	134.7	34,632.2	34,766.9	428.0	39,781.4	40,209.4
iv) Public Works	-	3,454.7	3,454.7	286.0	4,425.3	4,711.3	419.7	4,279.1	4,279.1	-	8,542.6	8,542.6
v) Others ++	317.1	7,763.9	8,081.0	344.6	8,581.5	8,926.1	-	8,565.4	8,985.1	294.2	10,440.3	10,734.5
E. Pensions	-	80,779.6	80,779.6	-	68,791.5	68,791.5	-	83,855.4	83,855.4	-	95,820.5	95,820.5
F. Miscellaneous General Services	-	228.7	228.7	-	272.0	272.0	-	373.4	373.4	-	573.2	573.2
Payment on account of State Lotteries	-	219.8	219.8	-	253.6	253.6	-	356.7	356.7	-	553.1	553.1
III. Grants-in-Aid and Contributions	205.1	4,036.5	4,241.6	275.0	4,900.6	5,175.6	206.3	4,624.3	4,830.6	300.0	5,059.5	5,359.5
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	205.1	4,036.5	4,241.6	275.0	4,900.6	5,175.6	206.3	4,624.3	4,830.6	300.0	5,059.5	5,359.5

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
ALL STATES

(₹ Million)

Item	2011-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	45,247.1 41,811.8 3,435.3	174,723.0 139,230.8 35,492.1	219,970.1 181,042.7 38,927.4	43,514.4 31,768.5 11,746.0	215,899.7 178,152.3 37,747.4	259,414.1 209,920.7 49,493.4	55,203.7 38,453.0 16,750.7	226,412.3 187,439.3 38,973.0	281,616.0 225,892.3 55,723.7	51,634.0 38,244.1 13,389.8	256,438.5 214,394.3 42,044.1	308,072.4 252,638.5 55,433.9
8. Science, Technology and Environment	5,355.8	830.6	6,186.4	7,964.8	959.3	8,924.1	7,058.4	984.0	8,042.4	9,278.4	1,270.0	10,548.5
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	41,624.4 18,902.4 10,563.9 7,884.2 4,274.0	84,172.9 8,555.3 1,669.8 48,750.5 25,197.3	125,797.3 27,457.7 12,233.7 56,634.7 29,471.2	81,456.0 48,423.8 10,376.7 13,734.6 8,920.9	92,797.8 10,646.4 2,744.1 58,981.7 20,425.7	174,253.8 59,070.2 13,120.8 72,716.3 29,346.5	72,693.4 37,128.1 10,254.2 15,636.8 9,674.3	99,015.1 10,868.8 3,034.3 63,769.6 21,352.3	171,708.5 47,988.9 13,288.6 79,406.4 31,026.6	87,338.6 48,963.4 11,447.9 15,551.2 11,376.0	108,038.7 11,557.5 2,705.1 67,500.1 26,276.0	195,377.3 60,521.0 14,153.0 83,051.3 37,652.0
II. NON-DEVELOPMENTAL EXPENDITURE												
A. Organs of State	34,383.5 2,785.6	3,467,579.4 99,057.2	3,501,963.0 101,852.8	58,270.6 4,268.9	3,960,791.9 121,394.4	4,019,062.5 125,663.3	58,331.2 4,000.9	3,942,483.5 135,317.2	4,000,814.7 139,318.2	64,357.3 3,587.8	4,549,817.2 134,258.2	4,614,174.5 137,846.0
B. Fiscal Services (i + ii)	13,652.3 13,520.3 131.9	134,069.3 130,384.5 3,684.7	147,721.6 143,904.9 3,816.7	17,319.9 17,317.5 2.4	153,275.0 150,070.2 3,204.8	170,594.9 167,387.7 3,207.2	17,674.9 17,672.5 2.4	158,821.7 155,553.0 3,268.8	176,496.7 173,225.5 3,271.2	20,223.7 20,190.7 33.0	169,410.3 166,605.1 2,805.2	189,634.0 186,795.8 2,838.2
C. Interest Payments and Servicing of Debt (1 + 2)	-	1,360,085.6	1,360,085.6	-	1,541,848.6	1,541,848.6	-	1,512,556.4	1,512,556.4	-	1,711,265.3	1,711,265.3
1. Appropriation for Reduction or Avoidance of Debt	-	111,882.6	111,882.6	-	140,592.7	140,592.7	-	119,292.2	119,292.2	-	156,897.6	156,897.6
2. Interest Payments (i to iv) i) Interest on Loans from the Centre ii) Interest on Internal Debt <i>of which:</i> (a) Interest on Market Loans (b) Interest on NSSF iii) Interest on Small Savings, Provident Funds, etc.	-	1,248,203.0 98,914.2 940,926.7	1,248,203.0 98,914.2 940,926.7	-	1,401,255.9 101,932.8 1,045,126.9	1,401,255.9 101,932.8 1,045,126.9	-	1,393,264.2 98,516.0 1,035,051.4	1,393,264.2 98,516.0 1,035,051.4	-	1,554,367.7 100,381.3 1,165,508.4	1,554,367.7 100,381.3 1,165,508.4
D. Administrative Services (i to v)	16,847.7 1,938.6 2,999.7 6,907.4 1,566.7 3,435.3	734,732.4 28,589.2 69,518.4 482,876.5 62,427.6 91,320.7	751,580.1 30,527.9 72,518.0 489,793.9 75,138.9 1,082,591.7	36,024.8 8,686.4 8,668.8 10,390.9 2,665.1 538.8	929,120.2 55,541.5 83,252.8 545,846.7 72,473.9 1,168,280.5	965,145.0 64,227.8 91,819.6 556,237.6 75,138.9 1,166,819.3	36,048.3 7,388.1 9,205.1 10,399.0 2,543.7 538.8	891,783.1 37,357.7 87,717.9 573,711.3 78,626.3 1,216,921.8	927,831.4 44,745.8 96,922.9 584,110.3 81,169.3 1,217,460.6	39,189.4 8,840.5 9,643.9 12,400.7 1,985.4 300.0	1,072,791.0 46,565.3 95,788.2 645,369.2 88,811.9 1,404,075.1	1,111,980.4 55,405.9 105,432.1 657,769.9 90,797.3 1,404,375.1
E. Pensions	7.9	57,043.2	56,123.2	118.2	46,873.3	46,991.5	68.2	27,063.2	27,151.4	1,056.4	58,017.4	59,073.8
F. Miscellaneous General Services of which: Payment on account of State Lotteries	-	52,436.9	52,436.9	-	17,178.6	17,178.6	-	17,745.4	17,745.4	-	20,731.0	20,731.0
III. Grants-in-Aid and Contributions of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	25,227.9	228,792.8	254,020.7	40,220.3	282,153.6	322,373.9	39,740.1	296,472.0	336,212.1	49,715.5	342,657.7	392,373.2

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
NATIONAL CAPITAL TERRITORY OF DELHI

Item	2010-11 (Accounts)				2011-12 (Budget Estimates)				2011-12 (Revised Estimates)				2012-13 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL	13
TOTAL EXPENDITURE (I+II+III)	49,146.4	94,670.9	143,817.3	4	66,936.0	122,006.1	188,942.1	7	68,678.9	121,980.0	190,658.9	10	75,693.7	151,285.0	226,978.7	
I. DEVELOPMENTAL EXPENDITURE (A + B)	48,280.7	52,831.9	101,112.6		65,251.7	71,441.4	136,693.1		67,460.7	70,745.8	138,206.6		73,309.3	80,264.2	153,573.5	
A. Social Services (1 to 12)	42,785.6	44,402.3	87,188.0		59,065.2	54,066.2	113,131.3		61,849.1	53,852.0	115,701.1		66,075.8	61,297.8	127,373.6	
1. Education, Sports, Art and Culture	8,148.0	30,473.8	38,621.9		9,061.4	36,444.8	45,506.2		10,016.8	35,761.2	45,778.0		13,295.3	40,003.5	53,298.8	
2. Medical and Public Health	12,733.2	8,870.5	21,603.7		14,505.7	9,893.7	24,399.4		15,180.4	10,193.3	25,373.7		16,280.4	11,804.4	28,084.8	
3. Family Welfare	370.7	—	370.7		550.9	—	550.9		322.1	—	322.1		411.7	—	411.7	
4. Water Supply and Sanitation	3,343.5	—	3,343.5		5,661.1	—	5,661.1		2,935.8	—	2,935.8		5,897.5	—	5,897.5	
5. Housing	1,655.0	358.9	2,013.9		4,278.0	366.7	4,644.7		5,139.8	530.7	5,670.5		4,710.0	630.5	5,340.5	
6. Urban Development	6,916.8	2,915.6	9,832.4		12,672.5	5,095.2	17,767.7		14,391.8	5,090.2	19,482.0		9,830.5	6,353.8	16,184.3	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	627.2	47.4	674.6		1,348.0	70.0	1,418.0		2,217.8	66.4	2,284.2		2,904.2	80.0	2,984.2	
8. Labour and Welfare	87.7	613.5	701.2		126.2	737.6	863.8		119.4	727.8	847.2		1,751.1	836.1	1,011.2	
9. Social Security and Welfare	6,895.6	810.1	7,705.7		8,215.6	1,017.8	9,233.4		8,739.8	1,059.7	9,799.5		9,675.0	1,157.9	10,832.9	
10. Nutrition	1,939.6	—	1,939.6		2,585.7	—	2,585.7		2,695.5	—	2,695.5		2,791.0	—	2,791.0	
11. Relief on account of Natural Calamities	68.3	41.6	109.9		60.1	33.5	93.6		90.0	74.5	164.5		105.1	66.8	171.9	
12. Others*	—	270.8	270.8		—	407.0	407.0		—	348.1	348.1		—	365.0	365.0	
B. Economic Services (1 to 9)	5,495.1	8,429.5	13,924.6		6,186.5	17,375.3	23,561.8		5,611.6	16,893.9	22,505.5		7,233.5	18,966.3	26,199.8	
1. Agriculture and Allied Activities (i to xii)	79.4	578.2	657.6		142.9	682.4	825.3		183.1	668.2	851.3		109.1	755.3	864.4	
i) Crop Husbandry	8.3	135.5	143.8		52.1	153.2	205.3		94.1	170.5	264.6		10.1	187.2	197.3	
ii) Soil and Water Conservation	—	2.0	2.0		—	2.5	2.5		—	3.8	3.8		—	3.6	3.6	
iii) Animal Husbandry	1.6	108.6	110.2		8.7	155.1	163.8		5.4	129.6	135.0		7.4	161.9	169.3	
iv) Dairy Development	—	18.0	18.0		—	5.0	5.0		—	20.0	20.0		—	20.0	20.0	
v) Fisheries	—	3.7	3.7		—	4.5	4.5		—	4.3	4.3		—	5.6	5.6	
v) Forestry and Wild Life	69.5	190.5	260.0		82.1	209.8	291.9		83.6	216.8	300.4		91.6	222.4	314.0	
vii) Plantations	—	—	—		—	—	—		—	—	—		—	—	—	
viii) Food Storage and Warehousing	—	—	—		—	—	—		—	—	—		—	—	—	
ix) Agricultural Research and Education	—	12.4	12.4		—	12.8	12.8		—	14.3	14.3		—	14.4	14.4	
x) Agricultural Finance Institutions	—	—	—		—	—	—		—	—	—		—	—	—	
xi) Co-operation	—	85.6	85.6		—	102.7	102.7		—	85.2	85.2		—	112.5	112.5	
xii) Other Agricultural Programmes	—	21.8	21.8		—	36.9	36.9		—	23.7	23.7		—	27.7	27.7	
2. Rural Development	13.9	55.5	69.4		17.5	65.6	83.1		18.1	61.1	79.2		17.3	82.0	99.3	
3. Special Area Programmes	—	—	—		—	—	—		—	—	—		—	—	—	
4. Irrigation and Flood Control	2.5	934.2	936.8		110.5	934.8	1,045.3		8.0	1,091.3	1,099.3		10.6	1,067.6	1,078.2	
of which:	—	—	—		—	—	—		—	—	—		—	—	—	
i) Major and Medium Irrigation	—	—	—		—	—	—		—	—	—		—	—	—	
ii) Minor Irrigation	0.4	103.1	103.5		1.5	115.1	116.6		0.5	136.1	136.6		0.6	129.5	130.1	
iii) Flood Control and Drainage	2.1	831.2	833.3		109.0	819.7	928.7		7.5	955.3	962.8		10.0	938.1	948.1	
5. Energy	9.5	3,156.2	3,165.7		21.0	6,390.0	6,411.0		30.0	5,919.0	5,949.0		80.0	6,750.0	6,830.0	
of which: Power	9.5	3,156.2	3,165.7		20.0	6,390.0	6,410.0		20.0	5,919.0	5,930.0		70.0	6,780.0	6,860.0	
6. Industry and Minerals (i to iii)	194.2	833.7	1,027.9		188.1	131.8	319.9		251.0	95.9	346.8		174.1	153.9	328.0	
i) Village and Small Industries	194.2	832.8	1,027.0		188.1	130.5	318.6		251.0	94.7	345.6		174.1	152.5	326.6	
ii) Industries@	—	0.9	0.9		—	1.3	1.3		—	1.2	1.2		—	1.5	1.5	
iii) Others**	—	—	—		—	—	—		—	—	—		—	—	—	

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Contd.)
NATIONAL CAPITAL TERRITORY OF DELHI

Item	2011-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Transport and Communications (i + ii)	4,444.8	2,021.0	6,465.8	4,537.1	8,416.1	12,953.2	4,025.8	8,290.0	12,315.8	3,817.1	9,430.0	13,247.1
i) Roads and Bridges	4,367.2	1,376.5	5,743.7	4,500.0	1,916.1	6,416.1	3,994.0	2,100.0	6,094.0	3,750.0	1,430.0	5,180.0
ii) Others @@	77.6	644.5	722.1	37.1	6,500.0	6,537.1	31.8	6,190.0	6,221.8	67.1	8,000.0	8,067.1
8. Science, Technology and Environment	171.1	2.3	173.4	432.4	4.4	436.8	482.9	11.8	494.6	195.5	12.9	208.4
9. General Economic Services (i to iv)	579.6	848.5	1,428.1	737.1	750.2	1,487.3	612.8	756.6	1,369.4	2,829.8	714.6	3,544.4
i) Secretariat - Economic Services	2.8	49.5	52.4	3.0	61.2	64.2	6.7	52.0	58.7	5.0	70.7	75.7
ii) Tourism	83.0	6.6	89.6	199.9	7.2	207.0	229.1	7.4	236.5	340.2	7.7	347.9
iii) Civil Supplies	-	524.1	524.1	6.7	379.1	385.8	-	423.7	423.7	1,906.5	491.6	2,398.1
iv) Others +	493.8	268.2	762.0	527.5	302.7	830.2	377.0	273.5	650.4	578.1	144.6	722.7
II. NON-DEVELOPMENTAL EXPENDITURE												
(General Services) (A to F)												
A. Organs of State	865.7	36,423.7	37,289.4	1,684.3	43,182.4	44,866.7	1,218.1	43,871.9	45,090.0	2,384.4	62,683.1	65,067.5
B. Fiscal Services (i + ii)	132.6	3,751.1	3,883.7	183.6	4,608.1	4,791.7	209.0	5,665.1	5,874.1	305.1	5,746.8	6,051.9
i) Collection of Taxes and Duties	86.0	1,120.9	1,206.8	109.8	1,373.4	1,483.2	90.8	1,435.7	1,526.5	127.9	12,975.7	13,103.6
ii) Other Fiscal Services	86.0	1,119.0	1,205.0	109.8	1,371.2	1,481.0	90.8	1,434.2	1,525.0	127.9	12,974.2	13,102.1
C. Interest Payments and Servicing of Debt (1 + 2)	-	1.9	1.9	-	2.2	2.2	-	1.5	1.5	-	1.5	1.5
1. Appropriation for Reduction or Avoidance of Debt	-	25,795.2	25,795.2	-	30,000.0	30,000.0	-	29,200.0	29,200.0	-	33,000.0	33,000.0
2. Interest Payments (i to iv)	-	-	-	-	-	-	-	-	-	-	-	-
i) Interest on Loans from the Centre	-	25,795.2	25,795.2	-	30,000.0	30,000.0	-	29,200.0	29,200.0	-	33,000.0	33,000.0
ii) Interest on Internal Debt	-	-	-	-	-	-	-	-	-	-	-	-
of which:	-	-	-	-	-	-	-	-	-	-	-	-
(a) Interest on Market Loans	-	-	-	-	-	-	-	-	-	-	-	-
(b) Interest on NSSF	-	-	-	-	-	-	-	-	-	-	-	-
iii) Interest on Small Savings, Provident Funds, etc.	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others	-	-	-	-	-	-	-	-	-	-	-	-
D. Administrative Services (i to v)	647.2	5,724.9	6,372.1	1,390.9	7,124.9	8,515.8	918.3	7,500.6	8,418.9	1,951.4	9,619.1	11,570.5
i) Secretariat - General Services	39.1	348.9	388.1	420.6	398.4	819.0	95.6	440.6	536.2	99.8	1,480.8	1,580.6
ii) District Administration	201.6	349.1	550.8	243.0	379.9	622.9	298.1	443.5	741.6	725.0	529.9	1,254.9
iii) Police	62.2	28.8	91.0	100.0	65.2	165.2	70.0	64.8	134.8	90.0	76.7	166.7
iv) Public Works	-	2,850.3	2,850.3	-	3,676.6	3,676.6	-	4,115.0	4,115.0	-	4,256.6	4,256.6
v) Others ++	344.3	2,147.7	2,492.0	627.3	2,604.9	3,232.2	454.6	2,436.8	2,891.4	1,036.6	3,275.1	4,311.7
E. Pensions	-	-	-	-	-	-	-	-	-	-	-	-
F. Miscellaneous General Services	-	31.7	31.7	-	76.0	76.0	-	70.5	70.5	-	91.5	91.5
of which:	-	-	-	-	-	-	-	-	-	-	-	-
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions												
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	5,415.3	5,415.3	-	7,382.3	7,382.3	-	7,382.3	7,382.3	-	8,337.7	8,337.7

(₹ Million)

Appendix II : Revenue Expenditure of States and Union Territories with legislature (Concl'd.)
PUDUCHERRY

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	333.1 254.8 78.2	115.0 97.1 17.8	448.0 352.0 96.1	875.5 625.5 250.0	129.7 111.3 18.4	1,005.2 736.8 268.4	325.0 251.4 73.6	119.9 103.0 16.9	444.9 354.4 90.5	961.9 891.0 71.0	146.1 118.5 27.6	1,108.0 1,009.5 98.5
8. Science, Technology and Environment	24.3	2.3	26.6	24.0	2.3	26.3	23.8	1.9	25.7	27.2	10.8	38.0
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	853.6 62.1 700.9 60.1 30.5	123.0 36.6 14.3 38.6 33.5	976.6 98.7 715.1 98.7 64.0	1,187.6 184.8 874.0 96.9 31.9	124.7 41.2 13.0 33.7 36.8	1,312.2 225.9 887.0 130.6 68.7	357.9 30.2 268.0 51.5 8.1	110.7 31.1 13.7 33.5 32.5	468.6 61.3 281.7 85.1 40.5	1,636.8 36.2 1,466.1 101.2 33.3	163.2 48.2 33.2 43.9 38.0	1,800.0 84.4 1,499.2 145.1 71.3
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)												
A. Organs of State	325.7	8,324.8	8,650.5	457.6	9,169.7	9,627.3	359.3	9,480.3	9,839.6	443.6	11,474.2	11,917.8
B. Fiscal Services (i + ii)	10.5	285.2	295.7	9.0	333.9	342.9	10.2	336.5	346.7	15.4	305.6	321.0
i) Collection of Taxes and Duties	48.2	273.2	321.3	75.1	273.8	348.9	47.2	275.3	322.5	65.5	354.3	419.8
ii) Other Fiscal Services	-	-	-	-	-	-	-	-	-	-	-	-
C. Interest Payments and Servicing of Debt (1 + 2)												
1. Appropriation for Reduction or Avoidance of Debt	-	82.8	82.8	-	120.0	120.0	-	118.7	118.7	-	400.0	400.0
2. Interest Payments (i to iv)	-	3,312.0	3,312.0	-	3,870.0	3,870.0	-	3,901.4	3,901.4	-	4,162.0	4,162.0
i) Interest on Loans from the Centre	-	1,977.7	1,977.7	-	1,991.0	1,991.0	-	1,983.6	1,983.6	-	1,923.7	1,923.7
ii) Interest on Internal Debt	-	1,062.4	1,062.4	-	1,608.1	1,608.1	-	1,628.3	1,628.3	-	1,937.6	1,937.6
of which:												
(a) Interest on Market Loans	-	991.4	991.4	-	1,531.4	1,531.4	-	1,499.9	1,499.9	-	1,801.1	1,801.1
(b) Interest on NSF	-	-	-	-	-	-	-	-	-	-	-	-
iii) Interest on Small Savings, Provident Funds, etc.	-	268.3	268.3	-	264.3	264.3	-	286.0	286.0	-	291.0	291.0
iv) Others	-	3.6	3.6	-	6.6	6.6	-	3.4	3.4	-	9.7	9.7
D. Administrative Services (i to v)	267.1	1,825.0	2,092.0	373.4	1,996.8	2,370.2	301.9	1,879.5	2,181.4	362.7	2,914.4	3,277.1
i) Secretariat - General Services	5.6	149.1	154.7	5.3	133.9	139.2	5.4	145.1	150.5	7.1	155.3	162.4
ii) District Administration	6.2	28.8	35.0	6.8	28.4	35.2	6.8	28.2	35.0	7.4	34.9	42.3
iii) Police	123.1	829.2	952.3	127.6	1,057.6	1,185.2	129.8	926.6	1,056.4	141.0	1,335.3	1,476.3
iv) Public Works	8.0	287.1	295.1	11.3	200.0	211.2	12.0	263.9	275.9	19.1	721.9	741.0
v) Others ++	124.2	530.7	655.0	222.5	576.9	799.4	147.9	515.7	663.6	188.1	667.1	855.2
E. Pensions	-	2,536.1	2,536.1	-	2,564.3	2,564.3	-	2,960.0	2,960.0	-	3,325.4	3,325.4
F. Miscellaneous General Services	-	10.5	10.5	-	10.9	10.9	-	9.1	9.1	-	12.5	12.5
of which: Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions												
of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	44.7	44.7	-	46.1	46.1	-	46.0	46.0	-	52.0	52.0

Note: Data pertaining to Jammu and Kashmir for 2010-11 is taken from Finance Accounts of the State published by CAG.

Appendix III

Appendix III : Capital Receipts of States and Union Territories with Legislature

(₹ Million)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5	6	7	8	9
TOTAL CAPITAL RECEIPTS (I to XIII)	1,688,112.3	651,347.2	630,729.2	705,640.9	322,327.7	254,238.3	825,472.7	866,986.8
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	216,356.7	247,747.9	247,129.8	279,786.0	4,016.0	-10,355.5	10,739.3	11,866.8
I. External Debt #								
II. Internal Debt (1 to 8)	164,784.2	239,727.2	219,109.1	258,055.9	2,962.9	4,595.6	4,899.2	5,393.8
1. Market Loans	120,000.0	174,292.2	198,679.2	231,641.7	-	1,254.5	330.0	590.0
2. Loans from LIC	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
4. Loans from National Bank for Agriculture and Rural Development	8,376.2	10,284.2	10,284.2	11,312.6	520.5	1,646.1	1,527.4	1,507.6
5. Loans from National Co-operative Development Corporation	397.9	150.8	145.8	101.5	-	-	-	-
6. WMA from RBI	2,181.5	30,000.0	10,000.0	15,000.0	-	700.0	700.0	700.0
7. Special Securities issued to NSSF	30,057.5	25,000.0	-	-	1,743.0	600.0	1,946.8	2,096.2
8. Others@	3,771.1	-	-	-	699.4	395.0	395.0	500.0
of which: Land Compensation and other Bonds	-	-	-	-	-	-	-	-
III. Loans and Advances from the Centre (1 to 6)	22,440.6	25,030.5	25,030.5	22,573.5	3.7	-	-	-
1. State Plan Schemes	22,439.3	25,030.5	25,030.5	22,573.5	-	-	-	-
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	1.2	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	0.1	-	-	-	3.7	-	-	-
(i) Relief for Natural Calamities	-	-	-	-	-	-	-	-
(ii) Others	0.1	-	-	-	3.7	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-
IV. Recovery of Loans and Advances (1 to 12)	1,726.1	2,350.6	2,350.6	2,453.1	-	33.0	33.0	35.0
1. Housing	51.1	13.3	13.3	14.1	-	-	-	-
2. Urban Development	0.2	0.8	0.8	0.8	-	-	-	-
3. Crop Husbandry	-	25.5	25.5	26.7	-	-	-	-
4. Food Storage and Warehousing	0.5	0.1	0.1	0.1	-	-	-	-
5. Co-operation	31.9	22.7	22.7	23.8	-	-	-	-
6. Minor Irrigation	-	-	-	-	-	-	-	-
7. Power Projects	211.6	782.5	782.5	754.9	-	-	-	-
8. Village and Small Industries	381.4	64.2	64.2	67.4	-	-	-	-
9. Industries and Minerals	0.6	64.6	64.6	67.9	-	-	-	-
10. Road Transport	-	-	-	-	-	-	-	-
11. Government Servants, etc.+	888.7	1,033.2	1,033.2	1,136.5	-	33.0	33.0	35.0
12. Others**	160.0	343.7	343.7	360.9	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-
VI. Contingency Fund	4.3	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1 + 2)	31,298.0	29,320.2	29,320.2	32,147.8	1,792.2	2,181.6	1,617.4	1,698.3
1. State Provident Funds	26,538.1	24,150.7	24,150.7	25,568.9	1,768.6	2,156.8	1,587.6	1,667.0
2. Others	4,759.9	5,169.5	5,169.5	6,578.8	23.6	24.8	29.8	31.3
VIII. Reserve Funds (1 to 4)	35,361.3	12,087.7	12,087.7	13,296.4	170.0	190.0	190.0	190.0
1. Depreciation/Renewal Reserve Funds	0.2	-	-	-	-	-	-	-
2. Sinking Funds	12,256.1	6,121.2	6,121.2	6,733.3	170.0	190.0	190.0	190.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	23,105.0	5,966.4	5,966.4	6,563.1	-	-	-	-
IX. Deposits and Advances (1 to 4)	386,076.0	342,831.1	342,831.1	377,114.2	6,508.9	980.3	2,756.8	2,894.7
1. Civil Deposits	190,687.7	163,371.9	163,371.9	179,709.1	6,020.4	850.9	2,609.2	2,739.7
2. Deposits of Local Funds	111,597.9	103,068.8	103,068.8	113,375.7	-	-	-	-
3. Civil Advances	688.3	3,660.3	3,660.3	4,026.3	453.8	120.2	89.3	93.8
4. Others	83,102.1	72,730.2	72,730.2	80,003.2	34.7	9.1	58.3	61.2
X. Suspense and Miscellaneous (1 to 4)	896,124.1	-	-	-	286,432.7	242,701.1	808,055.3	848,458.1
1. Suspense	5,493.8	-	-	-	-2,212.8	242,662.4	254,682.5	267,416.7
2. Cash Balance Investment Accounts	731,787.3	-	-	-	288,464.4	-	-	-
3. Deposits with RBI	-	-	-	-	-	-	553,370.4	581,038.9
4. Others	158,843.0	-	-	-	181.1	38.7	2.4	2.5
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-
XII. Miscellaneous Capital Receipts	-	-	-	-	-	-	-	-
of which: Disinvestment	-	-	-	-	-	-	-	-
XIII. Remittances	150,297.9	-	-	-	24,457.4	3,556.7	7,920.8	8,316.9

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	ASSAM				BIHAR			
	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5	6	7	8	9
TOTAL CAPITAL RECEIPTS (I to XIII)	2,230,751.8	1,014,347.2	2,364,625.3	2,486,839.1	1,468,564.0	150,538.8	158,538.8	165,339.0
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	19,431.3	48,547.2	40,553.7	46,479.9	62,300.4	92,341.4	92,341.4	94,251.1
I. External Debt #	–	–	–	–	–	–	–	–
II. Internal Debt (1 to 8)	20,297.0	39,962.3	39,962.3	45,448.9	52,508.9	67,129.8	67,129.8	77,783.7
1. Market Loans	8,000.0	35,093.8	35,093.8	31,948.9	26,000.0	36,087.2	36,087.2	50,487.8
2. Loans from LIC	–	–	–	–	–	–	–	–
3. Loans from SBI and other Banks	–	–	–	–	–	–	–	–
4. Loans from National Bank for Agriculture and Rural Development	1,698.2	3,000.0	3,000.0	3,000.0	6,274.0	8,638.2	8,638.2	12,000.0
5. Loans from National Co-operative Development Corporation	–	–	–	–	78.0	404.4	404.4	295.9
6. WMA from RBI	–	500.0	500.0	500.0	–	–	–	–
7. Special Securities issued to NSSF	10,598.8	1,368.5	1,368.5	10,000.0	20,156.9	22,000.0	22,000.0	15,000.0
8. Others@ <i>of which: Land Compensation and other Bonds</i>	–	–	–	–	–	–	–	–
III. Loans and Advances from the Centre (1 to 6)	156.2	1,293.6	1,293.6	1,415.9	7,815.3	23,759.1	23,759.1	15,430.6
1. State Plan Schemes <i>of which: Advance release of Plan Assistance for Natural Calamities</i>	145.4	1,193.6	1,193.6	1,315.9	7,815.3	23,759.0	23,759.0	15,430.5
2. Central Plan Schemes	–	–	–	–	–	–	–	–
3. Centrally Sponsored Schemes	–	–	–	–	–	–	–	–
4. Non-Plan (i + ii) (i) Relief for Natural Calamities (ii) Others	10.8	–	–	–	–	0.1	0.1	0.1
5. Ways and Means Advances from Centre	–	100.0	100.0	100.0	–	–	–	–
6. Loans for Special Schemes	–	–	–	–	–	–	–	–
IV. Recovery of Loans and Advances (1 to 12)	281.0	362.4	298.7	313.7	118.6	180.9	180.9	150.5
1. Housing	–	–	–	–	0.1	0.1	0.1	0.1
2. Urban Development	–	1.7	–	–	–	–	–	–
3. Crop Husbandry	–	–	–	–	–	0.1	0.1	–
4. Food Storage and Warehousing	–	–	–	–	–	–	–	–
5. Co-operation	1.1	12.7	1.2	1.2	7.5	42.0	42.0	25.5
6. Minor Irrigation	–	–	–	–	–	–	–	–
7. Power Projects	–	–	–	–	–	–	–	–
8. Village and Small Industries	0.3	0.6	0.3	0.4	0.6	4.1	4.1	0.7
9. Industries and Minerals	–	–	–	–	0.9	0.7	0.7	1.1
10. Road Transport	–	–	–	–	–	–	–	–
11. Government Servants, etc.+	279.6	347.3	297.2	312.1	109.5	134.0	134.0	123.3
12. Others**	–	0.2	–	–	–	–	–	–
V. Inter-State Settlement	–	–	–	–	–	–	–	–
VI. Contingency Fund	–	500.0	500.0	500.0	–	–	–	–
VII. State Provident Funds, etc. (1 + 2)	9,531.8	8,321.7	10,485.0	11,533.5	8,388.4	12,069.7	12,069.7	8,063.5
1. State Provident Funds	8,600.0	8,119.5	9,460.0	10,406.0	7,530.4	11,492.3	11,492.3	7,205.5
2. Others	931.8	202.2	1,025.0	1,127.5	858.0	577.4	577.4	858.0
VIII. Reserve Funds (1 to 4)	2,560.8	1,712.3	4,235.6	4,354.3	2,437.3	5,947.1	5,947.1	6,667.7
1. Depreciation/Renewal Reserve Funds	–	–	–	–	–	–	–	–
2. Sinking Funds	1,200.0	1,330.0	1,274.8	1,340.0	1,600.0	2,435.0	2,435.0	2,980.0
3. Famine Relief Fund	–	–	–	–	–	–	–	–
4. Others	1,360.8	382.3	2,960.8	3,014.3	837.3	3,512.1	3,512.1	3,687.7
IX. Deposits and Advances (1 to 4)	54,800.5	19,947.4	57,567.1	60,474.6	66,243.9	41,452.2	41,452.2	57,243.0
1. Civil Deposits	33,851.4	7,000.0	35,543.9	37,321.1	20,706.9	22,536.1	22,536.1	25,280.0
2. Deposits of Local Funds	–	–	–	–	19,002.7	18,416.1	18,416.1	31,463.0
3. Civil Advances	20,417.9	8,977.8	21,438.8	22,510.7	489.7	500.0	500.0	500.0
4. Others	531.2	3,969.6	584.4	642.8	26,044.6	–	–	–
X. Suspense and Miscellaneous (1 to 4)	2,106,788.4	901,448.1	2,212,129.6	2,322,736.2	1,238,252.9	–	–	–
1. Suspense	809.8	1,116.8	850.3	892.8	3,343.9	–	–	–
2. Cash Balance Investment Accounts	2,105,816.9	900,000.0	2,211,107.7	2,321,663.1	1,233,518.3	–	–	–
3. Deposits with RBI	–	–	–	–	–	–	–	–
4. Others	161.7	331.3	171.6	180.3	1,390.7	–	–	–
XI. Appropriation to Contingency Fund	–	–	–	–	–	–	8,000.0	–
XII. Miscellaneous Capital Receipts	–	–	–	–	–	–	–	–
<i>of which: Disinvestment</i>	–	–	–	–	–	–	–	–
XIII. Remittances	36,336.0	40,799.4	38,153.4	40,062.0	92,798.7	–	–	–

Appendix III

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	KERALA				MADHYA PRADESH			
	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5	6	7	8	9
TOTAL CAPITAL RECEIPTS (I to XIII)	1,401,084.5	910,215.9	1,327,356.7	1,067,620.6	2,475,096.7	1,681,749.3	2,885,341.6	2,423,436.3
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	100,618.4	130,622.9	137,521.7	137,573.4	111,892.6	141,904.6	183,315.8	120,191.4
I. External Debt #	-	-	-	-	-	-	-	-
II. Internal Debt (1 to 8)	68,275.0	159,038.1	119,506.5	196,217.6	63,634.5	126,686.2	84,456.0	140,184.7
1. Market Loans	55,000.0	78,887.8	93,010.0	114,127.5	39,000.0	62,670.0	62,825.3	78,642.7
2. Loans from LIC	4,400.0	4,400.0	4,400.0	3,690.0	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
4. Loans from National Bank for Agriculture and Rural Development	4,146.8	4,600.0	4,546.4	5,250.0	3,695.7	7,500.0	7,500.0	8,000.0
5. Loans from National Co-operative Development Corporation	833.9	500.0	1,000.0	500.0	317.6	228.1	228.1	239.5
6. WMA from RBI	-	65,250.0	16,050.0	70,250.0	-	40,000.0	-	40,000.0
7. Special Securities issued to NSSF	3,894.4	5,000.0	100.0	2,000.0	20,384.1	15,000.0	12,614.5	12,000.0
8. Others@ of which: Land Compensation and other Bonds	-	400.3	400.1	400.1	237.1	1,288.1	1,288.1	1,302.5
		0.3	0.1	0.1	-	-	-	-
III. Loans and Advances from the Centre (1 to 6)	3,614.0	10,353.3	5,544.4	8,764.7	10,944.8	17,886.7	17,886.7	29,246.1
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	3,614.0	10,334.1	5,525.2	8,761.7	10,944.8	17,886.7	17,886.7	29,246.1
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	16.2	16.2	-	-	-	-	-
4. Non-Plan (i + ii) (i) Relief for Natural Calamities (ii) Others	-	3.0	3.0	3.0	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-
IV. Recovery of Loans and Advances (1 to 12)	442.3	707.5	751.9	878.1	336.5	738.6	91,598.7	994.8
1. Housing	0.8	1.5	1.5	1.6	1.2	22.7	-	-
2. Urban Development	11.8	16.2	16.2	16.4	120.6	407.1	419.2	471.5
3. Crop Husbandry	-	1.2	1.2	1.2	7.9	1.0	2.0	0.8
4. Food Storage and Warehousing	17.0	12.5	10.1	19.6	16.5	1.6	44.0	5.3
5. Co-operation	109.0	175.1	166.0	191.1	108.7	238.2	238.1	235.9
6. Minor Irrigation	-	-	-	-	-	-	-	-
7. Power Projects	-	5.0	-	-	-	-	90,846.7	-
8. Village and Small Industries	64.7	88.5	88.3	90.9	4.3	1.0	1.5	0.9
9. Industries and Minerals	5.3	128.8	130.2	130.2	1.7	0.8	0.8	0.8
10. Road Transport	-	-	-	-	-	-	-	-
11. Government Servants, etc.+	193.9	254.2	263.7	354.3	4.9	29.7	29.7	29.2
12. Others**	39.8	24.5	74.7	73.0	70.8	36.6	16.8	250.4
V. Inter-State Settlement	-	-	-	-	16.4	-	21.0	-
VI. Contingency Fund	262.7	10.0	10.0	10.0	-	1,000.0	2,000.0	2,000.0
VII. State Provident Funds, etc. (1 + 2)	166,855.6	174,870.5	220,937.1	211,518.4	17,373.5	17,534.5	18,900.0	19,845.0
1. State Provident Funds	32,855.7	36,206.7	44,947.5	35,244.9	16,186.9	15,157.9	17,500.0	18,375.0
2. Others	133,999.9	138,663.9	175,989.6	176,273.5	1,186.6	2,376.6	1,400.0	1,470.0
VIII. Reserve Funds (1 to 4)	13,809.4	4,633.2	1,560.3	1,530.9	11,917.3	7,870.4	18,168.7	24,744.8
1. Depreciation/Renewal Reserve Funds	-	-	-	-	2.2	3.8	3.8	4.0
2. Sinking Funds	12,104.1	3,180.0	100.0	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	4.4	1.0	7.0	7.4
4. Others	1,705.3	1,453.2	1,460.3	1,530.9	11,910.6	7,865.6	18,157.9	24,733.4
IX. Deposits and Advances (1 to 4)	56,377.7	59,281.0	61,518.2	69,691.9	97,241.4	109,777.5	85,703.5	89,988.6
1. Civil Deposits	21,312.9	20,752.4	21,307.8	19,821.7	53,860.0	41,998.7	41,998.7	44,098.6
2. Deposits of Local Funds	33,832.2	38,145.8	39,509.7	49,414.5	197.8	109.7	50.0	52.5
3. Civil Advances	7.2	2.8	0.7	0.8	4,111.6	4,574.8	4,574.8	4,803.5
4. Others	1,225.4	380.0	700.0	454.8	39,072.0	63,094.4	39,080.0	41,034.0
X. Suspense and Miscellaneous (1 to 4)	1,009,878.8	423,208.8	836,097.4	497,129.9	2,157,841.2	1,287,048.3	2,453,300.0	1,997,565.0
1. Suspense	98,747.4	73,155.2	98,383.8	98,383.8	584.8	1,800.3	5,000.0	5,250.0
2. Cash Balance Investment Accounts	582,353.6	25,000.0	380,032.5	25,000.0	1,400,411.7	605,705.8	1,518,000.0	1,015,500.0
3. Deposits with RBI	-	-	-	-	339,119.8	244,007.0	430,000.0	451,500.0
4. Others	328,777.7	325,053.5	357,681.0	373,746.1	417,725.0	435,535.3	500,300.0	525,315.0
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-
XII. Miscellaneous Capital Receipts	246.1	200.0	200.0	200.2	3,665.5	-	100.0	-
of which: Disinvestment	83.8	-	-	-	-	-	-	-
XIII. Remittances	81,322.9	77,913.5	81,230.9	81,678.9	112,125.5	113,207.0	113,207.0	118,867.3

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	MAHARASHTRA				MANIPUR			
	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5	6	7	8	9
TOTAL CAPITAL RECEIPTS (I to XIII)	4,093,277.5	3,754,839.7	3,916,079.6	3,654,461.8	231,736.8	241,829.5	227,598.4	230,686.3
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	279,627.5	302,764.6	336,407.5	329,112.3	6,452.2	8,763.2	6,267.5	5,861.4
I. External Debt #	—	—	—	—	—	—	—	—
II. Internal Debt (1 to 8)	199,198.6	240,000.0	239,648.8	237,616.4	2,984.0	4,227.4	4,217.4	4,726.4
1. Market Loans	114,998.2	190,000.0	210,000.0	177,967.6	2,581.4	3,617.4	3,617.4	4,116.4
2. Loans from LIC	3,100.0	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	6,929.2	10,000.0	10,000.0	10,000.0	297.0	500.2	490.2	500.2
5. Loans from National Co-operative Development Corporation	2,218.6	—	—	—	—	—	—	—
6. WMA from RBI	—	30,000.0	—	30,000.0	—	—	—	—
7. Special Securities issued to NSSF	75,049.9	10,000.0	19,648.8	19,648.8	5.8	10.0	10.0	10.0
8. Others@ <i>of which: Land Compensation and other Bonds</i>	-3,097.2 0.8	— —	— —	— —	99.8 —	99.8 —	99.8 —	99.8 —
III. Loans and Advances from the Centre (1 to 6)	8,199.2	18,721.1	17,914.4	30,198.4	—	3,100.0	—	100.0
1. State Plan Schemes <i>of which: Advance release of Plan Assistance for Natural Calamities</i>	8,199.2	10,000.0	10,000.0	11,768.6	—	3,100.0	—	100.0
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	8,696.1	7,889.4	18,404.8	—	—	—	—
4. Non-Plan (i + ii) (i) Relief for Natural Calamities (ii) Others	— —	25.0 25.0	25.0 25.0	25.0 25.0	— —	— —	— —	— —
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
IV. Recovery of Loans and Advances (1 to 12)	6,400.9	4,745.8	7,423.3	7,347.2	11.9	39.3	35.9	35.9
1. Housing	644.3	561.3	921.0	940.2	—	0.1	0.1	0.1
2. Urban Development	-842.5	351.7	68.2	80.8	—	—	—	—
3. Crop Husbandry	0.2	0.4	0.4	0.4	—	—	—	—
4. Food Storage and Warehousing	—	—	—	—	—	—	—	—
5. Co-operation	2,421.1	271.3	1,224.5	1,225.7	0.5	4.2	0.6	0.6
6. Minor Irrigation	0.2	0.1	0.1	0.1	—	—	—	—
7. Power Projects	996.4	—	1,877.0	1,026.3	—	—	—	—
8. Village and Small Industries	23.6	23.9	15.2	23.8	2.3	—	—	—
9. Industries and Minerals	76.6	95.0	75.0	75.5	—	—	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	2,093.8	2,330.1	2,257.3	2,551.7	6.2	10.0	10.0	10.0
12. Others**	987.3	1,112.0	984.8	1,422.7	2.9	25.0	25.2	25.2
V. Inter-State Settlement	—	—	—	—	—	—	—	—
VI. Contingency Fund	8,530.0	—	—	—	—	—	—	—
VII. State Provident Funds, etc. (1 + 2)	38,820.3	44,002.7	52,044.5	54,764.2	1,795.6	2,016.5	2,019.2	2,020.7
1. State Provident Funds	35,701.1	39,261.5	46,107.8	49,778.6	1,777.7	2,000.0	2,000.0	2,000.0
2. Others	3,119.1	4,741.2	5,936.6	4,985.6	17.9	16.5	19.2	20.7
VIII. Reserve Funds (1 to 4)	33,461.2	19,715.6	21,670.9	23,593.9	278.7	397.3	408.8	438.3
1. Depreciation/Renewal Reserve Funds	0.6	0.5	5.0	0.5	—	—	—	—
2. Sinking Funds	22,992.5	10,080.0	10,080.0	12,440.0	209.6	217.2	217.2	229.1
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	10,468.1	9,635.1	11,585.9	11,153.4	69.1	180.1	191.6	209.2
IX. Deposits and Advances (1 to 4)	219,175.2	162,886.3	250,774.1	204,963.0	10,537.5	8,699.0	9,364.0	9,365.0
1. Civil Deposits	208,075.5	153,885.8	241,073.7	192,611.4	6,067.3	3,500.0	5,000.0	5,000.0
2. Deposits of Local Funds	—	0.3	0.3	1.1	—	—	—	—
3. Civil Advances	2,788.8	2,000.3	2,500.2	2,000.2	289.9	199.0	199.0	200.0
4. Others	8,310.9	7,000.0	7,200.0	10,350.4	4,180.3	5,000.0	4,165.0	4,165.0
X. Suspense and Miscellaneous (1 to 4)	3,376,787.0	3,056,263.1	3,139,598.5	2,903,972.7	189,186.6	202,000.0	186,553.1	189,500.0
1. Suspense	-52.9	263.1	143.0	172.7	531.1	1,500.0	600.0	700.0
2. Cash Balance Investment Accounts	3,384,892.0	2,400,000.0	3,100,000.0	2,400,000.0	187,987.5	200,000.0	185,453.1	188,200.0
3. Deposits with RBI	—	—	—	—	—	—	—	—
4. Others	-8,052.1	656,000.0	39,455.5	503,800.0	668.0	500.0	500.0	600.0
XI. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XII. Miscellaneous Capital Receipts	172.8	—	—	—	—	—	—	—
<i>of which: Disinvestment</i>	—	—	—	—	—	—	—	—
XIII. Remittances	202,532.4	208,505.0	187,005.1	192,006.0	26,942.6	21,350.0	25,000.0	24,500.0

Appendix III

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	MEGHALAYA				MIZORAM			
	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5	6	7	8	9
TOTAL CAPITAL RECEIPTS (I to XIII)	133,775.7	133,474.0	137,553.2	140,472.3	222,539.7	67,879.4	67,869.7	184,338.9
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	2,098.7	7,139.8	7,139.9	7,704.1	13,383.2	6,130.4	6,120.7	5,572.8
I. External Debt #	-	-	-	-	-	-	-	-
II. Internal Debt (1 to 8)	3,549.2	6,111.3	6,111.3	6,393.4	5,254.5	4,336.0	4,326.3	3,472.5
1. Market Loans	1,900.0	3,745.5	3,745.5	3,972.6	2,667.1	3,501.8	3,501.8	2,857.5
2. Loans from LIC	-	-	-	-	100.0	100.0	100.0	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
4. Loans from National Bank for Agriculture and Rural Development	600.0	820.0	820.0	825.0	400.0	600.0	600.0	500.0
5. Loans from National Co-operative Development Corporation	0.5	40.8	40.8	40.8	-	26.8	17.1	15.0
6. WMA from RBI	-	405.0	405.0	405.0	1,633.6	-	-	-
7. Special Securities issued to NSSF	999.0	1,100.0	1,100.0	1,100.0	416.3	107.4	107.4	100.0
8. Others@	49.7	-	-	50.0	37.5	-	-	-
of which: Land Compensation and other Bonds	-	-	-	-	-	-	-	-
III. Loans and Advances from the Centre (1 to 6)	14.7	149.8	149.8	452.5	32.5	230.3	230.3	96.4
1. State Plan Schemes	14.7	147.3	147.3	450.0	32.5	230.3	230.3	96.4
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	2.5	2.5	2.5	-	-	-	-
(i) Relief for Natural Calamities	-	-	-	-	-	-	-	-
(ii) Others	-	2.5	2.5	2.5	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-
IV. Recovery of Loans and Advances (1 to 12)	272.5	220.0	220.0	239.8	259.7	367.6	367.6	265.5
1. Housing	0.6	1.0	1.0	1.1	199.8	300.0	300.0	200.0
2. Urban Development	-	0.2	0.2	0.3	0.1	0.1	0.1	0.1
3. Crop Husbandry	-	-	-	-	-	-	-	-
4. Food Storage and Warehousing	-	-	-	-	-	-	-	-
5. Co-operation	21.7	0.7	0.7	0.8	4.0	5.0	5.0	5.0
6. Minor Irrigation	-	-	-	-	-	-	-	-
7. Power Projects	-	-	-	-	-	-	-	-
8. Village and Small Industries	-	-	-	-	0.1	2.2	2.2	0.2
9. Industries and Minerals	-	0.1	0.1	0.2	-	-	-	-
10. Road Transport	-	-	-	-	-	-	-	-
11. Government Servants, etc.+	250.2	218.0	218.0	237.4	55.6	60.0	60.0	60.0
12. Others**	-	-	-	-	0.1	0.4	0.4	0.2
V. Inter-State Settlement	-	-	-	-	-	-	-	-
VI. Contingency Fund	1,050.0	2,100.0	2,100.0	2,100.0	-	2,000.0	2,000.0	2,000.0
VII. State Provident Funds, etc. (1 + 2)	1,557.4	2,005.0	2,005.0	2,224.5	4,958.8	4,529.1	4,529.1	4,810.0
1. State Provident Funds	1,557.4	2,005.0	2,005.0	2,224.5	4,935.8	4,494.1	4,494.1	4,785.0
2. Others	-	-	-	-	23.0	35.0	35.0	25.0
VIII. Reserve Funds (1 to 4)	241.7	329.4	408.6	375.8	239.1	475.0	475.0	294.4
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-
2. Sinking Funds	156.3	175.6	175.6	204.3	165.0	217.5	217.5	179.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	85.4	153.8	233.0	171.5	74.1	257.5	257.5	115.4
IX. Deposits and Advances (1 to 4)	8,788.0	3,927.2	3,927.2	4,361.5	8,061.2	2,095.9	2,095.9	5,650.0
1. Civil Deposits	7,653.9	3,327.2	3,327.2	3,731.5	7,852.2	2,065.9	2,065.9	5,500.0
2. Deposits of Local Funds	-	-	-	-	-	-	-	-
3. Civil Advances	1,132.0	600.0	600.0	630.0	208.9	30.0	30.0	150.0
4. Others	2.1	-	-	-	-	-	-	-
X. Suspense and Miscellaneous (1 to 4)	100,822.2	109,138.4	113,138.5	112,901.2	188,881.7	46,125.1	46,125.1	158,250.1
1. Suspense	-408.5	245.6	245.6	245.6	6,365.4	14,500.0	14,500.0	7,000.0
2. Cash Balance Investment Accounts	101,222.9	54,101.5	58,101.5	57,864.3	37,454.2	1,050.0	1,050.0	1,050.0
3. Deposits with RBI	-	54,755.3	54,755.3	54,755.3	144,791.5	30,500.0	30,500.0	150,000.0
4. Others	7.8	36.0	36.0	36.1	270.6	75.1	75.1	200.1
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-
XII. Miscellaneous Capital Receipts	-	-	-	-	-	-	-	-
of which: Disinvestment	-	-	-	-	-	-	-	-
XIII. Remittances	17,480.0	9,492.9	9,492.9	11,423.6	14,852.4	7,720.5	7,720.5	9,500.0

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	NAGALAND				ODISHA			
	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5	6	7	8	9
TOTAL CAPITAL RECEIPTS (I to XIII)	113,146.0	87,105.5	99,031.3	97,560.9	1,393,644.2	2,044,105.8	1,973,494.5	1,635,247.6
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	5,354.8	7,438.5	4,434.0	8,264.7	34,974.3	77,247.7	34,819.6	66,521.6
I. External Debt #	—	—	—	—	—	—	—	—
II. Internal Debt (1 to 8)	4,633.5	12,456.5	12,044.7	13,250.8	20,419.2	58,710.2	16,276.9	47,384.2
1. Market Loans	3,553.6	6,274.3	6,367.1	7,090.8	—	40,460.2	1,076.9	30,992.2
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	333.1	500.0	500.0	500.0	7,142.2	10,000.0	10,000.0	11,000.0
5. Loans from National Co-operative Development Corporation	10.7	82.2	90.0	60.0	22.0	—	—	—
6. WMA from RBI	—	5,000.0	4,487.6	5,000.0	—	—	—	—
7. Special Securities issued to NSSF	212.5	100.0	100.0	100.0	12,358.6	8,000.0	5,000.0	5,000.0
8. Others@ of which: Land Compensation and other Bonds	523.6	500.0	500.0	500.0	896.4	250.0	200.0	392.0
III. Loans and Advances from the Centre (1 to 6)	—	80.0	51.0	88.0	2,256.8	4,954.6	4,959.8	6,178.6
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	2,256.8	4,833.0	4,833.0	6,075.0
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	—	121.6	126.8	103.6
4. Non-Plan (i + ii) (i) Relief for Natural Calamities (ii) Others	—	80.0	51.0	88.0	—	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
IV. Recovery of Loans and Advances (1 to 12)	23.1	35.0	37.5	38.2	338.1	2,402.9	2,402.9	2,402.9
1. Housing	0.3	3.5	3.5	3.3	0.9	1.0	1.0	1.0
2. Urban Development	—	—	—	—	3.8	1.5	1.5	3.9
3. Crop Husbandry	—	—	—	—	—	—	—	—
4. Food Storage and Warehousing	—	—	—	—	0.4	—	—	0.4
5. Co-operation	8.5	19.5	19.5	21.5	3.5	30.0	30.0	3.6
6. Minor Irrigation	—	—	—	—	0.5	1.0	1.0	1.0
7. Power Projects	—	—	—	—	—	1,102.9	1,102.9	1,102.9
8. Village and Small Industries	—	1.4	1.4	1.1	0.5	20.0	20.0	1.0
9. Industries and Minerals	—	—	—	—	—	205.0	225.0	0.3
10. Road Transport	—	—	—	—	—	0.2	0.2	—
11. Government Servants, etc.+	14.3	10.6	13.1	12.3	249.1	684.9	684.9	954.4
12. Others**	—	—	—	—	79.4	356.5	336.5	334.5
V. Inter-State Settlement	—	—	—	—	—	—	—	—
VI. Contingency Fund	—	—	—	—	1,989.7	4,000.0	4,000.0	4,000.0
VII. State Provident Funds, etc. (1 + 2)	1,915.7	1,530.0	1,680.0	1,835.0	28,043.1	27,509.0	27,509.1	29,510.1
1. State Provident Funds	1,888.7	1,500.0	1,650.0	1,800.0	28,041.5	27,508.5	27,508.5	29,508.5
2. Others	27.0	30.0	30.0	35.0	1.6	0.5	0.5	1.6
VIII. Reserve Funds (1 to 4)	412.7	303.0	490.0	560.0	6,027.2	9,188.1	20,388.1	19,332.9
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	—	—	—
2. Sinking Funds	250.0	273.0	280.0	300.0	0.7	0.7	4,200.7	10,000.7
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	162.7	30.0	210.0	260.0	6,026.5	9,187.4	16,187.4	9,332.2
IX. Deposits and Advances (1 to 4)	5,457.2	1,200.0	1,488.9	1,287.9	33,460.5	73,798.4	34,415.2	65,222.5
1. Civil Deposits	5,280.0	1,100.0	1,385.9	1,185.9	24,111.8	24,196.7	24,196.7	24,523.5
2. Deposits of Local Funds	—	—	—	—	8,049.1	8,167.8	8,167.8	8,170.8
3. Civil Advances	175.4	100.0	100.0	100.0	1,021.1	885.2	885.2	955.4
4. Others	1.7	—	3.0	2.0	278.4	40,548.7	1,165.5	31,572.8
X. Suspense and Miscellaneous (1 to 4)	85,982.7	61,500.0	68,238.2	65,500.0	1,240,834.9	1,802,540.7	1,802,540.7	1,401,214.9
1. Suspense	209.4	500.0	500.0	500.0	-16.8	1,015.5	1,015.5	279.1
2. Cash Balance Investment Accounts	81,495.4	60,000.0	62,738.2	60,000.0	1,240,438.0	1,801,144.5	1,801,144.5	1,400,535.1
3. Deposits with RBI	—	—	—	—	—	—	—	—
4. Others	4,277.9	1,000.0	5,000.0	5,000.0	413.7	380.7	380.7	400.7
XI. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XII. Miscellaneous Capital Receipts of which: Disinvestment	—	—	—	—	—	—	—	—
XIII. Remittances	14,721.1	10,001.0	15,001.0	15,001.0	60,274.7	61,001.9	61,001.9	60,001.6

Appendix III

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	PUNJAB				RAJASTHAN			
	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5	6	7	8	9
TOTAL CAPITAL RECEIPTS (I to XIII)	523,094.2	1,131,388.9	1,247,571.4	1,272,673.6	1,902,420.9	1,425,658.9	2,063,792.4	1,517,580.4
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	84,746.7	109,271.4	115,951.8	126,348.4	113,551.0	117,106.1	124,797.1	139,250.2
I. External Debt #	—	—	—	—	—	—	—	—
II. Internal Debt (1 to 8)	107,414.4	127,769.0	155,208.8	181,441.2	76,176.2	93,793.7	55,483.4	112,286.7
1. Market Loans	49,280.0	62,290.0	91,346.4	106,941.2	61,800.0	81,204.1	45,000.0	96,438.5
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	3,853.7	4,479.0	4,479.0	4,500.0	10,000.0	12,000.0	10,000.0	15,000.0
5. Loans from National Co-operative Development Corporation	—	—	—	—	352.3	589.6	483.4	848.2
6. WMA from RBI	39,808.4	50,000.0	59,383.4	70,000.0	—	—	—	—
7. Special Securities issued to NSSF	14,472.3	11,000.0	—	—	4,023.9	—	—	—
8. Others@ <i>of which: Land Compensation and other Bonds</i>	—	—	—	—	—	—	—	—
III. Loans and Advances from the Centre (1 to 6)	1,929.3	3,460.4	3,460.4	3,430.0	3,597.3	8,195.3	6,385.9	12,612.1
1. State Plan Schemes <i>of which: Advance release of Plan Assistance for Natural Calamities</i>	1,929.3	3,460.4	3,460.4	3,430.0	3,597.3	6,090.6	6,385.9	12,612.1
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	—	104.7	—	—
4. Non-Plan (i + ii) (i) Relief for Natural Calamities (ii) Others	—	—	—	—	—	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
IV. Recovery of Loans and Advances (1 to 12)	5,978.9	803.4	876.5	752.0	3,184.0	1,677.8	12,175.0	1,511.8
1. Housing	0.8	2.6	2.5	2.6	106.5	15.5	17.0	16.0
2. Urban Development	1.2	19.9	19.9	19.9	9.0	10.0	49.4	162.6
3. Crop Husbandry	0.1	—	—	—	236.5	100.3	250.3	200.3
4. Food Storage and Warehousing	—	—	—	—	20.1	20.1	20.2	18.1
5. Co-operation	2.4	2.3	0.1	—	1,808.0	792.3	403.5	337.2
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	5,263.8	—	—	—	849.1	703.1	11,403.1	749.9
8. Village and Small Industries	8.5	93.6	93.6	95.7	0.8	1.3	1.2	0.8
9. Industries and Minerals	—	—	—	—	8.8	6.1	7.7	7.3
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	699.7	679.9	754.4	626.8	10.2	1.6	6.0	5.0
12. Others**	2.4	5.1	5.9	6.9	135.0	27.6	16.6	14.6
V. Inter-State Settlement	—	—	—	—	—	—	—	—
VI. Contingency Fund	—	—	—	—	—	—	—	—
VII. State Provident Funds, etc. (1 + 2)	25,331.3	47,523.2	29,662.2	32,437.9	51,302.9	54,368.7	54,943.5	58,139.8
1. State Provident Funds	24,924.0	42,124.3	25,258.4	27,784.2	31,336.9	32,811.1	31,790.2	32,676.1
2. Others	407.3	5,398.9	4,403.8	4,653.7	19,966.0	21,557.6	23,153.3	25,463.7
VIII. Reserve Funds (1 to 4)	1,996.8	6,228.2	6,842.0	6,837.0	8,728.8	16,136.1	21,249.1	15,849.6
1. Depreciation/Renewal Reserve Funds	44.6	972.2	948.2	1,023.5	-1.0	—	—	—
2. Sinking Funds	—	500.0	—	500.0	—	—	—	—
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	1,952.1	4,756.0	5,893.8	5,313.5	8,729.8	16,136.1	21,249.1	15,849.6
IX. Deposits and Advances (1 to 4)	38,762.7	31,753.9	42,185.0	38,685.0	1,076,662.0	1,129,276.5	1,095,524.9	1,201,351.5
1. Civil Deposits	36,268.8	30,586.4	40,594.1	37,094.1	94,187.0	85,853.6	110,949.2	109,149.2
2. Deposits of Local Funds	0.1	0.1	0.2	0.2	910,942.7	954,881.8	926,022.8	985,495.1
3. Civil Advances	336.0	278.0	390.7	390.7	338.5	300.7	350.7	350.7
4. Others	2,157.8	889.5	1,200.0	1,200.0	71,193.8	88,240.3	58,202.2	106,356.5
X. Suspense and Miscellaneous (1 to 4)	325,718.9	900,664.1	995,574.6	995,328.6	624,532.8	51,691.8	753,534.5	51,388.4
1. Suspense	4,111.9	4,550.9	6,030.6	6,030.6	103.8	1,309.7	1,312.3	1,312.3
2. Cash Balance Investment Accounts	126,654.9	130,628.1	91,357.2	91,357.2	624,358.6	50,000.0	752,137.1	50,000.0
3. Deposits with RBI	—	599,164.5	676,796.2	676,796.2	—	—	—	—
4. Others	194,952.1	166,320.7	221,390.7	221,144.7	70.4	382.1	85.1	76.1
XI. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XII. Miscellaneous Capital Receipts	—	—	—	—	134.2	58.5	135.6	80.0
<i>of which: Disinvestment</i>	—	—	—	—	89.4	58.5	93.0	58.5
XIII. Remittances	15,961.9	13,186.6	13,762.0	13,762.0	58,102.7	70,460.5	64,360.5	64,360.5

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	SIKKIM				TAMIL NADU			
	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5	6	7	8	9
TOTAL CAPITAL RECEIPTS (I to XIII)	40,905.7	39,039.3	48,045.4	43,051.3	4,027,497.1	2,990,865.6	3,023,145.3	2,973,805.5
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	850.7	2,177.7	2,809.1	3,175.3	166,426.8	231,225.1	221,005.9	259,475.8
I. External Debt #	—	—	—	—	—	—	—	—
II. Internal Debt (1 to 8)	949.6	1,518.2	1,502.7	2,322.6	130,454.7	183,697.0	155,781.9	218,217.7
1. Market Loans	—	852.7	852.7	1,122.6	99,811.1	151,648.3	145,000.0	182,500.0
2. Loans from LIC	—	50.0	50.0	100.0	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	—	300.0	300.0	800.0	7,142.1	11,500.0	10,010.0	15,010.0
5. Loans from National Co-operative Development Corporation	—	—	—	—	399.4	366.7	589.9	555.9
6. WMA from RBI	—	—	—	—	—	—	—	—
7. Special Securities issued to NSSF	—	300.0	300.0	300.0	22,594.5	20,000.0	—	20,000.0
8. Others@	949.6	15.5	—	—	507.6	182.0	182.0	151.8
<i>of which: Land Compensation and other Bonds</i>	—	—	—	—	—	—	—	—
III. Loans and Advances from the Centre (1 to 6)	0.7	106.0	106.0	145.0	14,470.0	16,456.9	12,135.0	16,112.5
1. State Plan Schemes	0.7	106.0	106.0	145.0	14,426.7	16,056.9	12,115.1	15,862.5
<i>of which: Advance release of Plan Assistance for Natural Calamities</i>	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	—	—	—	—
4. Non-Plan (i + ii)	—	—	—	—	43.3	400.0	19.9	250.0
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	—	—	—	—	43.3	400.0	19.9	250.0
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
IV. Recovery of Loans and Advances (1 to 12)	7.9	8.0	8.0	8.0	7,702.5	3,672.6	37,134.7	1,519.9
1. Housing	—	—	—	—	0.4	—	711.1	—
2. Urban Development	—	—	—	—	220.6	221.3	103.1	141.8
3. Crop Husbandry	—	—	—	—	900.1	—	1,305.0	—
4. Food Storage and Warehousing	—	—	—	—	2,491.5	—	—	—
5. Co-operation	7.5	7.5	7.5	7.5	167.4	6.9	7.3	7.1
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	—	—	—	—	432.8	366.0	29,917.6	270.2
8. Village and Small Industries	—	—	—	—	50.6	72.4	72.5	52.0
9. Industries and Minerals	—	—	—	—	521.1	—	0.2	0.1
10. Road Transport	—	—	—	—	214.4	—	3,085.6	—
11. Government Servants, etc.+	—	—	—	—	960.2	994.8	997.0	1,033.1
12. Others**	0.4	0.5	0.5	0.5	1,743.3	2,011.1	935.2	15.6
V. Inter-State Settlement	—	—	—	—	—	—	—	—
VI. Contingency Fund	—	—	1.0	—	—	—	—	—
VII. State Provident Funds, etc. (1 + 2)	1,626.7	1,688.0	1,923.9	2,101.1	50,498.6	51,992.3	52,995.8	59,734.5
1. State Provident Funds	1,583.5	1,650.0	1,888.8	2,060.0	49,469.3	50,843.6	52,075.0	58,723.6
2. Others	43.2	38.0	35.1	41.1	1,029.3	1,148.7	920.8	1,010.9
VIII. Reserve Funds (1 to 4)	595.6	553.9	568.9	700.8	23,355.8	22,156.7	40,206.2	43,641.6
1. Depreciation/Renewal Reserve Funds	—	—	—	—	5.7	5.3	—	—
2. Sinking Funds	120.0	120.0	120.0	120.0	6,313.6	4,747.9	2,455.4	8,030.2
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	475.6	433.9	448.9	580.8	17,036.4	17,403.4	37,750.8	35,611.4
IX. Deposits and Advances (1 to 4)	514.3	515.9	563.0	562.9	221,944.1	226,506.9	237,896.0	249,763.4
1. Civil Deposits	392.5	398.4	398.4	392.5	168,566.2	169,420.7	177,295.9	183,251.2
2. Deposits of Local Funds	—	—	—	—	20,224.9	20,298.8	21,710.1	22,795.7
3. Civil Advances	—	—	—	—	532.5	766.9	552.8	581.4
4. Others	121.8	117.5	164.7	170.4	32,620.6	36,020.5	38,337.1	43,135.2
X. Suspense and Miscellaneous (1 to 4)	30,460.0	26,206.5	34,506.5	30,460.0	3,538,112.7	2,446,708.2	2,447,266.6	2,343,100.4
1. Suspense	99.9	84.6	84.6	99.9	36,210.8	-39,582.1	-37,045.4	-38,901.2
2. Cash Balance Investment Accounts	10,750.0	6,900.0	15,200.0	10,750.0	2,799,113.1	1,855,943.1	1,853,967.8	1,720,348.1
3. Deposits with RBI	—	—	—	—	—	—	—	—
4. Others	19,610.0	19,222.0	19,222.0	19,610.0	702,788.8	630,347.2	630,344.1	661,653.5
XI. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XII. Miscellaneous Capital Receipts	—	—	422.5	—	—	—	—	—
<i>of which: Disinvestment</i>	—	—	422.5	—	—	—	—	—
XIII. Remittances	6,750.9	8,442.9	8,442.9	6,750.9	40,958.6	39,675.1	39,729.1	41,715.6

Appendix III

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	TRIPURA				UTTARAKHAND			
	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5	6	7	8	9
TOTAL CAPITAL RECEIPTS (I to XIII)	138,391.8	158,116.0	168,419.7	176,488.3	602,501.7	172,931.6	170,734.4	184,463.9
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	7,535.0	7,300.0	6,550.0	8,060.0	40,686.6	37,957.4	35,759.2	47,340.9
I. External Debt #	—	—	—	—	—	—	—	—
II. Internal Debt (1 to 8)	5,525.5	5,730.0	6,300.0	7,500.0	30,452.2	32,160.0	31,461.8	47,160.0
1. Market Loans	2,850.0	3,730.0	5,000.0	5,500.0	9,915.2	10,000.0	14,000.0	24,000.0
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	935.0	1,000.0	1,000.0	1,500.0	3,135.6	4,000.0	4,000.0	7,000.0
5. Loans from National Co-operative Development Corporation	—	—	—	—	48.1	160.0	160.0	160.0
6. WMA from RBI	—	—	—	—	6,609.8	8,000.0	8,000.0	8,000.0
7. Special Securities issued to NSSF	1,740.5	1,000.0	300.0	500.0	10,743.5	10,000.0	5,301.8	8,000.0
8. Others@	—	—	—	—	—	—	—	—
of which: Land Compensation and other Bonds	—	—	—	—	—	—	—	—
III. Loans and Advances from the Centre (1 to 6)	33.6	40.0	30.0	30.0	429.4	150.0	150.0	500.0
1. State Plan Schemes	32.0	40.0	30.0	30.0	429.4	150.0	150.0	500.0
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	—	—	—	—
4. Non-Plan (i + ii)	1.6	—	—	—	—	—	—	—
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	1.6	—	—	—	—	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
IV. Recovery of Loans and Advances (1 to 12)	9.6	30.0	20.0	30.0	848.7	749.6	749.6	681.0
1. Housing	—	—	—	—	—	—	—	—
2. Urban Development	—	—	—	—	—	—	—	—
3. Crop Husbandry	—	—	—	—	15.0	—	—	—
4. Food Storage and Warehousing	—	—	—	—	—	—	—	—
5. Co-operation	8.3	—	—	—	3.1	10.0	10.0	2.5
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	—	—	—	—	765.3	700.0	700.0	600.0
8. Village and Small Industries	—	—	—	—	—	0.5	0.5	—
9. Industries and Minerals	—	—	—	—	—	—	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	1.2	30.0	20.0	30.0	65.3	39.1	39.1	78.5
12. Others**	—	—	—	—	—	—	—	—
V. Inter-State Settlement	—	—	—	—	—	—	—	—
VI. Contingency Fund	—	—	—	—	5,816.2	2,350.0	850.0	900.0
VII. State Provident Funds, etc. (1 + 2)	6,092.7	6,258.7	5,460.9	6,022.3	13,726.6	10,276.8	10,276.8	10,276.8
1. State Provident Funds	5,928.9	6,138.8	5,280.4	5,838.2	13,444.6	9,965.8	9,965.8	9,965.8
2. Others	163.8	120.0	180.5	184.1	281.9	311.0	311.0	311.0
VIII. Reserve Funds (1 to 4)	783.7	70.4	725.5	740.0	1,531.5	1,721.0	1,721.0	1,821.0
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	—	—	—
2. Sinking Funds	707.1	—	—	—	1,250.3	1,500.0	1,500.0	1,600.0
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	76.6	70.4	725.5	740.0	281.3	221.0	221.0	221.0
IX. Deposits and Advances (1 to 4)	1,768.3	2,551.5	1,880.2	1,917.7	24,637.0	24,763.6	24,763.6	24,863.6
1. Civil Deposits	1,535.8	999.3	1,818.1	1,854.5	15,408.1	16,926.0	16,926.0	16,926.0
2. Deposits of Local Funds	—	1,350.0	17.7	18.0	7,434.8	6,337.6	6,337.6	6,437.6
3. Civil Advances	232.5	202.2	44.4	45.3	1,172.8	1,000.0	1,000.0	1,000.0
4. Others	—	—	—	—	621.3	500.0	500.0	500.0
X. Suspense and Miscellaneous (1 to 4)	114,857.8	133,861.2	148,502.6	154,547.9	487,108.1	70,600.6	70,600.6	70,600.6
1. Suspense	631.5	472.5	494.8	504.7	279.0	600.6	600.6	600.6
2. Cash Balance Investment Accounts	114,224.8	133,383.0	148,006.0	154,041.3	97,257.2	—	—	—
3. Deposits with RBI	—	—	—	—	274,904.0	—	—	—
4. Others	1.5	5.7	1.9	2.0	114,667.8	70,000.0	70,000.0	70,000.0
XI. Appropriation to Contingency Fund	—	—	—	—	—	4,000.0	4,000.0	—
XII. Miscellaneous Capital Receipts	—	—	—	—	—	—	—	500.0
of which: Disinvestment	—	—	—	—	—	—	—	—
XIII. Remittances	9,320.5	9,574.1	5,500.3	5,700.3	37,952.0	26,160.0	26,161.0	27,161.0

Appendix III

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	ALL STATES			
	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	5	4	5
TOTAL CAPITAL RECEIPTS (I to XIII)	39,916,194.3	26,476,592.1	31,848,811.2	31,248,882.0
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	2,382,276.5	2,750,788.2	2,844,748.0	3,023,254.6
I. External Debt #	-	-	-	-
II. Internal Debt (1 to 8)	2,057,028.5	2,661,215.9	2,478,038.2	3,081,846.5
1. Market Loans	1,048,345.2	1,632,900.2	1,785,895.0	2,075,315.9
2. Loans from LIC	11,730.5	7,020.0	6,750.0	5,790.0
3. Loans from SBI and other Banks	48,633.6	32,000.0	35,750.0	41,000.0
4. Loans from National Bank for Agriculture and Rural Development	114,779.6	143,521.2	142,068.4	175,104.6
5. Loans from National Co-operative Development Corporation	6,094.9	5,220.4	4,227.1	5,401.3
6. WMA from RBI	263,875.6	465,215.1	321,336.1	532,165.1
7. Special Securities issued to NSSF	535,888.8	352,317.9	154,947.8	225,117.0
8. Others@	27,680.2	23,021.0	27,063.9	21,952.6
of which: Land Compensation and other Bonds	0.8	3.3	3.1	3.1
III. Loans and Advances from the Centre (1 to 6)	94,778.4	179,179.9	159,889.2	202,119.9
1. State Plan Schemes	105,001.1	169,490.3	151,536.2	179,122.7
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-
2. Central Plan Schemes	-	-	-	-
3. Centrally Sponsored Schemes	1.2	8,984.2	8,076.6	22,434.3
4. Non-Plan (i + ii)	-10,219.5	605.4	176.4	462.9
(i) Relief for Natural Calamities	-	-	-	-
(ii) Others	-10,219.5	605.4	176.4	462.9
5. Ways and Means Advances from Centre	-	100.0	100.0	100.0
6. Loans for Special Schemes	-4.3	-	-	-
IV. Recovery of Loans and Advances (1 to 12)	49,946.6	44,827.7	182,372.2	53,033.2
1. Housing	1,226.6	1,824.7	2,735.3	2,643.2
2. Urban Development	-66.0	1,420.5	1,042.8	1,620.0
3. Crop Husbandry	1,559.1	452.9	2,620.3	3,267.6
4. Food Storage and Warehousing	6,979.5	9,474.1	10,111.4	11,100.9
5. Co-operation	5,095.4	2,335.9	3,163.4	3,432.9
6. Minor Irrigation	0.8	2.8	2.8	2.8
7. Power Projects	16,098.5	5,827.6	138,531.6	8,678.1
8. Village and Small Industries	1,141.0	824.9	1,124.1	1,164.3
9. Industries and Minerals	3,114.3	4,099.5	3,578.6	3,561.3
10. Road Transport	504.8	95.0	3,179.7	94.5
11. Government Servants, etc.+	9,372.2	11,328.0	10,877.3	11,834.9
12. Others**	4,920.6	7,141.6	5,404.9	5,632.6
V. Inter-State Settlement	43.0	0.2	21.2	0.2
VI. Contingency Fund	27,582.0	14,010.0	16,174.4	17,761.2
VII. State Provident Funds, etc. (1 + 2)	710,489.5	814,361.8	847,347.9	897,582.4
1. State Provident Funds	523,094.8	611,466.8	605,194.5	649,435.2
2. Others	187,394.6	202,895.0	242,153.3	248,147.2
VIII. Reserve Funds (1 to 4)	302,456.2	290,156.2	322,662.3	353,997.5
1. Depreciation/Renewal Reserve Funds	632.0	1,646.7	1,559.6	1,651.9
2. Sinking Funds	155,434.3	155,875.2	128,998.0	163,310.1
3. Famine Relief Fund	7.8	3.9	9.9	10.3
4. Others	146,382.1	132,630.5	192,094.8	189,025.2
IX. Deposits and Advances (1 to 4)	3,405,655.4	3,089,454.4	3,392,758.1	3,583,638.2
1. Civil Deposits	1,295,075.6	966,066.8	1,154,905.1	1,141,283.7
2. Deposits of Local Funds	1,561,472.5	1,492,409.2	1,600,368.9	1,732,369.0
3. Civil Advances	53,963.7	37,163.5	50,287.0	52,747.4
4. Others	495,143.6	593,814.8	587,197.1	657,238.2
X. Suspense and Miscellaneous (1 to 4)	31,206,739.1	18,301,353.8	23,441,575.1	22,016,530.5
1. Suspense	-65,462.9	333,970.4	384,328.6	388,027.2
2. Cash Balance Investment Accounts	22,081,767.4	11,378,273.3	15,298,245.2	12,950,836.0
3. Deposits with RBI	4,743,035.1	2,805,282.5	3,903,834.8	4,173,209.1
4. Others	4,447,399.5	3,783,827.7	3,855,166.6	4,504,458.1
XI. Appropriation to Contingency Fund	2.6	4,000.0	12,000.0	-
XII. Miscellaneous Capital Receipts	12,412.7	20,424.1	2,032.9	2,227.3
of which: Disinvestment	6,711.7	224.1	690.2	255.6
XIII. Remittances	2,049,062.9	1,057,608.1	993,939.7	1,040,145.1

Appendix III : Capital Receipts of States and Union Territories with Legislature (Concl'd.)

(₹ Million)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	5	4	5	2	5	4	5
TOTAL CAPITAL RECEIPTS (I to XIII)	48,257.1	18,395.1	13,445.2	7,283.8	56,494.2	104,071.7	91,198.6	96,559.0
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	48,257.1	18,395.1	13,445.2	7,283.8	4,642.2	12,032.6	9,288.7	8,824.5
I. External Debt #	-	-	-	-	-	-	-	-
II. Internal Debt (1 to 8)	43,889.4	15,000.0	5,560.8	-	6,766.5	9,250.0	7,282.3	8,442.8
1. Market Loans	-	-	-	-	-	-	5,330.0	5,000.0
2. Loans from LIC	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
4. Loans from National Bank for Agriculture and Rural Development	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-
6. WMA from RBI	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	43,889.4	15,000.0	5,560.8	-	-	-	252.3	250.0
8. Others@ of which: Land Compensation and other Bonds	-	-	-	-	6,766.5	9,250.0	1,700.0	3,192.8
III. Loans and Advances from the Centre (1 to 6)	-	-	-	-	1,773.8	1,970.0	720.0	720.0
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	1,773.8	1,970.0	720.0	720.0
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii) (i) Relief for Natural Calamities (ii) Others	-	-	-	-	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-
IV. Recovery of Loans and Advances (1 to 12)	4,367.7	3,395.1	7,884.4	7,283.8	42.1	60.4	40.0	42.6
1. Housing	-	-	-	-	-	-	-	-
2. Urban Development	-	-	-	-	-	-	-	-
3. Crop Husbandry	-	-	-	-	-	-	-	-
4. Food Storage and Warehousing	-	-	-	-	-	-	-	-
5. Co-operation	-	-	-	-	-	-	-	-
6. Minor Irrigation	-	-	-	-	-	-	-	-
7. Power Projects	-	-	-	-	-	-	-	-
8. Village and Small Industries	-	-	-	-	-	-	-	-
9. Industries and Minerals	-	-	-	-	-	-	-	-
10. Road Transport	-	-	-	-	-	-	-	-
11. Government Servants, etc.+	27.2	23.9	25.0	25.0	-	-	-	-
12. Others**	4,340.5	3,371.2	7,859.4	7,258.8	42.1	60.4	40.0	42.6
V. Inter-State Settlement	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1 + 2)	-	-	-	-	2,332.7	2,572.3	2,180.6	2,404.6
1. State Provident Funds	-	-	-	-	2,294.5	2,530.0	2,140.0	2,360.0
2. Others	-	-	-	-	38.2	42.3	40.6	44.6
VIII. Reserve Funds (1 to 4)	-	-	-	-	82.8	120.0	137.0	400.0
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	82.8	120.0	137.0	400.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-
IX. Deposits and Advances (1 to 4)	-	-	-	-	899.3	1,399.0	3,229.6	1,339.0
1. Civil Deposits	-	-	-	-	892.8	1,000.0	2,940.0	1,000.0
2. Deposits of Local Funds	-	-	-	-	82.3	90.0	11.6	30.0
3. Civil Advances	-	-	-	-	7.9	9.0	8.0	9.0
4. Others	-	-	-	-	-83.7	300.0	270.0	300.0
X. Suspense and Miscellaneous (1 to 4)	-	-	-	-	44,597.0	88,700.0	77,609.1	83,210.0
1. Suspense	-	-	-	-	-2,275.5	350.0	1,000.0	1,200.0
2. Cash Balance Investment Accounts	-	-	-	-	-	-	-	-
3. Deposits with RBI	-	-	-	-	43,957.8	44,000.0	38,000.0	40,000.0
4. Others	-	-	-	-	2,914.7	44,350.0	38,609.1	42,010.0
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-
XII. Miscellaneous Capital Receipts of which: Disinvestment	-	-	-	-	-	-	-	-
XIII. Remittances	-	-	-	-	-	-	-	-

- : Nil/Negligible/Not available.

* : Sum of Items I to XIII where Items V to XI, XIII and II(3) are on a net basis while Items II(6) and X(2 and 3) are excluded. Items II (6) and X (2 and 3) have been taken as financing items for overall surplus/deficit.

: As per the Constitution of India, States cannot raise resources directly from external agencies.

@ : Include Land Compensation Bonds, loans from Khadi and Village Industries Commission, CWC, etc.

+ : Comprises recovery of loans and advances from Government Servants for housing, purchase of conveyance, festivals, marriages, etc.

** : Include recovery of loans and advances for Education, Art and Culture, Social Security and Welfare, Fisheries and Animal Husbandry, etc.

Also see Notes to Appendices.

Note: 1. Minus figure under the head "Loans from Centre" due to rectification of previous misclassification of ₹1032 million under this head by AG's office.

2. Data pertaining to Jammu and Kashmir for 2010-11 is taken from Finance Accounts of the State published by CAG.

Source : Budget Documents of the State Governments.

**Appendix IV : Capital Expenditure of State and Union Territories with Legislature
ANDHRA PRADESH**

Item	2010-11 (Accounts)						2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)			
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN	TOTAL		PLAN		NON-PLAN	TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13				
1																
TOTAL CAPITAL DISBURSEMENTS (1 to XII)	143,325.9	1,572,046.2	1,715,372.1	215,393.6	471,929.7	687,323.3	186,614.2	451,449.3	638,063.5	239,231.8	506,745.8	745,977.6				
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	143,325.9	77,687.9	221,013.8	215,393.6	68,330.3	283,723.9	186,614.2	67,849.9	254,464.1	239,231.8	80,891.0	320,122.7				
I. Development (a + b)	111,200.4	31.5	111,231.9	178,543.1	2.3	178,545.4	149,658.1	2.3	149,660.5	199,725.7	2.3	199,728.0				
(a) Social Services (1 to 9)	110,116.8	31.5	110,148.3	176,893.4	2.3	176,895.8	147,878.5	2.3	147,880.8	195,856.5	2.3	195,858.8				
1. Education, Sports, Art and Culture	6,092.7	--	6,092.7	10,783.3	--	10,783.3	10,972.6	--	10,972.6	17,110.2	--	17,110.2				
2. Medical and Public Health	536.4	--	536.4	1,628.5	--	1,628.5	1,709.2	--	1,709.2	4,256.5	--	4,256.5				
3. Family Welfare	174.3	--	174.3	320.0	--	320.0	320.0	--	320.0	1,275.0	--	1,275.0				
4. Water Supply and Sanitation	2.5	--	2.5	20.0	--	20.0	20.0	--	20.0	15.0	--	15.0				
5. Housing	2,220.6	--	2,220.6	2,510.3	--	2,510.3	2,510.3	--	2,510.3	1,183.7	--	1,183.7				
6. Urban Development	178.7	--	178.7	113.8	--	113.8	113.8	--	113.8	170.0	--	170.0				
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	2,757.6	--	2,757.6	4,393.4	--	4,393.4	4,464.1	--	4,464.1	6,741.3	--	6,741.3				
8. Social Security and Welfare	104.0	--	104.0	338.3	--	338.3	383.1	--	383.1	736.3	--	736.3				
9. Others *	118.6	--	118.6	1,458.9	--	1,458.9	1,452.1	--	1,452.1	2,732.3	--	2,732.3				
(b) Economic Services (1 to 10)	104,024.1	31.5	104,055.6	166,110.2	2.3	166,112.5	136,905.8	2.3	136,908.1	178,746.4	2.3	178,748.6				
1. Agriculture and Allied Activities (i to xi)	306.2	--	306.2	789.2	--	789.2	1,007.0	--	1,007.0	1,102.3	--	1,102.3				
i) Crop Husbandry	--	--	--	5.0	--	5.0	5.0	--	5.0	50.0	--	50.0				
ii) Soil and Water Conservation	--	--	--	--	--	--	--	--	--	--	--	--				
iii) Animal Husbandry	116.0	--	116.0	127.0	--	127.0	344.8	--	344.8	643.5	--	643.5				
iv) Dairy Development	6.0	--	6.0	--	--	--	--	--	--	--	--	--				
v) Fisheries	27.2	--	27.2	117.5	--	117.5	117.5	--	117.5	374.8	--	374.8				
vi) Forestry and Wild Life	8.3	--	8.3	11.8	--	11.8	11.8	--	11.8	6.1	--	6.1				
vii) Plantations	--	--	--	--	--	--	--	--	--	--	--	--				
viii) Food Storage and Warehousing	--	--	--	--	--	--	--	--	--	--	--	--				
ix) Agricultural Research and Education	--	--	--	--	--	--	--	--	--	--	--	--				
x) Co-operation	148.7	--	148.7	527.9	--	527.9	527.9	--	527.9	27.9	--	27.9				
xi) Others @	--	--	--	--	--	--	--	--	--	--	--	--				
2. Rural Development	--	--	--	--	--	--	--	--	--	--	--	--				
3. Special Area Programmes of which: Hill Areas	--	--	--	--	--	--	--	--	--	--	--	--				
4. Major and Medium Irrigation and Flood Control	90,749.1	--	90,749.1	137,521.8	--	137,521.8	108,029.6	--	108,029.6	139,357.3	--	139,357.3				
5. Energy	215.6	--	215.6	387.8	--	387.8	567.8	--	567.8	342.5	--	342.5				
6. Industry and Minerals (i to iv)	127.5	--	127.5	183.2	--	183.2	183.2	--	183.2	183.2	--	183.2				
i) Village and Small Industries	--	--	--	0.7	--	0.7	0.7	--	0.7	0.7	--	0.7				
ii) Iron and Steel Industries	--	--	--	2.5	--	2.5	2.5	--	2.5	2.5	--	2.5				
iii) Non-Ferrous Mining and Metallurgical Industries	--	--	--	--	--	--	--	--	--	--	--	--				
iv) Others #	127.5	--	127.5	180.0	--	180.0	180.0	--	180.0	180.0	--	180.0				
7. Transport (i + ii)	10,551.8	31.3	10,583.1	19,378.2	0.1	19,378.3	19,248.2	0.1	19,248.3	27,911.2	--	27,911.2				
i) Roads and Bridges	10,339.2	31.3	10,370.5	18,908.2	0.1	18,908.3	18,778.2	0.1	18,778.3	27,691.2	--	27,691.2				
ii) Others **	212.6	--	212.6	470.0	--	470.0	470.0	--	470.0	220.0	--	220.0				
8. Communications	--	--	--	--	--	--	--	--	--	--	--	--				

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
ANDHRA PRADESH

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	2,074.0	0.3	2,074.2	7,850.0	2.3	7,852.3	7,850.0	2.3	7,852.3	9,850.0	2.3	9,852.3
i) Tourism	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others @	2,074.0	0.3	2,074.2	7,850.0	2.3	7,852.3	7,850.0	2.3	7,852.3	9,850.0	2.3	9,852.3
2. Non-Development (General Services)	1,083.6	1,083.6	1,083.6	1,649.7	1,649.7	1,649.7	1,779.7	1,779.7	1,779.7	3,869.2	3,869.2	3,869.2
II. Discharge of Internal Debt (1 to 8)												
1. Market Loans	-	63,242.7	63,242.7	-	88,367.1	88,367.1	-	67,743.9	67,743.9	-	79,398.6	79,398.6
2. Loans from LIC	-	16,390.6	16,390.6	-	23,942.0	23,942.0	-	23,947.4	23,947.4	-	34,017.1	34,017.1
3. Loans from SBI and other Banks	-	3,486.2	3,486.2	-	1,089.6	1,089.6	-	1,089.6	1,089.6	-	1,086.6	1,086.6
4. Loans from NABARD	-	-	-	-	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	6,858.8	6,858.8	-	8,405.1	8,405.1	-	8,474.4	8,474.4	-	8,640.1	8,640.1
6. WMA from RBI	-	581.1	581.1	-	435.0	435.0	-	600.2	600.2	-	601.6	601.6
7. Special Securities issued to NSSF	-	2,181.5	2,181.5	-	30,000.0	30,000.0	-	10,000.0	10,000.0	-	15,000.0	15,000.0
8. Others	-	7,592.1	7,592.1	-	10,022.2	10,022.2	-	10,049.1	10,049.1	-	12,121.0	12,121.0
<i>of which: Land Compensation Bonds</i>	-	26,152.5	26,152.5	-	14,473.2	14,473.2	-	13,583.2	13,583.2	-	7,932.2	7,932.2
III. Repayment of Loans to the Centre (1 to 7)												
1. State Plan Schemes	-	15,571.5	15,571.5	-	8,730.4	8,730.4	-	8,735.6	8,735.6	-	8,735.6	8,735.6
<i>of which: Advance release of Plan Assistance for Natural Calamities</i>	-	15,420.5	15,420.5	-	8,578.6	8,578.6	-	8,583.8	8,583.8	-	8,583.8	8,583.8
2. Central Plan Schemes	-	25.1	25.1	-	21.1	21.1	-	21.1	21.1	-	21.1	21.1
3. Centrally Sponsored Schemes	-	60.3	60.3	-	65.4	65.4	-	65.4	65.4	-	65.4	65.4
4. Non-Plan (i + ii)	-	65.5	65.5	-	65.4	65.4	-	65.3	65.3	-	65.3	65.3
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	65.5	65.5	-	65.4	65.4	-	65.3	65.3	-	65.3	65.3
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)	32,125.5	1,023.8	33,149.3	36,850.5	1,230.5	38,081.0	36,956.1	1,368.1	38,324.2	39,506.0	7,754.5	47,260.6
1. Development Purposes (a + b)	32,125.5	241.1	32,366.6	36,850.5	512.0	37,362.5	36,956.1	500.0	37,456.1	39,506.0	6,875.9	46,381.9
a) Social Services (1 to 7)	25,453.4	241.1	25,694.4	26,768.8	512.0	27,280.8	26,874.4	500.0	27,374.4	34,297.0	5,460.0	39,757.0
1. Education, Sports, Art and Culture	73.3	-	73.3	-	-	-	105.6	-	105.6	2,000.0	-	2,000.0
2. Medical and Public Health	1,210.7	-	1,210.7	956.5	-	956.5	956.5	-	956.5	516.5	-	1,176.5
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	5,000.0	-	5,000.0	3,000.0	-	3,000.0	3,000.0	-	3,000.0	4,800.0	-	4,800.0
5. Housing	9,114.9	-	9,114.9	13,761.3	12.0	13,773.3	13,761.3	-	13,761.3	10,414.1	4,300.0	14,714.1
6. Government Servants (Housing)	-	241.1	241.1	-	500.0	500.0	-	500.0	500.0	-	500.0	500.0
7. Others	10,054.5	-	10,054.5	9,051.0	-	9,051.0	9,051.0	-	9,051.0	16,566.4	-	16,566.4
b) Economic Services (1 to 10)	6,672.1	-	6,672.1	10,081.7	-	10,081.7	10,081.7	-	10,081.7	5,209.0	1,415.9	6,624.9
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	122.5	-	122.5	25.3	-	25.3	25.3	-	25.3	25.6	-	25.6
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	4,942.0	-	4,942.0	6,030.0	-	6,030.0	6,030.0	-	6,030.0	3,663.6	-	3,663.6

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
ANDHRA PRADESH

(₹ Million)

Item	2010-11 (Accounts)				2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL		PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13	
1													
7. Village and Small Industries	44.2	-	44.2	94.1	-	94.1	94.1	-	94.1	49.8	-	49.8	
8. Other Industries and Minerals	321.1	-	321.1	329.0	-	329.0	329.0	-	329.0	320.0	-	320.0	
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	
10. Others	1,242.2	-	1,242.2	3,603.3	-	3,603.3	3,603.3	-	3,603.3	1,150.0	1,415.9	2,565.9	
2. Non-Development Purposes (a + b)		782.7	782.7		718.5	718.5	868.1		868.1		878.6	878.6	
a) Government Servants (other than Housing)	-	782.7	782.7	-	718.5	718.5	868.1	-	868.1	-	878.6	878.6	
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-	
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-	
VI. Contingency Fund	-	13.8	13.8	-	-	-	-	-	-	-	-	-	
VII. State Provident Funds, etc. (1+2)	-	15,270.1	15,270.1	-	17,740.4	17,740.4	17,740.4	-	17,740.4	-	19,410.0	19,410.0	
1. State Provident Funds	-	13,052.7	13,052.7	-	14,862.4	14,862.4	14,862.4	-	14,862.4	-	16,348.7	16,348.7	
2. Others	-	2,217.5	2,217.5	-	2,878.0	2,878.0	2,878.0	-	2,878.0	-	3,061.3	3,061.3	
VIII. Reserve Funds (1 to 4)	-	25,911.9	25,911.9	-	16,070.3	16,070.3	16,070.3	-	16,070.3	-	17,677.4	17,677.4	
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-	
2. Sinking Funds	-	12,246.4	12,246.4	-	7,962.3	7,962.3	7,962.3	-	7,962.3	-	8,758.5	8,758.5	
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-	
4. Others	-	13,665.5	13,665.5	-	8,108.0	8,108.0	8,108.0	-	8,108.0	-	8,918.8	8,918.8	
IX. Deposits and Advances (1 to 4)	-	369,045.7	369,045.7	-	339,788.7	339,788.7	339,788.7	-	339,788.7	-	373,767.6	373,767.6	
1. Civil Deposits	-	185,981.8	185,981.8	-	207,394.7	207,394.7	207,394.7	-	207,394.7	-	228,134.2	228,134.2	
2. Deposits of Local Funds	-	102,411.1	102,411.1	-	72,169.7	72,169.7	72,169.7	-	72,169.7	-	79,386.7	79,386.7	
3. Civil Advances	-	752.7	752.7	-	3,660.6	3,660.6	3,660.6	-	3,660.6	-	4,026.6	4,026.6	
4. Others	-	79,900.1	79,900.1	-	56,563.8	56,563.8	56,563.8	-	56,563.8	-	62,220.1	62,220.1	
X. Suspense and Miscellaneous (1 to 4)	-	918,123.6	918,123.6	-	-	-	-	-	-	-	-	-	
1. Suspense	-	2,975.0	2,975.0	-	-	-	-	-	-	-	-	-	
2. Cash Balance Investment Accounts	-	754,390.0	754,390.0	-	-	-	-	-	-	-	-	-	
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-	
4. Others	-	160,758.6	160,758.6	-	-	-	-	-	-	-	-	-	
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-	
XII. Remittances	-	163,811.7	163,811.7	-	-	-	-	-	-	-	-	-	
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	24,620.4	-	-	38,256.4	-	-	7,797.6	-	-	44,445.7	
B. Surplus (+)/Deficit(-) on Capital Account	-	-	-4,657.1	-	-	-35,976.0	-	-	-7,334.3	-	-	-40,336.8	
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	19,963.3	-	-	2,280.4	-	-	463.4	-	-	4,108.9	
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	19,963.3	-	-	2,280.4	-	-	463.4	-	-	4,108.9	
i. Increase (+)/Decrease (-) in Cash Balances	-	-	-2,639.4	-	-	2,280.4	-	-	463.4	-	-	4,109.0	
a) Opening Balance	-	-	322.3	-	-	1,708.8	-	-	-2,317.1	-	-	-1,853.8	
b) Closing Balance	-	-	-2,317.1	-	-	3,989.2	-	-	-1,853.8	-	-	2,255.2	
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	22,602.7	-	-	-	-	-	-	-	-	-	
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-	

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
ARUNACHAL PRADESH

(₹ Million)

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1	16,495.4	323,037.9	339,533.3	25,279.0	266,355.9	291,634.9	34,174.8	817,314.5	851,489.3	26,362.4	857,920.0	884,282.4
TOTAL CAPITAL DISBURSEMENTS (1 to XII)												
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	16,495.4	1,853.5	18,348.8	25,279.0	2,462.1	27,741.1	34,174.8	3,281.1	37,455.9	26,362.4	3,500.0	29,862.4
I. Total Capital Outlay (1 + 2)	16,493.1	1,717.7	16,664.8	25,264.8	17.9	25,282.7	34,090.3	61.9	34,152.2	26,353.8	14.3	26,368.1
1. Development (a + b)	15,652.4	121.4	15,773.8	9,031.6	17.9	9,049.5	21,672.0	33.7	21,705.7	8,250.9	14.3	8,265.1
(a) Social Services (1 to 9)	3,989.3	106.9	4,096.3	2,002.6	-	2,002.6	6,692.5	-	6,692.5	3,083.9	-	3,083.9
1. Education, Sports, Art and Culture	1,138.7	-	1,138.7	137.9	-	137.9	1,806.5	-	1,806.5	607.9	-	607.9
2. Medical and Public Health	323.0	3.0	326.0	135.5	-	135.5	632.4	-	632.4	23.0	-	23.0
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	837.7	-	837.7	187.3	-	187.3	860.5	-	860.5	214.1	-	214.1
5. Housing	197.1	3.9	201.0	140.6	-	140.6	409.5	-	409.5	30.0	-	30.0
6. Urban Development	1,108.4	100.0	1,208.4	1,039.9	-	1,039.9	2,055.9	-	2,055.9	1,337.1	-	1,337.1
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-	-	-	-	-	-	-	-	-	-	-	-
8. Social Security and Welfare	361.9	-	361.9	353.2	-	353.2	871.0	-	871.0	827.7	-	827.7
9. Others *	22.7	-	22.7	8.2	-	8.2	56.7	-	56.7	44.1	-	44.1
(b) Economic Services (1 to 10)	11,663.1	14.4	11,677.6	7,029.1	17.9	7,046.9	14,979.5	33.7	15,013.2	5,167.0	14.3	5,181.2
1. Agriculture and Allied Activities (i to xi)	344.5	6.1	350.6	118.1	17.9	136.0	351.2	32.7	383.9	96.0	14.3	110.2
i) Crop Husbandry	68.8	-	68.8	63.1	-	63.1	163.5	-	163.5	24.8	-	24.8
ii) Soil and Water Conservation	12.0	-	12.0	15.6	-	15.6	9.3	-	9.3	14.0	-	14.0
iii) Animal Husbandry	21.7	-	21.7	2.0	-	2.0	0.6	-	0.6	7.0	-	7.0
iv) Dairy Development	0.5	-	0.5	-	-	-	64.7	-	64.7	0.6	-	0.6
v) Fisheries	31.4	-	31.4	3.5	-	3.5	53.8	-	53.8	3.0	-	3.0
vi) Forestry and Wild Life	-	-	-	-	-	-	11.9	-	11.9	11.9	-	11.9
vii) Plantations	-	-	-	-	-	-	20.4	14.1	34.5	27.5	14.3	41.8
viii) Food Storage and Warehousing	26.7	6.1	32.8	26.7	17.9	44.6	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	11.2	-	11.2	7.2	-	7.2	27.1	-	27.1	7.2	-	7.2
xi) Others @	172.2	-	172.2	-	-	-	-	18.6	18.6	-	-	-
2. Rural Development	192.2	-	192.2	162.3	-	162.3	639.6	-	639.6	10.2	-	10.2
3. Special Area Programmes of which: Hill Areas	1,462.1	-	1,462.1	1,340.4	-	1,340.4	1,764.6	-	1,764.6	1,226.4	-	1,226.4
4. Major and Medium Irrigation and Flood Control	903.9	-	903.9	121.1	-	121.1	1,017.5	1.0	1,018.5	624.0	-	624.0
5. Energy	2,565.9	6.6	2,572.5	868.5	-	868.5	2,487.1	-	2,487.1	764.1	-	764.1
6. Industry and Minerals (i to iv)	35.0	-	35.0	18.0	-	18.0	197.6	-	197.6	29.4	-	29.4
i) Village and Small Industries	26.9	-	26.9	11.5	-	11.5	81.9	-	81.9	20.0	-	20.0
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	8.1	-	8.1	6.5	-	6.5	115.8	-	115.8	9.4	-	9.4
iv) Others #	-	-	-	-	-	-	-	-	-	-	-	-
7. Transport (i + ii)	5,777.4	1.7	5,779.1	3,915.1	-	3,915.1	7,924.4	-	7,924.4	2,194.5	-	2,194.5
i) Roads and Bridges	5,675.7	1.7	5,677.4	3,859.0	-	3,859.0	7,710.7	-	7,710.7	2,127.4	-	2,127.4
ii) Others **	101.8	-	101.8	56.1	-	56.1	213.7	-	213.7	67.1	-	67.1
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
ARUNACHAL PRADESH

(₹ Million)

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	382.1	-	382.1	485.5	-	485.5	597.4	-	597.4	222.4	-	222.4
i) Tourism	336.6	-	336.6	462.6	-	462.6	452.9	-	452.9	210.2	-	210.2
ii) Others @	45.5	-	45.5	22.9	-	22.9	144.5	-	144.5	12.2	-	12.2
2. Non-Development (General Services)	840.6	50.3	891.0	16,233.2	-	16,233.2	12,418.4	28.1	12,446.5	18,102.9	-	18,102.9
II. Discharge of Internal Debt (1 to 8)	-	1,388.1	1,388.1	-	2,135.0	2,135.0	-	2,909.2	2,909.2	-	3,175.7	3,175.7
1. Market Loans	-	-	-	-	-	-	-	-	-	-	-	-
2. Loans from LIC	-	-	-	-	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	-	-	-	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-	-	-	-	-
6. WIMA from RBI	-	-	-	-	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	-	795.0	795.0	-	200.0	200.0	-	1,002.7	1,002.7	-	1,167.3	1,167.3
8. Others	-	593.1	593.1	-	1,935.0	1,935.0	-	1,906.5	1,906.5	-	2,008.4	2,008.4
<i>of which: Land Compensation Bonds</i>	-	-	-	-	-	-	-	-	-	-	-	-
III. Repayment of Loans to the Centre (1 to 7)	-	271.9	271.9	-	273.2	273.2	-	274.0	274.0	-	274.0	274.0
1. State Plan Schemes	-	271.9	271.9	-	273.2	273.2	-	274.0	274.0	-	274.0	274.0
<i>of which: Advance release of Plan Assistance for Natural Calamities</i>	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	-	-	-	-	-	-	-	-	-	-	-
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	-	-	-	-	-	-	-	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)	2.3	21.8	24.1	14.2	36.0	50.2	84.5	36.0	120.5	8.6	36.0	44.6
a) Development Purposes (a + b)	2.3	-	2.3	14.2	-	14.2	84.5	-	84.5	8.6	-	8.6
Social Services (1 to 7)	-	-	-	-	-	-	-	-	-	-	-	-
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
b) Economic Services (1 to 10)	2.3	-	2.3	14.2	-	14.2	84.5	-	84.5	8.6	-	8.6
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	2.3	-	2.3	14.2	-	14.2	84.5	-	84.5	8.6	-	8.6
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
ARUNACHAL PRADESH

(₹ Million)

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development Purposes (a + b)		21.8	21.8		36.0	36.0		36.0	36.0		36.0	36.0
a) Government Servants (other than Housing)	-	21.8	21.8	-	36.0	36.0	-	36.0	36.0	-	36.0	36.0
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement												
VI. Contingency Fund												
VII. State Provident Funds, etc. (1+2)		1,039.1	1,039.1		812.7	812.7		1,291.3	1,291.3		1,292.9	1,292.9
1. State Provident Funds	-	1,018.7	1,018.7	-	795.9	795.9	-	1,209.2	1,209.2	-	1,269.6	1,269.6
2. Others	-	20.4	20.4	-	16.8	16.8	-	22.2	22.2	-	23.3	23.3
VIII. Reserve Funds (1 to 4)		170.0	170.0					1.5	1.5		1.6	1.6
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	170.0	170.0	-	-	-	-	1.5	1.5	-	1.6	1.6
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
IX. Deposits and Advances (1 to 4)		4,329.0	4,329.0		272.0	272.0		2,991.6	2,991.6		2,826.2	2,826.2
1. Civil Deposits	-	3,836.8	3,836.8	-	155.7	155.7	-	2,587.8	2,587.8	-	2,717.2	2,717.2
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	492.2	492.2	-	116.3	116.3	-	403.8	403.8	-	108.9	108.9
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
X. Suspense and Miscellaneous (1 to 4)		291,287.1	291,287.1		255,988.6	255,988.6		801,409.2	801,409.2		841,479.6	841,479.6
1. Suspense	-	-229.5	-229.5	-	-	-	-	-	-	-	-	-
2. Cash Balance Investment Accounts	-	291,337.1	291,337.1	-	255,931.9	255,931.9	-	248,013.4	248,013.4	-	260,414.1	260,414.1
3. Deposits with RBI	-	179.5	179.5	-	56.8	56.8	-	553,370.4	553,370.4	-	581,038.9	581,038.9
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
XI. Appropriation to Contingency Fund												
XII. Remittances		24,359.3	24,359.3		6,820.4	6,820.4		8,399.8	8,399.8		8,819.7	8,819.7
A. Surplus (+)/Deficit (-) on Revenue Account		16,778.6	16,778.6									23,186.0
B. Surplus (+)/Deficit(-) on Capital Account		-14,332.8	-14,332.8									-17,995.6
C. Overall Surplus (+)/Deficit (-) (A+B)		2,445.8	2,445.8									5,192.4
D. Financing of Surplus (+)/Deficit (-) (C = 1 to iii)		2,445.8	2,445.8									5,192.4
i. Increase (+)/Decrease (-) in Cash Balances		-426.9	-426.9									5,892.4
a) Opening Balance	-	-830.4	-830.4	-	-	-	-	-	-	-	-	-1,155.3
b) Closing Balance	-	-1,257.3	-1,257.3	-	-	-	-	-	-	-	-	-4,737.2
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)		2,872.7	2,872.7									-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)		-	-									-700.0

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
ASSAM

Item	2010-11 (Accounts)				2011-12 (Budget Estimates)				2011-12 (Revised Estimates)				2012-13 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	5	6	7	8	9	10	11	12	13				
TOTAL CAPITAL DISBURSEMENTS (I to XII)	20,007.5	2,206,963.7	2,226,971.2	42,574.8	953,289.0	995,863.8	47,064.0	2,321,560.3	2,368,624.3	51,295.5	2,441,326.4	2,492,621.9				
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	20,007.5	9,944.0	29,951.5	42,574.8	12,489.0	55,063.8	47,064.0	12,504.3	59,568.3	51,295.5	16,733.6	68,029.2				
I. Total Capital Outlay (1 + 2)	19,299.7	709.2	20,008.9	41,421.2	3,584.8	45,005.9	45,910.4	1,291.4	47,201.8	46,027.8	1,075.4	47,103.2				
1. Development (a + b)	18,873.7	624.0	19,497.7	39,622.2	3,488.7	43,110.9	44,111.4	1,181.3	45,292.7	43,897.5	851.1	44,748.6				
(a) Social Services (1 to 9)	1,638.5	112.0	1,750.5	1,773.7	361.5	2,135.2	1,838.6	296.6	2,135.2	1,984.9	295.1	2,280.0				
1. Education, Sports, Art and Culture	0.2	—	0.2	1.8	—	1.8	1.8	—	1.8	—	—	—				
2. Medical and Public Health	43.5	8.8	52.3	263.0	10.0	273.0	263.0	10.0	273.0	156.6	5.0	161.6				
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—				
4. Water Supply and Sanitation	1,358.4	—	1,358.4	720.0	—	720.0	720.0	—	720.0	990.0	—	990.0				
5. Housing	67.8	12.9	80.6	677.5	26.0	703.5	677.5	26.0	703.5	413.9	28.0	441.9				
6. Urban Development	168.4	90.3	258.7	100.0	324.5	424.5	164.9	259.6	424.5	417.0	261.1	678.1				
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	—	—	—	5.9	—	5.9	5.9	—	5.9	6.9	—	6.9				
8. Social Security and Welfare	—	—	—	—	1.0	1.0	—	1.0	1.0	—	1.0	1.0				
9. Others *	0.3	—	0.3	5.5	—	5.5	5.5	—	5.5	0.5	—	0.5				
(b) Economic Services (1 to 10)	17,235.2	512.1	17,747.2	37,848.5	3,127.2	40,975.7	42,272.8	884.7	43,157.6	41,912.6	556.0	42,468.6				
1. Agriculture and Allied Activities (i to xi)	20.0	—	20.0	167.9	105.0	272.9	232.9	40.0	272.9	365.0	—	365.0				
i) Crop Husbandry	—	—	—	—	—	—	—	—	—	—	—	—				
ii) Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—				
iii) Animal Husbandry	15.0	—	15.0	—	65.0	65.0	65.0	—	65.0	186.2	—	186.2				
iv) Dairy Development	—	—	—	—	—	—	—	—	—	—	—	—				
v) Fisheries	—	—	—	1.5	—	1.5	1.5	—	1.5	1.0	—	1.0				
vi) Forestry and Wild Life	—	—	—	—	40.0	40.0	—	40.0	40.0	—	—	—				
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—				
viii) Food Storage and Warehousing	—	—	—	157.5	—	157.5	157.5	—	157.5	157.5	—	157.5				
ix) Agricultural Research and Education	—	—	—	—	—	—	—	—	—	—	—	—				
x) Co-operation	—	—	—	—	—	—	—	—	—	—	—	—				
xi) Others @	5.0	—	5.0	8.9	—	8.9	8.9	—	8.9	20.3	—	20.3				
2. Rural Development	—	—	—	—	—	—	—	—	—	—	—	—				
3. Special Area Programmes of which: Hill Areas	5,303.9	—	5,303.9	10,813.1	—	10,813.1	12,994.4	—	12,994.4	13,230.3	—	13,230.3				
3,310.1	—	3,310.1	1,567.1	—	—	1,567.1	1,567.2	—	1,567.2	1,458.9	—	1,458.9				
4. Major and Medium Irrigation and Flood Control	5,596.3	0.3	5,596.5	10,704.3	2,428.0	13,132.3	12,882.3	250.0	13,132.3	12,263.3	—	12,263.3				
5. Energy	1,736.8	—	1,736.8	4,218.7	—	4,218.7	4,218.7	—	4,218.7	2,920.0	—	2,920.0				
6. Industry and Minerals (i to iv)	384.2	—	384.2	1,592.1	—	1,592.1	1,592.1	—	1,592.1	1,237.4	—	1,237.4				
4.0	—	4.0	168.0	—	—	168.0	168.0	—	168.0	175.4	—	175.4				
i) Village and Small Industries	—	—	—	—	—	—	—	—	—	—	—	—				
ii) Iron and Steel Industries	—	—	—	—	—	—	—	—	—	—	—	—				
iii) Non-Ferrous Mining and Metallurgical Industries	—	—	—	53.9	—	53.9	53.9	—	53.9	—	—	—				
iv) Others #	380.3	—	380.3	1,370.2	—	1,370.2	1,370.2	—	1,370.2	1,062.0	—	1,062.0				
7. Transport (i + ii)	4,073.6	511.8	4,585.4	9,973.8	594.2	10,568.0	9,973.8	594.7	10,568.5	11,679.5	556.0	12,235.5				
3,591.3	511.8	4,103.1	9,423.6	594.2	10,017.8	9,423.6	550.2	594.7	10,018.3	11,126.3	556.0	11,682.3				
482.3	—	482.3	550.2	—	550.2	550.2	—	—	550.2	553.2	—	553.2				
8. Communications	—	—	—	—	—	—	—	—	—	—	—	—				

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
ASSAM

(₹ Million)

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment												
10. General Economic Services (i + ii)	120.4		120.4	378.6		378.6	378.6		378.6	217.1		217.1
i) Tourism	114.2		114.2	372.8		372.8	372.8		372.8	214.1		214.1
ii) Others @	6.2		6.2	5.8		5.8	5.8		5.8	3.0		3.0
2. Non-Development (General Services)	426.0	85.2	511.2	1,798.9	96.1	1,895.0	1,798.9	110.1	1,909.0	2,130.3	224.4	2,354.7
Discharge of Internal Debt (1 to 8)		8,000.7	8,000.7		7,972.1	7,972.1		10,280.7	10,280.7		14,351.5	14,351.5
1. Market Loans		4,999.7	4,999.7		6,548.2	6,548.2		6,548.2	6,548.2		9,963.8	9,963.8
2. Loans from LIC		3.3	3.3		3.4	3.4		3.4	3.4		0.7	0.7
3. Loans from SBI and other Banks												
4. Loans from NABARD		984.4	984.4		900.0	900.0		900.0	900.0		1,500.0	1,500.0
5. Loans from National Co-operative Development Corporation												
6. WMA from RBI					500.0	500.0		500.0	500.0		500.0	500.0
7. Special Securities issued to NSSF		1,994.1	1,994.1					2,308.6	2,308.6		2,367.0	2,367.0
8. Others		19.2	19.2		20.5	20.5		20.5	20.5		20.0	20.0
of which: Land Compensation Bonds								0.1	0.1			
III. Repayment of Loans to the Centre (1 to 7)		1,233.1	1,233.1		1,370.1	1,370.1		1,355.7	1,355.7		1,363.2	1,363.2
1. State Plan Schemes		1,233.1	1,233.1		1,270.1	1,270.1		1,255.7	1,255.7		1,263.2	1,263.2
of which: Advance release of Plan Assistance for Natural Calamities												
2. Central Plan Schemes												
3. Centrally Sponsored Schemes												
4. Non-Plan (i + ii)												
i) Relief for Natural Calamities												
ii) Others												
5. Ways and Means Advances from Centre					100.0	100.0		100.0	100.0		100.0	100.0
6. Loans for Special Schemes												
7. Others												
IV. Loans and Advances by State Governments (1+2)	707.8	1.0	708.8	1,153.6	62.0	1,215.6	1,153.6	76.5	1,230.1	5,267.7	443.5	5,711.2
1. Development Purposes (a + b)	705.8	0.8	706.7	1,151.6	5.0	1,156.6	1,151.6	5.0	1,156.6	5,267.7	405.9	5,673.5
a) Social Services (1 to 7)	22.7	0.8	23.6	177.2	5.0	182.2	177.2	5.0	182.2	143.6	5.9	149.4
1. Education, Sports, Art and Culture					1.0	1.0		1.0	1.0		2.0	2.0
2. Medical and Public Health												
3. Family Welfare												
4. Water Supply and Sanitation												
5. Housing	4.0		4.0	13.2		13.2	13.2		13.2	14.8		14.8
6. Government Servants (Housing)		0.8	0.8		4.0	4.0		4.0	4.0		3.9	3.9
7. Others	18.7		18.7	164.0		164.0	164.0		164.0	128.8		128.8
b) Economic Services (1 to 10)	683.1		683.1	974.4		974.4	974.4		974.4	5,124.1	400.0	5,524.1
1. Crop Husbandry												
2. Soil and Water Conservation												
3. Food Storage and Warehousing												
4. Co-operation												
5. Major and Medium Irrigation, etc.												
6. Power Projects	502.1		502.1	890.0		890.0	890.0		890.0	5,045.9		5,045.9

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
ASSAM

(₹ Million)

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
7. Village and Small Industries	-	-	-	19.4	-	19.4	19.4	-	19.4	18.2	-	18.2
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	181.0	-	181.0	65.0	-	65.0	65.0	-	65.0	60.0	400.0	460.0
2. Non-Development Purposes (a + b)	2.0	0.1	2.1	2.0	57.0	59.0	2.0	71.5	73.5	-	37.7	37.7
a) Government Servants (other than Housing)	2.0	0.1	2.1	2.0	57.0	59.0	2.0	71.5	73.5	-	37.7	37.7
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	500.0	500.0	-	500.0	500.0	-	500.0	500.0
VII. State Provident Funds, etc. (1+2)	-	4,127.7	4,127.7	-	3,209.6	3,209.6	-	4,540.4	4,540.4	-	4,994.5	4,994.5
1. State Provident Funds	-	3,603.4	3,603.4	-	2,823.2	2,823.2	-	3,963.7	3,963.7	-	4,360.1	4,360.1
2. Others	-	524.3	524.3	-	386.4	386.4	-	576.7	576.7	-	634.4	634.4
VIII. Reserve Funds (1 to 4)	-	1,200.0	1,200.0	-	1,712.3	1,712.3	-	1,466.0	1,466.0	-	1,446.2	1,446.2
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	1,200.0	1,200.0	-	1,330.0	1,330.0	-	1,274.8	1,274.8	-	1,340.0	1,340.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	382.3	382.3	-	191.2	191.2	-	106.2	106.2
IX. Deposits and Advances (1 to 4)	-	64,978.6	64,978.6	-	18,747.4	18,747.4	-	67,960.5	67,960.5	-	71,358.5	71,358.5
1. Civil Deposits	-	38,394.9	38,394.9	-	7,000.0	7,000.0	-	40,314.6	40,314.6	-	42,330.3	42,330.3
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	23,691.7	23,691.7	-	8,977.8	8,977.8	-	24,876.3	24,876.3	-	26,120.1	26,120.1
4. Others	-	2,892.0	2,892.0	-	2,769.6	2,769.6	-	2,769.6	2,769.6	-	2,908.1	2,908.1
X. Suspense and Miscellaneous (1 to 4)	-	2,090,657.1	2,090,657.1	-	875,331.3	875,331.3	-	2,196,230.0	2,196,230.0	-	2,306,041.6	2,306,041.6
1. Suspense	-	-990.6	-990.6	-	-	-	-	-	-	-	-	-
2. Cash Balance Investment Accounts	-	2,091,516.3	2,091,516.3	-	875,000.0	875,000.0	-	2,196,092.1	2,196,092.1	-	2,305,896.7	2,305,896.7
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	131.4	131.4	-	331.3	331.3	-	137.9	137.9	-	144.9	144.9
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	36,056.3	36,056.3	-	40,799.4	40,799.4	-	37,859.1	37,859.1	-	39,752.0	39,752.0
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	531.1	-	-	11,142.3	-	-	2,954.9	-	-	13,639.8
B. Surplus (+)/Deficit(-) on Capital Account	-	-	-10,520.2	-	-	-6,516.6	-	-	-19,014.7	-	-	-21,549.4
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-9,989.1	-	-	4,625.7	-	-	-16,059.8	-	-	-7,909.7
D. Financing of Surplus (+)/Deficit (-) (C = 1 to iii)	-	-	-9,989.1	-	-	4,625.7	-	-	-16,059.8	-	-	-7,909.7
i. Increase (+)/Decrease (-) in Cash Balances	-	-	4,311.5	-	-	29,625.7	-	-	-1,044.2	-	-	7,856.7
a) Opening Balance	-	-	-14,044.1	-	-	-45,052.6	-	-	-9,732.5	-	-	-10,791.1
b) Closing Balance	-	-	-9,732.5	-	-	-15,426.9	-	-	-10,776.7	-	-	-2,934.4
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-14,300.6	-	-	-25,000.0	-	-	-15,015.6	-	-	-15,766.4
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
BIHAR

Item	2010-11 (Accounts)				2011-12 (Budget Estimates)				2011-12 (Revised Estimates)				2012-13 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
1	99,848.2	1,410,779.0	1,510,627.2		119,449.4	92,671.1	212,120.5		132,602.0	98,833.9	231,436.0		141,083.8	107,279.6	248,363.5	
TOTAL CAPITAL DISBURSEMENTS (1 to XII)																
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$																
I. Total Capital Outlay (1 + 2)	99,848.2	25,037.8	124,886.0		119,449.4	34,473.7	153,923.0		132,602.0	32,636.5	165,238.5		141,083.8	36,191.7	177,275.6	
1. Development (a + b)	91,502.4	457.0	91,959.4		111,446.0	3,032.1	114,478.1		124,516.3	1,007.6	125,523.9		129,600.9	4,522.8	134,123.7	
(a) Social Services (1 to 9)	88,040.7	-38.4	88,002.3		97,255.7	2,088.7	99,344.4		109,223.7	146.0	109,369.7		110,532.0	3,643.3	114,175.3	
1. Education, Sports, Art and Culture	10,759.2	-38.4	10,720.8		11,139.1	1,284.0	12,423.1		12,479.3	146.0	12,625.3		16,216.7	3,643.3	19,860.0	
2. Medical and Public Health	1,437.5	-	1,437.5		1,193.9	-	1,193.9		1,326.1	-	1,326.1		2,889.7	-	2,889.7	
3. Family Welfare	1,728.9	-79.1	1,649.8		4,193.0	-	4,193.0		4,193.0	-	4,193.0		5,329.0	-	5,329.0	
4. Water Supply and Sanitation	6,237.6	30.1	6,267.7		2,693.6	1,215.0	3,908.6		3,828.6	80.0	3,908.6		3,576.0	81.8	3,657.8	
5. Housing	19.1	10.6	29.7		249.6	26.0	275.6		259.6	66.0	325.6		231.9	61.5	293.4	
6. Urban Development	-	-	-		70.0	-	70.0		70.0	-	70.0		20.0	-	20.0	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	297.9	-	297.9		174.5	43.0	217.5		237.5	-	237.5		297.2	-	297.2	
8. Social Security and Welfare	884.6	-	884.6		2,427.2	-	2,427.2		2,427.2	-	2,427.2		3,365.5	-	3,365.5	
9. Others *	153.6	-	153.6		137.3	-	137.3		137.3	-	137.3		507.5	3,500.0	4,007.5	
(b) Economic Services (1 to 10)	77,281.5	-	77,281.5		86,116.6	804.7	86,921.3		96,744.4	-	96,744.4		94,315.3	-	94,315.3	
1. Agriculture and Allied Activities (i to xi)	169.9	-	169.9		153.3	44.7	198.0		1,891.7	-	1,891.7		1,448.4	-	1,448.4	
i) Crop Husbandry	-	-	-		-	-	-		-	-	-		700.0	-	700.0	
ii) Soil and Water Conservation	-	-	-		-	-	-		-	-	-		-	-	-	
iii) Animal Husbandry	-	-	-		-	-	-		-	-	-		-	-	-	
iv) Dairy Development	-	-	-		-	-	-		-	-	-		-	-	-	
v) Fisheries	-	-	-		-	-	-		-	-	-		-	-	-	
vi) Forestry and Wild Life	1.6	-	1.6		12.0	-	12.0		12.0	-	12.0		32.0	-	32.0	
vii) Plantations	-	-	-		-	-	-		-	-	-		-	-	-	
viii) Food Storage and Warehousing	-	-	-		-	-	-		-	-	-		-	-	-	
ix) Agricultural Research and Education	-	-	-		-	-	-		1,000.0	-	1,000.0		495.2	-	495.2	
x) Co-operation	168.3	-	168.3		141.3	44.7	186.0		879.7	-	879.7		221.2	-	221.2	
xi) Others @	-	-	-		-	-	-		-	-	-		-	-	-	
2. Rural Development	12,038.3	-	12,038.3		13,447.5	-	13,447.5		16,547.5	-	16,547.5		20,586.9	-	20,586.9	
3. Special Area Programmes of which: Hill Areas	-	-	-		-	-	-		-	-	-		-	-	-	
4. Major and Medium Irrigation and Flood Control	13,669.8	-	13,669.8		22,648.5	760.0	23,408.5		26,203.6	-	26,203.6		24,290.3	-	24,290.3	
5. Energy	10,072.3	-	10,072.3		9,423.9	-	9,423.9		9,323.9	-	9,323.9		8,588.8	-	8,588.8	
6. Industry and Minerals (i to iv)	88.1	-	88.1		179.4	-	179.4		1,197.5	-	1,197.5		795.0	-	795.0	
i) Village and Small Industries	-	-	-		0.1	-	0.1		0.1	-	0.1		25.0	-	25.0	
ii) Iron and Steel Industries	-	-	-		-	-	-		-	-	-		-	-	-	
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-		-	-	-		-	-	-		-	-	-	
iv) Others #	88.1	-	88.1		179.3	-	179.3		1,197.4	-	1,197.4		770.0	-	770.0	
7. Transport (i + ii)	40,715.7	-	40,715.7		38,991.5	-	38,991.5		41,227.5	-	41,227.5		38,330.2	-	38,330.2	
i) Roads and Bridges	40,582.4	-	40,582.4		38,771.9	-	38,771.9		40,971.9	-	40,971.9		38,106.3	-	38,106.3	
ii) Others **	133.4	-	133.4		219.6	-	219.6		255.6	-	255.6		223.9	-	223.9	
8. Communications	-	-	-		1,018.1	-	1,018.1		1,018.1	-	1,018.1		-	-	-	

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)

BIHAR

(₹ Million)

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	527.4	-	527.4	254.4	-	254.4	352.7	-	352.7	275.7	-	275.7
i) Tourism	265.5	-	265.5	244.4	-	244.4	244.4	-	244.4	260.7	-	260.7
ii) Others @	261.9	-	261.9	10.0	-	10.0	108.3	-	108.3	15.0	-	15.0
3,461.8	495.4	3,957.1	3,957.1	14,190.3	943.4	15,133.7	15,292.6	861.6	16,154.2	19,068.9	879.5	19,948.4
II. Discharge of Internal Debt (1 to 8)	-	17,245.3	17,245.3	-	24,420.9	24,420.9	-	24,607.4	24,607.4	-	25,886.8	25,886.8
1. Market Loans	-	8,922.3	8,922.3	-	14,069.1	14,069.1	-	14,069.1	14,069.1	-	13,360.2	13,360.2
2. Loans from LIC	-	1.1	1.1	-	1.1	1.1	-	4.2	4.2	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	1,355.2	1,355.2	-	2,110.6	2,110.6	-	2,277.1	2,277.1	-	3,230.0	3,230.0
5. Loans from National Co-operative Development Corporation	-	55.4	55.4	-	70.0	70.0	-	70.0	70.0	-	70.0	70.0
6. WMA from RBI	-	-	-	-	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	-	4,823.0	4,823.0	-	6,069.8	6,069.8	-	6,069.8	6,069.8	-	7,130.0	7,130.0
8. Others	-	2,088.5	2,088.5	-	2,100.3	2,100.3	-	2,117.1	2,117.1	-	2,096.6	2,096.6
<i>of which: Land Compensation Bonds</i>	-	2,080.5	2,080.5	-	2,096.6	2,096.6	-	2,096.6	2,096.6	-	2,096.6	2,096.6
III. Repayment of Loans to the Centre (1 to 7)	-	4,655.0	4,655.0	-	4,657.9	4,657.9	-	4,657.9	4,657.9	-	4,658.0	4,658.0
1. State Plan Schemes	-	4,602.4	4,602.4	-	4,605.4	4,605.4	-	4,605.4	4,605.4	-	4,605.4	4,605.4
<i>of which: Advance release of Plan Assistance for Natural Calamities</i>	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	6.0	6.0	-	6.0	6.0	-	6.0	6.0	-	5.9	5.9
3. Centrally Sponsored Schemes	-	16.9	16.9	-	17.3	17.3	-	17.3	17.3	-	17.0	17.0
4. Non-Plan (i + ii)	-	29.8	29.8	-	29.2	29.2	-	29.2	29.2	-	29.7	29.7
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	29.8	29.8	-	29.2	29.2	-	29.2	29.2	-	29.7	29.7
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)	8,345.8	2,680.6	11,026.4	8,003.4	2,362.7	10,366.0	8,085.8	2,363.5	10,449.3	11,482.9	1,124.2	12,607.1
1. Development Purposes (a + b)	8,345.8	2,580.6	10,926.4	8,003.4	2,197.7	10,201.0	8,085.8	2,198.5	10,284.3	11,482.9	979.2	12,462.1
a) Social Services (1 to 7)	-	48.6	48.6	-	55.0	55.0	-	55.0	55.0	-	75.0	75.0
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	48.6	48.6	-	55.0	55.0	-	55.0	55.0	-	75.0	75.0
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
b) Economic Services (1 to 10)	8,345.8	2,531.9	10,877.7	8,003.4	2,142.7	10,146.0	8,085.8	2,143.5	10,229.3	11,482.9	904.2	12,387.1
1. Crop Husbandry	-	-0.1	-0.1	-	-	-	-	2.9	2.9	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	489.3	489.3	500.0	359.7	859.7	400.0	359.7	759.7	10.0	257.2	267.2
4. Co-operation	-	1.7	1.7	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	440.6	8,784.9	7,293.2	567.2	7,860.4	7,393.2	567.2	7,960.4	11,265.8	646.9	11,912.7
6. Power Projects	8,344.2	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
BIHAR

(₹ Million)

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Village and Small Industries	1.6	-	1.6	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	386.9	386.9	210.2	-	210.2	212.6	-	212.6	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	1,213.4	1,213.4	-	1,215.8	1,215.8	80.0	1,213.8	1,293.8	-	-	-
2. Non-Development Purposes (a + b)	-	100.0	100.0	-	165.0	165.0	-	165.0	165.0	-	-	-
a) Government Servants (other than Housing)	-	100.0	100.0	-	165.0	165.0	-	165.0	165.0	-	-	-
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)	-	5,861.4	5,861.4	-	11,329.3	11,329.3	-	11,329.3	11,329.3	-	-	-
1. State Provident Funds	-	4,267.2	4,267.2	-	9,481.6	9,481.6	-	9,481.6	9,481.6	-	-	-
2. Others	-	1,594.2	1,594.2	-	1,847.7	1,847.7	-	1,847.7	1,847.7	-	-	-
VIII. Reserve Funds (1 to 4)	-	2,200.1	2,200.1	-	5,947.1	5,947.1	-	5,947.1	5,947.1	-	-	-
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	1,600.0	1,600.0	-	2,435.0	2,435.0	-	2,435.0	2,435.0	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	600.1	600.1	-	3,512.1	3,512.1	-	3,512.1	3,512.1	-	-	-
IX. Deposits and Advances (1 to 4)	-	65,734.5	65,734.5	-	40,921.1	40,921.1	-	40,921.1	40,921.1	-	-	-
1. Civil Deposits	-	21,933.0	21,933.0	-	19,771.5	19,771.5	-	19,771.5	19,771.5	-	-	-
2. Deposits of Local Funds	-	17,283.7	17,283.7	-	21,049.5	21,049.5	-	21,049.5	21,049.5	-	-	-
3. Civil Advances	-	473.2	473.2	-	100.0	100.0	-	100.0	100.0	-	-	-
4. Others	-	26,044.6	26,044.6	-	-	-	-	-	-	-	-	-
X. Suspense and Miscellaneous (1 to 4)	-	1,219,946.1	1,219,946.1	-	-	-	-	-	-	-	-	-
1. Suspense	-	3,295.0	3,295.0	-	-	-	-	-	-	-	-	-
2. Cash Balance Investment Accounts	-	1,212,995.9	1,212,995.9	-	-	-	-	-	-	-	-	-
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	3,655.3	3,655.3	-	-	-	-	-	-	-	-	-
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	91,999.1	91,999.1	-	-	-	-	-	-	-	-	-
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	63,164.0	-	-	62,723.0	-	-	6,910.9	-	-	70,885.9
B. Surplus (+)/Deficit(-) on Capital Account	-	-	-62,585.7	-	-	-61,581.7	-	-	-72,897.1	-	-	-83,024.4
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	578.4	-	-	1,141.3	-	-	-65,986.2	-	-	-12,138.5
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	578.4	-	-	1,141.3	-	-	-65,986.2	-	-	-12,138.5
i. Increase (+)/Decrease (-) in Cash Balances	-	-	21,100.8	-	-	1,141.3	-	-	-65,986.2	-	-	-12,138.5
a) Opening Balance	-	-	-25,364.5	-	-	4,000.0	-	-	18,684.3	-	-	12,500.0
b) Closing Balance	-	-	-4,263.7	-	-	5,141.3	-	-	-47,301.9	-	-	361.5
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-20,522.4	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
CHHATTISGARH

Item	2010-11 (Accounts)				2011-12 (Budget Estimates)				2011-12 (Revised Estimates)				2012-13 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	5	6	7	8	9	10	11	12	13				
TOTAL CAPITAL DISBURSEMENTS (I to XII)	35,070.8	864,063.1	899,133.9	62,521.1	644,812.5	707,333.7	71,677.2	857,000.8	928,677.9	91,429.6	871,735.9	963,165.5				
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$																
I. Total Capital Outlay (1 + 2)	35,070.8	7,018.5	42,089.3	62,521.1	8,747.7	71,268.8	71,677.2	8,747.5	80,424.7	91,429.6	10,781.8	102,211.4				
1. Development (a + b)	29,505.3	9.9	29,515.1	50,762.5	8.1	50,770.6	58,433.4	7.9	58,433.3	71,890.8	8.1	71,899.0				
(a) Social Services (1 to 9)	28,986.3	0.1	28,986.4	49,491.4	0.1	49,491.5	57,154.0	0.1	57,154.1	70,278.7	0.2	70,278.9				
1. Education, Sports, Art and Culture	8,275.9	0.1	8,276.0	14,843.8	0.1	14,843.9	14,731.7	0.1	14,731.7	14,622.5	0.2	14,622.7				
2. Medical and Public Health	3,031.7	-	3,031.7	4,132.5	-	4,132.5	4,343.9	-	4,343.9	3,735.0	-	3,735.0				
3. Family Welfare	978.8	-	978.8	2,842.1	-	2,842.1	3,145.5	-	3,145.5	2,366.6	-	2,366.6				
4. Water Supply and Sanitation	78.5	-	78.5	219.1	-	219.1	199.1	-	199.1	491.1	-	491.1				
5. Housing	248.3	-	248.3	1,000.3	-	1,000.3	984.5	-	984.5	937.9	-	937.9				
6. Urban Development	1,523.0	-	1,523.0	4,855.0	-	4,855.0	4,040.0	-	4,040.0	5,020.0	-	5,020.0				
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	2,172.8	-	2,172.8	849.9	-	849.9	1,253.2	-	1,253.2	1,040.8	-	1,040.8				
8. Social Security and Welfare	191.5	-	191.5	619.2	-	619.2	560.2	-	560.2	561.3	-	561.3				
9. Others *	51.3	0.1	51.4	325.9	0.1	326.0	205.2	0.1	205.3	469.8	0.2	470.0				
(b) Economic Services (1 to 10)	20,710.4	-	20,710.4	34,647.6	-	34,647.6	42,422.5	-	42,422.5	55,656.3	-	55,656.3				
1. Agriculture and Allied Activities (i to xi)	522.3	-	522.3	768.9	-	768.9	1,081.8	-	1,081.8	1,160.8	-	1,160.8				
i) Crop Husbandry	5.0	-	5.0	1.0	-	1.0	1.0	-	1.0	5.0	-	5.0				
ii) Soil and Water Conservation	182.0	-	182.0	190.0	-	190.0	190.0	-	190.0	240.0	-	240.0				
iii) Animal Husbandry	8.4	-	8.4	1.5	-	1.5	85.4	-	85.4	44.0	-	44.0				
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-				
v) Fisheries	5.0	-	5.0	2.5	-	2.5	2.5	-	2.5	2.5	-	2.5				
vi) Forestry and Wild Life	227.6	-	227.6	384.5	-	384.5	392.5	-	392.5	435.5	-	435.5				
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-				
viii) Food Storage and Warehousing	-20.3	-	-20.3	51.9	-	51.9	51.9	-	51.9	352.3	-	352.3				
ix) Agricultural Research and Education	114.6	-	114.6	137.5	-	137.5	358.5	-	358.5	81.5	-	81.5				
x) Co-operation	-	-	-	-	-	-	-	-	-	-	-	-				
xi) Others @	1,709.8	-	1,709.8	550.5	-	550.5	1,005.5	-	1,005.5	910.5	-	910.5				
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-				
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-				
4. Major and Medium Irrigation and Flood Control	10,389.9	-	10,389.9	18,712.7	-	18,712.7	17,922.5	-	17,922.5	21,837.0	-	21,837.0				
5. Energy	-	-	-	-	-	-	9,000.0	-	9,000.0	4,000.0	-	4,000.0				
6. Industry and Minerals (i to iv)	-262.8	-	-262.8	346.6	-	346.6	396.4	-	396.4	396.8	-	396.8				
i) Village and Small Industries	336.1	-	336.1	346.6	-	346.6	396.4	-	396.4	396.8	-	396.8				
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-				
iii) Non-Ferrous Mining and Metallurgical Industries	-598.8	-	-598.8	-	-	-	-	-	-	-	-	-				
iv) Others #	-	-	-	-	-	-	-	-	-	-	-	-				
7. Transport (i + ii)	8,163.7	-	8,163.7	14,012.8	-	14,012.8	12,760.2	-	12,760.2	27,071.1	-	27,071.1				
i) Roads and Bridges	8,124.6	-	8,124.6	13,847.7	-	13,847.7	12,619.9	-	12,619.9	26,821.1	-	26,821.1				
ii) Others **	39.1	-	39.1	165.1	-	165.1	140.3	-	140.3	250.0	-	250.0				
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-				

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
CHHATTISGARH

(₹ Million)

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment												
10. General Economic Services (i + ii)	187.4		187.4	256.1		256.1	256.1		256.1	280.0		280.0
i) Tourism	187.4		187.4	256.1		256.1	256.1		256.1	280.0		280.0
ii) Others @												
2. Non-Development (General Services)	519.0	9.8	528.7	1,271.1	8.0	1,279.1	1,279.4	7.8	1,287.2	1,612.1	7.9	1,620.0
II. Discharge of Internal Debt (1 to 8)		5,554.8	5,554.8		8,981.3	8,981.3		8,981.3	8,981.3		10,998.6	10,998.6
1. Market Loans		2,350.3	2,350.3		3,134.7	3,134.7		3,134.7	3,134.7		4,638.4	4,638.4
2. Loans from LIC					143.8	143.8		143.8	143.8		150.0	150.0
3. Loans from SBI and other Banks												
4. Loans from NABARD												
5. Loans from National Co-operative Development Corporation		1,138.8	1,138.8		1,336.9	1,336.9		1,336.9	1,336.9		1,500.0	1,500.0
6. WMA from RBI		72.8	72.8		36.5	36.5		36.5	36.5		10.2	10.2
7. Special Securities issued to NSSF					1,800.0	1,800.0		1,800.0	1,800.0		1,800.0	1,800.0
8. Others		493.7	493.7		1,999.2	1,999.2		1,999.2	1,999.2		2,381.8	2,381.8
of which: Land Compensation Bonds		483.2	483.2		530.3	530.3		530.3	530.3		518.2	518.2
III. Repayment of Loans to the Centre (1 to 7)		1,353.8	1,353.8		1,445.7	1,445.7		1,445.7	1,445.7		1,470.5	1,470.5
1. State Plan Schemes		1,325.8	1,325.8		1,415.2	1,415.2		1,415.2	1,415.2		1,442.6	1,442.6
of which: Advance release of Plan Assistance for Natural Calamities												
2. Central Plan Schemes												
3. Centrally Sponsored Schemes		15.4	15.4		17.9	17.9		17.9	17.9		17.9	17.9
4. Non-Plan (i + ii)		12.6	12.6		12.6	12.6		12.6	12.6		10.0	10.0
i) Relief for Natural Calamities												
ii) Others		12.6	12.6		12.6	12.6		12.6	12.6		10.0	10.0
5. Ways and Means Advances from Centre												
6. Loans for Special Schemes												
7. Others												
IV. Loans and Advances by State Governments (1+2)	5,565.6	100.0	5,665.5	11,758.6	112.6	11,871.2	13,243.7	112.6	13,356.3	19,538.7	104.6	19,643.3
1. Development Purposes (a + b)	5,565.6	100.0	5,665.5	11,758.6	110.6	11,869.2	13,243.7	110.6	13,354.3	19,538.7	102.6	19,641.3
a) Social Services (1 to 7)	660.5	100.0	760.5	1,140.0	100.6	1,240.6	1,140.0	100.6	1,240.6	3,650.0	100.6	3,750.6
1. Education, Sports, Art and Culture												
2. Medical and Public Health												
3. Family Welfare												
4. Water Supply and Sanitation	166.9		166.9	310.0		310.0	310.0		310.0		340.0	340.0
5. Housing												
6. Government Servants (Housing)					0.6	0.6		0.6	0.6		0.6	0.6
7. Others	493.6	100.0	593.6	830.0	100.0	930.0	830.0	100.0	930.0	3,310.0	100.0	3,410.0
b) Economic Services (1 to 10)	4,905.0		4,905.0	10,618.6	10.0	10,628.6	12,103.7	10.0	12,113.7	15,888.7	2.0	15,890.7
1. Crop Husbandry	300.0		300.0	300.0	10.0	310.0	1,000.0	10.0	1,010.0	3,000.0	2.0	3,002.0
2. Soil and Water Conservation												
3. Food Storage and Warehousing	4,393.2		4,393.2	10,031.7		10,031.7	10,669.7		10,669.7	12,453.7		12,453.7
4. Co-operation	210.2		210.2	283.4		283.4	430.5		430.5	431.0		431.0
5. Major and Medium Irrigation, etc.												
6. Power Projects												

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
CHHATTISGARH

(₹ Million)

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
7. Village and Small Industries	1.6	-	1.6	3.5	-	3.5	3.5	-	3.5	4.0	-	4.0
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	0.1	-	0.1	-	-	-	-	-	-	-	-	-
2. Non-Development Purposes (a + b)												
a) Government Servants (other than Housing)	-	-	-	-	2.0	2.0	-	2.1	2.1	-	2.1	2.1
b) Miscellaneous	-	-	-	-	2.0	2.0	-	2.1	2.1	-	2.1	2.1
	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement		23.4	23.4	-	0.1	0.1	-	0.1	0.1	-	0.1	0.1
VI. Contingency Fund		-	-	-	400.0	400.0	-	101.5	101.5	-	400.0	400.0
VII. State Provident Funds, etc. (1+2)		4,962.8	4,962.8	-	4,640.0	4,640.0	-	4,740.0	4,740.0	-	4,740.0	4,740.0
1. State Provident Funds	-	4,452.1	4,452.1	-	4,140.0	4,140.0	-	4,140.0	4,140.0	-	4,140.0	4,140.0
2. Others	-	510.6	510.6	-	500.0	500.0	-	600.0	600.0	-	600.0	600.0
VIII. Reserve Funds (1 to 4)		4,334.6	4,334.6	-	4,119.1	4,119.1	-	5,478.7	5,478.7	-	6,741.5	6,741.5
1. Depreciation/Renewal Reserve Funds	-	-	-	-	0.1	0.1	-	0.1	0.1	-	0.1	0.1
2. Sinking Funds	-	500.0	500.0	-	1,000.0	1,000.0	-	1,000.0	1,000.0	-	2,000.0	2,000.0
3. Famine Relief Fund	-	-	-	-	2.9	2.9	-	2.9	2.9	-	2.9	2.9
4. Others	-	3,834.6	3,834.6	-	3,116.1	3,116.1	-	4,475.7	4,475.7	-	4,738.5	4,738.5
IX. Deposits and Advances (1 to 4)		24,528.2	24,528.2	-	24,384.7	24,384.7	-	27,114.6	27,114.6	-	27,113.9	27,113.9
1. Civil Deposits	-	19,854.3	19,854.3	-	17,500.4	17,500.4	-	19,700.4	19,700.4	-	19,700.4	19,700.4
2. Deposits of Local Funds	-	-	-	-	0.7	0.7	-	0.7	0.7	-	0.7	0.7
3. Civil Advances	-	3,993.7	3,993.7	-	4,000.0	4,000.0	-	4,000.0	4,000.0	-	4,000.0	4,000.0
4. Others	-	680.2	680.2	-	2,883.7	2,883.7	-	3,413.5	3,413.5	-	3,412.9	3,412.9
X. Suspense and Miscellaneous (1 to 4)		765,003.1	765,003.1	-	537,870.7	537,870.7	-	747,318.2	747,318.2	-	747,958.4	747,958.4
1. Suspense	-	1,343.1	1,343.1	-	270.6	270.6	-	218.1	218.1	-	218.1	218.1
2. Cash Balance Investment Accounts	-	464,713.8	464,713.8	-	430,000.0	430,000.0	-	445,000.0	445,000.0	-	445,640.2	445,640.2
3. Deposits with RBI	-	122,742.8	122,742.8	-	90,000.0	90,000.0	-	125,000.0	125,000.0	-	125,000.0	125,000.0
4. Others	-	176,203.4	176,203.4	-	17,600.1	17,600.1	-	177,100.1	177,100.1	-	177,100.1	177,100.1
XI. Appropriation to Contingency Fund		-	-	-	-	-	-	-	-	-	-	-
XII. Remittances		58,192.5	58,192.5	-	62,850.2	62,850.2	-	61,700.2	61,700.2	-	72,200.2	72,200.2
A. Surplus (+)/Deficit (-) on Revenue Account		-	33,637.9	-	-	13,481.2	-	-	21,406.2	-	-	29,592.7
B. Surplus (+)/Deficit(-) on Capital Account		-	-22,727.1	-	-	-17,337.5	-	-	-27,937.8	-	-	-32,963.2
C. Overall Surplus (+)/Deficit (-) (A+B)		-	10,910.8	-	-	-3,856.2	-	-	-6,531.6	-	-	-3,370.5
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)			10,910.8	-	-	-3,856.2	-	-	-6,531.6	-	-	-3,370.5
i. Increase (+)/Decrease (-) in Cash Balances			-9,256.7	-	-	-3,397.5	-	-	-5,510.0	-	-	-4,010.7
a) Opening Balance			-5,550.6	-	-	-6,120.0	-	-	-14,807.3	-	-	-20,317.4
b) Closing Balance			-14,807.3	-	-	-9,517.5	-	-	-20,317.3	-	-	-24,328.1
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			-	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)			20,167.5	-	-	-458.7	-	-	-1,021.6	-	-	640.2
			-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
GOA

Item	2010-11 (Accounts)				2011-12 (Budget Estimates)				2011-12 (Revised Estimates)				2012-13 (Budget Estimates)				
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL	
1	12,257.1	143,505.3	155,762.4		15,055.5	128,928.7	143,984.2		17,079.9	151,160.1	168,239.9		19,373.9	159,756.9	179,130.8		
TOTAL CAPITAL DISBURSEMENTS (I to XII)																	
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	12,257.1	2,194.0	14,451.1		15,055.5	2,783.2	17,838.7		17,079.9	2,783.2	19,863.0		19,373.9	3,461.2	22,835.1		
I. Total Capital Outlay (1 + 2)	12,257.1		12,211.9		14,935.2		14,935.6		16,953.6		16,953.6		19,221.3		19,221.3		
1. Development (a + b)	10,157.1		10,157.1		11,998.6		11,998.6		14,220.5		14,220.5		15,890.9		15,890.9		
(a) Social Services (1 to 9)	2,055.4		2,055.4		3,799.6		3,799.6		5,076.8		5,076.8		4,883.0		4,883.0		
1. Education, Sports, Art and Culture	860.4		860.4		1,369.6		1,369.6		2,209.9		2,209.9		1,681.8		1,681.8		
2. Medical and Public Health	158.0		158.0		303.2		303.2		539.2		539.2		330.1		330.1		
3. Family Welfare																	
4. Water Supply and Sanitation	942.6		942.6		1,801.5		1,801.5		2,052.4		2,052.4		1,664.2		1,664.2		
5. Housing	2.9		2.9		4.5		4.5		4.5		4.5		3.2		3.2		
6. Urban Development	18.9		18.9		34.5		34.5		34.5		34.5		34.5		34.5		
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	49.5		49.5		200.0		200.0		200.0		200.0		1,135.0		1,135.0		
8. Social Security and Welfare	23.1		23.1		33.3		33.3		33.3		33.3		33.3		33.3		
9. Others *					53.0		53.0		3.0		3.0		1.0		1.0		
(b) Economic Services (1 to 10)	8,101.7		8,101.7		8,199.0		8,199.0		9,143.7		9,143.7		11,007.9		11,007.9		
1. Agriculture and Allied Activities (i to xi)	217.1		217.1		222.3		222.3		499.8		499.8		540.0		540.0		
i) Crop Husbandry	7.8		7.8		34.0		34.0		34.0		34.0		144.5		144.5		
ii) Soil and Water Conservation	73.8		73.8		80.0		80.0		80.0		80.0		215.0		215.0		
iii) Animal Husbandry	8.7		8.7		28.5		28.5		28.5		28.5		43.5		43.5		
iv) Dairy Development																	
v) Fisheries	11.7		11.7		65.3		65.3		65.3		65.3		77.1		77.1		
vi) Forestry and Wild Life	10.0		10.0		10.2		10.2		196.8		196.8		5.4		5.4		
vii) Plantations																	
viii) Food Storage and Warehousing	60.6		60.6		-27.5		-27.5		63.3		63.3		11.0		11.0		
ix) Agricultural Research and Education					1.0		1.0		1.0		1.0		1.0		1.0		
x) Co-operation	44.5		44.5		30.8		30.8		30.8		30.8		42.5		42.5		
xi) Others @																	
2. Rural Development	7.5		7.5		40.0		40.0		50.0		50.0		152.5		152.5		
3. Special Area Programmes of which: Hill Areas	38.1		38.1		55.0		55.0		55.0		55.0		33.0		33.0		
4. Major and Medium Irrigation and Flood Control	38.1		38.1		55.0		55.0		55.0		55.0		33.0		33.0		
5. Energy	2,091.7		2,091.7		2,389.5		2,389.5		2,689.8		2,689.8		2,398.2		2,398.2		
6. Industry and Minerals (i to iv)	1,941.3		1,941.3		1,734.0		1,734.0		1,734.0		1,734.0		2,279.9		2,279.9		
i) Village and Small Industries	8.8		8.8		50.0		50.0		50.0		50.0		70.0		70.0		
ii) Iron and Steel Industries	4.8		4.8		17.5		17.5		17.5		17.5		35.0		35.0		
iii) Non-Ferrous Mining and Metallurgical Industries																	
iv) Others #	4.0		4.0		32.5		32.5		32.5		32.5		35.0		35.0		
7. Transport (i + ii)	3,563.6		3,563.6		3,295.6		3,295.6		3,638.1		3,638.1		3,425.8		3,425.8		
i) Roads and Bridges	2,838.4		2,838.4		2,487.9		2,487.9		2,796.4		2,796.4		2,526.3		2,526.3		
ii) Others **	725.2		725.2		807.7		807.7		841.7		841.7		899.5		899.5		
8. Communications																	

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
GOA

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (1 + ii)	233.6	-	233.6	412.6	-	412.6	427.0	-	427.0	2,108.5	-	2,108.5
i) Tourism	233.6	-	233.6	412.6	-	412.6	427.0	-	427.0	2,108.5	-	2,108.5
ii) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development (General Services)	2,054.8	-	2,054.8	2,936.7	-	2,936.7	2,733.0	-	2,733.0	3,330.4	-	3,330.4
II. Discharge of Internal Debt (1 to 8)	-	1,815.1	1,815.1	-	3,370.5	3,370.5	-	2,370.5	2,370.5	-	3,604.5	3,604.5
1. Market Loans	-	887.4	887.4	-	990.8	990.8	-	990.8	990.8	-	1,550.0	1,550.0
2. Loans from LIC	-	19.9	19.9	-	19.9	19.9	-	19.9	19.9	-	19.9	19.9
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	30.0	30.0	-	136.3	136.3	-	136.3	136.3	-	311.1	311.1
5. Loans from National Co-operative Development Corporation	-	3.1	3.1	-	3.5	3.5	-	3.5	3.5	-	3.5	3.5
6. WMA from RBI	-	-	-	-	1,000.0	1,000.0	-	1,000.0	1,000.0	-	500.0	500.0
7. Special Securities issued to NSSF	-	720.3	720.3	-	1,029.3	1,029.3	-	1,029.3	1,029.3	-	1,029.3	1,029.3
8. Others	-	154.5	154.5	-	190.7	190.7	-	190.7	190.7	-	190.7	190.7
<i>of which: Land Compensation Bonds</i>	-	-	-	-	-	-	-	-	-	-	-	-
III. Repayment of Loans to the Centre (1 to 7)	-	264.8	264.8	-	265.4	265.4	-	265.4	265.4	-	265.4	265.4
1. State Plan Schemes	-	256.3	256.3	-	260.1	260.1	-	260.1	260.1	-	260.1	260.1
<i>of which: Advance release of Plan Assistance for Natural Calamities</i>	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	0.1	0.1	-	0.1	0.1	-	0.1	0.1	-	0.1	0.1
3. Centrally Sponsored Schemes	-	3.3	3.3	-	3.3	3.3	-	3.3	3.3	-	3.3	3.3
4. Non-Plan (1 + ii)	-	5.1	5.1	-	1.8	1.8	-	1.8	1.8	-	1.8	1.8
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	5.1	5.1	-	1.8	1.8	-	1.8	1.8	-	1.8	1.8
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	0.1	0.1	-	0.1	0.1	-	0.1	0.1	-	0.1	0.1
IV. Loans and Advances by State Governments (1+2)	45.2	114.1	159.3	120.3	147.3	267.6	126.3	147.3	273.6	152.6	91.3	243.9
1. Development Purposes (a + b)	45.2	23.2	68.4	120.3	13.0	133.3	126.3	13.0	139.3	152.6	15.0	167.6
a) Social Services (1 to 7)	30.1	23.2	53.3	54.2	13.0	67.2	60.2	13.0	73.2	105.2	15.0	120.2
1. Education, Sports, Art and Culture	22.0	-	22.0	34.0	-	34.0	34.0	-	34.0	5.0	-	5.0
2. Medical and Public Health	2.0	-	2.0	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	23.2	23.2	-	13.0	13.0	-	13.0	13.0	-	15.0	15.0
7. Others	6.1	-	6.1	20.2	-	20.2	26.2	-	26.2	100.2	-	100.2
b) Economic Services (1 to 10)	15.1	-	15.1	66.1	-	66.1	66.1	-	66.1	47.4	-	47.4
1. Crop Husbandry	1.9	-	1.9	2.1	-	2.1	2.1	-	2.1	1.1	-	1.1
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	13.2	-	13.2	58.5	-	58.5	58.5	-	58.5	38.8	-	38.8
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
GOA

(₹ Million)

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
7. Village and Small Industries	-	-	-	0.5	-	0.5	-	-	-	2.5	-	2.5
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	5.0	-	5.0	-	-	5.0	-	-	5.0
2. Non-Development Purposes (a + b)		90.9	90.9		134.3	134.3		134.3	134.3		76.3	76.3
a) Government Servants (other than Housing)	-	90.9	90.9	-	134.3	134.3	-	134.3	134.3	-	76.3	76.3
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)		1,390.5	1,390.5		1,466.4	1,466.4		1,460.0	1,460.0		1,533.0	1,533.0
1. State Provident Funds	-	1,378.9	1,378.9	-	1,454.4	1,454.4	-	1,447.8	1,447.8	-	1,520.2	1,520.2
2. Others	-	11.6	11.6	-	11.9	11.9	-	12.2	12.2	-	12.8	12.8
VIII. Reserve Funds (1 to 4)		2,124.7	2,124.7		974.3	974.3		2,231.0	2,231.0		2,342.5	2,342.5
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	919.4	919.4	-	404.6	404.6	-	965.4	965.4	-	1,013.7	1,013.7
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	1,205.3	1,205.3	-	569.8	569.8	-	1,265.6	1,265.6	-	1,328.8	1,328.8
IX. Deposits and Advances (1 to 4)		1,157.9	1,157.9		1,090.8	1,090.8		1,215.8	1,215.8		1,276.6	1,276.6
1. Civil Deposits	-	1,057.2	1,057.2	-	1,015.7	1,015.7	-	1,110.0	1,110.0	-	1,165.5	1,165.5
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	100.5	100.5	-	74.7	74.7	-	105.5	105.5	-	110.8	110.8
4. Others	-	0.3	0.3	-	0.4	0.4	-	0.3	0.3	-	0.3	0.3
X. Suspense and Miscellaneous (1 to 4)		109,573.5	109,573.5		92,256.9	92,256.9		115,052.2	115,052.2		120,804.8	120,804.8
1. Suspense	-	4,813.7	4,813.7	-	5,048.1	5,048.1	-	5,054.4	5,054.4	-	5,307.1	5,307.1
2. Cash Balance Investment Accounts	-	74,629.7	74,629.7	-	56,153.1	56,153.1	-	78,361.2	78,361.2	-	82,279.2	82,279.2
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	30,130.1	30,130.1	-	31,055.7	31,055.7	-	31,636.6	31,636.6	-	33,218.5	33,218.5
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances		27,064.7	27,064.7		29,357.1	29,357.1		28,417.9	28,417.9		29,838.8	29,838.8
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	6,581.6	-	-	-1,720.3	-	-	-1,205.5	-	-	-829.1
B. Surplus (+)/Deficit(-) on Capital Account	-	-	-3,091.1	-	-	-8,974.7	-	-	-7,116.4	-	-	-7,076.9
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	3,490.5	-	-	-10,695.0	-	-	-8,321.9	-	-	-7,906.0
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)		3,490.6	3,490.6		-799.1	-10,695.1		-8,321.9	-12,826.0		-7,905.9	-12,635.3
i. Increase (+)/Decrease (-) in Cash Balances												
a) Opening Balance	-	-	64.1	-	-	-3,996.9	-	-	-734.9	-	-	-13,560.9
b) Closing Balance	-	-	-735.0	-	-	-13,687.3	-	-	-13,560.9	-	-	-26,196.2
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	4,289.7	-	-	-1,954.6	-	-	4,504.1	-	-	4,729.3
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	950.0	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
GUJARAT

Item	2010-11 (Accounts)						2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)			
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN	TOTAL		PLAN		NON-PLAN	TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13				
TOTAL CAPITAL DISBURSEMENTS (I to XII)	101,397.2	2,315,387.4	2,416,784.6	147,250.6	639,208.8	786,459.4	146,731.9	1,235,760.0	1,382,491.8	214,315.2	1,372,736.2	1,587,051.5				
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	101,397.2	40,268.9	141,666.1	147,250.6	50,464.2	197,714.8	146,731.9	50,666.1	197,398.0	214,315.2	66,647.3	280,962.6				
I. Total Capital Outlay (1 + 2)	95,125.4	1,710.1	96,835.5	140,758.9	1,955.9	142,714.8	140,250.4	2,080.8	142,331.2	203,740.6	1,606.1	205,346.7				
1. Development (a + b)	92,761.8	1,643.7	94,405.6	132,680.3	712.6	133,392.9	135,106.0	729.5	135,835.6	194,871.9	666.9	195,538.8				
(a) Social Services (1 to 9)	26,530.6	287.5	26,818.1	36,507.6	206.7	36,714.2	34,063.5	196.7	34,260.2	58,875.5	574.9	59,450.4				
1. Education, Sports, Art and Culture	4,224.4	21.7	4,246.1	8,845.8	-	8,845.8	8,872.8	-	8,872.8	10,144.1	90.8	10,234.8				
2. Medical and Public Health	5,085.4	-	5,085.4	6,310.4	-	6,310.4	6,540.5	-	6,540.5	12,664.0	-	12,664.0				
3. Family Welfare	25.0	-	25.0	90.7	-	90.7	440.7	-	440.7	42.0	-	42.0				
4. Water Supply and Sanitation	11,062.5	-	11,062.5	4,577.0	-	4,577.0	5,217.0	-	5,217.0	9,400.0	-	9,400.0				
5. Housing	1,512.8	185.6	1,698.3	2,822.0	196.6	3,018.6	2,311.4	196.6	2,508.0	2,990.7	251.6	3,242.3				
6. Urban Development	952.9	-	952.9	8,708.2	-	8,708.2	7,320.1	-	7,320.1	12,406.6	-	12,406.6				
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	468.4	32.5	500.9	1,153.3	-	1,153.3	867.7	-	867.7	1,320.2	232.5	1,552.7				
8. Social Security and Welfare	10.5	-	10.5	95.8	0.1	95.9	83.3	0.1	83.4	178.2	0.1	178.3				
9. Others *	3,188.7	47.7	3,236.4	3,904.4	10.0	3,914.4	2,410.1	-	2,410.1	9,729.7	-	9,729.7				
(b) Economic Services (1 to 10)	66,231.2	1,356.3	67,587.5	96,172.8	505.9	96,678.7	101,042.5	532.9	101,575.4	135,996.4	92.0	136,088.4				
1. Agriculture and Allied Activities (i to xi)	3,498.6	68.0	3,566.6	8,098.4	2.0	8,100.4	6,883.6	0.5	6,884.1	7,091.3	47.0	7,138.3				
i) Crop Husbandry	29.1	-	29.1	1,431.2	-	1,431.2	70.8	-	70.8	296.5	-	296.5				
ii) Soil and Water Conservation	17.0	-	17.0	1,872.4	-	1,872.4	1,869.9	-	1,869.9	1,878.0	-	1,878.0				
iii) Animal Husbandry	48.8	-	48.8	45.9	-	45.9	46.7	-	46.7	226.8	-	226.8				
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-				
v) Fisheries	-0.2	-	-0.2	-	-	-	-	-	-	-	-	-				
vi) Forestry and Wild Life	3,327.8	65.4	3,393.1	4,102.5	-	4,102.5	4,602.6	-	4,602.6	4,392.7	45.0	4,437.7				
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-				
viii) Food Storage and Warehousing	84.3	2.6	86.9	171.8	2.0	173.8	113.5	0.5	114.0	127.0	2.0	129.0				
ix) Agricultural Research and Education	-	-	-	293.8	-	293.8	-	-	-	-	-	-				
x) Co-operation	-8.2	-	-8.2	0.3	-	0.3	0.1	-	0.1	0.3	-	0.3				
xi) Others @	-	-	-	180.6	-	180.6	180.0	-	180.0	170.0	-	170.0				
2. Rural Development	-	-	-	9,240.0	-	9,240.0	9,222.5	-	9,222.5	9,789.8	-	9,789.8				
3. Special Area Programmes of which: Hill Areas	-	-	-	100.0	-	100.0	72.5	-	72.5	200.0	-	200.0				
4. Major and Medium Irrigation and Flood Control	36,240.1	-	36,240.1	45,670.6	-	45,670.6	47,373.3	-	47,373.3	70,579.8	-	70,579.8				
5. Energy	7,352.6	-	7,352.6	7,952.0	-	7,952.0	8,802.0	-	8,802.0	13,030.0	-	13,030.0				
6. Industry and Minerals (i to iv)	5,041.2	-	5,041.2	3,574.0	2.7	3,576.7	7,242.2	1.7	7,243.9	3,237.6	1.8	3,239.4				
i) Village and Small Industries	6.4	-	6.4	104.3	2.7	107.0	79.3	1.7	81.0	47.3	1.8	49.1				
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-				
iii) Non-Ferrous Mining and Metallurgical Industries	35.0	-	35.0	48.0	-	48.0	48.0	-	48.0	15.1	-	15.1				
iv) Others #	4,999.8	-	4,999.8	3,421.7	-	3,421.7	7,114.8	-	7,114.8	3,175.2	-	3,175.2				
7. Transport (i + ii)	13,910.9	1,288.3	15,199.2	19,335.8	-	19,335.8	19,422.4	-	19,422.4	24,547.9	42.0	24,589.9				
i) Roads and Bridges	12,531.7	1,288.3	13,820.0	18,169.7	-	18,169.7	18,368.9	-	18,368.9	20,870.6	-	20,870.6				
ii) Others **	1,379.2	-	1,379.2	1,166.1	-	1,166.1	1,053.6	-	1,053.6	3,677.4	42.0	3,719.4				
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-				

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
GUJARAT

(₹ Million)

Item	2011-12 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	3.8	-	3.8	50.0	-	50.0	-	-	-	2.5	-	2.5
10. General Economic Services (i + ii)	184.0	-	184.0	2,152.0	501.2	2,653.2	2,024.0	530.7	2,554.7	7,517.5	1.2	7,518.7
i) Tourism	184.0	-	184.0	2,139.5	-	2,139.5	2,023.5	-	2,023.5	2,405.0	-	2,405.0
ii) Others @	-	-	-	12.5	501.2	513.7	0.5	530.7	531.2	5,112.5	1.2	5,113.7
2. Non-Development (General Services)	2,363.6	66.3	2,429.9	8,078.5	1,243.3	9,321.8	5,144.4	1,351.2	6,495.6	8,868.7	939.3	9,807.9
II. Discharge of Internal Debt (1 to 8)		31,942.0	31,942.0	41,570.7	41,570.7	41,570.7	41,570.7	41,570.7	41,570.7	41,570.7	57,955.7	57,955.7
1. Market Loans	-	10,567.2	10,567.2	-	14,172.8	14,172.8	-	14,172.8	14,172.8	-	27,002.9	27,002.9
2. Loans from LIC	-	-	-	-	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	224.7	224.7	-	224.7	224.7	-	224.7	224.7	-	224.7	224.7
4. Loans from NABARD	-	7.1	7.1	-	2.9	2.9	-	2.9	2.9	-	0.8	0.8
5. Loans from National Co-operative Development Corporation	-	14.6	14.6	-	0.7	0.7	-	0.7	0.7	-	-	-
6. WMA from RBI	-	-	-	-	10.0	10.0	-	10.0	10.0	-	10.0	10.0
7. Special Securities issued to NSSF	-	15,081.5	15,081.5	-	19,310.8	19,310.8	-	19,310.8	19,310.8	-	22,198.1	22,198.1
8. Others	-	6,046.8	6,046.8	-	7,848.8	7,848.8	-	7,848.8	7,848.8	-	8,519.2	8,519.2
of which: Land Compensation Bonds	-	-	-	-	-	-	-	-	-	-	-	-
III. Repayment of Loans to the Centre (1 to 7)		6,233.3	6,233.3	6,469.9	6,469.9	6,469.9	6,469.9	6,469.9	6,469.9	6,564.3	6,564.3	6,564.3
1. State Plan Schemes	-	6,097.1	6,097.1	-	6,332.4	6,332.4	-	6,318.8	6,318.8	-	6,429.5	6,429.5
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	43.6	43.6	-	43.6	43.6	-	43.6	43.6	-	43.6	43.6
3. Centrally Sponsored Schemes	-	51.4	51.4	-	54.0	54.0	-	54.0	54.0	-	52.6	52.6
4. Non-Plan (i + ii)	-	41.1	41.1	-	39.8	39.8	-	39.8	39.8	-	38.5	38.5
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	41.1	41.1	-	39.8	39.8	-	39.8	39.8	-	38.5	38.5
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)	6,271.8	606.3	6,880.0	6,491.7	702.4	7,194.1	6,481.5	793.1	7,274.6	10,574.7	755.9	11,330.6
1. Development Purposes (a + b)	6,271.8	205.7	6,477.5	6,491.7	406.8	6,898.5	6,481.5	234.3	6,715.8	10,574.7	266.4	10,841.1
a) Social Services (1 to 7)	234.1	205.7	439.8	241.3	406.8	648.1	239.2	234.3	473.5	264.2	266.4	530.6
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	205.7	205.7	-	406.8	406.8	-	234.3	234.3	-	266.4	266.4
7. Others	234.1	-	234.1	241.3	-	241.3	239.2	-	239.2	264.2	-	264.2
b) Economic Services (1 to 10)	6,037.7	-	6,037.7	6,250.4	-	6,250.4	6,242.3	-	6,242.3	10,310.4	-	10,310.4
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	2,592.5	-	2,592.5	850.0	-	850.0	850.0	-	850.0	2,210.0	-	2,210.0

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
GUJARAT

(₹ Million)

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Village and Small Industries	0.2	-	0.2	0.4	-	0.4	0.3	-	0.3	0.4	-	0.4
8. Other Industries and Minerals	485.0	-	485.0	1,150.0	-	1,150.0	1,142.0	-	1,142.0	2,200.0	-	2,200.0
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	2,960.0	-	2,960.0	4,250.0	-	4,250.0	4,250.0	-	4,250.0	5,900.0	-	5,900.0
2. Non-Development Purposes (a + b)		402.6	402.6		295.6	295.6		558.8	558.8		489.5	489.5
a) Government Servants (other than Housing)	-	4.0	4.0	-	18.0	18.0	-	9.6	9.6	-	14.5	14.5
b) Miscellaneous	-	398.6	398.6	-	277.6	277.6	-	549.2	549.2	-	475.0	475.0
V. Inter-State Settlement					0.1	0.1		0.1	0.1		0.1	0.1
VI. Contingency Fund		6.6	6.6					938.0	938.0			
VII. State Provident Funds, etc. (1+2)		10,386.3	10,386.3		29,574.5	29,574.5		11,310.2	11,310.2		12,496.6	12,496.6
1. State Provident Funds	-	9,631.5	9,631.5	-	26,500.0	26,500.0	-	10,366.8	10,366.8	-	11,454.3	11,454.3
2. Others	-	754.8	754.8	-	3,074.5	3,074.5	-	943.4	943.4	-	1,042.3	1,042.3
VIII. Reserve Funds (1 to 4)		6,977.6	6,977.6		13,130.0	13,130.0		14,675.9	14,675.9		16,215.5	16,215.5
1. Depreciation/Renewal Reserve Funds	-	24.9	24.9	-	5.5	5.5	-	10.0	10.0	-	11.0	11.0
2. Sinking Funds	-	5,600.0	5,600.0	-	10,000.0	10,000.0	-	10,000.0	10,000.0	-	11,049.0	11,049.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	1,352.7	1,352.7	-	3,124.5	3,124.5	-	4,665.9	4,665.9	-	5,155.5	5,155.5
IX. Deposits and Advances (1 to 4)		213,729.0	213,729.0		131,211.7	131,211.7		248,625.8	248,625.8		273,500.0	273,500.0
1. Civil Deposits	-	36,577.7	36,577.7	-	45,541.0	45,541.0	-	40,195.0	40,195.0	-	38,960.3	38,960.3
2. Deposits of Local Funds	-	171,339.3	171,339.3	-	75,000.0	75,000.0	-	203,510.1	203,510.1	-	221,958.3	221,958.3
3. Civil Advances	-	2,798.0	2,798.0	-	2,540.0	2,540.0	-	2,540.0	2,540.0	-	2,806.4	2,806.4
4. Others	-	3,014.0	3,014.0	-	8,130.7	8,130.7	-	2,380.7	2,380.7	-	9,775.0	9,775.0
X. Suspense and Miscellaneous (1 to 4)		1,951,812.7	1,951,812.7		342,157.2	342,157.2		885,404.1	885,404.1		977,229.4	977,229.4
1. Suspense	-	-8,928.5	-8,928.5	-	22.0	22.0	-	22.0	22.0	-	19.8	19.8
2. Cash Balance Investment Accounts	-	1,602,627.8	1,602,627.8	-	10,000.0	10,000.0	-	10,000.0	10,000.0	-	10,000.0	10,000.0
3. Deposits with RBI	-	-	-	-	180,000.0	180,000.0	-	435,000.0	435,000.0	-	480,631.5	480,631.5
4. Others	-	358,113.4	358,113.4	-	152,135.2	152,135.2	-	440,382.1	440,382.1	-	486,578.1	486,578.1
XI. Appropriation to Contingency Fund												
XII. Remittances		91,981.6	91,981.6		72,436.4	72,436.4		23,905.0	23,905.0		26,412.6	26,412.6
A. Surplus (+)/Deficit (-) on Revenue Account			-50,763.7			4,434.4			19,205.8			36,153.1
B. Surplus (+)/Deficit(-) on Capital Account			79,776.9			-3,937.4			8,249.2			-28,880.9
C. Overall Surplus (+)/Deficit (-) (A+B)			29,013.2			497.0			27,455.0			7,272.2
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)			29,013.4			497.0			27,454.7			7,272.3
i. Increase (+)/Decrease (-) in Cash Balances			2,532.3			497.0			27,454.7			7,272.3
a) Opening Balance			-1,263.0			14,718.3			1,269.0			28,723.6
b) Closing Balance			1,269.3			15,215.3			28,723.7			35,995.9
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			26,481.1			-			-			-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)			-			-			-			-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
HARYANA

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1	43,863.6	541,615.9	585,479.5	55,193.9	803,395.9	858,589.8	52,037.1	778,788.1	830,805.2	53,796.1	852,708.4	906,504.5
TOTAL CAPITAL DISBURSEMENTS (I to XII)												
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$												
I. Total Capital Outlay (1 + 2)	43,835.3	17,405.2	61,240.5	55,193.9	15,441.4	70,635.3	52,037.1	19,904.8	71,941.9	53,796.1	25,068.7	78,864.9
1. Development (a + b)	38,450.4	1,860.7	40,311.0	48,188.2	-1,783.1	46,405.1	47,668.6	-715.3	46,953.4	48,534.5	-1,921.4	46,613.1
(a) Social Services (1 to 9)	36,461.0	1,860.7	38,321.6	46,292.2	-1,783.1	44,509.1	45,116.2	-715.3	44,401.0	46,254.4	-1,921.4	44,333.0
1. Education, Sports, Art and Culture	12,297.1	-	12,297.1	18,191.2	-	18,191.2	17,427.9	-	17,427.9	18,579.7	-	18,579.7
2. Medical and Public Health	756.8	-	756.8	814.4	-	814.4	1,025.4	-	1,025.4	639.3	-	639.3
3. Family Welfare	185.1	-	185.1	752.2	-	752.2	667.1	-	667.1	40.1	-	40.1
4. Water Supply and Sanitation	6,981.6	-	6,981.6	9,910.0	-	9,910.0	10,102.2	-	10,102.2	11,561.0	-	11,561.0
5. Housing	167.8	-	167.8	632.7	-	632.7	160.0	-	160.0	1,100.0	-	1,100.0
6. Urban Development	3,317.4	-	3,317.4	5,000.0	-	5,000.0	4,280.0	-	4,280.0	4,200.0	-	4,200.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	26.6	-	26.6	28.4	-	28.4	28.4	-	28.4	26.3	-	26.3
8. Social Security and Welfare	78.1	-	78.1	274.6	-	274.6	285.5	-	285.5	283.8	-	283.8
9. Others *	783.7	-	783.7	778.9	-	778.9	899.3	-	899.3	729.2	-	729.2
(b) Economic Services (1 to 10)	24,163.9	1,860.7	26,024.6	28,101.0	-1,783.1	26,317.9	27,688.4	-715.3	26,973.1	27,674.7	-1,921.4	25,753.3
1. Agriculture and Allied Activities (i to xi)	109.3	1,858.9	1,968.2	136.6	-1,787.6	-1,651.0	172.8	-719.8	-547.0	181.5	-1,925.9	-1,744.4
i) Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	3.9	-	3.9	3.0	-	3.0	5.0	-	5.0	3.0	-	3.0
vi) Forestry and Wild Life	-	-	-	-	-	-	-	-	-	-	-	-
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	1,858.9	1,858.9	-	-1,787.6	-1,787.6	-	-719.8	-719.8	-	-1,925.9	-1,925.9
x) Co-operation	-	-	-	-	-	-	-	-	-	-	-	-
xi) Others @	105.4	-	105.4	133.6	-	133.6	167.8	-	167.8	178.5	-	178.5
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	7,606.2	-	7,606.2	4,835.0	-	4,835.0	6,234.0	-	6,234.0	5,180.0	-	5,180.0
5. Energy	6,539.5	-	6,539.5	9,841.0	-	9,841.0	9,226.0	-	9,226.0	9,106.3	-	9,106.3
6. Industry and Minerals (i to iv)	6.7	-	6.7	15.8	-	15.8	201.8	-	201.8	24.5	-	24.5
i) Village and Small Industries	0.1	-	0.1	14.0	-	14.0	-	-	-	20.2	-	20.2
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	6.6	-	6.6	1.8	-	1.8	201.8	-	201.8	4.3	-	4.3
7. Transport (i + ii)	9,720.2	1.8	9,722.0	13,072.6	4.5	13,077.1	11,653.8	4.5	11,658.3	12,962.4	4.5	12,966.9
i) Roads and Bridges	8,667.5	-	8,667.5	12,084.1	-	12,084.1	10,599.8	-	10,599.8	11,900.0	-	11,900.0
ii) Others **	1,052.7	1.8	1,054.4	988.5	4.5	993.0	1,054.0	4.5	1,058.5	1,062.4	4.5	1,066.9
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
HARYANA

(₹ Million)

Item	2011-12 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
7. Village and Small Industries	123.1	-	123.1	90.0	-	90.0	90.0	-	90.0	100.0	-	100.0
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	1.7	-	1.7	33.7	-	33.7	33.7	-	33.7	35.4	-	35.4
10. Others	500.0	-	500.0	360.0	-	360.0	888.8	-	888.8	500.0	-	500.0
2. Non-Development Purposes (a + b)		993.3	993.3		1,523.3	1,523.3		1,743.3	1,743.3		1,855.8	1,855.8
a) Government Servants (other than Housing)	-	993.3	993.3	-	1,523.3	1,523.3	-	1,743.3	1,743.3	-	1,855.8	1,855.8
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement												
VI. Contingency Fund	28.3		28.3									
VII. State Provident Funds, etc. (1+2)		12,163.3	12,163.3		11,268.0	11,268.0		12,540.9	12,540.9		13,772.0	13,772.0
1. State Provident Funds	-	11,938.5	11,938.5	-	11,228.0	11,228.0	-	12,319.9	12,319.9	-	13,571.0	13,571.0
2. Others	-	224.7	224.7	-	40.0	40.0	-	221.0	221.0	-	201.0	201.0
VIII. Reserve Funds (1 to 4)		5,310.8	5,310.8		4,281.5	4,281.5		5,499.6	5,499.6		4,881.4	4,881.4
1. Depreciation/Renewal Reserve Funds	-	510.0	510.0	-	727.7	727.7	-	589.5	589.5	-	587.0	587.0
2. Sinking Funds	-	1,359.1	1,359.1	-	1,522.2	1,522.2	-	1,508.9	1,508.9	-	2,159.9	2,159.9
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	3,441.7	3,441.7	-	2,031.6	2,031.6	-	3,401.2	3,401.2	-	2,134.5	2,134.5
IX. Deposits and Advances (1 to 4)		80,334.8	80,334.8		66,721.5	66,721.5		71,881.0	71,881.0		72,650.2	72,650.2
1. Civil Deposits	-	31,686.3	31,686.3	-	32,618.2	32,618.2	-	22,673.7	22,673.7	-	24,941.1	24,941.1
2. Deposits of Local Funds	-	729.2	729.2	-	682.7	682.7	-	393.6	393.6	-	433.0	433.0
3. Civil Advances	-	833.8	833.8	-	606.6	606.6	-	435.7	435.7	-	479.3	479.3
4. Others	-	47,085.5	47,085.5	-	32,780.0	32,780.0	-	48,378.0	48,378.0	-	46,796.9	46,796.9
X. Suspense and Miscellaneous (1 to 4)		341,241.6	341,241.6		609,440.1	609,440.1		562,926.8	562,926.8		619,219.4	619,219.4
1. Suspense	-	5,767.2	5,767.2	-	5,403.0	5,403.0	-	6,344.0	6,344.0	-	6,978.4	6,978.4
2. Cash Balance Investment Accounts	-	333,568.0	333,568.0	-	-	-	-	-	-	-	-	-
3. Deposits with RBI	-	-	-	-	602,154.1	602,154.1	-	554,507.2	554,507.2	-	609,957.9	609,957.9
4. Others	-	1,906.4	1,906.4	-	1,883.0	1,883.0	-	2,075.6	2,075.6	-	2,283.2	2,283.2
XI. Appropriation to Contingency Fund		1,900.0	1,900.0									
XII. Remittances		50,555.4	50,555.4		44,243.5	44,243.5		44,015.1	44,015.1		48,416.7	48,416.7
A. Surplus (+)/Deficit (-) on Revenue Account			-27,465.1			-26,606.8			-25,616.2			-24,555.5
B. Surplus (+)/Deficit(-) on Capital Account			26,825.1			33,263.5			29,857.6			32,843.8
C. Overall Surplus (+)/Deficit (-) (A+B)			-640.0			6,656.7			4,241.4			8,288.4
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)			-640.0			6,656.8			4,241.4			8,288.4
i. Increase (+)/Decrease (-) in Cash Balances			-6,441.9			1,768.4			3,577.1			4,257.7
a) Opening Balance			-11,316.6			-9,328.6			-17,758.6			-14,181.4
b) Closing Balance			-17,768.6			-7,560.2			-14,181.4			-9,923.8
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			5,801.9			4,888.4			3,664.3			4,030.7
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)												

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
HIMACHAL PRADESH

Item	2010-11 (Accounts)				2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13	
1													
TOTAL CAPITAL DISBURSEMENTS (I to XII)	19,962.3	336,751.5	356,713.8	16,319.6	30,206.9	46,526.6	21,868.4	31,445.4	53,313.8	22,431.3	43,192.7	65,624.0	
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	19,962.3	8,889.6	28,851.9	16,319.6	10,340.4	26,660.0	21,868.4	11,578.8	33,447.2	22,431.3	20,315.9	42,747.2	
I. Total Capital Outlay (1 + 2)	17,737.2	152.6	17,889.9	14,259.4	720.0	14,979.4	18,118.3	488.6	18,556.8	18,819.1	883.5	19,702.6	
1. Development (a + b)	17,007.0	149.6	17,156.6	13,632.7	700.0	14,332.7	17,400.9	418.6	17,819.5	18,179.5	839.5	19,019.0	
(a) Social Services (1 to 9)	6,113.2	-	6,113.2	3,608.1	-	3,608.1	3,899.9	-	3,899.9	4,380.7	-	4,380.7	
1. Education, Sports, Art and Culture	2,002.5	-	2,002.5	744.4	-	744.4	997.6	-	997.6	1,255.0	-	1,255.0	
2. Medical and Public Health	662.5	-	662.5	353.8	-	353.8	314.8	-	314.8	580.8	-	580.8	
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	
4. Water Supply and Sanitation	3,044.3	-	3,044.3	2,089.6	-	2,089.6	2,055.5	-	2,055.5	2,195.6	-	2,195.6	
5. Housing	113.4	-	113.4	203.9	-	203.9	238.5	-	238.5	195.0	-	195.0	
6. Urban Development	133.5	-	133.5	10.0	-	10.0	13.0	-	13.0	10.0	-	10.0	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	69.3	-	69.3	120.4	-	120.4	138.4	-	138.4	75.5	-	75.5	
8. Social Security and Welfare	82.4	-	82.4	80.8	-	80.8	76.7	-	76.7	60.5	-	60.5	
9. Others *	5.3	-	5.3	5.3	-	5.3	5.3	-	5.3	8.4	-	8.4	
(b) Economic Services (1 to 10)	10,893.8	149.6	11,043.4	10,024.6	700.0	10,724.6	13,561.1	418.6	13,979.6	13,798.8	839.5	14,638.3	
1. Agriculture and Allied Activities (i to xi)	715.7	-38.1	677.6	515.6	-	515.6	615.9	86.3	702.2	637.1	-	637.1	
i) Crop Husbandry	34.2	-36.2	-1.9	22.4	-	22.4	21.7	20.6	42.4	27.8	-	27.8	
ii) Soil and Water Conservation	501.2	-	501.2	407.7	-	407.7	498.3	-	498.3	505.2	-	505.2	
iii) Animal Husbandry	99.9	-	99.9	37.0	-	37.0	37.5	-	37.5	43.0	-	43.0	
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-	
v) Fisheries	11.4	-	11.4	9.5	-	9.5	9.5	-	9.5	18.5	-	18.5	
vi) Forestry and Wild Life	64.5	-	64.5	34.6	-	34.6	45.2	-	45.2	38.7	-	38.7	
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	
viii) Food Storage and Warehousing	1.9	-2.0	-0.1	2.2	-	2.2	1.7	-	1.7	1.9	-	1.9	
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-	
x) Co-operation	2.6	-	2.6	2.2	-	2.2	1.9	65.7	67.5	2.1	-	2.1	
xi) Others @	0.5	-	0.5	-	-	-	-	-	-	3.7	-	3.7	
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-	
4. Major and Medium Irrigation and Flood Control	3,085.8	-	3,085.8	3,818.3	-	3,818.3	3,510.7	-	3,510.7	2,694.9	-	2,694.9	
5. Energy	1,600.0	-	1,600.0	65.0	-	65.0	2,065.0	-	2,065.0	2,239.2	500.0	2,739.2	
6. Industry and Minerals (i to iv)	197.5	-	197.5	144.1	-	144.1	143.8	5.0	148.8	159.6	-	159.6	
i) Village and Small Industries	197.5	-	197.5	144.1	-	144.1	143.8	5.0	148.8	159.6	-	159.6	
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-	
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-	
iv) Others #	-	-	-	-	-	-	-	-	-	-	-	-	
7. Transport (i + ii)	4,460.2	187.7	4,647.9	4,956.1	700.0	5,656.1	6,488.5	327.3	6,815.7	7,363.5	339.5	7,703.0	
i) Roads and Bridges	4,086.3	187.7	4,254.0	4,736.3	700.0	5,436.3	6,187.2	327.3	6,514.5	7,107.9	200.0	7,307.9	
ii) Others **	383.9	-	383.9	219.8	-	219.8	301.2	-	301.2	255.6	139.5	395.1	
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-	

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
HIMACHAL PRADESH

(₹ Million)

Item	2011-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	894.2	-	894.2	525.5	-	525.5	737.2	-	737.2	700.8	-	700.8
i) Tourism	34.7	-	34.7	21.5	-	21.5	20.7	-	20.7	17.1	-	17.1
ii) Others @	799.5	-	799.5	504.0	-	504.0	716.5	-	716.5	683.7	-	683.7
2. Non-Development (General Services)	730.2	3.1	733.2	626.7	20.0	646.7	717.3	20.0	737.3	639.6	44.0	683.6
II. Discharge of Internal Debt (1 to 8)												
1. Market Loans	-	8,073.8	8,073.8	-	8,978.0	8,978.0	-	10,355.1	10,355.1	-	18,742.1	18,742.1
2. Loans from LIC	-	2,556.5	2,556.5	-	4,026.5	4,026.5	-	4,026.5	4,026.5	-	6,978.5	6,978.5
3. Loans from SBI and other Banks	-	483.8	483.8	-	483.5	483.5	-	483.5	483.5	-	483.2	483.2
4. Loans from NABARD	-	1,327.3	1,327.3	-	1,536.0	1,536.0	-	1,536.0	1,536.0	-	1,975.0	1,975.0
5. Loans from National Co-operative Development Corporation	-	44.6	44.6	-	80.0	80.0	-	79.3	79.3	-	50.0	50.0
6. WMA from RBI	-	-	-	-	0.1	0.1	-	0.1	0.1	-	0.1	0.1
7. Special Securities issued to NSSF	-	1,107.5	1,107.5	-	1,514.0	1,514.0	-	1,514.0	1,514.0	-	1,853.8	1,853.8
8. Others	-	2,554.3	2,554.3	-	1,337.9	1,337.9	-	2,715.7	2,715.7	-	7,401.6	7,401.6
of which: Land Compensation Bonds	-	-	-	-	70.2	70.2	-	70.2	70.2	-	70.2	70.2
III. Repayment of Loans to the Centre (1 to 7)												
1. State Plan Schemes	-	622.6	622.6	-	630.4	630.4	-	637.4	637.4	-	630.9	630.9
of which: Advance release of Plan Assistance for Natural Calamities	-	558.5	558.5	-	571.9	571.9	-	577.8	577.8	-	578.4	578.4
2. Central Plan Schemes	-	0.2	0.2	-	0.2	0.2	-	0.2	0.2	-	0.2	0.2
3. Centrally Sponsored Schemes	-	40.2	40.2	-	35.6	35.6	-	36.7	36.7	-	36.1	36.1
4. Non-Plan (i + ii)	-	23.7	23.7	-	22.7	22.7	-	22.7	22.7	-	16.1	16.1
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	23.7	23.7	-	22.7	22.7	-	22.7	22.7	-	16.1	16.1
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)												
1. Development Purposes (a + b)	2,225.1	40.5	2,265.6	2,060.2	12.0	2,072.2	3,750.2	147.9	3,898.0	3,612.2	59.5	3,671.7
a) Social Services (1 to 7)	2,225.1	21.7	2,246.8	2,060.2	3.0	2,063.2	3,750.2	133.7	3,883.8	3,612.2	3.0	3,615.2
1. Education, Sports, Art and Culture	58.0	15.2	73.2	60.2	3.0	63.2	50.2	63.7	113.8	62.2	3.0	65.2
2. Medical and Public Health	-	10.0	10.0	-	-	-	-	59.7	59.7	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	55.0	5.2	60.2	53.6	3.0	56.6	47.3	4.0	51.3	58.6	3.0	61.6
7. Others	3.0	-	3.0	6.6	-	6.6	2.9	-	2.9	3.6	-	3.6
b) Economic Services (1 to 10)	2,167.0	6.5	2,173.6	2,000.0	-	2,000.0	3,700.0	70.0	3,770.0	3,550.0	-	3,550.0
1. Crop Husbandry	-	6.5	6.5	-	-	-	-	70.0	70.0	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	237.3	-	237.3	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	1,929.7	-	1,929.7	2,000.0	-	2,000.0	3,700.0	-	3,700.0	3,550.0	-	3,550.0

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
HIMACHAL PRADESH

(₹ Million)

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development Purposes (a + b)	-	18.8	18.8	-	9.0	9.0	-	14.2	14.2	-	56.5	56.5
a) Government Servants (other than Housing)	-	18.8	18.8	-	9.0	9.0	-	14.2	14.2	-	56.5	56.5
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)	-	12,774.8	12,774.8	-	3,100.0	3,100.0	-	3,100.0	3,100.0	-	6,100.0	6,100.0
1. State Provident Funds	-	12,696.7	12,696.7	-	3,040.0	3,040.0	-	3,040.0	3,040.0	-	6,040.0	6,040.0
2. Others	-	78.0	78.0	-	60.0	60.0	-	60.0	60.0	-	60.0	60.0
VIII. Reserve Funds (1 to 4)	-	4,941.5	4,941.5	-	-	-	-	-	-	-	10.1	10.1
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	4,941.5	4,941.5	-	-	-	-	-	-	-	10.1	10.1
IX. Deposits and Advances (1 to 4)	-	12,970.9	12,970.9	-	3,738.7	3,738.7	-	3,738.7	3,738.7	-	3,738.8	3,738.8
1. Civil Deposits	-	10,279.7	10,279.7	-	798.7	798.7	-	798.7	798.7	-	798.7	798.7
2. Deposits of Local Funds	-	294.4	294.4	-	2,150.0	2,150.0	-	2,150.0	2,150.0	-	2,150.0	2,150.0
3. Civil Advances	-	1,250.6	1,250.6	-	725.0	725.0	-	725.0	725.0	-	725.0	725.0
4. Others	-	1,146.1	1,146.1	-	65.0	65.0	-	65.0	65.0	-	65.1	65.1
X. Suspense and Miscellaneous (1 to 4)	-	259,011.7	259,011.7	-	8,224.1	8,224.1	-	8,224.1	8,224.1	-	8,224.1	8,224.1
1. Suspense	-	2,744.9	2,744.9	-	1,710.0	1,710.0	-	1,710.0	1,710.0	-	1,710.0	1,710.0
2. Cash Balance Investment Accounts	-	256,241.5	256,241.5	-	1,500.0	1,500.0	-	1,500.0	1,500.0	-	1,500.0	1,500.0
3. Deposits with RBI	-	-	-	-	5,000.0	5,000.0	-	5,000.0	5,000.0	-	5,000.0	5,000.0
4. Others	-	25.2	25.2	-	14.1	14.1	-	14.1	14.1	-	14.1	14.1
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	38,163.0	38,163.0	-	4,803.7	4,803.7	-	4,803.7	4,803.7	-	4,803.7	4,803.7
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	-5,354.8	-	-	510.5	-	-	4,575.1	-	-	3,737.9
B. Surplus (+)/Deficit(-) on Capital Account	-	-	9,460.7	-	-	-391.8	-	-	-5,734.9	-	-	-2,931.4
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	4,105.9	-	-	118.7	-	-	-1,159.9	-	-	806.4
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	4,105.9	-	-	118.7	-	-	-1,159.9	-	-	806.4
i. Increase (+)/Decrease (-) in Cash Balances	-	-	3,239.3	-	-	118.7	-	-	-1,159.9	-	-	806.4
a) Opening Balance	-	-	5,826.0	-	-	3,340.2	-	-	9,065.3	-	-	7,905.4
b) Closing Balance	-	-	9,065.3	-	-	3,458.9	-	-	7,905.4	-	-	8,711.9
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	866.6	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
JAMMU AND KASHMIR

Item	2010-11 (Accounts)						2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN	TOTAL	PLAN		NON-PLAN	TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13			
1	40.2	-	40.2	160.0	-	160.0	195.4	-	195.4	165.0	-	165.0			
9. Science, Technology and Environment	4,195.8	0.2	4,196.0	15,707.7	-	15,707.7	14,514.2	-	14,514.2	19,436.9	-	19,436.9			
10. General Economic Services (1 + ii)	1,204.7	-	1,204.7	1,721.4	-	1,721.4	1,355.9	-	1,355.9	1,503.6	-	1,503.6			
i) Tourism	2,991.1	0.2	2,991.3	13,986.3	-	13,986.3	13,158.3	-	13,158.3	17,933.3	-	17,933.3			
ii) Others @	4,555.8	19.4	4,575.2	8,952.2	70.0	9,022.2	9,505.1	450.0	9,955.1	8,419.8	600.0	9,019.8			
II. Discharge of Internal Debt (1 to 8)	-	56,830.8	56,830.8	-	10,391.2	10,391.2	-	10,770.7	10,770.7	-	12,208.5	12,208.5			
1. Market Loans	-	2,674.1	2,674.1	-	-	-	-	-	-	-	-	-			
2. Loans from LIC	-	818.0	818.0	-	-	-	-	-	-	-	-	-			
3. Loans from SBI and other Banks	-	48,124.8	48,124.8	-	-	-	-	-	-	-	-	-			
4. Loans from NABARD	-	1,601.5	1,601.5	-	-	-	-	-	-	-	-	-			
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-	-	-	-	-			
6. WMA from RBI	-	-	-	-	-	-	-	-	-	-	-	-			
7. Special Securities issued to NSSF	-	1,435.7	1,435.7	-	-	-	-	-	-	-	-	-			
8. Others	-	2,176.7	2,176.7	-	10,391.2	10,391.2	-	10,770.7	10,770.7	-	12,208.5	12,208.5			
of which: Land Compensation Bonds	-	2,088.7	2,088.7	-	-	-	-	-	-	-	-	-			
III. Repayment of Loans to the Centre (1 to 7)	-	963.3	963.3	-	1,352.9	1,352.9	-	973.4	973.4	-	963.3	963.3			
1. State Plan Schemes	-	963.3	963.3	-	-	-	-	-	-	-	-	-			
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-			
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-			
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-	-	-	-	-			
4. Non-Plan (1 + ii)	-	-	-	-	-	-	-	-	-	-	-	-			
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-			
ii) Others	-	-	-	-	-	-	-	-	-	-	-	-			
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-			
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-			
7. Others	-	-	-	-	1,352.9	1,352.9	-	973.4	973.4	-	963.3	963.3			
IV. Loans and Advances by State Governments (1+2)	-	-	-	-	-	-	-	-	-	-	-	-			
1. Development Purposes (a + b)	-	716.4	716.4	-	800.3	800.3	-	701.1	701.1	-	699.8	699.8			
a) Social Services (1 to 7)	-	716.3	716.3	-	791.3	791.3	-	692.6	692.6	-	691.3	691.3			
1. Education, Sports, Art and Culture	-	287.5	287.5	-	300.0	300.0	-	200.0	200.0	-	200.0	200.0			
2. Medical and Public Health	-	0.4	0.4	-	-	-	-	-	-	-	-	-			
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-			
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-			
5. Housing	-	1.5	1.5	-	-	-	-	-	-	-	-	-			
6. Government Servants (Housing)	-	5.9	5.9	-	-	-	-	-	-	-	-	-			
7. Others	-	279.7	279.7	-	300.0	300.0	-	200.0	200.0	-	200.0	200.0			
b) Economic Services (1 to 10)	-	428.8	428.8	-	491.3	491.3	-	492.6	492.6	-	491.3	491.3			
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-			
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-			
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-			
4. Co-operation	-	-	-	-	-	-	-	-	-	-	-	-			
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-			
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-			

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
JAMMU AND KASHMIR

₹ (Million)

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	128.8	128.8	-	191.3	191.3	-	191.3	191.3	-	191.3	191.3
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	300.0	300.0	-	300.0	300.0	-	301.3	301.3	-	300.0	300.0
2. Non-Development Purposes (a + b)	-	0.1	0.1	-	9.0	9.0	-	8.5	8.5	-	8.5	8.5
a) Government Servants (other than Housing)	-	0.1	0.1	-	9.0	9.0	-	8.5	8.5	-	8.5	8.5
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	1.6	1.6	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)	-	8,168.2	8,168.2	-	11,178.5	11,178.5	-	21,330.0	21,330.0	-	17,040.0	17,040.0
1. State Provident Funds	-	7,717.8	7,717.8	-	11,050.0	11,050.0	-	21,120.0	21,120.0	-	16,820.0	16,820.0
2. Others	-	450.4	450.4	-	128.5	128.5	-	210.0	210.0	-	220.0	220.0
VIII. Reserve Funds (1 to 4)	-	1,419.1	1,419.1	-	2,059.3	2,059.3	-	634.6	634.6	-	1,219.6	1,219.6
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	1,419.1	1,419.1	-	2,059.3	2,059.3	-	634.6	634.6	-	1,219.6	1,219.6
IX. Deposits and Advances (1 to 4)	-	38,996.1	38,996.1	-	3,343.6	3,343.6	-	3,778.6	3,778.6	-	4,168.5	4,168.5
1. Civil Deposits	-	27,446.7	27,446.7	-	110.0	110.0	-	110.0	110.0	-	110.0	110.0
2. Deposits of Local Funds	-	7,112.1	7,112.1	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	3,054.6	3,054.6	-	120.0	120.0	-	120.0	120.0	-	120.0	120.0
4. Others	-	1,382.7	1,382.7	-	3,113.6	3,113.6	-	3,548.6	3,548.6	-	3,938.5	3,938.5
X. Suspense and Miscellaneous (1 to 4)	-	5,960.1	5,960.1	-	3,660.0	3,660.0	-	4,966.3	4,966.3	-	4,126.5	4,126.5
1. Suspense	-	1,968.3	1,968.3	-	3,060.0	3,060.0	-	4,366.3	4,366.3	-	3,526.5	3,526.5
2. Cash Balance Investment Accounts	-	-	-	-	360.0	360.0	-	360.0	360.0	-	360.0	360.0
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	3,991.9	3,991.9	-	240.0	240.0	-	240.0	240.0	-	240.0	240.0
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	493,215.1	493,215.1	-	1,330.0	1,330.0	-	1,330.0	1,330.0	-	1,325.0	1,325.0
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	37,688.4	-	-	42,629.7	-	-	30,631.2	-	-	53,568.4
B. Surplus (+)/Deficit(-) on Capital Account	-	-	-37,330.5	-	-	-40,805.7	-	-	-25,008.0	-	-	-48,443.7
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	37.9	-	-	1,824.0	-	-	5,623.2	-	-	5,124.7
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	337.8	-	-	1,824.0	-	-	5,623.2	-	-	5,124.7
i. Increase (+)/Decrease (-) in Cash Balances	-	-	337.8	-	-	1,464.0	-	-	5,263.2	-	-	4,764.7
a) Opening Balance	-	-	176.0	-	-	-	-	-	-6,057.9	-	-	-4,597.6
b) Closing Balance	-	-	513.8	-	-	1,464.0	-	-	-794.7	-	-	167.1
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	360.0	-	-	360.0	-	-	360.0

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
JHARKHAND

Item	2010-11 (Accounts)				2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)							
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13						
1	45,267.3	727,853.0	773,120.3	76,082.8	936,197.3	1,012,280.1	44,379.2	936,787.5	981,166.7	74,565.8	1,191,226.6	1,265,792.5						
TOTAL CAPITAL DISBURSEMENTS (1 to XII)																		
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	45,267.3	17,327.3	62,594.6	76,082.8	14,742.5	90,825.3	44,379.2	16,092.6	60,471.8	74,565.8	17,566.7	92,132.5						
I. Total Capital Outlay (1 + 2)	41,124.1	1,606.9	42,731.0	63,090.3	437.1	63,527.4	41,047.0	1,397.4	42,444.4	67,918.3	650.0	68,568.3						
1. Development (a + b)	40,295.4	-	40,295.4	61,727.1	-	61,727.1	40,560.0	-	40,560.0	65,483.0	-	65,483.0						
(a) Social Services (1 to 9)	15,747.2	-	15,747.2	20,217.9	-	20,217.9	14,494.4	-	14,494.4	18,670.0	-	18,670.0						
1. Education, Sports, Art and Culture	1,028.7	-	1,028.7	1,457.9	-	1,457.9	1,555.9	-	1,555.9	1,336.0	-	1,336.0						
2. Medical and Public Health	2,216.9	-	2,216.9	3,412.5	-	3,412.5	3,412.5	-	3,412.5	3,525.6	-	3,525.6						
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-						
4. Water Supply and Sanitation	3,450.7	-	3,450.7	3,006.0	-	3,006.0	2,706.0	-	2,706.0	3,500.0	-	3,500.0						
5. Housing	131.5	-	131.5	140.3	-	140.3	140.3	-	140.3	120.0	-	120.0						
6. Urban Development	5,960.0	-	5,960.0	9,908.9	-	9,908.9	3,965.1	-	3,965.1	6,732.0	-	6,732.0						
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	2,959.5	-	2,959.5	2,292.4	-	2,292.4	2,714.7	-	2,714.7	2,317.7	-	2,317.7						
8. Social Security and Welfare	-	-	-	-	-	-	-	-	-	1,138.8	-	1,138.8						
9. Others *	-	-	-	-	-	-	-	-	-	-	-	-						
(b) Economic Services (1 to 10)	24,548.2	-	24,548.2	41,509.2	-	41,509.2	26,065.5	-	26,065.5	46,813.0	-	46,813.0						
1. Agriculture and Allied Activities (i to xi)	271.6	-	271.6	362.5	-	362.5	603.0	-	603.0	220.5	-	220.5						
i) Crop Husbandry	27.0	-	27.0	50.0	-	50.0	150.0	-	150.0	80.0	-	80.0						
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-						
iii) Animal Husbandry	-	-	-	-	-	-	-	-	-	-	-	-						
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-						
v) Fisheries	102.0	-	102.0	102.0	-	102.0	61.3	-	61.3	10.0	-	10.0						
vi) Forestry and Wild Life	97.6	-	97.6	130.0	-	130.0	130.0	-	130.0	40.0	-	40.0						
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-						
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-						
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-						
x) Co-operation	45.0	-	45.0	80.5	-	80.5	261.7	-	261.7	90.5	-	90.5						
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-						
2. Rural Development	8,295.0	-	8,295.0	8,209.2	-	8,209.2	9,459.2	-	9,459.2	9,624.2	-	9,624.2						
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-						
4. Major and Medium Irrigation and Flood Control	4,642.0	-	4,642.0	15,680.0	-	15,680.0	7,590.6	-	7,590.6	19,888.0	-	19,888.0						
5. Energy	-	-	-	-	-	-	-	-	-	-	-	-						
6. Industry and Minerals (i to iv)	11.0	-	11.0	5.0	-	5.0	5.0	-	5.0	10.0	-	10.0						
i) Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-						
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-						
iii) Non-Ferrous Mining and Metallurgical Industries	1.0	-	1.0	5.0	-	5.0	5.0	-	5.0	-	-	-						
iv) Others #	10.0	-	10.0	-	-	-	-	-	-	10.0	-	10.0						
7. Transport (i + ii)	11,215.6	-	11,215.6	17,063.5	-	17,063.5	8,070.7	-	8,070.7	16,915.3	-	16,915.3						
i) Roads and Bridges	8,174.0	-	8,174.0	16,916.0	-	16,916.0	7,923.2	-	7,923.2	16,394.5	-	16,394.5						
ii) Others **	3,041.6	-	3,041.6	147.5	-	147.5	147.5	-	147.5	520.8	-	520.8						
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-						

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
JHARKHAND

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (1 + ii)	113.0	-	113.0	189.0	-	189.0	337.0	-	337.0	155.0	-	155.0
i) Tourism	113.0	-	113.0	189.0	-	189.0	189.5	-	189.5	155.0	-	155.0
ii) Others @	-	-	-	-	-	-	147.5	-	147.5	-	-	-
2. Non-Development (General Services)	828.7	1,606.9	2,435.6	1,363.2	437.1	1,800.2	487.1	1,397.4	1,884.4	2,435.3	650.0	3,085.3
II. Discharge of Internal Debt (1 to 8)	-	13,927.7	13,927.7	-	12,630.8	12,630.8	-	12,793.7	12,793.7	-	14,824.1	14,824.1
1. Market Loans	-	5,208.7	5,208.7	-	4,680.6	4,680.6	-	4,680.6	4,680.6	-	4,551.5	4,551.5
2. Loans from LIC	-	-	-	-	-	-	-	-	-	-	47.0	47.0
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	1,305.0	1,305.0	-	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	-	-	-	1,687.3	1,687.3	-	1,687.3	1,687.3	-	2,701.7	2,701.7
6. WMA from RBI	-	34.1	34.1	-	0.7	0.7	-	58.5	58.5	-	65.0	65.0
7. Special Securities issued to NSSF	-	1,241.1	1,241.1	-	2,110.0	2,110.0	-	2,110.0	2,110.0	-	2,984.7	2,984.7
8. Others	-	6,138.8	6,138.8	-	4,152.2	4,152.2	-	4,257.2	4,257.2	-	4,474.2	4,474.2
of which: Land Compensation Bonds	-	2,137.8	2,137.8	-	2,145.3	2,145.3	-	2,145.3	2,145.3	-	2,122.3	2,122.3
III. Repayment of Loans to the Centre (1 to 7)	-	1,513.1	1,513.1	-	1,400.9	1,400.9	-	1,400.9	1,400.9	-	1,446.5	1,446.5
1. State Plan Schemes	-	1,470.0	1,470.0	-	1,355.6	1,355.6	-	1,355.6	1,355.6	-	1,409.8	1,409.8
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	2.0	2.0	-	2.1	2.1	-	2.1	2.1	-	2.1	2.1
3. Centrally Sponsored Schemes	-	8.3	8.3	-	10.5	10.5	-	10.5	10.5	-	10.5	10.5
4. Non-Plan (i + ii)	-	32.7	32.7	-	32.8	32.8	-	32.8	32.8	-	24.1	24.1
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	32.7	32.7	-	32.8	32.8	-	32.8	32.8	-	24.1	24.1
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)	4,143.2	279.7	4,422.9	12,992.5	273.7	13,266.2	3,332.1	500.7	3,832.8	6,647.5	646.2	7,293.7
1. Development Purposes (a + b)	4,143.2	237.7	4,380.9	12,992.5	236.7	13,229.2	3,332.1	456.7	3,788.8	6,647.5	597.2	7,244.7
a) Social Services (1 to 7)	22.0	212.7	234.7	10.0	211.7	221.7	10.0	331.7	341.7	20.0	372.2	392.2
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	22.0	-	22.0	10.0	-	10.0	10.0	-	10.0	20.0	-	20.0
6. Government Servants (Housing)	-	85.0	85.0	-	85.0	85.0	-	205.0	205.0	-	205.0	205.0
7. Others	-	127.7	127.7	-	126.7	126.7	-	126.7	126.7	-	167.2	167.2
b) Economic Services (1 to 10)	4,121.2	25.0	4,146.2	12,982.5	25.0	13,007.5	3,322.1	125.0	3,447.1	6,627.5	225.0	6,852.5
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	41.0	-	41.0	32.5	-	32.5	199.5	-	199.5	97.5	-	97.5
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	4,080.0	-	4,080.0	12,950.0	-	12,950.0	3,122.6	-	3,122.6	6,530.0	-	6,530.0

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
JHARKHAND

(₹ Million)

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	0.2	-	0.2	-	-	-	-	-	-	-	-	-
9. Rural Development	-	25.0	25.0	-	25.0	25.0	-	25.0	25.0	-	25.0	25.0
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development Purposes (a + b)	-	42.0	42.0	-	37.0	37.0	-	44.0	44.0	-	49.0	49.0
a) Government Servants (other than Housing)	-	42.0	42.0	-	37.0	37.0	-	44.0	44.0	-	49.0	49.0
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	14.0	14.0	-	754.0	754.0	-	1,000.0	1,000.0
VI. Contingency Fund	-	7,500.0	7,500.0	-	1,500.0	1,500.0	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)	-	4,656.5	4,656.5	-	42,537.3	42,537.3	-	42,537.3	42,537.3	-	90,619.7	90,619.7
1. State Provident Funds	-	3,921.8	3,921.8	-	41,594.0	41,594.0	-	41,594.0	41,594.0	-	89,497.2	89,497.2
2. Others	-	734.7	734.7	-	943.3	943.3	-	943.3	943.3	-	1,122.6	1,122.6
VIII. Reserve Funds (1 to 4)	-	1,615.7	1,615.7	-	2,117.7	2,117.7	-	2,117.7	2,117.7	-	7,040.0	7,040.0
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	1,615.7	1,615.7	-	2,117.7	2,117.7	-	2,117.7	2,117.7	-	7,040.0	7,040.0
IX. Deposits and Advances (1 to 4)	-	42,106.3	42,106.3	-	41,249.9	41,249.9	-	41,249.9	41,249.9	-	49,787.4	49,787.4
1. Civil Deposits	-	9,000.8	9,000.8	-	6,460.7	6,460.7	-	6,460.7	6,460.7	-	8,388.2	8,388.2
2. Deposits of Local Funds	-	13,655.0	13,655.0	-	14,759.5	14,759.5	-	14,759.5	14,759.5	-	17,563.8	17,563.8
3. Civil Advances	-	1,119.9	1,119.9	-	419.3	419.3	-	419.3	419.3	-	498.9	498.9
4. Others	-	18,330.6	18,330.6	-	19,610.4	19,610.4	-	19,610.4	19,610.4	-	23,336.4	23,336.4
X. Suspense and Miscellaneous (1 to 4)	-	614,356.5	614,356.5	-	805,138.4	805,138.4	-	805,138.4	805,138.4	-	989,824.7	989,824.7
1. Suspense	-	1,989.3	1,989.3	-	2,826.1	2,826.1	-	2,826.1	2,826.1	-	2,363.1	2,363.1
2. Cash Balance Investment Accounts	-	612,076.2	612,076.2	-	801,766.4	801,766.4	-	801,766.4	801,766.4	-	986,812.0	986,812.0
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	293.0	293.0	-	545.9	545.9	-	545.9	545.9	-	649.6	649.6
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	40,288.8	40,288.8	-	28,897.6	28,897.6	-	28,897.6	28,897.6	-	35,388.1	35,388.1
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	-1,408.4	-	-	37,083.9	-	-	5,971.6	-	-	46,250.2
B. Surplus (+)/Deficit(-) on Capital Account	-	-	-23,025.3	-	-	-32,072.7	-	-	32,161.6	-	-	-35,734.0
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-24,433.7	-	-	5,011.2	-	-	38,133.2	-	-	10,516.2
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	-24,433.7	-	-	5,011.2	-	-	38,133.2	-	-	10,516.2
i. Increase (+)/Decrease (-) in Cash Balances	-	-	-18,479.8	-	-	-25,804.4	-	-	7,317.6	-	-	10,521.2
a) Opening Balance	-	-	-3,755.0	-	-	-21,511.5	-	-	-21,511.5	-	-	-14,194.0
b) Closing Balance	-	-	-22,234.8	-	-	-47,315.9	-	-	-14,193.9	-	-	-3,672.8
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-5,953.9	-	-	30,815.6	-	-	-	-	-	-5.0
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)

KARNATAKA

₹ (Million)

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	142,996.7	2,897,296.1	3,040,292.9	149,979.9	684,158.0	834,137.9	151,607.7	670,490.9	822,098.5	159,813.5	773,505.2	933,318.7
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	142,996.7	36,005.7	179,002.4	149,979.9	39,364.3	189,344.2	151,607.7	39,197.2	190,804.8	159,813.5	42,305.8	202,119.4
I. Total Capital Outlay (1 + 2)	125,817.2	7,734.4	133,551.7	130,709.4	6,835.0	137,544.3	133,266.4	6,885.0	140,151.4	140,118.5	4,436.3	144,554.8
1. Development (a + b)	121,667.7	7,229.4	128,897.0	126,354.4	6,536.8	132,891.2	128,257.5	6,586.8	134,844.3	134,656.5	4,044.2	138,700.6
(a) Social Services (1 to 9)	25,499.5	667.4	26,167.0	23,637.6	800.2	24,437.8	24,913.8	950.2	25,864.0	26,808.5	95.3	26,903.8
1. Education, Sports, Art and Culture	4,184.3	38.8	4,223.1	3,309.2	646.7	3,955.9	3,458.7	796.7	4,255.4	3,585.4	28.5	3,613.9
2. Medical and Public Health	4,368.6	-	4,368.6	4,204.5	-	4,204.5	3,262.8	-	3,262.8	3,669.7	-	3,669.7
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	9,917.1	215.8	10,132.8	10,220.0	-	10,220.0	12,820.0	-	12,820.0	11,417.0	-	11,417.0
5. Housing	367.8	247.2	615.1	720.0	153.5	873.5	720.0	153.5	873.5	920.0	66.8	986.8
6. Urban Development	3,314.2	165.6	3,479.8	510.0	-	510.0	510.0	-	510.0	1,010.0	-	1,010.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	2,115.0	-	2,115.0	3,209.5	-	3,209.5	3,009.5	-	3,009.5	4,749.6	-	4,749.6
8. Social Security and Welfare	988.8	-	988.8	1,189.5	-	1,189.5	858.0	-	858.0	1,184.9	-	1,184.9
9. Others *	233.7	-	233.7	274.9	-	274.9	274.9	-	274.9	272.0	-	272.0
(b) Economic Services (1 to 10)	96,168.1	6,561.9	102,730.1	102,716.8	5,736.6	108,453.4	103,343.7	5,636.6	108,980.3	107,848.0	3,948.9	111,796.8
1. Agriculture and Allied Activities (i to xi)	1,010.3	-20.4	989.9	2,186.7	-	2,186.7	2,637.2	-	2,637.2	3,085.8	-	3,085.8
i) Crop Husbandry	351.5	-	351.5	1,020.0	-	1,020.0	970.0	-	970.0	1,112.5	-	1,112.5
ii) Soil and Water Conservation	392.7	-	392.7	30.0	-	30.0	30.0	-	30.0	100.0	-	100.0
iii) Animal Husbandry	-	-0.1	-0.1	635.5	-	635.5	635.6	-	635.6	831.0	-	831.0
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	216.9	-	216.8	400.0	-	400.0	56.8	-	56.8	10.0	-	10.0
vi) Forestry and Wild Life	40.4	-	40.4	35.5	-	35.5	236.7	-	236.7	236.0	-	236.0
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	100.0	-	100.0	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	17.3	-	17.3	-	-	-
x) Co-operation	8.8	-20.3	-11.5	65.7	-	65.7	95.7	-	95.7	69.7	-	69.7
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	1,244.7	7.8	1,252.5	2,147.0	13.1	2,160.1	1,689.0	13.1	1,702.1	1,481.0	13.1	1,494.1
3. Special Area Programmes of which: Hill Areas	3,773.9	-	3,773.9	3,000.0	-	3,000.0	3,000.0	-	3,000.0	2,985.0	-	2,985.0
4. Major and Medium Irrigation and Flood Control	41,931.0	5,721.7	47,652.7	52,543.4	4,737.3	57,280.7	49,386.6	4,637.3	54,023.9	59,721.4	2,927.1	62,648.5
5. Energy	13,651.5	159.5	13,811.0	8,000.0	166.5	8,166.5	8,150.0	166.5	8,316.5	4,685.0	89.0	4,774.0
6. Industry and Minerals (i to iv)	1,048.4	-10.0	1,038.3	736.0	-	736.0	2,046.7	-	2,046.7	897.0	-	897.0
i) Village and Small Industries	306.7	-10.0	296.7	211.0	-	211.0	511.0	-	511.0	477.0	-	477.0
ii) Iron and Steel Industries	47.9	-	47.9	290.0	-	290.0	130.0	-	130.0	70.0	-	70.0
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	693.7	-	693.7	235.0	-	235.0	1,405.7	-	1,405.7	350.0	-	350.0
7. Transport (i + ii)	29,443.6	1,241.8	30,685.4	27,643.2	800.0	28,443.2	31,300.9	800.0	32,100.9	30,651.2	900.0	31,551.2
i) Roads and Bridges	27,826.0	1,191.8	29,017.8	25,050.0	800.0	25,850.0	29,403.7	800.0	30,203.7	28,925.2	900.0	29,825.2
ii) Others **	1,617.6	50.0	1,667.6	2,593.2	-	2,593.2	1,897.2	-	1,897.2	1,726.0	-	1,726.0
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.) KARNATAKA

Item	2010-11 (Accounts)				2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (1 + ii)	4,064.8	-538.3	3,526.5	-	6,460.5	19.7	6,480.2	5,133.2	19.7	5,152.9	4,341.6	19.7	4,361.3	19.7	4,361.3
i) Tourism	1,059.8	-	1,059.8	-	1,366.0	-	1,366.0	1,373.5	-	1,373.5	1,581.5	-	1,581.5	-	1,581.5
ii) Others @	3,005.0	-538.3	2,466.7	-	5,094.5	19.7	5,114.2	3,759.7	19.7	3,779.4	2,760.1	19.7	2,779.8	19.7	2,779.8
2. Non-Development (General Services)	4,149.6	505.1	4,654.6	-	4,355.0	298.2	4,653.2	5,008.9	298.2	5,307.1	5,462.0	392.2	5,854.2	392.2	5,854.2
II. Discharge of Internal Debt (1 to 8)	-	19,161.7	19,161.7	-	-	38,716.0	38,716.0	-	25,233.2	25,233.2	-	50,292.3	50,292.3	-	50,292.3
1. Market Loans	-	9,627.5	9,627.5	-	13,002.5	-	13,002.5	-	12,935.5	12,935.5	-	16,171.1	16,171.1	-	16,171.1
2. Loans from LIC	-	406.2	406.2	-	403.2	-	403.2	-	403.2	403.2	-	398.1	398.1	-	398.1
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	2,514.5	2,514.5	-	-	3,090.3	3,090.3	-	3,181.4	3,181.4	-	3,807.0	3,807.0	-	3,807.0
5. Loans from National Co-operative Development Corporation	-	282.9	282.9	-	-	213.5	213.5	-	216.6	216.6	-	124.2	124.2	-	124.2
6. WMA from RBI	-	-	-	-	-	13,500.0	13,500.0	-	-	-	-	20,000.0	20,000.0	-	20,000.0
7. Special Securities issued to NSSF	-	6,277.8	6,277.8	-	-	8,441.5	8,441.5	-	8,441.5	8,441.5	-	9,737.9	9,737.9	-	9,737.9
8. Others	-	52.7	52.7	-	-	65.0	65.0	-	54.9	54.9	-	54.0	54.0	-	54.0
of which: Land Compensation Bonds	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
III. Repayment of Loans to the Centre (1 to 7)	-	8,909.6	8,909.6	-	-	5,905.1	5,905.1	-	5,783.9	5,783.9	-	6,408.5	6,408.5	-	6,408.5
1. State Plan Schemes	-	8,687.0	8,687.0	-	-	5,681.1	5,681.1	-	5,559.9	5,559.9	-	6,184.2	6,184.2	-	6,184.2
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	36.6	36.6	-	-	36.5	36.5	-	36.5	36.5	-	36.4	36.4	-	36.4
3. Centrally Sponsored Schemes	-	123.6	123.6	-	-	125.4	125.4	-	125.4	125.4	-	125.9	125.9	-	125.9
4. Non-Plan (i + ii)	-	62.5	62.5	-	-	62.1	62.1	-	62.1	62.1	-	62.0	62.0	-	62.0
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	62.5	62.5	-	-	62.1	62.1	-	62.1	62.1	-	62.0	62.0	-	62.0
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)	17,179.5	200.0	17,379.4	-	19,270.6	1,408.2	20,678.8	18,341.3	1,295.1	19,636.4	19,695.1	1,168.7	20,863.8	-	20,863.8
1. Development Purposes (a + b)	17,179.5	184.8	17,364.3	-	19,270.6	850.0	20,120.6	18,341.3	710.9	19,052.2	19,695.1	429.0	20,124.1	-	20,124.1
a) Social Services (1 to 7)	14,891.1	4.0	14,895.1	-	16,948.5	-	16,948.5	16,358.9	-	16,358.9	12,323.2	-	12,323.2	-	12,323.2
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	4.0	4.0	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	7,871.1	-	7,871.1	-	11,898.5	-	11,898.5	8,328.9	-	8,328.9	10,318.2	-	10,318.2	-	10,318.2
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	-	-	-	20.0	-	20.0	-	-	-	5.0	-	5.0	-	5.0
7. Others	7,020.0	-	7,020.0	-	5,030.0	-	5,030.0	8,030.0	-	8,030.0	2,000.0	-	2,000.0	-	2,000.0
b) Economic Services (1 to 10)	2,288.4	180.8	2,469.2	-	2,322.1	850.0	3,172.1	1,982.4	710.9	2,693.3	7,371.9	429.0	7,800.9	-	7,800.9
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	160.4	-	160.4	-	150.0	-	150.0	150.0	-	150.0	500.0	-	500.0	-	500.0
4. Co-operation	53.4	-	53.4	-	11.1	-	11.1	61.1	-	61.1	11.0	-	11.0	-	11.0
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	339.0	-	339.0	-	1,500.0	-	1,500.0	740.3	-	740.3	5,622.3	-	5,622.3	-	5,622.3

(₹ Million)

**Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
KARNATAKA**

Item	2011-12 (Accounts)				2011-12 (Budget Estimates)				2011-12 (Revised Estimates)				2012-13 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	
1	16.9	-	16.9	81.0	-	81.0	81.0	-	81.0	-	81.0	77.7	-	77.7	77.7	
7. Village and Small Industries	-	-	-	50.0	-	50.0	50.0	-	50.0	-	50.0	-	50.0	-	50.0	
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
10. Others	1,718.7	180.8	1,899.5	580.0	800.0	1,380.0	950.0	660.9	1,610.9	379.0	1,260.9	1,260.9	379.0	1,639.9		
2. Non-Development Purposes (a + b)	-	15.2	15.2	558.2	58.2	582.2	584.2	58.2	584.2	39.7	584.2	39.7	584.2	739.7		
a) Government Servants (other than Housing)	-	15.2	15.2	-	-	-	-	-	-	-	-	-	-	39.7		
b) Miscellaneous	-	-	-	500.0	500.0	500.0	500.0	500.0	500.0	700.0	700.0	700.0	700.0	700.0		
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-	-	-		
VI. Contingency Fund	-	125.3	125.3	-	50.0	50.0	-	50.0	50.0	-	50.0	-	50.0	50.0		
VII. State Provident Funds, etc. (1+2)	-	13,898.7	13,898.7	14,500.0	14,500.0	14,500.0	14,500.0	14,500.0	14,500.0	14,500.0	14,500.0	14,500.0	14,500.0	14,500.0		
1. State Provident Funds	-	6,673.1	6,673.1	6,650.0	6,650.0	6,650.0	6,650.0	6,650.0	6,650.0	6,650.0	6,650.0	6,650.0	6,650.0	6,650.0		
2. Others	-	7,225.6	7,225.6	7,850.0	7,850.0	7,850.0	7,850.0	7,850.0	7,850.0	7,850.0	7,850.0	7,850.0	7,850.0	7,850.0		
VIII. Reserve Funds (1 to 4)	-	12,238.6	12,238.6	22,648.7	22,648.7	22,648.7	22,648.7	22,648.7	22,648.7	22,648.7	22,648.7	22,648.7	22,648.7	22,648.7		
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-	-	-		
2. Sinking Funds	-	549.7	549.7	12,926.3	12,926.3	12,926.3	12,926.3	12,926.3	12,926.3	12,926.3	12,926.3	12,926.3	12,926.3	12,926.3		
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-		
4. Others	-	11,688.8	11,688.8	9,722.4	9,722.4	9,722.4	9,722.4	9,722.4	9,722.4	9,722.4	9,722.4	9,722.4	9,722.4	9,722.4		
IX. Deposits and Advances (1 to 4)	-	217,064.7	217,064.7	179,095.0	179,095.0	179,095.0	179,095.0	179,095.0	179,095.0	179,095.0	179,095.0	179,095.0	179,095.0	179,095.0		
1. Civil Deposits	-	39,199.3	39,199.3	3,500.0	3,500.0	3,500.0	3,500.0	3,500.0	3,500.0	3,500.0	3,500.0	3,500.0	3,500.0	3,500.0		
2. Deposits of Local Funds	-	137,370.1	137,370.1	141,050.0	141,050.0	141,050.0	141,050.0	141,050.0	141,050.0	141,050.0	141,050.0	141,050.0	141,050.0	141,050.0		
3. Civil Advances	-	-	-	15.0	15.0	15.0	15.0	15.0	15.0	15.0	15.0	15.0	15.0	15.0		
4. Others	-	40,495.3	40,495.3	34,530.0	34,530.0	34,530.0	34,530.0	34,530.0	34,530.0	34,530.0	34,530.0	34,530.0	34,530.0	34,530.0		
X. Suspense and Miscellaneous (1 to 4)	-	2,602,873.8	2,602,873.8	402,000.0	402,000.0	402,000.0	402,000.0	402,000.0	402,000.0	402,000.0	402,000.0	402,000.0	402,000.0	402,000.0		
1. Suspense	-	2,596.8	2,596.8	1,600.0	1,600.0	1,600.0	1,600.0	1,600.0	1,600.0	1,600.0	1,600.0	1,600.0	1,600.0	1,600.0		
2. Cash Balance Investment Accounts	-	2,098,745.6	2,098,745.6	-	-	-	-	-	-	-	-	-	-	-		
3. Deposits with RBI	-	-	-	400,400.0	400,400.0	400,400.0	400,400.0	400,400.0	400,400.0	400,400.0	400,400.0	400,400.0	400,400.0	400,400.0		
4. Others	-	501,531.4	501,531.4	-	-	-	-	-	-	-	-	-	-	-		
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-		
XII. Remittances	-	15,089.5	15,089.5	13,000.0	13,000.0	13,000.0	13,000.0	13,000.0	13,000.0	13,000.0	13,000.0	13,000.0	13,000.0	13,000.0		
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	41,723.9	-	-	12,789.4	-	-	-	-	31,437.8	-	-	9,307.7		
B. Surplus (+)/Deficit(-) on Capital Account	-	-	-67,403.1	-	-	-9,841.6	-	-	-	-	-46,536.8	-	-	-8,109.2		
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-25,679.3	-	-	2,947.8	-	-	-	-	-15,099.0	-	-	1,198.5		
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	-25,679.3	-	-	2,947.8	-	-	-	-	-15,099.0	-	-	1,198.5		
i. Increase (+)/Decrease (-) in Cash Balances	-	-	-5,494.5	-	-	2,947.8	-	-	-	-	4,901.0	-	-	1,198.5		
a) Opening Balance	-	-	-1,076.8	-	-	884.7	-	-	-	-	-6,571.3	-	-	-1,670.3		
b) Closing Balance	-	-	-6,571.3	-	-	3,832.5	-	-	-	-	-1,670.3	-	-	-471.8		
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-20,184.7	-	-	-	-	-	-	-	-20,000.0	-	-	-		
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-	-	-		

Appendix IV

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)

KERALA

(₹ Million)

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
TOTAL CAPITAL DISBURSEMENTS (I to XII)	32,120.9	1,332,220.1	1,364,341.0	31,715.2	824,752.4	856,467.6	39,849.0	1,237,565.6	1,277,414.5	33,829.0	996,501.5	1,030,330.5
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	32,120.9	28,883.7	61,004.5	31,715.2	45,126.9	76,842.1	39,849.0	47,763.2	87,612.2	33,829.0	66,454.3	100,283.3
I. Total Capital Outlay (1 + 2)	27,672.5	5,964.4	33,636.9	24,907.4	13,439.7	38,347.1	39,849.0	13,518.2	49,491.2	28,705.1	36,843.8	65,548.9
1. Development (a + b)	26,891.1	5,560.3	32,451.4	24,532.2	11,277.2	35,809.4	35,241.3	11,355.7	46,597.0	28,180.8	36,773.8	64,954.6
(a) Social Services (1 to 9)	4,592.4	200.0	4,792.4	5,037.2	1,012.0	6,049.2	5,851.6	517.7	6,369.3	5,202.4	152.5	5,354.9
1. Education, Sports, Art and Culture	856.0	—	856.0	682.5	1,000.0	1,682.5	1,028.1	500.7	1,528.8	1,360.2	—	1,360.2
2. Medical and Public Health	988.0	—	988.0	756.5	2.0	758.5	1,096.3	7.0	1,103.3	877.0	52.5	929.5
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	933.6	200.0	1,133.6	326.4	10.0	336.4	428.2	10.0	438.2	360.0	—	360.0
5. Housing	889.4	—	889.4	197.1	—	197.1	216.6	—	216.6	227.0	—	227.0
6. Urban Development	—	—	—	590.0	—	590.0	590.0	—	590.0	—	100.0	100.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	723.7	—	723.7	1,003.7	—	1,003.7	1,003.7	—	1,003.7	907.7	—	907.7
8. Social Security and Welfare	152.8	—	152.8	10.0	—	10.0	10.7	—	10.7	11.5	—	11.5
9. Others *	49.0	—	49.0	1,471.0	—	1,471.0	1,478.0	—	1,478.0	1,459.0	—	1,459.0
(b) Economic Services (1 to 10)	22,298.7	5,360.3	27,659.0	19,495.0	10,265.2	29,760.1	29,399.7	10,838.0	40,227.7	22,978.4	36,621.3	59,599.7
1. Agriculture and Allied Activities (i to xi)	1,538.2	1,988.3	3,526.5	1,542.9	2,132.8	3,675.7	1,662.0	2,146.8	3,808.8	2,152.7	807.5	2,960.2
i) Crop Husbandry	55.9	2.3	58.2	22.0	5.3	27.3	122.0	5.3	127.3	12.5	5.3	17.8
ii) Soil and Water Conservation	144.6	20.0	164.6	200.0	34.7	234.7	200.0	34.7	234.7	450.0	2.2	452.2
iii) Animal Husbandry	47.9	—	47.9	92.5	—	92.5	95.1	—	95.1	102.5	—	102.5
iv) Dairy Development	0.5	—	0.5	30.0	—	30.0	15.0	—	15.0	—	—	—
v) Fisheries	488.7	351.1	839.8	398.2	486.5	884.7	510.2	486.8	997.0	658.5	550.0	1,208.5
vi) Forestry and Wild Life	140.0	—	140.0	210.0	—	210.0	179.5	—	179.5	291.0	—	291.0
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	50.2	114.9	165.1	75.0	246.3	321.3	75.0	260.0	335.0	75.0	250.0	325.0
ix) Agricultural Research and Education	—	—	—	—	—	—	—	—	—	—	—	—
x) Co-operation	610.6	1,500.0	2,110.6	465.2	1,360.0	1,825.2	415.2	1,360.0	1,775.2	513.2	—	513.2
xi) Others @	—	—	—	50.0	—	50.0	50.0	—	50.0	50.0	—	50.0
2. Rural Development	200.0	24.9	224.9	210.5	—	210.5	740.5	—	740.5	483.5	50.0	533.5
3. Special Area Programmes of which: Hill Areas	—	—	—	—	—	—	—	—	—	250.0	—	250.0
4. Major and Medium Irrigation and Flood Control	2,648.9	274.0	2,923.0	5,203.6	1,369.2	6,572.8	5,790.6	1,505.9	7,296.5	5,838.7	950.8	6,789.5
5. Energy	—	—	—	—	—	—	—	0.5	0.5	—	50.0	50.0
6. Industry and Minerals (i to iv)	3,543.0	100.0	3,643.0	2,581.7	—	2,581.7	2,683.1	—	2,683.1	3,511.1	—	3,511.1
i) Village and Small Industries	200.1	—	200.1	334.7	—	334.7	249.7	—	249.7	479.0	—	479.0
ii) Iron and Steel Industries	—	—	—	—	—	—	—	—	—	—	—	—
iii) Non-Ferrous Mining and Metallurgical Industries	40.0	—	40.0	1.0	—	1.0	83.3	—	83.3	—	—	—
iv) Others #	3,302.9	100.0	3,402.9	2,246.0	—	2,246.0	2,350.1	—	2,350.1	3,032.1	—	3,032.1
7. Transport (i + ii)	14,036.5	2,946.7	16,983.2	9,725.1	6,763.0	16,488.1	17,698.6	6,907.4	24,595.9	10,416.3	34,763.0	45,179.3
i) Roads and Bridges	11,925.2	2,156.0	14,081.2	5,766.6	6,760.0	12,526.6	13,686.5	6,904.4	20,590.9	5,110.6	21,760.0	26,870.6
ii) Others **	2,111.3	790.7	2,902.0	3,958.5	3.0	3,961.5	4,002.0	3.0	4,005.0	5,305.7	13,003.0	18,308.7
8. Communications	—	—	—	—	—	—	—	—	—	—	—	—

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)

KERALA

(₹ Million)

Item	2011-12 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
	10.7	-	10.7	12.0	-	12.0	12.0	-	12.0	12.0	-	12.0
9. Science, Technology and Environment	321.4	26.4	347.8	219.2	0.2	219.4	812.9	277.4	1,090.3	314.1	-	314.1
10. General Economic Services (1 + ii)	319.7	26.4	346.1	205.2	-	205.2	803.5	277.4	1,080.9	296.5	-	296.5
i) Tourism	1.7	-	1.7	14.0	0.2	14.2	9.4	-	9.4	17.6	-	17.6
ii) Others @@	781.4	404.1	1,185.5	375.2	2,162.5	2,537.7	731.7	2,162.6	2,894.2	524.3	70.0	594.3
2. Non-Development (General Services)												
Discharge of Internal Debt (1 to 8)												
1. Market Loans	-	16,674.3	16,674.3	-	88,161.6	88,161.6	-	41,262.3	41,262.3	-	93,477.9	93,477.9
2. Loans from LIC	-	7,294.8	7,294.8	-	11,594.0	11,594.0	-	13,844.0	13,844.0	-	10,125.1	10,125.1
3. Loans from SBI and other Banks	-	2,479.4	2,479.4	-	2,768.7	2,768.7	-	2,768.7	2,768.7	-	2,762.8	2,762.8
4. Loans from NABARD	-	1,450.6	1,450.6	-	1,653.7	1,653.7	-	1,653.7	1,653.7	-	2,286.0	2,286.0
5. Loans from National Co-operative Development Corporation	-	450.5	450.5	-	466.0	466.0	-	503.9	503.9	-	500.0	500.0
6. WMA from RBI	-	3,477.6	3,477.6	-	65,250.0	65,250.0	-	16,050.0	16,050.0	-	70,250.0	70,250.0
7. Special Securities issued to NSSF	-	1,521.4	1,521.4	-	4,863.2	4,863.2	-	4,863.2	4,863.2	-	5,977.3	5,977.3
8. Others	-	1,158.3	1,158.3	-	1,565.9	1,565.9	-	1,578.8	1,578.8	-	1,576.7	1,576.7
of which: Land Compensation Bonds	-	3,076.0	3,076.0	-	3,292.1	3,292.1	-	3,164.1	3,164.1	-	3,346.8	3,346.8
III. Repayment of Loans to the Centre (1 to 7)												
1. State Plan Schemes	-	2,999.9	2,999.9	-	3,216.4	3,216.4	-	3,088.4	3,088.4	-	3,274.4	3,274.4
of which: Advance release of Plan Assistance for Natural Calamities	-	9.6	9.6	-	8.7	8.7	-	8.7	8.7	-	7.7	7.7
2. Centrally Sponsored Schemes	-	42.7	42.7	-	44.2	44.2	-	44.2	44.2	-	43.0	43.0
3. Centrally Sponsored Schemes	-	23.8	23.8	-	22.6	22.6	-	22.6	22.6	-	21.6	21.6
4. Non-Plan (1 + ii)	-	23.8	23.8	-	22.6	22.6	-	22.6	22.6	-	21.6	21.6
i) Relief for Natural Calamities	-	23.8	23.8	-	22.6	22.6	-	22.6	22.6	-	21.6	21.6
ii) Others	-	-	-	-	-	-	-	-	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	0.2	0.2	-	0.2	0.2	-	0.2	0.2
IV. Loans and Advances by State Governments (1+2)												
1. Development Purposes (a + b)	4,448.4	3,169.0	7,617.4	6,807.8	5,483.5	12,291.3	3,876.0	5,868.5	9,744.5	5,123.8	3,035.7	8,159.6
a) Social Services (1 to 7)	4,448.4	3,169.0	7,617.4	6,807.8	4,917.9	11,725.7	3,876.0	5,868.5	9,744.5	5,123.8	3,035.7	8,159.6
b) Economic Services (1 to 10)	1,086.7	1,020.3	2,107.1	5,140.0	3,265.8	8,405.8	2,140.0	4,206.5	6,346.5	3,456.0	2,033.7	5,489.7
1. Education, Sports, Art and Culture	-	-	-	-	50.0	50.0	-	25.0	25.0	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	991.7	-	991.7	5,000.0	-	5,000.0	2,000.0	-	2,000.0	3,000.0	-	3,000.0
5. Housing	60.0	482.1	542.1	105.0	2,711.3	2,816.3	105.0	2,711.3	2,816.3	420.0	523.5	943.5
6. Government Servants (Housing)	-	537.4	537.4	-	503.0	503.0	-	1,468.7	1,468.7	-	1,508.7	1,508.7
7. Others	35.0	0.8	35.8	35.0	1.5	36.5	35.0	1.5	36.5	36.0	1.5	37.5
b) Economic Services (1 to 10)	3,361.7	2,148.7	5,510.3	1,667.8	1,652.1	3,319.9	1,736.0	1,662.1	3,398.1	1,667.8	1,002.1	2,669.9
1. Crop Husbandry	-	2.1	2.1	-	2.1	2.1	-	2.1	2.1	-	2.1	2.1
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	19.3	-	19.3	50.0	-	50.0	50.0	-	50.0	50.0	-	50.0
4. Co-operation	1,412.6	-	1,412.6	221.7	-	221.7	271.7	-	271.7	345.3	-	345.3
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	360.0	-	360.0	100.0	-	100.0	187.5	-	187.5

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
MADHYA PRADESH

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	96,101.4	2,454,063.1	2,550,164.5	98,607.0	1,620,951.7	1,719,558.8	107,796.9	2,829,168.1	2,936,965.0	127,970.7	2,359,473.4	2,487,444.1
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	96,101.4	54,334.5	150,435.9	98,607.0	48,612.8	147,219.9	107,796.9	168,142.3	275,939.2	127,970.7	71,728.6	199,699.3
I. Total Capital Outlay (1 + 2)	86,570.7	1,428.1	87,998.8	86,820.4	398.9	87,219.3	92,286.3	459.8	92,746.2	107,741.7	460.5	108,202.2
1. Development (a + b)	84,991.5	1,220.8	86,212.3	85,280.2	146.4	85,426.6	90,551.6	201.3	90,752.9	105,662.0	208.0	105,870.0
(a) Social Services (1 to 9)	14,219.1	1,101.2	15,320.3	14,657.9	43.9	14,701.8	17,850.4	98.8	17,949.3	18,769.0	105.5	18,874.5
1. Education, Sports, Art and Culture	2,680.6	31.0	2,711.6	1,201.0	-	1,201.0	1,468.6	-	1,468.6	1,207.3	-	1,207.3
2. Medical and Public Health	1,126.9	21.8	1,148.7	1,745.4	43.0	1,788.4	3,173.0	44.1	3,217.1	3,393.2	39.5	3,432.7
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	5,744.2	-	5,744.2	6,148.9	-	6,148.9	6,725.6	-	6,725.6	6,730.9	-	6,730.9
5. Housing	187.8	-	187.8	245.0	-	245.0	245.0	-	245.0	560.0	-	560.0
6. Urban Development	483.5	-	483.5	633.6	-	633.6	624.5	-	624.5	770.5	-	770.5
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	3,442.3	-	3,442.3	3,511.6	-	3,511.6	4,441.5	-	4,441.5	4,841.6	-	4,841.6
8. Social Security and Welfare	536.3	1,048.4	1,584.7	1,028.0	0.9	1,028.9	1,028.0	54.8	1,082.8	1,057.5	66.0	1,123.5
9. Others *	17.6	-	17.6	144.3	-	144.3	144.3	-	144.3	208.0	-	208.0
(b) Economic Services (1 to 10)	70,772.4	119.6	70,892.0	70,622.4	102.5	70,724.9	72,701.2	102.5	72,803.7	86,893.0	102.5	86,995.5
1. Agriculture and Allied Activities (i to xi)	2,180.3	74.7	2,255.0	3,321.5	-	3,321.5	3,321.5	-	3,321.5	962.9	-	962.9
i) Crop Husbandry	1,387.1	-	1,387.1	2,166.9	-	2,166.9	2,166.9	-	2,166.9	-	-	-
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	10.1	-	10.1	10.6	-	10.6	10.6	-	10.6	33.0	-	33.0
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	4.5	-	4.5	2.0	-	2.0	2.0	-	2.0	4.0	-	4.0
vi) Forestry and Wild Life	123.7	-	123.7	260.0	-	260.0	260.0	-	260.0	500.0	-	500.0
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	554.9	74.7	629.6	637.0	-	637.0	637.0	-	637.0	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	100.0	-	100.0	245.0	-	245.0	245.0	-	245.0	425.9	-	425.9
xi) Others @	9,215.2	-	9,215.2	8,421.6	-	8,421.6	8,521.6	-	8,521.6	14,433.6	-	14,433.6
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	34,330.7	-	34,330.7	31,006.3	-	31,006.3	32,638.6	-	32,638.6	33,112.8	-	33,112.8
5. Energy	4,051.4	44.9	4,096.3	7,894.9	-	7,894.9	9,782.9	-	9,782.9	13,448.4	-	13,448.4
6. Industry and Minerals (i to iv)	280.2	-	280.2	351.8	102.0	453.8	427.3	102.0	529.3	562.1	102.0	664.1
i) Village and Small Industries	202.2	-	202.2	184.3	100.0	284.3	309.3	100.0	409.3	370.6	100.0	470.6
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	17.2	-	17.2	90.5	-	90.5	91.0	-	91.0	71.0	-	71.0
7. Transport (i + ii)	60.8	-	60.8	77.0	2.0	79.0	27.0	2.0	29.0	120.5	2.0	122.5
i) Roads and Bridges	20,293.6	-	20,293.6	18,878.7	-	18,878.7	17,250.7	-	17,250.7	23,493.3	-	23,493.3
ii) Others **	19,820.9	-	19,820.9	18,548.7	-	18,548.7	16,920.7	-	16,920.7	23,428.2	-	23,428.2
8. Communications	472.7	-	472.7	330.0	-	330.0	330.0	-	330.0	65.1	-	65.1

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
MADHYA PRADESH

Item	2011-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment	92.5	-	92.5	27.5	-	27.5	38.5	-	38.5	90.0	-	90.0
10. General Economic Services (1 + ii)	328.6	-	328.6	720.0	0.5	720.5	720.0	0.5	720.5	790.0	0.5	790.5
i) Tourism	328.6	-	328.6	720.0	-	720.0	720.0	-	720.0	790.0	-	790.0
ii) Others @	-	-	-	-	0.5	0.5	-	0.5	-	-	0.5	0.5
2. Non-Development (General Services)	1,579.2	207.3	1,786.5	1,540.2	252.5	1,792.7	1,734.8	258.5	1,993.3	2,079.7	252.5	2,332.2
Discharge of Internal Debt (1 to 8)		20,116.2	20,116.2		62,758.7	62,758.7		22,758.7	22,758.7		69,453.9	69,453.9
1. Market Loans	-	6,425.4	6,425.4	-	8,781.2	8,781.2	-	8,781.2	8,781.2	-	11,371.1	11,371.1
2. Loans from LIC	-	114.1	114.1	-	110.0	110.0	-	110.0	110.0	-	111.1	111.1
3. Loans from SBI and other Banks	-	2.5	2.5	-	2.6	2.6	-	2.6	2.6	-	2.7	2.7
4. Loans from NABARD	-	4,257.7	4,257.7	-	5,250.0	5,250.0	-	5,250.0	5,250.0	-	6,000.0	6,000.0
5. Loans from National Co-operative Development Corporation	-	111.6	111.6	-	150.0	150.0	-	150.0	150.0	-	165.0	165.0
6. WMA from RBI	-	-	-	-	40,000.0	40,000.0	-	40,000.0	40,000.0	-	40,000.0	40,000.0
7. Special Securities issued to NSSF	-	4,564.6	4,564.6	-	3,800.0	3,800.0	-	3,800.0	3,800.0	-	7,142.6	7,142.6
8. Others	-	4,640.3	4,640.3	-	4,664.9	4,664.9	-	4,664.9	4,664.9	-	4,661.4	4,661.4
of which: Land Compensation Bonds	-	3,607.1	3,607.1	-	3,607.1	3,607.1	-	3,607.1	3,607.1	-	3,607.1	3,607.1
III. Repayment of Loans to the Centre (1 to 7)		5,176.2	5,176.2		5,242.3	5,242.3		5,242.3	5,242.3		5,373.4	5,373.4
1. State Plan Schemes	-	5,012.8	5,012.8	-	5,103.6	5,103.6	-	5,103.6	5,103.6	-	5,242.1	5,242.1
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	27.3	27.3	-	27.2	27.2	-	27.2	27.2	-	27.2	27.2
3. Centrally Sponsored Schemes	-	94.9	94.9	-	71.2	71.2	-	71.2	71.2	-	63.9	63.9
4. Non-Plan (i + ii)	-	41.1	41.1	-	40.3	40.3	-	40.3	40.3	-	40.2	40.2
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	41.1	41.1	-	40.3	40.3	-	40.3	40.3	-	40.2	40.2
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)		27,616.6	37,147.4		20,215.5	32,002.1		15,510.6	155,194.6		36,443.5	56,672.6
1. Development Purposes (a + b)	9,530.8	27,616.6	37,147.4	11,786.6	20,209.5	31,996.1	15,510.6	139,681.0	155,191.6	20,229.1	36,437.5	56,666.6
a) Social Services (1 to 7)	1,714.7	439.9	2,154.6	1,723.5	1,204.5	2,928.0	1,220.0	1,257.0	2,477.0	1,686.3	6,487.0	8,173.3
1. Education, Sports, Art and Culture	-	40.0	40.0	-	7.5	7.5	-	40.0	40.0	0.1	40.0	40.1
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	9.6	-	9.6	29.0	-	29.0	29.0	-	29.0	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	-	-	-	7.0	7.0	-	7.0	7.0	-	7.0	7.0
7. Others	1,705.1	399.9	2,105.0	1,694.5	1,190.0	2,884.5	1,191.0	1,210.0	2,401.0	1,686.2	6,440.0	8,126.2
b) Economic Services (1 to 10)	7,816.1	27,176.7	34,992.7	10,063.1	19,005.0	29,068.1	14,290.6	138,424.0	152,714.6	18,542.8	29,950.5	48,493.3
1. Crop Husbandry	-	-	-	-	5.0	5.0	-	0.1	0.1	-	0.5	0.5
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	118.0	118.0	-	-	-	-	-	-	1,090.0	-	1,090.0
4. Co-operation	120.3	-	120.3	586.0	-	586.0	3,345.0	-	3,345.0	1,611.4	-	1,611.4
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	7,695.8	27,058.7	34,754.5	7,967.1	19,000.0	26,967.1	9,435.6	138,424.0	147,859.6	12,150.4	29,950.0	42,100.4

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
MADHYA PRADESH

(₹ Million)

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	691.0
8. Other Industries and Minerals	-	-	-	1,500.0	-	1,500.0	-	-	1,500.0	-	-	2,500.0
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	10.0	-	10.0	-	-	10.0	-	-	500.0
2. Non-Development Purposes (a + b)	-	-	-	-	6.0	6.0	-	3.0	3.0	-	6.0	6.0
a) Government Servants (other than Housing)	-	-	-	-	6.0	6.0	-	3.0	3.0	-	6.0	6.0
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	18.5	18.5	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	1,000.0	1,000.0	-	2,000.0	2,000.0	-	2,000.0	2,000.0
VII. State Provident Funds, etc. (1+2)	-	9,644.2	9,644.2	-	13,452.6	13,452.6	-	13,413.6	13,413.6	-	14,084.3	14,084.3
1. State Provident Funds	-	10,126.7	10,126.7	-	11,538.9	11,538.9	-	11,500.0	11,500.0	-	12,075.0	12,075.0
2. Others	-	-482.5	-482.5	-	1,913.7	1,913.7	-	1,913.6	1,913.6	-	2,009.3	2,009.3
VIII. Reserve Funds (1 to 4)	-	9,161.6	9,161.6	-	5,274.4	5,274.4	-	18,351.4	18,351.4	-	24,936.6	24,936.6
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	1.0	1.0	-	7.0	7.0	-	7.4	7.4
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	9,161.6	9,161.6	-	5,273.4	5,273.4	-	18,344.4	18,344.4	-	24,929.2	24,929.2
IX. Deposits and Advances (1 to 4)	-	80,459.4	80,459.4	-	104,076.3	104,076.3	-	84,021.7	84,021.7	-	88,222.8	88,222.8
1. Civil Deposits	-	36,822.8	36,822.8	-	35,852.1	35,852.1	-	40,000.0	40,000.0	-	42,000.0	42,000.0
2. Deposits of Local Funds	-	231.1	231.1	-	482.5	482.5	-	100.0	100.0	-	105.0	105.0
3. Civil Advances	-	4,112.2	4,112.2	-	4,566.2	4,566.2	-	4,566.2	4,566.2	-	4,794.5	4,794.5
4. Others	-	39,293.3	39,293.3	-	63,175.5	63,175.5	-	39,355.5	39,355.5	-	41,323.3	41,323.3
X. Suspense and Miscellaneous (1 to 4)	-	2,193,508.9	2,193,508.9	-	1,294,526.8	1,294,526.8	-	2,427,851.0	2,427,851.0	-	1,998,393.6	1,998,393.6
1. Suspense	-	-86.4	-86.4	-	1,800.3	1,800.3	-	600.0	600.0	-	630.0	630.0
2. Cash Balance Investment Accounts	-	1,436,936.3	1,436,936.3	-	638,200.0	638,200.0	-	1,477,000.0	1,477,000.0	-	1,000,000.0	1,000,000.0
3. Deposits with RBI	-	339,119.8	339,119.8	-	244,007.0	244,007.0	-	430,000.0	430,000.0	-	451,500.0	451,500.0
4. Others	-	417,539.2	417,539.2	-	410,519.6	410,519.6	-	520,251.0	520,251.0	-	546,263.6	546,263.6
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	1,000.0	1,000.0	-	-	-
XII. Remittances	-	106,933.6	106,933.6	-	114,006.2	114,006.2	-	114,385.5	114,385.5	-	120,104.8	120,104.8
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	68,425.9	-	-	68,425.9	-	-	-	-	-	63,700.2
B. Surplus (+)/Deficit(-) on Capital Account	-	-	-38,543.3	-	-	-38,543.3	-	-	-	-	-	-79,507.8
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	29,882.6	-	-	29,882.6	-	-	-	-	-	-15,807.7
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	29,882.6	-	-	29,882.6	-	-	-	-	-	-15,807.7
i. Increase (+)/Decrease (-) in Cash Balances	-	-	-6,641.9	-	-	-6,641.9	-	-	-	-	-	-307.7
a) Opening Balance	-	-	-20,410.7	-	-	-20,410.7	-	-	-	-	-	-764.6
b) Closing Balance	-	-	-27,052.6	-	-	-27,052.6	-	-	-	-	-	-1,072.2
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	36,524.5	-	-	36,524.5	-	-	-	-	-	-15,500.0
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
MAHARASHTRA

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment												
10. General Economic Services (1 + ii)	128.5	1,733.1	1,861.6	154.9	831.9	986.8	201.4	834.2	1,035.6	144.0	831.9	975.9
i) Tourism												
ii) Others @	128.5	1,733.1	1,861.6	154.9	831.9	986.8	201.4	834.2	1,035.6	144.0	831.9	975.9
2. Non-Development (General Services)	4,520.9	894.0	5,414.9	8,164.2	1,956.1	10,120.3	7,961.6	1,922.7	9,884.2	9,932.9	2,329.8	12,262.7
II. Discharge of Internal Debt (1 to 8)												
1. Market Loans		42,906.3	42,906.3		88,270.7	88,270.7		56,107.9	56,107.9		89,806.7	89,806.7
2. Loans from LIC		9,138.9	9,138.9		14,802.2	14,802.2		12,500.0	12,500.0		10,738.8	10,738.8
3. Loans from SBI and other Banks					2,501.2	2,501.2		15.0	15.0		15.0	15.0
4. Loans from NABARD												
5. Loans from National Co-operative Development Corporation		2,624.0	2,624.0		4,372.6	4,372.6		4,372.6	4,372.6		5,010.2	5,010.2
6. WMA from RBI					1,490.0	1,490.0						
7. Special Securities issued to NSSF		23,505.0	23,505.0		30,000.0	30,000.0					3,000.0	3,000.0
8. Others		7,638.4	7,638.4		31,371.7	31,371.7		31,371.7	31,371.7		36,010.4	36,010.4
of which: Land Compensation Bonds					3,733.0	3,733.0		7,848.6	7,848.6		35,032.3	35,032.3
of which: Advance release of Plan					0.5	0.5						
III. Repayment of Loans to the Centre (1 to 7)												
1. State Plan Schemes		4,829.8	4,829.8		5,144.5	5,144.5		4,972.6	4,972.6		6,172.4	6,172.4
of which: Assistance for Natural Calamities		4,612.5	4,612.5		4,914.6	4,914.6		4,751.5	4,751.5		5,940.8	5,940.8
2. Central Plan Schemes		8.3	8.3		8.3	8.3		8.3	8.3		8.3	8.3
3. Centrally Sponsored Schemes		146.3	146.3		157.5	157.5		151.2	151.2		159.4	159.4
4. Non-Plan (i + ii)		62.6	62.6		64.1	64.1		61.6	61.6		63.9	63.9
i) Relief for Natural Calamities												
ii) Others		62.6	62.6		64.1	64.1		61.6	61.6		63.9	63.9
5. Ways and Means Advances from Centre												
6. Loans for Special Schemes												
7. Others												
IV. Loans and Advances by State Governments (1+2)												
1. Development Purposes (a + b)	4,230.3	5,360.4	9,590.7	4,471.7	4,515.5	8,987.2	5,928.6	5,152.9	11,081.5	10,547.8	4,540.9	15,088.7
a) Social Services (1 to 7)	4,230.3	5,002.2	9,232.5	4,471.7	3,865.9	8,337.6	5,928.6	4,652.2	10,580.7	10,547.8	3,911.9	14,459.7
1. Education, Sports, Art and Culture	2,354.8	2,827.5	5,182.4	2,710.7	3,255.7	5,966.4	2,418.1	2,895.5	5,313.6	2,127.1	3,325.5	5,452.6
2. Medical and Public Health												
3. Family Welfare	0.5		0.5									
4. Water Supply and Sanitation		64.8	64.8		61.3	61.3		61.3	61.3		58.0	58.0
5. Housing		722.2	722.2		7.0	7.0		7.0	7.0		5.5	5.5
6. Government Servants (Housing)		2,040.5	2,040.5		3,184.4	3,184.4		2,666.2	2,666.2		3,259.4	3,259.4
7. Others	2,354.3		2,354.3	2,710.7	3.0	2,713.7	2,418.1	161.0	2,579.1	2,127.1	2.6	2,129.7
b) Economic Services (1 to 10)	1,875.5	2,174.6	4,050.1	1,761.1	610.2	2,371.3	3,510.5	1,756.6	5,267.1	8,420.7	586.4	9,007.1
1. Crop Husbandry		185.0	185.0		100.5	100.5		183.9	183.9		46.4	46.4
2. Soil and Water Conservation												
3. Food Storage and Warehousing												
4. Co-operation	1,427.9	1,710.2	3,138.1	370.0	140.0	510.0	1,120.1	1,203.0	2,323.1	534.8	540.0	1,074.8
5. Major and Medium Irrigation, etc.												
6. Power Projects	243.5		243.5	919.9		919.9	1,885.2		1,885.2	3,591.9		3,591.9

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
MAHARASHTRA

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
7. Village and Small Industries	132.1	-	132.1	149.3	-	149.3	106.9	-	106.9	32.9	-	32.9
8. Other Industries and Minerals	-	279.5	279.5	-	369.7	369.7	-	369.7	369.7	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	71.9	-	71.9	321.8	-	321.8	398.3	-	398.3	4,261.0	-	4,261.0
2. Non-Development Purposes (a + b)		358.2	358.2		649.6	649.6		500.7	500.7		629.0	629.0
a) Government Servants (other than Housing)	-	358.2	358.2	-	649.6	649.6	-	500.7	500.7	-	629.0	629.0
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement												
VI. Contingency Fund		112.0	112.0									
VII. State Provident Funds, etc. (1+2)		18,599.5	18,599.5		20,281.9	20,281.9		21,663.7	21,663.7		17,181.4	17,181.4
1. State Provident Funds	-	17,373.5	17,373.5	-	18,250.3	18,250.3	-	19,804.3	19,804.3	-	14,923.1	14,923.1
2. Others	-	1,226.0	1,226.0	-	2,031.6	2,031.6	-	1,859.4	1,859.4	-	2,258.4	2,258.4
VIII. Reserve Funds (1 to 4)		34,720.4	34,720.4		16,604.9	16,604.9		25,477.0	25,477.0		28,473.2	28,473.2
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	22,992.5	22,992.5	-	10,080.0	10,080.0	-	10,080.0	10,080.0	-	12,440.0	12,440.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	11,727.9	11,727.9	-	6,524.9	6,524.9	-	15,397.0	15,397.0	-	16,033.2	16,033.2
IX. Deposits and Advances (1 to 4)		156,582.4	156,582.4		121,412.9	121,412.9		204,605.1	204,605.1		154,206.8	154,206.8
1. Civil Deposits	-	150,671.0	150,671.0	-	113,076.3	113,076.3	-	199,337.5	199,337.5	-	146,696.1	146,696.1
2. Deposits of Local Funds	-	-	-	-	0.2	0.2	-	0.2	0.2	-	1.0	1.0
3. Civil Advances	-	2,819.8	2,819.8	-	2,000.8	2,000.8	-	2,500.4	2,500.4	-	2,000.3	2,000.3
4. Others	-	3,091.6	3,091.6	-	6,335.7	6,335.7	-	2,767.0	2,767.0	-	5,509.5	5,509.5
X. Suspense and Miscellaneous (1 to 4)		3,430,020.8	3,430,020.8		3,062,170.3	3,062,170.3		3,203,515.3	3,203,515.3		2,927,430.1	2,927,430.1
1. Suspense	-	447.7	447.7	-	170.2	170.2	-	1,255.9	1,255.9	-	158.0	158.0
2. Cash Balance Investment Accounts	-	3,427,128.6	3,427,128.6	-	2,406,000.0	2,406,000.0	-	3,162,109.1	3,162,109.1	-	2,423,472.1	2,423,472.1
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	2,444.5	2,444.5	-	656,000.1	656,000.1	-	40,150.3	40,150.3	-	503,800.1	503,800.1
XI. Appropriation to Contingency Fund		8,500.0	8,500.0									
XII. Remittances		207,351.4	207,351.4		207,605.1	207,605.1		186,520.1	186,520.1		191,530.0	191,530.0
A. Surplus (+)/Deficit (-) on Revenue Account			-5,915.6			582.1			-20,587.1			1,524.9
B. Surplus (+)/Deficit(-) on Capital Account			42,667.1			5,973.1			81,732.2			-3,396.2
C. Overall Surplus (+)/Deficit (-) (A+B)			36,751.5			6,555.2			61,145.2			-1,871.4
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)			36,751.5			6,555.2			61,145.2			-1,871.4
i. Increase (+)/Decrease (-) in Cash Balances			-5,485.0			555.2			-963.9			1,656.5
a) Opening Balance			-6,804.3			-5,138.4			-12,289.4			-13,253.4
b) Closing Balance			-12,289.3			-4,583.3			-13,253.3			-11,596.9
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)						6,000.0			62,109.1			23,472.1
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)												-27,000.0

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
MANIPUR

Item	2010-11 (Accounts)				2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13	
1													
9. Science, Technology and Environment	183.7	-	183.7	80.9	-	80.9	73.5	-	73.5	-	-	-	
10. General Economic Services (1 + ii)	49.4	-	49.4	72.3	-	72.3	337.1	-	337.1	18.1	-	18.1	
i) Tourism	49.4	-	49.4	72.3	-	72.3	337.1	-	337.1	18.1	-	18.1	
ii) Others @	-	-	-	-	-	-	-	-	-	-	-	-	
2. Non-Development (General Services)	2,647.6	-	2,647.6	2,735.9	-	2,735.9	3,016.6	-	3,016.6	2,320.5	-	2,320.5	
II. Discharge of Internal Debt (1 to 8)	-	697.5	697.5	-	884.1	884.1	-	884.1	884.1	-	1,300.8	1,300.8	
1. Market Loans	-	-	-	-	641.2	641.2	-	-	-	-	929.9	929.9	
2. Loans from LIC	-	-	-	-	-	-	-	-	-	-	-	-	
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-	
4. Loans from NABARD	-	-	-	-	-	-	-	-	-	-	-	-	
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-	-	-	46.9	46.9	
6. WMA from RBI	-	-	-	-	-	-	-	-	-	-	0.5	0.5	
7. Special Securities issued to NSSF	-	-	-	-	116.2	116.2	-	-	-	-	229.6	229.6	
8. Others	-	697.5	697.5	-	126.7	126.7	-	884.1	884.1	-	94.0	94.0	
of which: Land Compensation Bonds	-	-	-	-	96.6	96.6	-	-	-	-	-	-	
III. Repayment of Loans to the Centre (1 to 7)	-	452.7	452.7	-	451.4	451.4	-	453.2	453.2	-	455.6	455.6	
1. State Plan Schemes	-	452.7	452.7	-	56.7	56.7	-	453.2	453.2	-	56.7	56.7	
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	
2. Central Plan Schemes	-	-	-	-	2.8	2.8	-	-	-	-	2.8	2.8	
3. Centrally Sponsored Schemes	-	-	-	-	9.7	9.7	-	-	-	-	11.3	11.3	
4. Non-Plan (i + ii)	-	-	-	-	379.5	379.5	-	-	-	-	382.1	382.1	
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	
ii) Others	-	-	-	-	379.5	379.5	-	-	-	-	382.1	382.1	
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-	
6. Loans for Special Schemes	-	-	-	-	2.9	2.9	-	-	-	-	2.7	2.7	
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	
IV. Loans and Advances by State Governments (1+2)	38.0	-	38.0	10.0	15.0	25.0	-	15.0	15.0	30.0	40.0	70.0	
1. Development Purposes (a + b)	35.5	-	35.5	10.0	6.5	16.5	-	6.5	6.5	30.0	2.5	32.5	
a) Social Services (1 to 7)	-	-	-	-	6.5	6.5	-	-	-	-	2.5	2.5	
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-	
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-	
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-	
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-	
6. Government Servants (Housing)	-	-	-	-	6.5	6.5	-	-	-	-	2.5	2.5	
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	
b) Economic Services (1 to 10)	35.5	-	35.5	10.0	-	10.0	-	-	-	30.0	-	30.0	
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-	
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	
4. Co-operation	-	-	-	-	-	-	-	-	-	-	-	-	
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-	
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-	

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
MANIPUR

(₹ Million)

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
7. Village and Small Industries	35.5	-	35.5	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	10.0	-	10.0	-	-	-	30.0	-	30.0
2. Non-Development Purposes (a + b)	2.5	-	2.5	-	8.5	8.5	-	15.0	15.0	-	37.5	37.5
a) Government Servants (other than Housing)	2.5	-	2.5	-	8.5	8.5	-	15.0	15.0	-	37.5	37.5
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)	-	1,382.6	1,382.6	-	1,370.0	1,370.0	-	1,170.0	1,170.0	-	1,021.6	1,021.6
1. State Provident Funds	-	1,363.6	1,363.6	-	1,350.0	1,350.0	-	1,150.0	1,150.0	-	1,000.0	1,000.0
2. Others	-	19.0	19.0	-	20.0	20.0	-	20.0	20.0	-	21.6	21.6
VIII. Reserve Funds (1 to 4)	-	344.4	344.4	-	397.3	397.3	-	408.8	408.8	-	438.3	438.3
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	209.6	209.6	-	217.2	217.2	-	217.2	217.2	-	229.1	229.1
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	134.8	134.8	-	180.1	180.1	-	191.6	191.6	-	209.2	209.2
IX. Deposits and Advances (1 to 4)	-	6,669.7	6,669.7	-	6,199.0	6,199.0	-	8,199.0	8,199.0	-	9,365.0	9,365.0
1. Civil Deposits	-	4,025.2	4,025.2	-	1,500.0	1,500.0	-	5,000.0	5,000.0	-	5,000.0	5,000.0
2. Deposits of Local Funds	-	289.9	289.9	-	199.0	199.0	-	199.0	199.0	-	200.0	200.0
3. Civil Advances	-	2,354.5	2,354.5	-	4,500.0	4,500.0	-	3,000.0	3,000.0	-	4,165.0	4,165.0
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
X. Suspense and Miscellaneous (1 to 4)	-	184,778.4	184,778.4	-	200,000.0	200,000.0	-	185,000.0	185,000.0	-	189,500.0	189,500.0
1. Suspense	-	533.9	533.9	-	2,000.0	2,000.0	-	600.0	600.0	-	700.0	700.0
2. Cash Balance Investment Accounts	-	183,632.6	183,632.6	-	197,250.0	197,250.0	-	183,900.0	183,900.0	-	188,200.0	188,200.0
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	611.8	611.8	-	750.0	750.0	-	500.0	500.0	-	600.0	600.0
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	27,754.8	27,754.8	-	22,350.0	22,350.0	-	25,000.0	25,000.0	-	24,500.0	24,500.0
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	13,519.4	-	-	11,383.1	-	-	3,600.2	-	-	16,068.7
B. Surplus (+)/Deficit(-) on Capital Account	-	-	-13,916.6	-	-	-12,385.7	-	-	-15,248.3	-	-	-16,722.7
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-397.2	-	-	-1,002.5	-	-	-11,648.1	-	-	-654.0
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	-397.2	-	-	-1,002.5	-	-	-11,648.1	-	-	-654.0
i. Increase (+)/Decrease (-) in Cash Balances	-	-	3,957.7	-	-	1,747.5	-	-	-10,095.0	-	-	-654.0
a) Opening Balance	-	-	-2,951.9	-	-	-3,083.5	-	-	1,005.8	-	-	-9,089.3
b) Closing Balance	-	-	1,005.8	-	-	-1,336.0	-	-	-9,089.3	-	-	-9,743.3
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-4,354.9	-	-	-2,750.0	-	-	-1,553.1	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	(-)	-	-	(-)	-	-	(-)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
MEGHALAYA

Item	2010-11 (Accounts)				2011-12 (Budget Estimates)				2011-12 (Revised Estimates)				2012-13 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
1																
TOTAL CAPITAL DISBURSEMENTS (I to XII)	6,011.9	136,664.0	142,675.9		10,533.6	129,389.1	139,922.7		10,533.6	133,468.2	144,001.8		14,010.7	145,997.1	160,007.9	
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	6,011.9	1,562.8	7,574.7		10,533.6	1,966.2	12,499.8		10,533.6	1,966.2	12,499.8		14,010.7	1,950.7	15,961.4	
I. Total Capital Outlay (1 + 2)	5,747.3	-	5,747.3		9,726.7	-	9,726.7		9,726.6	-	9,726.6		13,987.0	-	13,987.0	
1. Development (a + b)	5,380.9	-	5,380.9		8,916.0	-	8,916.0		8,915.9	-	8,915.9		13,083.0	-	13,083.0	
(a) Social Services (1 to 9)	1,327.4	-	1,327.4		3,787.9	-	3,787.9		3,787.9	-	3,787.9		6,519.4	-	6,519.4	
1. Education, Sports, Art and Culture	89.2	-	89.2		167.6	-	167.6		167.6	-	167.6		88.0	-	88.0	
2. Medical and Public Health	200.4	-	200.4		284.5	-	284.5		284.5	-	284.5		705.5	-	705.5	
3. Family Welfare	0.6	-	0.6		176.6	-	176.6		176.6	-	176.6		5.0	-	5.0	
4. Water Supply and Sanitation	879.6	-	879.6		1,689.8	-	1,689.8		1,689.8	-	1,689.8		2,940.8	-	2,940.8	
5. Housing	43.9	-	43.9		64.4	-	64.4		64.4	-	64.4		83.3	-	83.3	
6. Urban Development	55.1	-	55.1		1,241.5	-	1,241.5		1,241.5	-	1,241.5		2,503.3	-	2,503.3	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-	-	-		-	-	-		-	-	-		-	-	-	
8. Social Security and Welfare	58.6	-	58.6		163.5	-	163.5		163.5	-	163.5		193.6	-	193.6	
9. Others *	-	-	-		-	-	-		-	-	-		-	-	-	
(b) Economic Services (1 to 10)	4,053.5	-	4,053.5		5,128.1	-	5,128.1		5,128.1	-	5,128.1		6,563.6	-	6,563.6	
1. Agriculture and Allied Activities (i to xi)	208.2	-	208.2		298.6	-	298.6		298.6	-	298.6		375.6	-	375.6	
i) Crop Husbandry	10.9	-	10.9		30.0	-	30.0		30.0	-	30.0		15.5	-	15.5	
ii) Soil and Water Conservation	-	-	-		-	-	-		-	-	-		-	-	-	
iii) Animal Husbandry	-	-	-		-	-	-		-	-	-		-	-	-	
iv) Dairy Development	-	-	-		-	-	-		-	-	-		-	-	-	
v) Fisheries	-	-	-		15.3	-	15.3		15.3	-	15.3		20.0	-	20.0	
vi) Forestry and Wild Life	151.3	-	151.3		150.6	-	150.6		150.6	-	150.6		211.8	-	211.8	
vii) Plantations	-	-	-		-	-	-		-	-	-		-	-	-	
viii) Food Storage and Warehousing	-	-	-		-	-	-		-	-	-		-	-	-	
ix) Agricultural Research and Education	-	-	-		-	-	-		-	-	-		-	-	-	
x) Co-operation	42.5	-	42.5		88.2	-	88.2		88.2	-	88.2		112.3	-	112.3	
xi) Others @	3.5	-	3.5		14.5	-	14.5		14.5	-	14.5		16.0	-	16.0	
2. Rural Development	12.0	-	12.0		3.0	-	3.0		3.0	-	3.0		2.0	-	2.0	
3. Special Area Programmes of which: Hill Areas	396.9	-	396.9		670.0	-	670.0		670.0	-	670.0		931.3	-	931.3	
4. Major and Medium Irrigation and Flood Control	825.6	-	825.6		804.3	-	804.3		804.3	-	804.3		1,502.5	-	1,502.5	
5. Energy	-	-	-		-	-	-		-	-	-		-	-	-	
6. Industry and Minerals (i to iv)	253.8	-	253.8		183.5	-	183.5		183.5	-	183.5		118.0	-	118.0	
i) Village and Small Industries	3.8	-	3.8		67.5	-	67.5		67.5	-	67.5		65.4	-	65.4	
ii) Iron and Steel Industries	-	-	-		-	-	-		-	-	-		-	-	-	
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-		-	-	-		-	-	-		-	-	-	
iv) Others #	250.0	-	250.0		116.0	-	116.0		116.0	-	116.0		52.6	-	52.6	
7. Transport (i + ii)	2,357.0	-	2,357.0		3,167.6	-	3,167.6		3,167.6	-	3,167.6		3,633.1	-	3,633.1	
i) Roads and Bridges	2,335.3	-	2,335.3		3,107.6	-	3,107.6		3,107.6	-	3,107.6		3,413.1	-	3,413.1	
ii) Others **	21.6	-	21.6		60.0	-	60.0		60.0	-	60.0		220.0	-	220.0	
8. Communications	-	-	-		-	-	-		-	-	-		-	-	-	

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
MEGHALAYA

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (1 + ii)	-	-	-	1.1	-	1.1	1.1	-	1.1	1.1	-	1.1
i) Tourism	-	-	-	1.1	-	1.1	1.1	-	1.1	1.1	-	1.1
ii) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development (General Services)	366.5	-	366.5	810.7	-	810.7	810.7	-	810.7	904.0	-	904.0
II. Discharge of Internal Debt (1 to 8)	-	1,205.6	1,205.6	-	2,007.0	2,007.0	-	2,007.0	2,007.0	-	1,987.2	1,987.2
1. Market Loans	-	700.0	700.0	-	1,014.5	1,014.5	-	1,014.5	1,014.5	-	870.0	870.0
2. Loans from LIC	-	1.2	1.2	-	1.2	1.2	-	1.2	1.2	-	1.0	1.0
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	189.4	189.4	-	235.0	235.0	-	235.0	235.0	-	400.0	400.0
5. Loans from National Co-operative Development Corporation	-	14.8	14.8	-	16.3	16.3	-	16.3	16.3	-	16.3	16.3
6. WMA from RBI	-	-	-	-	405.0	405.0	-	405.0	405.0	-	405.0	405.0
7. Special Securities issued to NSSF	-	100.8	100.8	-	135.0	135.0	-	135.0	135.0	-	150.0	150.0
8. Others	-	199.4	199.4	-	200.0	200.0	-	200.0	200.0	-	144.9	144.9
of which: Land Compensation Bonds	-	14.0	14.0	-	14.0	14.0	-	14.0	14.0	-	14.0	14.0
III. Repayment of Loans to the Centre (1 to 7)	-	205.2	205.2	-	206.2	206.2	-	206.2	206.2	-	208.7	208.7
1. State Plan Schemes	-	182.8	182.8	-	183.4	183.4	-	183.4	183.4	-	186.2	186.2
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	0.1	0.1	-	0.1	0.1	-	0.1	0.1
3. Centrally Sponsored Schemes	-	11.1	11.1	-	11.5	11.5	-	11.5	11.5	-	11.4	11.4
4. Non-Plan (i + ii)	-	3.6	3.6	-	3.6	3.6	-	3.6	3.6	-	3.4	3.4
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	3.6	3.6	-	3.6	3.6	-	3.6	3.6	-	3.4	3.4
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	7.6	7.6	-	7.6	7.6	-	7.6	7.6	-	7.6	7.6
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)	264.6	151.9	416.5	807.0	158.0	965.0	807.0	158.0	965.0	23.7	159.8	183.5
1. Development Purposes (a + b)	264.6	0.1	264.7	807.0	2.4	809.4	807.0	2.4	809.4	23.7	2.4	26.1
a) Social Services (1 to 7)	-	0.1	0.1	-	2.4	2.4	-	2.4	2.4	-	2.4	2.4
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	0.1	0.1	-	1.2	1.2	-	1.2	1.2	-	1.2	1.2
7. Others	-	-	-	-	1.2	1.2	-	1.2	1.2	-	1.2	1.2
b) Economic Services (1 to 10)	264.6	-	264.6	807.0	-	807.0	807.0	-	807.0	23.7	-	23.7
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	22.7	-	22.7	22.7	-	22.7	22.7	-	22.7
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	231.0	-	231.0	724.3	-	724.3	724.3	-	724.3	-	-	-

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
MEGHALAYA

(₹ Million)

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	1.0	-	1.0
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	33.5	-	33.5	60.0	-	60.0	-	-	-	-	-	-
2. Non-Development Purposes (a + b)		151.8	151.8		155.6	155.6		155.6	155.6		157.4	157.4
a) Government Servants (other than Housing)	-	151.8	151.8	-	155.6	155.6	-	155.6	155.6	-	157.4	157.4
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement												
VI. Contingency Fund		3,150.0	3,150.0		2,100.0	2,100.0		2,100.0	2,100.0		2,100.0	2,100.0
VII. State Provident Funds, etc. (1+2)		714.4	714.4		762.5	762.5		762.4	762.4		800.6	800.6
1. State Provident Funds	-	714.4	714.4	-	762.5	762.5	-	762.4	762.4	-	800.6	800.6
2. Others	-	-	-	-	-	-	-	-	-	-	-	-
VIII. Reserve Funds (1 to 4)		283.1	283.1		329.4	329.4		408.6	408.6		375.8	375.8
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	156.3	156.3	-	175.6	175.6	-	175.6	175.6	-	204.3	204.3
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	126.8	126.8	-	153.8	153.8	-	233.0	233.0	-	171.5	171.5
IX. Deposits and Advances (1 to 4)		8,889.2	8,889.2		3,859.2	3,859.2		3,859.2	3,859.2		4,273.1	4,273.1
1. Civil Deposits	-	7,752.6	7,752.6	-	3,331.2	3,331.2	-	3,331.2	3,331.2	-	3,718.8	3,718.8
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	1,135.1	1,135.1	-	528.0	528.0	-	528.0	528.0	-	554.3	554.3
4. Others	-	1.5	1.5	-	-	-	-	-	-	-	-	-
X. Suspense and Miscellaneous (1 to 4)		104,539.6	104,539.6		110,166.0	110,166.0		114,166.0	114,166.0		124,118.3	124,118.3
1. Suspense	-	-119.6	-119.6	-	177.1	177.1	-	177.1	177.1	-	177.1	177.1
2. Cash Balance Investment Accounts	-	104,647.1	104,647.1	-	43,455.5	43,455.5	-	47,455.5	47,455.5	-	57,407.8	57,407.8
3. Deposits with RBI	-	-	-	-	66,490.0	66,490.0	-	66,490.0	66,490.0	-	66,490.0	66,490.0
4. Others	-	12.1	12.1	-	43.4	43.4	-	43.4	43.4	-	43.4	43.4
XI. Appropriation to Contingency Fund												
XII. Remittances		17,524.9	17,524.9		9,800.8	9,800.8		9,800.8	9,800.8		11,973.6	11,973.6
A. Surplus (+)/Deficit (-) on Revenue Account		2,477.4	2,477.4		-	6,283.5		-	6,283.5		-	10,109.8
B. Surplus (+)/Deficit(-) on Capital Account		-5,475.9	-5,475.9		-	-5,360.0		-	-5,360.0		-	-8,257.3
C. Overall Surplus (+)/Deficit (-) (A+B)		-2,998.6	-2,998.6		-	923.5		-	923.5		-	1,852.5
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)		-2,998.6	-2,998.6		-	923.5		-	923.5		-	1,852.5
i. Increase (+)/Decrease (-) in Cash Balances		-6,422.8	-6,422.8		-	-165.2		-	-165.2		-	-9,425.7
a) Opening Balance		-614.2	-614.2		-	-965.5		-	-4,936.9		-	-5,102.1
b) Closing Balance		-7,036.9	-7,036.9		-	-1,130.7		-	-5,102.1		-	-14,527.8
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)		3,424.2	3,424.2		-	1,088.7		-	1,088.7		-	11,278.2
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)		-	-		-	-		-	-		-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
MIZORAM

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1	5,035.1	212,062.4	217,097.5	5,390.1	64,207.2	69,597.2	7,908.5	64,430.5	72,339.0	8,633.7	180,157.7	188,791.5
TOTAL CAPITAL DISBURSEMENTS (I to XII)												
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	5,035.1	2,355.4	7,390.6	5,390.1	2,507.9	7,898.0	7,908.5	2,210.0	10,118.5	8,633.7	1,441.5	10,075.2
I. Total Capital Outlay (1 + 2)	4,985.1	1,168.7	6,153.8	4,686.9	282.6	4,969.5	6,275.6	586.6	6,862.2	8,586.2	301.2	8,887.4
1. Development (a + b)	4,824.1	1,096.1	5,920.2	4,451.3	282.6	4,733.9	5,972.7	581.6	6,554.3	8,217.8	282.7	8,500.4
(a) Social Services (1 to 9)	1,215.7	43.7	1,259.4	1,364.1	-	1,364.1	1,967.4	-	1,967.4	2,352.1	-	2,352.1
1. Education, Sports, Art and Culture	299.5	-	299.5	181.3	-	181.3	554.7	-	554.7	33.1	-	33.1
2. Medical and Public Health	0.5	-	0.5	11.2	-	11.2	47.2	-	47.2	10.3	-	10.3
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	443.5	-	443.5	290.0	-	290.0	437.4	-	437.4	238.1	-	238.1
5. Housing	75.8	-	75.8	267.7	-	267.7	275.2	-	275.2	302.8	-	302.8
6. Urban Development	390.0	43.7	433.7	609.9	-	609.9	648.9	-	648.9	1,402.7	-	1,402.7
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-	-	-	-	-	-	-	-	-	-	-	-
8. Social Security and Welfare	-	-	-	-	-	-	-	-	-	365.2	-	365.2
9. Others *	6.5	-	6.5	4.0	-	4.0	4.0	-	4.0	-	-	-
(b) Economic Services (1 to 10)	3,608.4	1,052.4	4,660.8	3,087.2	282.6	3,369.8	4,005.3	581.6	4,586.9	5,865.6	282.7	6,148.3
1. Agriculture and Allied Activities (i to xi)	197.1	1,052.4	1,249.5	100.3	282.6	382.9	177.6	581.6	759.3	142.5	282.7	425.2
i) Crop Husbandry	33.7	-	33.7	3.3	-	3.3	18.0	-	18.0	2.2	-	2.2
ii) Soil and Water Conservation	82.6	-	82.6	6.6	-	6.6	57.1	-	57.1	0.6	-	0.6
iii) Animal Husbandry	69.2	-	69.2	87.9	-	87.9	87.9	-	87.9	66.3	-	66.3
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	5.4	-	5.4	-	-	-	-	-	-	-	-	-
vi) Forestry and Wild Life	-	-	-	-	-	-	-	-	-	-	-	-
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	1.0	1,052.4	1,053.4	-	282.6	282.6	8.6	581.6	590.2	59.6	282.7	342.3
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	2.5	-	2.5	-	-	-	3.6	-	3.6	3.8	-	3.8
xi) Others @	2.7	-	2.7	2.5	-	2.5	2.5	-	2.5	10.0	-	10.0
2. Rural Development	72.6	-	72.6	97.3	-	97.3	133.0	-	133.0	40.0	-	40.0
3. Special Area Programmes of which: Hill Areas	314.8	-	314.8	366.2	-	366.2	366.2	-	366.2	403.2	-	403.2
4. Major and Medium Irrigation and Flood Control	577.7	-	577.7	721.5	-	721.5	733.1	-	733.1	1,356.0	-	1,356.0
5. Energy	723.2	-	723.2	585.9	-	585.9	770.7	-	770.7	614.3	-	614.3
6. Industry and Minerals (i to iv)	35.9	-	35.9	-	-	-	-	-	-	-	-	-
i) Village and Small Industries	35.9	-	35.9	-	-	-	-	-	-	-	-	-
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	-	-	-	-	-	-	-	-	-	-	-	-
7. Transport (i + ii)	1,488.4	-	1,488.4	1,215.9	-	1,215.9	1,752.2	-	1,752.2	3,295.8	-	3,295.8
i) Roads and Bridges	1,455.2	-	1,455.2	1,118.0	-	1,118.0	1,654.3	-	1,654.3	3,242.4	-	3,242.4
ii) Others **	33.3	-	33.3	97.9	-	97.9	97.9	-	97.9	53.5	-	53.5
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
MIZORAM

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (1 + ii)	198.5	-	198.5	-	-	-	72.4	-	72.4	13.8	-	13.8
i) Tourism	198.5	-	198.5	-	-	-	72.4	-	72.4	13.8	-	13.8
ii) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development (General Services)	161.0	72.6	233.6	235.6	-	235.6	303.0	5.0	308.0	368.5	18.5	387.0
II. Discharge of Internal Debt (1 to 8)	-	2,341.0	2,341.0	606.1	1,795.7	2,401.8	1,535.8	1,710.9	3,246.6	-	695.2	695.2
1. Market Loans	-	165.4	165.4	606.1	400.8	1,006.9	606.2	400.8	1,007.0	-	200.0	200.0
2. Loans from LIC	-	241.6	241.6	-	256.6	256.6	-	256.6	256.6	-	236.6	236.6
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	-	-	-	104.8	104.8	-	104.8	104.8	-	160.6	160.6
5. Loans from National Co-operative Development Corporation	-	110.7	110.7	-	-	-	-	-	-	-	-	-
6. WMA from RBI	-	5.1	5.1	-	5.1	5.1	-	5.1	5.1	-	1.4	1.4
7. Special Securities issued to NSSF	-	1,633.6	1,633.6	-	0.2	0.2	-	521.5	521.5	-	0.2	0.2
8. Others	-	54.0	54.0	-	67.2	67.2	-	67.2	67.2	-	40.0	40.0
of which: Land Compensation Bonds	-	130.6	130.6	-	961.0	961.0	929.6	354.9	1,284.5	-	56.4	56.4
of which: Loans to the Centre (1 to 7)	-	45.6	45.6	-	45.6	45.6	-	45.6	45.6	-	45.6	45.6
III. Repayment of Loans to the Centre (1 to 7)	-	230.7	230.7	-	179.8	179.8	-	180.5	180.5	-	180.8	180.8
1. State Plan Schemes	-	230.7	230.7	-	179.1	179.1	-	179.7	179.7	-	180.0	180.0
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	0.4	0.4	-	0.5	0.5	-	0.5	0.5
4. Non-Plan (1 + ii)	-	-	-	-	0.2	0.2	-	0.2	0.2	-	0.2	0.2
i) Relief for Natural Calamities	-	-	-	-	0.2	0.2	-	0.2	0.2	-	0.2	0.2
ii) Others	-	-	-	-	-	-	-	-	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	0.1	0.1	-	0.1	0.1	-	0.1	0.1
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)	-	248.7	298.7	-	250.0	347.1	-	253.5	350.6	47.5	264.5	312.0
1. Development Purposes (a + b)	50.0	181.7	231.7	97.1	2.5	99.6	97.1	180.5	277.6	47.5	180.5	228.0
a) Social Services (1 to 7)	50.0	160.2	210.2	80.0	2.5	82.5	80.0	180.5	260.5	40.0	180.5	220.5
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	50.0	160.2	210.2	80.0	2.5	82.5	80.0	180.5	260.5	40.0	180.5	220.5
6. Government Servants (Housing)	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
b) Economic Services (1 to 10)	-	21.5	21.5	17.1	-	17.1	17.1	-	17.1	7.5	-	7.5
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	5.1	5.1	17.1	-	17.1	17.1	-	17.1	7.5	-	7.5
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
MIZORAM

(₹ Million)

Item	2011-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Village and Small Industries	-	16.4	16.4	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development Purposes (a + b)	-	67.0	67.0	-	247.5	247.5	-	73.0	73.0	-	84.0	84.0
a) Government Servants (other than Housing)	-	67.0	67.0	-	247.5	247.5	-	73.0	73.0	-	84.0	84.0
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	2,000.0	2,000.0	-	2,000.0	2,000.0	-	2,000.0	2,000.0
VII. State Provident Funds, etc. (1+2)	-	2,199.7	2,199.7	-	3,729.1	3,729.1	-	3,729.1	3,729.1	-	3,825.0	3,825.0
1. State Provident Funds	-	2,161.1	2,161.1	-	3,704.1	3,704.1	-	3,704.1	3,704.1	-	3,790.0	3,790.0
2. Others	-	38.5	38.5	-	25.0	25.0	-	25.0	25.0	-	35.0	35.0
VIII. Reserve Funds (1 to 4)	-	282.8	282.8	-	297.5	297.5	-	297.5	297.5	-	281.0	281.0
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	165.0	165.0	-	217.5	217.5	-	217.5	217.5	-	179.0	179.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	117.8	117.8	-	80.0	80.0	-	80.0	80.0	-	102.0	102.0
IX. Deposits and Advances (1 to 4)	-	4,764.6	4,764.6	-	2,080.9	2,080.9	-	2,080.9	2,080.9	-	5,100.0	5,100.0
1. Civil Deposits	-	4,560.5	4,560.5	-	2,050.9	2,050.9	-	2,050.9	2,050.9	-	5,000.0	5,000.0
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	204.1	204.1	-	30.0	30.0	-	30.0	30.0	-	100.0	100.0
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
X. Suspense and Miscellaneous (1 to 4)	-	185,615.5	185,615.5	-	46,075.1	46,075.1	-	46,075.1	46,075.1	-	158,200.1	158,200.1
1. Suspense	-	2,548.7	2,548.7	-	14,500.0	14,500.0	-	14,500.0	14,500.0	-	7,000.0	7,000.0
2. Cash Balance Investment Accounts	-	38,004.5	38,004.5	-	1,000.0	1,000.0	-	1,000.0	1,000.0	-	1,000.0	1,000.0
3. Deposits with RBI	-	144,791.5	144,791.5	-	30,500.0	30,500.0	-	30,500.0	30,500.0	-	150,000.0	150,000.0
4. Others	-	270.9	270.9	-	75.1	75.1	-	75.1	75.1	-	200.1	200.1
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	15,210.7	15,210.7	-	7,516.5	7,516.5	-	7,516.5	7,516.5	-	9,310.0	9,310.0
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	-257.4	-	-	3,220.4	-	-	1,936.7	-	-	6,277.7
B. Surplus (+)/Deficit(-) on Capital Account	-	-	5,992.6	-	-	-1,767.8	-	-	-3,997.8	-	-	-4,502.3
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	5,735.3	-	-	1,452.6	-	-	-2,061.1	-	-	1,775.4
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	5,735.3	-	-	1,452.6	-	-	-2,061.1	-	-	1,775.4
i. Increase (+)/Decrease (-) in Cash Balances	-	-	5,185.0	-	-	1,502.4	-	-	-2,532.6	-	-	1,825.2
a) Opening Balance	-	-	-1,308.7	-	-	-1,809.9	-	-	5,330.5	-	-	2,797.8
b) Closing Balance	-	-	3,876.4	-	-	-307.5	-	-	-2,797.8	-	-	4,623.1
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	550.3	-	-	-50.0	-	-	-50.0	-	-	-50.0
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	0.2	-	-	521.5	-	-	0.2

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
NAGALAND

Item	2010-11 (Accounts)				2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13			
1	11,289.7	110,031.4	121,301.1	14,389.4	82,835.3	97,224.7	14,304.2	95,165.3	109,469.5	17,504.7	93,067.9	110,572.6			
TOTAL CAPITAL DISBURSEMENTS (I to XII)															
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$															
I. Total Capital Outlay (1 + 2)	11,289.7	2,612.5	13,882.2	14,389.4	3,168.3	17,557.7	14,304.2	3,306.1	17,610.3	17,504.7	3,771.8	21,276.5			
1. Development (a + b)	9,057.7	—	9,057.7	9,491.9	0.1	9,491.9	14,245.4	—	14,245.4	17,469.0	—	17,469.0			
(a) Social Services (1 to 9)	3,060.9	—	3,060.9	3,638.2	—	3,638.2	4,140.4	—	4,140.4	4,159.1	—	4,159.1			
1. Education, Sports, Art and Culture	862.9	—	862.9	893.2	—	893.2	983.3	—	983.3	925.0	—	925.0			
2. Medical and Public Health	394.7	—	394.7	308.0	—	308.0	473.5	—	473.5	226.4	—	226.4			
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—			
4. Water Supply and Sanitation	286.3	—	286.3	442.1	—	442.1	361.7	—	361.7	303.7	—	303.7			
5. Housing	779.4	—	779.4	577.0	—	577.0	1,111.1	—	1,111.1	826.3	—	826.3			
6. Urban Development	533.2	—	533.2	1,212.9	—	1,212.9	1,013.2	—	1,013.2	1,587.2	—	1,587.2			
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	—	—	—	—	—	—	—	—	—	—	—	—			
8. Social Security and Welfare	146.5	—	146.5	191.6	—	191.6	138.0	—	138.0	219.8	—	219.8			
9. Others *	57.9	—	57.9	13.3	—	13.3	59.6	—	59.6	70.8	—	70.8			
(b) Economic Services (1 to 10)	5,996.8	—	5,996.8	5,853.7	0.1	5,853.8	7,481.8	—	7,481.8	6,865.1	—	6,865.1			
1. Agriculture and Allied Activities (i to xi)	466.9	—	466.9	706.3	0.1	706.3	864.7	—	864.7	811.8	—	811.8			
i) Crop Husbandry	225.1	—	225.1	213.0	—	213.0	249.6	—	249.6	293.2	—	293.2			
ii) Soil and Water Conservation	3.7	—	3.7	4.0	—	4.0	4.4	—	4.4	6.0	—	6.0			
iii) Animal Husbandry	16.2	—	16.2	37.7	—	37.7	102.9	—	102.9	49.7	—	49.7			
iv) Dairy Development	—	—	—	—	—	—	—	—	—	—	—	—			
v) Fisheries	7.0	—	7.0	7.0	—	7.0	10.0	—	10.0	10.0	—	10.0			
vi) Forestry and Wild Life	140.3	—	140.3	349.5	—	349.5	408.0	—	408.0	368.2	—	368.2			
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—			
viii) Food Storage and Warehousing	32.7	—	32.7	66.1	0.1	66.1	40.0	—	40.0	24.4	—	24.4			
ix) Agricultural Research and Education	—	—	—	—	—	—	—	—	—	—	—	—			
x) Co-operation	41.9	—	41.9	29.0	—	29.0	49.8	—	49.8	60.2	—	60.2			
xi) Others @	4.4	—	4.4	—	—	—	—	—	—	—	—	—			
2. Rural Development	928.7	—	928.7	1,096.8	—	1,096.8	1,517.1	—	1,517.1	1,666.0	—	1,666.0			
3. Special Area Programmes of which: Hill Areas	—	—	—	—	—	—	—	—	—	—	—	—			
4. Major and Medium Irrigation and Flood Control	16.1	—	16.1	90.3	—	90.3	44.3	—	44.3	21.5	—	21.5			
5. Energy	623.1	—	623.1	948.1	—	948.1	1,025.8	—	1,025.8	914.0	—	914.0			
6. Industry and Minerals (i to iv)	434.9	—	434.9	455.4	—	455.4	402.4	—	402.4	416.4	—	416.4			
i) Village and Small Industries	6.2	—	6.2	5.0	—	5.0	4.3	—	4.3	4.0	—	4.0			
ii) Iron and Steel Industries	—	—	—	—	—	—	—	—	—	—	—	—			
iii) Non-Ferrous Mining and Metallurgical Industries	151.2	—	151.2	45.8	—	45.8	134.3	—	134.3	92.6	—	92.6			
iv) Others #	277.6	—	277.6	404.6	—	404.6	283.9	—	283.9	319.8	—	319.8			
7. Transport (i + ii)	3,261.6	—	3,261.6	2,371.8	—	2,371.8	3,365.6	—	3,365.6	2,861.4	—	2,861.4			
i) Roads and Bridges	3,178.1	—	3,178.1	2,251.1	—	2,251.1	3,241.3	—	3,241.3	2,741.2	—	2,741.2			
ii) Others **	83.5	—	83.5	120.7	—	120.7	124.3	—	124.3	120.2	—	120.2			
8. Communications	—	—	—	—	—	—	—	—	—	—	—	—			

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
NAGALAND

Item	2010-11 (Accounts)				2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1													
9. Science, Technology and Environment	8.9	-	8.9	-	10.0	-	10.0	-	-	-	-	-	-
10. General Economic Services (1 + ii)	252.2	-	252.2	-	175.0	-	175.0	262.0	-	262.0	167.0	-	167.0
i) Tourism	186.4	-	186.4	-	129.5	-	129.5	163.9	-	163.9	110.7	-	110.7
ii) Others @	65.8	-	65.8	-	45.5	-	45.5	98.0	-	98.0	56.3	-	56.3
2. Non-Development (General Services)	2,171.7	-	2,171.7	-	4,862.4	-	4,862.4	2,623.2	-	2,623.2	6,444.9	-	6,444.9
1. Discharge of Internal Debt (1 to 8)	-	2,382.7	2,382.7	-	7,954.9	-	7,954.9	7,404.5	-	7,404.5	8,541.8	-	8,541.8
1. Market Loans	-	1,272.1	1,272.1	-	1,794.9	-	1,794.9	1,794.9	-	1,794.9	2,436.5	-	2,436.5
2. Loans from LIC	-	110.0	110.0	-	103.2	-	103.2	103.2	-	103.2	102.7	-	102.7
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	218.0	218.0	-	276.6	-	276.6	285.8	-	285.8	252.9	-	252.9
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-	-	-	-	-	-
6. WMA from RBI	-	11.9	11.9	-	24.3	-	24.3	24.3	-	24.3	25.0	-	25.0
7. Special Securities issued to NSSF	-	39.2	39.2	-	5,000.0	-	5,000.0	4,487.6	-	4,487.6	5,000.0	-	5,000.0
8. Others	-	731.5	731.5	-	34.5	-	34.5	34.5	-	34.5	40.0	-	40.0
of which: Land Compensation Bonds	-	-	-	-	721.3	-	721.3	682.8	-	682.8	684.7	-	684.7
III. Repayment of Loans to the Centre (1 to 7)	-	228.8	228.8	-	209.3	-	209.3	385.2	-	385.2	226.1	-	226.1
1. State Plan Schemes	-	195.5	195.5	-	176.8	-	176.8	354.4	-	354.4	195.7	-	195.7
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	1.6	1.6	-	2.8	-	2.8	2.4	-	2.4	2.3	-	2.3
3. Centrally Sponsored Schemes	-	10.7	10.7	-	8.9	-	8.9	7.7	-	7.7	7.5	-	7.5
4. Non-Plan (1 + ii)	-	8.2	8.2	-	8.0	-	8.0	7.9	-	7.9	7.7	-	7.7
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	8.2	8.2	-	8.0	-	8.0	7.9	-	7.9	7.7	-	7.7
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	2.9	2.9	-	2.9	-	2.9	2.9	-	2.9	2.9	-	2.9
7. Others	-	9.8	9.8	-	9.8	-	9.8	9.8	-	9.8	9.8	-	9.8
IV. Loans and Advances by State Governments (1+2)	40.3	0.9	41.2	-	35.1	4.0	39.1	58.8	4.0	62.8	35.6	4.0	39.7
1. Development Purposes (a + b)	40.3	-	40.3	-	35.1	2.2	37.3	58.8	2.2	61.0	35.6	2.2	37.8
a) Social Services (1 to 7)	-	-	-	-	2.2	2.2	2.2	2.2	2.2	2.2	2.2	2.2	2.2
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	-	-	-	2.2	2.2	2.2	2.2	2.2	2.2	2.2	2.2	2.2
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	-
b) Economic Services (1 to 10)	40.3	-	40.3	-	35.1	-	35.1	58.8	-	58.8	35.6	-	35.6
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	40.3	-	40.3	-	35.1	-	35.1	58.8	-	58.8	35.6	-	35.6
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-	-

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
NAGALAND

Item	2010-11 (Accounts)				2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL		PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13	
1													
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development Purposes (a + b)		0.9	0.9		1.9	1.9		1.9	1.9		1.9	1.9	1.9
a) Government Servants (other than Housing)	-	0.9	0.9	-	1.9	1.9	-	1.9	1.9	-	1.9	1.9	1.9
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)		1,031.0	1,031.0		1,663.0	1,663.0		1,640.0	1,640.0		1,742.5	1,742.5	1,742.5
1. State Provident Funds	-	963.9	963.9	-	1,639.0	1,639.0	-	1,600.0	1,600.0	-	1,700.0	1,700.0	1,700.0
2. Others	-	67.1	67.1	-	24.0	24.0	-	40.0	40.0	-	42.5	42.5	42.5
VIII. Reserve Funds (1 to 4)		412.7	412.7		303.0	303.0		490.0	490.0		560.0	560.0	560.0
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	250.0	250.0	-	273.0	273.0	-	280.0	280.0	-	300.0	300.0	300.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	162.7	162.7	-	30.0	30.0	-	210.0	210.0	-	260.0	260.0	260.0
IX. Deposits and Advances (1 to 4)		4,653.4	4,653.4		1,200.0	1,200.0		4,740.6	4,740.6		1,492.6	1,492.6	1,492.6
1. Civil Deposits	-	4,479.2	4,479.2	-	1,100.0	1,100.0	-	4,640.6	4,640.6	-	1,385.9	1,385.9	1,385.9
2. Deposits of Local Funds	-	174.2	174.2	-	100.0	100.0	-	100.0	100.0	-	100.0	100.0	100.0
3. Civil Advances	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	85,576.4	85,576.4	-	61,500.0	61,500.0	-	65,500.0	65,500.0	-	65,500.0	65,500.0	65,500.0
X. Suspense and Miscellaneous (1 to 4)		122.8	122.8		500.0	500.0		500.0	500.0		500.0	500.0	500.0
1. Suspense	-	81,123.1	81,123.1	-	60,000.0	60,000.0	-	60,000.0	60,000.0	-	60,000.0	60,000.0	60,000.0
2. Cash Balance Investment Accounts	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Deposits with RBI	-	4,330.5	4,330.5	-	1,000.0	1,000.0	-	5,000.0	5,000.0	-	5,000.0	5,000.0	5,000.0
4. Others	-	-	-	-	-	-	-	-	-	-	-	-	-
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances		15,745.4	15,745.4		10,001.0	10,001.0		15,001.0	15,001.0		15,001.0	15,001.0	15,001.0
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	8,121.5	-	-	10,110.6	-	-	7,268.7	-	-	12,911.1	12,911.1
B. Surplus (+)/Deficit(-) on Capital Account	-	-	-8,527.4	-	-	-10,119.2	-	-	-13,176.3	-	-	-13,011.8	-13,011.8
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-405.8	-	-	-8.6	-	-	-5,907.6	-	-	-100.7	-100.7
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)			-405.8			-8.6			-5,907.6			-100.7	-100.7
i. Increase (+)/Decrease (-) in Cash Balances			-33.5			-8.6			-3,169.4			-100.7	-100.7
a) Opening Balance	-	-	-5,993.4	-	-	-6,014.4	-	-	-3,685.6	-	-	-6,855.2	-6,855.2
b) Closing Balance	-	-	-6,026.9	-	-	-6,023.0	-	-	-6,855.1	-	-	-6,955.9	-6,955.9
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-372.3	-	-	-	-	-	-2,738.2	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-	-

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
ODISHA

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
(₹ Million)												
TOTAL CAPITAL DISBURSEMENTS (I to XII)	43,621.9	1,389,791.6	1,433,413.5	59,180.7	1,985,526.4	2,044,707.1	50,768.9	1,954,223.3	2,004,992.2	72,633.0	1,586,722.4	1,659,355.4
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	43,621.9	23,211.8	66,833.7	59,180.7	26,376.8	85,557.5	50,768.9	26,374.5	77,143.4	72,633.0	33,354.3	105,987.4
I. Total Capital Outlay (1 + 2)	41,565.1	1,285.9	42,851.0	55,894.4	729.3	56,623.7	47,636.8	727.0	48,363.8	70,032.6	396.8	70,429.4
1. Development (a + b)	39,992.4	517.0	40,509.4	53,978.0	235.9	54,214.0	45,486.9	233.6	45,720.5	67,167.1	122.4	67,289.5
(a) Social Services (1 to 9)	7,769.8	75.1	7,844.9	10,864.1	42.8	10,907.0	9,706.6	42.8	9,749.4	13,352.0	41.9	13,393.9
1. Education, Sports, Art and Culture	1,876.3	-	1,876.3	3,810.3	-	3,810.3	4,141.3	-	4,141.3	2,386.1	-	2,386.1
2. Medical and Public Health	285.8	-	285.8	913.2	-	913.2	539.5	-	539.5	1,107.3	-	1,107.3
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	628.7	-	628.7	1,976.5	-	1,976.5	936.5	-	936.5	2,005.0	-	2,005.0
5. Housing	859.2	75.1	934.3	1,170.7	42.8	1,213.5	995.4	42.8	1,038.2	1,664.5	41.9	1,706.4
6. Urban Development	48.6	-	48.6	96.0	-	96.0	96.0	-	96.0	300.0	-	300.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	3,946.9	-	3,946.9	2,725.9	-	2,725.9	2,826.4	-	2,826.4	4,152.2	-	4,152.2
8. Social Security and Welfare	-	-	-	-	-	-	-	-	-	-	-	-
9. Others *	124.2	-	124.2	171.5	-	171.5	171.5	-	171.5	1,737.0	-	1,737.0
(b) Economic Services (1 to 10)	32,222.6	441.9	32,664.4	43,113.9	193.1	43,307.0	35,780.3	190.8	35,971.1	53,815.1	80.6	53,895.6
1. Agriculture and Allied Activities (i to xi)	396.8	389.2	786.0	1,513.6	-	1,513.6	1,439.3	-	1,439.3	1,540.9	-	1,540.9
i) Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	-	-	-	273.8	-	273.8	273.8	-	273.8	242.7	-	242.7
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	32.4	-	32.4	164.3	-	164.3	164.3	-	164.3	170.5	-	170.5
vi) Forestry and Wild Life	227.0	327.2	554.2	814.3	-	814.3	739.9	-	739.9	776.7	-	776.7
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	62.0	62.0	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	53.3	-	53.3	51.2	-	51.2	51.2	-	51.2	201.0	-	201.0
xi) Others @	84.1	-	84.1	210.0	-	210.0	210.0	-	210.0	150.0	-	150.0
2. Rural Development	-	-	-	-	-	-	-	-	-	20.0	-	20.0
3. Special Area Programmes of which: Hill Areas	1,835.1	-	1,835.1	1,632.2	-	1,632.2	1,632.2	-	1,632.2	7,280.0	-	7,280.0
4. Major and Medium Irrigation and Floor Control	16,064.3	-	16,064.3	22,149.0	-	22,149.0	17,222.1	-	17,222.1	22,666.2	-	22,666.2
5. Energy	832.4	-	832.4	1,770.0	-	1,770.0	1,619.9	-	1,619.9	2,757.4	-	2,757.4
6. Industry and Minerals (i to iv)	50.5	-	50.5	0.5	-	0.5	0.5	-	0.5	0.5	-	0.5
i) Village and Small Industries	50.0	-	50.0	-	-	-	-	-	-	-	-	-
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	0.5	-	0.5	0.5	-	0.5	0.5	-	0.5	0.5	-	0.5
7. Transport (i + ii)	12,891.7	51.3	12,943.0	14,803.6	190.8	14,994.4	12,517.8	188.5	12,706.2	17,070.1	78.3	17,148.4
i) Roads and Bridges	12,819.2	51.3	12,870.5	14,375.9	190.8	14,566.7	12,149.6	188.5	12,338.1	16,513.6	78.3	16,591.9
ii) Others **	72.5	-	72.5	427.7	-	427.7	368.1	-	368.1	556.5	-	556.5
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
ODISHA

Item	2011-11 (Accounts)				2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
1															
9. Science, Technology and Environment															
10. General Economic Services (1 + ii)	151.8	1.3	153.1		1,245.0	2.3	1,247.3		1,348.5	2.3	1,350.8		2,480.0	2.3	2,482.3
i) Tourism	151.8		151.8		245.0		245.0		236.5		236.5		370.0		370.0
ii) Others @		1.3	1.3		1,000.0	2.3	1,002.3		1,112.0	2.3	1,114.3		2,110.0	2.3	2,112.3
2. Non-Development (General Services)	1,572.8	768.9	2,341.6		1,916.4	493.3	2,409.7		2,150.0	493.4	2,643.3		2,865.5	274.4	3,139.9
II. Discharge of Internal Debt (1 to 8)															
1. Market Loans		12,215.4	12,215.4			17,818.4	17,818.4			17,818.4	17,818.4			26,587.4	26,587.4
2. Loans from LIC		6,228.9	6,228.9			10,460.2	10,460.2			10,460.2	10,460.2			13,081.7	13,081.7
3. Loans from SBI and other Banks		28.5	28.5			27.7	27.7			27.7	27.7			23.9	23.9
4. Loans from NABARD															
5. Loans from National Co-operative Development Corporation		1,710.5	1,710.5			2,315.8	2,315.8			2,315.8	2,315.8			3,217.6	3,217.6
6. WMA from RBI		51.4	51.4			25.5	25.5			25.5	25.5			29.8	29.8
7. Special Securities issued to NSSF		2,125.2	2,125.2			2,822.3	2,822.3			2,822.3	2,822.3			3,365.0	3,365.0
8. Others		2,070.9	2,070.9			2,166.9	2,166.9			2,166.9	2,166.9			6,869.5	6,869.5
of which: Land Compensation Bonds						1,102.9	1,102.9			1,102.9	1,102.9			1,102.9	1,102.9
III. Repayment of Loans to the Centre (1 to 7)															
1. State Plan Schemes		8,620.4	8,620.4			4,848.4	4,848.4			4,848.4	4,848.4			5,370.0	5,370.0
of which: Advance release of Plan Assistance for Natural Calamities		8,479.3	8,479.3			4,707.7	4,707.7			4,707.7	4,707.7			5,236.9	5,236.9
2. Central Plan Schemes		31.8	31.8			30.2	30.2			30.2	30.2			29.0	29.0
3. Centrally Sponsored Schemes		67.8	67.8			69.3	69.3			69.3	69.3			64.1	64.1
4. Non-Plan (1 + ii)		25.2	25.2			25.0	25.0			25.0	25.0			23.9	23.9
i) Relief for Natural Calamities															
ii) Others		25.2	25.2			25.0	25.0			25.0	25.0			23.9	23.9
5. Ways and Means Advances from Centre															
6. Loans for Special Schemes															
7. Others			16.2			16.2	16.2			16.2	16.2			16.2	16.2
IV. Loans and Advances by State Governments (1+2)															
1. Development Purposes (a + b)	2,056.7	1,090.1	3,146.9		3,286.2	2,980.7	6,267.0		3,132.1	2,980.7	6,112.8		2,600.5	1,000.0	3,600.5
a) Social Services (1 to 7)	4.8	959.1	963.9			2,281.4	2,281.4		3,132.1	2,281.4	5,413.4		2,600.5	579.8	3,180.3
1. Education, Sports, Art and Culture		8.1	8.1												
2. Medical and Public Health															
3. Family Welfare															
4. Water Supply and Sanitation		66.9	66.9			1,681.4	1,681.4			1,681.4	1,681.4				
5. Housing	4.8	443.0	447.8			600.0	600.0			600.0	600.0			579.8	579.8
6. Government Servants (Housing)		441.1	441.1												
7. Others															
b) Economic Services (1 to 10)	2,051.9	5.8	2,057.7		3,286.2		3,286.2		3,132.1		3,132.1		2,600.5		2,600.5
1. Crop Husbandry															
2. Soil and Water Conservation															
3. Food Storage and Warehousing															
4. Co-operation	1.9		1.9		11.0		11.0		256.9		256.9		54.7		54.7
5. Major and Medium Irrigation, etc.		3.0	3.0												
6. Power Projects	2,050.0		2,050.0		3,250.1		3,250.1		2,850.0		2,850.0		2,513.3		2,513.3

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
ODISHA

(₹ Million)

Item	2011-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	25.2	-	25.2	25.2	-	25.2	-	25.2	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	2.8	2.8	-	-	-	-	-	-	-	-	-
2. Non-Development Purposes (a + b)	-	125.2	125.2	-	699.4	699.4	-	699.4	699.4	-	420.2	420.2
a) Government Servants (other than Housing)	-	90.2	90.2	-	220.2	220.2	-	220.2	220.2	-	220.2	220.2
b) Miscellaneous	-	35.0	35.0	-	479.2	479.2	-	479.2	479.2	-	200.0	200.0
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	3,750.0	3,750.0	-	4,000.0	4,000.0	-	4,000.0	4,000.0	-	4,000.0	4,000.0
VII. State Provident Funds, etc. (1+2)	-	15,817.0	15,817.0	-	19,509.0	19,509.0	-	19,509.0	19,509.0	-	18,512.6	18,512.6
1. State Provident Funds	-	15,813.0	15,813.0	-	19,508.5	19,508.5	-	19,508.5	19,508.5	-	18,508.5	18,508.5
2. Others	-	4.1	4.1	-	0.5	0.5	-	0.5	0.5	-	4.1	4.1
VIII. Reserve Funds (1 to 4)	-	5,858.9	5,858.9	-	9,130.2	9,130.2	-	20,330.2	20,330.2	-	19,332.2	19,332.2
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	0.1	0.1	-	-	-	-	4,200.0	4,200.0	-	10,000.0	10,000.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	5,858.8	5,858.8	-	9,130.2	9,130.2	-	16,130.2	16,130.2	-	9,332.2	9,332.2
IX. Deposits and Advances (1 to 4)	-	31,918.6	31,918.6	-	72,882.1	72,882.1	-	33,498.9	33,498.9	-	64,784.7	64,784.7
1. Civil Deposits	-	23,349.4	23,349.4	-	22,917.9	22,917.9	-	22,917.9	22,917.9	-	24,457.7	24,457.7
2. Deposits of Local Funds	-	7,545.7	7,545.7	-	8,566.6	8,566.6	-	8,566.6	8,566.6	-	7,970.2	7,970.2
3. Civil Advances	-	1,023.4	1,023.4	-	872.5	872.5	-	872.5	872.5	-	1,007.6	1,007.6
4. Others	-	0.1	0.1	-	40,525.2	40,525.2	-	1,142.0	1,142.0	-	31,349.3	31,349.3
X. Suspense and Miscellaneous (1 to 4)	-	1,248,921.2	1,248,921.2	-	1,794,226.6	1,794,226.6	-	1,791,109.0	1,791,109.0	-	1,385,835.9	1,385,835.9
1. Suspense	-	168.7	168.7	-	414.2	414.2	-	414.2	414.2	-	252.7	252.7
2. Cash Balance Investment Accounts	-	1,248,347.8	1,248,347.8	-	1,793,436.1	1,793,436.1	-	1,790,318.5	1,790,318.5	-	1,385,177.1	1,385,177.1
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	404.7	404.7	-	376.3	376.3	-	376.3	376.3	-	406.1	406.1
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	60,314.0	60,314.0	-	59,401.6	59,401.6	-	59,401.6	59,401.6	-	60,902.7	60,902.7
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	39,082.1	-	-	601.3	-	-	31,497.7	-	-	24,107.7
B. Surplus (+)/Deficit(-) on Capital Account	-	-	-31,859.5	-	-	-8,309.7	-	-	-42,323.7	-	-	-39,465.7
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	7,222.6	-	-	-7,708.4	-	-	-10,826.0	-	-	-15,358.0
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	7,222.6	-	-	-7,708.4	-	-	-10,826.1	-	-	-15,358.0
i. Increase (+)/Decrease (-) in Cash Balances	-	-	-687.2	-	-	0.1	-	-	-4,663.3	-	-	-4,663.3
a) Opening Balance	-	-	-3,842.0	-	-	-3,781.7	-	-	-4,663.3	-	-	-4,663.3
b) Closing Balance	-	-	-4,529.1	-	-	-3,781.6	-	-	-4,663.3	-	-	-4,663.3
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	7,909.8	-	-	-7,708.5	-	-	-10,826.1	-	-	-15,358.0
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	(-)	-	-	(-)	-	-	(-)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)

PUNJAB

(₹ Million)

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	21,770.3	452,627.7	474,398.0	51,656.0	1,045,503.0	1,097,159.0	35,705.1	1,157,295.9	1,193,001.0	55,432.0	1,178,332.1	1,233,764.1
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	21,770.3	19,858.2	41,628.5	51,656.0	23,385.5	75,041.5	35,705.1	25,676.2	61,381.3	55,432.0	32,006.8	87,438.8
I. Total Capital Outlay (1 + 2)	21,680.3	2,180.6	23,860.9	51,646.0	2,537.4	54,183.4	35,695.1	3,901.6	39,596.6	55,378.6	2,774.1	58,152.7
1. Development (a + b)	20,422.2	1,571.1	21,993.3	50,172.0	1,569.8	51,741.9	33,378.9	2,721.6	36,100.5	43,804.6	1,925.2	45,729.8
(a) Social Services (1 to 9)	6,592.1	42.5	6,634.6	25,268.7	88.0	25,356.7	15,924.7	1,085.7	17,010.4	24,477.4	221.5	24,698.8
1. Education, Sports, Art and Culture	2,534.6	0.2	2,534.8	6,506.7	0.4	6,507.0	4,983.0	0.4	4,983.4	5,731.9	0.4	5,732.3
2. Medical and Public Health	371.7	30.3	402.1	1,984.4	43.2	2,027.6	1,623.2	118.9	1,742.1	2,402.2	68.7	2,470.9
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	1,799.4	2.9	1,802.3	3,341.5	30.0	3,371.5	2,274.1	40.0	2,314.1	2,906.1	45.0	2,951.1
5. Housing	-	2.0	2.0	-	2.0	2.0	-	2.0	2.0	-	2.0	2.0
6. Urban Development	1,655.7	-	1,655.7	12,151.0	0.1	12,151.1	6,032.3	910.4	6,942.7	11,989.0	0.1	11,989.1
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	35.0	-	35.0	615.0	-	615.0	595.0	-	595.0	761.6	100.0	861.6
8. Social Security and Welfare	2.9	4.2	7.0	200.9	8.3	209.2	153.0	10.1	163.1	231.0	0.4	231.4
9. Others *	192.8	3.0	195.8	469.2	4.0	473.2	264.1	4.0	268.1	455.5	5.0	460.5
(b) Economic Services (1 to 10)	13,830.1	1,528.6	15,358.7	24,903.3	1,481.9	26,385.2	17,454.1	1,635.9	19,090.0	19,327.2	1,703.7	21,031.0
1. Agriculture and Allied Activities (i to xi)	173.0	-	173.0	270.9	0.2	271.1	342.4	0.2	342.5	778.4	0.2	778.4
i) Crop Husbandry	-0.2	-0.1	-0.2	-	-	-	-	-	-	50.1	-	50.1
ii) Soil and Water Conservation	52.1	-	52.1	112.2	0.2	112.4	82.6	0.2	82.7	0.2	0.2	0.2
iii) Animal Husbandry	124.7	-	124.7	93.6	-	93.6	241.8	-	241.8	618.1	-	618.1
iv) Dairy Development	-3.5	-	-3.5	15.1	-	15.1	13.1	-	13.1	70.0	-	70.0
v) Fisheries	-	-	-	50.0	-	50.0	5.0	-	5.0	30.0	-	30.0
vi) Forestry and Wild Life	-	-	-	-	-	-	-	-	-	10.0	-	10.0
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	0.1	0.1	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	-0.1	-	-0.1	-	-	-	-	-	-	-	-	-
xi) Others @	-	705.9	3,038.9	4,761.6	595.0	5,356.6	2,929.7	650.6	3,580.3	2,304.1	720.0	3,024.1
2. Rural Development	2,333.1	-	2,333.1	-	-	-	-	-	-	-	-	-
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	4,604.6	731.4	5,336.1	10,603.6	815.8	11,419.4	7,530.2	885.8	8,416.0	9,376.4	891.6	10,268.0
5. Energy	-	-	-	-	-	-	-	-	-	-	-	-
6. Industry and Minerals (i to iv)	250.0	0.1	250.1	710.0	0.3	710.3	50.0	27.1	77.1	127.1	0.3	127.4
i) Village and Small Industries	250.0	0.1	250.1	710.0	0.3	710.3	50.0	27.1	77.1	127.1	0.3	127.4
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	-	-	-	-	-	-	-	-	-	-	-	-
7. Transport (i + ii)	5,742.8	91.3	5,834.1	6,596.2	70.3	6,666.5	4,862.1	71.8	4,933.9	4,460.8	91.0	4,551.8
i) Roads and Bridges	5,689.6	-	5,689.6	6,170.1	-	6,170.1	4,780.0	-	4,780.0	4,213.5	-	4,213.5
ii) Others **	73.2	91.3	164.5	426.1	70.3	496.4	82.1	71.8	153.9	247.3	91.0	338.3
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
PUNJAB

Item	2010-11 (Accounts)				2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)				
	PLAN		NON-PLAN		PLAN		TOTAL	PLAN		NON-PLAN	TOTAL	PLAN		NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13			
9. Science, Technology and Environment	-	-	-	123.6	-	123.6	28.7	-	28.7	134.1	-	134.1			
10. General Economic Services (1 + ii)	726.5	-	726.5	1,837.4	0.3	1,837.7	1,711.1	0.4	1,711.5	2,146.5	0.6	2,147.1			
i) Tourism	126.0	-	126.0	195.9	-	195.9	54.1	-	54.1	382.5	-	382.5			
ii) Others @	600.5	-	600.5	1,641.5	0.3	1,641.8	1,657.0	0.4	1,657.4	1,764.0	0.6	1,764.6			
2. Non-Development (General Services)	1,238.1	609.5	1,847.6	1,473.9	967.6	2,441.5	2,316.2	1,180.0	3,496.2	11,574.0	848.9	12,422.9			
II. Discharge of Internal Debt (1 to 8)	-	57,675.7	57,675.7	-	75,013.7	75,013.7	-	84,162.8	84,162.8	-	104,206.0	104,206.0			
1. Market Loans	-	3,989.6	3,989.6	-	4,596.2	4,596.2	-	4,596.2	4,596.2	-	11,411.9	11,411.9			
2. Loans from LIC	-	7.6	7.6	-	6.5	6.5	-	6.5	6.5	-	5.2	5.2			
3. Loans from SBI and other Banks	-	6,295.1	6,295.1	-	6,849.5	6,849.5	-	6,849.5	6,849.5	-	7,377.2	7,377.2			
4. Loans from NABARD	-	2,484.2	2,484.2	-	3,240.0	3,240.0	-	3,025.8	3,025.8	-	3,536.6	3,536.6			
5. Loans from National Co-operative Development Corporation	-	0.1	0.1	-	0.1	0.1	-	0.1	0.1	-	0.1	0.1			
6. WMA from RBI	-	36,130.1	36,130.1	-	50,000.0	50,000.0	-	59,383.4	59,383.4	-	70,000.0	70,000.0			
7. Special Securities issued to NSSF	-	7,940.6	7,940.6	-	9,142.5	9,142.5	-	9,142.5	9,142.5	-	10,736.4	10,736.4			
8. Others	-	1,228.4	1,228.4	-	1,178.9	1,178.9	-	1,158.9	1,158.9	-	1,138.6	1,138.6			
of which: Land Compensation Bonds	-	637.3	637.3	-	637.3	637.3	-	637.3	637.3	-	637.3	637.3			
III. Repayment of Loans to the Centre (1 to 7)	-	1,853.1	1,853.1	-	1,850.4	1,850.4	-	2,086.4	2,086.4	-	1,851.9	1,851.9			
1. State Plan Schemes	-	1,760.1	1,760.1	-	1,759.7	1,759.7	-	1,995.5	1,995.5	-	1,764.6	1,764.6			
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-			
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-			
3. Centrally Sponsored Schemes	-	68.1	68.1	-	66.0	66.0	-	66.5	66.5	-	63.8	63.8			
4. Non-Plan (1 + ii)	-	24.8	24.8	-	24.7	24.7	-	24.3	24.3	-	23.5	23.5			
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-			
ii) Others	-	24.8	24.8	-	24.7	24.7	-	24.3	24.3	-	23.5	23.5			
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-			
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-			
7. Others	-	-	-	-	-	-	-	-	-	-	-	-			
IV. Loans and Advances by State Governments (1+2)	110.0	574.0	684.0	10.0	833.5	843.5	10.0	1,758.4	1,768.4	53.4	552.0	605.4			
1. Development Purposes (a + b)	110.0	200.0	310.0	10.0	460.0	470.0	10.0	1,287.2	1,297.2	53.4	53.4	53.4			
a) Social Services (1 to 7)	-	-	-	-	-	-	-	-	-	-	-	-			
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-			
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-			
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-			
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-			
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-			
6. Government Servants (Housing)	-	-	-	-	-	-	-	-	-	-	-	-			
7. Others	-	-	-	-	-	-	-	-	-	-	-	-			
b) Economic Services (1 to 10)	110.0	200.0	310.0	10.0	460.0	470.0	10.0	1,287.2	1,297.2	53.4	53.4	53.4			
1. Crop Husbandry	110.0	-	110.0	10.0	-	10.0	10.0	-	10.0	10.0	-	10.0			
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-			
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-			
4. Co-operation	-	-	-	-	-	-	-	-	-	-	-	-			
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-			
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-			

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
PUNJAB

Item	2010-11 (Accounts)				2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13	
1													
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-	
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-	
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	
10. Others	-	200.0	-	-	-	-	-	-	-	43.4	-	43.4	
2. Non-Development Purposes (a + b)	-	374.0	374.0	-	373.5	373.5	-	471.2	471.2	-	552.0	552.0	
a) Government Servants (other than Housing)	-	374.0	374.0	-	373.5	373.5	-	471.2	471.2	-	552.0	552.0	
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-	
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-	
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-	
VII. State Provident Funds, etc. (1+2)	-	13,584.8	13,584.8	-	21,523.2	21,523.2	-	15,662.2	15,662.2	-	18,437.9	18,437.9	
1. State Provident Funds	-	13,398.2	13,398.2	-	17,124.3	17,124.3	-	11,258.4	11,258.4	-	13,784.2	13,784.2	
2. Others	-	186.5	186.5	-	4,398.9	4,398.9	-	4,403.8	4,403.8	-	4,653.7	4,653.7	
VIII. Reserve Funds (1 to 4)	-	1,880.1	1,880.1	-	3,292.5	3,292.5	-	2,883.7	2,883.7	-	3,669.3	3,669.3	
1. Depreciation/Renewal Reserve Funds	-	-	-	-	972.2	972.2	-	948.2	948.2	-	1,023.5	1,023.5	
2. Sinking Funds	-	-	-	-	815.0	815.0	-	-	-	-	500.0	500.0	
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-	
4. Others	-	1,880.1	1,880.1	-	1,505.3	1,505.3	-	1,935.6	1,935.6	-	2,145.8	2,145.8	
IX. Deposits and Advances (1 to 4)	-	32,336.7	32,336.7	-	31,753.6	31,753.6	-	38,467.9	38,467.9	-	38,467.9	38,467.9	
1. Civil Deposits	-	31,971.9	31,971.9	-	30,586.4	30,586.4	-	37,812.8	37,812.8	-	37,812.8	37,812.8	
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-	
3. Civil Advances	-	335.9	335.9	-	277.8	277.8	-	390.6	390.6	-	390.6	390.6	
4. Others	-	28.8	28.8	-	889.5	889.5	-	264.5	264.5	-	264.5	264.5	
X. Suspense and Miscellaneous (1 to 4)	-	326,394.2	326,394.2	-	895,512.0	895,512.0	-	994,629.7	994,629.7	-	994,629.7	994,629.7	
1. Suspense	-	4,035.7	4,035.7	-	-601.2	-601.2	-	5,331.8	5,331.8	-	5,331.8	5,331.8	
2. Cash Balance Investment Accounts	-	124,755.2	124,755.2	-	130,628.1	130,628.1	-	91,357.2	91,357.2	-	91,357.2	91,357.2	
3. Deposits with RBI	-	-	-	-	589,164.5	589,164.5	-	676,796.2	676,796.2	-	676,796.2	676,796.2	
4. Others	-	197,603.3	197,603.3	-	166,320.7	166,320.7	-	221,144.6	221,144.6	-	221,144.6	221,144.6	
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-	
XII. Remittances	-	16,148.6	16,148.6	-	13,186.6	13,186.6	-	13,743.3	13,743.3	-	13,743.3	13,743.3	
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	-52,887.2	-	-	-52,887.2	-	-	-52,887.2	-	-	-31,233.1	
B. Surplus (+)/Deficit(-) on Capital Account	-	-	43,118.3	-	-	43,118.3	-	-	43,118.3	-	-	38,909.6	
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-9,768.9	-	-	-9,768.9	-	-	-9,768.9	-	-	7,676.4	
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	-9,768.9	-	-	-9,768.9	-	-	-9,768.9	-	-	7,676.4	
i. Increase (+)/Decrease (-) in Cash Balances	-	-	-4,190.9	-	-	-4,190.9	-	-	-4,190.9	-	-	7,676.4	
a) Opening Balance	-	-	-2,751.9	-	-	-2,751.9	-	-	-2,751.9	-	-	-8,216.1	
b) Closing Balance	-	-	-6,942.8	-	-	-6,942.8	-	-	-6,942.8	-	-	-539.7	
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-1,899.7	-	-	-1,899.7	-	-	-1,899.7	-	-	-	
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-3,678.3	-	-	-3,678.3	-	-	-3,678.3	-	-	-	

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
RAJASTHAN

Item	2011-11 (Accounts)				2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL		PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13	
9. Science, Technology and Environment	13.3	-	13.3	4.8	-	4.8	2.0	-	2.0	27.2	-	27.2	
10. General Economic Services (1 + ii)	1,345.8	-	1,345.8	6,991.4	0.1	6,991.5	948.8	0.2	949.0	1,153.5	0.1	1,153.6	
i) Tourism	287.5	-	287.5	2,210	-	2,210	318.6	-	318.6	320.1	-	320.1	
ii) Others @	1,058.3	-	1,058.3	6,770.4	0.1	6,770.5	630.2	0.2	630.4	833.4	0.1	833.5	
1,487.3	60.6	1,547.9	2,048.1	2.4	2,050.5	2,754.7	166.6	2,921.2	3,662.9	136.0	3,798.9		
II. Discharge of Internal Debt (1 to 8)	-	28,634.2	28,634.2	-	30,038.6	30,038.6	-	30,222.0	30,222.0	-	42,270.6	42,270.6	
1. Market Loans	-	13,427.9	13,427.9	-	13,964.2	13,964.2	-	13,964.8	13,964.8	-	23,834.1	23,834.1	
2. Loans from LIC	-	1,850.0	1,850.0	-	60.4	60.4	-	60.4	60.4	-	58.7	58.7	
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-	
4. Loans from NABARD	-	2,866.1	2,866.1	-	3,838.6	3,838.6	-	4,060.8	4,060.8	-	5,430.6	5,430.6	
5. Loans from National Co-operative Development Corporation	-	271.0	271.0	-	313.8	313.8	-	274.4	274.4	-	302.4	302.4	
6. WMA from RBI	-	-	-	-	-	-	-	-	-	-	-	-	
7. Special Securities issued to NSSF	-	9,556.9	9,556.9	-	11,383.1	11,383.1	-	11,383.1	11,383.1	-	12,353.2	12,353.2	
8. Others	-	662.3	662.3	-	478.5	478.5	-	478.5	478.5	-	291.6	291.6	
of which: Land Compensation Bonds	-	368.8	368.8	-	184.4	184.4	-	184.4	184.4	-	-	-	
III. Repayment of Loans to the Centre (1 to 7)	-	4,538.2	4,538.2	-	4,704.9	4,704.9	-	4,682.7	4,682.7	-	4,915.5	4,915.5	
1. State Plan Schemes	-	4,334.7	4,334.7	-	4,503.1	4,503.1	-	4,476.9	4,476.9	-	4,713.3	4,713.3	
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	
2. Central Plan Schemes	-	0.2	0.2	-	0.1	0.1	-	0.1	0.1	-	0.1	0.1	
3. Centrally Sponsored Schemes	-	140.8	140.8	-	139.7	139.7	-	143.7	143.7	-	146.0	146.0	
4. Non-Plan (i + ii)	-	62.5	62.5	-	62.0	62.0	-	62.0	62.0	-	56.1	56.1	
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	
ii) Others	-	62.5	62.5	-	62.0	62.0	-	62.0	62.0	-	56.1	56.1	
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-	
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-	
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	
IV. Loans and Advances by State Governments (1+2)	-	-	-	-	-	-	-	-	-	-	-	-	
1. Development Purposes (a + b)	1,892.4	728.8	2,621.1	393.8	2.0	395.8	10,352.1	580.5	10,932.6	479.5	2.5	482.0	
a) Social Services (1 to 7)	1,892.4	728.8	2,621.1	393.8	2.0	395.8	10,352.1	580.5	10,932.6	479.5	2.5	482.0	
1. Education, Sports, Art and Culture	1,612.5	176.8	1,789.3	10.4	-	10.4	71.2	300.0	371.2	35.3	-	35.3	
2. Medical and Public Health	-	-	-	-	-	-	50.0	300.0	300.0	-	-	-	
3. Family Welfare	-	-	-	-	-	-	-	-	50.0	-	-	-	
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-	
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-	
6. Government Servants (Housing)	-	-	-	-	-	-	-	-	-	-	-	-	
7. Others	1,612.5	176.8	1,789.3	10.4	-	10.4	21.2	280.5	21.2	35.3	-	35.3	
b) Economic Services (1 to 10)	279.9	552.0	831.9	383.5	2.0	385.5	10,281.0	187.5	10,561.5	444.1	2.5	446.6	
1. Crop Husbandry	23.0	549.8	572.8	-	2.0	2.0	-	-	187.5	-	-	2.5	
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	
4. Co-operation	-	-	-	-	-	-	-	-	-	-	-	-	
5. Major and Medium Irrigation, etc.	256.9	-	256.9	383.5	-	383.5	311.6	-	311.6	429.5	-	429.5	
6. Power Projects	-	-	-	-	-	-	9,950.0	-	9,950.0	-	-	-	

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
RAJASTHAN

(₹ Million)

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	2.2	-	-	-	-	-	-	-	-	-
10. Others	-	2.2	-	-	-	-	19.4	93.0	112.4	14.6	-	14.6
2. Non-Development Purposes (a + b)	-	-	-	-	-	-	-	-	-	-	-	-
a) Government Servants (other than Housing)	-	-	-	-	-	-	-	-	-	-	-	-
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)	-	22,893.0	22,893.0	-	40,835.4	40,835.4	-	29,877.4	29,877.4	-	37,468.2	37,468.2
1. State Provident Funds	-	14,555.3	14,555.3	-	17,713.2	17,713.2	-	15,751.5	15,751.5	-	16,066.6	16,066.6
2. Others	-	8,337.7	8,337.7	-	23,122.2	23,122.2	-	14,125.9	14,125.9	-	21,401.6	21,401.6
VIII. Reserve Funds (1 to 4)	-	15,069.8	15,069.8	-	16,445.4	16,445.4	-	17,523.1	17,523.1	-	16,777.1	16,777.1
1. Depreciation/Renewal Reserve Funds	-	283.7	283.7	-	538.2	538.2	-	538.2	538.2	-	538.2	538.2
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	14,786.1	14,786.1	-	15,907.2	15,907.2	-	16,984.9	16,984.9	-	16,238.9	16,238.9
IX. Deposits and Advances (1 to 4)	-	1,067,815.5	1,067,815.5	-	1,129,111.2	1,129,111.2	-	1,073,769.9	1,073,769.9	-	1,208,327.1	1,208,327.1
1. Civil Deposits	-	87,371.2	87,371.2	-	85,823.6	85,823.6	-	97,399.2	97,399.2	-	118,199.2	118,199.2
2. Deposits of Local Funds	-	909,132.9	909,132.9	-	954,786.3	954,786.3	-	922,327.3	922,327.3	-	983,852.2	983,852.2
3. Civil Advances	-	342.7	342.7	-	300.7	300.7	-	250.7	250.7	-	350.7	350.7
4. Others	-	70,968.6	70,968.6	-	88,200.6	88,200.6	-	53,792.7	53,792.7	-	105,925.0	105,925.0
X. Suspense and Miscellaneous (1 to 4)	-	655,321.1	655,321.1	-	50,700.3	50,700.3	-	753,618.0	753,618.0	-	51,397.3	51,397.3
1. Suspense	-	498.9	498.9	-	1,309.2	1,309.2	-	1,312.2	1,312.2	-	1,312.2	1,312.2
2. Cash Balance Investment Accounts	-	654,688.7	654,688.7	-	49,000.0	49,000.0	-	752,220.7	752,220.7	-	50,000.0	50,000.0
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	133.4	133.4	-	391.1	391.1	-	85.1	85.1	-	85.1	85.1
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	58,100.7	58,100.7	-	70,460.5	70,460.5	-	64,290.5	64,290.5	-	64,360.5	64,360.5
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	10,548.6	-	-	3,526.2	-	-	4,432.4	-	-	9,276.1
B. Surplus (+)/Deficit(-) on Capital Account	-	-	25,251.3	-	-	-3,534.7	-	-	-3,724.8	-	-	-5,309.9
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	35,799.8	-	-	-8.5	-	-	707.6	-	-	3,966.1
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	35,799.8	-	-	-8.5	-	-	707.6	-	-	3,966.1
i. Increase (+)/Decrease (-) in Cash Balances	-	-	5,469.7	-	-	991.5	-	-	624.0	-	-	3,966.1
a) Opening Balance	-	-	-97,115.0	-	-	-9,711.6	-	-	-237.5	-	-	386.5
b) Closing Balance	-	-	-91,645.3	-	-	-8,720.1	-	-	386.5	-	-	4,352.6
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	30,330.1	-	-	-1,000.0	-	-	83.6	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
SIKKIM

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
9. Science, Technology and Environment	2.0	-	2.0	-	-	-	-	-	-	10.3	-	10.3
10. General Economic Services (1 + ii)	497.2	-	497.2	1,622.6	-	1,622.6	1,133.9	-	1,133.9	1,540.6	-	1,540.6
i) Tourism	497.2	-	497.2	1,620.5	-	1,620.5	1,130.6	-	1,130.6	1,538.1	-	1,538.1
ii) Others @	-	-	-	2.1	-	2.1	3.3	-	3.3	2.5	-	2.5
2. Non-Development (General Services)	566.6	-	566.6	311.3	-	311.3	397.2	-	397.2	1,801.7	-	1,801.7
II. Discharge of Internal Debt (1 to 8)												
1. Market Loans	-	560.3	560.3	529.0	529.0	529.0	453.0	453.0	453.0	623.1	623.1	623.1
2. Loans from LIC	-	311.1	311.1	167.2	167.2	167.2	167.2	167.2	167.2	200.0	200.0	200.0
3. Loans from SBI and other Banks	-	53.8	53.8	66.5	66.5	66.5	62.3	62.3	62.3	73.1	73.1	73.1
4. Loans from NABARD	-	-	-	-	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	75.4	75.4	169.4	169.4	169.4	149.4	149.4	149.4	-	217.7	217.7
6. WMA from RBI	-	7.5	7.5	7.5	7.5	7.5	7.5	7.5	7.5	-	7.5	7.5
7. Special Securities issued to NSSF	-	47.3	47.3	56.0	56.0	56.0	4.2	4.2	4.2	-	66.2	66.2
8. Others	-	65.2	65.2	62.4	62.4	62.4	62.4	62.4	62.4	-	58.6	58.6
of which: Land Compensation Bonds	-	47.8	47.8	47.8	47.8	47.8	47.8	47.8	47.8	-	47.8	47.8
III. Repayment of Loans to the Centre (1 to 7)												
1. State Plan Schemes	-	172.0	172.0	169.1	169.1	169.1	169.1	169.1	169.1	-	104.5	104.5
of which: Advance release of Plan Assistance for Natural Calamities	-	152.7	152.7	149.0	149.0	149.0	19.7	19.7	19.7	-	89.6	89.6
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	9.9	9.9	10.7	10.7	10.7	10.7	10.7	10.7	-	11.9	11.9
4. Non-Plan (i + ii)	-	1.5	1.5	1.4	1.4	1.4	1.4	1.4	1.4	-	0.8	0.8
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	1.5	1.5	1.4	1.4	1.4	1.4	1.4	1.4	-	0.8	0.8
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	2.2	2.2	2.2	2.2	2.2	2.2	2.2	2.2	-	2.2	2.2
7. Others	-	5.6	5.6	5.8	5.8	5.8	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)												
1. Development Purposes (a + b)	57.5	-	57.5	50.0	404.0	454.0	490.0	1.7	491.7	50.0	4.0	54.0
a) Social Services (1 to 7)	57.5	-	57.5	50.0	403.0	453.0	490.0	1.7	491.7	50.0	3.0	53.0
1. Education, Sports, Art and Culture	20.0	-	20.0	50.0	3.0	53.0	80.0	1.7	81.7	50.0	3.0	53.0
2. Medical and Public Health	20.0	-	20.0	50.0	-	50.0	80.0	-	80.0	50.0	-	50.0
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	-	-	-	3.0	3.0	-	1.7	1.7	-	3.0	3.0
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
b) Economic Services (1 to 10)	37.5	-	37.5	-	400.0	400.0	410.0	-	410.0	-	-	-
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	37.5	-	37.5	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
SIKKIM

(₹ Million)

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	400.0	400.0	410.0	-	410.0	-	-	-
2. Non-Development Purposes (a + b)	-	-	-	-	1.0	1.0	-	-	-	-	1.0	1.0
a) Government Servants (other than Housing)	-	-	-	-	1.0	1.0	-	-	-	-	1.0	1.0
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	1.0	1.0	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)	-	641.6	641.6	-	1,162.5	1,162.5	-	1,271.9	1,271.9	-	1,223.6	1,223.6
1. State Provident Funds	-	631.1	631.1	-	1,150.0	1,150.0	-	1,258.9	1,258.9	-	1,210.0	1,210.0
2. Others	-	10.5	10.5	-	12.5	12.5	-	13.0	13.0	-	13.6	13.6
VIII. Reserve Funds (1 to 4)	-	627.7	627.7	-	533.9	533.9	-	568.9	568.9	-	878.6	878.6
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	120.0	120.0	-	120.0	120.0	-	120.0	120.0	-	120.0	120.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	507.7	507.7	-	413.9	413.9	-	448.9	448.9	-	758.6	758.6
IX. Deposits and Advances (1 to 4)	-	314.2	314.2	-	515.9	515.9	-	446.0	446.0	-	562.9	562.9
1. Civil Deposits	-	314.2	314.2	-	398.4	398.4	-	446.0	446.0	-	392.5	392.5
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	117.5	117.5	-	-	-	-	170.4	170.4
X. Suspense and Miscellaneous (1 to 4)	-	27,987.1	27,987.1	-	26,206.6	26,206.6	-	33,256.5	33,256.5	-	30,460.0	30,460.0
1. Suspense	-	131.5	131.5	-	84.6	84.6	-	84.6	84.6	-	102.9	102.9
2. Cash Balance Investment Accounts	-	7,300.0	7,300.0	-	6,900.0	6,900.0	-	13,950.0	13,950.0	-	10,750.0	10,750.0
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	20,555.5	20,555.5	-	19,222.0	19,222.0	-	19,222.0	19,222.0	-	19,607.1	19,607.1
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	7,033.5	7,033.5	-	8,442.9	8,442.9	-	8,442.9	8,442.9	-	6,750.9	6,750.9
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	1,397.7	-	-	9,527.8	-	-	8,256.0	-	-	12,228.9
B. Surplus (+)/Deficit(-) on Capital Account	-	-	-4,449.8	-	-	-9,530.7	-	-	-9,345.1	-	-	-12,229.2
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-3,052.1	-	-	-2.9	-	-	-1,089.0	-	-	-0.3
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	-3,052.0	-	-	-2.9	-	-	-1,089.0	-	-	-0.4
i. Increase (+)/Decrease (-) in Cash Balances	-	-	398.0	-	-	-2.9	-	-	161.0	-	-	-0.4
a) Opening Balance	-	-	1,149.9	-	-	856.2	-	-	1,547.9	-	-	1,708.9
b) Closing Balance	-	-	1,547.9	-	-	855.3	-	-	1,708.9	-	-	1,708.5
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-3,450.0	-	-	-	-	-	-1,250.0	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
TAMIL NADU

Item	2011-11 (Accounts)						2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN	TOTAL	PLAN		NON-PLAN	TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13			
9. Science, Technology and Environment	-	-	-	-	-	-	500.0	-	500.0	-	1,000.0	-	-	1,000.0	
10. General Economic Services (i + ii)	115.1	-	115.1	632.0	-	632.0	205.9	-	205.9	-	1,084.0	-	-	1,084.0	
i) Tourism	115.1	-	115.1	132.0	-	132.0	205.8	-	205.8	-	239.2	-	-	239.2	
ii) Others @	-	-	-	500.0	-	500.0	0.1	-	0.1	-	844.8	-	-	844.8	
2. Non-Development (General Services)	5,228.5	2,188.1	7,416.5	3,221.1	1,407.6	4,628.7	2,669.5	1,268.9	3,938.4	1,955.7	15,249.2	1,955.7	1,955.7	15,249.2	
II. Discharge of Internal Debt (1 to 8)	-	28,865.0	28,865.0	-	32,481.8	32,481.8	-	32,441.4	32,441.4	-	44,948.0	44,948.0	-	44,948.0	
1. Market Loans	-	12,774.6	12,774.6	-	13,933.2	13,933.2	-	13,941.8	13,941.8	-	23,254.0	23,254.0	-	23,254.0	
2. Loans from LIC	-	750.3	750.3	-	747.8	747.8	-	747.8	747.8	-	737.5	737.5	-	737.5	
3. Loans from SBI and other Banks	-	199.3	199.3	-	214.8	214.8	-	214.8	214.8	-	231.5	231.5	-	231.5	
4. Loans from NABARD	-	4,662.7	4,662.7	-	5,826.8	5,826.8	-	5,826.5	5,826.5	-	7,355.8	7,355.8	-	7,355.8	
5. Loans from National Co-operative Development Corporation	-	99.1	99.1	-	82.5	82.5	-	87.0	87.0	-	251.3	251.3	-	251.3	
6. WMA from RBI	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
7. Special Securities issued to NSSF	-	7,190.2	7,190.2	-	10,237.1	10,237.1	-	10,237.1	10,237.1	-	12,243.9	12,243.9	-	12,243.9	
8. Others	-	3,188.7	3,188.7	-	1,439.6	1,439.6	-	1,386.4	1,386.4	-	874.1	874.1	-	874.1	
of which: Land Compensation Bonds	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
III. Repayment of Loans to the Centre (1 to 7)	-	4,106.9	4,106.9	-	6,613.4	6,613.4	-	6,737.4	6,737.4	-	5,507.4	5,507.4	-	5,507.4	
1. State Plan Schemes	-	3,964.9	3,964.9	-	4,623.4	4,623.4	-	4,747.4	4,747.4	-	5,496.6	5,496.6	-	5,496.6	
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
2. Central Plan Schemes	-	12.0	12.0	-	209.6	209.6	-	209.6	209.6	-	-	-	-	-	
3. Centrally Sponsored Schemes	-	76.5	76.5	-	864.3	864.3	-	864.3	864.3	-	-	-	-	-	
4. Non-Plan (i + ii)	-	53.6	53.6	-	859.9	859.9	-	859.9	859.9	-	10.8	10.8	-	10.8	
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
ii) Others	-	53.6	53.6	-	859.9	859.9	-	859.9	859.9	-	10.8	10.8	-	10.8	
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
7. Others	-	-	-	-	56.2	56.2	-	56.2	56.2	-	-	-	-	-	
IV. Loans and Advances by State Governments (1+2)	2,917.4	19,601.7	22,519.1	5,104.7	10,340.7	15,445.4	3,697.5	40,885.8	44,583.3	3,507.8	11,533.2	11,533.2	-	15,041.0	
1. Development Purposes (a + b)	2,913.2	19,105.1	22,018.3	5,097.7	9,317.8	14,415.5	3,690.5	39,603.2	43,293.7	3,500.8	10,120.1	10,120.1	-	13,620.9	
a) Social Services (1 to 7)	1,507.5	3,858.5	5,366.0	3,450.3	1,962.3	5,412.6	1,867.5	3,410.5	5,278.0	1,722.5	2,070.3	2,070.3	-	3,792.8	
1. Education, Sports, Art and Culture	-	500.0	500.0	-	-	-	-	-	-	-	-	-	-	-	
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
4. Water Supply and Sanitation	325.0	1,109.5	1,434.5	-	395.8	395.8	325.0	815.4	1,140.4	-	370.3	370.3	-	370.3	
5. Housing	-	1,153.1	1,153.1	-	156.5	156.5	-	1,161.1	1,161.1	-	-	-	-	-	
6. Government Servants (Housing)	-	1,095.9	1,095.9	-	1,380.0	1,380.0	-	1,404.0	1,404.0	-	1,700.0	1,700.0	-	1,700.0	
7. Others	1,182.5	-	1,182.5	3,450.3	30.0	3,480.3	1,542.5	30.0	1,572.5	1,722.5	-	-	-	1,722.5	
b) Economic Services (1 to 10)	1,405.7	15,246.6	16,652.3	1,647.4	7,355.5	9,002.9	1,823.0	36,192.7	38,015.7	1,778.3	8,049.8	8,049.8	-	9,828.1	
1. Crop Husbandry	-	1,064.4	1,064.4	-	1,500.0	1,500.0	-	1,305.0	1,305.0	-	1,500.0	1,500.0	-	1,500.0	
2. Soil and Water Conservation	-	-	-	-	-	-	-	25.5	25.5	-	-	-	-	-	
3. Food Storage and Warehousing	-	5,000.0	5,000.0	-	-	-	-	-	-	-	-	-	-	-	
4. Co-operation	156.5	-	156.5	132.4	-	132.4	198.0	-	198.0	-	176.9	176.9	-	176.9	
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
6. Power Projects	-	-	-	-	-	-	-	29,551.6	29,551.6	-	-	-	-	-	

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
TAMIL NADU

(₹ Million)

Item	2011-12 (Accounts)				2011-12 (Budget Estimates)				2011-12 (Revised Estimates)				2012-13 (Budget Estimates)					
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		TOTAL	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL		
1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
8. Other Industries and Minerals	0.4	2,792.4	2,792.8	4,583.9	-	-	4,583.9	-	-	243.6	243.6	-	-	1,549.8	1,549.8	-	5,000.0	
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
10. Others	1,248.8	6,389.7	7,638.5	1,271.6	1,515.0	1,271.6	2,786.6	1,625.0	4,726.1	6,351.1	6,351.1	1,601.5	1,601.5	-	1,601.5	-	1,420.1	
2. Non-Development Purposes (a + b)	4.2	496.6	500.8	1,022.8	7.0	1,022.8	1,029.8	7.0	1,282.6	1,282.6	1,282.6	7.0	7.0	1,413.1	1,413.1	7.0	1,413.1	
a) Government Servants (other than Housing)	-	496.6	496.6	-	-	-	1,022.8	-	-	1,282.6	1,282.6	-	-	1,413.1	1,413.1	-	-	
b) Miscellaneous	4.2	-	4.2	-	7.0	0.1	7.1	-	-	0.1	7.1	-	-	-	-	-	-	
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
VI. Contingency Fund	-	295.6	295.6	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
VII. State Provident Funds, etc. (1+2)	-	37,782.0	37,782.0	-	-	-	40,442.8	-	-	41,728.4	41,728.4	-	-	46,504.5	46,504.5	-	46,504.5	
1. State Provident Funds	-	36,891.4	36,891.4	-	-	-	39,523.7	-	-	40,755.1	40,755.1	-	-	45,495.7	45,495.7	-	45,495.7	
2. Others	-	890.6	890.6	-	-	-	919.2	-	-	973.3	973.3	-	-	1,008.8	1,008.8	-	1,008.8	
VIII. Reserve Funds (1 to 4)	-	37,529.8	37,529.8	-	-	-	18,571.3	-	-	43,863.8	43,863.8	-	-	49,224.5	49,224.5	-	49,224.5	
1. Depreciation/Renewal Reserve Funds	-	6,401.3	6,401.3	-	-	-	5.3	-	-	2,624.3	2,624.3	-	-	8,000.0	8,000.0	-	8,000.0	
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
4. Others	-	31,128.5	31,128.5	-	-	-	13,765.3	-	-	41,239.5	41,239.5	-	-	41,224.5	41,224.5	-	41,224.5	
IX. Deposits and Advances (1 to 4)	-	207,681.8	207,681.8	-	-	-	215,108.3	-	-	230,196.7	230,196.7	-	-	234,163.1	234,163.1	-	234,163.1	
1. Civil Deposits	-	158,288.7	158,288.7	-	-	-	169,201.9	-	-	181,412.2	181,412.2	-	-	183,959.7	183,959.7	-	183,959.7	
2. Deposits of Local Funds	-	19,659.0	19,659.0	-	-	-	20,702.4	-	-	19,140.8	19,140.8	-	-	21,597.9	21,597.9	-	21,597.9	
3. Civil Advances	-	548.4	548.4	-	-	-	765.0	-	-	551.1	551.1	-	-	580.7	580.7	-	580.7	
4. Others	-	29,185.7	29,185.7	-	-	-	24,439.1	-	-	29,092.7	29,092.7	-	-	28,024.8	28,024.8	-	28,024.8	
X. Suspense and Miscellaneous (1 to 4)	-	3,498,574.9	3,498,574.9	-	-	-	2,447,926.7	-	-	2,430,057.6	2,430,057.6	-	-	2,340,234.5	2,340,234.5	-	2,340,234.5	
1. Suspense	-	37,683.0	37,683.0	-	-	-	-39,341.0	-	-	-37,012.5	-37,012.5	-	-	-38,781.3	-38,781.3	-	-38,781.3	
2. Cash Balance Investment Accounts	-	2,759,756.3	2,759,756.3	-	-	-	1,858,110.3	-	-	1,837,840.7	1,837,840.7	-	-	1,718,325.0	1,718,325.0	-	1,718,325.0	
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
4. Others	-	701,135.6	701,135.6	-	-	-	629,157.4	-	-	629,229.4	629,229.4	-	-	660,690.8	660,690.8	-	660,690.8	
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
XII. Remittances	-	39,650.1	39,650.1	-	-	-	39,543.7	-	-	39,950.9	39,950.9	-	-	41,948.5	41,948.5	-	41,948.5	
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	-27,286.9	-	-	-	1,738.7	-	-	5,365.4	5,365.4	-	-	23,760.7	23,760.7	-	23,760.7	
B. Surplus (+)/Deficit(-) on Capital Account	-	-	-13,227.7	-	-	-	18,123.4	-	-	-26,424.8	-26,424.8	-	-	-14,350.1	-14,350.1	-	-14,350.1	
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-40,514.6	-	-	-	19,862.1	-	-	-21,059.4	-21,059.4	-	-	9,410.6	9,410.6	-	9,410.6	
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	-40,514.6	-	-	-	19,862.1	-	-	-21,059.4	-21,059.4	-	-	9,410.6	9,410.6	-	9,410.6	
i. Increase (+)/Decrease (-) in Cash Balances	-	-	-1,157.8	-	-	-	17,694.9	-	-	-4,932.3	-4,932.3	-	-	11,433.7	11,433.7	-	11,433.7	
a) Opening Balance	-	-	-4,054.0	-	-	-	-6,887.3	-	-	-5,211.8	-5,211.8	-	-	-10,144.1	-10,144.1	-	-10,144.1	
b) Closing Balance	-	-	-5,211.8	-	-	-	10,807.6	-	-	-10,144.1	-10,144.1	-	-	1,289.6	1,289.6	-	1,289.6	
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-39,356.8	-	-	-	2,167.2	-	-	-16,127.1	-16,127.1	-	-	-2,023.1	-2,023.1	-	-2,023.1	
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
TRIPURA

Item	2010-11 (Accounts)						2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)			
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN	TOTAL		PLAN		NON-PLAN	TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13				
TOTAL CAPITAL DISBURSEMENTS (I to XII)	10,075.3	137,404.9	147,480.2	15,130.7	155,283.4	170,414.0	16,683.5	165,474.3	182,157.8	18,262.7	172,408.5	190,671.2				
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	10,075.3	2,574.6	12,649.9	15,130.7	4,467.4	19,598.0	16,683.5	3,604.7	20,288.2	18,262.7	3,980.2	22,242.9				
I. Total Capital Outlay (1 + 2)	10,066.9	516.4	10,583.4	14,803.9	535.7	15,339.6	16,595.4	980.4	17,575.8	18,238.9	171.4	18,410.3				
1. Development (a + b)	8,971.7	348.0	9,319.7	9,130.8	320.1	9,450.9	14,561.4	696.9	15,258.2	10,394.3	20.2	10,414.5				
(a) Social Services (1 to 9)	3,329.8	154.3	3,484.0	3,423.2	5.3	3,428.5	7,550.5	51.0	7,601.5	3,750.6	1.0	3,751.6				
1. Education, Sports, Art and Culture	1,119.5	-	1,119.5	865.0	-	865.0	2,760.9	-	2,760.9	721.2	-	721.2				
2. Medical and Public Health	451.2	4.7	455.9	574.4	5.2	579.6	1,913.0	1.0	1,914.0	724.4	1.0	725.4				
3. Family Welfare	-	-	-	4.9	-	4.9	-	1.6	1.6	-	-	-				
4. Water Supply and Sanitation	989.9	-	989.9	1,119.0	-	1,119.0	1,552.4	-	1,552.4	1,390.9	-	1,390.9				
5. Housing	122.5	-	122.5	111.8	-	111.8	100.0	-	100.0	100.0	-	100.0				
6. Urban Development	-	-	-	10.0	-	10.0	48.7	-	48.7	37.4	-	37.4				
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	153.9	149.5	303.4	317.4	0.1	317.5	597.8	50.0	647.8	764.1	-	764.1				
8. Social Security and Welfare	457.5	-	457.5	414.7	-	414.7	456.6	-	456.6	0.2	-	0.2				
9. Others *	35.2	-	35.2	6.1	-	6.1	119.5	-	119.5	12.5	-	12.5				
(b) Economic Services (1 to 10)	5,641.9	193.7	5,835.7	5,707.6	314.8	6,022.4	7,010.9	645.9	7,656.8	6,643.7	19.2	6,662.9				
1. Agriculture and Allied Activities (i to xi)	1,095.1	-17.3	1,077.8	1,772.0	-	1,772.0	1,079.9	-	1,079.9	661.4	3.0	664.4				
i) Crop Husbandry	264.8	-17.3	247.5	830.3	-	830.3	265.7	-	265.7	190.7	-	190.7				
ii) Soil and Water Conservation	120.6	-	120.6	127.3	-	127.3	76.7	-	76.7	4.1	-	4.1				
iii) Animal Husbandry	18.3	-	18.3	0.8	-	0.8	71.0	-	71.0	-	-	-				
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-				
v) Fisheries	-	-	-	-	-	-	-	-	-	-	-	-				
vi) Forestry and Wild Life	394.9	-	394.9	416.6	-	416.6	467.4	-	467.4	357.1	-	357.1				
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-				
viii) Food Storage and Warehousing	31.9	-	31.9	0.3	-	0.3	20.4	-	20.4	21.3	3.0	24.3				
ix) Agricultural Research and Education	154.7	-	154.7	0.5	-	0.5	101.8	-	101.8	-	-	-				
x) Co-operation	37.3	-	37.3	30.0	-	30.0	30.0	-	30.0	30.0	-	30.0				
xi) Others @	72.7	-	72.7	366.2	-	366.2	46.8	-	46.8	58.2	-	58.2				
2. Rural Development	116.3	205.9	322.3	287.5	309.6	597.1	166.8	630.9	797.6	148.1	-	148.1				
3. Special Area Programmes of which: Hill Areas	555.6	-	555.6	326.2	-	326.2	886.2	-	886.2	380.8	-	380.8				
4. Major and Medium Irrigation and Flood Control	505.0	-	505.0	1,644.6	-	1,644.6	1,181.5	-	1,181.5	2,143.5	-	2,143.5				
5. Energy	746.8	-	746.8	55.9	-	55.9	217.7	-	217.7	1,100.1	-	1,100.1				
6. Industry and Minerals (i to iv)	143.9	-	143.9	170.0	-	170.0	311.6	-	311.6	194.1	-	194.1				
i) Village and Small Industries	0.7	-	0.7	-	-	-	29.1	-	29.1	1.0	-	1.0				
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-				
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-				
iv) Others #	143.2	-	143.2	170.0	-	170.0	282.5	-	282.5	193.1	-	193.1				
7. Transport (i + ii)	2,294.0	-	2,294.0	1,356.6	0.1	1,356.7	2,573.7	10.0	2,583.7	1,903.0	11.0	1,914.0				
i) Roads and Bridges	2,241.3	-	2,241.3	1,346.5	-	1,346.5	2,469.5	-	2,469.5	1,885.9	-	1,885.9				
ii) Others **	52.6	-	52.6	10.1	0.1	10.2	104.3	10.0	114.3	17.1	11.0	28.1				
8. Communications	-	0.1	0.1	-	0.1	0.1	-	-	-	-	0.2	0.2				

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)

TRIPURA

Item	2010-11 (Accounts)				2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	2011-12 (Budget Estimates)		PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	
					PLAN	NON-PLAN							
1	2	3	4	5	6	7	8	9	10	11	12	13	
9. Science, Technology and Environment	1.5	-	1.5	1.0	-	1.0	1.1	-	1.1	2.0	-	2.0	
10. General Economic Services (i + ii)	183.7	5.0	188.7	93.8	5.0	98.8	592.5	5.0	597.5	110.6	5.0	115.6	
i) Tourism	87.1	-	87.1	-	-	-	241.8	-	241.8	0.1	-	0.1	
ii) Others @	96.6	5.0	101.6	93.8	5.0	98.8	350.7	5.0	355.7	110.5	5.0	115.5	
2. Non-Development (General Services)	1,095.3	168.4	1,263.7	5,673.1	215.6	5,888.6	2,034.0	283.5	2,317.6	7,844.6	151.2	7,995.8	
II. Discharge of Internal Debt (1 to 8)		1,737.7	1,737.7		3,385.3	3,385.3		2,139.9	2,139.9		3,426.9	3,426.9	
1. Market Loans	-	927.9	927.9	-	1,577.6	1,577.6	-	744.5	744.5	-	1,894.5	1,894.5	
2. Loans from LIC	-	161.7	161.7	-	161.7	161.7	-	180.3	180.3	-	340.1	340.1	
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-	
4. Loans from NABARD	-	192.5	192.5	-	192.1	192.1	-	228.7	228.7	-	46.6	46.6	
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-	-	-	-	-	
6. WIMA from RBI	-	0.6	0.6	-	0.6	0.6	-	0.6	0.6	-	0.6	0.6	
7. Special Securities issued to NSSF	-	386.5	386.5	-	910.0	910.0	-	860.0	860.0	-	920.0	920.0	
8. Others	-	68.5	68.5	-	543.4	543.4	-	125.8	125.8	-	225.0	225.0	
of which: Land Compensation Bonds	-	63.5	63.5	-	482.0	482.0	-	63.5	63.5	-	63.5	63.5	
III. Repayment of Loans to the Centre (1 to 7)		319.2	319.2		530.4	530.4		483.4	483.4		332.0	332.0	
1. State Plan Schemes	-	284.8	284.8	-	492.5	492.5	-	445.0	445.0	-	290.3	290.3	
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	
2. Central Plan Schemes	-	0.7	0.7	-	0.8	0.8	-	0.6	0.6	-	0.7	0.7	
3. Centrally Sponsored Schemes	-	11.8	11.8	-	13.2	13.2	-	13.4	13.4	-	14.4	14.4	
4. Non-Plan (i + ii)	-	7.0	7.0	-	7.9	7.9	-	6.9	6.9	-	9.1	9.1	
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	
ii) Others	-	7.0	7.0	-	7.9	7.9	-	6.9	6.9	-	9.1	9.1	
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-	
6. Loans for Special Schemes	-	15.0	15.0	-	16.0	16.0	-	17.5	17.5	-	17.5	17.5	
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	
IV. Loans and Advances by State Governments (1+2)		8.3	9.6		326.8	342.8		88.1	89.1		23.8	73.8	
1. Development Purposes (a + b)	8.3	1.0	9.3	326.8	15.5	342.3	88.1	1.0	89.1	23.8	50.0	73.8	
a) Social Services (1 to 7)	-	1.0	1.0	-	15.5	15.5	-	1.0	1.0	-	50.0	50.0	
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-	
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-	
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-	
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-	
6. Government Servants (Housing)	-	1.0	1.0	-	15.5	15.5	-	1.0	1.0	-	50.0	50.0	
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	
b) Economic Services (1 to 10)	8.3	-	8.3	326.8	-	326.8	88.1	-	88.1	23.8	-	23.8	
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-	
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	
4. Co-operation	8.3	-	8.3	6.8	-	6.8	38.1	-	38.1	23.8	-	23.8	
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-	
6. Power Projects	-	-	-	320.0	-	320.0	50.0	-	50.0	-	-	-	

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
TRIPURA

(₹ Million)

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development Purposes (a + b)		0.2	0.2		0.5	0.5						
a) Government Servants (other than Housing)	-	0.2	0.2	-	0.5	0.5	-	-	-	-	-	-
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)		4,023.1	4,023.1		4,758.7	4,758.7		5,260.9	5,260.9		5,522.3	5,522.3
1. State Provident Funds	-	3,910.1	3,910.1	-	4,638.8	4,638.8	-	5,080.4	5,080.4	-	5,338.2	5,338.2
2. Others	-	113.0	113.0	-	120.0	120.0	-	180.5	180.5	-	184.1	184.1
VIII. Reserve Funds (1 to 4)		790.1	790.1		70.4	70.4		725.5	725.5		740.0	740.0
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	707.1	707.1	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	83.0	83.0	-	70.4	70.4	-	725.5	725.5	-	740.0	740.0
IX. Deposits and Advances (1 to 4)		1,198.8	1,198.8		2,551.5	2,551.5		1,880.2	1,880.2		1,917.7	1,917.7
1. Civil Deposits	-	957.3	957.3	-	999.3	999.3	-	1,818.1	1,818.1	-	1,854.5	1,854.5
2. Deposits of Local Funds	-	-	-	-	1,350.0	1,350.0	-	17.7	17.7	-	18.0	18.0
3. Civil Advances	-	241.5	241.5	-	202.2	202.2	-	44.4	44.4	-	45.3	45.3
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
X. Suspense and Miscellaneous (1 to 4)		119,160.3	119,160.3		133,861.2	133,861.2		148,502.6	148,502.6		154,547.9	154,547.9
1. Suspense	-	1,119.7	1,119.7	-	472.5	472.5	-	494.8	494.8	-	504.7	504.7
2. Cash Balance Investment Accounts	-	118,198.4	118,198.4	-	133,383.0	133,383.0	-	148,006.0	148,006.0	-	154,041.3	154,041.3
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-157.7	-157.7	-	5.7	5.7	-	1.9	1.9	-	2.0	2.0
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances		9,658.0	9,658.0		9,574.2	9,574.2		5,500.3	5,500.3		5,700.3	5,700.3
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	8,082.6	-	-	10,897.1	-	-	13,798.1	-	-	12,689.5
B. Surplus (+)/Deficit(-) on Capital Account	-	-	-5,114.9	-	-	-12,298.1	-	-	-13,798.1	-	-	-14,182.8
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	2,977.7	-	-	-1,401.0	-	-	-1,401.0	-	-	-1,493.3
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)			2,977.7			-1,401.0						-1,493.3
i. Increase (+)/Decrease (-) in Cash Balances			-995.9			-1,401.0						-1,493.3
a) Opening Balance	-	-	-135.7	-	-	-1,064.8	-	-	-1,064.8	-	-	-1,493.3
b) Closing Balance	-	-	-1,131.6	-	-	-2,465.8	-	-	-2,465.8	-	-	-1,493.3
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	3,973.6	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
UTTARAKHAND

Item	2010-11 (Accounts)				2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
1	18,947.9	567,205.1	586,153.0	4	33,834.4	143,552.0	177,386.4	7	27,860.9	145,627.2	173,488.0	10	38,973.4	152,296.2	191,269.6
TOTAL CAPITAL DISBURSEMENTS (1 to XII)															
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$															
I. Total Capital Outlay (1 + 2)	18,947.9	4,941.1	23,888.9		33,834.4	8,577.8	42,412.2		27,860.9	10,652.0	38,512.9		38,973.4	15,173.2	54,146.6
1. Development (a + b)	18,585.1	-36.7	18,548.4		30,782.3	163.5	30,945.8		24,972.9	272.0	25,244.9		36,534.9	179.9	36,534.8
(a) Social Services (1 to 9)	17,654.4	-153.1	17,501.3		28,437.8	62.5	28,500.3		23,048.4	27.0	23,075.4		35,080.4	62.5	35,142.9
1. Education, Sports, Art and Culture	2,352.1	0.3	2,352.4		6,026.2	62.5	6,088.7		4,476.2	-	4,476.2		10,521.0	62.5	10,583.5
2. Medical and Public Health	1,213.7	-	1,213.7		2,946.9	62.5	3,009.4		1,583.2	-	1,583.2		2,858.1	62.5	2,920.6
3. Family Welfare	677.2	0.3	677.5		1,228.3	-	1,228.3		868.1	-	868.1		1,918.3	-	1,918.3
4. Water Supply and Sanitation	50.8	-	50.8		80.3	-	80.3		60.7	-	60.7		32.0	-	32.0
5. Housing	272.5	-	272.5		381.5	-	381.5		499.3	-	499.3		148.0	-	148.0
6. Urban Development	-	-	-		5.0	-	5.0		5.0	-	5.0		4,601.0	-	4,601.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	83.7	-	83.7		287.2	-	287.2		317.1	-	317.1		216.1	-	216.1
8. Social Security and Welfare	54.4	-	54.4		242.0	-	242.0		252.0	-	252.0		111.5	-	111.5
9. Others *	-	-	-		45.0	-	45.0		83.1	-	83.1		76.1	-	76.1
(b) Economic Services (1 to 10)	15,302.3	-153.3	15,148.9		22,411.6	-	22,411.6		18,572.2	27.0	18,599.2		24,559.4	-	24,559.4
1. Agriculture and Allied Activities (i to xi)	352.7	-158.0	194.7		433.3	-	433.3		443.4	27.0	470.4		697.1	-	697.1
i) Crop Husbandry	122.8	45.9	168.8		5.2	-	5.2		5.2	-	5.2		8.3	-	8.3
ii) Soil and Water Conservation	-	-	-		-	-	-		-	-	-		-	-	-
iii) Animal Husbandry	92.1	-	92.1		87.3	-	87.3		97.3	-	97.3		56.5	-	56.5
iv) Dairy Development	-	-	-		-	-	-		-	-	-		-	-	-
v) Fisheries	6.9	-	6.9		20.4	-	20.4		20.4	-	20.4		7.3	-	7.3
vi) Forestry and Wild Life	164.7	-	164.7		250.0	-	250.0		250.0	-	250.0		523.8	-	523.8
vii) Plantations	-	-	-		-	-	-		-	-	-		-	-	-
viii) Food Storage and Warehousing	15.4	-203.9	-188.5		44.9	-	44.9		44.9	-	44.9		76.2	-	76.2
ix) Agricultural Research and Education	-	-	-		-	-	-		-	-	-		-	-	-
x) Co-operation	-49.3	-	-49.3		25.5	-	25.5		25.6	27.0	52.6		25.0	-	25.0
xi) Others @	918.2	-	918.2		2,824.5	-	2,824.5		3,015.2	-	3,015.2		3,687.0	-	3,687.0
2. Rural Development	-	-	-		-	-	-		-	-	-		-	-	-
3. Special Area Programmes of which: Hill Areas	-	-	-		-	-	-		-	-	-		-	-	-
4. Major and Medium Irrigation and Flood Control	3,468.4	-	3,468.4		5,309.2	-	5,309.2		5,062.2	-	5,062.2		7,098.7	-	7,098.7
5. Energy	567.1	-	567.1		3,145.1	-	3,145.1		633.3	-	633.3		3,752.8	-	3,752.8
6. Industry and Minerals (i to iv)	31.5	-	31.5		138.6	-	138.6		138.6	-	138.6		355.0	-	355.0
i) Village and Small Industries	31.5	-	31.5		26.6	-	26.6		26.6	-	26.6		14.1	-	14.1
ii) Iron and Steel Industries	-	-	-		-	-	-		-	-	-		-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-		-	-	-		-	-	-		-	-	-
iv) Others #	-	-	-		112.0	-	112.0		112.0	-	112.0		340.9	-	340.9
7. Transport (i + ii)	9,389.2	4.7	9,393.8		10,020.3	-	10,020.3		8,728.9	-	8,728.9		8,434.8	-	8,434.8
i) Roads and Bridges	8,713.1	4.7	8,717.7		9,464.0	-	9,464.0		8,171.0	-	8,171.0		7,879.0	-	7,879.0
ii) Others **	676.1	-	676.1		556.3	-	556.3		557.9	-	557.9		555.8	-	555.8
8. Communications	-	-	-		-	-	-		-	-	-		-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
UTTARAKHAND

Item	2010-11 (Accounts)				2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
1															
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (1 + ii)	575.2	-	575.2	-	540.7	-	540.7	-	550.7	-	550.7	-	534.0	-	534.0
i) Tourism	575.2	-	575.2	-	538.7	-	538.7	-	548.7	-	548.7	-	534.0	-	534.0
ii) Others @	-	-	-	-	2.0	-	2.0	-	2.0	-	2.0	-	-	-	-
2. Non-Development (General Services)	930.7	116.4	1,047.1		2,344.5	101.0	2,445.5		1,924.5	245.0	2,169.5		1,274.5	117.4	1,391.9
II. Discharge of Internal Debt (1 to 8)		11,536.3	11,536.3		16,054.0	16,054.0	16,054.0			15,756.0	15,756.0		22,624.0	22,624.0	22,624.0
1. Market Loans	-	1,019.0	1,019.0	-	4,097.0	4,097.0	4,097.0	-	-	4,004.3	4,004.3	-	-	10,177.0	10,177.0
2. Loans from LIC	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	1,239.2	1,239.2	-	-	1,700.0	1,700.0	-	-	1,523.6	1,523.6	-	-	1,800.0	1,800.0
5. Loans from National Co-operative Development Corporation	-	118.4	118.4	-	-	150.0	150.0	-	-	121.1	121.1	-	-	140.0	140.0
6. WMA from RBI	-	7,058.7	7,058.7	-	8,000.0	8,000.0	8,000.0	-	8,000.0	8,000.0	8,000.0	-	8,000.0	8,000.0	8,000.0
7. Special Securities issued to NSSF	-	1,529.0	1,529.0	-	2,100.0	2,100.0	2,100.0	-	2,100.0	2,100.0	2,100.0	-	2,500.0	2,500.0	2,500.0
8. Others	-	572.0	572.0	-	7.0	7.0	7.0	-	7.0	7.0	7.0	-	7.0	7.0	7.0
of which: Land Compensation Bonds	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
III. Repayment of Loans to the Centre (1 to 7)		266.1	266.1		333.3	333.3	333.3		333.3	333.3	333.3		347.3	347.3	347.3
1. State Plan Schemes	-	235.2	235.2	-	-	240.0	240.0	-	-	240.0	240.0	-	-	250.0	250.0
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	0.1	0.1	-	-	0.1	0.1	-	-	0.1	0.1
3. Centrally Sponsored Schemes	-	17.9	17.9	-	23.2	23.2	23.2	-	23.2	23.2	23.2	-	27.2	27.2	27.2
4. Non-Plan (1 + ii)	-	13.0	13.0	-	20.0	20.0	20.0	-	20.0	20.0	20.0	-	20.0	20.0	20.0
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	13.0	13.0	-	20.0	20.0	20.0	-	20.0	20.0	20.0	-	20.0	20.0	20.0
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	50.0	50.0	-	-	50.0	50.0	-	-	50.0	50.0
IV. Loans and Advances by State Governments (1+2)		362.7	362.7		3,052.1	27.0	3,079.1		2,888.0	2,290.7	5,178.7		2,618.5	22.0	2,640.5
1. Development Purposes (a + b)		362.7	362.7		3,052.1	20.0	3,072.1		2,888.0	2,286.8	5,174.8		2,618.5	15.0	2,633.5
a) Social Services (1 to 7)			10.5		20.0	20.0	20.0			15.7	15.7			15.0	15.0
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	15.0	15.0	-	-	10.7	10.7	-	-	15.0	15.0
6. Government Servants (Housing)	-	-	-	-	-	5.0	5.0	-	-	5.0	5.0	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
b) Economic Services (1 to 10)		362.7	585.3		3,052.1	4.0	3,052.1		2,888.0	2,271.1	5,159.1		2,618.5	256.4	2,618.5
1. Crop Husbandry	-	-	-	-	4.0	-	4.0	-	154.0	-	154.0	-	256.4	-	256.4
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	2.6	-	2.6	-	21.5	-	21.5	-	21.5	-	21.5	-	20.0	-	20.0
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	360.1	222.5	582.7	-	2,025.5	-	2,025.5	-	1,711.3	2,271.1	3,982.4	-	2,242.0	-	2,242.0

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
UTTARAKHAND

(₹ Million)

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	-	-	-	-	-	-	-	-	-	-	-	-
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	1,001.1	-	1,001.1	-	-	1,001.1	-	-	1,001.1
2. Non-Development Purposes (a + b)	-	1.0	1.0	-	7.0	7.0	-	3.9	3.9	-	7.0	7.0
a) Government Servants (other than Housing)	-	-	-	-	1.0	1.0	-	0.9	0.9	-	1.0	1.0
b) Miscellaneous	-	1.0	1.0	-	6.0	6.0	-	3.0	3.0	-	6.0	6.0
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	5,367.1	5,367.1	-	350.0	350.0	-	350.0	350.0	-	400.0	400.0
VII. State Provident Funds, etc. (1+2)	-	5,029.3	5,029.3	-	5,433.8	5,433.8	-	5,433.8	5,433.8	-	5,433.8	5,433.8
1. State Provident Funds	-	4,769.0	4,769.0	-	5,232.5	5,232.5	-	5,232.5	5,232.5	-	5,232.5	5,232.5
2. Others	-	260.3	260.3	-	201.3	201.3	-	201.3	201.3	-	201.3	201.3
VIII. Reserve Funds (1 to 4)	-	1,262.9	1,262.9	-	1,741.0	1,741.0	-	1,741.0	1,741.0	-	1,841.0	1,841.0
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	1,250.0	1,250.0	-	1,500.0	1,500.0	-	1,500.0	1,500.0	-	1,600.0	1,600.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	12.9	12.9	-	241.0	241.0	-	241.0	241.0	-	241.0	241.0
IX. Deposits and Advances (1 to 4)	-	24,181.1	24,181.1	-	21,887.0	21,887.0	-	21,887.0	21,887.0	-	21,887.0	21,887.0
1. Civil Deposits	-	14,274.3	14,274.3	-	17,333.0	17,333.0	-	17,333.0	17,333.0	-	17,333.0	17,333.0
2. Deposits of Local Funds	-	8,227.7	8,227.7	-	3,054.0	3,054.0	-	3,054.0	3,054.0	-	3,054.0	3,054.0
3. Civil Advances	-	1,172.8	1,172.8	-	1,000.0	1,000.0	-	1,000.0	1,000.0	-	1,000.0	1,000.0
4. Others	-	506.3	506.3	-	500.0	500.0	-	500.0	500.0	-	500.0	500.0
X. Suspense and Miscellaneous (1 to 4)	-	483,796.7	483,796.7	-	70,002.4	70,002.4	-	70,002.4	70,002.4	-	70,002.4	70,002.4
1. Suspense	-	-683.7	-683.7	-	2.1	2.1	-	2.1	2.1	-	2.1	2.1
2. Cash Balance Investment Accounts	-	97,257.2	97,257.2	-	-	-	-	-	-	-	-	-
3. Deposits with RBI	-	274,904.0	274,904.0	-	-	-	-	-	-	-	-	-
4. Others	-	112,319.2	112,319.2	-	70,000.3	70,000.3	-	70,000.3	70,000.3	-	70,000.3	70,000.3
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	35,568.1	35,568.1	-	27,560.0	27,560.0	-	27,561.0	27,561.0	-	29,558.9	29,558.9
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	(129.2)	-	-	3,092.9	-	-	2,213.4	-	-	4,418.4
B. Surplus (+)/Deficit(-) on Capital Account	-	-	16,797.7	-	-	(4,454.8)	-	-	(2,753.7)	-	-	(6,805.7)
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	16,668.5	-	-	(1,361.9)	-	-	(540.3)	-	-	(2,387.3)
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	16,668.5	-	-	(1,361.9)	-	-	(540.3)	-	-	(2,387.3)
i. Increase (+)/Decrease (-) in Cash Balances	-	-	16,219.6	-	-	(1,361.9)	-	-	(540.3)	-	-	(2,387.3)
a) Opening Balance	-	-	(2,367.6)	-	-	1,787.0	-	-	3,289.0	-	-	851.0
b) Closing Balance	-	-	13,852.0	-	-	425.1	-	-	2,748.7	-	-	(1,536.3)
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	448.9	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)

UTTAR PRADESH

Item	2010-11 (Accounts)				2011-12 (Budget Estimates)				2011-12 (Revised Estimates)				2012-13 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	5	6	7	8	9	10	11	12	13				
1																
TOTAL CAPITAL DISBURSEMENTS (I to XII)	201,983.6	5,464,402.7	5,666,386.3	235,899.2	2,616,657.3	2,852,556.4	249,969.1	2,541,539.9	2,791,509.0	264,480.6	2,857,883.3	3,122,363.8				
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	201,983.6	67,118.6	269,102.2	235,899.2	89,128.2	325,027.3	249,969.1	94,808.5	344,777.6	264,480.6	99,489.4	363,970.0				
I. Total Capital Outlay (1 + 2)	195,810.8	6,917.2	202,728.0	229,601.9	13,829.8	243,431.8	244,021.9	15,575.3	259,597.2	258,991.9	11,390.7	269,782.6				
1. Development (a + b)	194,307.7	-1,600.3	192,707.4	224,867.4	2,896.1	227,631.5	238,052.3	2,896.1	240,948.4	251,512.2	1,963.5	253,475.7				
(a) Social Services (1 to 9)	47,363.3	591.4	47,954.7	60,341.8	447.6	60,789.4	67,904.9	447.6	68,352.5	92,462.2	639.8	93,102.0				
1. Education, Sports, Art and Culture	7,092.6	7.9	7,100.4	5,969.4	38.0	6,007.4	6,590.2	38.0	6,628.2	8,790.0	68.4	8,858.3				
2. Medical and Public Health	10,199.5	122.7	10,322.2	11,924.3	134.3	12,058.7	12,494.4	134.3	12,628.7	13,983.1	138.8	14,121.9				
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-				
4. Water Supply and Sanitation	2,752.9	-	2,752.9	5,750.0	-	5,750.0	6,150.0	-	6,150.0	14,893.7	-	14,893.7				
5. Housing	677.0	230.1	907.1	6,611.1	257.7	6,868.8	6,836.1	257.7	7,093.7	11,092.0	416.7	11,508.8				
6. Urban Development	21,112.3	-	21,112.3	21,890.9	-	21,890.9	28,200.9	-	28,200.9	31,715.7	-	31,715.7				
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	652.8	-	652.8	1,481.1	-	1,481.1	1,481.1	-	1,481.1	1,183.9	-	1,183.9				
8. Social Security and Welfare	3,730.0	218.2	3,948.3	5,866.6	2.3	5,868.8	5,273.8	2.3	5,276.1	7,971.3	-	7,971.3				
9. Others *	1,146.3	12.4	1,158.7	848.4	15.3	863.7	878.4	15.3	893.7	2,832.5	15.9	2,848.4				
(b) Economic Services (1 to 10)	146,944.4	-2,191.7	144,752.7	164,825.6	2,448.6	166,974.2	170,147.4	2,448.6	172,595.9	159,049.9	1,323.7	160,373.7				
1. Agriculture and Allied Activities (i to xi)	4,298.7	-12,674.4	-8,375.7	4,918.9	-4,531.9	386.9	5,636.6	-4,531.9	1,104.6	4,798.5	232.5	5,031.0				
i) Crop Husbandry	589.5	-553.3	36.3	1,219.3	0.4	1,219.7	1,666.0	0.4	1,666.3	1,603.9	5.0	1,608.9				
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-				
iii) Animal Husbandry	79.1	1.3	80.4	147.9	2.4	150.3	202.6	2.4	205.0	169.2	2.4	171.6				
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-				
v) Fisheries	-	-	-	-	-	-	-	-	-	-	-	-				
vi) Forestry and Wild Life	1,149.9	-	1,149.9	1,333.0	-	1,333.0	1,375.1	-	1,375.1	1,621.8	-	1,621.8				
vii) Plantations	5.0	-	5.0	5.0	-	5.0	5.0	-	5.0	-	-	-				
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-				
ix) Agricultural Research and Education	2,677.1	-	2,677.1	2,165.1	-4,534.6	-4,534.6	2,399.4	-4,534.6	2,399.4	1,276.5	-	225.2				
x) Co-operation	-202.0	-	-202.0	48.5	-	48.5	48.5	-	48.5	127.1	-	127.1				
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-				
2. Rural Development	27,360.3	-37.5	27,322.8	20,693.0	-	20,693.0	29,485.3	-	29,485.3	14,022.6	-	14,022.6				
3. Special Area Programmes of which: Hill Areas	11,931.7	-3.8	11,928.0	19,801.1	-	19,801.1	19,955.7	-	19,955.7	19,790.1	-	19,790.1				
4. Major and Medium Irrigation and Flood Control	25,495.3	3.5	25,498.8	35,513.4	-	35,513.4	29,441.9	-	29,441.9	32,426.0	-	32,426.0				
5. Energy	30,555.2	10,440.0	40,995.2	34,530.0	6,540.0	41,070.0	30,890.0	6,540.0	37,370.0	36,958.7	643.8	37,602.5				
6. Industry and Minerals (i to iv)	-14.0	91.9	77.9	10.0	70.0	80.0	10.0	70.0	80.0	10.0	76.9	86.9				
i) Village and Small Industries	-14.0	-	-14.0	10.0	-	10.0	10.0	-	10.0	10.0	-	10.0				
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-				
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-				
iv) Others #	-	61.9	61.9	-	70.0	70.0	-	70.0	70.0	-	70.0	70.0				
7. Transport (i + ii)	46,348.8	-11.4	46,337.3	48,398.2	370.5	48,768.7	54,126.9	370.5	54,497.4	50,062.8	370.5	50,433.3				
i) Roads and Bridges	46,073.5	9.9	46,083.4	47,584.2	0.5	47,584.7	53,312.9	0.5	53,313.4	49,862.8	0.5	49,863.3				
ii) Others **	275.3	-21.3	254.0	814.0	370.0	1,184.0	814.0	370.0	1,184.0	200.0	370.0	570.0				
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-				

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
UTTAR PRADESH

Item	2011-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (1 + ii)	988.4	-	988.4	661.0	-	661.0	661.0	-	661.0	981.3	-	981.3
i) Tourism	988.4	-	988.4	661.0	-	661.0	661.0	-	661.0	981.3	-	981.3
ii) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development (General Services)	1,503.1	8,517.5	10,020.5	4,734.5	10,933.7	15,668.2	5,969.6	12,679.2	18,648.8	6,879.7	9,427.2	16,306.9
Discharge of Internal Debt (1 to 8)	-	60,827.1	60,827.1	-	170,433.5	170,433.5	-	70,849.7	70,849.7	-	175,150.9	175,150.9
1. Market Loans	-	19,253.4	19,253.4	-	29,967.4	29,967.4	-	29,967.4	29,967.4	-	32,377.3	32,377.3
2. Loans from LIC	-	59.2	59.2	-	56.4	56.4	-	56.4	56.4	-	49.2	49.2
3. Loans from SBI and other Banks	-	10,000.0	10,000.0	-	11,200.0	11,200.0	-	11,200.0	11,200.0	-	7,500.0	7,500.0
4. Loans from NABARD	-	3,883.2	3,883.2	-	4,808.3	4,808.3	-	4,808.3	4,808.3	-	7,487.7	7,487.7
5. Loans from National Co-operative Development Corporation	-	72.2	72.2	-	83.5	83.5	-	83.5	83.5	-	87.8	87.8
6. WIMA from RBI	-	7,138.8	7,138.8	-	100,000.0	100,000.0	-	100,000.0	100,000.0	-	100,000.0	100,000.0
7. Special Securities issued to NSSF	-	14,455.1	14,455.1	-	18,344.7	18,344.7	-	18,344.7	18,344.7	-	21,430.6	21,430.6
8. Others	-	5,965.2	5,965.2	-	5,973.2	5,973.2	-	6,389.5	6,389.5	-	6,218.4	6,218.4
of which: Land Compensation Bonds	-	-	-	-	1.1	1.1	-	1.1	1.1	-	1.1	1.1
III. Repayment of Loans to the Centre (1 to 7)	-	13,003.7	13,003.7	-	13,129.1	13,129.1	-	13,129.1	13,129.1	-	13,288.7	13,288.7
1. State Plan Schemes	-	12,704.7	12,704.7	-	12,830.0	12,830.0	-	12,830.0	12,830.0	-	12,991.7	12,991.7
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	0.4	0.4	-	0.4	0.4	-	0.4	0.4	-	0.4	0.4
3. Centrally Sponsored Schemes	-	222.1	222.1	-	223.1	223.1	-	223.1	223.1	-	222.4	222.4
4. Non-Plan (1 + ii)	-	76.4	76.4	-	75.6	75.6	-	75.6	75.6	-	74.4	74.4
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	76.4	76.4	-	75.6	75.6	-	75.6	75.6	-	74.4	74.4
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)	-	-	-	-	-	-	-	-	-	-	-	-
1. Development Purposes (a + b)	6,172.8	3,509.5	9,682.2	6,297.2	2,935.8	9,233.0	5,947.2	6,454.3	12,401.5	6,088.7	7,159.1	13,247.7
a) Social Services (1 to 7)	6,172.8	3,441.8	9,614.6	6,297.2	2,805.5	9,102.7	5,947.2	6,323.5	12,270.7	6,088.7	7,050.2	13,138.9
1. Education, Sports, Art and Culture	4,969.8	2,915.2	7,885.0	4,931.7	2,612.4	7,544.1	5,081.7	2,611.8	7,693.5	4,501.2	2,610.8	7,112.0
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	2,232.0	-	2,232.0	1,483.3	-	1,483.3	3,483.3	-	3,483.3	2,410.0	-	2,410.0
5. Housing	-	437.1	437.1	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	1,012.9	1,012.9	-	1,111.4	1,111.4	-	1,110.8	1,110.8	-	1,106.8	1,106.8
7. Others	2,737.8	1,465.3	4,203.1	3,448.4	1,501.0	4,949.4	1,598.4	1,501.0	3,099.4	2,091.2	1,504.0	3,595.2
b) Economic Services (1 to 10)	1,203.0	526.6	1,729.6	1,365.5	193.1	1,558.6	865.5	3,711.7	4,577.2	1,587.5	4,439.4	6,026.9
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	13.0	-	13.0	15.5	-	15.5	15.5	-	15.5	-	98.1	98.1
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
UTTAR PRADESH

(₹ Million)

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
7. Village and Small Industries	-	-	-	-	0.1	0.1	-	0.1	0.1	-	0.1	0.1
8. Other Industries and Minerals	1,190.0	361.3	1,551.3	1,350.0	180.0	1,530.0	850.0	180.0	1,030.0	1,387.5	110.0	1,497.5
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	165.3	165.3	-	13.0	13.0	-	3,531.6	3,531.6	200.0	4,231.2	4,431.2
2. Non-Development Purposes (a + b)	-	67.7	67.7	-	130.3	130.3	-	130.9	130.9	-	108.8	108.8
a) Government Servants (other than Housing)	-	67.7	67.7	-	130.3	130.3	-	130.9	130.9	-	108.8	108.8
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	399.0	399.0	-	100.0	100.0	-	3,000.0	3,000.0	-	4,801.2	4,801.2
VII. State Provident Funds, etc. (1+2)	-	49,860.5	49,860.5	-	66,247.8	66,247.8	-	67,572.8	67,572.8	-	70,957.4	70,957.4
1. State Provident Funds	-	48,278.8	48,278.8	-	64,377.8	64,377.8	-	65,662.8	65,662.8	-	68,976.4	68,976.4
2. Others	-	1,581.7	1,581.7	-	1,870.0	1,870.0	-	1,910.0	1,910.0	-	1,981.0	1,981.0
VIII. Reserve Funds (1 to 4)	-	62,381.9	62,381.9	-	39,664.5	39,664.5	-	47,371.5	47,371.5	-	50,473.7	50,473.7
1. Depreciation/Renewal Reserve Funds	-	9,361.4	9,361.4	-	29,967.4	29,967.4	-	29,967.4	29,967.4	-	32,377.3	32,377.3
2. Sinking Funds	-	39,253.7	39,253.7	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	13,766.8	13,766.8	-	9,697.2	9,697.2	-	17,404.1	17,404.1	-	18,096.4	18,096.4
IX. Deposits and Advances (1 to 4)	-	137,178.3	137,178.3	-	162,690.0	162,690.0	-	144,190.0	144,190.0	-	145,950.0	145,950.0
1. Civil Deposits	-	112,445.2	112,445.2	-	96,665.0	96,665.0	-	96,665.0	96,665.0	-	98,825.0	98,825.0
2. Deposits of Local Funds	-	23,114.3	23,114.3	-	60,555.0	60,555.0	-	43,055.0	43,055.0	-	42,655.0	42,655.0
3. Civil Advances	-	1,538.2	1,538.2	-	-	-	-	-	-	-	-	-
4. Others	-	80.6	80.6	-	5,470.0	5,470.0	-	4,470.0	4,470.0	-	4,470.0	4,470.0
X. Suspense and Miscellaneous (1 to 4)	-	4,956,513.3	4,956,513.3	-	2,054,126.8	2,054,126.8	-	2,079,897.1	2,079,897.1	-	2,334,111.6	2,334,111.6
1. Suspense	-	-259,302.0	-259,302.0	-	9,601.3	9,601.3	-	9,601.3	9,601.3	-	9,621.3	9,621.3
2. Cash Balance Investment Accounts	-	1,385,603.1	1,385,603.1	-	1,600,000.0	1,600,000.0	-	1,600,000.0	1,600,000.0	-	1,750,000.0	1,750,000.0
3. Deposits with RBI	-	2,818,906.9	2,818,906.9	-	-	-	-	-	-	-	-	-
4. Others	-	1,011,305.3	1,011,305.3	-	444,525.4	444,525.4	-	470,295.8	470,295.8	-	574,490.3	574,490.3
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	173,812.3	173,812.3	-	93,500.0	93,500.0	-	93,500.0	93,500.0	-	44,600.0	44,600.0
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	35,081.5	-	-	56,350.4	-	-	79,765.5	-	-	58,843.5
B. Surplus (+)/Deficit(-) on Capital Account	-	-	33,914.6	-	-	-51,383.2	-	-	-87,641.8	-	-	-72,076.7
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	68,996.2	-	-	4,967.2	-	-	-7,876.3	-	-	-13,233.2
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	68,996.2	-	-	4,967.2	-	-	-7,876.3	-	-	-13,233.3
i. Increase (+)/Decrease (-) in Cash Balances	-	-	2,164.0	-	-	4,967.2	-	-	-7,876.3	-	-	-33,233.3
a) Opening Balance	-	-	1,982.3	-	-	7,511.0	-	-	92,820.1	-	-	135,079.7
b) Closing Balance	-	-	4,146.3	-	-	12,478.2	-	-	84,943.8	-	-	101,846.4
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	66,832.2	-	-	-	-	-	-	-	-	20,000.0
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
WEST BENGAL

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1	25,608.6	2,249,622.0	2,275,230.6	73,550.4	2,229,964.1	2,303,514.5	43,033.0	2,373,865.3	2,416,898.3	89,046.0	2,358,492.4	2,447,538.4
TOTAL CAPITAL DISBURSEMENTS (1 to XII)												
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$												
I. Total Capital Outlay (1 + 2)	25,608.6	58,631.2	84,239.8	73,550.4	61,527.3	135,077.7	43,033.0	72,596.1	115,629.1	89,046.0	75,445.1	164,491.2
1. Development (a + b)	22,242.9	14.7	22,257.7	68,557.2	9.5	68,566.8	38,843.9	14.7	38,858.6	82,796.0	12.7	82,808.7
(a) Social Services (1 to 9)	21,176.1	12.9	21,189.0	65,632.3	5.7	65,638.0	35,721.4	9.9	35,731.3	79,221.0	6.5	79,227.5
1. Education, Sports, Art and Culture	4,750.1	12.6	4,762.7	17,760.5	4.0	17,764.5	9,746.6	8.2	9,754.8	28,853.6	4.7	28,858.3
2. Medical and Public Health	753.4	-	753.4	2,767.4	-	2,767.4	2,003.1	-	2,003.1	7,958.6	-	7,958.6
3. Family Welfare	1,871.7	-	1,871.7	3,716.3	-	3,716.3	2,811.2	-	2,811.2	3,450.2	-	3,450.2
4. Water Supply and Sanitation	11.1	-	11.1	-	-	-	60.3	-	60.3	5,369.3	-	5,369.3
5. Housing	1,192.5	12.6	1,205.1	6,429.8	4.0	6,433.8	1,870.9	8.2	1,879.1	7,210.2	4.7	7,214.9
6. Urban Development	438.6	-	438.6	2,174.6	-	2,174.6	1,021.2	-	1,021.2	1,509.7	-	1,509.7
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	216.7	-	216.7	450.9	-	450.9	225.7	-	225.7	174.0	-	174.0
8. Social Security and Welfare	49.0	-	49.0	1,730.0	-	1,730.0	1,372.4	-	1,372.4	1,980.0	-	1,980.0
9. Others *	217.2	-	217.2	491.5	-	491.5	381.8	-	381.8	1,201.6	-	1,201.6
(b) Economic Services (1 to 10)	16,426.0	0.3	16,426.2	47,871.8	1.7	47,873.5	25,974.8	1.7	25,976.5	50,367.4	1.8	50,369.2
1. Agriculture and Allied Activities (i to xi)	1,479.1	-	1,479.1	3,999.5	-	3,999.5	2,341.8	-	2,341.8	4,873.8	-	4,873.8
i) Crop Husbandry	168.3	-	168.3	2,372.8	-	2,372.8	977.2	-	977.2	1,813.5	-	1,813.5
ii) Soil and Water Conservation	148.0	-	148.0	137.0	-	137.0	133.7	-	133.7	285.1	-	285.1
iii) Animal Husbandry	0.4	-	0.4	23.0	-	23.0	73.3	-	73.3	73.5	-	73.5
iv) Dairy Development	425.4	-	425.4	376.5	-	376.5	426.1	-	426.1	326.5	-	326.5
v) Fisheries	371.2	-	371.2	300.0	-	300.0	250.0	-	250.0	350.0	-	350.0
vi) Forestry and Wild Life	9.2	-	9.2	29.6	-	29.6	22.2	-	22.2	26.9	-	26.9
vii) Plantations	41.4	-	41.4	203.0	-	203.0	152.3	-	152.3	553.0	-	553.0
viii) Food Storage and Warehousing	5.3	-	5.3	32.6	-	32.6	24.5	-	24.5	32.6	-	32.6
ix) Agricultural Research and Education	52.7	-	52.7	339.6	-	339.6	122.0	-	122.0	164.9	-	164.9
x) Co-operation	257.2	-	257.2	185.5	-	185.5	160.6	-	160.6	1,247.9	-	1,247.9
xi) Others @	18.2	-	18.2	10.0	-	10.0	20.0	-	20.0	19.4	-	19.4
2. Rural Development	2,002.3	-	2,002.3	2,105.7	-	2,105.7	3,377.0	-	3,377.0	3,436.5	-	3,436.5
3. Special Area Programmes of which: Hill Areas	7.1	-	7.1	15.6	-	15.6	11.7	-	11.7	21.3	-	21.3
4. Major and Medium Irrigation and Flood Control	5,455.8	-	5,455.8	27,495.3	-	27,495.3	7,968.6	-	7,968.6	24,999.1	-	24,999.1
5. Energy	450.0	-	450.0	1,240.0	-	1,240.0	1,190.0	-	1,190.0	1,140.0	-	1,140.0
6. Industry and Minerals (i to iv)	646.2	-	646.2	1,767.8	-	1,767.8	1,528.9	-	1,528.9	1,532.6	-	1,532.6
i) Village and Small Industries	341.9	-	341.9	580.9	-	580.9	497.8	-	497.8	656.8	-	656.8
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	304.3	-	304.3	1,186.9	-	1,186.9	1,031.1	-	1,031.1	875.8	-	875.8
7. Transport (i + ii)	6,300.3	-	6,300.3	10,588.6	-	10,588.6	9,167.4	-	9,167.4	13,546.0	-	13,546.0
i) Roads and Bridges	5,672.1	-	5,672.1	8,469.7	-	8,469.7	7,585.1	-	7,585.1	12,687.5	-	12,687.5
ii) Others **	628.2	-	628.2	2,118.9	-	2,118.9	1,582.2	-	1,582.2	858.5	-	858.5
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
WEST BENGAL

(₹ Million)

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	-	-	-	50.0	-	50.0	37.5	-	37.5	60.0	-	60.0
10. General Economic Services (I + II)	74.1	0.3	74.3	615.0	1.7	616.7	343.8	1.7	345.4	760.0	1.8	761.8
i) Tourism	38.2	-	38.2	205.0	-	205.0	128.8	-	128.8	400.0	-	400.0
ii) Others @	35.9	0.3	36.2	410.0	1.7	411.7	215.0	1.7	216.7	360.0	1.8	361.8
Others @	1,066.9	1.9	1,068.8	2,924.9	3.8	2,928.7	3,122.5	4.8	3,127.3	3,575.0	6.2	3,581.2
II. Discharge of Internal Debt (1 to 8)	-	253,894.7	253,894.7	-	158,108.7	158,108.7	-	266,752.9	266,752.9	-	218,165.2	218,165.2
1. Market Loans	-	10,549.6	10,549.6	-	13,906.5	13,906.5	-	13,906.5	13,906.5	-	25,060.7	25,060.7
2. Loans from LIC	-	38.0	38.0	-	35.3	35.3	-	35.3	35.3	-	32.3	32.3
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	13.1	13.1	-	20.0	20.0	-	10.5	10.5	-	7.0	7.0
5. Loans from National Co-operative Development Corporation	-	173.8	173.8	-	195.0	195.0	-	193.0	193.0	-	215.0	215.0
6. WMA from RBI	-	193,737.9	193,737.9	-	100,000.0	100,000.0	-	200,000.0	200,000.0	-	150,000.0	150,000.0
7. Special Securities issued to NSSF	-	28,707.5	28,707.5	-	26,817.8	26,817.8	-	26,475.0	26,475.0	-	30,825.0	30,825.0
8. Others	-	20,674.8	20,674.8	-	17,134.1	17,134.1	-	26,132.6	26,132.6	-	12,025.3	12,025.3
of which: Land Compensation Bonds	-	1,963.8	1,963.8	-	1,966.8	1,966.8	-	1,966.8	1,966.8	-	1,966.8	1,966.8
III. Repayment of Loans to the Centre (1 to 7)	-	-2,252.1	-2,252.1	-	2,630.1	2,630.1	-	4,273.5	4,273.5	-	6,357.2	6,357.2
1. State Plan Schemes	-	-3,520.7	-3,520.7	-	2,630.1	2,630.1	-	3,692.1	3,692.1	-	5,513.0	5,513.0
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	8.0	8.0	-	-	-	-	-	-	-	-	-
4. Non-Plan (I + II)	-	1,260.6	1,260.6	-	-	-	-	591.4	591.4	-	844.2	844.2
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	1,260.6	1,260.6	-	-	-	-	591.4	591.4	-	844.2	844.2
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)	3,365.7	711.7	4,077.4	4,993.1	779.0	5,772.1	4,189.0	1,555.0	5,744.0	6,250.1	910.0	7,160.1
1. Development Purposes (a + b)	3,365.7	689.9	4,055.6	4,993.1	708.0	5,701.1	4,189.0	1,506.0	5,695.0	6,250.1	861.0	7,111.1
a) Social Services (1 to 7)	1,376.4	21.7	1,398.1	968.7	26.5	995.2	1,248.6	26.5	1,275.1	1,615.3	28.0	1,643.3
1. Education, Sports, Art and Culture	-	-	-	-	0.5	0.5	-	0.5	0.5	-	0.5	0.5
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	0.1	0.1	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	0.1	0.1	-	4.0	4.0	-	1.0	1.0	-	1.0	1.0
7. Others	1,376.4	21.5	1,397.9	968.7	22.0	990.7	1,248.6	25.0	1,273.6	1,615.3	26.5	1,641.8
b) Economic Services (1 to 10)	1,989.3	668.3	2,657.5	4,024.4	681.5	4,705.9	2,940.4	1,479.5	4,419.9	4,634.8	833.0	5,467.8
1. Crop Husbandry	-	-	-	-	-	-	-	5.0	5.0	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	700.0	700.0	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	2.0	2.0	-	-	-
4. Co-operation	35.0	-	35.0	49.2	2.0	51.2	200.9	2.0	202.9	50.2	2.0	52.2
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	713.2	-	713.2	1,826.4	20.0	1,846.4	1,389.8	10.0	1,379.8	2,515.5	7.5	2,523.0

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
WEST BENGAL

(₹ Million)

Item	2011-12 (Accounts)				2011-12 (Budget Estimates)				2011-12 (Revised Estimates)				2012-13 (Budget Estimates)					
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		TOTAL	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL		
1																		
7. Village and Small Industries	147.8	76.5	224.3		61.7	83.5	145.2		46.3	83.5	129.8		47.0	91.0	138.0			
8. Other Industries and Minerals	95.0	492.4	587.4		592.0	474.0	1,066.0		194.0	577.0	771.0		252.3	630.5	882.8			
9. Rural Development																		
10. Others	998.3	99.4	1,097.7		1,495.1	102.0	1,597.1		1,129.4	102.0	1,231.4		1,769.8	102.0	1,871.8			
2. Non-Development Purposes (a + b)		21.8	21.8			71.0	71.0			49.0	49.0			49.0	49.0			
a) Government Servants (other than Housing)		21.8	21.8			71.0	71.0			49.0	49.0			49.0	49.0			
b) Miscellaneous																		
V. Inter-State Settlement																		
VI. Contingency Fund		0.3	0.3															
VII. State Provident Funds, etc. (1+2)		12,556.6	12,556.6			15,521.7	15,521.7			22,000.0	22,000.0			27,940.0	27,940.0			
1. State Provident Funds		12,255.2	12,255.2			15,321.7	15,321.7			21,800.0	21,800.0			27,740.0	27,740.0			
2. Others		301.4	301.4			200.0	200.0			200.0	200.0			200.0	200.0			
VIII. Reserve Funds (1 to 4)		23,684.0	23,684.0			34,722.3	34,722.3			7,972.0	7,972.0			8,270.6	8,270.6			
1. Depreciation/Renewal Reserve Funds																		
2. Sinking Funds		14,408.4	14,408.4			24,000.0	24,000.0							320.0	320.0			
3. Famine Relief Fund																		
4. Others		9,275.5	9,275.5			10,722.3	10,722.3			7,972.0	7,972.0			7,950.6	7,950.6			
IX. Deposits and Advances (1 to 4)		225,740.3	225,740.3			270,211.6	270,211.6			346,810.8	346,810.8			338,568.6	338,568.6			
1. Civil Deposits		33,378.0	33,378.0			37,873.0	37,873.0			38,699.0	38,699.0			50,608.5	50,608.5			
2. Deposits of Local Funds		77,038.8	77,038.8			54,990.1	54,990.1			57,276.8	57,276.8			60,659.1	60,659.1			
3. Civil Advances		4,216.3	4,216.3			3,822.0	3,822.0			4,418.1	4,418.1			4,858.4	4,858.4			
4. Others		111,107.2	111,107.2			173,526.5	173,526.5			246,416.9	246,416.9			222,442.7	222,442.7			
X. Suspense and Miscellaneous (1 to 4)		1,679,924.2	1,679,924.2			1,695,817.7	1,695,817.7			1,671,779.9	1,671,779.9			1,705,561.5	1,705,561.5			
1. Suspense		10,428.0	10,428.0			1,181.7	1,181.7			7,289.0	7,289.0			7,369.5	7,369.5			
2. Cash Balance Investment Accounts		197,621.1	197,621.1			309,897.8	309,897.8			192,452.4	192,452.4			226,170.0	226,170.0			
3. Deposits with RBI		1,042,570.2	1,042,570.2			1,004,590.0	1,004,590.0			1,042,570.0	1,042,570.0			1,042,560.0	1,042,560.0			
4. Others		429,304.9	429,304.9			380,148.2	380,148.2			429,468.5	429,468.5			429,462.0	429,462.0			
XI. Appropriation to Contingency Fund																		
XII. Remittances		55,347.7	55,347.7			52,163.5	52,163.5			52,706.5	52,706.5			52,706.5	52,706.5			
A. Surplus (+)/Deficit (-) on Revenue Account			-172,739.6				-82,908.3				-172,735.2				-69,760.1			
B. Surplus (+)/Deficit(-) on Capital Account			161,315.1				109,369.4				165,845.2				92,250.1			
C. Overall Surplus (+)/Deficit (-) (A+B)			-11,424.5				26,461.1				-6,890.0				22,490.0			
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)			-11,424.4				26,461.0				-6,890.0				22,490.0			
i. Increase (+)/Decrease (-) in Cash Balances			676.5				-36.8				-1,722.4				-20.0			
a) Opening Balance			1,015.9				-30.0				1,692.4				-30.0			
b) Closing Balance			1,692.4				-66.8				-30.0				-50.0			
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			-6,040.0				26,497.8				-5,167.6				22,510.0			
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)			-6,060.9															

Appendix IV

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
ALL STATES

Item	2010-11 (Accounts)		2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	1,574,139.1	38,376,118.5	39,950,257.5	2,101,323.5	24,566,191.9	26,667,515.5	2,024,820.4	29,940,984.1	31,965,804.5	2,458,921.9	29,216,168.1	31,675,070.0
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	1,574,110.8	690,221.2	2,264,332.0	2,101,323.5	774,715.4	2,876,038.9	2,024,820.4	952,255.9	2,977,076.3	2,458,921.9	979,922.6	3,438,824.6
1. Development (a + b)	1,456,588.2	62,747.7	1,519,335.9	1,947,466.8	80,073.5	2,027,540.4	1,870,289.1	82,553.1	1,952,842.3	2,279,464.6	92,585.7	2,372,050.4
(a) Social Services (1 to 9)	1,406,647.7	45,897.2	1,452,544.9	1,840,743.3	58,461.3	1,899,204.6	1,771,052.3	57,358.7	1,828,411.0	2,127,889.3	73,260.7	2,201,160.0
1. Education, Sports, Art and Culture	307,378.5	6,633.9	314,012.4	462,477.7	8,271.2	470,749.3	426,430.2	8,015.7	434,446.2	578,728.5	7,998.3	586,726.8
2. Medical and Public Health	50,452.9	99.4	50,552.3	74,867.8	1,747.5	76,615.3	72,203.4	1,335.7	73,539.1	92,838.2	250.5	93,088.7
3. Family Welfare	42,256.1	112.6	42,368.7	62,845.1	237.7	62,882.8	63,715.7	315.3	64,031.0	75,138.6	305.5	75,447.1
4. Water Supply and Sanitation	87.8	-	87.8	853.5	-	853.5	810.1	-	810.1	624.8	-	624.8
5. Housing	84,601.9	3,502.9	88,104.7	94,745.6	5,007.3	99,752.9	97,498.3	3,878.9	101,377.1	120,829.6	1,702.0	122,531.6
6. Urban Development	29,625.9	780.0	30,405.9	36,653.1	708.7	37,361.8	30,153.0	752.9	30,905.9	54,949.7	873.3	55,822.9
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	51,569.9	398.7	51,968.6	116,684.9	325.0	117,009.9	91,215.5	1,466.1	92,681.6	127,703.7	796.2	128,499.9
8. Social Security and Welfare	28,411.4	182.0	28,593.4	42,807.2	43.1	42,850.3	40,773.5	50.0	40,823.5	54,933.2	332.5	55,265.7
9. Others *	10,311.5	1,395.7	11,707.2	17,997.8	154.3	18,152.0	16,551.9	158.1	16,710.1	23,290.8	209.1	23,500.0
(b) Economic Services (1 to 10)	10,061.1	162.6	10,223.7	15,223.0	47.4	15,270.4	13,508.9	58.7	13,567.6	28,419.8	3,529.3	31,949.1
1. Agriculture and Allied Activities (i to xi)	1,099,269.2	39,263.3	1,138,532.5	1,378,265.5	50,190.1	1,428,455.7	1,344,622.1	49,342.9	1,393,965.0	1,549,170.8	65,262.4	1,614,433.2
i) Crop Husbandry	36,296.4	1,834.1	38,130.6	56,238.6	1,034.3	57,272.9	59,217.8	1,680.0	60,897.8	62,334.3	4,220.2	66,554.6
ii) Soil and Water Conservation	5,366.5	-461.8	4,904.7	12,873.6	72.4	12,946.1	10,001.8	90.0	10,091.8	10,212.2	119.6	10,331.8
iii) Animal Husbandry	7,180.5	179.1	7,359.6	10,226.7	437.5	10,464.1	10,635.2	448.0	11,083.3	11,275.3	313.9	11,589.2
iv) Dairy Development	1,951.8	2.1	1,954.0	2,905.9	57.6	2,963.5	3,997.7	2.4	4,000.1	5,838.0	2.6	5,840.6
v) Fisheries	4.3	-	4.3	53.5	-	53.5	210.2	-	210.2	154.1	-	154.1
vi) Forestry and Wild Life	2,386.2	351.1	2,737.3	3,606.7	486.5	4,093.2	3,895.8	486.8	4,322.6	5,295.0	550.0	5,845.0
vii) Plantations	8,913.8	408.4	9,322.2	12,344.8	53.6	12,398.4	14,303.6	53.6	14,357.3	16,121.9	59.3	16,181.2
viii) Food Storage and Warehousing	14.2	-	14.2	34.6	-	34.6	27.2	-	27.2	26.9	-	26.9
ix) Agricultural Research and Education	1,002.0	33.7	1,035.7	1,991.5	-1,498.0	493.5	3,004.1	-862.1	2,142.0	2,773.6	3,224.9	5,998.5
x) Co-operation	3,020.2	-	3,020.2	3,081.5	-	3,081.5	2,876.7	-	2,876.7	1,696.7	-	1,696.7
xi) Others @	5,607.6	1,321.5	6,929.1	7,092.4	1,424.7	8,517.2	9,041.9	1,442.7	10,484.6	6,863.1	-50.0	6,813.0
2. Rural Development	849.3	-	849.3	2,227.4	-	2,227.4	1,283.5	18.6	1,302.1	2,077.6	-	2,077.6
3. Special Area Programmes of which: Hill Areas	91,529.6	906.9	92,436.5	120,433.7	917.7	121,351.4	109,266.1	2,624.8	111,891.0	126,632.0	2,737.6	129,369.5
4. Major and Medium Irrigation and Flood Control	32,240.7	-5.4	32,235.3	43,783.2	-	43,783.2	49,912.1	-	49,897.1	55,586.6	-	55,586.6
5. Energy	4,353.6	-	4,353.6	2,693.6	-	2,693.6	2,930.5	-	2,930.5	2,972.9	-	2,972.9
6. Industry and Minerals (i to iv)	415,981.5	16,509.1	432,490.6	554,641.6	28,992.6	583,634.2	478,989.9	26,668.1	505,656.0	611,976.8	18,805.8	630,782.6
i) Village and Small Industries	148,467.7	10,651.0	159,118.7	156,033.0	6,706.5	162,739.5	196,452.8	6,707.0	203,159.8	179,850.4	1,282.8	181,133.2
ii) Iron and Steel Industries	14,721.1	181.9	14,903.1	15,567.5	175.0	15,742.5	21,110.5	205.8	21,316.3	15,798.2	181.0	15,979.1
iii) Non-Ferrous Mining and Metallurgical Industries	3,291.1	-9.9	3,281.2	5,067.8	103.0	5,170.8	4,345.6	133.8	4,479.4	4,410.7	102.1	4,512.8
iv) Others #	47.9	61.9	-217.1	364.5	70.0	430.5	634.0	70.0	183.0	132.5	70.0	392.0
7. Transport (i + ii)	11,661.1	130.0	11,791.1	9,794.7	2.0	9,796.7	15,947.9	2.0	15,949.9	10,933.0	8.9	10,941.9
8. Communications	340,660.7	7,957.3	348,618.0	379,576.7	10,998.7	390,575.4	386,073.8	9,782.9	395,856.7	437,925.5	37,169.3	475,094.8
i) Roads and Bridges	325,483.2	5,454.5	330,937.7	361,891.4	9,050.9	370,942.3	369,573.8	8,823.7	378,397.5	416,897.4	23,508.3	440,405.6
ii) Others **	15,177.5	2,502.8	17,680.3	1,947.9	1,947.9	19,633.1	16,500.0	959.2	17,459.2	21,028.1	13,661.0	34,689.2
	-	0.1	0.1	1,018.1	0.1	1,018.2	-	-	-	-	0.2	0.2

State Finances : A Study of Budgets of 2012-13

**Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
ALL STATES**

(₹ Million)

Item	2011-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment	356.5	-	356.5	519.8	-	519.8	888.6	-	888.6	1,503.1	-	1,503.1
10. General Economic Services (i + ii)	19,014.9	1,228.3	20,243.1	50,453.3	1,365.2	51,818.5	42,710.5	1,674.3	44,384.8	57,564.1	865.4	58,429.5
i) Tourism	7,844.5	26.4	7,870.9	12,333.1	-	12,333.1	12,540.4	277.4	12,817.8	14,951.1	-	14,951.1
ii) Others @	11,170.4	1,201.8	12,372.3	38,120.2	1,365.2	39,485.4	30,170.1	1,396.9	31,567.1	42,613.0	865.4	43,478.4
2. Non-Development (General Services)	49,920.5	16,850.5	66,770.8	106,723.5	21,612.2	128,335.8	99,236.8	25,194.5	124,431.3	151,566.3	19,325.0	170,890.4
II. Discharge of Internal Debt (1 to 8)		814,622.6	814,622.6	606.1	1,088,579.1	1,089,185.2	1,535.8	948,658.5	950,194.3	-	1,285,577.0	1,285,577.0
1. Market Loans	-	160,586.5	160,586.5	606.1	218,737.3	219,343.4	606.2	218,211.7	218,817.8	-	303,751.7	303,751.7
2. Loans from LIC	-	11,144.2	11,144.2	-	9,077.9	9,077.9	-	6,609.2	6,609.2	-	6,759.2	6,759.2
3. Loans from SBI and other Banks	-	90,846.4	90,846.4	-	50,491.6	50,491.6	-	63,491.6	63,491.6	-	64,036.1	64,036.1
4. Loans from NABARD	-	44,727.5	44,727.5	-	55,164.3	55,164.3	-	55,315.1	55,315.1	-	69,114.8	69,114.8
5. Loans from National Co-operative Development Corporation	-	2,556.6	2,556.6	-	3,978.3	3,978.3	-	2,646.8	2,646.8	-	2,777.9	2,777.9
6. WIMA from RBI	-	254,585.3	254,585.3	-	465,465.3	465,465.3	-	318,157.6	318,157.6	-	504,465.3	504,465.3
7. Special Securities issued to NSSF	-	149,627.7	149,627.7	-	177,457.6	177,457.6	-	180,187.3	180,187.3	-	212,300.8	212,300.8
8. Others	-	100,548.3	100,548.3	-	88,206.9	88,206.9	929.6	104,039.4	104,969.0	-	122,371.2	122,351.0
of which: Land Compensation Bonds	-	20,257.7	18,169.0	-	18,598.2	18,598.2	-	18,082.9	18,082.9	-	17,875.4	17,875.4
III. Repayment of Loans to the Centre (1 to 7)		87,664.5	87,664.5		83,348.3	83,348.3		84,444.0	84,444.0		88,176.6	88,176.6
1. State Plan Schemes	-	84,146.7	84,146.7	-	77,358.8	77,358.8	-	78,634.4	78,634.4	-	83,732.4	83,732.4
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	224.7	224.7	-	419.7	419.7	-	416.3	416.3	-	207.0	207.0
3. Centrally Sponsored Schemes	-	1,267.7	1,267.7	-	2,061.8	2,061.8	-	2,066.3	2,066.3	-	1,211.7	1,211.7
4. Non-Plan (i + ii)	-	1,965.8	1,965.8	-	1,885.0	1,885.0	-	2,090.7	2,090.7	-	1,852.8	1,852.8
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	1,965.8	1,965.8	-	1,885.0	1,885.0	-	2,090.7	2,090.7	-	1,852.8	1,852.8
5. Ways and Means Advances from Centre	-	-	-	-	100.0	100.0	-	100.0	100.0	-	100.0	100.0
6. Loans for Special Schemes	-	27.8	27.8	-	31.7	31.7	-	30.3	30.3	-	33.0	33.0
7. Others	-	31.8	31.8	-	1,491.3	1,491.3	-	1,105.9	1,105.9	-	1,039.7	1,039.7
IV. Loans and Advances by State Governments (1+2)		70,618.2	188,160.8		58,671.3	211,921.9		152,995.5	371,244.9		82,084.8	261,542.1
1. Development Purposes (a + b)		117,542.6	66,486.4		153,241.6	184,020.3		152,986.5	363,619.8		74,243.3	253,693.6
a) Social Services (1 to 7)		58,589.7	14,370.1		64,526.5	72,959.8		59,178.0	79,193.9		25,512.2	91,678.5
1. Education, Sports, Art and Culture	115.3	558.5	673.8	84.0	59.0	143.0	219.6	426.2	645.8	2,055.1	42.5	2,097.6
2. Medical and Public Health	1,212.7	-	1,212.7	956.5	-	956.5	1,006.5	-	1,006.5	516.5	660.0	1,176.5
3. Family Welfare	0.5	4.0	4.5	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	16,596.3	1,241.3	17,837.6	21,720.8	457.2	22,178.0	17,476.2	876.8	18,353.0	20,868.2	428.3	21,296.5
5. Housing	9,255.7	3,239.0	12,494.7	13,969.5	4,568.2	18,537.7	13,969.5	5,560.8	19,530.3	10,908.9	4,829.0	15,737.9
6. Government Servants (Housing)	107.4	6,755.7	6,863.1	134.6	8,943.0	9,077.6	108.3	9,790.8	9,899.0	130.7	11,103.4	11,240.1
7. Others	31,301.7	2,571.6	33,873.3	27,661.0	3,280.4	30,941.4	26,398.0	3,361.4	29,759.4	31,686.8	8,443.0	40,129.9
b) Economic Services (1 to 10)		58,944.2	111,060.5		88,715.1	122,521.9		93,808.5	284,425.9		48,731.1	162,015.1
1. Crop Husbandry	434.9	1,807.7	2,242.6	316.1	1,619.6	1,935.7	1,166.1	1,766.5	2,932.6	3,267.5	1,553.5	4,821.0
2. Soil and Water Conservation	-	-	-	-	-	-	-	25.5	25.5	-	-	-
3. Food Storage and Warehousing	4,572.9	5,118.0	9,690.9	10,231.7	-	10,231.7	10,869.7	700.0	11,569.7	14,093.7	-	14,093.7
4. Co-operation	4,196.9	2,204.6	6,401.5	2,819.5	961.7	3,781.2	8,152.2	2,851.9	11,004.1	4,130.3	897.4	5,027.7
5. Major and Medium Irrigation, etc.	-	4.7	4.7	-	-	-	-	-	-	-	-	-
6. Power Projects	36,258.9	27,721.8	63,980.7	55,345.4	19,587.2	74,932.6	53,082.3	170,823.9	223,906.1	65,351.9	30,604.4	95,956.4

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
ALL STATES

(₹ Million)

Item	2010-11 (Accounts)				2011-12 (Budget Estimates)				2011-12 (Revised Estimates)				2012-13 (Budget Estimates)					
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		TOTAL	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL		
1																		
7. Village and Small Industries	818.5	115.6	934.1	934.1	695.0	123.6	818.6	818.6	691.3	377.2	1,068.5	1,068.5	1,128.6	1,640.9	2,769.5			
8. Other Industries and Minerals	2,552.7	4,441.3	6,994.1	6,994.1	5,727.4	5,848.9	11,576.4	11,576.4	4,773.8	1,708.8	6,840.1	6,840.1	7,500.4	5,981.8	13,482.2			
9. Rural Development	10.7	25.0	35.7	35.7	33.7	25.0	58.7	58.7	50.6	25.0	75.6	75.6	35.4	25.0	60.4			
10. Others	10,098.7	10,677.5	20,776.2	20,776.2	13,546.3	5,712.4	19,258.7	19,258.7	15,022.4	12,338.7	27,361.1	27,361.1	17,776.1	8,028.1	25,804.2			
2. Non-Development Purposes (a + b)	8.7	4,131.8	4,140.5	4,140.5	9.0	7,485.2	7,494.2	7,494.2	9.0	7,616.1	7,625.1	7,625.1	7.0	7,841.5	7,848.5			
a) Government Servants (other than Housing)	4.5	3,697.2	3,701.7	3,701.7	2.0	6,222.3	6,224.3	6,224.3	2.0	6,084.6	6,086.6	6,086.6	-	6,460.5	6,460.5			
b) Miscellaneous	4.2	434.6	438.8	438.8	7.0	1,262.9	1,269.9	1,269.9	7.0	1,531.5	1,538.5	1,538.5	7.0	1,381.1	1,381.1			
V. Inter-State Settlement	-	41.9	41.9	41.9	-	14.2	14.2	14.2	-	754.2	754.2	754.2	-	1,000.2	1,000.2			
VI. Contingency Fund	28.3	21,061.5	21,089.8	21,089.8	-	12,010.0	12,010.0	12,010.0	-	15,049.5	15,049.5	15,049.5	-	16,261.2	16,261.2			
VII. State Provident Funds, etc. (1+2)	-	432,414.7	432,414.7	432,414.7	-	556,561.8	556,561.8	556,561.8	-	592,510.7	592,510.7	592,510.7	-	666,094.1	666,094.1			
1. State Provident Funds	-	285,879.4	285,879.4	285,879.4	-	377,382.7	377,382.7	377,382.7	-	379,302.0	379,302.0	379,302.0	-	441,295.9	441,295.9			
2. Others	-	146,535.3	146,535.3	146,535.3	-	179,179.2	179,179.2	179,179.2	-	213,208.7	213,208.7	213,208.7	-	224,798.2	224,798.2			
VIII. Reserve Funds (1 to 4)	-	276,307.0	276,307.0	276,307.0	-	225,021.9	225,021.9	225,021.9	-	267,171.4	267,171.4	267,171.4	-	291,437.7	291,437.7			
1. Depreciation/Renewal Reserve Funds	-	10,179.9	10,179.9	10,179.9	-	2,249.0	2,249.0	2,249.0	-	2,086.0	2,086.0	2,086.0	-	2,159.8	2,159.8			
2. Sinking Funds	-	122,162.7	122,162.7	122,162.7	-	112,926.7	112,926.7	112,926.7	-	87,556.2	87,556.2	87,556.2	-	95,572.4	95,572.4			
3. Famine Relief Fund	-	-	-	-	-	3.9	3.9	3.9	-	9.9	9.9	9.9	-	10.3	10.3			
4. Others	-	143,964.4	143,964.4	143,964.4	-	109,842.3	109,842.3	109,842.3	-	177,519.3	177,519.3	177,519.3	-	193,695.2	193,695.2			
IX. Deposits and Advances (1 to 4)	-	3,177,048.3	3,177,048.3	3,177,048.3	-	3,055,812.8	3,055,812.8	3,055,812.8	-	3,285,027.1	3,285,027.1	3,285,027.1	-	3,540,196.8	3,540,196.8			
1. Civil Deposits	-	1,115,388.1	1,115,388.1	1,115,388.1	-	981,326.2	981,326.2	981,326.2	-	1,133,694.0	1,133,694.0	1,133,694.0	-	1,160,173.8	1,160,173.8			
2. Deposits of Local Funds	-	1,526,030.6	1,526,030.6	1,526,030.6	-	1,469,924.1	1,469,924.1	1,469,924.1	-	1,545,738.6	1,545,738.6	1,545,738.6	-	1,690,518.8	1,690,518.8			
3. Civil Advances	-	56,721.8	56,721.8	56,721.8	-	36,075.9	36,075.9	36,075.9	-	52,863.4	52,863.4	52,863.4	-	55,095.0	55,095.0			
4. Others	-	478,907.8	478,907.8	478,907.8	-	568,466.6	568,466.6	568,466.6	-	552,741.2	552,741.2	552,741.2	-	634,409.2	634,409.2			
X. Suspense and Miscellaneous (1 to 4)	-	31,365,207.9	31,365,207.9	31,365,207.9	-	18,297,505.5	18,297,505.5	18,297,505.5	-	23,381,045.8	23,381,045.8	23,381,045.8	-	22,097,729.4	22,097,729.4			
1. Suspense	-	-85,261.2	-85,261.2	-85,261.2	-	340,589.6	340,589.6	340,589.6	-	376,041.0	376,041.0	376,041.0	-	377,854.2	377,854.2			
2. Cash Balance Investment Accounts	-	22,243,065.9	22,243,065.9	22,243,065.9	-	11,427,072.9	11,427,072.9	11,427,072.9	-	15,270,689.8	15,270,689.8	15,270,689.8	-	12,973,388.6	12,973,388.6			
3. Deposits with RBI	-	4,743,035.1	4,743,035.1	4,743,035.1	-	2,821,905.6	2,821,905.6	2,821,905.6	-	3,919,233.8	3,919,233.8	3,919,233.8	-	4,188,974.5	4,188,974.5			
4. Others	-	4,464,368.0	4,464,368.0	4,464,368.0	-	3,707,937.4	3,707,937.4	3,707,937.4	-	3,815,081.2	3,815,081.2	3,815,081.2	-	4,557,512.1	4,557,512.1			
XI. Appropriation to Contingency Fund	-	10,400.0	10,400.0	10,400.0	-	-	-	-	-	9,000.0	9,000.0	9,000.0	-	-	-			
XII. Remittances	-	2,057,984.1	2,057,984.1	2,057,984.1	-	1,128,593.5	1,128,593.5	1,128,593.5	-	1,056,520.3	1,056,520.3	1,056,520.3	-	1,055,024.6	1,055,024.6			
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	30,506.2	30,506.2	-	-	197,013.9	197,013.9	-	-	60,927.8	60,927.8	-	-	425,670.9			
B. Surplus (+)/Deficit(-) on Capital Account	-	-	117,945.1	117,945.1	-	-	-125,251.0	-125,251.0	-	-	-132,328.7	-132,328.7	-	-	-415,570.3			
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	148,451.3	148,451.3	-	-	71,763.0	71,763.0	-	-	-71,400.9	-71,400.9	-	-	10,100.6			
D. Financing of Surplus (+)/Deficit (-) (C = 1 to iii)	-	-	148,452.1	148,452.1	-	-	71,763.3	71,763.3	-	-	-71,401.3	-71,401.3	-	-	10,100.6			
i. Increase (+)/Decrease (-) in Cash Balances	-	-	-3,556.2	-3,556.2	-	-	6,090.4	6,090.4	-	-	-56,066.4	-56,066.4	-	-	-517.6			
a) Opening Balance	-	-	-200,429.7	-200,429.7	-	-	-93,011.8	-93,011.8	-	-	-11,203.7	-11,203.7	-	-	45,327.2			
b) Closing Balance	-	-	-203,985.9	-203,985.9	-	-	-86,921.5	-86,921.5	-	-	-67,270.2	-67,270.2	-	-	44,809.6			
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	161,298.5	161,298.5	-	-	65,422.7	65,422.7	-	-	-12,156.4	-12,156.4	-	-	38,318.0			
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-9,290.3	-9,290.3	-	-	250.2	250.2	-	-	-3,178.5	-3,178.5	-	-	-27,699.8			

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
NATIONAL CAPITAL TERRITORY OF DELHI

Item	2010-11 (Accounts)				2011-12 (Budget Estimates)				2011-12 (Revised Estimates)				2012-13 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	
1	56,526.7	54,899.2	111,425.9	81,727.9	70,664.0	11,063.9	81,727.9	75,221.1	11,820.0	87,041.1	75,986.3	31,395.0	107,381.3			
TOTAL CAPITAL DISBURSEMENTS (1 to XII)																
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$																
I. Total Capital Outlay (1 + 2)	39,813.3	34.8	111,425.9	81,727.9	70,664.0	11,063.9	81,727.9	75,221.1	11,820.0	87,041.1	75,986.3	31,395.0	107,381.3			
1. Development (a + b)	37,167.7	34.8	39,813.3	44,371.5	44,331.5	40.0	44,371.5	42,050.3	45.0	42,095.3	49,012.5	60.0	49,072.5			
(a) Social Services (1 to 9)	5,367.4		37,202.5	41,307.5	41,267.5	40.0	41,307.5	39,841.3	45.0	39,886.3	45,258.5	60.0	45,318.5			
1. Education, Sports, Art and Culture	3,078.0		5,367.4	7,585.5	7,585.5	-	7,585.5	6,803.6	-	6,803.6	16,519.0	-	16,519.0			
2. Medical and Public Health	1,641.8		3,078.0	3,541.5	3,541.5	-	3,541.5	3,789.3	-	3,789.3	5,572.0	-	5,572.0			
3. Family Welfare			1,641.8	3,046.0	3,046.0	-	3,046.0	1,876.9	-	1,876.9	4,550.0	-	4,550.0			
4. Water Supply and Sanitation						-			-			-				
5. Housing	240.5		240.5	300.0	300.0	-	300.0	297.4	-	297.4	680.0	-	680.0			
6. Urban Development	32.4		32.4	100.0	100.0	-	100.0	61.0	-	61.0	4,650.0	-	4,650.0			
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	149.5		149.5	250.0	250.0	-	250.0	354.7	-	354.7	365.0	-	365.0			
8. Social Security and Welfare	169.7		169.7	237.0	237.0	-	237.0	272.4	-	272.4	486.0	-	486.0			
9. Others *	55.5		55.5	111.0	111.0	-	111.0	152.0	-	152.0	216.0	-	216.0			
(b) Economic Services (1 to 10)	31,800.4	34.8	31,835.1	33,722.0	33,682.0	40.0	33,722.0	33,097.7	45.0	33,082.7	28,799.5	60.0	28,799.5			
1. Agriculture and Allied Activities (1 to xi)	91.3		91.3	230.0	230.0	-	230.0	206.4	-	206.4	170.0	-	170.0			
i) Crop Husbandry	2.0		2.0			-			-			-				
ii) Soil and Water Conservation						-			-			-				
iii) Animal Husbandry	5.4		5.4	30.0	30.0	-	30.0	30.0	-	30.0	20.0	-	20.0			
iv) Dairy Development						-			-			-				
v) Fisheries						-			-			-				
vi) Forestry and Wild Life	83.9		83.9	200.0	200.0	-	200.0	176.4	-	176.4	150.0	-	150.0			
vii) Plantations						-			-			-				
viii) Food Storage and Warehousing						-			-			-				
ix) Agricultural Research and Education						-			-			-				
x) Co-operation						-			-			-				
xi) Others @	691.3		691.3	1,605.0	1,605.0	-	1,605.0	1,505.0	-	1,505.0	1,605.0	-	1,605.0			
2. Rural Development						-			-			-				
3. Special Area Programmes of which: Hill Areas						-			-			-				
4. Major and Medium Irrigation and Flood Control	484.3	34.8	519.1	531.0	491.0	40.0	531.0	488.8	45.0	533.8	540.0	60.0	600.0			
5. Energy	1,006.3		1,006.3	5,750.0	5,750.0	-	5,750.0	8,750.0	-	8,750.0	1,300.0	-	1,300.0			
6. Industry and Minerals (1 to iv)	-1.8		-1.8	56.0	56.0	-	56.0	8.5	-	8.5	508.5	-	508.5			
i) Village and Small Industries	-1.8		-1.8	56.0	56.0	-	56.0	8.5	-	8.5	508.5	-	508.5			
ii) Iron and Steel Industries						-			-			-				
iii) Non-Ferrous Mining and Metallurgical Industries						-			-			-				
iv) Others #						-			-			-				
7. Transport (i + ii)	29,517.8		29,517.8	25,380.0	25,380.0	-	25,380.0	21,973.5	-	21,973.5	24,525.0	-	24,525.0			
i) Roads and Bridges	13,881.3		13,881.3	10,000.0	10,000.0	-	10,000.0	9,267.8	-	9,267.8	14,500.0	-	14,500.0			
ii) Others **	15,636.6		15,636.6	15,380.0	15,380.0	-	15,380.0	12,705.7	-	12,705.7	10,025.0	-	10,025.0			
8. Communications						-			-			-				

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
NATIONAL CAPITAL TERRITORY OF DELHI

Item	2010-11 (Accounts)				2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN		NON-PLAN		PLAN		TOTAL	PLAN		NON-PLAN	TOTAL		
	2	3	4	5	6	7	8	9	10	11	12	13	
1													
9. Science, Technology and Environment	-	-	-	35.0	-	35.0	7.0	-	7.0	15.0	-	15.0	
10. General Economic Services (i + ii)	11.2	-	11.2	135.0	-	135.0	98.5	-	98.5	76.0	-	76.0	
i) Tourism	10.0	-	10.0	10.0	-	10.0	0.5	-	0.5	1.0	-	1.0	
ii) Others @	1.2	-	1.2	125.0	-	125.0	98.0	-	98.0	75.0	-	75.0	
2. Non-Development (General Services)	2,645.5	-	2,645.5	3,064.0	-	3,064.0	2,209.0	-	2,209.0	3,754.0	-	3,754.0	
II. Discharge of Internal Debt (1 to 8)		7,930.6	7,930.6		11,000.0	11,000.0		10,900.0	10,900.0		13,000.0	13,000.0	
1. Market Loans	-	-	-	-	-	-	-	-	-	-	-	-	
2. Loans from LIC	-	-	-	-	-	-	-	-	-	-	-	-	
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-	
4. Loans from NABARD	-	-	-	-	-	-	-	-	-	-	-	-	
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-	-	-	-	-	
6. WIMA from RBI	-	-	-	-	-	-	-	-	-	-	-	-	
7. Special Securities issued to NSSF	-	7,930.6	7,930.6	-	11,000.0	11,000.0	-	10,900.0	10,900.0	-	13,000.0	13,000.0	
8. Others	-	-	-	-	-	-	-	-	-	-	-	-	
<i>of which: Land Compensation Bonds</i>													
III. Repayment of Loans to the Centre (1 to 7)													
1. State Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-	
<i>of which: Advance release of Plan Assistance for Natural Calamities</i>													
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-	
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-	-	-	-	-	
4. Non-Plan (i + ii)	-	-	-	-	-	-	-	-	-	-	-	-	
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	
ii) Others	-	-	-	-	-	-	-	-	-	-	-	-	
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-	
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-	
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	
IV. Loans and Advances by State Governments (1+2)													
1. Development Purposes (a + b)	16,713.4	46,933.9	63,647.3	26,332.5	23.9	26,356.4	33,170.8	875.0	34,045.8	26,973.8	18,335.0	45,308.8	
a) Social Services (1 to 7)	16,713.4	21,288.1	38,001.6	26,332.5	13.3	26,345.8	33,170.8	413.3	33,584.1	26,973.8	13.3	26,987.1	
1. Education, Sports, Art and Culture	14,807.2	2.1	14,809.3	13,220.0	13.3	13,233.3	17,688.7	13.3	17,702.0	14,482.5	13.3	14,495.8	
2. Medical and Public Health	500.0	-	500.0	510.0	-	510.0	500.0	-	500.0	250.0	-	250.0	
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	
4. Water Supply and Sanitation	12,737.2	-	12,737.2	10,840.0	-	10,840.0	12,678.7	-	12,678.7	12,102.5	-	12,102.5	
5. Housing	-	-	-	-	-	-	2,000.0	-	2,000.0	-	-	-	
6. Government Servants (Housing)	-	2.1	2.1	-	13.3	13.3	-	13.3	-	-	13.3	13.3	
7. Others	1,570.0	-	1,570.0	1,870.0	-	1,870.0	2,510.0	-	2,510.0	2,130.0	-	2,130.0	
b) Economic Services (1 to 10)	1,906.2	21,286.0	23,192.2	13,112.5	-	13,112.5	15,482.1	400.0	15,882.1	12,491.3	-	12,491.3	
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-	
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	
4. Co-operation	-	-	-	-	-	-	-	-	-	-	-	-	
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-	
6. Power Projects	1,500.0	-	1,500.0	10,000.0	-	10,000.0	9,663.6	-	9,663.6	7,276.1	-	7,276.1	

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
NATIONAL CAPITAL TERRITORY OF DELHI

(₹ Million)

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	6.2	-	6.2	12.5	-	12.5	12.5	-	12.5	15.2	-	15.2
8. Other Industries and Minerals	-	-	-	-	-	-	-	400.0	400.0	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	400.0	21,286.0	21,686.0	3,100.0	-	3,100.0	5,806.0	-	5,806.0	5,200.0	-	5,200.0
2. Non-Development Purposes (a + b)		25,645.7	25,645.7		10.6	10.6		461.7	461.7		18,321.7	18,321.7
a) Government Servants (other than Housing)	-	5.7	5.7	-	10.6	10.6	-	11.7	11.7	-	11.7	11.7
b) Miscellaneous	-	25,640.0	25,640.0	-	-	-	-	450.0	450.0	-	18,310.0	18,310.0
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)	-	-	-	-	-	-	-	-	-	-	-	-
1. State Provident Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Others	-	-	-	-	-	-	-	-	-	-	-	-
VIII. Reserve Funds (1 to 4)	-	-	-	-	-	-	-	-	-	-	-	-
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
IX. Deposits and Advances (1 to 4)	-	-	-	-	-	-	-	-	-	-	-	-
1. Civil Deposits	-	-	-	-	-	-	-	-	-	-	-	-
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
X. Suspense and Miscellaneous (1 to 4)	-	-	-	-	-	-	-	-	-	-	-	-
1. Suspense	-	-	-	-	-	-	-	-	-	-	-	-
2. Cash Balance Investment Accounts	-	-	-	-	-	-	-	-	-	-	-	-
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	-	-	-	-	-	-	-	-	-	-	-
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	106,423.7	-	-	39,659.4	-	-	36,484.5	-	-	61,055.7
B. Surplus (+)/Deficit(-) on Capital Account	-	-	-63,166.7	-	-	-63,332.8	-	-	-73,595.9	-	-	-100,097.5
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	43,254.9	-	-	-23,673.4	-	-	-37,111.4	-	-	-39,041.8
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)			43,254.9			-23,623.4			-37,111.4			-39,041.8
i. Increase (+)/Decrease (-) in Cash Balances			43,254.9			-23,623.4			-37,111.4			-39,041.8
a) Opening Balance	-	-	33,877.0	-	-	53,673.9	-	-	77,131.9	-	-	40,020.5
b) Closing Balance	-	-	77,131.9	-	-	30,050.5	-	-	40,020.5	-	-	978.7
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
PUDUCHERRY

(₹ Million)

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
TOTAL CAPITAL DISBURSEMENTS (I to XII)												
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$												
I. Total Capital Outlay (1 + 2)												
1. Development (a + b)												
(a) Social Services (1 to 9)												
1. Education, Sports, Art and Culture	3,710.9	49,381.8	53,092.6	8,745.5	97,625.8	106,371.4	3,956.3	83,500.2	87,456.5	5,067.4	89,511.6	94,579.0
2. Medical and Public Health	3,710.9	1,497.3	5,208.1	8,745.5	1,586.7	10,332.3	3,956.3	1,590.3	5,546.6	5,067.4	1,777.1	6,844.5
3. Family Welfare	3,710.9		3,710.9	8,745.5		8,745.5	3,956.3		3,956.3	5,067.4		5,067.4
4. Water Supply and Sanitation	3,195.8		3,195.8	7,974.1		7,974.1	3,307.3		3,307.3	4,651.7		4,651.7
5. Housing	1,027.4		1,027.4	3,686.3		3,686.3	1,241.8		1,241.8	1,626.5		1,626.5
6. Urban Development	216.3		216.3	874.4		874.4	205.0		205.0	403.2		403.2
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	95.4		95.4	346.6		346.6	265.8		265.8	192.4		192.4
8. Social Security and Welfare	655.7		655.7	1,563.5		1,563.5	713.2		713.2	902.2		902.2
9. Others *	40.5		40.5	45.7		45.7	44.3		44.3	90.1		90.1
(b) Economic Services (1 to 10)												
1. Agriculture and Allied Activities (i to xi)	2,188.4		2,188.4	4,287.4		4,287.4	2,065.5		2,065.5	3,025.2		3,025.2
i) Crop Husbandry	91.5		91.5	74.4		74.4	166.6		166.6	124.2		124.2
ii) Soil and Water Conservation	2.2		2.2	2.5		2.5	14.6		14.6	10.0		10.0
iii) Animal Husbandry	0.4		0.4									
iv) Dairy Development	56.6		56.6	15.4		15.4	105.4		105.4	51.4		51.4
v) Fisheries												
vi) Forestry and Wild Life												
vii) Plantations												
viii) Food Storage and Warehousing												
ix) Agricultural Research and Education												
x) Co-operation	29.8		29.8	45.6		45.6	35.6		35.6	57.8		57.8
xi) Others @	2.5		2.5	6.0		6.0	6.0		6.0	5.0		5.0
2. Rural Development												
3. Special Area Programmes of which: Hill Areas												
4. Major and Medium Irrigation and Flood Control	244.1		244.1	670.2		670.2	202.7		202.7	477.1		477.1
5. Energy	416.0		416.0	1,168.5		1,168.5	424.8		424.8	773.0		773.0
6. Industry and Minerals (i to iv)	300.1		300.1	338.0		338.0	338.7		338.7	309.8		309.8
i) Village and Small Industries	108.7		108.7	73.0		73.0	117.0		117.0	106.5		106.5
ii) Iron and Steel Industries												
iii) Non-Ferrous Mining and Metallurgical Industries												
iv) Others #	191.4		191.4	265.0		265.0	221.7		221.7	203.3		203.3
7. Transport (i + ii)	925.0		925.0	1,924.5		1,924.5	879.6		879.6	1,150.9		1,150.9
i) Roads and Bridges	870.1		870.1	1,864.5		1,864.5	841.2		841.2	1,035.8		1,035.8
ii) Others **	54.9		54.9	60.0		60.0	38.5		38.5	115.1		115.1
8. Communications												

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
PUDUCHERRY

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (1 + ii)	191.6	-	191.6	112.1	-	112.1	53.1	-	53.1	190.2	-	190.2
i) Tourism	191.6	-	191.6	112.1	-	112.1	53.1	-	53.1	190.2	-	190.2
ii) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development (General Services)	515.1	-	515.1	771.4	400.9	771.4	649.0	404.4	649.0	415.7	594.3	415.7
II. Discharge of Internal Debt (1 to 8)	-	297.7	297.7	-	-	400.9	-	-	404.4	-	-	594.3
1. Market Loans	-	-	-	-	-	-	-	-	-	-	-	-
2. Loans from LIC	-	-	-	-	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	-	-	-	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-	-	-	-	-
6. WMA from RBI	-	297.7	297.7	-	400.9	400.9	-	400.9	400.9	-	584.3	584.3
7. Special Securities issued to NSSF	-	-	-	-	-	-	-	-	-	-	-	-
8. Others	-	-	-	-	-	-	-	-	3.5	-	10.0	10.0
of which: Land Compensation Bonds	-	-	-	-	-	-	-	-	-	-	-	-
III. Repayment of Loans to the Centre (1 to 7)	-	1,179.3	1,179.3	-	1,154.9	1,154.9	-	1,164.9	1,164.9	-	1,150.9	1,150.9
1. State Plan Schemes	-	546.8	546.8	-	498.2	498.2	-	508.2	508.2	-	469.6	469.6
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	0.9	0.9	-	0.9	0.9	-	0.9	0.9	-	0.9	0.9
4. Non-Plan (i + ii)	-	631.6	631.6	-	655.8	655.8	-	655.8	655.8	-	680.4	680.4
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	631.6	631.6	-	655.8	655.8	-	655.8	655.8	-	680.4	680.4
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)	-	20.3	20.3	-	31.0	31.0	-	21.0	21.0	-	31.9	31.9
1. Development Purposes (a + b)	-	0.4	0.4	-	1.0	1.0	-	1.0	1.0	-	1.0	1.0
a) Social Services (1 to 7)	-	0.4	0.4	-	1.0	1.0	-	1.0	1.0	-	1.0	1.0
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	0.4	0.4	-	1.0	1.0	-	1.0	1.0	-	1.0	1.0
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
b) Economic Services (1 to 10)	-	-	-	-	-	-	-	-	-	-	-	-
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Concl'd.)
PUDUCHERRY

(₹ Million)

Item	2010-11 (Accounts)			2011-12 (Budget Estimates)			2011-12 (Revised Estimates)			2012-13 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development Purposes (a + b)		19.9	19.9		30.0	30.0		21.0	21.0		30.9	30.9
a) Government Servants (other than Housing)	-	19.9	19.9	-	30.0	30.0	-	21.0	21.0	-	30.9	30.9
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement												
VI. Contingency Fund												
VII. State Provident Funds, etc. (1+2)		1,916.8	1,916.8		2,130.0	2,130.0		2,125.1	2,125.1		2,335.4	2,335.4
1. State Provident Funds	-	1,889.1	1,889.1	-	2,100.0	2,100.0	-	2,100.0	2,100.0	-	2,310.0	2,310.0
2. Others	-	27.7	27.7	-	30.0	30.0	-	25.1	25.1	-	25.4	25.4
VIII. Reserve Funds (1 to 4)		144.4	144.4		150.0	150.0		120.0	120.0		400.0	400.0
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	144.4	144.4	-	150.0	150.0	-	120.0	120.0	-	400.0	400.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
IX. Deposits and Advances (1 to 4)		1,306.2	1,306.2		1,124.0	1,124.0		1,137.5	1,137.5		1,219.0	1,219.0
1. Civil Deposits	-	677.4	677.4	-	740.0	740.0	-	850.0	850.0	-	900.0	900.0
2. Deposits of Local Funds	-	620.7	620.7	-	75.0	75.0	-	9.5	9.5	-	10.0	10.0
3. Civil Advances	-	8.1	8.1	-	9.0	9.0	-	8.0	8.0	-	9.0	9.0
4. Others	-	-	-	-	300.0	300.0	-	270.0	270.0	-	300.0	300.0
X. Suspense and Miscellaneous (1 to 4)		44,517.1	44,517.1		92,635.1	92,635.1		78,527.3	78,527.3		83,780.1	83,780.1
1. Suspense	-	-10.2	-10.2	-	55.0	55.0	-	1,000.0	1,000.0	-	1,200.0	1,200.0
2. Cash Balance Investment Accounts	-	39,990.2	39,990.2	-	48,000.0	48,000.0	-	38,000.0	38,000.0	-	40,000.0	40,000.0
3. Deposits with RBI	-	4,537.1	4,537.1	-	44,580.1	44,580.1	-	39,527.3	39,527.3	-	42,580.1	42,580.1
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
XI. Appropriation to Contingency Fund												
XII. Remittances												
A. Surplus (+)/Deficit (-) on Revenue Account			-3,401.1			-948.1			-2,729.6			-2,360.8
B. Surplus (+)/Deficit(-) on Capital Account			-566.0			1,700.3			3,742.1			1,979.9
C. Overall Surplus (+)/Deficit (-) (A+B)			-3,967.0			752.2			1,012.5			-380.9
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)			-3,967.0			752.2			1,012.5			-380.9
i. Increase (+)/Decrease (-) in Cash Balances			0.6			-3,247.8			1,012.5			-380.9
a) Opening Balance	-	-	11,164.4	-	-	7,224.1	-	-	7,224.1	-	-	8,470.5
b) Closing Balance	-	-	11,165.0	-	-	3,976.3	-	-	8,236.6	-	-	8,089.6
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			-3,967.6			4,000.0						
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)												

- : Nil/Negligible/Not Available.
 \$: Sum of items I to IV. While items at II(3) and II(6) are excluded item II(3) has been taken on a net basis under capital receipts while item II(6) has been taken as financing item for overall surplus/deficit.
 * : Include outlay on Information and Publicity, other Social Services, etc.
 @ : Include outlay on other Agricultural Programmes, etc.
 # : Include outlay on Cement and Non-Metallic Industries, Petro-Chemical Industries, Chemical Industries, Engineering Industries, Telecommunication and Electronic Industries, Consumer Industries, Atomic Energy Industries, other Industries and Minerals, etc.
 ** : Include outlay on Indian Railway Commercial Lines, Indian Railway Strategic Lines, Ports and Light Houses, Shipping, Civil Aviation, Road Transport, Inland Water Transport, Other Transport, etc.
 @ @ : Include outlay on Foreign Trade and Export Promotion Technology, other General Economic Services, Investments in General Financial and Trading Institutions, International Financial Institutions, etc.
Note: Data pertaining to Jammu and Kashmir for 2010-11 is taken from Finance Accounts of the State published by CAG.
Source : Budget Documents of the State Governments.

NOTES TO APPENDICES

Notes to Appendix I:

1. Where details are not available in respect of one or several sub-groups under a major group, the relevant amount is shown against the sub-group 'Others' except for Sales Tax where the relevant amount is shown against the sub-group 'State Sales Tax'.
2. In case of 'Grants from the Centre', where details are not available in respect of 'State Plan Schemes', 'Central Plan Schemes', 'Centrally Sponsored Schemes' and 'Non-Plan Grants', the relevant amount is shown against 'State Plan Schemes'. Similarly, where the break-up of grants for 'Central Plan Schemes' and 'Centrally Sponsored Schemes' are not available, the relevant amount is shown against 'Centrally Sponsored Schemes'.
3. Figures in respect of Jharkhand for 2010-11 (Accounts) relate to Revised Estimates.
4. The data are subject to rounding-off.

Notes to Appendix II:

1. Where details are not available in respect of one or several sub-groups under major groups, the relevant amount is shown against the sub-group 'Others'.
2. Figures in respect of Jharkhand for 2010-11 (Accounts) relate to Revised Estimates.
3. Negative figures for non-plan expenditure may appear for some States under a few expenditure heads on account of non-plan expenditure being derived by deducting plan expenditure from the total expenditure for the respective head as given in the Annual Financial Statement of the State.
4. The data are subject to rounding-off.

Notes to Appendix III:

1. All figures are on a gross basis including those under 'Public Account'. Further, WMA from RBI is included under 'Internal Debt' while 'Cash Balance Investment Account' and 'Deposits with RBI' are included under 'Suspense and Miscellaneous'. Total capital receipts taking public accounts on a net basis are also given to have comparable data with those of the previous years.
2. Sub-groups 'Small Savings, Provident Funds, etc.', 'Reserve Funds', 'Deposits and Advances', 'Suspense and Miscellaneous' and 'Remittances' pertain to the 'Public Account'.
3. Where details are not available in respect of one or several sub-groups under a major group, the relevant amount is shown against the sub-group 'Others'.
4. In case of 'Loans and Advances from the Centre', where details are not available in respect of 'State Plan Schemes', 'Central Plan Schemes', and 'Centrally Sponsored Schemes', the relevant amount is shown against 'State Plan Schemes'. Similarly, where the break-up of loans for 'Central Plan Schemes', and 'Centrally Sponsored Schemes' are not available, the relevant amount is shown against 'Centrally Sponsored Schemes'.
5. Figures in respect of Jharkhand for 2010-11 (Accounts) relate to Revised Estimates.
6. The data are subject to rounding-off.

Notes to Appendix IV:

1. All figures are on a gross basis including those under 'Public Account' and 'Contingency Fund'. Total capital expenditure exclusive of public accounts are also given to have comparable data with those of the previous years.
2. Where details are not available in respect of one or several sub-groups under major groups, the relevant amount is shown against the sub-group 'Others'.
3. Figures in respect of Jharkhand for 2010-11 (Accounts) relate to Revised Estimates.
4. Negative figures for non-plan expenditure may appear for some States under a few expenditure heads on account of non-plan expenditure being derived by deducting plan expenditure from the total expenditure for the respective head as given in the Annual Financial Statement of the State.
5. The data are subject to rounding-off.